

**Appendix 4R - Notified on 11.05.2022  
under Notification No. 04/2015-20 with effect from 01.01.2022**

<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>
	0301	LIVE FISH			
		Ornamental Fish			
1	03011100	Freshwater	0.5%	Kg	
2	03011900	Other	0.5%	Kg	
		Other Live Fish			
3	03019100	Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	0.5%	Kg	
4	03019200	Eels (Anguilla spp.)	0.5%	Kg	
5	03019300	Carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	0.5%	Kg	
6	03019400	Atlantic and Pacific Bluefin tunas (Thunnus thynnus)	2.5%	Kg	16
7	03019500	Southern bluefin tunas (Thunnus maccoyii)	2.5%	Kg	16
8	03019900	Other	0.5%	Kg	
	0302	FISH, FRESH OR CHILLED, EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304			
		Salmonidae, excluding edible fish offal of sub-headings 0302 91 to 0302 99			
9	03021100	Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	0.5%	Kg	
10	03021300	Pacific Salmon (Oncorhynchus nerka, Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus)	0.5%	Kg	
11	03021400	Atlantic salmon (Salmo salar) and Danube salmon (Hucho hucho)	2.5%	Kg	16
12	03021900	Other	2.5%	Kg	16
		Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae) excluding edible fish offal of sub-headings 030291 to 030199:			
13	03022100	Halibut (Reinhardtius hippoglossoides, Hippoglossus hippoglossus, Hippoglossus stenolepis)	2.5%	Kg	16
14	03022200	Plaice (Pleuronectes platessa)	2.5%	Kg	16
15	03022300	Sole (Solea spp.)	2.5%	Kg	16
16	03022400	Turbots (Psetta maxima)	2.5%	Kg	16

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17	03022900	Other	0.5%	Kg	
		Tunas (of the genus Thunnus), skipjack tuna (stripe-bellied bonito) (Katsuwonuspelamis), excluding edible fish offal of sub-headings 0302 91 to 0302 99:			
18	03023100	Albacore or longfinned tunas (Thunnus alalunga)	2.5%	Kg	16
19	03023200	Yellowfin tunas (Thunnus albacares)	2.5%	Kg	16
20	03023300	Skipjack tuna (stripe-bellied bonito) (Katsuwonuspelamis)	2.5%	Kg	16
21	03023400	Bigeye tunas (Thunnus obesus)	2.5%	Kg	16
22	03023500	Atlantic and Pacific Bluefin tunas (Thunnus thynnus, Thunnus orientalis)	2.5%	Kg	16
23	03023600	Southern bluefin tunas (Thunnus maccoyii)	2.5%	Kg	16
24	03023900	Other	2.5%	Kg	16
		Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus) Indian mackerels (Rastrelliger spp.) seerfishes (Scomberomorus spp.) jack and horse mackerel (Trachurus spp.) jacks, creavalles (caranx spp.) cobia (Rachycentron canadum), silver promfrets (Pampus spp.), Pacific saury (Coloabis saira), scads (Decapterus spp.) cpelin (Mallotus villosus), Sword fish (Xiphias gladius), Kawkawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of sub headings 0302 91 to 0302 99:			
25	03024100	Herrings (Clupea harengus, Clupea pallasii)	2.5%	Kg	16
26	03024200	Anchovies (Engraulis spp.)	2.5%	Kg	16
27	03024300	Sardines, (Sardina pilchardus, sardinops spp.) sardinella (Sardinella spp.) brisling or sprats (Sprattus sprattus)	2.5%	Kg	16
28	03024400	Mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus)	2.5%	Kg	16
29	03024500	Jack and horse mackerel (Trachurus spp.)	2.5%	Kg	16
30	03024600	Cobia (Rachycentron canadum)	2.5%	Kg	16
31	03024700	Swordfish (Xiphias gladius)	2.5%	Kg	16
32	03024900	Other	2.5%	Kg	16

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		Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merluccidae, Moridae and Muraenolepididae, excluding edible fish offal of sub-headings 030291 to 0302 99 :			
33	03025100	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	2.5%	Kg	16
34	03025200	Haddock (Melanogrammus aeglefinus)	2.5%	Kg	16
35	03025300	Coalfish (Pollachius virens)	2.5%	Kg	16
36	03025400	Hake (Merluccius spp., Urophycis spp.)	2.5%	Kg	16
37	03025500	Alaska Pollock (Theragra chalcogramma)	2.5%	Kg	16
38	03025600	Bluewhittings (Micromesistius poutassou, Micromesistius australis)	2.5%	Kg	16
39	03025900	Other	2.5%	Kg	16
		Tilapia (Oreochromis spp.) catfish (pangasius spp, Silurus spp, Clarias spp, Ictalurus spp, carp (Cyprinus spp. Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp, Cirrhinus spp, Mylopharyngodon piceus, Catla catla, Labeo spp, eels (Anguilla spp.) Nile perch (Lates niloticus) and snakeheads (Channa spp.) excluding edible fish offal of sub headings 0302 91 to 0302 99 :			
40	03027100	Tilapia (Oreochromis spp.)	0.5%	Kg	
41	03027200	Catfish (Pangasius spp., Sirurus spp., Clarias spp., Ictalurus spp)	0.5%	Kg	
42	03027300	Carp (Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	0.5%	Kg	
43	03027400	Eels (Anguilla spp.)	0.5%	Kg	
44	03027900	Other	0.5%	Kg	
		Other fish excluding edible fish offal of sub headings 0302 91 to 0302 99 :			
45	03028100	Dogfish and other sharks	2.5%	Kg	16
46	03028200	Rays and skates (Rajidae)	2.5%	Kg	16
47	03028300	Toothfish (Dissostichus spp.)	2.5%	Kg	16
48	03028400	Seabass (Dicentrarchus spp.)	2.5%	Kg	16
49	03028500	Seabream (Sparidae)	2.5%	Kg	16
	030289	Others			
50	03028910	Hilsa ( Tenulosa ilisha)	0.5%	Kg	
51	03028920	Dara	0.5%	Kg	
52	03028930	Pomfret	2.5%	Kg	16

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53	03028990	Other	0.5%	Kg	
		Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal			
	030291	Livers, roes and milt			
54	03029110	livers, roes and milt	2.5%	Kg	16
	030292	Sharkfins			
55	03029210	Shark fins	2.5%	Kg	16
	030299	Other			
56	03029910	Fish fins other than shark fins; heads, tails and maws	2.5%	Kg	16
57	03029990	Other edible fish offal	2.5%	Kg	16
	0303	FISH, FROZEN, EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304			
		Salmonidae, excluding edible fish offal of sub-headings 0302 91 to 0302 99			
58	03031100	Sockeye salmon (red-salmon) (oncorhynchus nerka)	2.5%	Kg	16
59	03031200	Other Pacific Salmon (Oncorhynchus gorboscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus)	2.5%	Kg	16
60	03031300	Atlantic salmon (Salmo salar and Danube salmon (Hucho hucho)	2.5%	Kg	16
61	03031400	Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	2.5%	Kg	16
62	03031900	Other	2.5%	Kg	16
		Tilapias (Oreochromis spp.) catfish (pangasius spp, Silurus spp, Clarias spp, Ictalurus spp, carp (Cyprinus spp. Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp, Cirrhinus spp, Mylopharyngodon piceus, Catla catla, Labeo spp, eels (Anguilla spp.) Nile perch (Lates niloticus) and snakeheads (Channa spp.) excluding edible fish offal of sub headings 0303 91 to 0303 99 :			
63	03032300	Tilapias (Oreochromis spp.)	2.5%	Kg	16
64	03032400	Catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.)	2.5%	Kg	16
65	03032500	Carp (Cyprinus spp, Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	2.5%	Kg	16
66	03032600	Eels (Anguilla spp.)	2.5%	Kg	16
67	03032900	Other	2.5%	Kg	16

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		Flat fish (Pleronecticae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of sub headings 0303 91 to 0303 99 :			
68	03033100	Halibut (Reinhardtius hippoglossoides, Hippoglossus hippoglossus, Hippoglossus stenolepis)	2.5%	Kg	16
69	03033200	Plaice (Pleuronectes platessa)	2.5%	Kg	16
70	03033300	Sole (Solea spp.)	2.5%	Kg	16
71	03033400	Turbots (Psetta maxima)	2.5%	Kg	16
72	03033900	Other	2.5%	Kg	16
		Tunas (of the genus Thunnus), skipjack tuna (stripe-bellied bonito) (Katsuwonuspelamis), excluding edible fish offal of sub-headings 0303 91 to 0303 99:			
73	03034100	Albacore or longfinned tunas (Thunnus alalunga)	2.5%	Kg	16
74	03034200	Yellowfin tunas (Thunnus albacares)	2.5%	Kg	16
75	03034300	Skipjack tuna (stripe-bellied bonito) (Katsuwonuspelamis )	2.5%	Kg	16
76	03034400	Bigeye tunas (thunnus obesus)	2.5%	Kg	16
77	03034500	Atlantic and Pacific bluefin tunas (Thunnus thynnus, Thunnus orientalis)	2.5%	Kg	16
78	03034600	Southern bluefin tunas (thunnus maccoyii)	2.5%	Kg	16
79	03034900	Other	2.5%	Kg	16
		Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.) seerfishes (Scomberomorus spp.) jack and horse mackerel (Trachurus spp.) jacks, creavalles (caranx spp.) cobia (Rachycentron canadum), silver promfrets (Pampus spp.), Pacific saury (Coloabis saira), scads (Decapterus spp.) cpelin (Mallotus villosus), Sword fish (Xiphias gladius), Kawkawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of sub headings 0303 91 to 0303 99:			
80	03035100	Herrings (Clupea harengus, Clupea pallasii),	2.5%	Kg	16
81	03035300	Sardines (Sardina pilchardus, Sardinops spp.) sardinella (sardinella spp.) brisling or sprats (Sprattus sprattus)	2.5%	Kg	16
82	03035400	Mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus)	2.5%	Kg	16
83	03035500	jack and horse mackerel (Trachurus spp.)	2.5%	Kg	16
84	03035600	Cobia (Rachycentron canadum)	2.5%	Kg	16
85	03035700	Swordfish (Xiphias gladius)	2.5%	Kg	16
	030359	Others			
86	03035910	Indian mackerels (Rastreliger spp.)	2.5%	Kg	16
87	03035990	other	2.5%	Kg	16
		Fish of the families Bregmacerotidae, Eulichthyiade, Gadidae, Macrouridae, Melanonidae, Merluccidae, Moridae and Muraenolepididae, excluding edible fish offal of sub-headings 0303 91 to 0303 99 :			
88	03036300	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	2.5%	Kg	16
89	03036400	Haddock (Melangrammus aeglefinus)	2.5%	Kg	16
90	03036500	Coalfish (Pollachius virens)	2.5%	Kg	16
91	03036600	Hake (Merluccius spp., Urophycis spp.)	2.5%	Kg	16
92	03036700	Alaska Pollock (Theragra chalcogramma)	2.5%	Kg	16

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93	03036800	Blue whittings (Micromesistius poutassou, Micromesistius australis)	2.5%	Kg	16
94	03036900	Other	2.5%	Kg	16
		Other fish excluding edible fish offal of sub headings 0303 91 to 0303 99 :			
	030381	Dogfish and other sharks			
95	03038110	Dogfish	2.5%	Kg	16
96	03038190	Other Sharks	2.5%	Kg	16
97	03038200	Rays and skates (Rajidae)	2.5%	Kg	16
98	03038300	Toothfish (Dissostichus spp.)	2.5%	Kg	16
99	03038400	Seabass (Dicentrarchus spp.)	2.5%	Kg	16
	030389	other			
100	03038910	Hilsa (Tenulosa ilisha)	0.5%	Kg	
101	03038920	Dara	0.5%	Kg	
102	03038930	Ribbon fish	2.5%	Kg	16
103	03038940	Seer	2.5%	Kg	16
104	03038950	Pomfret (White or silver or black)	2.5%	Kg	16
105	03038960	Ghol	2.5%	Kg	16
106	03038970	Threadfin	2.5%	Kg	16
107	03038980	Croakers, groupers, flounders	2.5%	Kg	16
108	03038990	Other	0.5%	Kg	
		Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal			
	030391	livers, roes and milt			
109	03039110	Egg or Egg yolk of fish	2.5%	Kg	16
110	03039190	Other	0.5%	Kg	
	030392	Shark fins			
111	03039210	Shark fins	2.5%	Kg	16
	030399	Other			
112	03039910	Fish fins other than shark fins; heads, tails and maws	2.5%	Kg	16
113	03039990	Other edible fish offal	0.5%	Kg	
	0304	Fish fillets and other fish meat (whether or not minced), fresh chilled or frozen			
		Fresh or chilled fillets of tilapias(Oreochromis spp.) catfish (pangasius spp, Silurus spp, Clarias spp, Ictalurus spp, carp (Cyprinus spp. Carassius spp, Ctenopharyngodon idellus, Hypophtalmichthys spp, Cirrhinus spp, Mylopharyngodon piceus, Catla catla, Labeo spp, eels (Anguilla spp.) Nile perch (Lates niloticus) and snakeheads (Channa spp.)			
114	03043100	Tilapias (Oreochromis spp.)	2.6%	Kg	2
115	03043200	Catfish (Pangasois s[[, Silurus spp., Clarias spp.,Ictalusus spp.)	2.6%	Kg	2
116	03043300	Nile perch (Lates niloticus)	2.6%	Kg	2
117	03043900	Other	0.5%	Kg	
		Fresh or chilled fillets of other fish :			
118	03044100	Pacific Salmon (Oncorhynchus nerka, Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus massou and Oncorhynchus rhodurus), Atlantic salmon (Salmo salar and Danube salmon (Hucho hucho)	2.6%	Kg	2
119	03044200	Trout (Salmo trutta, Oncorhynchus mykiss, Onchorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	2.6%	Kg	2
120	03044300	Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae)	2.6%	Kg	2

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121	03044400	Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae, and Muraenolepididae	2.6%	Kg	2
122	03044500	Swordfish ( <i>Xiphias gladius</i> )	2.6%	Kg	2
123	03044600	Toothfish ( <i>Dissostichus</i> spp.)	2.6%	Kg	2
124	03044700	Dogfish and other sharks	2.6%	Kg	2
125	03044800	Rays and skates ( <i>Rajidae</i> )	2.6%	Kg	2
	030449	Other			
126	03044910	Hilsa ( <i>Tenulosa ilisha</i> )	0.5%	Kg	
127	03044930	Seer	2.6%	Kg	2
128	03044940	Tuna	2.6%	Kg	2
129	03044990	Other	0.5%	Kg	
		Other, fresh or chilled			
130	03045100	Tilapias ( <i>Oreochromis</i> spp.) catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)	2.6%	Kg	2
131	03045200	Salmonidae	2.6%	Kg	2
132	03045300	Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae	2.6%	Kg	2
133	03045400	Swordfish ( <i>Xiphias gladius</i> )	2.6%	Kg	2
134	03045500	Toothfish ( <i>Dissostichus</i> spp.)	2.6%	Kg	2
135	03045600	Dogfish and other sharks	2.6%	Kg	2
136	03045700	Rays and skates ( <i>Rajidae</i> )	2.6%	Kg	2
	030459	Other			
137	03045910	Hilsa ( <i>Tenulosa ilisha</i> )	0.5%	Kg	
138	03045930	Seer	2.6%	Kg	2
139	03045940	Tuna	2.6%	Kg	2
140	03045990	Other	2.6%	Kg	2
		Frozen fillets of tilapias ( <i>Oreochromis</i> spp.) catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)			
141	03046100	Tilapias ( <i>Oreochromis</i> spp.)	2.6%	Kg	2
142	03046200	Catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.)	2.6%	Kg	2
143	03046300	Nile Perch ( <i>Lates niloticus</i> )	2.6%	Kg	2
144	03046900	Other	2.6%	Kg	2
		Frozen fillets of tilapias ( <i>Oreochromis</i> spp.) catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoevent</i> , <i>Megalobrama</i> spp), eels ( <i>Anguilla</i> spp), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)			
145	03047100	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	2.6%	Kg	2
146	03047200	Haddock ( <i>Melanogrammus aeglefinus</i> )	2.6%	Kg	2
147	03047300	Coalfish ( <i>Pollachius virens</i> )	2.6%	Kg	2

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
148	03047400	Hake (Merluccius spp.,Urophycis spp.)	2.6%	Kg	2
149	03047500	Alaska Pollock (Theragra chalcogramma)	2.6%	Kg	2
150	03047900	Other	2.6%	Kg	2
		Frozen fillets of other fish:			
151	03048100	Pacific Salmon (Oncorhynchus nerka, Oncorhynchus gorbusca, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo salar) and Danube salmon (Hucho hucho)	2.6%	Kg	2
152	03048200	Trout (salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	2.6%	Kg	2
153	03048300	Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soledae, Scophthalmidae and Citharidae)	2.6%	Kg	2
154	03048400	Swordfish (Xiphias gladius)	2.6%	Kg	2
155	03048500	Toothfish (Dissostichus spp.)	2.6%	Kg	2
156	03048600	Herrings (Clupea harengus, Clupea pallasii)	2.6%	Kg	2
157	03048700	Tunas (of the genus Thunnus), skipjack tuna (stripe-bellied bonito) (Katsuwonus pelamis)	2.6%	Kg	2
	030488	Dogfish, other Sharks Rays and skates (Rajidae)			
158	03048810	Dogfish	2.6%	Kg	2
159	03048820	Other Sharks	2.6%	Kg	2
160	03048830	Rays and skates (Rajidae)	2.6%	Kg	2
	030489	Other			
161	03048910	Hilsa (Tenualosa ilisha)	0.5%	Kg	
162	03048930	Seer	2.6%	Kg	2
163	03048940	Tuna	2.6%	Kg	2
164	03048990	Other	2.6%	Kg	2
		Other frozen :			
165	03049100	Swordfish (Xiphias gladius)	2.6%	Kg	2
166	03049200	Toothfish (Dissostichus spp.)	2.6%	Kg	2
167	03049300	Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	2.6%	Kg	2
168	03049400	Alaska Pollock (Theragra chalcogramma)	2.6%	Kg	2
169	03049500	Fish of the families (Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae,) other than Alaska Pollock (Theragra chalcogramma)	2.6%	Kg	2
170	03049600	Dogfish and other sharks	2.6%	Kg	2
171	03049700	Rays and skates (Rajidae)	2.6%	Kg	2
172	03049900	Other	2.6%	Kg	2
	0305	FISH, DRIED, SALTED OR IN BRINE; SMOKED FISH, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS			
	03051000	Omitted			
173	03052000	Livers, roes and milt of fish, dried, smoked, salted or in brine	2.6%	Kg	2
		Fish fillets, dried, salted or in brine, but not smoked			



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<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
174	03053100	Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	2.6%	Kg	2
175	03053200	fish of the families Bregmacerotidae, eulichthyidae, gadidae, macrouridae, melanonidae, merlucciidae, moridae and muraenolepididae	2.6%	Kg	2
176	03053900	Other Smoked fish, including fillets, other than edible fish offal :	2.6%	Kg	2
177	03054100	Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo Salar) and Danube salmon (Hucho hucho)	2.6%	Kg	2
178	03054200	Herrings (Clupea harengus, Clupea pallasii )	2.6%	Kg	2
179	03054300	Trout (Salmo trutta, Onchohynchus mykiss, oncorhynchus clarki oncorhynchus aquabonita, oncorhynchus gilae, oncorhynchus apache and oncorhynchus chrysogaster	2.6%	Kg	2
180	03054400	Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	2.6%	Kg	2
181	03054900	Other Dried fish, other than edible fish offal, whether or not salted but not smoked :	2.6%	Kg	2
182	03055100	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	2.6%	Kg	2
183	03055200	Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	2.6%	Kg	2
184	03055300	Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, other than cod ( Gadus morhua, Gadus ogac, Gadus macrocephalus)	2.6%	Kg	2

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
185	03055400	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), Sword fish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> )	2.6%	Kg	2
	030559	Other			
186	03055910	Mumbai Duck	2.6%	Kg	2
187	03055920	Seer without head	2.6%	Kg	2
188	03055930	Sprats	2.6%	Kg	2
189	03055990	Other	2.6%	Kg	2
		Fish, salted but not dried or smoked and fish in brine, other than edible fish offal			
190	03056100	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	2.6%	Kg	2
191	03056200	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	2.6%	Kg	2
192	03056300	Anchovies ( <i>Engraulis</i> spp.)	2.6%	Kg	2
193	03056400	Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)	2.6%	Kg	2
	030569	Other			
194	03056910	Mumbai duck	2.6%	Kg	2
195	03056920	Seer without head	2.6%	Kg	2
196	03056930	Sprats	2.6%	Kg	2
197	03056990	Other	2.6%	Kg	2
		Fish fins, heads, tails, maws and other edible fish offal :			
198	03057100	Shark fins	2.6%	Kg	2
199	03057200	fish heads tails and maws	2.6%	Kg	2
200	03057900	other	2.6%	Kg	2
	0306	CRUSTACEANS, WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED,FROZEN, DRIED, SALTED OR IN BRINE; SMOKED CRUSTACEANS, WHETHER INSHELL OR NOT, WHETHER OR NOT COOKED BEFORE OR DURING THESMOKING PROCESS; CRUSTACEANS, IN SHELL, COOKED BY STEAMING OR BYBOILING IN WATER, WHETHER OR NOT CHILLED, FROZEN, DRIED, SALTED ORIN BRINE			
		Frozen :			
201	03061100	Rock lobster and other sea craw fish ( <i>Palinurus</i> spp., <i>Panulirus</i> spp., <i>Jasus</i> spp.)	2.6%	Kg	2
	030612	Lobsters ( <i>Homarus</i> spp.)			
202	03061210	Whole, cooked	2.6%	Kg	2
203	03061290	Other	2.6%	Kg	2
204	03061400	Crabs	2.6%	Kg	2
205	03061500	Norway lobsters ( <i>Nephrops norvegicus</i> )	2.6%	Kg	2
	030616	Cold-water shrimps and prawns ( <i>Pandalus</i> spp., <i>Crangon crangon</i> )			
206	03061610	Accelerated Freeze Dried	2.1%	Kg	62

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207	03061690	Other	2.1%	Kg	62
	030617	Other Shrimps and prawns Scampi (Macrobrachium spp.)			
		Scampi )Macrobrachium spp.) :			
208	03061711	Accelerated Freese Dried (AFD)	2.1%	Kg	62
209	03061719	other	2.1%	Kg	62
210	03061720	Vannamei Shrimp (LITOPENAEUS VANNAMEI)	2.5%	Kg	16
211	03061730	Indian White Shrimp (FENNEROPENAEUS INDICUS)	2.5%	Kg	16
212	03061740	Black tiger shrimp (Penaeusmonodon)	2.5%	Kg	16
213	03061750	Flower Shrimp (Penaeus semisulcalus)	2.5%	Kg	16
214	03061790	other	2.5%	Kg	16
215	03061900	Other	2.5%	Kg	16
		Live, fresh or chilled			
216	03063100	Rock lobster and other sea craw fish (Palinurus spp., Jasus spp.)	2.5%	Kg	62
217	03063200	Lobsters (Homarus spp.)	2.5%	Kg	62
218	03063300	Crabs	2.5%	Kg	62
219	03063400	Norway lobsters (Nephrops norvegicus)	2.5%	Kg	62
220	03063500	Cold-water shrimps and prawns (Pandalus spp., Crangon crangon)	2.5%	Kg	62
221	03063600	Other shrimps and prawns	2.5%	Kg	62
222	03063900	Other	2.5%	Kg	62
		Other			
223	03069100	Rock lobster and other sea crawfish (Palinurus spp., Jasus spp.)	2.5%	Kg	62
224	03069200	Lobsters ( Homarus spp.)	2.5%	Kg	62
225	03069300	Crabs	2.5%	Kg	62
226	03069400	Norway lobsters (Nephrops norvegicus)	2.5%	Kg	62
227	03069500	Shrimps and prawns	2.5%	Kg	62
228	03069900	Other	2.5%	Kg	62
	0307	MOLLUSCS, WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; SMOKED MOLLUSCS, WHETHER IN SHELL OR NOT, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS			
		Oysters			
229	03071100	Live, fresh or chilled	2.6%	Kg	6.9
230	03071200	Frozen	2.6%	Kg	6.9
231	03071900	Other	2.6%	Kg	6.9
		Scallops and other molluscs of the family Pectinidae			
232	03072100	Live, fresh or chilled	2.6%	Kg	6.9
233	03072200	Frozen	2.6%	Kg	6.9
234	03072900	Other	2.6%	Kg	6.9
		Mussels (Mytilus spp., Perna spp.)			
235	03073100	Live, fresh or chilled	2.6%	Kg	6.9
236	03073200	Frozen	2.6%	Kg	6.9
	030739	Other			
237	03073910	Clams, clam meat (bivalves-Victorita, spp., Mertrix spp. and Katalysia spp.)	2.6%	Kg	6.9
238	03073990	Other	2.6%	Kg	6.9
		Cuttle fish and squid:			
	030742	Live, fresh or chilled			
239	03074210	Cuttle fish	2.6%	Kg	6.9
240	03074220	Squid	2.6%	Kg	6.9
	030743	Frozen			
241	03074310	Cuttle fish	2.6%	Kg	6.9
242	03074320	Whole squids	2.6%	Kg	6.9
243	03074330	Squid tubes	2.6%	Kg	6.9
	030749	Other			
244	03074910	Cuttle fish	2.6%	Kg	6.9

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245	03074920	Whole squids	2.6%	Kg	6.9
246	03074930	Squid tubes	2.6%	Kg	6.9
247	03074940	Dried squids	2.6%	Kg	6.9
248	03074990	other	2.6%	Kg	6.9
249	03075100	Live, fresh or chilled	2.6%	Kg	6.9
250	03075200	Frozen	2.6%	Kg	6.9
251	03075900	Other	2.6%	Kg	6.9
252	03076000	Snails, other than sea snails	2.6%	Kg	6.9
		Clams, cockles and ark shells (families Arcidae, Arctiidae, Cardiidae, Donacidae, Hiatellidae, Mactridae, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae) :			
253	03077100	Live, fresh or chilled	2.6%	Kg	6.9
254	03077200	Frozen	2.6%	Kg	6.9
255	03077900	Other	2.6%	Kg	6.9
		Abalone (Haliotis Spp.) and stromboid conchs (Strombus spp.)			
256	03078100	Live, fresh or chilled abalone (Haliotis spp.)	2.6%	Kg	6.9
257	03078200	Live, fresh or chilled stromboid conchs (Strombus spp.)	2.6%	Kg	6.9
258	03078300	Frozen abalone (Haliotis spp.)	2.6%	Kg	6.9
259	03078400	Frozen stromboid conchs (Strombus spp.)	2.6%	Kg	6.9
260	03078700	Other abalone (Haliotis spp.)	2.6%	Kg	6.9
261	03078800	Other stromboid conchs (Strombus spp.)	2.6%	Kg	6.9
		Other			
262	03079100	Live, fresh or chilled	2.6%	Kg	6.9
263	03079200	Frozen	2.6%	Kg	6.9
264	03079900	Other	2.6%	Kg	6.9
	0308	AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS, LIVE,FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; SMOKED AQUATICINVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS			
		Sea cucumbers (Stichopus japonicus, Holothurioidea) :			
265	03081100	Live, fresh or chilled	2.5%	Kg	16
266	03081200	frozen	2.5%	Kg	16
267	03081900	Other	2.5%	Kg	16
		Sea urchins (Strongylocentrotus spp, Paracentrotus lividus, Lxechinus albus, Echinus esculentus			
268	03082100	Live, fresh or chilled	2.5%	Kg	16
269	03082200	frozen	2.5%	Kg	16
270	03082900	Other	2.5%	Kg	16
	030830	Jelly fish (Rhopilema spp.)			
271	03083010	Live, fresh or chilled	2.5%	Kg	16
272	03083020	dried salted or frozen	2.5%	Kg	16
273	03089000	Other	2.5%	Kg	16
	0309	FLOURS, MEALS AND PELLETS OF FISH,CRUSTACEANS, MOLLUSCS AND OTHERAQUATIC INVERTEBRATES, FIT FOR HUMAN CONSUMPTION			
	030910	Of fish			
274	03091010	Fresh or chilled	2.6%	Kg	2
275	03091020	Frozen	2.6%	Kg	2
276	03091030	Salted, in brine, dried or smoked	2.6%	Kg	2
277	03091090	Other	2.6%	Kg	2
		Other			
		Of crustaceans, fresh or chilled:			

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278	03099011	Vannamei shrimp (Litopenaeus vannamei)	2.5%	Kg	62
279	03099012	Indian white shrimp (Fenneropenaeus indicus)	2.5%	Kg	62
280	03099013	Black tiger shrimp (Penaeus monodon)	2.5%	Kg	62
281	03099014	Flower shrimp (Penaeus semisulcatus)	2.5%	Kg	62
282	03099019	Other	2.5%	Kg	62
		Of crustaceans, frozen:			
283	03099021	Vannamei shrimp (Litopenaeus vannamei)	2.5%	Kg	16
284	03099022	Indian white shrimp (Fenneropenaeus indicus)	2.5%	Kg	16
285	03099023	Black tiger shrimp (Penaeus monodon)	2.5%	Kg	16
286	03099024	Flower shrimp (Penaeus semisulcatus)	2.5%	Kg	16
287	03099029	Other	2.5%	Kg	16
		Of crustaceans, salted, in brine, dried or smoked:			
288	03099031	Vannamei shrimp (Litopenaeus vannamei)	2.5%	Kg	62
289	03099032	Indian white shrimp (Fenneropenaeus indicus)	2.5%	Kg	62
290	03099033	Black tiger shrimp (Penaeus monodon)	2.5%	Kg	62
291	03099034	Flower shrimp (Penaeus semisulcatus)	2.5%	Kg	62
292	03099039	Other	2.5%	Kg	62
293	03099040	Of crustaceans, other	2.5%	Kg	62
294	03099050	Of molluscs, fresh or chilled	2.6%	Kg	6.9
295	03099060	Of molluscs, frozen	2.6%	Kg	6.9
296	03099070	Of molluscs, salted, in brine, dried or smoked	2.6%	Kg	6.9
297	03099080	Of molluscs, other	2.6%	Kg	6.9
298	03099090	Other	2.5%	Kg	16
	0401	MILK AND CREAM, NOT CONCENTRATED NOR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
299	04011000	Of a fat content, by weight, not exceeding 1%	0.5%	Kg	
300	04012000	Of a fat content, by weight, exceeding 1% but not exceeding 6%	0.5%	Kg	
301	04014000	Of a fat content, by weight, exceeding 6% but not exceeding 10%	0.5%	Kg	
302	04015000	Of a fat content, by weight, exceeding 10%	0.5%	Kg	
	0402	MILK AND CREAM, CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
	040210	In powder, granules or other solid forms, of a fat content, by weight not exceeding 1.5%			
303	04021010	Skimmed Milk	0.5%	Kg	
304	04021020	Milk food for babies	0.5%	Kg	
305	04021090	Other	0.5%	Kg	
		In powder, granules or other solid forms, of a fat content, by weight exceeding 1.5%			
306	04022100	Not containing added sugar or other sweetening matter	0.5%	Kg	
	040229	Other			
307	04022910	Whole milk	0.5%	Kg	
308	04022920	Milk for babies	0.5%	Kg	
309	04022990	Other	0.5%	Kg	
		Other			
	040291	Not containing added sugar or other sweetening matter			
310	04029110	Condensed milk	0.5%	Kg	
311	04029190	Other	0.5%	Kg	
	040299	Other			
312	04029910	Whole milk	0.5%	Kg	
313	04029920	Condensed milk	0.5%	Kg	
314	04029990	Other	0.5%	Kg	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	0403	YOGURT; BUTTERMILK, CURDLED MILK AND CREAM, KEPHIR AND OTHER FERMENTED OR ACIDIFIED MILK AND CREAM, WHETHER OR NOT CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR FLAVOURED OR CONTAINING ADDED FRUIT, NUTS OR COCOA			
315	04032000	Yogurt	0.5%	Kg	
	040390	Other			
316	04039010	Butter milk	0.5%	Kg	
317	04039090	Other	0.5%	Kg	
	0404	WHEY, WHETHER OR NOT CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER; PRODUCTS CONSISTING OF NATURAL MILK CONSTITUENTS, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	040410	Whey and modified whey, whether or not concentrated or containing added sugar or other sweetening matter			
318	04041010	Whey, concentrated, evaporated or condensed, liquid or semi-solid	0.5%	Kg	
319	04041020	Whey, dry, blocks and powdered	0.5%	Kg	
320	04041090	Other	0.5%	Kg	
321	04049000	Other	0.5%	Kg	
	0405	BUTTER AND OTHER FATS AND OILS DERIVED FROM MILK; DAIRY SPREADS			
322	04051000	Butter	0.5%	Kg	
323	04052000	Dairy spreads	0.5%	Kg	
	040590	Other			
324	04059010	Butter oil	0.5%	Kg	
325	04059020	Ghee	0.5%	Kg	
326	04059090	Other	0.5%	Kg	
	0406	CHEESE AND CURD			
327	04061000	Fresh (unripened or uncured) cheese, including whey cheese and curd	0.5%	Kg	
328	04062000	Grated or powdered cheese, of all kinds	0.5%	Kg	
329	04063000	Processed cheese not grated or powdered	0.5%	Kg	
330	04064000	Blue-veined cheese and other cheese containing veins produced by <i>Penicillium roqueforti</i>	0.5%	Kg	
331	04069000	Other cheese	0.5%	Kg	
	0407	BIRD'S EGGS, IN SHELL, FRESH, PRESERVED OR COOKED			
		Fertilised eggs for incubation :			
332	04071100	Of fowls of the species <i>Gallus domesticus</i>	0.5%	u	
	040719	Other			
333	04071910	Of ducks	0.5%	u	
334	04071990	Other	0.5%	u	
		Other fresh eggs			
335	04072100	Of fowls of the species <i>Gallus domesticus</i>	0.5%	u	
336	04072900	Other	0.5%	u	
337	04079000	Other	0.5%	u	
	0408	BIRD'S EGGS, NOT IN SHELL, AND EGG YOLKS, FRESH, DRIED, COOKED BY STEAMING OR BY BOILING IN WATER, MOULDED, FROZEN OR OTHERWISE PRESERVED, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
		Egg yolks :			
338	04081100	Dried	0.5%	Kg	
339	04081900	Other	0.5%	Kg	
		Other			
340	04089100	Dried	0.5%	Kg	

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341	04089900	Other	0.5%	Kg	
342	04090000	NATURAL HONEY	0.5%	Kg	
	0410	INSECTS AND OTHER EDIBLE PRODUCTS OF ANIMAL ORIGIN, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	041010	Insects:			
343	04101010	Fresh, chilled or frozen	0.5%	Kg	
344	04101020	Salted, in brine, dried or smoked	0.5%	Kg	
345	04101090	Other	0.5%	Kg	
	041090	Other:			
346	04109010	Of wild animals	0.5%	Kg	
347	04109020	Turtle eggs and Salanganes' nests ("birds' nests")	0.5%	Kg	
348	04109090	Other	0.5%	Kg	
	0501	HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED; WASTE OF HUMAN HAIR			
	050100	Human hair, unworked, whether or not washed or scoured; Waste of human hair			
349	05010010	Human hair, unworked, whether or not washed or scoured	0.5%	Kg	
350	05010020	Waste of human hair	0.5%	Kg	
	0502	PIGS', HOGS' OR BOARS' BRISTLES AND HAIR; BADGER HAIR AND OTHER BRUSH MAKING HAIR; WASTE OF SUCH BRISTLES OR HAIR			
	050210	Pigs', hogs' or boars' bristles and hair and waste thereof			
351	05021010	Pigs', hogs' or boars' bristles and hair	0.5%	Kg	
352	05021020	Waste of pigs', hogs' or boars' bristles and hair	0.5%	Kg	
	050290	Other			
353	05029010	Badger hair and other brush making hair	0.5%	Kg	
354	05029020	Yak tail hair	0.5%	Kg	
355	05029090	Other	0.5%	Kg	
	0503	Omitted			
	0504	GUTS, BLADDERS AND STOMACHS OF ANIMALS (OTHER THAN FISH), WHOLE AND PIECES THEREOF, FRESH, CHILLED, FROZEN, SALTED, IN BRINE, DRIED OR SMOKED			
	050400	Guts, bladders and stomachs of animals (other than fish), whole and pieces thereof, fresh, chilled, frozen, salted, in brine, dried or smoked			
356	05040010	Guts of cattle for natural food casings	0.5%	Kg	
357	05040020	Guts of sheep and goats for natural food casings Guts of other animals for natural food casings	0.5%	Kg	
		Guts of other animals for natural food casings :			
358	05040031	Of wild animals	0.5%	Kg	
359	05040039	Other	0.5%	Kg	
		Guts other than for natural food castings :			
360	05040041	Of wild animals	0.5%	Kg	
361	05040049	Other	0.5%	Kg	
		Bladders and stomachs :			
362	05040051	Of wild animals	0.5%	Kg	
363	05040059	Other	0.5%	Kg	
	0505	SKINS AND OTHER PARTS OF BIRDS, WITH THEIR FEATHERS OR DOWN, FEATHERS AND PARTS OF FEATHERS (WHETHER OR NOT WITH TRIMMED EDGES) AND DOWN, NOT FURTHER WORKED THAN CLEANED, DISINFECTED OR TREATED FOR PRESERVATION; POWDER AND WASTE OF FEATHERS OR PARTS OF FEATHERS			
	050510	Feathers of a kind used for stuffing; down			
364	05051010	Of wild birds	0.5%	Kg	
365	05051090	Other	0.5%	Kg	
	050590	Other			
366	05059010	Peacock tail and wing feather (trimmed or not)	0.5%	Kg	

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		Other feather (excluding for stuffing purpose) :			
367	05059021	Of wild birds	0.5%	Kg	
368	05059029	Other	0.5%	Kg	
		Powder and waste of feathers or parts of feathers			
369	05059031	Of wild birds	0.5%	Kg	
370	05059039	Other	0.5%	Kg	
		Skin and other parts :			
371	05059091	Of wild birds	0.5%	Kg	
372	05059099	Other	0.5%	Kg	
	0506	BONES AND HORN-CORES, UNWORKED, DEFATTED, SIMPLY PREPARED (BUT NOT CUT TO SHAPE), TREATED WITH ACID OR DEGELATINISED; POWDER AND WASTE OF THESE PRODUCTS			
	050610	Ossein and bones treated with acid			
		Bones, including horn-cores, crushed :			
373	05061011	Of wild animals	1.4%	Kg	
374	05061019	Other	1.4%	Kg	
		Bone grist :			
375	05061021	Of wild animals	1.4%	Kg	
376	05061029	Other	1.4%	Kg	
		Ossein			
377	05061031	Of wild animals	1.4%	Kg	
378	05061039	Other	1.4%	Kg	
		Bones, horn-cones and parts thereof, not crushed :			
379	05061041	Of wild animals	1.4%	Kg	
380	05061049	Other	1.4%	Kg	
	050690	Other			
		Bone meal :			
381	05069011	Of wild animals	1.4%	Kg	
382	05069019	Other	1.4%	Kg	
		Other			
383	05069091	Of wild animals	1.4%	Kg	
384	05069099	Other	1.4%	Kg	
	0507	IVORY, TORTOISE-SHELL, WHALEBONE AND WHALEBONE HAIR, HORNS, ANTLERS, HOOVES, NAILS, CLAWS AND BEAKS, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE; POWDER AND WASTE OF THESE PRODUCTS			
	050710	Ivory; ivory powder and waste			
385	05071010	Ivory	0.5%	Kg	
386	05071020	Ivory powder and waste	0.5%	Kg	
	050790	Other			
387	05079010	Hoof meal	0.5%	Kg	
388	05079020	Horn meal	0.5%	Kg	
389	05079030	Hoooves, claws, nails and beaks	0.5%	Kg	
390	05079040	Antlers	0.5%	Kg	
391	05079050	Buffalo horns	0.5%	Kg	
392	05079060	Tortoise-shell	0.5%	Kg	
393	05079070	Claws and waste of tortoise shell	0.5%	Kg	
394	05079090	Other	0.5%	Kg	
	0508	CORAL AND SIMILAR MATERIALS, UNWORKED OR SIMPLY PREPARED BUT NOT OTHERWISE WORKED; SHELLS OF MOLLUSCS, CRUSTACEANS OR ECHINODERMS AND CUTTLE-BONE, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE, POWDER AND WASTE THEREOF			
	050800	Coral and similar materials, unworked or simply prepared but not otherwise worked; shells of molluscs, crustaceans or echinoderms and cuttle-bone, unworked or simply prepared but not cut to shape, powder and waste thereof			



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395	05080010	Coral	0.5%	Kg	
396	05080020	Chunks	0.5%	Kg	
397	05080030	Cowries	0.5%	Kg	
398	05080040	Cuttlefish bones	0.5%	Kg	
399	05080050	Shells	0.5%	Kg	
400	05080090	Other	0.5%	Kg	
	0509	Omitted			
	0510	AMBERGRIS, CASTOREUM, CIVET AND MUSK; CANTHARIDES; BILE, WHETHER OR NOT DRIED; GLANDS AND OTHER ANIMAL PRODUCTS USED IN THE PREPARATION OF PHARMACEUTICAL PRODUCTS, FRESH, CHILLED, FROZEN OR OTHERWISE PROVISIONALLY PRESERVED			
	051000	Ambergris, castoreum, civet and musk; cantharides; bile, whether or not dried; glands and other animal products used in the preparation of pharmaceutical products, fresh, chilled, frozen or otherwise provisionally preserved			
401	05100010	Bezoar, cow (goolochan)	0.5%	Kg	
402	05100020	Ox Gallstone	0.5%	Kg	
403	05100030	Placenta, frozen	0.5%	Kg	
		Other :			
404	05100091	Of wild animals	0.5%	Kg	
405	05100099	Other	0.5%	Kg	
	0511	ANIMAL PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED; DEAD ANIMALS OF CHAPTER 1 OR 3, UNFIT FOR HUMAN CONSUMPTION			
406	05111000	Bovine semen	0.5%	Kg	
		Other :			
	051191	Products of fish or crustaceans, molluscs or other aquatic invertebrates; dead animals of Chapter 3			
407	05119110	Fish nails	0.5%	Kg	
408	05119120	Fish tails	0.5%	Kg	
409	05119130	Other fish waste	0.5%	Kg	
410	05119190	Other	0.5%	Kg	
	051199	Other			
		Silkworm pupae :			
411	05119911	Artemia	0.5%	Kg	
412	05119919	Other	0.5%	Kg	
		Sinews and tendons :			
413	05119921	Of wild life	0.5%	Kg	
414	05119929	Other	0.5%	Kg	
		Other :			
415	05119991	Frozen semen, other than bovine; bovine embryo	0.5%	Kg	
416	05119992	Of wild life	0.5%	Kg	
417	05119999	Other	0.5%	Kg	
	0601	BULBS, TUBERS, TUBEROUS ROOTS, CORMS, CROWNS AND RHIZOMES, DORMANT, IN GROWTH OR IN FLOWER; CHICORY PLANTS AND ROOTS OTHER THAN ROOTS OF HEADING 1212			
418	06011000	Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, dormant	1.0%	Kg	
	060120	Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, in growth or in flower; chicory plants and roots			
419	06012010	Bulbs, horticultural	1.0%	Kg	
		Chicory plants and roots :			
420	06012021	Plants	1.0%	Kg	
421	06012022	Roots	1.0%	Kg	
422	06012090	Other	1.0%	Kg	
	0602	OTHER LIVE PLANTS (INCLUDING THEIR ROOTS), CUTTINGS AND SLIPS; MUSHROOM SPAWN			

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423	06021000	Unrooted cuttings and slips	1.0%	Kg	
	060220	Trees, shrubs and bushes, grafted or not, of kinds, which bear edible fruits or nuts			
424	06022010	Edible fruit or nut trees, grafted or not	1.0%	Kg	
425	06022020	Cactus	1.0%	Kg	
426	06022090	Other	1.0%	Kg	
427	06023000	Rhododendrons and azaleas, grafted or not	1.0%	Kg	
428	06024000	Roses, grafted or not	1.0%	Kg	
	060290	Other			
429	06029010	Mushroom spawn	1.0%	Kg	
430	06029020	Flowering plants (excluding roses and rhododendrons)	1.0%	Kg	
431	06029030	Tissue culture plant	1.0%	Kg	
432	06029090	Other	1.0%	Kg	
	0603	CUT FLOWERS AND FLOWER BUDS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED			
		Fresh :			
433	06031100	Roses	1.0%	Kg	
434	06031200	Carnations	1.0%	Kg	
435	06031300	Orchids	1.0%	Kg	
436	06031400	Chrysanthemums	1.0%	Kg	
437	06031500	Lilies (Lilium spp.)	1.0%	Kg	
438	06031900	Other	1.0%	Kg	
439	06039000	Other	1.0%	Kg	
	0604	FOLIAGE, BRANCHES AND OTHER PARTS OF PLANTS, WITHOUT FLOWERS OR FLOWER BUDS, AND GRASSES, MOSSES AND LICHENS, BEING GOODS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED			
440	06042000	Fresh	1.0%	Kg	
441	06049000	Other	1.0%	Kg	
	0701	POTATOES, FRESH OR CHILLED			
442	07011000	Seed	4.0%	Kg	1
443	07019000	Other	4.0%	Kg	1
444	07020000	TOMATOES, FRESH OR CHILLED	4.0%	Kg	1.1
	0703	ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS VEGETABLES, FRESH OR CHILLED			
	070310	Onions and shallots			
445	07031010	Onions	2.0%	Kg	1.2
446	07031020	Shallots	2.0%	Kg	1.2
447	07032000	Garlic	2.0%	Kg	1.2
448	07039000	Leeks and other alliaceous vegetables	2.0%	Kg	1.2
	0704	CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED			
449	07041000	Cauliflowers and broccoli	2.5%	Kg	1.2
450	07042000	Brussels sprouts	2.5%	Kg	1.2
451	07049000	Other	2.5%	Kg	1.2
	0705	LETTUCE (LACTUCAS SATIVA) AND CHICORY (CICHORIUM SPP. ), FRESH OR CHILLED			
		Lettuce			
452	07051100	Cabbage lettuce (head lettuce)	3.0%	Kg	1.3
453	07051900	Other	3.0%	Kg	1.3
		Chicory			
454	07052100	Witloof chicory (Cichorium intybus var. foliosum)	3.0%	Kg	1.3
455	07052900	Other	3.0%	Kg	1.3

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	0706	CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED			
456	07061000	Carrots and turnips	2.5%	Kg	1.2
	070690	Other			
457	07069010	Horse radish	2.5%	Kg	1.2
458	07069020	Other Radish	2.5%	Kg	1.2
459	07069030	Salad beetroot	2.5%	Kg	1.2
460	07069090	Other	2.5%	Kg	1.2
461	07070000	CUCUMBERS OR GHERKINS, FRESH OR CHILLED	2.0%	Kg	1.1
	0708	LEGUMINOUS VEGETABLES, SHELLLED OR UNSHELLED, FRESH OR CHILLED			
462	07081000	Peas (Pisum sativum)	2.5%	Kg	1.2
463	07082000	Beans (Vigna spp., Phaseolus spp.)	2.5%	Kg	1.2
464	07089000	Other leguminous vegetables	2.5%	Kg	1.2
	0709	OTHER VEGETABLES, FRESH OR CHILLED			
465	07092000	Asparagus	2.0%	Kg	1.3
466	07093000	Aubergines (egg-plants)	2.0%	Kg	1.3
467	07094000	Celery other than celeriac	2.0%	Kg	1.3
		Mushrooms and truffles :			
468	07095100	Mushrooms of the genus agaricus	2.0%	Kg	1.3
469	07095200	Mushrooms of the genus Boletus	2.0%	Kg	1.3
470	07095300	Mushrooms of the genus Cantharellus	2.0%	Kg	1.3
471	07095400	Shiitake (Lentinus edodes)	2.0%	Kg	1.3
472	07095500	Matsutake (Tricholoma matsutake, Tricholoma magnivelare, Tricholoma anatolicum, Tricholoma dulciolens, Tricholoma caligatum)	2.0%	Kg	1.3
473	07095600	Truffles (Tuber spp.)	2.0%	Kg	1.3
474	07095900	Other	2.0%	Kg	1.3
	070960	Fruits of the genus Capsicum or of the genus pimenta			
475	07096010	Green chilly	2.0%	Kg	1.3
476	07096090	Other	2.0%	Kg	1.3
477	07097000	Spinach, New Zealand spinach and orache spinach (garden spinach)	2.0%	Kg	1.3
		Other :			
478	07099100	Glove artichokes	2.0%	Kg	1.3
479	07099200	Olives	2.0%	Kg	1.3
	070993	Pumpkins, squash and guards (Cucurbita spp.)			
480	07099310	pumpkins	2.0%	Kg	1.3
481	07099320	squash	2.0%	Kg	1.3
482	07099330	Bitter guard	2.0%	Kg	1.3
483	07099340	Bottle guard	2.0%	Kg	1.3
484	07099350	Snake guard	2.0%	Kg	1.3
485	07099360	Coccinia (Kundru)	2.0%	Kg	1.3
486	07099390	Other	2.0%	Kg	1.3
	070999	Other			
487	07099910	Green Pepper	2.0%	Kg	1.3
488	07099930	Okra/Lady finger (Bhindi)	2.0%	Kg	1.3
489	07099990	other	2.0%	Kg	1.3
	0710	VEGETABLES (UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER), FROZEN			
490	07101000	Potatoes	1.5%	Kg	1.3
		Leguminous vegetables, shelled or unshelled			
491	07102100	Peas (Pisum sativum)	1.5%	Kg	1.3
492	07102200	Beans (Vigna spp., Phaseolus spp.)	1.5%	Kg	1.3
493	07102900	Other	1.5%	Kg	1.3
494	07103000	Spinach, New Zealand spinach and orache spinach (garden spinach)	1.5%	Kg	1.3
495	07104000	Sweet corn	1.5%	Kg	1.3
	071080	Other vegetables			
496	07108010	Terragon	1.5%	Kg	1.3

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497	07108090	Other	1.5%	Kg	1.3
498	07109000	Mixtures of vegetables	1.5%	Kg	1.3
	0711	VEGETABLES PROVISIONALLY PRESERVED, BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION			
499	07112000	Olives	2.0%	Kg	1.2
500	07114000	Cucumbers and gherkins	2.0%	Kg	1.2
		Mushrooms and truffles :			
501	07115100	Mushrooms of the genus agaricus	2.0%	Kg	1.2
502	07115900	Other	2.0%	Kg	1.2
	071190	Other vegetables; mixtures of vegetables			
503	07119010	Green pepper in brine	2.0%	Kg	1.2
504	07119020	Assorted canned vegetables	2.0%	Kg	1.2
505	07119090	Other	2.0%	Kg	1.2
	0712	DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED			
506	07122000	Onions	4.0%	Kg	5.9
		Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles :			
507	07123100	Mushrooms of the genus lgaricus	4.0%	Kg	5.9
508	07123200	Wood ears (Auricularia spp.)	4.0%	Kg	5.9
509	07123300	Jelly fungi (Tremella spp.)	4.0%	Kg	5.9
510	07123400	Shiitake (Lentinus edodes)	4.0%	Kg	5.9
511	07123900	Other	4.0%	Kg	5.9
	071290	Other vegetables; mixtures of vegetables			
512	07129010	Asparagus	4.0%	Kg	5.9
513	07129020	Dehydrated garlic powder	4.0%	Kg	5.9
514	07129030	Dehydrated garlic flakes	4.0%	Kg	5.9
515	07129040	Dried garlic	4.0%	Kg	5.9
516	07129050	Marjoram, Oregano	4.0%	Kg	5.9
517	07129060	Potatoes	4.0%	Kg	5.9
518	07129090	Other	4.0%	Kg	5.9
	0713	DRIED LEGUMINOUS VEGETABLES, SHELLED, WHETHER OR NOT SKINNED OR SPLIT			
	071310	Peas (PISUM SATIVUM)			
519	07131010	Yellow Peas	4.0%	Kg	5.9
520	07131020	Green Peas	4.0%	Kg	5.9
521	07131090	Other	4.0%	Kg	5.9
	071320	Chikpeas (garbanzos)			
522	07132010	kabuli Channa	4.0%	Kg	5.9
523	07132020	Bengal gram (desi channa)	4.0%	Kg	5.9
524	07132090	Other	4.0%	Kg	5.9
		Beans (Vigna spp., Phaseolus spp.)			
525	07133110	BEANS OF THE SPECIES VIGNA MUNGO (L)HEPPER	4.0%	Kg	5.9
526	07133190	BEANS OF THE SPECIES VIGNA RADIATA (L) WILCZEK	4.0%	Kg	5.9
527	07133200	Small red (Adzuki) beans (Phaseolus or Vigna angularis)	4.0%	Kg	5.9
528	07133300	Kidney beans, including white pea beans (Phaseolus vulgaris)	4.0%	Kg	5.9
529	07133400	Bambara beans (Vigna subterranea or Voandzeia subterranea)	4.0%	Kg	5.9
530	07133500	Cow peas (Vigna unguiculata)	4.0%	Kg	5.9
	071339	Other			
531	07133910	Guar seeds	4.0%	Kg	5.9
532	07133990	Other	4.0%	Kg	5.9
533	07134000	Lentils	4.0%	Kg	5.9
534	07135000	Broad beans (Vicia faba var major) and horse beans (Vicia faba var equina, Vicia faba var minor)	4.0%	Kg	5.9
535	07136000	Pigeon peas (Cajanus cajan)	4.0%	Kg	5.9

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	071390	Other			
536	07139010	Split	4.0%	Kg	5.9
537	07139090	Other	4.0%	Kg	5.9
	0714	MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKES, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH OR INULIN CONTENT, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT SLICED OR IN THE FORM OF PELLETS; SAGO PITH			
538	07141000	Manioc (cassava)	2.5%	Kg	1.2
539	07142000	Sweet potatoes	2.5%	Kg	1.2
540	07143000	Yams (Dioscorea spp.)	2.5%	Kg	1.2
541	07144000	Taro (Colocasia spp.)	2.5%	Kg	1.2
542	07145000	Yautia (Xanthosoma spp.)	2.5%	Kg	1.2
	071490	Other			
543	07149010	Sago pith	2.5%	Kg	1.2
544	07149090	Other	2.5%	Kg	1.2
	0801	COCONUTS, BRAZIL NUTS AND CASHEW NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED			
		Coconuts :			
545	08011100	Desiccated	2.5%	Kg	8.5
	080112	In the inner shell (Endocarp)			
546	08011210	Fresh	2.5%	Kg	8.5
547	08011220	Dried	3.0%	Kg	10.2
548	08011290	Other	2.5%	Kg	8.5
	080119	Other			
549	08011910	Fresh	2.5%	Kg	8.5
550	08011920	Dried	2.5%	Kg	8.5
551	08011990	Other	2.5%	Kg	8.5
		Brazil Nuts			
552	08012100	In shell	2.5%	Kg	8.5
553	08012200	Shelled	2.5%	Kg	8.5
		Cashew Nuts			
554	08013100	In shell	2.5%	Kg	8.5
	080132	Shelled			
555	08013210	Cashew kernel, broken	2.5%	Kg	8.5
556	08013220	Cashew kernel, whole	2.5%	Kg	8.5
557	08013290	Other	2.5%	Kg	8.5
	0802	OTHER NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED			
		Almonds			
558	08021100	In shell	2.5%	Kg	11.9
559	08021200	Shelled	2.5%	Kg	11.9
		Hazelnuts or filberts (Corylus spp.)			
560	08022100	In shell	2.5%	Kg	11.9
561	08022200	Shelled	2.5%	Kg	11.9
		Walnuts			
562	08023100	In shell	2.5%	Kg	11.9
563	08023200	Shelled	2.5%	Kg	11.9
		Chestnuts (Castanea spp.)			
564	08024100	In shell	2.5%	Kg	11.9
565	08024200	Shelled	2.5%	Kg	11.9
		Pistachios			
566	08025100	In shell	2.5%	Kg	11.9
567	08025200	Shelled	2.5%	Kg	11.9
		Macadamia nuts			
568	08026100	In shell	2.5%	Kg	11.9
569	08026200	Shelled	2.5%	Kg	11.9
570	08027000	Kola nuts (Cola spp.)	2.5%	Kg	11.9
	080280	Areca nuts			
571	08028010	Whole	2.5%	Kg	11.9

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572	08028020	Split	2.5%	Kg	11.9
573	08028030	Ground	2.5%	Kg	11.9
574	08028090	Other	2.5%	Kg	11.9
		Other			
575	08029100	Pine nuts, in shell	2.5%	Kg	11.9
576	08029200	Pine nuts, shelled	2.5%	Kg	11.9
577	08029900	Other	2.5%	Kg	11.9
	0803	Bananas, including Plantains, Fresh			
	080310	Plantains			
578	08031010	Curry Plantain	2.5%	Kg	1.3
579	08031090	other	2.5%	Kg	1.3
	080390	other			
580	08039010	Bananas, Fresh	3.0%	Kg	1.6
581	08039090	other	2.5%	Kg	1.3
	0804	DATES, FIGS, PINEAPPLES, AVOCADOS, GUAVAS, MANGOES, AND MANGOSTEENS, FRESH OR DRIED			
	080410	Dates			
582	08041010	Fresh (excluding wet dates)	2.5%	Kg	1.9
583	08041020	Soft (khayzur or wet dates)	2.5%	Kg	1.9
584	08041030	Hard (chhohara or kharek)	2.5%	Kg	1.9
585	08041090	Other	2.5%	Kg	1.9
	080420	Figs			
586	08042010	Fresh	2.5%	Kg	1.9
587	08042090	Other	2.5%	Kg	1.9
588	08043000	Pineapples	2.5%	Kg	1.9
589	08044000	Avocados	2.5%	Kg	1.9
	080450	Guavas, mangoes and mangosteens			
590	08045010	Guavas, fresh or dried	3.0%	Kg	2.2
		Mangoes, fresh :			
591	08045021	Alphonso (Hapus)	2.5%	Kg	1.9
592	08045022	Banganapalli	2.5%	Kg	1.9
593	08045023	chausa	2.5%	Kg	1.9
594	08045024	Dashaeri	2.5%	Kg	1.9
595	08045025	Langla	2.5%	Kg	1.9
596	08045026	Kesar	2.5%	Kg	1.9
597	08045027	Totapuri	2.5%	Kg	1.9
598	08045028	Mallika	2.5%	Kg	1.9
599	08045029	other	2.5%	Kg	1.9
600	08045030	Mangoes, sliced dried	2.5%	Kg	1.9
601	08045040	Mango pulp	2.5%	Kg	1.9
602	08045090	Other	2.5%	Kg	1.9
	0805	CITRUS FRUIT, FRESH OR DRIED			
603	08051000	Oranges	2.5%	Kg	0.7
		Mandrins (including tangerines and satsumas) clementines, wilkings and similar circus hybrids :			
604	08052100	Mandarins (including tangerines and satsumas)	2.5%	Kg	0.7
605	08052200	Clementines	2.5%	Kg	0.7
606	08052900	Other	2.5%	Kg	0.7
607	08054000	Grapefruit and pomelos	2.5%	Kg	0.7
608	08055000	Lemon (Citrus limon, Citrus limonum) and limes (Citrus aurantifolia, Citrus latifolia)	3.0%	Kg	0.8
609	08059000	Other	2.5%	Kg	0.7
	0806	GRAPES, FRESH OR DRIED			
610	08061000	Fresh	3.0%	Kg	3
	080620	Dried			
611	08062010	Raisins	2.5%	Kg	2.5
612	08062090	Other	2.5%	Kg	2.5
	0807	MELONS (INCLUDING WATERMELONS) AND PAPAW (PAPAYAS), FRESH			
		Melons (including watermelons)			
613	08071100	Water melons	3.0%	Kg	1.2
	080719	other			

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614	08071910	Musk melons	3.0%	Kg	1.2
615	08071990	Other	2.5%	Kg	1
616	08072000	Papaws (papayas)	3.0%	Kg	1.2
	0808	APPLES, PEARS AND QUINCES, FRESH			
617	08081000	Apples	2.5%	Kg	0.9
618	08083000	Pears	2.5%	Kg	0.9
619	08084000	Quinces	2.5%	Kg	0.9
	0809	APRICOTS, CHERRIES, PEACHES (INCLUDING NECTARINES), PLUMS AND SLOES, FRESH			
620	08091000	Apricots	2.5%	Kg	0.9
		Cherries			
621	08092100	Sour Cherries (Prunus cerasus)	2.5%	Kg	0.9
622	08092900	Other	2.5%	Kg	0.9
623	08093000	Peaches, including nectarine	2.5%	Kg	0.9
624	08094000	Plums and sloes	2.5%	Kg	0.9
	0810	OTHER FRUIT, FRESH			
625	08101000	Strawberries	2.5%	Kg	2.2
626	08102000	Raspberries, blackberries, mulberries and loganberries	2.5%	Kg	2.2
627	08103000	Black, white or red currants and gooseberries	2.5%	Kg	2.2
628	08104000	Cranberries, bilberries and other fruits of the genus Vaccinium	2.5%	Kg	2.2
629	08105000	Kiwi fruit	2.5%	Kg	2.2
630	08106000	Durians	2.5%	Kg	2.2
631	08107000	Persimmons	2.5%	Kg	2.2
	081090	Other			
632	08109010	Pomegranates	2.5%	Kg	2.2
633	08109020	Tamarind, fresh	2.5%	Kg	2.2
634	08109030	Sapota (chico)	2.5%	Kg	2.2
635	08109040	Custard-apple (Ata)	2.5%	Kg	2.2
636	08109050	Bore	2.5%	Kg	2.2
637	08109060	Lichi	2.5%	Kg	2.2
638	08109090	Other	2.5%	Kg	2.2
	0811	FRUIT AND NUTS, UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER, FROZEN, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
	081110	Strawberries			
639	08111010	Containing added sugar	2.5%	Kg	4.8
640	08111020	Not containing added sugar	2.5%	Kg	4.8
641	08111090	Other	2.5%	Kg	4.8
	081120	Raspberries, blackberries, mulberries, loganberries, black, white or red currants and gooseberries			
642	08112010	Containing added sugar	2.5%	Kg	4.8
643	08112020	Not containing added sugar	2.5%	Kg	4.8
644	08112090	Other	2.5%	Kg	4.8
	081190	Other			
645	08119010	Containing added sugar	2.5%	Kg	4.8
646	08119090	Other	2.5%	Kg	4.8
	0812	FRUIT AND NUTS PROVISIONALLY PRESERVED, BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION			
647	08121000	Cherries	2.5%	Kg	7.2
	081290	Other			
648	08129010	Mango slices in brine	2.5%	Kg	7.2
649	08129090	Other	2.5%	Kg	7.2
	0813	FRUIT, DRIED, OTHER THAN THAT OF HEADINGS 0801 TO 0806; MIXTURES OF NUTS OR DRIED FRUITS OF THIS CHAPTER			
650	08131000	Apricots	2.5%	Kg	4.7
651	08132000	Prunes	2.5%	Kg	4.7

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652	08133000	Apples	2.5%	Kg	4.7
	081340	Other fruit			
653	08134010	Tamarind, dried	2.5%	Kg	4.7
654	08134020	Singoda whole (water nut)	2.5%	Kg	4.7
655	08134090	Other	2.5%	Kg	4.7
	081350	Mixtures of nuts or dried fruits of this Chapter			
656	08135010	Mixtures of nuts	2.5%	Kg	4.7
657	08135020	Mixtures of dried fruits	2.5%	Kg	4.7
658	08140000	PEEL OF CITRUS FRUIT OR MELONS (INCLUDING WATERMELONS), FRESH, FROZEN, DRIED OR PROVISIONALLY PRESERVED IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS	2.5%	Kg	4.7
	0901	COFFEE, WHETHER OR NOT ROASTED OR DCAFFEINATED; COFFEE HUSKS AND SKINS; COFFEE SUBSTITUTES CONTAINING COFFEE IN ANY PROPORTION			
		Coffee, not roasted :			
	090111	Not decaffeinated			
		Arabica plantation :			
659	09011111	A Grade	1.0%	Kg	
660	09011112	B Grade	1.0%	Kg	
661	09011113	C Grade	1.0%	Kg	
662	09011119	Other	1.0%	Kg	
		Arabica cherry			
663	09011121	AB Grade	1.0%	Kg	
664	09011122	PB Grade	1.0%	Kg	
665	09011123	C Grade	1.0%	Kg	
666	09011124	B/B/B Grade	1.0%	Kg	
667	09011129	Other	1.0%	Kg	
		Rob Parchment			
668	09011131	AB Grade	1.0%	Kg	
669	09011132	PB Grade	1.0%	Kg	
670	09011133	C Grade	1.0%	Kg	
671	09011139	Other	1.0%	Kg	
		Rob Cherry			
672	09011141	AB Grade	1.0%	Kg	
673	09011142	PB Grade	1.0%	Kg	
674	09011143	C Grade	1.0%	Kg	
675	09011144	B/B/B Grade	1.0%	Kg	
676	09011145	Bulk	1.0%	Kg	
677	09011149	Other	1.0%	Kg	
678	09011190	Other	1.0%	Kg	
679	09011200	Decaffeinated	1.0%	Kg	
		Coffee, roasted :			
	090121	Not decaffeinated			
680	09012110	In bulk packing	1.0%	Kg	
681	09012190	Other	1.0%	Kg	
	090122	Decaffeinated			
682	09012210	In bulk packing	1.0%	Kg	
683	09012290	Other	1.0%	Kg	
	090190	Other			
684	09019010	Coffee husks and skins	1.0%	Kg	
685	09019020	Coffee substitutes containing coffee	1.0%	Kg	
686	09019090	Other	1.0%	Kg	
	0902	TEA, WHETHER OR NOT FLAVOURED			
	090210	Green tea (not fermented) in immediate packings of a content not exceeding 3 kg			
687	09021010	Content not exceeding 25 g .	1.0%	Kg	
688	09021020	Content exceeding 25 g. but not exceeding 1 kg.	1.0%	Kg	
689	09021030	Content exceeding 1 kg. but not exceeding 3 kg.	1.0%	Kg	
690	09021090	Other	1.0%	Kg	



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	090220	Other green tea (not fermented)			
691	09022010	Green tea in packets with contents exceeding	1.0%	Kg	
692	09022020	Green tea in bulk	1.0%	Kg	
693	09022030	Green tea agglomerated in forms such as ball, brick and tablets	1.0%	Kg	
694	09022040	Green tea waste	1.0%	Kg	
695	09022090	Other	1.0%	Kg	
	090230	Black tea (fermented) and partly fermented tea, in immediate packings of a content not exceeding 3 kg.			
696	09023010	Content not exceeding 25 g.	1.0%	Kg	
697	09023020	Content exceeding 25 g. but not exceeding 1 kg.	1.0%	Kg	
698	09023030	Content exceeding 1 kg. but not exceeding 3 kg.	1.0%	Kg	
699	09023090	Other	1.0%	Kg	
	090240	Other black tea (fermented) and other partly fermented tea			
700	09024010	Content exceeding 3 kg. but not exceeding 20 kg.	1.0%	Kg	
701	09024020	Black tea, leaf in bulk	1.7%	Kg	3.6
702	09024030	Black tea, dust in bulk	1.7%	Kg	3.6
703	09024040	Tea bags	1.0%	Kg	
704	09024050	Black tea, agglomerated in forms such as ball, brick and tablets	1.0%	Kg	
705	09024060	Black tea, waste	1.0%	Kg	
706	09024090	Other	1.0%	Kg	
707	09030000	MATE	1.0%	Kg	
	0904	PEPPER OF THE GENUS PIPER; DRIED OR CRUSHED OR GROUND FRUITS OF THE GENUS CAPSICUM OR OF THE GENUS PIMENTA			
		Pepper :			
	090411	Neither crushed nor ground			
708	09041110	Pepper, long	1.0%	Kg	
709	09041120	Light black pepper	1.0%	Kg	
710	09041130	Black pepper, garbled	1.0%	Kg	
711	09041140	Black pepper ungarbled	1.0%	Kg	
712	09041150	Green pepper, dehydrated	1.0%	Kg	
713	09041160	Pepper pinheads	1.0%	Kg	
714	09041170	Green pepper, frozen or dried	1.0%	Kg	
715	09041180	Pepper other than green, frozen	1.0%	Kg	
716	09041190	Other	1.0%	Kg	
717	09041200	Crushed or ground	1.0%	Kg	
		Fruits of the genus Capsicum or of the genus Pimenta, dried or crushed or ground Pimenta :			
	090421	Dried, neither crushed nor ground			
718	09042110	Of genus Capsicum	1.0%	Kg	
719	09042120	Of genus Pimenta	1.0%	Kg	
	090422	crushed or ground			
		Of genus Capsicum			
720	09042211	Chilly power	1.0%	Kg	
721	09042219	other	1.0%	Kg	
		Of genus Pimenta			
722	09042221	Powder	1.0%	Kg	
723	09042229	other	1.0%	Kg	
	0905	VANILLA			
724	09051000	Neither crushed nor ground	1.0%	Kg	
725	09052000	Crushed or ground	1.0%	Kg	
	0906	CINNAMON AND CINNAMON-TREE FLOWERS			
		Neither crushed nor ground			
	090611	Cinnamon (Cinnamomum Zeylanicum Blume)			
726	09061110	Cinnamon bark	1.0%	Kg	
727	09061120	Cinnamon tree flowers	1.0%	Kg	
728	09061190	Other	1.0%	Kg	
	090619	Other			

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729	09061910	cassia	1.0%	Kg	
730	09061990	other	1.0%	Kg	
731	09062000	Crushed or ground	1.0%	Kg	
	0907	CLOVES (WHOLE FRUIT, CLOVES AND STEMS)			
	090710	Neither crushed or ground			
732	09071010	Extracted	1.0%	Kg	
733	09071020	Not extracted (other than stem)	1.0%	Kg	
734	09071030	Stem	1.0%	Kg	
735	09071090	Other	1.0%	Kg	
736	09072000	Crushed or ground	1.0%	Kg	
	0908	NUTMEG, MACE AND CARDAMOMS			
		Nutmeg			
	090811	Neither crushed nor ground			
737	09081110	In shell	1.0%	Kg	
738	09081120	Shelled	1.0%	Kg	
739	09081200	Crushed or ground	1.0%	Kg	
		mace			
740	09082100	Neither crushed nor ground	1.0%	Kg	
741	09082200	crushed or ground	1.0%	Kg	
		Cardamoms :			
	090831	Neither crushed nor ground			
742	09083110	Large (amomum)	1.0%	Kg	
743	09083120	Small (Ellettaria), alleppey green	1.0%	Kg	
744	09083130	Small, Coorg green	1.0%	Kg	
745	09083140	Small, bleached, half bleached or bleachable	1.0%	Kg	
746	09083150	Small, fixed	1.0%	Kg	
747	09083190	Other	1.0%	Kg	
	090832	crushed or ground			
748	09083210	Powder	1.0%	Kg	
749	09083220	Small cardomom seeds	1.0%	Kg	
750	09083230	Cardomom husk	1.0%	Kg	
751	09083290	Other	1.0%	Kg	
	0909	SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER, CUMIN OR CARAWAY; JUNIPER BERRIES			
		Seeds of coriander			
	090921	Neither crushed nor ground			
752	09092110	Of seed quality	1.0%	Kg	
753	09092190	other	1.0%	Kg	
754	09092200	Crushed or ground	1.0%	Kg	
		Seeds of cumin			
	090931	Seeds of cumin Neither crushed nor ground			
		Cumin, black :			
755	09093111	Of seed quality	1.0%	Kg	
756	09093119	other	1.0%	Kg	
		Cumin, other than black :			
757	09093121	of seed quality	1.0%	Kg	
758	09093129	other	1.0%	Kg	
759	09093200	Crushed or ground	1.0%	Kg	
		Seeds of anise, badian, caraway or fennel; juniper berries :			
	090961	neither crushed nor gorund			
		Seeds of anise :			
760	09096111	of Seed quality	1.0%	Kg	
761	09096119	Other	1.0%	Kg	
		Seeds of badian			
762	09096121	Of seed quality	1.0%	Kg	
763	09096129	Other	1.0%	Kg	
		Seeds of caraway or fennel			
764	09096131	Of seed quality	1.0%	Kg	
765	09096139	other	1.0%	Kg	
		Juniper berries			
766	09096141	Of seed quality	1.0%	Kg	

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
767	09096149	other	1.0%	Kg	
	090962	Crushed or ground			
768	09096210	Anise	1.0%	Kg	
769	09096220	Badian	1.0%	Kg	
770	09096230	Caraway or fennel	1.0%	Kg	
771	09096240	Juniper berries	1.0%	Kg	
	0910	GINGER, SAFFRON, TURMERIC (CURCUMA), THYME, BAY LEAVES, CURRY AND OTHER SPICES			
		Ginger			
	091011	Neither crushed nor ground			
772	09101110	Fresh	1.0%	Kg	
773	09101120	Dried, unbleached	1.0%	Kg	
774	09101130	Dried, bleached	1.0%	Kg	
775	09101190	Other	1.0%	Kg	
	091012	Crushed or ground			
776	09101210	Powder	1.0%	Kg	
777	09101290	Other	1.0%	Kg	
	091020	Saffron			
778	09102010	Saffron stigma	1.0%	Kg	
779	09102020	Saffron stamen	1.0%	Kg	
780	09102090	Other	1.0%	Kg	
	091030	Turmeric (Curcuma)			
781	09103010	Fresh	1.0%	Kg	
782	09103020	Dried	1.0%	Kg	
783	09103030	Powder	1.0%	Kg	
784	09103090	Other	1.0%	Kg	
		Other spices			
785	09109100	Mixtures referred to in Note 1(b) to this Chapter	1.0%	Kg	
	091099	Other			
		Seed			
786	09109911	Celery	1.0%	Kg	
787	09109912	Fenugreek	1.0%	Kg	
788	09109913	Dill	1.0%	Kg	
789	09109914	Ajwain	1.0%	Kg	
790	09109915	Cassia torea	1.0%	Kg	
791	09109919	Other	1.0%	Kg	
		Powder			
792	09109921	Cassia	1.0%	Kg	
793	09109923	Celery	1.0%	Kg	
794	09109924	Fenugreek	1.0%	Kg	
795	09109925	Dill	1.0%	Kg	
796	09109926	Poppy	1.0%	Kg	
797	09109927	Mustard	1.0%	Kg	
798	09109929	Other	1.0%	Kg	
		Husk			
799	09109939	Other	1.0%	Kg	
800	09109990	Other	1.0%	Kg	
	1001	WHEAT AND MESLIN			
		Durum wheat :			
801	10011100	seed	1.0%	Kg	
802	10011900	other	1.0%	Kg	
		Other :			
803	10019100	seed	1.0%	Kg	
	100199	other			
804	10019910	wheat	1.0%	Kg	
805	10019920	Meslin	1.0%	Kg	
	1002	RYE			
806	10021000	Seed	1.0%	Kg	
807	10029000	Other	1.0%	Kg	
	1003	BARLEY			
808	10031000	Seed	1.0%	Kg	
809	10039000	Other	1.0%	Kg	

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	1004	OATS			
810	10041000	Seed	1.0%	Kg	
811	10049000	Other	1.0%	Kg	
	1005	MAIZE (CORN)			
812	10051000	Seed	1.0%	Kg	
	100590	other			
		Dent corn (Zea mays var. indurata)			
813	10059011	Yellow	1.0%	Kg	
814	10059019	other	1.0%	Kg	
815	10059020	Flint corn (Zeamays var. Indurata)	1.0%	Kg	
816	10059030	Popcorn (Zea mays ver,everta)	1.0%	Kg	
817	10059090	Other	1.0%	Kg	
	1006	RICE			
	100610	Rice in the husk (paddy or rough)			
818	10061010	Of seed quality	1.0%	Kg	
819	10061090	Other	1.0%	Kg	
820	10062000	Husked (brown) rice	1.0%	Kg	
	100630	Semi-milled or wholly-milled rice, whether or not polished or glazed			
821	10063010	Rice, parboiled	1.0%	Kg	
822	10063020	Basmati rice	1.0%	Kg	
823	10063090	Other	1.0%	Kg	
824	10064000	Broken rice	1.0%	Kg	
	1007	GRAIN SORGHUM			
825	10071000	Seed	1.0%	Kg	
826	10079000	Other	1.0%	Kg	
	1008	BUCKWHEAT, MILLET AND CANARY SEED; OTHER CEREALS			
	100810	Buckwheat			
827	10081010	Of seed quality	1.0%	Kg	
828	10081090	Other	1.0%	Kg	
		Millet			
	100821	Seed			
829	10082110	Jawar	1.0%	Kg	
830	10082120	Bajra	1.0%	Kg	
831	10082130	Ragi	1.0%	Kg	
	100829	Other			
832	10082910	Jawar	1.0%	Kg	
833	10082920	Bajra	1.0%	Kg	
834	10082930	Ragi	1.0%	Kg	
	100830	Canary seed			
835	10083010	Of seed quality	1.0%	Kg	
836	10083090	Other	1.0%	Kg	
837	10084000	Fonio	1.0%	Kg	
838	10085000	Quinoa (Chenopodium quinoa)	1.0%	Kg	
839	10086000	Triticale	1.0%	Kg	
	100890	Other cereals			
840	10089010	Of seed quality	1.0%	Kg	
841	10089090	Other	1.0%	Kg	
842	11010000	WHEAT OR MESLIN FLOUR	3.0%	Kg	1.3
	1102	CEREAL FLOURS OTHER THAN THAT OF WHEAT OR MESLIN			
843	11022000	Maize (corn) flour	1.0%	Kg	
	110290	other			
844	11029010	Rye flour	1.0%	Kg	
		Rice flour :			
845	11029021	Brown rice flour	1.0%	Kg	
846	11029022	white rice flour	1.0%	Kg	
847	11029029	other	1.0%	Kg	
848	11029090	Other	1.0%	Kg	
	1103	CEREAL GROATS, MEAL AND PELLETS			
		Groats and meal :			

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	110311	Of wheat			
849	11031110	Groat	1.0%	Kg	
850	11031120	Meal	1.0%	Kg	
851	11031300	Of maize (corn)	1.0%	Kg	
852	11031900	Of other cereals	1.0%	Kg	
853	11032000	Pellets	1.0%	Kg	
	1104	CEREAL GRAINS OTHERWISE WORKED (FOR EXAMPLE, HULLED, ROLLED, FLAKED, PEARLED, SLICED, OR KIBBLED), EXCEPT RICE OF HEADING 1006; GERM OF CEREALS, WHOLE, ROLLED, FLAKED OR GROUND			
		Rolled or flaked grains :			
854	11041200	Of oats	1.0%	Kg	
855	11041900	Of other cereals	1.0%	Kg	
		Other worked grains (for example hulled, pearled, sliced or kibbled) :			
856	11042200	Of oats	1.0%	Kg	
857	11042300	Of maize (corn)	1.0%	Kg	
858	11042900	Of other cereals	1.0%	Kg	
859	11043000	Germ of cereals, whole, rolled, flaked or ground	1.0%	Kg	
	1105	FLOUR, MEAL, POWDER, FLAKES, GRANULES AND PELLETS OF POTATOES			
860	11051000	Flour, meal and powder	1.0%	Kg	
861	11052000	Flakes, granules and pellets	1.0%	Kg	
	1106	Flour Meal and powder of the dried leguminous vegetables of heading 0713, of sago or of roots or tubers of heading 0714 or of the products of Chapter 8			
	110610	Of the dried leguminous vegetables of heading 0713			
862	11061010	Guar Meal	1.0%	Kg	
863	11061090	Others	1.0%	Kg	
	110620	Of sago or of roots or tubers of heading 0714			
864	11062010	Of sago	1.0%	Kg	
865	11062020	Of manioc (cassava)	1.0%	Kg	
866	11062090	Of other roots and tubers	1.0%	Kg	
	110630	Of the products of Chapter 8			
867	11063010	Of tamarind	1.0%	Kg	
868	11063020	Of singoda	1.0%	Kg	
869	11063030	Mango flour	1.0%	Kg	
870	11063090	Other	1.0%	Kg	
	1107	MALT, WHETHER OR NOT ROASTED			
871	11071000	Not roasted	1.0%	Kg	
872	11072000	Roasted	1.0%	Kg	
	1108	STARCHES; INULIN			
		Starches :			
873	11081100	Wheat starch	1.0%	Kg	
874	11081200	Maize (corn) starch	1.0%	Kg	
875	11081300	Potato starch	1.0%	Kg	
876	11081400	Manioc (cassava) starch	1.0%	Kg	
	110819	Other			
877	11081910	Sago	1.0%	Kg	
878	11081990	Other	1.0%	Kg	
879	11082000	Inulin	1.0%	Kg	
880	11090000	WHEAT GLUTEN, WHETHER OR NOT DRIED	1.0%	Kg	
	1201	SOYA BEANS, WHETHER OR NOT BROKEN			
881	12011000	seed	1.0%	Kg	
882	12019000	Other	1.0%	Kg	
	1202	GROUND-NUTS, NOT ROASTED OR OTHERWISE COOKED, WHETHER OR NOT SHELLLED OR BROKEN			
	120230	seed			

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883	12023010	H.P.S.	1.0%	Kg	
884	12023090	Other	1.0%	Kg	
		Other :			
	120241	In shell :			
885	12024110	H.P.S.	1.0%	Kg	
886	12024190	Other	1.0%	Kg	
	120242	Shelled, whether or not broken			
887	12024210	Kernels, H.P.S	1.0%	Kg	
888	12024220	Kernelgs, Other	1.0%	Kg	
889	12024290	Other	1.0%	Kg	
890	12030000	COPRA	1.0%	Kg	
	1204	LINSEED, WHETHER OR NOT BROKEN			
	120400	Linseed, whether or not broken			
891	12040010	Of seed quality	1.0%	Kg	
892	12040090	Other	1.0%	Kg	
	1205	RAPE OR COLZA SEEDS, WHETHER OR NOT BROKEN			
893	12051000	Low erucic acid rape or colza seeds	1.0%	Kg	
894	12059000	Other	1.0%	Kg	
	1206	SUNFLOWER SEEDS, WHETHER OR NOT BROKEN			
	120600	Sunflower seeds, whether or not broken			
895	12060010	Of seed quality	1.0%	Kg	
896	12060090	Other	1.0%	Kg	
	1207	OTHER OIL SEEDS AND OLEAGINOUS FRUITS, WHETHER OR NOT BROKEN			
	120710	Palm nuts and kernels			
897	12071010	Palm nuts	1.0%	Kg	
898	12071090	Palm kernels	1.0%	Kg	
		Cotton seeds :			
899	12072100	Seed	1.0%	Kg	
900	12072900	Other	1.0%	Kg	
	120730	Castor Oil seeds			
901	12073010	Of seed quality	1.0%	Kg	
902	12073090	Other	1.0%	Kg	
	120740	Sesamum seeds			
903	12074010	Of seed quality	1.0%	Kg	
904	12074090	Other	1.0%	Kg	
	120750	Mustard seeds			
905	12075010	Of seed quality	1.0%	Kg	
906	12075090	Other	1.0%	Kg	
	120760	Safflower (Carthamus tinctorius) seeds			
907	12076010	Of seed quality	1.0%	Kg	
908	12076090	Other	1.0%	Kg	
	120770	Melon seeds			
909	12077010	Of seed quality	1.0%	Kg	
910	12077090	Other	1.0%	Kg	
		Other :			
911	12079100	Poppy seeds	1.0%	Kg	
	120799	Other			
912	12079910	Ajams	1.0%	Kg	
913	12079920	Mango kernel	1.0%	Kg	
914	12079930	Niger seed	1.0%	Kg	
915	12079940	Kokam	1.0%	Kg	
916	12079990	Other	1.0%	Kg	
	1208	FLOURS AND MEALS OF OIL SEEDS OR OLEAGINOUS FRUITS, OTHER THAN THOSE OF MUSTARD			
917	12081000	Of soya beans	1.0%	Kg	
918	12089000	Other	1.0%	Kg	
	1209	SEEDS, FRUIT AND SPORES, OF A KIND USED FOR SOWING			
919	12091000	Sugar beet seed	1.0%	Kg	

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		Seeds of forage plants			
920	12092100	Lucerne (alfalfa) seed	1.0%	Kg	
921	12092200	Clover (Trifolium spp.) seed	1.0%	Kg	
922	12092300	Fescue seed	1.0%	Kg	
923	12092400	Kentucky blue grass (Poa pratensis L.) seed	1.0%	Kg	
924	12092500	Rye grass (Lolium multiflorum Lam., Lolium perenne L.) seed	1.0%	Kg	
	120929	Other			
925	12092910	Australian lupin seeds	1.0%	Kg	
926	12092990	Other	1.0%	Kg	
927	12093000	Seeds of herbaceous plants cultivated principally for their flowers	1.0%	Kg	
		Other :			
	120991	Vegetable seeds			
928	12099110	Of Cabbage	1.0%	Kg	
929	12099120	Of Cauliflower	1.0%	Kg	
930	12099130	Of Onion	1.0%	Kg	
931	12099140	Of Pea	1.0%	Kg	
932	12099150	Of Radish	1.0%	Kg	
933	12099160	Of Tomato	1.0%	Kg	
934	12099170	OF CHILLY OF GENUS CAPSICUM	1.0%	Kg	
935	12099190	Other	1.0%	Kg	
	120999	Other			
936	12099910	Fruit seeds for planting or sowing	1.0%	Kg	
937	12099990	Other	1.0%	Kg	
	1210	HOP CONES, FRESH OR DRIED, WHETHER OR NOT GROUND, POWDERED OR IN THE FORM OF PELLETS; LUPULIN			
938	12101000	Hop cones, neither ground nor powdered nor in the form of pellets	1.0%	Kg	
939	12102000	Hop cones, ground, powdered or in the form of pellets; lupulin	1.0%	Kg	
	1211	PLANTS AND PARTS OF PLANTS (INCLUDING SEEDS AND FRUITS), OF A KIND USED PRIMARILY IN PERFUMERY, IN PHARMACY OR FOR INSECTICIDAL, FUNGICIDAL OR SIMILAR PURPOSE, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT CUT, CRUSHED OR POWDERED			
940	12112000	Ginseng roots	1.0%	Kg	
941	12113000	Coca leaf	1.0%	Kg	
942	12114000	Poppy straw	1.0%	Kg	
943	12115000	Ephedra	1.0%	Kg	
944	12116000	Bark of African cherry (Prunus africana)	1.0%	Kg	
	121190	Other			
		Seeds			
945	12119011	Ambrette seeds	1.0%	Kg	
946	12119012	Nuxvomica, dried ripe seeds	1.0%	Kg	
947	12119013	Psyllium seed (isobgul)	1.0%	Kg	
948	12119014	Neem seed	1.0%	Kg	
949	12119015	Jjoba seed	1.0%	Kg	
950	12119019	Other	1.0%	Kg	
		Leaves, powder, flowers and pods			
951	12119021	Belladonna leaves	1.0%	Kg	
952	12119022	Senna leaves and pods	1.0%	Kg	
953	12119023	Neem leaves, powder	1.0%	Kg	
954	12119024	Gymnema powder	1.0%	Kg	
955	12119025	Cubeb powder	1.0%	Kg	
956	12119026	Pyrethrum	1.0%	Kg	
957	12119029	Other	1.0%	Kg	
		Bark, husk and rind			
958	12119031	Cascara sagrada bark	1.0%	Kg	
959	12119032	Psyllium husk (isobgul husk)	1.0%	Kg	

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960	12119033	Gamboge fruit rind	1.0%	Kg	
961	12119039	Other	1.0%	Kg	
		Roots and rhizomes			
962	12119041	Belladonna roots	1.0%	Kg	
963	12119042	Galangal rhizomes and roots	1.0%	Kg	
964	12119043	Ipecac dried rhizome and roots	1.0%	Kg	
965	12119044	Serpentina roots (rowwalfia serpentina and other species of rowwalfias)	1.0%	Kg	
966	12119045	Zedovary roots	1.0%	Kg	
967	12119046	Kuth root	1.0%	Kg	
968	12119047	Sarasaparilla roots	1.0%	Kg	
969	12119048	Sweet flag rhizomes	1.0%	Kg	
970	12119049	Other	1.0%	Kg	
971	12119050	Sandalwood chips and dust	1.0%	Kg	
972	12119060	Vinca rosea herbs	1.0%	Kg	
973	12119070	Mint including leaves (all species)	1.0%	Kg	
974	12119080	Agarwood	1.0%	Kg	
		Other			
975	12119091	Chirata	1.0%	Kg	
976	12119092	Tukmaria	1.0%	Kg	
977	12119093	Unab (Indian Jujuba or Chinese dates)	1.0%	Kg	
978	12119094	Basil, hyssop, rosemary, sage and savory	1.0%	Kg	
979	12119095	Lovage	1.0%	Kg	
980	12119096	Garcinia	1.0%	Kg	
981	12119099	Other	1.0%	Kg	
	1212	LOCUST BEANS, SEaweEDS AND OTHER ALGAE, SUGAR BEET AND SUGARCANE, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT GROUND; FRUIT STONES AND KERNELS AND OTHER VEGETABLE PRODUCTS (INCLUDING UNROASTED CHICORY ROOTS OF THE VARIETY Cichorium intybus sativum) OF A KIND USED PRIMARILY FOR HUMAN CONSUMPTION, NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Other :			
	121221	Fit for human consumption :			
982	12122110	Seaweeds	0.5%	Kg	
983	12122190	Other algae	0.5%	Kg	
	121229	Other			
984	12122910	Seaweeds	0.5%	Kg	
985	12122990	Other algae	0.5%	Kg	
986	12129100	Sugar beet	1.0%	Kg	
987	12129200	Locus beans	1.0%	Kg	
988	12129300	Sugar cane	1.0%	Kg	
989	12129400	Chicory roots	1.0%	Kg	
	121299	Other			
990	12129910	Kokam (cocum) flowers	0.5%	Kg	
991	12129920	Mohua flowers	0.5%	Kg	
992	12129990	Other	0.5%	Kg	
993	12130000	CEREAL STRAW AND HUSKS, UNPREPARED, WHETHER OR NOT CHOPPED, GROUND, PRESSED OR IN THE FORM OF PELLETS	0.5%	Kg	
	1214	SWEDES, MANGOLDS, FODDER ROOTS, HAY, LUCERNE (alfalfa), CLOVER, SAINFOIN, FORAGE KALE, LUPINES, VETCHES AND SIMILAR FORAGE PRODUCTS, WHETHER OR NOT IN THE FORM OF PELLETS			
994	12141000	Lucerne (alfalfa) meal and pellets	0.5%	Kg	
995	12149000	Other	0.5%	Kg	
	1301	LAC; NATURAL GUMS, RESINS, GUM-RESINS AND OLEORESINS (FOR EXAMPLE, BALSAMS)			
996	13012000	Gum Arabic	0.5%	Kg	



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	130190	Other			
		Natural gums :			
997	13019011	Asian gum	0.5%	Kg	
998	13019012	African gum	0.5%	Kg	
999	13019013	Asafoetida	0.5%	Kg	
1000	13019014	Benjamin ras	0.5%	Kg	
1001	13019015	Benjamin cowrie	0.5%	Kg	
1002	13019016	Karaya gum (Indian tragacanth) hastab	0.5%	Kg	
1003	13019017	Tragacanth (adraganth)	0.5%	Kg	
1004	13019018	Storax	0.5%	Kg	
1005	13019019	Other	0.5%	Kg	
		Resins :			
1006	13019021	Copal	0.5%	Kg	
1007	13019022	Dammar batu	0.5%	Kg	
1008	13019029	Other	0.5%	Kg	
		Gum resins :			
1009	13019031	Myrrh	0.5%	Kg	
1010	13019032	Oilbanum or frankincense	0.5%	Kg	
1011	13019033	Mastic gum	0.5%	Kg	
1012	13019034	Xanthium gum	0.5%	Kg	
1013	13019039	Other	0.5%	Kg	
		Oleoresins :			
1014	13019041	Of seeds	0.5%	Kg	
1015	13019042	Of fruits	0.5%	Kg	
1016	13019043	Of leaves	0.5%	Kg	
1017	13019044	Of spices	0.5%	Kg	
1018	13019045	Of flowers	0.5%	Kg	
1019	13019046	Of roots	0.5%	Kg	
1020	13019049	Other	0.5%	Kg	
		Other			
1021	13019099	Other	0.5%	Kg	
	1302	VEGETABLE SAPS AND EXTRACTS; PECTIC SUBSTANCES, PECTINATES AND PECTATES; AGAR-AGAR AND OTHER MUCILAGES AND THICKENERS, WHETHER OR NOT MODIFIED, DERIVED FROM VEGETABLE PRODUCTS			
		Vegetable saps and extracts :			
1022	13021100	Opium	0.5%	Kg	
1023	13021200	Of liquorice	0.5%	Kg	
1024	13021300	Of hops	0.5%	Kg	
1025	13021400	Of Ephedra	0.5%	Kg	
	130219	Other			
		Extracts :			
1026	13021911	Of belladona	0.5%	Kg	
1027	13021912	Of cascara sagrada	0.5%	Kg	
1028	13021913	Of nuxvomica	0.5%	Kg	
1029	13021914	Of ginseng (including powder)	0.5%	Kg	
1030	13021915	Of agarose	0.5%	Kg	
1031	13021916	Of neem	0.5%	Kg	
1032	13021917	Of gymnema	0.5%	Kg	
1033	13021918	Of garcinia and gamboge	0.5%	Kg	
1034	13021919	Other	0.5%	Kg	
1035	13021920	Cashew shell liquid (CNSL), crude	0.5%	Kg	
1036	13021930	Purified and distilled CNSL (Cardanol)	0.5%	Kg	
1037	13021990	Other	0.5%	Kg	
1038	13022000	Pectic substances, pectinates and pectates	0.5%	Kg	
		Mucilages and thickeners, whether or not modified, derived from vegetan;e products :			
1039	13023100	Agar-agar	0.5%	Kg	
	130232	Mucilages and thickeners, whether or not modified, derived from locust beans, locust bean seeds or guar seeds			

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
1040	13023230	Guargum treated and pulverised	0.5%	Kg	
1041	13023240	Kappa carrageenan	0.5%	Kg	
1042	13023290	Other	0.5%	Kg	
1043	13023900	Other	0.5%	Kg	
	1401	VEGETABLE MATERIALS OF A KIND USED PRIMARILY FOR PLAITING (FOR EXAMPLE, BAMBOOS, RATTANS, REEDS, RUSHES, OSIER, RAFFIA, CLEANED, BLEACHED OR DYED CEREAL STRAW, AND LIME BARK)			
1044	14011000	Bamboos	0.5%	Kg	
1045	14012000	Rattans	0.5%	Kg	
	140190	Other			
1046	14019010	Canes	0.5%	Kg	
1047	14019090	Other	0.5%	Kg	
	1403	Omitted			
	1404	VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED			
1048	14042000	Cotton linters	0.5%	Kg	
	140490	Other			
1049	14049010	Bidi wrapper leaves (tendu)	0.5%	Kg	
		Soap-nuts			
1050	14049021	Powder	0.5%	Kg	
1051	14049029	Other	0.5%	Kg	
1052	14049030	Hard seeds, pips, hulls and nuts, of a kind used primarily for carving	0.5%	Kg	
1053	14049040	Betel leaves	0.5%	Kg	
1054	14049050	Indian katha	0.5%	Kg	
1055	14049060	Coconut shell, unworked	0.5%	Kg	
1056	14049070	Rudraksha seeds	0.5%	Kg	
1057	14049090	Other	0.5%	Kg	
	1501	Pig fat (including Lard) and Polutry fat, other than that of heading 0209 or 1503			
1058	15011000	Lard	0.5%	Kg	
1059	15012000	Other pig fat	0.5%	Kg	
1060	15019000	Other	0.5%	Kg	
	1502	FATS OF BOVINE ANIMALS, SHEEP OR GOATS, OTHER THAN THOSE OF HEADING 1503			
	150210	Tallow			
1061	15021010	Mutton tallow	0.5%	Kg	
1062	15021090	Other	0.5%	Kg	
	150290	Other			
1063	15029010	Unrendered fats	0.5%	Kg	
1064	15029020	Rendered fats or solvent extraction fats	0.5%	Kg	
1065	15029090	Other	0.5%	Kg	
1066	15030000	LARD STEARIN, LARD OIL, OLEOSTEARIN, OLEO-OIL AND TALLOW OIL, NOT EMULSIFIED OR MIXED OR OTHERWISE PREPARED	0.5%	Kg	
	1504	FATS AND OILS AND THEIR FRACTIONS, OF FISH OR MARINE MAMMALS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
	150410	Fish liver oils and their fractions			
1067	15041010	Cod liver oil	0.5%	Kg	
		Other			
1068	15041091	Squid liver oil	0.5%	Kg	
1069	15041099	Other	0.5%	Kg	
	150420	Fats and oils and their fractions of fish, other than liver oils			
1070	15042010	Fish body oil	0.5%	Kg	
1071	15042020	Fish lipid oil	0.5%	Kg	
1072	15042030	Sperm oil	0.5%	Kg	
1073	15042090	Other	0.5%	Kg	

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1074	15043000	Fats and oils and their fractions, of marine mammals	0.5%	Kg	
	1505	WOOL GREASE AND FATTY SUBSTANCES DERIVED THEREFROM (INCLUDING LANOLIN)			
	150500	Wool grease and fatty substances derived therefrom (including lanolin)			
1075	15050010	Wool alcohol (including lanolin alcohol)	0.5%	Kg	
1076	15050020	Wool grease, crude	0.5%	Kg	
1077	15050090	Other	0.5%	Kg	
	1506	OTHER ANIMAL FATS AND OILS AND THEIR FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
	150600	Other animal fats and oils and their fractions, whether or not refined, but not chemically modified			
1078	15060010	Neats Foot oil and fats from bone or waste	0.5%	Kg	
1079	15060090	Other	0.5%	Kg	
	1507	SOYA-BEAN OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
1080	15071000	Crude oil, whether or not degummed	1.0%	Kg	
	150790	Other			
1081	15079010	Edible grade	1.0%	Kg	
1082	15079090	Other	1.0%	Kg	
	1508	GROUND-NUT OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
1083	15081000	Crude oil	1.0%	Kg	
	150890	Other			
1084	15089010	Deodorized (Salad Oil)	1.0%	Kg	
		Other			
1085	15089091	Edible grade	1.0%	Kg	
1086	15089099	Other	1.0%	Kg	
	1509	OLIVE OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
1087	15092000	Extra virgin olive oil	1.0%	Kg	
1088	15093000	Virgin olive oil	1.0%	Kg	
1089	15094000	Other virgin olive oil	1.0%	Kg	
	150990	Other			
1090	15099010	Edible grade	1.0%	Kg	
1091	15099090	Other	1.0%	Kg	
	1510	OTHER OILS AND THEIR FRACTIONS, OBTAINED SOLELY FROM OLIVES, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED, INCLUDING BLENDS OF THESE OILS OR FRACTIONS WITH OILS OR FRACTIONS OF HEADING 1509			
1092	15101000	Crudeolive pomace oil	1.0%	Kg	
	151090	Other:			
1093	15109010	Refined olive pomace oil	1.0%	Kg	
1094	15109090	Other	1.0%	Kg	
	1511	PALM OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
1095	15111000	Crude oil	1.0%	Kg	
	151190	Other			
1096	15119010	Refined bleached deodorised palm oil	1.0%	Kg	
1097	15119020	Refined bleached deodorised palmolein	1.0%	Kg	
1098	15119030	Refinded bleached deodorised palm stearin	1.0%	Kg	
1099	15119090	Other	1.0%	Kg	
	1512	SUNFLOWER SEED, SAFFLOWER OR COTTON SEED OIL AND THEIR FRACTIONS THEREOF, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			

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		Sunflower seed or safflower oil and fractions thereof :			
	151211	Crude oil			
1100	15121110	Sunflower seed oil	1.0%	Kg	
1101	15121120	Safflower seed oil (kardi seed oil)	1.0%	Kg	
	151219	Other			
1102	15121910	Sunflower oil, edible grade	1.0%	Kg	
1103	15121920	Sunflower oil, non-edible grade (other than crude oil)	1.0%	Kg	
1104	15121930	Safflower oil, edible grade	1.0%	Kg	
1105	15121940	Safflower oil, non-edible grade	1.0%	Kg	
1106	15121990	Other	1.0%	Kg	
		Cotton-seed oil and its fractions			
1107	15122100	Crude oil, whether or not gossypol has been removed	1.0%	Kg	
	151229	Other			
1108	15122910	Edible grade	1.0%	Kg	
1109	15122990	Other	1.0%	Kg	
	1513	COCONUT (COPRA), PALM KERNEL OR BABASSU OIL AND FRACTIONS THEREOF, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
		Coconut (copra) oil and its fractions			
1110	15131100	Crude oil	1.0%	Kg	
1111	15131900	Other	1.0%	Kg	
		Palm kernel oil and its fractions thereof :			
	151321	Crude Oil			
1112	15132110	Palm kernel oil	1.0%	Kg	
1113	15132120	Babassu oil	1.0%	Kg	
	151329	Other			
1114	15132910	Palm kernel oil and its fractions	1.0%	Kg	
1115	15132920	Babassu oil and its fractions edible grade	1.0%	Kg	
1116	15132930	Babassu oil and its fractions, other than edible grade	1.0%	Kg	
1117	15132990	Other	1.0%	Kg	
	1514	RAPE, COLZA OR MUSTARD OIL AND ITS FRACTIONS THEREOF, WHETHER OR NOT REFINED , BUT NOT CHEMICALLY MODIFIED			
		Low erucic acid rape or colza oil and its fractions :			
	151411	Crude oil			
1118	15141110	Colza oil	1.0%	Kg	
1119	15141120	Rape oil	1.0%	Kg	
1120	15141190	Other	1.0%	Kg	
	151419	Other			
1121	15141910	Refined colza oil of edible grade	1.0%	Kg	
1122	15141920	Refined rapeseed oil of edible grade	1.0%	Kg	
1123	15141990	Other	1.0%	Kg	
		Other :			
	151491	Crude oil			
1124	15149110	Colza oil	1.0%	Kg	
1125	15149120	Mustard oil	1.0%	Kg	
1126	15149190	Rapeseed oil	1.0%	Kg	
	151499	Other			
1127	15149910	Refined colza oil of edible grade	1.0%	Kg	
1128	15149920	Refined mustard oil of edible grade	1.0%	Kg	
1129	15149930	Refined rapeseed oil of edible grade	1.0%	Kg	
1130	15149990	Other	1.0%	Kg	
	1515	OTHER FIXED VEGETABLE OR MICROBIAL FATS AND OILS (INCLUDING JOJOBA OIL) AND THEIR FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED			
		Linseed oil and its fractions			
1131	15151100	Crude oil	1.0%	Kg	

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	151519	Other			
1132	15151910	Edible grade	1.0%	Kg	
1133	15151990	Other	1.0%	Kg	
		Maize (Corn) oil and its fractions			
1134	15152100	Crude oil	1.0%	Kg	
	151529	Other			
1135	15152910	Edible grade	1.0%	Kg	
1136	15152990	Other	1.0%	Kg	
	151530	Castor oil and its fractions			
1137	15153010	Edible grade	1.0%	Kg	
1138	15153090	Other	1.0%	Kg	
	151550	Seasame oil and its fractions			
1139	15155010	Crude oil	1.0%	Kg	
		Other			
1140	15155091	Edible grade	1.0%	Kg	
1141	15155099	Other	1.0%	Kg	
1142	15156000	Microbial fats and oils and their fractions	1.0%	Kg	
	151590	Other			
1143	15159010	Fixed vegetable oils, namely the following chul moogra oil, mawra oil, kokam oil, tobacco seed oil, sal oil	1.0%	Kg	
1144	15159020	Fixed vegetable oils, namely the following neem seed oil, karanj oil, silk cotton seed oil, khakhon oil, water melon oil, kusum oil, rubber seed oil, dhupoil, undi oil, maroti oil, pisa oil, nahar oil	1.0%	Kg	
1145	15159030	Fixed vegetable oils, namely the following cardamom oil, chillies or capsicum oil, turmeric oil, ajwain seed oil, niger seed oil, garlic oil	1.0%	Kg	
1146	15159040	Fixed vegetable oils of edible grade namely the following mango kernel oil, mahua oil, rice bran oil	1.0%	Kg	
		Other :			
1147	15159091	Edible grade	1.0%	Kg	
1148	15159099	Other	1.0%	Kg	
	1516	ANIMAL, VEGETABLE OR MICROBIAL FATS AND OILS AND THEIR FRACTIONS, PARTLY OR WHOLLY HYDROGENATED, INTER-ESTERIFIED, RE-ESTERIFIED OR ELAIDINISED, WHETHER OR NOT REFINED, BUT NOT FURTHER PREPARED			
1149	15161000	Animal fats and oils and their fractions	0.5%	Kg	
	151620	Vegetable fats and oils and their fractions			
		Cotton Seed oil			
1150	15162011	Edible grade	1.0%	Kg	
1151	15162019	Other	1.0%	Kg	
		Groundnut oil			
1152	15162021	Edible grade	1.0%	Kg	
1153	15162029	Other	1.0%	Kg	
		Hydrogenated castor oil (opal-wax)			
1154	15162031	Edible grade	1.0%	Kg	
1155	15162039	Other	1.0%	Kg	
		Other			
1156	15162091	Edible grade	0.5%	Kg	
1157	15162099	Other	0.5%	Kg	
1158	15163000	Microbial fats and oils and their fractions	0.5%	Kg	
	1517	MARGARINE; EDIBLE MIXTURE OR PREPARATIONS OF ANIMAL,VEGETABLE OR MICROBIAL FATS OR OILS OR OF FRACTIONS OF DIFFERENT FATS OR OILS OF THIS CHAPTER, OTHER THAN EDIBLE FATS AND OILS OR THEIR FRACTIONS OF HEADING 1516			
	151710	Margarine, excluding liquid margarine			
1159	15171010	Of animal origin	0.5%	Kg	
		Of vegetable origin			

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1160	15171021	Edible grade	0.5%	Kg	
1161	15171022	Linoxyn	0.5%	Kg	
1162	15171029	Other	0.5%	Kg	
	151790	Other			
1163	15179010	Sal fat (processed or refined)	0.5%	Kg	
1164	15179030	Imitation lard of animal origin	0.5%	Kg	
1165	15179040	Imitation lard of vegetable origin	0.5%	Kg	
1166	15179090	Other	0.5%	Kg	
	1518	ANIMAL, VEGETABLE OR MICROBIAL FATS AND OILS AND THEIR FRACTIONS, BOILED, OXIDISED, DEHYDRATED, SULPHURISED, BLOWN, POLYMERISED BY HEAT IN VACUUM OR IN INERT GAS OR OTHERWISE CHEMICALLY MODIFIED, EXCLUDING THOSE OF HEADING 1516; INEDIBLE MIXTURES OR PREPARATIONS OF ANIMAL, VEGETABLE OR MICROBIAL FATS OR OILS OR OF FRACTIONS OF DIFFERENT FATS OR OILS OF THIS CHAPTER, NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Linseed oil			
1167	15180011	Edible grade	1.0%	Kg	
1168	15180019	Other	1.0%	Kg	
		Castor oil, dehydrated			
1169	15180021	Edible grade	1.0%	Kg	
1170	15180029	Other	1.0%	Kg	
		Other Vegetable oil and its fats			
1171	15180031	Edible grade	1.0%	Kg	
1172	15180039	Other	1.0%	Kg	
1173	15180040	Other	1.0%	Kg	
1174	15200000	GLYCEROL, CRUDE; GLYCEROL WATERS AND GLYCEROL LYSES	1.0%	Kg	
	1521	VEGETABLE WAXES (OTHER THAN TRIGLYCERIDES), BEESWAX, OTHER INSECT WAXES AND SPERMACEIN, WHETHER OR NOT REFINED OR COLOURED			
	152110	Vegetable Waxes			
		Carnauba Waxes			
1175	15211011	Edible wax for waxing fresh fruits and vegetables	0.5%	Kg	
1176	15211019	Other	0.5%	Kg	
1177	15211090	Other	0.5%	Kg	
	152190	Other			
1178	15219010	Beewax whether or not coloured	0.5%	Kg	
1179	15219020	Shellac wax whether or not coloured	0.5%	Kg	
1180	15219090	Other	0.5%	Kg	
	1522	DEGRAS RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL OR VEGETABLE WAXES			
	152200	Degras residues resulting from the treatment of fatty substances or animal or vegetable waxes :			
1181	15220010	Degras	0.5%	Kg	
1182	15220020	Soap stocks	0.5%	Kg	
1183	15220090	Other	0.5%	Kg	
1184	16010000	SAUSAGES AND SIMILAR PRODUCTS, OF MEAT, MEAT OFFAL, BLOOD OR INSECTS; FOOD PREPARATIONS BASED ON THESE PRODUCTS	0.5%	Kg	
	1602	OTHER PREPARED OR PRESERVED MEAT, MEAT OFFAL BLOOD OR INSECTS			
1185	16021000	Homogenised preparations	0.5%	Kg	
1186	16022000	Of liver of any animal	0.5%	Kg	
		Of poultry of heading 0105			
1187	16023100	Of turkeys	0.5%	Kg	
1188	16023200	Of fowls of the species Gallus domesticus	0.5%	Kg	

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1189	16023900	Other	0.5%	Kg	
		Of swine			
1190	16024100	Hams and cuts thereof	0.5%	Kg	
1191	16024200	Shoulders and cuts thereof	0.5%	Kg	
1192	16024900	Other, including mixtures	0.5%	Kg	
1193	16025000	Of bovine animals	0.5%	Kg	
1194	16029000	Other, including preparations of blood of any animal	0.5%	Kg	
	1603	EXTRACTS AND JUICES OF MEAT, FISH OR CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES			
	160300	Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates			
1195	16030010	Extracts and juices of meat	0.5%	Kg	
1196	16030020	Extracts of fish	1.5%	Kg	1
1197	16030090	Other	0.5%	Kg	
	1604	PREPARED OR PRESERVED FISH; CAVIAR AND CAVIAR SUBSTITUTES PREPARED FROM FISH EGGS			
		Fish, whole or in pieces, but not minced			
1198	16041100	Salmon	2.5%	Kg	5.3
	160412	Herrings			
1199	16041210	Pickled	2.5%	Kg	5.3
1200	16041290	Other	2.5%	Kg	5.3
	160413	Sardines, sardinella and brisling or sprats			
1201	16041310	Sardines, sardinella and brisling	2.5%	Kg	5.3
1202	16041320	Sprats	2.5%	Kg	5.3
	160414	Tunas, skipjack tuna and bonito (Sarda spp.):			
1203	16041410	Tunas	2.5%	Kg	5.3
1204	16041490	Other	2.5%	Kg	5.3
1205	16041500	Mackerel	2.5%	Kg	5.3
1206	16041600	Anchovies	2.5%	Kg	5.3
1207	16041700	Eels	2.5%	Kg	5.3
1208	16041800	Shark fins	2.5%	Kg	5.3
1209	16041900	Other	2.5%	Kg	5.3
1210	16042000	Other prepared or preserved fish	2.5%	Kg	5.3
		Caviar and caviar substitutes :			
1211	16043100	Caviar	0.5%	Kg	
1212	16043200	Caviar substitutes	0.5%	Kg	
	1605	CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES, PREPARED OR PRESERVED			
1213	16051000	Crab	2.5%	Kg	16
		Shrimps and prawns :			
1214	16052100	Not in airtight container	2.5%	Kg	16
1215	16052900	Other	2.5%	Kg	16
1216	16053000	Lobster	2.5%	Kg	16
1217	16054000	Other crustaceans	2.5%	Kg	5.3
		Molluscs :			
1218	16055100	Oysters	2.5%	Kg	5.3
1219	16055200	Scallops, including queen scallops	2.5%	Kg	5.3
1220	16055300	Mussels	2.5%	Kg	5.3
1221	16055400	Cuttle fish and squid	2.5%	Kg	5.3
1222	16055500	Octopus	2.5%	Kg	5.3
1223	16055600	Clams, cockles and arkshells	2.5%	Kg	5.3
1224	16055700	Abalone	2.5%	Kg	5.3
1225	16055800	Snails, other than sea snails	2.5%	Kg	5.3
1226	16055900	Other	2.5%	Kg	5.3
		Other aquatic invertebrates :			
1227	16056100	Sea cucumbers	0.5%	Kg	
1228	16056200	Sea urchins	0.5%	Kg	
1229	16056300	Jellyfish	0.5%	Kg	
1230	16056900	Other	0.5%	Kg	

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	1701	CANE OR BEET SUGAR AND CHEMICALLY PURE SUCROSE, IN SOLID FORM			
		Raw sugar not containing added flavouring or colouring matter :			
1231	17011200	Beet sugar	0.5%	Kg	
	170113	cane sugar specified in Sub-heading Note 2 to this chapter			
1232	17011310	Cane Jaggery	0.5%	Kg	
1233	17011320	Khandsari sugar	0.5%	Kg	
1234	17011390	Other	0.5%	Kg	
	170114	Other cane sugar			
1235	17011410	cane Jaggery	0.5%	Kg	
1236	17011420	Khandsari sugar	0.5%	Kg	
1237	17011490	Other	0.5%	Kg	
		Other			
1238	17019100	Refined sugar containing added flavouring or colouring matter	0.5%	Kg	
	170199	Other			
1239	17019910	Sugar cubes	0.5%	Kg	
1240	17019990	Other	0.5%	Kg	
	1702	OTHER SUGARS, INCLUDING CHEMICALLY PURE LACTOSE, MALTOSE, GLUCOSE AND FRUCTOSE, IN SOLID FORM; SUGAR SYRUPS NOT CONTAINING ADDED FLAVOURING OR COLOURING MATTER; ARTIFICIAL HONEY, WHETHER OR NOT MIXED WITH NATURAL HONEY; CARAMEL			
		Lactose and lactose syrup :			
	170211	Containing by weight 99% or more lactose, expressed as anhydrous lactose, calculated on the dry matter			
1241	17021110	In solid form	0.5%	Kg	
1242	17021190	Other	0.5%	Kg	
	170219	Other			
1243	17021910	In solid form	0.5%	Kg	
1244	17021990	Other	0.5%	Kg	
	170220	Maple sugar and maple syrup			
1245	17022010	In solid form	0.5%	Kg	
1246	17022090	Other	0.5%	Kg	
	170230	Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose			
1247	17023010	Glucose, liquid	0.5%	Kg	
1248	17023020	Glucose, solid	0.5%	Kg	
		Dextrose			
1249	17023031	In solid form	0.5%	Kg	
1250	17023039	Other	0.5%	Kg	
	170240	Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar			
1251	17024010	Glucose, liquid	0.5%	Kg	
1252	17024020	Glucose, solid	0.5%	Kg	
		Dextrose			
1253	17024031	In solid form	0.5%	Kg	
1254	17024039	Other	0.5%	Kg	
1255	17025000	Chemically pure fructose	0.5%	Kg	
	170260	Other fructose and fructose syrup, containing in the dry state more than 50% by weight of fructose, excluding invert sugar			
1256	17026010	In solid form	0.5%	Kg	
1257	17026090	Other	0.5%	Kg	



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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
	170290	Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose			
1258	17029010	Palmyra sugar	0.5%	Kg	
1259	17029020	Chemically pure maltose	0.5%	Kg	
1260	17029030	Artificial honey, whether or not mixed with natural honey	0.5%	Kg	
1261	17029040	Caramel	0.5%	Kg	
1262	17029050	Insulin syrup	0.5%	Kg	
1263	17029090	Other	0.5%	Kg	
	1703	MOLASSES RESULTING FROM THE EXTRACTION OR REFINING OF SUGAR			
1264	17031000	Cane molasses	0.5%	Kg	
	170390	Other			
1265	17039010	Molasses, edible	0.5%	Kg	
1266	17039090	Other	0.5%	Kg	
	1704	SUGAR CONFECTIONERY (INCLUDING WHITE CHOCOLATE), NOT CONTAINING COCOA			
1267	17041000	Chewing gum, whether or not sugar coated	0.5%	Kg	
	170490	Other			
1268	17049010	Jelly confectionary	0.5%	Kg	
1269	17049020	Boiled sweets, whether or not filled	0.5%	Kg	
1270	17049030	Toffees, caramels and similar sweets	0.5%	Kg	
1271	17049090	Other	0.5%	Kg	
1272	18010000	COCOA BEANS, WHOLE OR BROKEN, RAW OR ROASTED	1.0%	Kg	
1273	18020000	COCOA SHELLS, HUSKS, SKINS AND OTHER COCOA WASTE	0.5%	Kg	
	1803	COCOA PASTE, WHETHER OR NOT DEFATTED			
1274	18031000	Not defatted	1.0%	Kg	
1275	18032000	Wholly or partly defatted	1.0%	Kg	
1276	18040000	COCOA BUTTER, FAT AND OIL	1.0%	Kg	
1277	18050000	COCOA POWDER, NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER	0.5%	Kg	
	1806	CHOCOLATE AND OTHER FOOD PREPARATIONS CONTAINING COCOA			
1278	18061000	Cocoa powder, containing added sugar or other sweetening matter	0.5%	Kg	
1279	18062000	Other preparations in blocks, slabs or bars weighing more than 2 kg. or in liquid, paste, powder, granular or other bulk form in containers or immediate packings, of a content exceeding 2 kg.	0.5%	Kg	
		Other, in blocks, slabs or bars			
1280	18063100	Filled	0.5%	Kg	
1281	18063200	Not filled	0.5%	Kg	
	180690	Other			
1282	18069010	Chocolate and chocolate products	0.5%	Kg	
1283	18069020	Sugar confectionary containing cocoa	0.5%	Kg	
1284	18069030	Spreads containing cocoa	0.5%	Kg	
1285	18069040	Preparations containing cocoa for making beverages	0.5%	Kg	
1286	18069090	Other	0.5%	Kg	
	1901	MALT EXTRACT; FOOD PREPARATIONS OF FLOUR, GROATS, MEAL, STARCH OR MALT EXTRACT, NOT CONTAINING COCOA OR CONTAINING LESS THAN 40% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS, NOT ELSEWHERE SPECIFIED OR INCLUDED; FOOD PREPARATIONS OF GOODS OF HEADINGS 0401 TO 0404, NOT CONTAINING COCOA OR CONTAINING LESS THAN 5% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS, NOT ELSEWHERE SPECIFIED OR INCLUDED			

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	190110	Preparations suitable for infants or young children, put up for retail sale			
1287	19011010	Malted milk (including powder)	0.5%	Kg	
1288	19011090	Other	0.5%	Kg	
1289	19012000	Mixes and doughs for the preparation of bakers wares of heading 1905	0.5%	Kg	
	190190	Other			
1290	19019010	Malt extract	0.5%	Kg	
1291	19019090	Other	0.5%	Kg	
	1902	PASTA, WHETHER OR NOT COOKED OR STUFFED (WITH MEAT OR OTHER SUBSTANCES) OR OTHERWISE PREPARED, SUCH AS SPAGHETTI, MACARONI, NOODLES, LASAGNE, GNOCCHI, RAVIOLI, CANNELLONI; COUSCOUS, WHETHER OR NOT PREPARED			
		Uncooked pasta, not stuffed or otherwise prepared			
1292	19021100	Containing eggs	1.4%	Kg	
1293	19021900	Other	1.4%	Kg	
	190220	Stuffed pasta, whether or not cooked or otherwise prepared			
1294	19022010	Cooked	1.4%	Kg	
1295	19022090	Other	1.4%	Kg	
	190230	Other Pasta			
1296	19023010	Dried	1.4%	Kg	
1297	19023090	Other	1.4%	Kg	
	190240	Couscous			
1298	19024010	Unprepared	1.4%	Kg	
1299	19024090	Other	1.4%	Kg	
1300	19030000	TAPIOCA AND SUBSTITUTES THEREFOR PREPARED FROM STARCH, IN THE FORM OF FLAKES, GRAINS, PEARLS, SIFTINGS OR IN SIMILAR FORMS	0.5%	Kg	
	1904	PREPARED FOODS OBTAINED BY THE SWELLING OR ROASTING OF CEREALS OR CEREAL PRODUCTS (FOR EXAMPLE, CORN FLAKES); CEREALS [OTHER THAN MAIZE (CORN) ] IN GRAIN FORM OR IN THE FORM OF FLAKES OR OTHER WORKED GRAINS (EXCEPT FLOUR, GROATS AND MEAL), PRE-COOKED OR OTHERWISE PREPARED, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	190410	Prepared foods obtained by the swelling or roasting of cereals or cereal products			
1301	19041010	Corn flakes	0.5%	Kg	
1302	19041020	Paws, Mudi and the like	0.5%	Kg	
1303	19041030	Bulgur wheat	0.5%	Kg	
1304	19041090	Other	0.5%	Kg	
1305	19042000	Prepared foods obtained from unroasted cereal flakes or from mixtures of unroasted cereal flakes and roasted cereal flakes or swelled cereals	0.5%	Kg	
1306	19043000	Bulgur wheat	0.5%	Kg	
1307	19049000	Other	0.5%	Kg	
	1905	BREAD, PASTRY, CAKES, BISCUITS AND OTHER BAKER'S WARES, WHETHER OR NOT CONTAINING COCOA; COMMUNION WAFERS, EMPTY CACHETS OF A KIND SUITABLE FOR PHARMACEUTICAL USE, SEALING WAFERS, RICE PAPER AND SIMILAR PRODUCTS			
1308	19051000	Crispbread	1.0%	Kg	
1309	19052000	Gingerbread and the like sweet biscuits, waffles and wafers	1.0%	Kg	
1310	19053100	Sweet biscuits	1.0%	Kg	
	190532	Waffles and wafers			
		Communion wafers			

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1311	19053211	Coated with chocolate or containing chocolate	1.0%	Kg	
1312	19053219	Other	1.0%	Kg	
1313	19053290	Other	1.0%	Kg	
1314	19054000	Rusks, toasted bread and similar toasted products	1.0%	Kg	
	190590	Other			
1315	19059010	Pastries and cakes	1.0%	Kg	
1316	19059020	Biscuits not elsewhere specified or included	1.0%	Kg	
1317	19059030	Extruded or expanded products, savoury or salted	1.0%	Kg	
1318	19059040	Papad	1.0%	Kg	
1319	19059090	Other	0.5%	Kg	
	2001	VEGETABLES, FRUIT, NUTS AND OTHER EDIBLE PARTS OF PLANTS, PREPARED OR PRESERVED BY VINEGAR OR ACETIC ACID			
1320	20011000	Cucumbers and gherkins	3.5%	Kg	2
1321	20019000	Other	3.4%	Kg	2.3
	2002	TOMATOES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID			
1322	20021000	Tomatoes, whole or in pieces	1.4%	Kg	
1323	20029000	Other	1.4%	Kg	
	2003	MUSHROOMS AND TRUFFLES, PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID			
1324	20031000	Mushrooms of the genus Agaricus	1.4%	Kg	
	200390	Other			
1325	20039010	Truffles	1.4%	Kg	
1326	20039090	Other	1.4%	Kg	
	2004	OTHER VEGETABLES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID, FROZEN, OTHER THAN PRODUCTS OF HEADING 2006			
1327	20041000	Potatoes	1.4%	Kg	
1328	20049000	Other vegetables and mixtures of vegetables	1.6%	Kg	3
	2005	OTHER VEGETABLES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID, NOT FROZEN, OTHER THAN PRODUCTS OF HEADING 2006			
1329	20051000	Homogenised vegetables	1.4%	Kg	
1330	20052000	Potatoes	1.4%	Kg	
1331	20054000	Peas (pisum, sativum)	1.4%	Kg	
		Beans (Vigna spp. Phaseolus spp.)			
1332	20055100	Beans, shelled	1.4%	Kg	
1333	20055900	Other	1.4%	Kg	
1334	20056000	Asparagus	1.4%	Kg	
1335	20057000	Olives	1.4%	Kg	
1336	20058000	Sweet corn (Zea mays var. saccharata)	1.4%	Kg	
		Other vegetables and mixtures of vegetables			
1337	20059100	Bamboo shoots	1.4%	Kg	
1338	20059900	Other	1.4%	Kg	
1339	20060000	VEGETABLES, FRUITS, NUTS, FRUIT-PEEL AND OTHER PARTS OF PLANTS, PRESERVED BY SUGAR (DRAINED, GLACE OR CRYSTALLISED)	1.4%	Kg	
	2007	JAMS, FRUIT JELLIES, MARMALADES, FRUIT OR NUT PUREE AND FRUIT OR NUT PASTES, OBTAINED BY COOKING, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
1340	20071000	Homogenised preparations	1.4%	Kg	
		Other			
1341	20079100	Citrus fruit	1.4%	Kg	
	200799	Other			
1342	20079910	Mango	1.4%	Kg	
1343	20079920	Guava	1.4%	Kg	

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1344	20079930	Pine apple	1.4%	Kg	
1345	20079940	Apple	1.4%	Kg	
1346	20079990	Other	1.4%	Kg	
	2008	FRUIT, NUTS AND OTHER EDIBLE PARTS OF PLANTS, OTHERWISE PREPARED OR PRESERVED, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR SPIRIT, NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Nuts, ground-nuts and other seeds, whether or not mixed together			
1347	20081100	Ground-nuts	1.4%	Kg	
	200819	Other, including mixtures			
1348	20081910	Cashew nut, roasted, salted or roasted and salted	1.4%	Kg	
1349	20081920	Other roasted nuts and seeds	1.4%	Kg	
1350	20081930	Other nuts, otherwise prepared or preserved	1.4%	Kg	
1351	20081940	Other roasted and fried vegetable products	1.4%	Kg	
1352	20081990	Other	1.4%	Kg	
1353	20082000	Pineapples	1.4%	Kg	
	200830	Citrus fruit			
1354	20083010	Orange	1.4%	Kg	
1355	20083090	Other	1.4%	Kg	
1356	20084000	Pears	1.4%	Kg	
1357	20085000	Apricots	1.4%	Kg	
1358	20086000	Cherries	1.4%	Kg	
1359	20087000	Peaches, including nectarines	1.4%	Kg	
1360	20088000	Strawberries	1.4%	Kg	
		Other, including mixtures other than those of sub-heading 2008 - 19			
1361	20089100	Palm hearts	1.4%	Kg	
1362	20089300	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccus); lingonberries (Vaccinium vitis-idaea)	1.4%	Kg	
1363	20089700	Mixtures	1.4%	Kg	
	200899	Other			
		Squash			
1364	20089911	Mango	1.4%	Kg	
1365	20089912	Lemon	1.4%	Kg	
1366	20089913	Orange	1.4%	Kg	
1367	20089914	Pineapple	1.4%	Kg	
1368	20089919	Other	1.4%	Kg	
		Other			
1369	20089991	Fruit cocktail	1.4%	Kg	
1370	20089992	Grapes	1.4%	Kg	
1371	20089993	Apples	1.4%	Kg	
1372	20089994	Guava	1.4%	Kg	
1373	20089999	Other	1.4%	Kg	
	2009	FRUIT OR NUT JUICES (INCLUDING GRAPE MUST AND COCONUT WATER) AND VEGETABLE JUICES, UNFERMENTED AND NOT CONTAINING ADDED SPIRIT, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER			
		Orange juice			
1374	20091100	Frozen	1.4%	Kg	
1375	20091200	Not frozen, of a Brix value not exceeding 20	1.4%	Kg	
1376	20091900	Other	1.4%	Kg	
		Grapefruit juice; pomelo juice:			
1377	20092100	Of a Brix value not exceeding 20	1.4%	Kg	
1378	20092900	Other	1.4%	Kg	
		Juice of any other single citrus fruit			
1379	20093100	Of a Brix value not exceeding 20	1.4%	Kg	
1380	20093900	Other	1.4%	Kg	
		Pineapple juice			

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1381	20094100	Of a Brix value not exceeding 20	1.4%	Kg	
1382	20094900	Other	1.4%	Kg	
1383	20095000	Tomato juice	1.4%	Kg	
		Grape juice (including grape must)			
1384	20096100	Of a Brix value not exceeding 30	1.4%	Kg	
1385	20096900	Other	1.4%	Kg	
		Apple juice			
1386	20097100	Of a Brix value not exceeding 20	1.4%	Kg	
1387	20097900	Other	1.4%	Kg	
		Juice of any other single fruit, nut or vegetable:			
1388	20098100	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccos) juice; lingonberries (Vaccinium vitis-idaea)Vaccinium vitis-idaea ) juice	1.4%	Kg	
	200989	Other			
1389	20098910	Mango Juice	1.4%	Kg	
1390	20098990	Other	1.4%	Kg	
1391	20099000	Mixtures of juices	1.4%	Kg	
	2101	EXTRACTS, ESSENCES AND CONCENTRATES, OF COFFEE, TEA OR MATE AND PREPARATIONS WITH A BASIS OF THESE PRODUCTS OR WITH A BASIS OF COFFEE, TEA OR MATE; ROASTED CHICORY AND OTHER ROASTED COFFEE SUBSTITUTES, AND EXTRACTS, ESSENCES AND CONCENTRATES THEREOF			
		Extracts essences and concentrates of coffee, and preparations with a basis of these extracts essences or concentrates or with a basis of coffee			
	210111	Extracts, essences and concentrates			
1392	21011110	Instant coffee, flavoured	3.0%	Kg	13.2
1393	21011120	Instant coffee, not flavoured	3.0%	Kg	13.2
1394	21011130	Coffee aroma	1.0%	Kg	
1395	21011190	Other	1.0%	Kg	
1396	21011200	Preparations with basis of extracts, essences, concentrates or with a basis of coffee	1.0%	Kg	
	210120	Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate			
1397	21012010	Instant tea	1.0%	Kg	
1398	21012020	Quick brewing black tea	1.0%	Kg	
1399	21012030	Tea aroma	1.0%	Kg	
1400	21012090	Other	1.0%	Kg	
	210130	Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof			
1401	21013010	Roasted chicory	1.0%	Kg	
1402	21013020	Roasted coffee substitutes	1.0%	Kg	
1403	21013090	Other	1.0%	Kg	
	2102	YEASTS (ACTIVE OR INACTIVE); OTHER SINGLE CELL MICRO-ORGANISMS, DEAD (BUT NOT INCLUDING VACCINES OF HEADING 3002); PREPARED BAKING POWDERS			
	210210	Active yeasts			
1404	21021010	Culture yeast	1.0%	Kg	
1405	21021020	Baker's yeast	1.0%	Kg	
1406	21021090	Other	1.0%	Kg	
1407	21022000	Inactive yeasts, other single-cell micro-organisms, dead	1.0%	Kg	
1408	21023000	Prepared baking powders	1.0%	Kg	
	2103	SAUCES AND PREPARATIONS THEREFOR; MIXED CONDIMENTS AND MIXED SEASONINGS; MUSTARD FLOUR AND MEAL AND PREPARED MUSTARD			

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1409	21031000	Soya sauce	1.4%	Kg	
1410	21032000	Tomato ketchup and other tomato sauces	1.4%	Kg	
1411	21033000	Mustard flour and meal and prepared mustard	1.4%	Kg	
	210390	Other			
1412	21039010	Curry paste	1.4%	Kg	
1413	21039020	Chilli sauce	1.4%	Kg	
1414	21039030	Majonnaise and salad dressings	1.4%	Kg	
1415	21039040	Mixed, condiments and mixed seasoning	1.4%	Kg	
1416	21039090	Other	1.4%	Kg	
	2104	SOUPS AND BROTHS AND PREPARATIONS THEREFOR; HOMOGENISED COMPOSITE FOOD PREPARATIONS			
	210410	Soups and broths and preparations therefor			
1417	21041010	Dried	1.0%	Kg	
1418	21041090	Other	1.0%	Kg	
1419	21042000	Homogenised composite food preparations	1.0%	Kg	
1420	21050000	ICECREAM AND OTHER EDIBLE ICE, WHETHER OR NOT CONTAINING COCOA	1.0%	Kg	
	2106	FOOD PREPARATIONS NOT ELSEWHERE SPECIFIED OR INCLUDED			
1421	21061000	Protein concentrates and textured protein substances	1.0%	Kg	
	210690	Other			
		Soft drink concentrates			
1422	21069011	Sharbat	1.0%	Kg	
1423	21069019	Other	1.0%	Kg	
1424	21069030	Betel nut product known as Supari	1.0%	Kg	
1425	21069040	Sugar-syrups containing added flavouring or colouring matter, not elsewhere specified or included; lactose syrup; glucose syrup and malto dextrine syrup	1.0%	Kg	
1426	21069050	Compound preparations for making non-alcoholic beverages	1.0%	Kg	
1427	21069060	Food flavouring material	1.0%	Kg	
1428	21069070	Churna for pan	1.0%	Kg	
1429	21069080	Custard powder	1.0%	Kg	
		Other			
1430	21069091	Diabetic foods	1.0%	Kg	
1431	21069092	Sterilized or pasteurized millstone	1.0%	Kg	
1432	21069099	Other	1.0%	Kg	
	2201	WATERS, INCLUDING NATURAL OR ARTIFICIAL MINERAL WATERS AND AERATED WATERS, NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER NOR FLAVOURED; ICE AND SNOW			
	220110	Mineral waters and aerated waters			
1433	22011010	Mineral waters	0.5%	L	
1434	22011020	Aerated waters	0.5%	L	
	220190	Other			
1435	22019010	Ice and snow	0.5%	L	
1436	22019090	Other	0.5%	L	
	2202	WATERS, INCLUDING MINERAL WATERS AND AERATED WATERS, CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR FLAVOURED, AND OTHER NON-ALCOHOLIC BEVERAGES, NOT INCLUDING FRUIT, NUT OR VEGETABLE JUICES OF HEADING 2009			
	220210	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured			
1437	22021010	Aerated waters	0.5%	L	
1438	22021020	Lemonade	0.5%	L	
1439	22021090	Other	0.5%	L	

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		Other			
1440	22029100	Non alcoholic beer	0.5%	L	
	220299	Other			
1441	22029910	Soya milk drinks, whether or not sweetened or flavoured	0.5%	L	
1442	22029920	Fruit pulp or fruit juice based drinks	0.5%	L	
1443	22029930	Beverages containing milk	0.5%	L	
1444	22029990	Other	0.5%	L	
1445	22030000	BEER MADE FROM MALT	4.0%	L	3.7
	2204	WINE OF FRESH GRAPES, INCLUDING FORTIFIED WINES; GRAPE MUST OTHER THAN THAT OF HEADING 2009			
1446	22041000	Sparkling wine	2.0%	L	2.9
		Other wine, grape must with fermentation prevented or arrested by the addition of alcohol			
	220421	In containers holding 2 l or less			
1447	22042110	Port and other red wines	2.0%	L	2.9
1448	22042120	Sherry and other white wines	2.0%	L	2.9
1449	22042190	Other	2.0%	L	2.9
	220422	In containers holding more than 2 l but not more than 10 l			
1450	22042210	Port and other red wines	2.0%	L	2.9
1451	22042220	Sherry and other white wines	2.0%	L	2.9
1452	22042290	Other	2.0%	L	2.9
	220429	Other			
1453	22042910	Port and other red wines	2.0%	L	2.9
1454	22042920	Sherry and other white wines	2.0%	L	2.9
1455	22042990	Other	2.0%	L	2.9
1456	22043000	Other grape must	2.0%	L	2.9
	2205	VERMOUTH AND OTHER WINE OF FRESH GRAPES FLAVOURED WITH PLANTS OR AROMATIC SUBSTANCES			
1457	22051000	In containers holding 2 l or less	2.0%	L	2.9
1458	22059000	Other	2.0%	L	2.9
1459	22060000	OTHER FERMENTED BEVERAGES (FOR EXAMPLE, CIDER, PERRY, MEAD, SAKE); MIXTURES OF FERMENTED BEVERAGES AND MIXTURES OF FERMENTED BEVERAGES AND NON-ALCOHOLIC BEVERAGES, NOT ELSEWHERE SPECIFIED OR INCLUDED	0.5%	L	
	2207	UNDENATURED ETHYL ALCOHOL OF AN ALCOHOLIC STRENGTH BY VOLUME OF 80% VOL. OR HIGHER; ETHYL ALCOHOL AND OTHER SPIRITS, DENATURED, OF ANY STRENGTH			
	220710	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. or higher			
		Rectified spirit			
1460	22071011	Concentrates of alcoholic beverages	2.0%	L	2.9
1461	22071019	Other	2.0%	L	2.9
1462	22071090	Other	2.0%	L	2.9
1463	22072000	Ethyl alcohol and other spirits, denatured, of any strength	2.0%	L	2.9
	2208	UNDENATURED ETHYL ALCOHOL OF AN ALCOHOLIC STRENGTH BY VOLUME OF LESS THAN 80% VOL.; SPIRIT, LIQUEURS AND OTHER SPIRITNOUS BEVERAGES			
	220820	Spirits obtained by distilling grape wine or grape marc			
		In containers holding 2 l or less			
1464	22082011	Brandy	2.0%	L	2.9
1465	22082019	Other	2.0%	L	2.9
		Other			
1466	22082091	Brandy	2.0%	L	2.9

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
1467	22082099	Other	2.0%	L	2.9
	220830	Whiskies in containers holding 2 l or less			
1468	22083011	Bourbon whiskey	2.0%	L	2.9
1469	22083012	Scotch	2.0%	L	2.9
1470	22083013	Blended	2.0%	L	2.9
1471	22083019	Other	2.0%	L	2.9
		Other			
1472	22083091	Bourbon whiskey	2.0%	L	2.9
1473	22083092	Scotch	2.0%	L	2.9
1474	22083093	Blended	2.0%	L	2.9
1475	22083099	Other	2.0%	L	2.9
	220840	Rum and other spirits obtained by distilling fermented sugarcane products in containers holding 2 l or less			
1476	22084011	Rum	4.0%	L	3.4
1477	22084012	Other	2.0%	L	2.9
		Other			
1478	22084091	Rum	4.0%	L	3.4
1479	22084092	Other	2.0%	L	2.9
		Other			
	220850	Gin and Geneva in containers holding 2 l or less			
1480	22085011	Gin	2.0%	L	2.9
1481	22085012	Geneva	2.0%	L	2.9
		Other			
1482	22085091	Gin	2.0%	L	2.9
1483	22085092	Geneva	2.0%	L	2.9
1484	22086000	Vodka	2.0%	L	2.9
	220870	Liqueurs and cordials In containers holding 2 l or less			
1485	22087011	Liqueurs	2.0%	L	2.9
1486	22087012	Cordials	2.0%	L	2.9
		Other			
1487	22087091	Liqueurs	2.0%	L	2.9
1488	22087092	Cordials	2.0%	L	2.9
	220890	Other In containers holding 2 l or less			
1489	22089011	Tequila	2.0%	L	2.9
1490	22089012	Indenatured ethyl alcohol	2.0%	L	2.9
1491	22089019	Other	2.0%	L	2.9
		Other			
1492	22089091	Tequila	2.0%	L	2.9
1493	22089092	Indenatured ethyl alcohol	2.0%	L	2.9
1494	22089099	Other	2.0%	L	2.9
	2209	VINEGAR AND SUBSTITUTES FOR VINEGAR OBTAINED FROM ACETIC ACID			
	220900	Vinegar and substitutes for vinegar obtained from acetic acid			
1495	22090010	Brewed vinegar	0.8%	L	
1496	22090020	Synthetic vinegar	0.8%	L	
1497	22090090	Other	0.8%	L	
	2301	FLOURS, MEALS AND PELLETS, OF MEAT OR MEAT OFFAL, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES, UNFIT FOR HUMAN CONSUMPTION; GREAVES			
	230110	Flours, meals and pellets, of meat or meat offal; greaves			
1498	23011010	Meat meals and pellets (including tannage)	1.0%	Kg	
1499	23011090	Other (including greaves)	1.0%	Kg	
	230120	Flours, meals and pellets, of fish or of crustaceans, molluscs or other aquatic invertebrates			



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		Fish meal, unfit for human consumption			
1500	23012011	In powder form	1.5%	Kg	1
1501	23012019	Other	1.5%	Kg	1
1502	23012090	Other	1.5%	Kg	1
	2302	BRAN, SHARPS AND OTHER RESIDUES, WHETHER OR NOT IN THE FORM OF PELLETS, DERIVED FROM THE SIFTING, MILLING OR OTHER WORKING OF CEREALS OR OF LEGUMINOUS PLANTS			
	230210	Of maize (corn)			
1503	23021010	Maize bran	1.0%	Kg	
1504	23021090	Other	1.0%	Kg	
1505	23023000	Of wheat	1.0%	Kg	
1506	23024000	Of other cereals	1.0%	Kg	
1507	23025000	Of leguminous plants	1.0%	Kg	
	2303	RESIDUES OF STARCH MANUFACTURE AND SIMILAR RESIDUES, BEET-PULP, BAGASSE AND OTHER WASTE OF SUGAR MANUFACTURE, BREWING OR DISTILLING DREGS AND WASTE, WHETHER OR NOT IN THE FORM OF PELLETS			
1508	23031000	Residues of starch manufacture and similar residues	0.5%	Kg	
1509	23032000	Beet-pulp, bagasse and other waste of sugar manufacture	0.5%	Kg	
1510	23033000	Brewing or distilling dregs and waste	0.5%	Kg	
	2304	OIL-CAKE AND OTHER SOLID RESIDUES WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF SOYABEAN OIL			
	230400	Oil-cake and other solid residues whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil			
1511	23040010	Oil-cake and oil-cake meal of soyabean, expeller variety	0.5%	Kg	
1512	23040020	Oil-cake of soyabean, solvent extracted (defatted) variety	0.5%	Kg	
1513	23040030	Meal of soyabean, solvent extracted (defatted)	0.5%	Kg	
1514	23040090	Other	0.5%	Kg	
	2305	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF GROUND-NUT OIL			
	230500	Oil-cake and other solid residues, whether or not ground or in the form of pellets, resulting from the extraction of ground-nut oil			
1515	23050010	Oil-cake and oil-cake meal of ground-nut, expeller variety	0.5%	Kg	
1516	23050020	Oil-cake and oil-cake meal of ground-nut, solvent extracted variety (defatted)	0.5%	Kg	
1517	23050090	Other	0.5%	Kg	
	2306	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF VEGETABLE OR MICROBIAL FATS OR OILS, OTHER THAN THOSE OF HEADING 2304 OR 2305			
	230610	Of cotton seeds			
1518	23061010	Oil-cake and oil-cake meal, decorticated expeller variety	0.5%	Kg	
1519	23061020	Oil-cake and oil-cake meal, decorticated, solvent extracted (defatted) variety	0.5%	Kg	
1520	23061030	Oil-cake and oil-cake meal, undecorticated, expeller variety	0.5%	Kg	

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1521	23061040	Oil-cake and oil-cake meal, undecorticated, solvent extracted (defatted) variety	0.5%	Kg	
1522	23061090	Other	0.5%	Kg	
	230620	Of linseed			
1523	23062010	Oil-cake and oil-cake meal, expeller variety	0.5%	Kg	
1524	23062020	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	0.5%	Kg	
1525	23062090	Other	0.5%	Kg	
	230630	Of sunflower seeds			
1526	23063010	Oil-cake and oil-cake meal, expeller variety	0.5%	Kg	
1527	23063020	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	0.5%	Kg	
1528	23063090	Other	0.5%	Kg	
		Of rape or colza seeds			
1529	23064100	Of low erucic acid rape or colza seeds	0.5%	Kg	
1530	23064900	Other	0.5%	Kg	
	230650	Of coconut or copra			
1531	23065010	Oil-cake and oil-cake meal, expeller variety	0.5%	Kg	
1532	23065020	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	0.5%	Kg	
1533	23065090	Other	0.5%	Kg	
1534	23066000	Of palm nuts or kernels	0.5%	Kg	
	230690	Other			
		Oil-cake and oil-cake meal, expeller variety			
1535	23069011	Of mowra seeds	0.5%	Kg	
1536	23069012	Of mustard seeds	0.5%	Kg	
1537	23069013	Of niger seeds	0.5%	Kg	
1538	23069014	Of sesamum seeds	0.5%	Kg	
1539	23069015	Of mango kernel	0.5%	Kg	
1540	23069016	Of sal (de-oiled)	0.5%	Kg	
1541	23069017	Of castor seeds	0.5%	Kg	
1542	23069018	Of neem seeds	0.5%	Kg	
1543	23069019	Of other seeds	0.5%	Kg	
		Oil-cake and oil-cake meal, solvent extracted (defatted) variety			
1544	23069021	Of mustard seeds	0.5%	Kg	
1545	23069022	Of niger seeds	0.5%	Kg	
1546	23069023	Of carda seeds	0.5%	Kg	
1547	23069024	Of sesamum seeds	0.5%	Kg	
1548	23069025	Of mango kernel	0.5%	Kg	
1549	23069026	Of sal (de-oiled)	0.5%	Kg	
1550	23069027	Of castor seeds	0.5%	Kg	
1551	23069028	Of neem seeds	0.5%	Kg	
1552	23069029	Of other seeds	0.5%	Kg	
1553	23069030	Residues babool seed extraction	0.5%	Kg	
1554	23069090	Other	0.5%	Kg	
1555	23070000	WINE LEES; ARGOL	0.5%	Kg	
1556	23080000	VEGETABLE MATERIALS AND VEGETABLE WASTE, VEGETABLE RESIDUES AND BY-PRODUCTS, WHETHER OR NOT IN THE FORM OF PELLETS, OF A KIND USED IN ANIMAL FEEDING, NOT ELSEWHERE SPECIFIED OR INCLUDED	0.5%	Kg	
	2309	PREPARATIONS OF A KIND USED IN ANIMAL FEEDING			
1557	23091000	Dog or cat food, put up for retail sale	1.0%	Kg	
	230990	Other			
1558	23099010	Compounded animal feed	1.0%	Kg	
1559	23099020	Concentrates for compound animal feed	1.0%	Kg	
		Feeds for fish (prawn etc.)			
1560	23099031	Prawn and shrimps feed	1.5%	Kg	1
1561	23099032	Fish meal in powdered form	1.5%	Kg	1
1562	23099039	Other	1.0%	Kg	

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1563	23099090	Other	0.5%	Kg	
	3201	TANNING EXTRACTS OF VEGETABLE ORIGIN; TANNINS AND THEIR SALTS, ETHERS, ESTERS AND OTHER DERIVATIVES			
1564	32011000	Quebracho extract	0.8%	Kg	
1565	32012000	Wattle extract	0.8%	Kg	
	320190	Other			
1566	32019010	Gambier extracts	0.8%	Kg	
1567	32019020	Myrobalan fruit extract	0.8%	Kg	
1568	32019030	Gallotannic acid (tannin, digallic acid)	0.8%	Kg	
1569	32019090	Other	0.8%	Kg	
	3202	SYNTHETIC ORGANIC TANNING SUBSTANCES; INORGANIC TANNING SUBSTANCES; TANNING PREPARATIONS, WHETHER OR NOT CONTAINING NATURAL TANNING SUBSTANCES; ENZYMATIC PREPARATIONS FOR PRE-TANNING			
1570	32021000	Synthetic organic tanning substances	1.0%	Kg	
	320290	Other			
1571	32029010	Inorganic tanning substances	0.8%	Kg	
1572	32029020	Tanning preparations, whether or not containing natural tanning substances	0.8%	Kg	
1573	32029030	Enzymatic preparations for pre-tanning	0.8%	Kg	
1574	32029090	Other	0.8%	Kg	
	3203	COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN (INCLUDING DYEING EXTRACTS BUT EXCLUDING ANIMAL BLACK), WHETHER OR NOT CHEMICALLY DEFINED; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN			
	320300	Colouring matter of vegetable or animal origin (including dyeing extracts but excluding animal black), whether or not chemically defined; preparations as specified in Note 3 to this Chapter based on colouring matter of vegetable or animal origin			
1575	32030010	Cutch (Catechu) extracts	0.8%	Kg	
1576	32030020	Food colours other than synthetic	0.8%	Kg	
1577	32030030	Lac-dye	0.8%	Kg	
1578	32030040	Natural indigo	0.8%	Kg	
1579	32030090	Other	0.8%	Kg	
	3204	SYNTHETIC ORGANIC COLOURING MATTER, WHETHER OR NOT CHEMICALLY DEFINED; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON SYNTHETIC ORGANIC COLOURING MATTER; SYNTHETIC ORGANIC PRODUCTS OF A KIND USED AS FLUORESCENT BRIGHTENING AGENTS OR AS LUMINOPHORES, WHETHER OR NOT CHEMICALLY DEFINED			
	320411	Disperse dyes and preparations based thereon			
		Disperse yellow			
1580	32041111	Disperse yellow 13 (duranol brill yellow 6 G)	0.8%	Kg	
1581	32041119	Other	0.8%	Kg	
		Disperse orange			
1582	32041121	Disperse orange 11 (duranol orange G)	0.8%	Kg	
1583	32041129	Other	0.8%	Kg	
		Disperse red			
1584	32041131	Disperse red 3 (serisol fast pink B)	0.8%	Kg	
1585	32041132	Disperse red 4 (celliton fast pink RF)	0.8%	Kg	
1586	32041133	Disperse red 9 (duranol red GN)	0.8%	Kg	
1587	32041139	Other	0.8%	Kg	
		Disperse violet			
1588	32041141	Disperse violet 1 (duranol violet 2R)	0.8%	Kg	

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1589	32041142	Disperse violet 4 (duranol brill violet B)	0.8%	Kg	
1590	32041143	Disperse violet 8 (duranol brill violet BR)	0.8%	Kg	
1591	32041149	Other	0.8%	Kg	
		Disperse blue			
1592	32041151	Disperse blue 1 (duranol brill blue CB)	0.8%	Kg	
1593	32041152	Disperse blue 3 (duranol brill blue BBN)	0.8%	Kg	
1594	32041153	Disperse blue 5 (celliton fast blue FFB)	0.8%	Kg	
1595	32041154	Disperse blue 6 (celliton fast blue FFG)	0.8%	Kg	
1596	32041155	Disperse blue 14 (duranol brill blue G)	0.8%	Kg	
1597	32041156	Disperse blue 24 (duranol blue 2G)	0.8%	Kg	
1598	32041159	Other	0.8%	Kg	
		Other			
1599	32041191	Disperse greens	0.8%	Kg	
1600	32041192	Disperse browns	0.8%	Kg	
1601	32041193	Disperse blacks	0.8%	Kg	
1602	32041194	Disperse brown mixtures	0.8%	Kg	
1603	32041195	Disperse grey mixtures	0.8%	Kg	
1604	32041196	Disperse black mixtures	0.8%	Kg	
1605	32041199	Other	0.8%	Kg	
	320412	Acid dyes, whether or not premetallised, and preparations based thereon;mordant dyes and preparations based thereon			
		Azo dyes			
1606	32041211	Acid yellows	0.8%	Kg	
1607	32041212	Acid oranges	0.8%	Kg	
1608	32041213	Acid red	0.8%	Kg	
1609	32041214	Acid violets	0.8%	Kg	
1610	32041215	Acid blues	0.8%	Kg	
1611	32041216	Acid greens	0.8%	Kg	
1612	32041217	Acid brown	0.8%	Kg	
1613	32041218	Acid blacks	0.8%	Kg	
1614	32041219	Other	0.8%	Kg	
		Acid greens (non-azo)			
1615	32041221	Acid green 17 (solacet fast green 2G)	0.8%	Kg	
1616	32041222	Acid green 27 (carbolan green G)	0.8%	Kg	
1617	32041223	Acid green 28 (carbolan brill green 5G)	0.8%	Kg	
1618	32041224	Acid green 38 (alizerine cyanine green 3G)	0.8%	Kg	
1619	32041225	Acid green 44 (alizerine cyanine green GWA)	0.8%	Kg	
1620	32041229	Other	0.8%	Kg	
		Acid black (non-azo)			
1621	32041231	Acid black 2 (nigrosine)	0.8%	Kg	
1622	32041232	Acid black 48 (coomasie fast grey 3G)	0.8%	Kg	
1623	32041239	Other	0.8%	Kg	
		Acid Blues 2, 14, 23, 25, 45, 51, 52 and 78 (non-azo)			
1624	32041241	Acid blue 2 (alizerine brill blue PFN)	0.8%	Kg	
1625	32041242	Acid blue 14 (solacet fast blue 4 G1)	0.8%	Kg	
1626	32041243	Acid blue 23 (alizerine light blue 4 G1)	0.8%	Kg	
1627	32041244	Acid blue 25 (solway ultra blue B)	0.8%	Kg	
1628	32041245	Acid blue 45 (solway blue RN)	0.8%	Kg	
1629	32041246	Acid blue 51 (alizerine sky blue FFB)	0.8%	Kg	
1630	32041247	Acid blue 52 (alizerine light - 5GL)	0.8%	Kg	
1631	32041248	Acid blue 78 (solway sky blue B)	0.8%	Kg	
		Acid blues 93, 112, 127, 138, 140 and others (non-azo)			
1632	32041251	Acid blue 93 (ink blue)	0.8%	Kg	
1633	32041252	Acid blue 112 (coomasie ultra sky SE)	0.8%	Kg	
1634	32041253	Acid blue 127 (brill alizerine milling blue G)	0.8%	Kg	
1635	32041254	Acid blue 138 (carbolan blue B)	0.8%	Kg	
1636	32041255	Acid blue 140 (carbolan brill blue 2R)	0.8%	Kg	
1637	32041259	Other	0.8%	Kg	
		Mordant dyes			

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1638	32041261	Yellows	0.8%	Kg	
1639	32041262	Oranges	0.8%	Kg	
1640	32041263	Violets	0.8%	Kg	
1641	32041264	Blues	0.8%	Kg	
1642	32041265	Greens	0.8%	Kg	
1643	32041266	Browns	0.8%	Kg	
1644	32041267	Blacks	0.8%	Kg	
1645	32041268	Red II (alizarine red)	0.8%	Kg	
1646	32041269	Other	0.8%	Kg	
		Other non-azo acid dyes			
1647	32041291	Acid yellows	0.8%	Kg	
1648	32041292	Acid oranges	0.8%	Kg	
1649	32041293	Acid red	0.8%	Kg	
1650	32041294	Acid violets	0.8%	Kg	
1651	32041295	Acid browns	0.8%	Kg	
1652	32041299	Other	0.8%	Kg	
	320413	Basic dyes and preparations based thereon			
1653	32041310	Basic azo dyes	0.8%	Kg	
		Basic yellow (non-azo)			
1654	32041321	Yellow 2 (auramine O)	0.8%	Kg	
1655	32041329	Other	0.8%	Kg	
		Basic red (non-azo)			
1656	32041331	Red 1 (rhodamine 6 G)	0.8%	Kg	
1657	32041339	Other	0.8%	Kg	
		Basic violet (non-azo)			
1658	32041341	Violet 1 (methyl Violet)	0.8%	Kg	
1659	32041342	Violet 10 (rhodamine B)	0.8%	Kg	
1660	32041343	Violet 14 (magenta)	0.8%	Kg	
1661	32041349	Other	0.8%	Kg	
		Basic blue (non-azo)			
1662	32041351	Blue 9 (methylene Blue)	0.8%	Kg	
1663	32041352	Blue 16 (victoria Blue B)	0.8%	Kg	
1664	32041359	Other	0.8%	Kg	
		Basic green (non-azo)			
1665	32041361	Green 4 (malachite green)	0.8%	Kg	
1666	32041369	Other	0.8%	Kg	
		Other non-azo basic dyes			
1667	32041391	Basic oranges	0.8%	Kg	
1668	32041392	Basic browns	0.8%	Kg	
1669	32041393	Basic black	0.8%	Kg	
1670	32041399	Other	0.8%	Kg	
	320414	Direct dyes and preparations based thereon			
		Direct yellow (azo)			
1671	32041411	Yellow 12 (chrysophenine G)	0.8%	Kg	
1672	32041419	Other	0.8%	Kg	
		Direct red (azo)			
1673	32041421	Congo red	0.8%	Kg	
1674	32041429	Other	0.8%	Kg	
		Direct blue (azo)			
1675	32041431	Blue 1 (sky blue FF)	0.8%	Kg	
1676	32041439	Other	0.8%	Kg	
1677	32041440	Direct oranges (azo)	0.8%	Kg	
1678	32041450	Direct greens (azo)	0.8%	Kg	
1679	32041460	Direct browns (azo)	0.8%	Kg	
1680	32041470	Direct blacks (azo)	0.8%	Kg	
		Direct dyes (non-azo)			
1681	32041481	Yellows	0.8%	Kg	
1682	32041482	Oranges	0.8%	Kg	
1683	32041483	Reds	0.8%	Kg	
1684	32041484	Violets	0.8%	Kg	
1685	32041485	Blues	0.8%	Kg	
1686	32041486	Greens	0.8%	Kg	

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
1687	32041487	Browns	0.8%	Kg	
1688	32041488	Blacks	0.8%	Kg	
1689	32041489	Other	0.8%	Kg	
1690	32041490	Other	0.8%	Kg	
	320415	Vat dyes (including those usable in that state as pigments) and preparations based thereon			
		Vat yellow			
1691	32041511	Vat yellow 2 (GC)	0.8%	Kg	
1692	32041512	Vat yellow 4 (indathrene golden yellow GK)	0.8%	Kg	
1693	32041519	Other	0.8%	Kg	
		Vat orange			
1694	32041521	Vat oranges 3 (brill orange RK)	0.8%	Kg	
1695	32041522	Vat oranges 15 (golden orange 3G)	0.8%	Kg	
1696	32041529	Other	0.8%	Kg	
		Vat red			
1697	32041531	Vat red (brill pink)	0.8%	Kg	
1698	32041539	Other	0.8%	Kg	
		Vat violet			
1699	32041541	Vat violet 1 (brill violet 2R)	0.8%	Kg	
1700	32041542	Vat violet 3 (magenta B)	0.8%	Kg	
1701	32041549	Other	0.8%	Kg	
		Vat blue			
1702	32041551	Vat blue 1 (synthetic indigo)	0.8%	Kg	
1703	32041552	Vat blue 4	0.8%	Kg	
1704	32041553	Vat blue 5 (blue 2B)	0.8%	Kg	
1705	32041554	Vat blue 6 (blue BC)	0.8%	Kg	
1706	32041555	Vat blue 20 (dark blue 30)	0.8%	Kg	
1707	32041556	Vat blue 29 (indanthrene brill blue 4G)	0.8%	Kg	
1708	32041557	Vat blue 43 (carbazole blue)	0.8%	Kg	
1709	32041558	Reduced vat blues	0.8%	Kg	
1710	32041559	Other	0.8%	Kg	
		Vat green			
1711	32041561	Vat green 1 (indanthrene brill green BFFB)	0.8%	Kg	
1712	32041562	Vat green 2 (indanthrene brill green GG)	0.8%	Kg	
1713	32041563	Vat green 4 (indanthrene brill green 3B)	0.8%	Kg	
1714	32041564	Vat green 9 (black BB)	0.8%	Kg	
1715	32041569	Other	0.8%	Kg	
		Vat brown			
1716	32041571	Vat brown 1 (brown BR)	0.8%	Kg	
1717	32041572	Vat brown 3 (brown RGR)	0.8%	Kg	
1718	32041573	Vat brown 5 (brown RRD,G)	0.8%	Kg	
1719	32041579	Other	0.8%	Kg	
		Vat black			
1720	32041581	Vat black 9 (black RB)	0.8%	Kg	
1721	32041582	Vat black 25 (olive T)	0.8%	Kg	
1722	32041583	Vat back 27 (olive R)	0.8%	Kg	
1723	32041584	Vat black 29 (grey BG)	0.8%	Kg	
1724	32041589	Other	0.8%	Kg	
		Other			
1725	32041591	Solubilised vat yellows	0.8%	Kg	
1726	32041592	Solubilised vat oranges	0.8%	Kg	
1727	32041593	Solubilised vat reds	0.8%	Kg	
1728	32041594	Solubilised vat violets	0.8%	Kg	
1729	32041595	Solubilised vat blues	0.8%	Kg	
1730	32041596	Solubilised vat greens	0.8%	Kg	
1731	32041597	Solubilised vat blacks	0.8%	Kg	
1732	32041599	Other	0.8%	Kg	
	320416	Reactive dyes and preparations based thereon			
1733	32041610	Yellows	0.8%	Kg	
1734	32041620	Oranges	0.8%	Kg	
1735	32041630	Reds	0.8%	Kg	
1736	32041640	Violets	0.8%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
1737	32041650	Blues	0.8%	Kg	
1738	32041660	Greens	0.8%	Kg	
1739	32041670	Browns	0.8%	Kg	
1740	32041680	Blacks	0.8%	Kg	
1741	32041690	Other	0.8%	Kg	
	320417	Pigments and preparations based thereon			
		Pigment yellow			
1742	32041711	Yellow 1 (hansa yellow)	0.8%	Kg	
1743	32041719	Other	0.8%	Kg	
1744	32041720	Pigment oranges	0.8%	Kg	
		Pigment red			
1745	32041731	Toluidine red	0.8%	Kg	
1746	32041739	Other	0.8%	Kg	
1747	32041740	Pigment violets	0.8%	Kg	
		Pigment blues			
1748	32041751	Blue 15 (pathalocyanine blue)	0.8%	Kg	
1749	32041759	Other	0.8%	Kg	
		Pigment greens			
1750	32041761	Green 7 (pathalovyanine green)	0.8%	Kg	
1751	32041769	Other	0.8%	Kg	
1752	32041770	Pigment browns	0.8%	Kg	
1753	32041780	Pigment blacks	0.8%	Kg	
1754	32041790	Other	0.8%	Kg	
1755	32041800	Carotenoid colouring matters and preparations based thereon	0.8%	Kg	
	320419	Other, including mixtures of colouring matter of two or more of the sub-headings 3204 11 to 3204 19			
		Azoic coupling components 2,4,5,7,8,13			
1756	32041911	Azoic coupling component 2 (naphthol AS)	0.8%	Kg	
1757	32041912	Azoic coupling component 4 (naphthol As-BO)	0.8%	Kg	
1758	32041913	Azoic coupling component 5 (naphthol ASG)	0.8%	Kg	
1759	32041914	Azoic coupling component 7 (naphthol ASSW)	0.8%	Kg	
1760	32041915	Azoic coupling component 8 (naphthol ASTR)	0.8%	Kg	
1761	32041916	Azoic coupling component 13 (naphthol ASSG)	0.8%	Kg	
		Azoic coupling components 14,15,17,18,20 and others			
1762	32041921	Azoic coupling component 14 (naphthol ASPH)	0.8%	Kg	
1763	32041922	Azoic coupling component 15 (naphthol ASLB)	0.8%	Kg	
1764	32041923	Azoic coupling component 17 (naphthol ASBS)	0.8%	Kg	
1765	32041924	Azoic coupling component 18 (naphthol ASD)	0.8%	Kg	
1766	32041925	Azoic coupling component 20 (naphthol ASOL)	0.8%	Kg	
1767	32041929	Other	0.8%	Kg	
		Azoic diazo component 1,2,3,4,5,6,10,11			
1768	32041931	Azoic diazo component 1 (fast bordeaux GP base)	0.8%	Kg	
1769	32041932	Azoic diazo component 2 (fast orange G/GC base)	0.8%	Kg	
1770	32041933	Azoic diazo component 3 (fast scarlet GGIGGS base)	0.8%	Kg	
1771	32041934	Azoic diazo component 4 (fast garment GBC base)	0.8%	Kg	
1772	32041935	Azoic diazo component 5 (fast red B base)	0.8%	Kg	
1773	32041936	Azoic diazo component 6 (fast orange GR base)	0.8%	Kg	
1774	32041937	Azoic diazo component 10 (fast red R base)	0.8%	Kg	
1775	32041938	Azoic diazo component 11 (fast red TR base)	0.8%	Kg	
		Azoic diazo component 12,13,20,24,32,41,48 and others			
1776	32041941	Azoic diazo component 12 (fast scarlet G base)	0.8%	Kg	
1777	32041942	Azoic diazo component 13 (fast scarlet R base)	0.8%	Kg	
1778	32041943	Azoic diazo component 20 (fast blue BB base)	0.8%	Kg	
1779	32041944	Azoic diazo component 24 (fast blue RR base)	0.8%	Kg	
1780	32041945	Azoic diazo component 32 (fast red KB base)	0.8%	Kg	
1781	32041946	Azoic diazo component 41 (fast violet B base)	0.8%	Kg	
1782	32041947	Azoic diazo component 48 (fast blue B base)	0.8%	Kg	

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1783	32041949	Other	0.8%	Kg	
		Azoic colours			
1784	32041951	Yellows	0.8%	Kg	
1785	32041952	Oranges	0.8%	Kg	
1786	32041953	Reds	0.8%	Kg	
1787	32041954	Violets	0.8%	Kg	
1788	32041955	Blues	0.8%	Kg	
1789	32041956	Greens	0.8%	Kg	
1790	32041957	Browns	0.8%	Kg	
1791	32041958	Blacks	0.8%	Kg	
1792	32041959	Other	0.8%	Kg	
		Sulphur based colouring matters			
1793	32041961	Yellows	0.8%	Kg	
1794	32041962	Oranges	0.8%	Kg	
1795	32041963	Reds	0.8%	Kg	
1796	32041964	Blues	0.8%	Kg	
1797	32041965	Greens	0.8%	Kg	
1798	32041966	Browns	0.8%	Kg	
1799	32041967	Blacks	0.8%	Kg	
1800	32041969	Other	0.8%	Kg	
		Solvent based colouring matters			
1801	32041971	Yellows	0.8%	Kg	
1802	32041972	Oranges	0.8%	Kg	
1803	32041973	Reds	0.8%	Kg	
1804	32041974	Violets	0.8%	Kg	
1805	32041975	Blues	0.8%	Kg	
1806	32041976	Greens	0.8%	Kg	
1807	32041977	Browns	0.8%	Kg	
1808	32041978	Blacks	0.8%	Kg	
1809	32041979	Other	0.8%	Kg	
		Food colouring matters			
1810	32041981	Yellow 3 (sunset yellow)	0.8%	Kg	
1811	32041982	Yellow 4 (tartrazine)	0.8%	Kg	
1812	32041983	Reds 5 to 8 (poncean)	0.8%	Kg	
1813	32041984	Red 9 (amaranth)	0.8%	Kg	
1814	32041985	Oranges	0.8%	Kg	
1815	32041986	Violets	0.8%	Kg	
1816	32041987	Greens	0.8%	Kg	
1817	32041988	Browns	0.8%	Kg	
1818	32041989	Other	0.8%	Kg	
1819	32041990	Other	0.8%	Kg	
	320420	Synthetic organic products of a kind used as fluorescent brightening agents			
1820	32042010	Optical whitening agents	0.8%	Kg	
1821	32042090	Other	0.8%	Kg	
1822	32049000	Other	0.8%	Kg	
1823	32050000	COLOUR LAKES; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON COLOUR LAKES	0.8%	Kg	
	3206	OTHER COLOURING MATTER; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER, OTHER THAN THOSE OF HEADINGS 3203, 3204 OR 3205; INORGANIC PRODUCTS OF A KIND USED AS LUMINOPHORES, WHETHER OR NOT CHEMICALLY DEFINED			
		Pigments and preparations based on titanium dioxide :			
	320611	Containing 80% or more by weight of titanium dioxide calculated on the dry matter			
1824	32061110	Pearlsent pigment (titanium dioxide, coated micaceous and lustres pearl pigment)	0.8%	Kg	
1825	32061190	Other	0.8%	Kg	



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1826	32061900	Other	0.8%	Kg	
1827	32062000	Pigments and preparations based on chromium compounds	0.8%	Kg	
		Other colouring matter and other preparations			
1828	32064100	Ultramarine and preparations based thereon	0.8%	Kg	
1829	32064200	Lithopone and other pigments and preparations based on zinc sulphide	0.8%	Kg	
	320649	Other			
1830	32064910	Red oxide	0.8%	Kg	
1831	32064920	Persian red	0.8%	Kg	
1832	32064930	Yellow ochre	0.8%	Kg	
1833	32064940	Bronze powder	0.8%	Kg	
1834	32064990	Other	0.8%	Kg	
1835	32065000	Inorganic products of a kind used as luminophores	0.8%	Kg	
	3207	PREPARED PIGMENTS, PREPARED OPACIFIERS AND PREPARED COLOURS, VITRIFIABLE ENAMELS AND GLAZES, ENGObES (SLIPS), LIQUID LUSTRES AND SIMILAR PREPARATIONS, OF A KIND USED IN THE CERAMIC, ENAMELLING OR GLASS INDUSTRY; GLASS FRIT AND OTHER GLASS, IN THE FORM OF POWDER, GRANULES OR FLAKES			
	320710	Prepared pigments, prepared opacifiers, prepared colours and similar preparations			
1836	32071010	Prepared organic dye-stuff pigments, dry	0.8%	Kg	
1837	32071020	Prepared organic dye-stuff pigments, paste	0.8%	Kg	
1838	32071030	Prepared inorganic pigments	0.8%	Kg	
1839	32071040	Prepared opacifiers prepared colours and similar preparations	0.8%	Kg	
1840	32071090	Other	0.8%	Kg	
	320720	Vitrifiable enamels and glazes, engobes (slips) and similar preparations			
1841	32072010	Vitrifiable enamels and glazes	0.8%	Kg	
1842	32072020	Engobes (slips) and similar preparations	0.8%	Kg	
1843	32073000	Liquid lustres and similar preparations	0.8%	Kg	
1844	32074000	Glass frit and other glass, in the form of powder, granules or flakes	0.8%	Kg	
	3208	PAINTS AND VARNISHES (INCLUDING ENAMELS AND LACQUERS) BASED ON SYNTHETIC POLYMERS OR CHEMICALLY MODIFIED NATURAL POLYMERS, DISPERSED OR DISSOLVED IN A NON-AQUEOUS MEDIUM; SOLUTIONS AS DEFINED IN NOTE 4 TO THIS CHAPTER			
	320810	Based on polyesters			
1845	32081010	Enamels	0.8%	Kg	
1846	32081020	Lacquers	0.8%	Kg	
1847	32081030	Varnishes	0.8%	Kg	
1848	32081090	Other	0.8%	Kg	
	320820	Based on acrylic or vinyl polymers			
1849	32082010	Enamels	0.8%	Kg	
1850	32082020	Lacquers	0.8%	Kg	
1851	32082030	Varnishes	0.8%	Kg	
1852	32082090	Other	0.8%	Kg	
	320890	Other			
		Based on cellulose nitrate or other cellulose derivatives			
1853	32089011	Nitrocellulose lacquers	0.8%	Kg	
1854	32089019	Other	0.8%	Kg	
		Enamels			
1855	32089021	Synthetic enamel, ultra white paints	0.8%	Kg	
1856	32089022	Synthetic enamel, other colours	0.8%	Kg	
1857	32089029	Other	0.8%	Kg	
1858	32089030	Lacquers	0.8%	Kg	
		Varnishes			

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1859	32089041	Insulating varnish	0.8%	Kg	
1860	32089049	Other	0.8%	Kg	
1861	32089050	Slip agents	0.8%	Kg	
1862	32089090	Other	0.8%	Kg	
	3209	PAINTS AND VARNISHES (INCLUDING ENAMELS AND LACQUERS) BASED ON SYNTHETIC POLYMERS OR CHEMICALLY MODIFIED NATURAL POLYMERS, DISPERSED OR DISSOLVED IN AN AQUEOUS MEDIUM			
	320910	Based on acrylic or vinyl polymers			
1863	32091010	Acrylic emulsion	0.8%	Kg	
1864	32091090	Other	0.8%	Kg	
	320990	Other			
1865	32099010	Dispersion paints	0.8%	Kg	
1866	32099020	Emulsion paints not elsewhere specified or included	0.8%	Kg	
1867	32099090	Other	0.8%	Kg	
	3210	OTHER PAINTS AND VARNISHES (INCLUDING ENAMELS, LACQUERS AND DISTEMPERS); PREPARED WATER PIGMENTS OF A KIND USED FOR FINISHING LEATHER			
	321000	Other paints and varnishes (including enamels, lacquers and distempers); prepared water pigments of a kind used for finishing leather			
		Distempers			
1868	32100011	Dry distemper, including cement based water paints	0.8%	Kg	
1869	32100012	Oil bound distemper	0.8%	Kg	
1870	32100019	Other	0.8%	Kg	
1871	32100020	Prepared water pigments of a kind used for finishing leather	0.8%	Kg	
1872	32100030	Metallic powder or flakes prepared as paints	0.8%	Kg	
1873	32100040	Poly tetra fluoro ethylene (PTFE) or silicon resin based coating materials	0.8%	Kg	
1874	32100090	Other	0.8%	Kg	
1875	32110000	PREPARED DRIERS	0.8%	Kg	
	3212	PIGMENTS (INCLUDING METALLIC POWDERS AND FLAKES) DISPERSED IN NON-AQUEOUS MEDIA, IN LIQUID OR PASTE FORM, OF A KIND USED IN THE MANUFACTURE OF PAINTS (INCLUDING ENAMELS); STAMPING FOILS; DYES AND OTHER COLOURING MATTER PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE			
1876	32121000	Stamping foils	0.8%	Kg	
	321290	Other			
1877	32129010	Pigments in linseed oil, white spirit, spirit of turpentine, varnish and other paints or enamel media not elsewhere specified or included	0.8%	Kg	
1878	32129020	Dyes and other colouring matter put up in forms or packings for retail sale	0.8%	Kg	
1879	32129030	Aluminium paste	0.8%	Kg	
1880	32129090	Other	0.8%	Kg	
	3213	ARTISTS, STUDENTS OR SIGNBOARD PAINTERS COLOURS, MODIFYING TINTS, AMUSEMENT COLOURS AND THE LIKE, IN TABLETS, TUBES, JARS, BOTTLES, PANS OR IN SIMILAR FORMS OR PACKINGS			
1881	32131000	Colours in sets	0.8%	Kg	
1882	32139000	Other	0.8%	Kg	

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	3214	GLAZIERS PUTTY, GRAFTING PUTTY, RESIN CEMENTS, CAULKING COMPOUNDS AND OTHER MASTICS; PAINTERS FILLINGS; NON-REFRACTORY SURFACING PREPARATIONS FOR FACADES, INDOOR WALLS, FLOORS, CEILINGS OR THE LIKE			
1883	32141000	Glaziers putty, grafting putty, resin cements, caulking compounds and other mastics; painters fillings	0.8%	Kg	
	321490	Other			
1884	32149010	Non-refractory surfacing preparations	0.8%	Kg	
1885	32149020	Resin cement	0.8%	Kg	
1886	32149090	Other	0.8%	Kg	
	3215	PRINTING INK, WRITING OR DRAWING INK AND OTHER INKS, WHETHER OR NOT CONCENTRATED OR SOLID			
	321511	Black			
1887	32151110	Lithographic ink and jelly	0.8%	Kg	
1888	32151120	Newspaper ink	0.8%	Kg	
1889	32151130	Rotary ink	0.8%	Kg	
1890	32151140	Screen printing ink	0.8%	Kg	
1891	32151190	Other	0.8%	Kg	
	321519	Other			
1892	32151910	Lithographic ink and jelly	0.8%	Kg	
1893	32151920	Newspaper ink	0.8%	Kg	
1894	32151930	Rotary ink	0.8%	Kg	
1895	32151940	Screen printing ink	0.8%	Kg	
1896	32151990	Other	0.8%	Kg	
	321590	Other			
1897	32159010	Fountain pen ink	0.8%	Kg	
1898	32159020	Ball pen ink	0.8%	Kg	
1899	32159030	Indelible ink	0.8%	Kg	
1900	32159040	Drawing ink	0.8%	Kg	
1901	32159090	Other	0.8%	Kg	
	3301	ESSENTIAL OILS (TERPENELESS OR NOT), INCLUDING CONCRETES AND ABSOLUTES; RESINOIDS; EXTRACTED OLEORESINS; CONCENTRATES OF ESSENTIAL OILS IN FATS, IN FIXED OILS, IN WAXES OR THE LIKE, OBTAINED BY ENFLEURAGE OR MACERATION; TERPENIC BY-PRODUCTS OF THE DETERPENATION OF ESSENTIAL OILS; AQUEOUS DISTILLATES AND AQUEOUS SOLUTIONS OF ESSENTIAL OILS			
		Essential oils of citrus fruit			
	330122	Of jasmin :			
1902	33011200	Of orange	0.8%	Kg	
1903	33011300	Of lemon	0.8%	Kg	
	330119	Other			
1904	33011910	Citronella oil	0.8%	Kg	
1905	33011990	Other	0.8%	Kg	
		Essential oils other than those of citrus fruit			
1906	33012400	Of peppermint (Mentha piperita)	1.4%	Kg	
	330125	Of other mints			
1907	33012510	Spearmint oil (ex-mentha spicata)	1.6%	Kg	26.7
1908	33012520	Water mint-oil (ex-mentha aquatic)	1.4%	Kg	
1909	33012530	Horsemint oil (ex-mentha sylvestries)	1.4%	Kg	
1910	33012540	Bergament oil (ex-mentha citrate)	1.4%	Kg	
1911	33012590	Other	1.7%	Kg	22.9
	330129	Other			
		Anise oil; cajeput oil; cananga oil; caraway oil; cassia oil; cedarwood oil; cinnamon bark oil; cinnamon leaf oil;			
1912	33012911	Anise oil (aniseed oil)	0.8%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
1913	33012912	Cajeput oil	0.8%	Kg	
1914	33012913	Cananga oil	0.8%	Kg	
1915	33012914	Caraway oil	0.8%	Kg	
1916	33012915	Cassia oil	0.8%	Kg	
1917	33012916	Cedarwood oil	0.8%	Kg	
1918	33012917	Cinnamon bark oil	0.8%	Kg	
1919	33012918	Cinnamon leaf oil	0.8%	Kg	
		Clove leaf or stem, oil; coriander seed oil; dill oil; eucalyptus oil; fennel seed oil; ginger oil; ginger grass oil; clove bud oil			
1920	33012921	Clove leaf or stem, oil	0.8%	Kg	
1921	33012922	Coriander seed oil	0.8%	Kg	
1922	33012923	Dill oil (anethum oil)	0.8%	Kg	
1923	33012924	Eucalyptus oil	0.8%	Kg	
1924	33012925	Fennel seed oil	0.8%	Kg	
1925	33012926	Ginger oil	0.8%	Kg	
1926	33012927	Ginger grass oil	0.8%	Kg	
1927	33012928	Clove bud oil	0.8%	Kg	
		Tuberose concentrate; nutmeg oil; palmarosa oil; patchouli oil; pepper oil; petitgrain oil; sandalwood oil; rose oil			
1928	33012931	Tuberose concentrate	0.8%	Kg	
1929	33012932	Nutmeg oil	0.8%	Kg	
1930	33012933	Palmarosa oil	0.8%	Kg	
1931	33012934	Patchouli oil	0.8%	Kg	
1932	33012935	Pepper oil	0.8%	Kg	
1933	33012936	Petitgrain oil	0.8%	Kg	
1934	33012937	Sandalwood oil	0.8%	Kg	
1935	33012938	Rose oil	0.8%	Kg	
		Camphor oil; lemon grass oil; ylang ylang oil; davana oil; cumin oil; celery seed oil, garlic oil, paprika oil, turmeric oil			
1936	33012941	Camphor oil	0.8%	Kg	
1937	33012942	Lemon grass oil	0.8%	Kg	
1938	33012943	Ylang ylang oil	0.8%	Kg	
1939	33012944	Davana oil	0.8%	Kg	
1940	33012945	Cumin oil	0.8%	Kg	
1941	33012946	Celery seed oil	0.8%	Kg	
1942	33012947	Garlic oil	0.8%	Kg	
1943	33012948	Paprika oil	0.8%	Kg	
1944	33012949	Turmeric oil	0.8%	Kg	
1945	33012950	Spices oils not elsewhere specified or included	0.8%	Kg	
1946	33012990	Other	0.8%	Kg	
	330130	Resinoids			
1947	33013010	Other;	0.8%	Kg	
		Other			
1948	33013091	Flavouring essences, all types, including those for liquors	0.8%	Kg	
1949	33013099	Other	0.8%	Kg	
	330190	Other			
		Fenugreek,ginger,pepper, turmeric, cardamom, celery seed and nutmeg oleoresins			
1950	33019011	Fenugreek oleoresins	0.8%	Kg	
1951	33019012	Ginger oleoresins	0.8%	Kg	
1952	33019013	Pepper oleoresins	0.8%	Kg	
1953	33019014	Turmeric oleoresins	0.8%	Kg	
1954	33019015	Cardamom oleoresins	0.8%	Kg	
1955	33019016	Celery seed oleoresins	0.8%	Kg	
1956	33019017	Nutmeg oleoresins	0.8%	Kg	
		Clove, capsicum, coriander, cumin and fennel oleoreins and oleoresins of spices not elsewhere specified or included			

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1957	33019021	Clove oleoresins	0.8%	Kg	
1958	33019022	Capsicum oleoresins	0.8%	Kg	
1959	33019023	Coriander oleoresins	0.8%	Kg	
1960	33019024	Cumin oleoresins	0.8%	Kg	
1961	33019025	Fennel oleoresins	0.8%	Kg	
1962	33019029	Oleoresins of spices not elsewhere specified or included	0.8%	Kg	
		Attars of all kinds in fixed oil base; mustard oil aroma essence of ambrettolide (ambrette seed oil essence)			
1963	33019031	Attars of all kinds in fixed oil base	0.8%	Kg	
1964	33019032	Mustard oil aroma	0.8%	Kg	
1965	33019033	Essence of ambrettolide (ambrette seed oil essence)	0.8%	Kg	
		Concentrates of essential oils in fats, in fixed oils or in waxes or the like, obtained by cold absorption or by maceration not elsewhere specified or included			
1966	33019041	Flavouring essences, all types, including those for liquors	0.8%	Kg	
1967	33019049	Other	0.8%	Kg	
		Terpenic by-products of the deterpenation of essential oils			
1968	33019051	Flavouring essences, all types, including those for liquors	0.8%	Kg	
1969	33019059	Other	0.8%	Kg	
1970	33019060	Aqueous distillates of essential oils, not elsewhere specified or included	0.8%	Kg	
		Aqueous solutions of essential oils			
1971	33019071	Flavouring essences, all types, including those for liquors	0.8%	Kg	
1972	33019079	Other	0.8%	Kg	
1973	33019090	Other	0.8%	Kg	
	3302	MIXTURES OF ODORIFEROUS SUBSTANCES AND MIXTURES (INCLUDING ALCOHOLIC SOLUTIONS) WITH A BASIS OF ONE OR MORE OF THESE SUBSTANCES, OF A KIND USED AS RAW MATERIALS IN INDUSTRY; OTHER PREPARATIONS BASED ON ODORIFEROUS SUBSTANCES, OF A KIND USED FOR THE MANUFACTURE OF BEVERAGES			
	330210	Of a kind used in the food or drink industries			
1974	33021010	Synthetic flavouring essences	0.8%	Kg	
1975	33021090	Other	0.8%	Kg	
	330290	Other			
		Mixtures of aromatic chemicals and essential oils as perfume base			
1976	33029011	Synthetic perfumery compounds	0.8%	Kg	
1977	33029012	Synthetic essential oil	0.8%	Kg	
1978	33029019	Other	0.8%	Kg	
1979	33029020	Aleuritic acid	0.8%	Kg	
1980	33029090	Other	0.8%	Kg	
	3303	PERFUMES AND TOILET WATERS			
	330300	Perfumes and toilet waters			
1981	33030010	Eau-de-cologne	0.8%	Kg	
1982	33030020	Rose water	0.8%	Kg	
1983	33030030	Keora water	0.8%	Kg	
1984	33030040	Perfumes and perfumery compounds not containing spirit (excluding aqueous distillates)	0.8%	Kg	
1985	33030050	Perfumes containing spirit	0.8%	Kg	
1986	33030060	Spirituous toilet preparations not elsewhere or included	0.8%	Kg	
1987	33030090	Other	0.8%	Kg	

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	3304	BEAUTY OR MAKE-UP PREPARATIONS AND PREPARATIONS FOR THE CARE OF THE SKIN (OTHER THAN MEDICAMENTS), INCLUDING SUNSCREEN OR SUNTAN PREPARATIONS; MANICURE OR PEDICURE PREPARATIONS			
1988	33041000	Lip make-up preparations	0.8%	Kg	
1989	33042000	Eye make-up preparations	0.8%	Kg	
1990	33043000	Manicure or pedicure preparations	0.8%	Kg	
	330491	Powders, whether or not compressed			
1991	33049110	Face powders	0.8%	Kg	
1992	33049120	Talcum powders	0.8%	Kg	
1993	33049190	Other	0.8%	Kg	
	330499	Other			
1994	33049910	Face creams	0.8%	Kg	
1995	33049920	Nail polish or lacquers	0.8%	Kg	
1996	33049930	Moisturising lotion	0.8%	Kg	
1997	33049940	Sindur, bindi, kumkum	0.8%	Kg	
1998	33049950	Turmeric preparations	0.8%	Kg	
1999	33049990	Other	0.8%	Kg	
	3305	PREPARATIONS FOR USE ON THE HAIR			
	330510	Shampoos			
2000	33051010	Containing spirit	0.8%	Kg	
2001	33051090	Other	0.8%	Kg	
2002	33052000	Preparations for permanent waving or straightening	0.8%	Kg	
2003	33053000	Hair lacquers	0.8%	Kg	
	330590	Other			
		Hair oil			
2004	33059011	Perfumed	0.8%	Kg	
2005	33059019	Other	0.8%	Kg	
2006	33059020	Brilliantines (spirituous)	0.8%	Kg	
2007	33059030	Hair cream	0.8%	Kg	
2008	33059040	Hair dyes (natural, herbal or synthetic)	0.8%	Kg	
2009	33059050	Hair fixers	0.8%	Kg	
2010	33059090	Other	0.8%	Kg	
	3306	PREPARATIONS FOR ORAL OR DENTAL HYGIENE, INCLUDING DENTURE FIXATIVE PASTES AND POWDERS; YARN USED TO CLEAN BETWEEN THE TEETH (DENTAL FLOSS), IN INDIVIDUAL RETAIL PACKAGES			
	330610	Dentifrices			
2011	33061010	In powder	0.8%	Kg	
2012	33061020	In paste	0.8%	Kg	
2013	33061090	Other	0.8%	Kg	
2014	33062000	Yarn used to clean between the teeth (dental floss)	0.8%	Kg	
2015	33069000	Other	0.8%	Kg	
	3307	PRE-SHAVE, SHAVING OR AFTER-SHAVE PREPARATIONS, PERSONAL DEODORANTS, BATH			
	330710	Pre-shave, shaving or after-shave preparations			
2016	33071010	Shaving cream	0.8%	Kg	
2017	33071090	Other	0.8%	Kg	
2018	33072000	Personal deodorants and anti-perspirants	0.8%	Kg	
	330730	Perfumed bath salts and other bath preparations			
2019	33073010	Bath oil (thailam)	0.8%	Kg	
2020	33073090	Other	0.8%	Kg	
		Preparations for perfuming or deodorizing rooms, including odoriferous preparations used during religious rites			
2021	33074100	"Agarbatti" and other odoriferous preparations which operate by burning	1.5%	Kg	3.5
2022	33074900	Other	0.8%	Kg	
	330790	Other			

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2023	33079010	Depilatories	0.8%	Kg	
2024	33079020	Sterile contact lens care solution	0.8%	Kg	
2025	33079090	Other	0.8%	Kg	
	3401	SOAP; ORGANIC SURFACE-ACTIVE PRODUCTS AND PREPARATIONS FOR USE AS SOAP, IN THE FORM OF BARS, CAKES, MOULDED PIECES OR SHAPES, WHETHER OR NOT CONTAINING SOAP; ORGANIC SURFACE-ACTIVE PRODUCTS AND PREPARATIONS FOR WASHING THE SKIN, IN THE FORM OF LIQUID OR CREAM AND PUT UP FOR RETAIL SALE, WHETHER OR NOT CONTAINING SOAP; PAPER, WADDING, FELT AND NONWOVENS, IMPREGNATED, COATED OR COVERED WITH SOAP OR DETERGENT			
		Soap and organic surface-active products and preparations, in the form of bars, cakes, moulded pieces or shapes, and paper, wadding, felt and nonwovens, impregnated, coated or covered with soap or detergent			
	340111	For toilet use (including medicated products)			
2026	34011110	Medicated toilet soaps	0.9%	Kg	
2027	34011120	Shaving soaps other than shaving cream	0.9%	Kg	
2028	34011190	Other	0.9%	Kg	
	340119	Other			
		Bars and blocks of not less than 500 gm in weight			
2029	34011911	Industrial soap	0.9%	Kg	
2030	34011919	Other	0.9%	Kg	
2031	34011920	Flakes, chips and powder	0.9%	Kg	
2032	34011930	Tablets and cakes	0.9%	Kg	
		Household and laundry soaps not elsewhere specified or included			
2033	34011941	Household soaps	0.9%	Kg	
2034	34011942	Laundry soaps	0.9%	Kg	
2035	34011990	Other	0.9%	Kg	
2036	34012000	Soap in other forms	0.9%	Kg	
	340130	Organic surface-active products and preparations for washing the skin, in the form of liquid or cream and put up for retail sale, whether or not containing soap			
		For toilet use (including medicated products)			
2037	34013011	Medicated toilet soaps	0.9%	Kg	
2038	34013012	Shaving cream and shaving gel	0.9%	Kg	
2039	34013019	Other	0.9%	Kg	
2040	34013090	Other	0.9%	Kg	
	3402	ORGANIC SURFACE-ACTIVE AGENTS (OTHER THAN SOAP); SURFACE-ACTIVE PREPARATIONS, WASHING PREPARATIONS (INCLUDING AUXILIARY WASHING PREPARATIONS) AND CLEANING PREPARATIONS, WHETHER OR NOT CONTAINING SOAP, OTHER THAN THOSE OF HEADING 3401			
		Anionic organic surface-active agents, whether or not put up for retail sale:			
2041	34023100	Linear alkylbenzene sulphonic acids and their salts	0.9%	Kg	
2042	34023900	Other	0.9%	Kg	
		Other organic surface-active agents, whether or not put up for retail sale:			
2043	34024100	Cationic	0.9%	Kg	
2044	34024200	Non-ionic	0.9%	Kg	
2045	34024900	Other	0.9%	Kg	
2046	34025000	Preparations put up for retail sale	0.9%	Kg	
	340290	Other;			
		Synthetic detergents			

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2047	34029011	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	0.9%	Kg	
2048	34029012	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	0.9%	Kg	
2049	34029019	Other	0.9%	Kg	
2050	34029020	Sulphonated or sulphated or oxidized or chlorinated castor oil; sulphonated or sulphated or oxidized or chlorinated fish oil; sulphonated or sulphated or oxidized or chlorinated sperm oil; sulphonated or sulphated or oxidized or chlorinated neats foot oil	0.9%	Kg	
2051	34029030	Penetrators	0.9%	Kg	
		Wetting agents			
2052	34029041	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	0.9%	Kg	
2053	34029042	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	0.9%	Kg	
2054	34029049	Other	0.9%	Kg	
		Washing preparations whether or not containing soap			
2055	34029051	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	0.9%	Kg	
2056	34029052	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	0.9%	Kg	
2057	34029059	Other	0.9%	Kg	
		Other			
2058	34029091	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	0.9%	Kg	
2059	34029092	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	0.9%	Kg	
2060	34029099	Other	0.9%	Kg	
	3403	LUBRICATING PREPARATIONS (INCLUDING CUTTING OIL PREPARATIONS, BOLT OR NUT RELEASE PREPARATIONS, ANTI-RUST OR ANTI-CORROSION PREPARATIONS AND MOULD RELEASE PREPARATIONS, BASED ON LUBRICANTS) AND PREPARATIONS OF A KIND USED FOR THE OIL OR GREASE TREATMENT OF TEXTILE MATERIALS, LEATHER, FURSKINS OR OTHER MATERIALS, BUT EXCLUDING PREPARATIONS CONTAINING, AS BASIC CONSTITUENTS, 70 % OR MORE BY WEIGHT OF PETROLEUM OILS OR OF OILS OBTAINED FROM BITUMINOUS MINERALS			
		Containing petroleum oils or oils obtained from bituminous minerals			
2061	34031100	Preparations for the treatment of textile materials, leather, furskins or other materials	0.9%	Kg	
2062	34031900	Other	0.9%	Kg	
		Other			
2063	34039100	Preparations for the treatment of textile materials, leather, furskins or other materials	0.9%	Kg	



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2064	34039900	Other	0.9%	Kg	
	3404	ARTIFICIAL WAXES AND PREPARED WAXES			
2065	34042000	Of poly (oxyethylene) (polyethylene glycol)	0.9%	Kg	
	340490	Other			
2066	34049010	Sealing wax (including bottle sealing wax) in sticks, cakes or similar forms	0.9%	Kg	
2067	34049020	Polyethylene wax	0.9%	Kg	
		Artificial waxes (including water soluble waxes) prepared waxes, not emulsified or containing solvents			
2068	34049031	Poly brominated biphenyls	0.9%	Kg	
2069	34049032	Poly chlorinated biphenyls	0.9%	Kg	
2070	34049033	Poly chlorinated terphenyls	0.9%	Kg	
2071	34049039	Other	0.9%	Kg	
2072	34049090	Other	0.9%	Kg	
	3405	POLISHES AND CREAMS, FOR FOOTWEAR, FURNITURE, FLOORS, COACHWORK, GLASS OR METAL, SCOURING PASTES AND POWDERS AND SIMILAR PREPARATIONS (WHETHER OR NOT IN THE FORM OF PAPER, WADDING, FELT, NONWOVENS, CELLULAR PLASTICS OR CELLULAR RUBBER, IMPREGNATED, COATED OR COVERED WITH SUCH PREPARATIONS), EXCLUDING WAXES OF HEADING 3404			
2073	34051000	Polishes, creams and similar preparations for footwear or leather	0.9%	Kg	
2074	34052000	Polishes, creams and similar preparations for the maintenance of wooden furniture, floors or other wood work	0.9%	Kg	
2075	34053000	Polishes and similar preparations for coach-work, other than metal polishes	0.9%	Kg	
2076	34054000	Scouring pastes and powders and other scouring preparations	0.9%	Kg	
	340590	Other			
2077	34059010	Polishes and compositions for application to metal including diamond polishing powder or paste	0.9%	Kg	
2078	34059090	Other	0.9%	Kg	
	3406	CANDLES, TAPERS AND THE LIKE			
	340600	Candles, tapers and the like			
2079	34060010	Candles	0.9%	Kg	
2080	34060090	Other	0.9%	Kg	
	3407	MODELLING PASTES, INCLUDING THOSE PUT UP FOR CHILDREN'S AMUSEMENT; PREPARATIONS KNOWN AS DENTAL WAX OR AS DENTAL IMPRESSION COMPOUNDS, PUT UP IN SETS, IN PACKINGS FOR RETAIL SALE OR IN PLATES, HORSESHOE SHAPES, STICKS OR SIMILAR FORMS; OTHER PREPARATIONS FOR USE IN DENTISTRY, WITH A BASIS OF PLASTER (OF CALCINED GYPSUM OR CALCIUM SULPHATE)			
	340700	Modelling pastes, including those put up for children's amusement; preparations known as dental wax or as dental impression compounds, put up in sets, in packings for retail sale or in plates, horseshoe shapes, sticks or similar forms; other preparations for use in dentistry, with a basis of plaster (of calcined gypsum or calcium sulphate)			
2081	34070010	Modelling pastes, including those put up for children's amusement	0.9%	Kg	
2082	34070090	Other	0.9%	Kg	
	3501	CASEIN, CASEINATES AND OTHER CASEIN DERIVATIVES; CASEIN GLUES			

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2083	35011000	Casein	0.5%	Kg	
2084	35019000	Other	0.5%	Kg	
	3502	ALBUMINS (INCLUDING CONCENTRATES OF TWO OR MORE WHEY PROTEINS, CONTAINING BY WEIGHT MORE THAN 80% WHEY PROTEINS, CALCULATED ON THE DRY MATTER), ALBUMINATES AND OTHER ALBUMIN DERIVATIVES			
		Egg albumin			
2085	35021100	Dried	0.5%	Kg	
2086	35021900	Other	0.5%	Kg	
2087	35022000	Milk albumin, including concentrates of two or more whey proteins	0.5%	Kg	
2088	35029000	Other	0.5%	Kg	
	3503	GELATIN [INCLUDING GELATIN IN RECTANGULAR (INCLUDING SQUARE) SHEETS, WHETHER OR NOT SURFACE-WORKED OR COLOURED] AND GELATIN DERIVATIVES; ISINGLASS; OTHER GLUES OF ANIMAL ORIGIN, EXCLUDING CASEIN GLUES OF HEADING 3501			
	350300	Gelatin [including gelatin in rectangular (including square) sheets, whether or not surface-worked or coloured] and gelatin derivatives; isinglass; other glues of animal origin, excluding casein glues of heading 3501			
2089	35030010	Isinglass	0.5%	Kg	
2090	35030020	Gelatin, edible grade and not elsewhere specified or included	0.5%	Kg	
2091	35030030	Glues derived from bones, hides and similar items; fish glues	0.5%	Kg	
2092	35030090	Other	0.5%	Kg	
	3504	PEPTONES AND THEIR DERIVATIVES; OTHER PROTEIN SUBSTANCES AND THEIR DERIVATIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; HIDE POWDER, WHETHER OR NOT CHROMED			
	350400	Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed			
2093	35040010	Peptones	0.5%	Kg	
		Other			
2094	35040091	Isolated soya protein	0.5%	Kg	
2095	35040099	Others	0.5%	Kg	
	3505	DEXTRINS AND OTHER MODIFIED STARCHES (FOR EXAMPLE, PREGELATINISED OR ESTERIFIED STARCHES); GLUES BASED ON STARCHES, OR ON DEXTRINS OR OTHER MODIFIED STARCHES			
	350510	Dextrins and other modified starches			
2096	35051010	Esterified starches	0.5%	Kg	
2097	35051090	Other	0.5%	Kg	
2098	35052000	Glues	0.5%	Kg	
	3506	PREPARED GLUES AND OTHER PREPARED ADHESIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; PRODUCTS SUITABLE FOR USE AS GLUES OR ADHESIVES, PUT UP FOR RETAIL SALE AS GLUES OR ADHESIVES, NOT EXCEEDING A NET WEIGHT OF 1 KG			
2099	35061000	Products suitable for use as glues or adhesives, put up for retail sale as glues or adhesives, not exceeding a net weight of	0.8%	Kg	
		Other			
	350691	Adhesives based on polymers of headings 3901 to 3913 or on rubber			

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2100	35069110	Based on latex, phenol formaldehyde (PF), urea formaldehyde (UF) and polyvinyl alcohol (PVA)	0.8%	Kg	
2101	35069190	Other	0.8%	Kg	
	350699	Other			
2102	35069910	Synthetic glue with phenol urea or cresol (with formaldehyde) as the main component	0.8%	Kg	
		Prepared glues and other prepared adhesives not elsewhere specified or included			
2103	35069991	Based on starch, gum, latex, PF, UF and PVA	0.8%	Kg	
2104	35069999	Other	0.8%	Kg	
	3507	ENZYMES; PREPARED ENZYMES NOT ELSEWHERE SPECIFIED OR INCLUDED			
	350710	Rennet and concentrates thereof			
		Microbial rennet			
2105	35071011	Animal rennet	0.5%	Kg	
2106	35071019	Other	0.5%	Kg	
		Other			
2107	35071091	Animal rennet	0.5%	Kg	
2108	35071099	Other	0.5%	Kg	
	350790	Other			
2109	35079010	Industrial enzymes (textile assistant)	0.5%	Kg	
2110	35079020	Pancreatin pure (excluding medicament)	0.5%	Kg	
2111	35079030	Pepsin (excluding medicament)	0.5%	Kg	
2112	35079040	Pectin esterases pure	0.5%	Kg	
2113	35079050	Pectolytic enzyme (pectinase)	0.5%	Kg	
		Other enzymes of microbial origin			
2114	35079061	Streptokinase	0.5%	Kg	
2115	35079062	Amylases enzymes	0.5%	Kg	
2116	35079069	Other	0.5%	Kg	
		Enzymes for pharmaceutical use, other than streptokinase			
2117	35079071	Papain, pure, of pharmaceutical grade	0.5%	Kg	
2118	35079079	Other	0.5%	Kg	
		Other			
2119	35079091	Enzymatic preparations containing food stuffs	0.5%	Kg	
2120	35079099	Other	0.5%	Kg	
	3601	PROPELLANT POWDERS			
	360100	Propellant powders			
2121	36010010	Blasting powder	0.5%	Kg	
2122	36010020	Gun powder	0.5%	Kg	
2123	36010090	Other	0.5%	Kg	
	3602	PREPARED EXPLOSIVES, OTHER THAN PROPELLANT POWDERS			
	360200	Prepared explosives, other than propellant powders			
2124	36020010	Industrial explosives	0.5%	Kg	
2125	36020090	Other	0.5%	Kg	
	3603	SAFETY FUSES; DETONATING CORDS; PERCUSSION OR DETONATING CAPS; IGNITERS; ELECTRIC DETONATORS			
2126	36031000	Safety fuses	0.5%	Kg	
2127	36032000	Detonating cords	0.5%	Kg	
2128	36033000	Percussion caps	0.5%	Kg	
2129	36034000	Detonating caps	0.5%	Kg	
2130	36035000	Igniters	0.5%	Kg	
2131	36036000	Electric detonators	0.5%	Kg	
	3604	FIREWORKS, SIGNALLING FLARES, RAIN ROCKETS, FOG SIGNALS AND OTHER PYROTECHNIC ARTICLES			
2132	36041000	Fireworks	0.5%	Kg	
	360490	Other			
2133	36049010	Ship signals	0.5%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
2134	36049090	Other	0.5%	Kg	
	3605	MATCHES, OTHER THAN PYROTECHNIC ARTICLES OF HEADING 3604			
	360500	Matches, other than pyrotechnic articles of heading 3604			
2135	36050010	Safety matches	0.5%	Kg	
2136	36050090	Other	0.5%	Kg	
	3606	FERRO-CERIUM AND OTHER PYROPHORIC ALLOYS IN ALL FORMS; ARTICLES OF COMBUSTIBLE MATERIALS AS SPECIFIED IN NOTE 2 TO THIS CHAPTER			
2137	36061000	Liquid or liquefied-gas fuels in containers of a kind used for filling or refilling cigarette or similar lighters and of a capacity not exceeding 300 cm <sup>3</sup>	0.5%	Kg	
	360690	Other			
2138	36069010	Combustible preparations	0.5%	Kg	
		Other			
2139	36069091	Ferro-cerium, in all forms	0.5%	Kg	
2140	36069092	Pyrophoric alloys, in all forms	0.5%	Kg	
2141	36069093	DNPT (dinitroso-penta-methylene tetramine)	0.5%	Kg	
2142	36069099	Others	0.5%	Kg	
	3701	PHOTOGRAPHIC PLATES AND FILM IN THE FLAT, SENSITISED, UNEXPOSED, OF ANY MATERIAL OTHER THAN PAPER, PAPERBOARD OR TEXTILES; INSTANT PRINT-FILM IN THE FLAT, SENSITISED, UNEXPOSED, WHETHER OR NOT IN PACKS			
	370110	For X-ray			
2143	37011010	Medical	0.5%	m <sup>2</sup>	
2144	37011090	Other	0.5%	m <sup>2</sup>	
2145	37012000	Instant print film	0.5%	Kg	
2146	37013000	Other plates and film, with any side exceeding 255 mm	0.5%	m <sup>2</sup>	
		Other			
	370191	For colour photography (Polychrome)			
2147	37019110	Cinematographic film	0.5%	Kg	
2148	37019190	Other	0.5%	Kg	
	370199	Other			
2149	37019910	Cinematographic film	0.5%	m <sup>2</sup>	
2150	37019990	Other	0.5%	m <sup>2</sup>	
	3702	PHOTOGRAPHIC FILM IN ROLLS, SENSITISED, UNEXPOSED, OF ANY MATERIAL OTHER THAN PAPER, PAPER-BOARD OR TEXTILES; INSTANT PRINT FILM IN ROLLS, SENSITISED, UNEXPOSED			
2151	37021000	For X-ray	0.5%	m <sup>2</sup>	
		Other film, without perforations, of a width not exceeding 105 mm:			
	370231	For colour photography (Polychrome)			
2152	37023110	Cinematographic film	0.5%	u	
2153	37023190	Other	0.5%	u	
	370232	Other, with silver halide emulsion			
2154	37023210	Cinematographic film	0.5%	m <sup>2</sup>	
2155	37023290	Other	0.5%	m <sup>2</sup>	
	370239	Other			
2156	37023910	Cinematographic film	0.5%	m <sup>2</sup>	
2157	37023990	Other	0.5%	m <sup>2</sup>	
		Other film, without perforations, of a width exceeding 105 mm			
	370241	Of a width exceeding 610 mm and of a length exceeding 200 m, for colour photography (Polychrome) :			
2158	37024110	Cinematographic film	0.5%	m <sup>2</sup>	

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2159	37024190	Other	0.5%	m <sup>2</sup>	
	370242	Of a width exceeding 610 mm and of a length exceeding 200 m, other than for colour photography			
2160	37024210	Photographic film of a width 620 mm in rolls	0.5%	m <sup>2</sup>	
2161	37024220	Cinematographic film	0.5%	m <sup>2</sup>	
2162	37024290	Other	0.5%	m <sup>2</sup>	
	370243	Of a width exceeding 610 mm and of a length not exceeding 200 m			
2163	37024310	Photographic films (black and white) of a width 620 mm	0.5%	m <sup>2</sup>	
2164	37024320	Cinematographic film	0.5%	m <sup>2</sup>	
2165	37024390	Other	0.5%	m <sup>2</sup>	
	370244	Of a width exceeding 105 mm but not exceeding 610 mm			
2166	37024410	Photographic films of a width 120 mm in rolls	0.5%	m <sup>2</sup>	
2167	37024420	Cinematographic film	0.5%	m <sup>2</sup>	
2168	37024490	Other	0.5%	m <sup>2</sup>	
		Other film, for colour photography(polychrome) :			
	370252	Of a width not exceeding 16 mm			
2169	37025210	Finished rolles of cinematographic positive	0.5%	m	
2170	37025220	Other Cinematographic film	0.5%	m	
2171	37025290	Other	0.5%	m	
2172	37025300	Of a width exceeding 16 mm but not exceeding 35 mm and of a length not exceeding 30 m, for slides	0.5%	m	
	370254	Of a width exceeding 16 mm but not exceeding 35 mm and of a length not exceeding 30 m, other than for slides			
2173	37025410	Finished rolls of cinematographic positive	0.5%	m	
2174	37025420	Other cinematographic film	0.5%	m	
2175	37025490	Other	0.5%	m	
	370255	Of a width exceeding 16 mm but not exceeding 35 mm and of a length exceeding 30 m			
2176	37025510	Finished rolls of cinematographic positive	0.5%	m	
2177	37025520	Other cinematographic film	0.5%	m	
2178	37025590	Other	0.5%	m	
	370256	Of a width exceeding 35 mm			
2179	37025610	Finished rolls of cinematographic positive	0.5%	m	
2180	37025620	Other cinematographic film	0.5%	m	
2181	37025690	Other	0.5%	m	
		Other			
	370296	Of a width not exceeding 35 mm and of a length not exceeding 30 m			
2182	37029611	Not exceeding 16 mm	0.5%	m	
2183	37029619	Other	0.5%	m	
	370297	Of a width not exceeding 35 mm and of a length exceeding 30 m			
		Cinematographic film:			
2184	37029711	Not exceeding 16 mm	0.5%	ml	
2185	37029719	Other	0.5%	m	
	370298	Of a width exceeding 35 mm			
2186	37029810	Cinematographic film	0.5%	m	
2187	37029890	Other	0.5%	m	
	3703	PHOTOGRAPHIC PAPER, PAPERBOARD AND TEXTILES, SENSITISED, UNEXPOSED			
	370310	In rolls of a width exceeding 610 mm			
2188	37031010	Photographic paper or paperboard	0.5%	Kg	
2189	37031020	Textiles	0.5%	Kg	
	370320	Other, for colour photography (polychrome)			
2190	37032010	Photographic paper or paperboard	0.5%	Kg	
2191	37032020	Textiles	0.5%	Kg	

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	370390	Other			
2192	37039010	Photographic paper or paperboard	0.5%	Kg	
2193	37039020	Textiles	0.5%	Kg	
	3704	PHOTOGRAPHIC PLATES, FILM, PAPER, PAPER BOARD AND TEXTILES, EXPOSED BUT NOT DEVELOPED			
	370400	Photographic plates, film, paper, paper board and textiles, exposed but not developed			
2194	37040010	Photographic paper, or paperboard	0.5%	Kg	
2195	37040020	Cinematographic plates and film	0.5%	Kg	
2196	37040030	Sensitised textiles	0.5%	Kg	
2197	37040090	Other	0.5%	Kg	
	3705	PHOTOGRAPHIC PLATES AND FILM, EXPOSED AND DEVELOPED, OTHER THAN CINEMATOGRAPHIC FILM			
2198	37050000	PHOTOGRAPHIC PLATES AND FILM, EXPOSED AND DEVELOPED, OTHER THAN CINEMATOGRAPHIC FILM	0.5%	Kg	
	3706	CINEMATOGRAPHIC FILM, EXPOSED AND DEVELOPED, WHETHER OR NOT INCORPORATING SOUND TRACK OR CONSISTING ONLY OF SOUND TRACK			
	370610	Of a width of 35 mm or more			
		Feature films			
2199	37061011	Made wholly in black and white and of a length not exceeding 4,000 m	0.5%	m	
2200	37061012	Made wholly in black and white and of a length exceeding 4,000 m	0.5%	m	
2201	37061013	Made wholly or partly in colour and of a length not exceeding 4,000 m	0.5%	m	
2202	37061014	Made wholly or partly in colour and of a length exceeding 4,000 m	0.5%	m	
2203	37061015	Children's films certified by the Central Board of Film Certification to be "Children's Film"	0.5%	m	
2204	37061020	Documentary shorts, and films certified as such by the Central Board of Film Certification	0.5%	m	
2205	37061030	News Reels and clippings	0.5%	m	
		Advertisement shots and films			
2206	37061041	Made wholly in black and white	0.5%	m	
2207	37061042	Made wholly or partly in colour	0.5%	m	
		Other children's film			
2208	37061051	Patch prints, including Logos intended m 10% - exclusively for the entertainment of children	0.5%	m	
2209	37061052	Children's film certified by the Central Board of Films Certification to be "Children's Film"	0.5%	m	
2210	37061059	Other	0.5%	m	
		Educational shots, and films			
2211	37061061	Certified as predominantly educational by the Central Board of Film Certification	0.5%	m	
2212	37061062	Patch prints, including logos intended exclusively for educational purposes	0.5%	m	
2213	37061063	Teaching aids including film strips of educational nature	0.5%	m	
2214	37061069	Other	0.5%	m	
2215	37061070	Short films not elsewhere specified or included	0.5%	m	
		Other			
2216	37061091	Audio-visual news or audio-visual views materials including news clippings	0.5%	m	
2217	37061092	Master positives, exposed negatives, dupes and rush prints as are not cleared for public exhibitions	0.5%	m	
2218	37061099	Other	0.5%	m	
	370690	Other			

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		Feature films			
2219	37069011	Made wholly in black and white and of a length not exceeding 4,000 m	0.5%	m	
2220	37069012	Made wholly in black and white and of a length exceeding 4,000 m	0.5%	m	
2221	37069013	Made wholly or partly in colour and of a length not exceeding 4,000 m	0.5%	m	
2222	37069014	Made wholly or partly in colour and of a length exceeding 4,000 m	0.5%	m	
2223	37069015	Children's films certified by the Central Board of Film Certification to be "Children's Film"	0.5%	m	
2224	37069020	Documentary shots, and films certified as such by the Central Board of Film Certification	0.5%	m	
2225	37069030	News reels and clippings	0.5%	m	
		Advertisement shots and films			
2226	37069041	Made wholly in black and white	0.5%	m	
2227	37069042	Made wholly or partly in colour	0.5%	m	
		Other children's film			
2228	37069051	Patch prints, including logos intended exclusively for the entertainment of children	0.5%	m	
2229	37069052	Children's film certified by the Central Board of Films Certification to be "Children's film"	0.5%	m	
2230	37069059	Other	0.5%	m	
		Educational shots, and films			
2231	37069061	Certified as predominantly educational by the Central Board of Film Certification	0.5%	m	
2232	37069062	Patch prints, including logos intended exclusively for educational purposes	0.5%	m	
2233	37069063	Teaching aids including film strips of educational nature	0.5%	m	
2234	37069064	Certified as predominantly educational, by Central Board of Film Certification, of width below 30mm	0.5%	m	
2235	37069069	Other	0.5%	m	
2236	37069070	Short film not elsewhere specified	0.5%	m	
		Other			
2237	37069091	Audio-visual news or audio-visual views materials including news clippings	0.5%	m	
2238	37069092	Master positives, exposed negatives, dupes and rush prints as are not cleared for public exhibitions	0.5%	m	
2239	37069099	Other	0.5%	m	
	3707	CHEMICAL PREPARATIONS FOR PHOTOGRAPHIC USES (OTHER THAN VARNISHES, GLUES, ADHESIVES AND SIMILAR PREPARATIONS); UNMIXED PRODUCTS FOR PHOTOGRAPHIC USES, PUT UP IN MEASURED PORTIONS OR PUT UP FOR RETAIL SALE IN A FORM READY FOR USE			
2240	37071000	Sensitizing emulsions	0.5%	kg	
	370790	Other			
2241	37079010	Chemical products mixed or compounded for Photographic uses (for example, developers and fixers), whether or not in bulk	0.5%	kg	
2242	37079090	Other	0.5%	kg	
	3801	ARTIFICIAL GRAPHITE; COLLOIDAL OR SEMI-COLLOIDAL GRAPHITE; PREPARATIONS BASED ON GRAPHITE OR OTHER CARBON IN THE FORM OF PASTES, BLOCKS, PLATES OR OTHER SEMI-MANUFACTURES			
2243	38011000	Artificial graphite	0.8%	kg	
2244	38012000	Colloidal or semi-colloidal graphite	0.8%	kg	
2245	38013000	Carbonaceous pastes for electrodes and similar pastes for furnace linings	0.8%	kg	
2246	38019000	Other	0.8%	kg	

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	3802	ACTIVATED CARBON; ACTIVATED NATURAL MINERAL PRODUCTS; ANIMAL BLACK, INCLUDING SPENT ANIMAL BLACK			
2247	38021000	Activated carbon	0.8%	kg	
	380290	Other			
		Activated natural mineral products			
2248	38029011	Activated alumina	0.8%	kg	
2249	38029012	Activated bauxite	0.8%	kg	
2250	38029019	Other	0.8%	kg	
2251	38029020	Animal black (for example bone black, ivory black), including spent animal black	0.8%	kg	
2252	38030000	TALL OIL, WHETHER OR NOT REFINED	0.8%	kg	
	3804	RESIDUAL LYES FROM THE MANUFACTURE OF WOOD PULP, WHETHER OR NOT CONCENTRATED, DESUGARED OR CHEMICALLY TREATED, INCLUDING LIGNIN SULPHONATES, BUT EXCLUDING TALL OIL OF HEADING 3803			
	380400	Residual lyes from the manufacture of wood pulp, whether or not concentrated, desugared or chemically treated, including lignin sulphonates, but excluding tall oil of heading 3803			
2253	38040010	Lignin sulphonates	0.8%	kg	
2254	38040020	Concentrated sulphate lye	0.8%	kg	
2255	38040090	Other	0.8%	kg	
	3805	GUM, WOOD OR SULPHATE TURPENTINE AND OTHER TERPENIC OILS PRODUCED BY THE DISTILLATION OR OTHER TREATMENT OF CONIFEROUS WOODS; CRUDE DIPENTENE; SULPHITE TURPENTINE AND OTHER CRUDE PARA-CYMENE; PINE OIL CONTAINING ALPHATERPINEOL AS THE MAIN CONSTITUENT			
	380510	Gum, wood or sulphate turpentine oils			
2256	38051010	Wood turpentine oil and spirit of turpentine	0.8%	kg	
2257	38051020	Gum turpentine oil	0.8%	kg	
2258	38051030	Sulphate turpentine oil	0.8%	kg	
	380590	Other			
2259	38059010	Terpenic oils produced by the distillation or other treatment of coniferous woods	0.8%	kg	
2260	38059020	Crude dipentene	0.8%	kg	
2261	38059030	Sulphite turpentine	0.8%	kg	
2262	38059090	Other	0.8%	kg	
	3806	ROSIN AND RESIN ACIDS, AND DERIVATIVES THEREOF; ROSIN SPIRIT AND ROSIN OILS; RUN GUMS			
	380610	Rosin and resin acids			
2263	38061010	Gum rosin	0.8%	kg	
2264	38061090	Other	0.8%	kg	
2265	38062000	Salts of rosin, of resin acids or of derivatives of rosin or resin acids, other than salts of rosin adducts	0.8%	kg	
2266	38063000	Ester gums	0.8%	kg	
	380690	Other			
2267	38069010	Run gums	0.8%	kg	
2268	38069090	Other	0.8%	kg	
	3807	WOOD TAR; WOOD TAR OILS; WOOD CREOSOTE; WOOD NAPHTHA; VEGETABLE PITCH; BREWERS PITCH AND SIMILAR PREPARATIONS BASED ON ROSIN, RESIN ACIDS OR ON VEGETABLE PITCH			
	380700	Wood tar; wood tar oils; wood creosote; wood naphtha; vegetable pitch; brewers pitch and similar preparations based on rosin, resin acids or on vegetable pitch			
2269	38070010	Wood tar	0.8%	kg	



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2270	38070020	Wood Tar oils, wood creosote, wood naphtha	0.8%	kg	
2271	38070030	Vegetable pitch, brewers pitch and similar preparations based on rosin, resin acids or vegetable pitch	0.8%	kg	
	3808	INSECTICIDES, RODENTICIDES, FUNGICIDES, HERBICIDES, ANTI-SPROUTING PRODUCTS AND PLANT-GROWTH REGULATORS, DISINFECTANTS AND SIMILAR PRODUCTS, PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE OR AS PREPARATIONS OR ARTICLES (FOR EXAMPLE, SULPHURTREATATE BANDS, WICKS AND CANDLES, AND FLY-PAPERS)			
		Goods specified in Sub-heading Note 1 to this Chapter:			
2272	38085200	DDT (ISO) (clofenotane (INN)), in packings of a net weight content not exceeding 300 g.	0.8%	kg	
2273	38085900	Other	0.8%	kg	
		Goods specified in Sub-heading Note 2 to this Chapter			
2274	38086100	In packings of a net weight content not exceeding 300g	0.8%	kg	
2275	38086200	In packings of a net weight content exceeding 300 g but not exceeding 7.5 kg	0.8%	kg	
2276	38086900	Other	0.8%	kg	
	380891	Insecticides			
2277	38089111	Aluminium phosphate (for example phostoxin)	0.8%	kg	
2278	38089112	Calcium cyanide	0.8%	kg	
2279	38089113	D.D.V.P. (Dimethyle-dichlorovinyl-phosphate)	0.8%	kg	
2280	38089121	Diagonal	0.8%	kg	
2281	38089122	Methyl bromide	0.8%	kg	
2282	38089123	Dimethoate, technical grade	0.8%	kg	
2283	38089124	Melathion	0.8%	kg	
2284	38089131	Endosulphan, technical grade	0.8%	kg	
2285	38089132	Quinol phos	0.8%	kg	
2286	38089133	Isoproturon	0.8%	kg	
2287	38089134	Fenthion	0.8%	kg	
2288	38089135	Cipermethrin, technical grade	0.8%	kg	
2289	38089136	Allethrin	0.8%	kg	
2290	38089137	Synthetic pyrethrum	0.8%	kg	
		Other			
2291	38089191	Repellants for insects such as flies, mosquito	0.8%	kg	
2292	38089192	Paper impregnated or coated with insecticides such as D.D.T. coated paper	0.8%	kg	
2293	38089199	Other	0.8%	kg	
	380892	Fungicides;			
2294	38089210	Maneb	0.8%	kg	
2295	38089220	Sodium penta chlorophenate (santrobrite)	0.8%	kg	
2296	38089230	Thiram (tetra methyl thiuram disulphide)	0.8%	kg	
2297	38089240	Zineb	0.8%	kg	
2298	38089250	Copper oxychloride	0.8%	kg	
2299	38089290	Other	0.8%	kg	
	380893	Herbicides, anti-sprouting products and plant-growth regulators			
2300	38089310	Chloromethyl phenozy acetic acid (M.C.P.A.)	0.8%	kg	
2301	38089320	24 Dichloro phenozy acetic acid and its esters	0.8%	kg	
2302	38089330	Gibberellic acid	0.8%	kg	
2303	38089340	Plant growth regulators	0.8%	kg	
2304	38089350	Weedicides and weed killing agent	0.8%	kg	
2305	38089390	Other	0.8%	kg	
2306	38089400	Disinfectants	0.8%	kg	
	380899	Other			
2307	38089910	Pesticides, not else where specified or included	0.8%	kg	

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2308	38089990	Other	0.8%	kg	
	3809	FINISHING AGENTS, DYE CARRIERS TO ACCELERATE THE DYEING OR FIXING OF DYE-STUFFS AND OTHER PRODUCTS AND PREPARATIONS (FOR EXAMPLE, DRESSINGS AND MORDANTS), OF A KIND USED IN THE TEXTILE, PAPER, LEATHER OR LIKE INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED			
2309	38091000	With a basis of amylaceous substances	0.8%	kg	
		Other :			
	380991	Of a kind used in the textile or like industries			
2310	38099110	Textile assistants mordanting agents	0.8%	kg	
2311	38099120	Textile assistants desizing agents	0.8%	kg	
2312	38099130	Textile assistants dispersing agents	0.8%	kg	
2313	38099140	Textile assistants emulsifying agents	0.8%	kg	
2314	38099150	Textile assistants hydro sulphite formaldehyde compound (rongalite or formusul)	0.8%	kg	
2315	38099160	Textile assistants textile preservatives	0.8%	kg	
2316	38099170	Textile assistants water proofing agents	0.8%	kg	
2317	38099180	Prepared textile glazings, dressings and mordants	0.8%	kg	
2318	38099190	Other	0.8%	kg	
2319	38099200	Of a kind used in the paper or like industries	0.8%	kg	
	380993	Of a kind used in the leather or like industries			
2320	38099310	Fatty oil or pull up oil	0.8%	kg	
2321	38099390	Other	0.8%	kg	
	3810	PICKLING PREPARATIONS FOR METAL SURFACES; FLUXES AND OTHER AUXILIARY PREPARATIONS FOR SOLDERING, BRAZING OR WELDING; SOLDERING, BRAZING OR WELDING POWDERS AND PASTES CONSISTING OF METAL AND OTHER MATERIALS; PREPARATIONS OF A KIND USED AS CORES OR COATINGS FOR WELDING ELECTRODES OR RODS			
	381010	Pickling preparations for metal surfaces; soldering, brazing or welding powders and pastes consisting of metal and other materials			
2322	38101010	Pickling preparations and other soldering, brazing or welding powders or pastes	0.8%	kg	
2323	38101020	Thermite portion for welding (alumina thermic heat generators)	0.8%	kg	
2324	38101090	Other	0.8%	kg	
	381090	Other			
2325	38109010	Preparations of a kind used as cores or coatings for welding electrodes and rods	0.8%	kg	
2326	38109090	Other	0.8%	kg	
	3811	ANTI-KNOCK PREPARATIONS, OXIDATION INHIBITORS, GUM INHIBITORS, VISCOSITY IMPROVERS, ANTI-CORROSIVE PREPARATIONS AND OTHER PREPARED ADDITIVES, FOR MINERAL OILS (INCLUDING GASOLINE) OR FOR OTHER LIQUIDS USED FOR THE SAME PURPOSES AS MINERAL OILS			
		Anti-knock preparations			
2327	38111100	Based on lead compounds	0.8%	kg	
2328	38111900	Other	0.8%	kg	
		Additives for lubricating oils			
2329	38112100	Containing petroleum oils or oils obtained from bituminous minerals	0.8%	kg	
2330	38112900	Other	0.8%	kg	
2331	38119000	Other	0.8%	kg	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	3812	PREPARED RUBBER ACCELERATORS; COMPOUND PLASTICISERS FOR RUBBER OR PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED; ANTI-OXIDISING PREPARATIONS AND OTHER COMPOUND STABILISERS FOR RUBBER OR PLASTICS			
2332	38121000	Prepared rubber accelerators	0.8%	kg	
	381220	Compound plasticisers for rubber or plastics			
2333	38122010	Phthalate plasticisers	0.8%	kg	
2334	38122090	Other	0.8%	kg	
	381230	Anti-oxidising preparations and other compound stabilisers for rubber or plastics			
2335	38123100	Mixtures of oligomers of 2, 2, 4-trimethyl-1, 2-dihydroquinoline (TMQ)	0.8%	kg	
	381239	Other			
2336	38123910	Anti-oxidants for rubber	0.8%	kg	
2337	38123920	Softeners for rubber	0.8%	kg	
2338	38123930	Vulcanizing agents for rubber	0.8%	kg	
2339	38123990	Other	0.8%	kg	
2340	38130000	PREPARATIONS AND CHARGES FOR FIRE-EXTINGUISHERS; CHARGED FIRE-EXTINGUISHING GRENADES	0.8%	kg	
	3814	ORGANIC COMPOSITE SOLVENTS AND THINNERS, NOT ELSEWHERE SPECIFIED OR INCLUDED; PREPARED PAINT OR VARNISH REMOVERS			
	381400	Organic composite solvents and thinners, not elsewhere specified or included; prepared paint or varnish removers			
2341	38140010	Organic composite solvents and thinners, not elsewhere specified or included	0.8%	kg	
2342	38140020	Prepared paint or varnish removers	0.8%	kg	
	3815	REACTION INITIATORS, REACTION ACCELERATORS AND CATAL PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Supported catalysts			
2343	38151100	With nickel or nickel compounds as the active substance	0.8%	kg	
	381512	With precious metal or precious metal compounds as the active substance			
2344	38151210	Platinum or palladium catalysts with a base of activated carbon	0.8%	kg	
2345	38151290	Other	0.8%	kg	
2346	38151900	Other	0.8%	kg	
2347	38159000	Other	0.8%	kg	
2348	38160000	Refractory cements, mortars, concretes and similar compositions, including dolomite ramming mix, other than products of heading 3801	0.8%	kg	
	3817	MIXED ALKYL BENZENES AND MIXED ALKYL NAPHTHALENES, OTHER THAN THOSE OF HEADING 2707 OR 2902			
	381700	Mixed alkylbenzenes and mixed alkyl naphthalenes, other than those of heading 2707 or 2902			
		Mixed alkylbenzenes			
2349	38170011	Linear alkylbenzenes	1.0%	kg	
2350	38170019	Other	0.8%	kg	
2351	38170020	Mixed alkyl naphthalenes	0.8%	kg	
	3818	CHEMICAL ELEMENTS DOPED FOR USE IN ELECTRONICS, IN THE FORM OF DISCS, WAFERS OR SIMILAR FORMS; CHEMICAL COMPOUNDS DOPED FOR USE IN ELECTRONICS			
	381800	Chemical elements doped for use in electronics, in the form of discs, wafers or similar forms; chemical compounds doped for use in electronics			

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2352	38180010	Undefused silicon wafers	0.8%	kg	
2353	38180090	Other	0.8%	kg	
	3819	HYDRAULIC BRAKE FLUIDS AND OTHER PREPARED LIQUIDS FOR HYDRAULIC TRANSMISSION, NOT CONTAINING OR CONTAINING LESS THAN 70% BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS			
2354	38190010	Hydraulic brake fluids	0.8%	kg	
2355	38190090	Other	0.8%	kg	
2356	38200000	ANTI-FREEZING PREPARATIONS AND PREPARED DE-ICING FLUIDS	0.8%	kg	
2357	38210000	PREPARED CULTURE MEDIA FOR DEVELOPMENT OR MAINTENANCE OF MICRO-ORGANISM (INCLUDING VIRUSES AND THE LIKE) OR OF PLANT HUMAN OR ANIMAL CELLS	0.8%	kg	
	3822	DIAGNOSTIC OR LABORATORY REAGENTS ON A BACKING, PREPARED DIAGNOSTIC OR LABORATORY REAGENTS WHETHER OR NOT ON A BACKING, WHETHER OR NOT PUT UP IN THE FORM OF KITS, OTHER THAN THOSE OF HEADING 3006; CERTIFIED REFERENCE MATERIALS			
		Diagnostic or laboratory reagents on a backing, prepared diagnostic or laboratory reagents whether or not on a backing, whether or not put up in the form of kits:			
2358	38221100	For malaria	0.8%	kg	
2359	38221200	For Zika and other diseases transmitted by mosquitoes of the genus Aedes	0.8%	kg	
2360	38221300	For blood-grouping	0.8%	kg	
	382219	Other:			
2361	38221910	Pregnancy test kit	0.8%	kg	
2362	38221990	Other	0.8%	kg	
	382290	Other:			
2363	38229010	Certified reference materials	0.8%	kg	
2364	38229090	Other	0.8%	kg	
	3823	INDUSTRIAL MONOCARBOXYLIC FATTY ACIDS; ACID OILS FROM REFINING; INDUSTRIAL FATTY ALCOHOLS			
	382311	Stearic acid			
2365	38231100	Stearic Acid	0.8%	kg	
2366	38231200	Oleic acid	0.8%	kg	
2367	38231300	Tall oil fatty acids	0.8%	kg	
2368	38231900	Other	0.8%	kg	
	382370	Industrial fatty alcohols			
2369	38237010	Cetyl alcohol	0.8%	kg	
2370	38237020	Lauryl alcohol	0.8%	kg	
2371	38237030	Oleyl alcohol	0.8%	kg	
2372	38237040	Stearyl alcohol	0.8%	kg	
2373	38237090	Other	0.8%	kg	
	3824	PREPARED BINDERS FOR FOUNDRY MOULDS OR CORES; CHEMICAL PRODUCTS AND PREPARATIONS OF THE CHEMICAL OR ALLIED INDUSTRIES (INCLUDING THOSE CONSISTING OF MIXTURES OF NATURAL PRODUCTS), NOT ELSEWHERE SPECIFIED OR INCLUDED			
2374	38241000	Prepared binders for foundry moulds or cores	0.8%	kg	
2375	38243000	Non-agglomerated metal carbides mixed together or with metallic binders	0.8%	kg	
	382440	Prepared additives for cements, mortars or concretes			

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2376	38244010	Damp proof or water proof compounds	1.5%	kg	1
2377	38244090	Other	0.8%	kg	
	382450	Non-refractory mortars and concretes			
2378	38245010	Concretes ready to use known as Ready- mix Concrete (RMC)	0.8%	kg	
2379	38245090	Other	0.8%	kg	
	382460	Sorbitol other than that of sub-heading 2905 44			
2380	38246010	In aqueous solution	0.8%	kg	
2381	38246090	Other	0.8%	kg	
		Goods specified in Sub-heading Note 3 to this Chapter			
2382	38248100	Containing oxirane (ethylene oxide)	0.8%	kg	
2383	38248200	Containing polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or polybrominated biphenyls (PBBs)	0.8%	kg	
2384	38248300	Containing tris(2, 3-dibromopropyl) phosphate	0.8%	kg	
2385	38248400	Containing aldrin (ISO), camphechlor (ISO) (toxaphene), chlordane (ISO), chlordecone (ISO), DDT (ISO) (clofenotane (INN), 1, 1, 1- trichloro-2, 2-bis(p-chlorophenyl)ethane), dieldrin (ISO, INN), endosulfan (ISO), endrin (ISO), heptachlor (ISO) or mirex (ISO)	0.8%	kg	
2386	38248500	Containing 1, 2, 3, 4, 5, 6-hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN)	0.8%	kg	
2387	38248600	Containing pentachlorobenzene (ISO) or hexachlorobenzene (ISO)	0.8%	kg	
2388	38248700	Containing perfluorooctane sulphonic acid, its salts, perfluorooctane sulphonamides, or perfluorooctane sulphonyl fluoride	0.8%	kg	
2389	38248800	Containing tetra-, penta-, hexa-, hepta- or octabromodiphenyl ethers	0.8%	kg	
2390	38248900	Containing short-chain chlorinated paraffins	0.8%	kg	
		Other:			
2391	38249100	Other Mixtures and preparations consisting mainly of (5-ethyl-2-methyl-2-oxido-1, 3, 2-dioxaphosphinan-5-yl)methyl methyl methylphosphonate and bis[(5-ethyl-2-methyl-2-oxido-1, 3, 2- dioxaphosphinan-5-yl) methyl] methylphosphonate	0.8%	kg	

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2392	38249200	Polyglycol esters of methylphosphonic acid	0.8%	kg	
2393	38249900	Other	0.8%	kg	
	3825	RESIDUAL PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED; MUNICIPAL WASTE; SEWAGE SLUDGE; OTHER WASTES SPECIFIED IN NOTE 6 TO THIS CHAPTER			
2394	38251000	Municipal waste	0.8%	kg	
2395	38252000	Sewage sludge	0.8%	kg	
2396	38253000	Clinical waste	0.8%	kg	
		Waste organic solvents			
2397	38254100	Halogenated	0.8%	kg	
2398	38254900	Other	0.8%	kg	
2399	38255000	Wastes of metal pickling liquors, hydraulic fluids, brake fluids and anti-freeze fluids	0.8%	kg	
		Other wastes from chemical or allied industries			
2400	38256100	Mainly containing organic constituents	0.8%	kg	
2401	38256900	Other	0.8%	kg	
2402	38259000	Other	0.8%	kg	
2403	38260000	Biodiesel and mixtures thereof, not containing or containing less than 70% by weight of petroleum oils and oils obtained from bituminous minerals	0.8%	kg	
	3827	MIXTURES CONTAINING HALOGENATED DERIVATIVES OF METHANE, ETHANE OR PROPANE, NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Containing chlorofluorocarbons (CFCs), whether or not containing hydrochlorofluorocarbons (HCFCs), perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs); containing hydrobromofluorocarbons (HBFCs); containing carbon tetrachloride; containing 1,1,1-trichloroethane (methyl chloroform):			
2404	38271100	Containing chlorofluorocarbons (CFCs), whether or not containing hydrochlorofluorocarbons (HCFCs), perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs)	0.8%	kg	
2405	38271200	Containing hydrobromofluorocarbons (HBFCs)	0.8%	kg	
2406	38271300	Containing carbon tetrachloride	0.8%	kg	
2407	38271400	Containing 1,1,1-trichloroethane (methyl chloroform)	0.8%	kg	
2408	38272000	Containing bromochlorodifluoromethane (Halon-1211), bromotrifluoromethane (Halon-1301) or dibromotetrafluoroethanes (Halon- 2402)	0.8%	kg	
		Containing hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs):			
2409	38273100	Containing substances of sub-headings 2903 41 to 2903 48	0.8%	kg	

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2410	38273200	Other, containing substances of sub-headings 2903 71 to 2903 75	0.8%	kg	
2411	38273900	Other	0.8%	kg	
2412	38274000	Containing methyl bromide (bromomethane) or bromochloromethane	0.8%	kg	
		Containing trifluoromethane (HFC-23) or perfluorocarbons (PFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):			
2413	38275100	Containing trifluoromethane (HFC-23)	0.8%	kg	
2414	38275900	Other	0.8%	kg	
		Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):			
2415	38276100	Containing 15% or more by mass of 1,1,1-trifluoroethane (HFC-143a)	0.8%	kg	
2416	38276200	Other, not included in the sub-heading above, containing 55% or more by mass of pentafluoroethane (HFC-125) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs)	0.8%	kg	
2417	38276300	Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	0.8%	kg	
2418	38276400	Other, not included in the sub-headings above, containing 30% or more by mass of 1,1,1,2-tetrafluoroethane (HFC-134a) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs)	0.8%	kg	
2419	38276500	Other, not included in the sub-headings above, containing 20% or more by mass of difluoromethane (HFC-32) and 20% or more by mass of pentafluoroethane (HFC-125)	0.8%	kg	
2420	38276800	Other, not included in the sub-headings above, containing substances of sub-headings 2903 41 to 2903 48	0.8%	kg	
2421	38276900	Other	0.8%	kg	
2422	38279000	Other	0.8%	kg	
	3901	I. PRIMARY FORMS POLYMERS OF ETHYLENE, IN PRIMARY FORMS			
	390110	Polyethylene having a specific gravity of less than 0.94			
2423	39011010	Linear low density polyethylene (LLDPE) in which ethylene monomer unit contributes 95% or more by weight of the total polymer content	1.6%	kg	1
2424	39011020	Low density polyethylene (LDPE)	1.6%	kg	1
2425	39011090	Other	1.4%	kg	
2426	39012000	Polyethylene having a specific gravity of 0.94 or more	1.6%	kg	1
2427	39013000	Ethylene-vinyl acetate copolymers	1.6%	kg	1
	390140	Ethylene-alpha-olefin copolymers, having a specific gravity of less than 0.94			
2428	39014010	Linear low density polyethylene (LLDPE), in which ethylene monomer unit contributes less than 95% by weight of the total polymer content	1.6%	kg	1
2429	39014090	Other	1.4%	kg	
2430	39019000	Other	1.4%	kg	
	3902	POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS			
2431	39021000	Polypropylene	1.5%	kg	1.1
2432	39022000	Poly iso butylene	1.5%	kg	1.1
2433	39023000	Propylene copolymers	1.5%	kg	1.1
2434	39029000	Other	1.4%	kg	

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	3903	POLYMERS OF STYRENE, IN PRIMARY FORMS			
		Polystyrene			
2435	39031100	Expansible	1.4%	kg	
	390319	Other			
2436	39031910	Moulding Powder	1.4%	kg	
2437	39031990	Other	1.4%	kg	
2438	39032000	Styrene-acrylonitrile (SAN) copolymers	1.4%	kg	
2439	39033000	Acrylonitrile-butadine-styrene (ABS) copolymers	1.4%	kg	
		Other			
2440	39039010	Copolymers, solely of styrene with allyl alcohol, of any acetyl value of 175 or more	1.4%	kg	
2441	39039020	Brominated polystyrene, containing by weight 58% or more but not more than 71% of bromine, in one of the forms mentioned in Note 6(b) to this Chapter	1.4%	kg	
2442	39039090	Other	1.4%	kg	
	3904	POLYMERS OF VINYL CHLORIDE OR OF OTHER HALOGENATED OLEFINS, IN PRIMARY FORMS			
	390410	Poly (Vinyl Chloride) not mixed with any other substances			
2443	39041010	Emulsion grade PVC resin / PVC Paste resin/ PVC dispersion resin	1.4%	kg	
2444	39041020	Suspension grade PVC resin	1.4%	kg	
2445	39041090	Other	1.4%	kg	
		Other poly (vinyl chloride), mixed with other substances:			
	390421	Non-Plasticised:			
2446	39042100	Non-Plasticised	1.4%	kg	
2447	39042110	POLY(VINYL CHLORIDE) (PVC) RESINS	1.4%	kg	
2448	39042190	OTHER	1.4%	kg	
	390422	Plasticised			
2449	39042200	Plasticised	1.4%	kg	
2450	39042210	POLY (VINYL CHLORIDE) (PVC) RESINS (EMULSION GRADE)	1.4%	kg	
2451	39042290	OTHER	1.4%	kg	
	390430	Vinyl chloride-vinyl acetate copolymers			
2452	39043010	Poly (vinyl derivatives)	1.4%	kg	
2453	39043090	Other	1.4%	kg	
2454	39044000	Other Vinyl chloride copolymers	1.4%	kg	
		Vinylidene chloride polymers			
	390450	Vinylidene chloride polymers			
2455	39045010	Copolymer of vinylidene chloride with acrylonitrile, in the form of expansible beads of a diameter of 4 micrometers or more but not more than 20 micrometers	1.4%	kg	
2456	39045090	Other	1.4%	kg	
		Fluro-polymers			
2457	39046100	Polytetrafluoroethylene	2.4%	kg	18.2
		Other :			
2458	39046910	Poly (vinyl fluoride), in one of the forms mentioned in Note 6(b) to this Chapter	1.4%	kg	
2459	39046990	Other	1.4%	kg	
	390490	Other			
2460	39049010	Chlorinated poly vinyl chloride (CPVC) resin	1.4%	kg	
2461	39049090	Other	1.4%	kg	
	3905	POLYMERS OF VINYL ACETATE OR OF OTHER VINYL ESTERS, IN PRIMARY FORMS; OTHER VINYL POLYMERS IN PRIMARY FORMS			
		Poly (vinyl acetate) :			
	390512	In aqueous dispersion			
2462	39051210	Poly (vinyl acetate) (PVA), moulding material	1.4%	kg	
2463	39051220	Poly (vinyl acetate) resins	1.4%	kg	



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2464	39051290	Other	1.4%	kg	
	390519	Other			
2465	39051910	Poly (vinyl acetate) (PVA) moulding material	1.4%	kg	
2466	39051920	Poly (vinyl acetate) and resins	1.4%	kg	
2467	39051990	Other	1.4%	kg	
		Vinyl acetate copolymers			
2468	39052100	In aqueous dispersion	1.4%	kg	
2469	39052900	Other	1.4%	kg	
2470	39053000	Poly (vinyl alcohol), whether or not containing unhydrolysed acetate groups	1.4%	kg	
		Other			
2471	39059100	Copolymers	1.4%	kg	
	390599	Other			
2472	39059910	Poly (vinyl pirolidone) (p alcohol)	1.4%	kg	
2473	39059990	Other	1.4%	kg	
	3906	ACRYLIC POLYMERS IN PRIMARY FORMS			
		Poly (methyl methacrylate)			
2474	39061010	Binders for pigments or inks	1.4%	kg	
2475	39061090	Other	1.4%	kg	
	390690	Other			
2476	39069040	Poly (acrylic acid)	1.4%	kg	
2477	39069050	Polyacrylonitrile (PAN)	1.4%	kg	
2478	39069060	Copolymers of acrylonitrile	1.4%	kg	
2479	39069070	Sodium polyacrylate	1.4%	kg	
2480	39069090	Other	1.4%	kg	
	3907	POLYACETALS, OTHER POLYETHERS AND EPOXIDE RESINS,			
2481	39071000	Polyacetals	1.4%	kg	
		Other polyethers:			
2482	39072100	Bis(polyoxyethylene) methylphosphonate	1.4%	kg	
	390729	Other:			
2483	39072910	Poly(ether alcohols)	1.4%	kg	
2484	39072990	Other	1.4%	kg	
	390730	Epoxide resins			
2485	39073010	Epoxy resins	1.4%	kg	
2486	39073090	Other	1.4%	kg	
2487	39074000	Polycarbonates	1.4%	kg	
2488	39075000	Alkyd resins	1.4%	kg	
	390760	Poly (ethylene terephthalate)			
	390761	Having a viscosity number of 78 ml/g or higher			
2489	39076110	PET flake (chip)	1.4%	kg	
2490	39076190	Other primary form	1.4%	kg	
	390769	Other			
2491	39076930	PET flake (chip)	1.4%	kg	
2492	39076990	Other primary form	1.4%	kg	
2493	39077000	Poly (lactic acid)	1.4%	kg	
	390791	Unsaturated			
2494	39079110	Maleic resins	1.4%	kg	
2495	39079120	Polyester or contract resins	1.4%	kg	
2496	39079130	Fumeric resins	1.4%	kg	
2497	39079140	Diallylphthalate resins	1.4%	kg	
2498	39079150	Poly (butylene terephthalate)	1.4%	kg	
2499	39079190	Other	1.4%	kg	
	390799	Other			
2500	39079900	Other	0.8%	kg	
	3908	POLYAMIDES IN PRIMARY FORMS			
	390810	Polyamide -6, -11,-12, -6, 6, -6, 9, -6, 10 or -6,12:			
		Polyamide -6 (Nylon-6):			
2501	39081011	Flake (chip)	1.4%	kg	
2502	39081019	Other primary form	1.4%	kg	
2503	39081021	Flake (chip)	1.4%	kg	
2504	39081029	Other primary form	1.4%	kg	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
2505	39081031	Flake (chip)	1.4%	kg	
2506	39081039	Other primary form	1.4%	kg	
2507	39081041	Flake (chip)	1.4%	kg	
2508	39081049	Other primary form	1.4%	kg	
2509	39081051	Flake (chip)	1.4%	kg	
2510	39081059	Other primary form	1.4%	kg	
2511	39081061	Flake (chip)	1.4%	kg	
2512	39081069	Other primary form	1.4%	kg	
2513	39081071	Flake (chip)	1.4%	kg	
2514	39081079	Other primary form	1.4%	kg	
2515	39089000	Other	1.4%	kg	
	3909	AMINO-RESINS, PHENOLIC RESINS AND POLYURETHANES,			
	390910	Urea resins; thiourea resins			
2516	39091010	Urea formaldehyde resins	1.4%	kg	
2517	39091090	Other	1.4%	kg	
	390920	Melamine resins			
2518	39092010	Melamine formaldehyde resins	1.4%	kg	
2519	39092090	Other	1.4%	kg	
		Other amino-resins			
2520	39093100	Poly(methylene phenyl isocyanate) (crude MDI, polymeric MDI)	1.4%	kg	
	390939	Other			
2521	39093910	Poly(phenylene oxide)	1.4%	kg	
2522	39093990	Other	1.4%	kg	
	390940	Phenolic resins			
2523	39094010	Cresol formaldehyde oxide	1.4%	kg	
2524	39094020	Phenol formaldehyde resins	1.4%	kg	
2525	39094030	Alkyl phenol-formaldehyde resins	1.4%	kg	
2526	39094040	Ketonic resins	1.4%	kg	
2527	39094050	Phenoxi resins	1.4%	kg	
2528	39094060	Terpene phenolic resins	1.4%	kg	
2529	39094090	Other	1.4%	kg	
2530	39095000	Polyurethanes	1.4%	kg	
	3910	SILICONES IN PRIMARY FORMS			
	391000	Silicones in primary forms			
2531	39100010	Silicone resins	1.4%	kg	
2532	39100020	Silicone oil	1.4%	kg	
2533	39100090	Other	0.8%	kg	
	3911	PETROLEUM RESINS, COUMARONE-INDENE RESINS, POLYTERPENES, POLYSULPHIDES, POLYSULPHONES AND OTHER PRODUCTS SPECIFIED IN NOTE 3 TO THIS CHAPTER, NOT ELSEWHERE SPECIFIED OR INCLUDED, IN PRIMARY FORMS			
	391110	Petroleum resins, coumarone, indene or coumarone-indene resins and polyterpenes			
2534	39111010	Coumarone-indene resins	0.8%	kg	
2535	39111090	Other	0.8%	kg	
2536	39112000	Poly (1,3-phenylene methylphosphonate)	0.8%	kg	
	391190	Other			
2537	39119010	Polysulphones	0.8%	kg	
2538	39119090	Other	0.8%	kg	
	3912	CELLULOSE AND ITS CHEMICAL DERIVATIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED, IN PRIMARY FORMS			
		Cellulose acetates :			
	391211	Non-plasticised			
2539	39121110	Cellulose acetate flakes	0.8%	kg	
2540	39121120	Cellulose acetate moulding powder	0.8%	kg	
2541	39121130	Cellulose acetobutyrate moulding powder	0.8%	kg	
2542	39121140	Cellulose nitrate, dynamic grade	0.8%	kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
2543	39121190	Other	0.8%	kg	
	391212	Plasticised			
2544	39121210	Cellulose acetate flakes	0.8%	kg	
2545	39121220	Cellulose acetate moulding powder	0.8%	kg	
2546	39121230	Cellulose acetobutyrate moulding powder	0.8%	kg	
2547	39121290	Other	0.8%	kg	
	391220	Cellulose nitrates (including collodions)			
		Non-plasticised			
2548	39122011	Moulding powders	0.8%	kg	
2549	39122019	Other	0.8%	kg	
		Plasticised			
2550	39122021	Moulding powders	0.8%	kg	
2551	39122029	Other	0.8%	kg	
		Cellulose ethers			
2552	39123100	Carboxymethyl cellulose and its salts	0.8%	kg	
	391239	Other -			
		Non-plasticised			
2553	39123911	Ethylcellulose	0.8%	kg	
2554	39123912	Methylcellulose	0.8%	kg	
2555	39123919	Other cellulose ethers	0.8%	kg	
		Plasticised			
2556	39123921	Ethyl cellulose	0.8%	kg	
2557	39123922	Methyl cellulose	0.8%	kg	
2558	39123929	Other cellulose ether	0.8%	Kg	
	391290	Other			
2559	39129010	Cellulose propionate and aceto propionate, non-plasticised	0.8%	kg	
2560	39129020	Viscose sponge	0.8%	kg	
2561	39129090	Other	0.8%	kg	
	3913	NATURAL POLYMERS (FOR EXAMPLE, ALGINIC ACID) AND MODIFIED NATURAL POLYMERS (FOR EXAMPLE, HARDENED PROTEINS, CHEMICAL DERIVATIVES OF NATURAL RUBBER), NOT ELSEWHERE SPECIFIED OR			
	391310	Alginic acid, its salts and esters			
2562	39131010	Sodium alginate	0.5%	kg	
2563	39131090	Other	0.5%	kg	
	391390	Other			
		Chemical derivatives of natural rubber			
2564	39139011	Chlorinated rubber	0.8%	kg	
2565	39139019	Other	0.8%	kg	
2566	39139020	Hardened proteins (such as hardened casein, gelatin)	0.8%	kg	
2567	39139030	Dextran	0.8%	kg	
2568	39139090	Other	0.5%	kg	
	3914	ION EXCHANGERS BASED ON POLYMERS OF HEADINGS 3901 TO 3913, IN PRIMARY FORMS			
	391400	Ion exchangers based on polymers of headings 3901 to 3913, in primary forms			
2569	39140010	Ion-exchangers of the condensation, polycondensation or polyaddition type	1.4%	kg	
2570	39140020	Ion-exchangers of polymerisation or co-polymerisation type	1.4%	kg	
2571	39140090	Other	0.5%	kg	
	3915	WASTE, PARINGS AND SCRAP, OF PLASTICS			
2572	39151000	Of polymers of ethylene	0.5%	kg	
2573	39152000	Of polymers of styrene	0.5%	kg	
	391530	Of polymers of vinyl chloride			
2574	39153010	Of copolymers of vinyl chloride	0.5%	kg	
2575	39153090	Other	0.5%	kg	
	391590	Of other plastics			
2576	39159010	Of polypropylene	0.5%	kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
		Of polymers of vinyl acetate			
2577	39159021	Of copolymers of vinyl acetate	0.5%	kg	
2578	39159029	Other	0.5%	kg	
2579	39159030	Of acrylic polymers and methlyacrylic copolymers	0.5%	kg	
		Of alkyds, polyesters and epoxide resins			
2580	39159041	Of alkyds and polyesters	0.5%	kg	
2581	39159042	Of pet bottles	0.5%	kg	
2582	39159049	Of epoxide resins	0.5%	kg	
2583	39159050	Of polyamides	0.5%	kg	
		Of amino resins; phenolic resins and polyurethanes			
2584	39159061	Of phenoplast	0.5%	kg	
2585	39159062	Of aminoplast	0.5%	kg	
2586	39159063	Of polyurethanes	0.5%	kg	
		Of cellulose and its chemical derivatives			
2587	39159071	Of regenerated cellulose	0.5%	kg	
2588	39159072	Cellulose plastic waste such as cellulose nitrate film scrap non-plasticised	0.5%	kg	
2589	39159073	Cellulose plastic waste such as cellulose nitrate film scrap plasticised	0.5%	kg	
2590	39159074	Cellulose plastic waste such as cellulose acetate film scrap non-plasticised	0.5%	kg	
2591	39159075	Cellulose plastic waste such as cellulose acetate film scrap plasticised	0.5%	kg	
2592	39159090	Other	0.5%	kg	
	3916	MONOFILAMENT OF WHICH ANY CROSS-SECTIONAL DIMENSION EXCEEDS 1MM, RODS, STICKS AND PROFILE SHAPES, WHETHER OR NOT SURFACE-WORKED BUT NOT OTHERWISE WORKED, OF PLASTICS			
	391610	Of polymers of ethylene			
2593	39161010	Rods of polyethylene	0.8%	kg	
2594	39161020	Canes	0.8%	kg	
2595	39161090	Other	0.8%	kg	
	391620	Of polymers of vinyl chloride			
		Of poly (vinyl chloride) copolymers			
2596	39162011	Canes	0.8%	kg	
2597	39162019	Other	0.8%	kg	
		Other			
2598	39162091	Canes	0.8%	kg	
2599	39162099	Other	0.8%	kg	
	391690	Of other plastics			
2600	39169010	Canes	0.8%	kg	
		Of phenoplast, aminoplast, alkyds and Polyesters, polyamides, polyurethanes, epoxide-resins (including waste and scrap), polypropylene and acrylic, methacrylic and acrylomethacrylic polymers			
2601	39169021	Of phenoplast	0.8%	kg	
2602	39169022	Of aminoplast	0.8%	kg	
2603	39169023	Of alkyds and polysters	0.8%	kg	
2604	39169024	Of polyamides	0.8%	kg	
2605	39169025	Of polyurethanes	0.8%	kg	
2606	39169026	Of epoxide-resins (including waste and scrap)	0.8%	kg	
2607	39169027	Of polypropylene	0.8%	kg	
2608	39169028	Of acrylicmethacrylic and acrylomethacrylic polymers	0.8%	kg	
		Of polymerisation and copolymerisation products of polystyrene and polymethyl methacrylate			
2609	39169031	Of polymerisation and copolymerisation products of polystyrene	1.4%	kg	
2610	39169032	Of polymethyl methacrylate	1.4%	kg	
2611	39169040	Of regenerated cellulose	1.4%	kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
2612	39169050	Of cellulose nitrate and celluloid, whether or not plasticized	1.4%	kg	
2613	39169060	Of vulcanized fibre	1.4%	kg	
2614	39169070	Of cellulose acetate and acetate butyrate, whether or not plasticized	1.4%	kg	
2615	39169080	Of vinyl plastic	1.4%	kg	
2616	39169090	Of other polymerisation and copolymerisation products	1.4%	kg	
	3917	TUBES, PIPES AND HOSES, AND FITTINGS THEREFOR (FOR EXAMPLE, JOINTS, ELBOWS, FLANGES), OF PLASTICS			
		Aftificial guts (sausage casings) of hardened protein or of cellulosic materials			
2617	39171010	Of hardened protein	1.0%	kg	
2618	39171020	Of cellulosic materials	1.0%	kg	
	391721	Of polymers of ethylene			
2619	39172110	Tubes of polyethylene	1.0%	kg	
2620	39172190	Other	1.0%	kg	
2621	39172200	Of polymers of propylene	1.0%	kg	
	391723	Of polymers of vinyl chloride			
2622	39172310	Seamless tubes	1.0%	kg	
2623	39172390	Other	1.0%	kg	
	391729	Of other plastics			
2624	39172910	Seamless tubes of copolymers of vinyl acetate and vinyl chloride	1.0%	kg	
2625	39172920	Seamless tubes of polymers and copolymers of polystyrene	1.0%	kg	
2626	39172930	Tubes of cellulose nitrate and celluloid, whether or not plasticised	1.0%	kg	
2627	39172940	Tubes of cellulose acetate or acetate butyrate	1.0%	kg	
2628	39172950	Tubes of vinyl plastics	1.0%	kg	
2629	39172990	Other	1.0%	kg	
		Other tubes, pipes and hoses			
2630	39173100	Flexible tubes, pipes and hoses, having a minimum burst pressure of 27.6 MPa	1.0%	kg	
2631	39173210	Of condensation or rearrangement polymerization products, whether or not chemically modified	1.0%	kg	
2632	39173220	Of addition polymerisation products	1.0%	kg	
2633	39173290	Other	1.0%	kg	
2634	39173300	Other, not reinforced or otherwise combined with other materials, with fittings	1.0%	kg	
	391739	Other			
2635	39173910	Of condensation or rearrangement polymerization products, whether or not chemically modified	1.0%	kg	
2636	39173920	Of addition polymerisation products	1.0%	kg	
2637	39173990	Other	1.0%	kg	
2638	39174000	Fittings	1.0%	kg	
	3918	FLOOR COVERINGS OF PLASTICS, WHETHER OR NOT SELF-ADHESIVE, IN ROLLS OR IN THE FORM OF TILES; WALL OR CEILING COVERINGS OF PLASTICS, AS DEFINED IN NOTE 9 TO THIS CHAPTER			
	391810	Of polymers of vinyl chloride			
2639	39181010	Wall or ceiling coverings combined with knitted or woven fabrics, nonwovens or felts	1.8%	kg	5.2
2640	39181090	Other	1.8%	kg	5.2
	391890	Of other plastics			
2641	39189010	Floor coverings of linoxyne	1.4%	kg	
2642	39189020	Wall or ceiling coverings combined with knitted or woven fabrics, nonwovens or felts	1.4%	kg	
2643	39189090	Other	1.4%	kg	

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	3919	SELF-ADHESIVE PLATES, SHEETS, FILM, FOIL, TAPE, STRIP AND OTHER FLAT SHAPES, OF PLASTICS, WHETHER OR NOT IN ROLLS			
2644	39191000	In rolls of width not exceeding 20 cm	1.4%	kg	
	391990	Other			
2645	39199010	Plastic stickers, whether or not printed, embossed, or impregnated	1.4%	kg	
2646	39199020	Cellulose adhesive tape	1.4%	kg	
2647	39199090	Other	1.4%	kg	
	3920	OTHER PLATES, SHEETS, FILM, FOIL AND STRIP, OF PLASTICS, NON-CELLULAR AND NOT REINFORCED, LAMINATED, SUPPORTED OR SIMILARLY COMBINED WITH OTHER MATERIALS			
	392010	Of polymers of ethylene			
		Sheets of polyethylene			
2648	39201011	Rigid, plain	1.4%	kg	
2649	39201012	Flexible, plain	1.4%	kg	
2650	39201019	Other	1.4%	kg	
		Other			
2651	39201091	Rigid, plain	1.4%	kg	
2652	39201092	Flexible, plain	1.4%	kg	
2653	39201099	Other	1.4%	kg	
	392020	Of polymers of propylene			
2654	39202010	Rigid, plain	1.4%	kg	
2655	39202020	Flexible, plain	1.4%	kg	
2656	39202090	Other	1.4%	kg	
	392030	Of polymers of styrene			
2657	39203010	Rigid, plain	1.4%	kg	
2658	39203020	Flexible, plain	1.4%	kg	
2659	39203090	Other	1.4%	kg	
		Of polymers of vinyl chloride			
2660	39204300	Containing by weight not less than 6% of plasticizers	1.4%	kg	
2661	39204900	Other	1.4%	kg	
		Of acrylic polymers:			
	392051	Of poly (methyl methacrylate)			
		Sheets			
2662	39205111	Rigid, plain	1.4%	kg	
2663	39205112	Flexible, plain	1.4%	kg	
2664	39205119	Other	1.4%	kg	
		Other			
2665	39205191	Rigid, plain	1.4%	kg	
2666	39205192	Flexible, plain	1.4%	kg	
2667	39205199	Other	1.4%	kg	
	392059	Other			
		Polyacrylate sheets			
2668	39205911	Rigid, plain	1.4%	kg	
2669	39205912	Flexible, plain	1.4%	kg	
2670	39205919	Other	1.4%	kg	
		Other			
2671	39205991	Rigid, plain	1.4%	kg	
2672	39205992	Flexible, plain	1.4%	kg	
2673	39205999	Other	1.4%	kg	
		Of polycarbonates, alkyd resins, polyallyl esters or other polyesters :			
	392061	Of polycarbonates			
2674	39206110	Rigid, plain	1.4%	kg	
2675	39206120	Flexible, plain	1.4%	kg	
2676	39206190	Other	1.4%	kg	
	392062	Of poly (ethylene terephthalate)			
2677	39206210	Rigid, plain	1.4%	kg	
2678	39206220	Flexible, plain	1.4%	kg	

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2679	39206290	Other	1.4%	kg	
	392063	Of unsaturated polyesters			
2680	39206310	Rigid, plain	1.4%	kg	
2681	39206320	Flexible, plain	1.4%	kg	
2682	39206390	Other	1.4%	kg	
	392069	Of other polyesters			
		Packaging film			
2683	39206911	Rigid, plain	1.4%	kg	
2684	39206912	Flexible, plain	1.4%	kg	
2685	39206919	Other	1.4%	kg	
		Sun and/or dust control film			
2686	39206921	Rigid, plain	1.4%	kg	
2687	39206922	Flexible, plain	1.4%	kg	
2688	39206929	Other	1.4%	kg	
		Other film			
2689	39206931	Rigid, plain	1.4%	kg	
2690	39206932	Flexible, plain	1.4%	kg	
2691	39206939	Other	1.4%	kg	
		Other			
2692	39206991	Rigid, plain	1.4%	kg	
2693	39206992	Flexible, plain	1.4%	kg	
2694	39206999	Other	1.4%	kg	
	392071	Of regenerated cellulose			
		Cello phane transparent			
2695	39207111	Film	1.0%	kg	
2696	39207119	Other	1.0%	kg	
		Sheets of cellulose nitrate and celluloid, whether or not plasticized			
2697	39207121	Plain	1.0%	kg	
2698	39207129	Other	1.0%	kg	
		Other			
2699	39207191	Rigid, plain	1.0%	kg	
2700	39207192	Flexible, plain	1.0%	kg	
2701	39207199	Other	1.0%	kg	
	392073	Of cellulose acetate			
		Sheet of cellulose acetate, non-plasticized			
2702	39207311	Rigid, plain	1.0%	kg	
2703	39207312	Flexible, plain	1.0%	kg	
2704	39207319	Other	1.0%	kg	
		Sheets of cellulose acetate, plasticized			
2705	39207321	Rigid, plain	1.0%	kg	
2706	39207322	Flexible, plain	1.0%	kg	
2707	39207329	Other	1.0%	kg	
		Other			
2708	39207391	Rigid, plain	1.0%	kg	
2709	39207392	Flexible, plain	1.0%	kg	
2710	39207399	Other	1.0%	kg	
	392079	Of other cellulose derivatives			
		Sheets of cellulose nitrate and celluloid, whether or not plasticized			
2711	39207911	Rigid, plain	1.0%	kg	
2712	39207912	Flexible, plain	1.0%	kg	
2713	39207919	Other	1.0%	kg	
		Other			
2714	39207991	Rigid, plain	1.0%	kg	
2715	39207992	Flexible, plain	1.0%	kg	
2716	39207999	Other	1.0%	kg	
	392091	Of other plastics			
		Of poly (vinyl butyral)			
2717	39209110	Rigid, plain	1.0%	kg	
2718	39209120	Flexible, plain	1.0%	kg	
2719	39209190	Other	1.0%	kg	

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	392092	Of polyamides			
		Poly (amide fluoride) film			
2720	39209211	Rigid, plain	1.0%	kg	
2721	39209212	Flexible, plain	1.0%	kg	
2722	39209219	Other	1.0%	kg	
		Other			
2723	39209291	Rigid, plain	1.0%	kg	
2724	39209292	Flexible, plain	1.0%	kg	
2725	39209299	Other	1.0%	kg	
	392093	Of amino-resins			
2726	39209310	Rigid, plain	1.0%	kg	
2727	39209320	Flexible, plain	1.0%	kg	
2728	39209390	Other	1.0%	kg	
	392094	Of phenolic resins			
2729	39209410	Rigid, plain	1.0%	kg	
2730	39209420	Flexible, plain	1.0%	kg	
2731	39209490	Other	1.0%	kg	
	392099	Of other plastics			
		Plates, sheets, film, foil and strip of poly (vinyl acetate)			
2732	39209911	Rigid, plain	1.0%	kg	
2733	39209912	Flexible, plain	1.0%	kg	
2734	39209919	Other	1.0%	kg	
		Film, sheets, strip of vinyl plastics			
2735	39209921	Rigid, plain	1.0%	kg	
2736	39209922	Flexible, plain	1.0%	kg	
2737	39209929	Other	1.0%	kg	
		Plates, sheets, strip, film or foil of copolymers of vinyl chloride and vinyl acetate			
2738	39209931	Rigid, plain	1.0%	kg	
2739	39209932	Flexible, plain	1.0%	kg	
2740	39209939	Other	1.0%	kg	
		Sheet of poly (tetrafluoro - ethylene) PTFE)			
2741	39209941	Rigid, plain	1.0%	kg	
2742	39209942	Flexible, plain	1.0%	kg	
2743	39209949	Other	1.0%	kg	
		Retro reflective sheeting			
2744	39209951	Rigid, plain	1.0%	kg	
2745	39209952	Flexible, plain	1.0%	kg	
2746	39209959	Other	1.0%	kg	
2747	39209960	Clicking boards for leather machinery	1.0%	kg	
		Other			
2748	39209991	Rigid, plain	1.0%	kg	
2749	39209992	Flexible, plain	1.0%	kg	
2750	39209999	Other	1.0%	kg	
	3921	OTHER PLATES, SHEETS, FILM, FOIL AND STRIP, OF PLASTICS			
		Cellular			
2751	39211100	Of polymers of styrene	1.4%	kg	
2752	39211200	Of polymers of vinyl chloride	1.4%	kg	
	392113	Of polyurethanes			
2753	39211310	Flexible	1.4%	kg	
2754	39211390	Other	1.4%	kg	
2755	39211400	Of regenerated cellulose	1.4%	kg	
2756	39211900	Of other plastics	1.4%	kg	
	392190	Other			
2757	39219010	Thermocol	1.4%	kg	
		Of polymers of vinyl chloride			
2758	39219021	Rigid, lacquered	1.4%	kg	
2759	39219022	Flexible, lacquered	1.4%	kg	
2760	39219023	Rigid, metallised	1.4%	kg	
2761	39219024	Flexible, metallised	1.4%	kg	



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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
2762	39219025	Rigid, laminated	1.4%	kg	
2763	39219026	Flexible, laminated	1.4%	kg	
2764	39219029	Other	1.4%	kg	
		Of regenerated cellulose			
2765	39219031	Rigid, lacquered	1.4%	kg	
2766	39219032	Flexible, lacquered	1.4%	kg	
2767	39219033	Rigid, metallised	1.4%	kg	
2768	39219034	Flexible, metallised	1.4%	kg	
2769	39219035	Rigid, laminated	1.4%	kg	
2770	39219036	Flexible, laminated	1.4%	kg	
2771	39219039	Other	1.4%	kg	
		Other			
2772	39219091	Rigid, lacquered	1.4%	kg	
2773	39219092	Flexible, lacquered	1.4%	kg	
2774	39219093	Rigid, metallised	1.4%	kg	
2775	39219094	Flexible, metallised	1.4%	kg	
2776	39219095	Rigid, laminated	1.4%	kg	
2777	39219096	Flexible, laminated	1.4%	kg	
2778	39219099	Other	1.4%	kg	
	3922	BATHS, SHOWER-BATHS, SINKS, WASH-BASINS, BIDETS, LAVATORY PANS, SEATS AND COVERS, FLUSHING CISTERNS AND SIMILAR SANITARY WARE, OF PLASTICS			
2779	39221000	Baths, shower-baths, sinks and wash basins	1.0%	kg	
2780	39222000	Lavatory seats and covers	1.0%	kg	
2781	39229000	Other	1.0%	kg	
	3923	ARTICLES FOR THE CONVEYANCE OR PACKING OF GOODS, OF PLASTICS; STOPPERS, LIDS, CAPS AND OTHER CLOSURES, OF PLASTICS			
	392310	Boxes, cases, crates and similar articles			
2782	39231010	Plastic containers for audio or video cassettes, cassette tapes, floppy disk and similar articles	1.0%	kg	
2783	39231020	Watch-box, jewellery box and similar containers of plastics	1.0%	kg	
2784	39231030	Insulated ware	1.0%	kg	
2785	39231040	Packing for accommodating connectors	1.0%	kg	
2786	39231090	Other	1.0%	kg	
		Sacks and bags (including cones)			
2787	39232100	Of polymers of ethylene	1.0%	kg	
	392329	Of other plastics			
2788	39232910	Of poly (vinyl chloride)	1.0%	kg	
2789	39232990	Other	1.0%	kg	
	392330	Carboys, bottles, flasks and similar articles			
2790	39233010	Insulated ware	1.0%	kg	
2791	39233090	Other	1.0%	kg	
2792	39234000	Spools, cops, bobbins and similar supports	1.0%	kg	
	392350	Stoppers, lids, caps and other closures			
2793	39235010	Caps and closures for bottles	1.0%	kg	
2794	39235090	Other	1.0%	kg	
	392390	Other			
2795	39239010	Insulated ware	1.0%	kg	
2796	39239020	Aseptic bags	1.0%	kg	
2797	39239090	Other	1.0%	kg	
	3924	TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES, OF PLASTICS			
	392410	Tableware and kitchenware			
2798	39241010	Insulated ware	1.0%	kg	
2799	39241090	Other	1.0%	kg	
	392490	Other			
2800	39249010	Toilet articles	1.0%	kg	
2801	39249020	Insulated ware	1.0%	kg	

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2802	39249090	Other	1.0%	kg	
	3925	BUILDERS WARE OF PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED			
2803	39251000	Reservoirs, tanks, vats and similar containers, of a capacity exceeding 300 l	1.0%	kg	
2804	39252000	Doors, windows and their frames and	1.0%	kg	
2805	39253000	Shutters, blinds (including venetian blinds) and similar articles and parts thereof	1.0%	kg	
	392590	Other			
2806	39259010	Of polyurethane	1.0%	kg	
2807	39259090	Other	1.0%	kg	
	3926	OTHER ARTICLES OF PLASTICS AND ARTICLES OF OTHER MATERIALS OF HEADINGS 3901 TO 3914			
	392610	Office or school supplies			
		Office supplies of a kind classified as stationery other than pins, clips, and writing instruments			
2808	39261011	Of polyurethane foam	1.0%	kg	
2809	39261019	Other	1.0%	kg	
		Other			
2810	39261091	Of polyurethane foam	1.0%	kg	
2811	39261099	Other	1.0%	kg	
	392620	Articles of apparel and clothing accessories (including gloves, mittens and mitts)			
		Gloves			
2812	39262011	Disposable	1.0%	kg	
2813	39262019	Non-disposable	1.0%	kg	
		Aprons			
2814	39262021	Of polyurethane foam	1.0%	kg	
2815	39262029	Other	1.0%	kg	
		Plastic stickers for garments			
2816	39262031	Of polyurethane foam	1.0%	kg	
2817	39262039	Other	1.0%	kg	
		Collar stays, patties, butterfly, shoulder-pads and other stays			
2818	39262041	Of polyurethane foam	1.0%	kg	
2819	39262049	Other	1.0%	kg	
		Other			
2820	39262091	Of polyurethane foam	1.0%	kg	
2821	39262099	Other	1.0%	kg	
	392630	Fittings for furniture, coach work or the like			
2822	39263010	Of polyurethane foam	1.0%	kg	
2823	39263090	Other	1.0%	kg	
	392640	Statuettes and other ornamental articles			
		Bangles			
2824	39264011	Of polyurethane foam	1.0%	kg	
2825	39264019	Other	1.0%	kg	
		Beads			
2826	39264021	Of polyurethane foam	1.0%	kg	
2827	39264029	Other	1.0%	kg	
		Statuettes			
2828	39264031	Of polyurethane foam	1.0%	kg	
2829	39264039	Other	1.0%	kg	
		Table and other household articles (including hotel and restaurant) for decoration			
2830	39264041	Of polyurethane foam	1.0%	kg	
2831	39264049	Other	1.0%	kg	
		Decorative sheets			
2832	39264051	Of polyurethane foam	1.0%	kg	
2833	39264059	Other	1.0%	kg	
2834	39264060	Sequine	1.0%	kg	
		Other			
2835	39264091	Of polyurethane foam	1.0%	kg	

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2836	39264099	Other	1.0%	kg	
	392690	Other			
2837	39269010	PVC belt conveyor	1.0%	kg	
		Couplers, packing rings, O rings and the like			
2838	39269021	Of polyurethane foam	1.0%	kg	
2839	39269029	Other	1.0%	kg	
		Lasts, with or without steel hinges; EVA and grape sheets for soles and heels; welts			
2840	39269031	Of polyurethane foam	1.0%	kg	
2841	39269039	Other	1.0%	kg	
		Rings, buckles, tacks, washers and other decorative fittings made of plastic used as trimmings and embellishments for leather products; patterns for leather footwear, leather garments and leather goods			
2842	39269041	Of polyurethane foam	1.0%	kg	
2843	39269049	Other	1.0%	kg	
		Retroreflective sheeting of other than of heading 3920			
2844	39269051	Of polyurethane foam	1.0%	kg	
2845	39269059	Other	1.0%	kg	
		Hangers			
2846	39269061	Of polyurethane foam	1.0%	kg	
2847	39269069	Other	1.0%	kg	
		Plastic or nylon tipped hammers; insulating liner of nylon, HDPE			
2848	39269071	Of polyurethane foam	1.0%	kg	
2849	39269079	Other	1.0%	kg	
2850	39269080	Polypropylene articles, not elsewhere specified or included	1.0%	kg	
		Other			
2851	39269091	Of polyurethane foam	1.0%	kg	
2852	39269099	Other	1.0%	kg	
	4001	NATURAL RUBBER, BALATA, GUTTA-PERCHA, GUAYULE, CHICLE AND SIMILAR NATURAL GUMS, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP			
	400110	Natural rubber latex, whether or not pre-vulcanised			
2853	40011010	Prevulcanised	1.4%	kg	
2854	40011020	Other than prevulcanised	1.4%	kg	
		Natural rubber in other forms			
2855	40012100	Smoked sheets	1.4%	kg	
2856	40012200	Technically specified natural rubber (TSNR)	1.4%	kg	
	400129	Other			
2857	40012910	Hevea	1.4%	kg	
2858	40012920	Pale crepe	1.4%	kg	
2859	40012930	Estate brown crepe	1.4%	kg	
2860	40012940	Oil extended natural rubber	1.4%	kg	
2861	40012990	Other	1.4%	kg	
2862	40013000	Balata, gutta-percha, guayule, chicle and similar natural gums	1.4%	kg	
	4002	SYNTHETIC RUBBER AND FACTICE DERIVED FROM OILS, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP; MIXTURES OF ANY PRODUCT OF HEADING 4001 WITH ANY PRODUCT OF THIS HEADING, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP			
		Styrene-butadiene rubber (SBR); carboxylated styrene-butadiene rubber (XSBR)			
2863	40021100	Latex	1.4%	kg	
	400219	Other			
2864	40021910	Oil extended styrene butadiene rubber	1.4%	kg	

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2865	40021920	Styrene butadiene rubber with styrene content exceeding 50%	1.4%	kg	
2866	40021930	Styrene butadiene styrene oil bound copolymer	1.4%	kg	
2867	40021990	Other	1.4%	kg	
2868	40022000	Butadiene rubber (BR)	1.4%	kg	
		Isobutene-isoprene (butyl) rubber (IIR); halo-isobutene-isoprene rubber (CIIR or BIIR)			
2869	40023100	Isobutene-isoprene (butyl) rubber (IIR)	1.4%	kg	
2870	40023900	Other	1.4%	kg	
		Chlorprene (Chlorobutadiene) rubber (IIR)			
2871	40024100	Latex	1.4%	kg	
2872	40024900	Other	1.4%	kg	
		Acrylonitrile-butadiene rubber (NBR)			
2873	40025100	Latex	1.4%	kg	
2874	40025900	Other	1.4%	kg	
2875	40026000	Isoprene rubber (IR)	1.4%	kg	
2876	40027000	Ethylene-propylene-non-conjugated diene	1.4%	kg	
	400280	Mixtures of any product of heading 40 01 with any product of this heading			
2877	40028010	Latex	1.4%	kg	
2878	40028020	Chemically modified form of natural rubber including graft rubber	1.4%	kg	
2879	40028090	Other	1.4%	kg	
		Other			
2880	40029100	Latex	1.4%	kg	
	400299	Other			
2881	40029910	Factice (rubber substitute derived from oil)	1.4%	kg	
2882	40029920	Tread rubber compound, cushion compound, cushion gum and tread gum for resoling or repairing or retreading rubber tyres	1.0%	kg	
2883	40029990	Other	1.0%	kg	
2884	40030000	RECLAIMED RUBBER IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP	1.0%	kg	
2885	40040000	WASTE, PARINGS AND SCRAP OF RUBBER (OTHER THAN HARD RUBBER) AND POWDERS AND GRANULES OBTAINED THEREFROM	0.5%	kg	
	4005	COMPOUNDED RUBBER, UNVULCANISED, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP			
2886	40051000	Compounded with carbon black or silica	1.4%	kg	
	400520	Solutions; dispersions other than those of sub-heading 4005 10			
2887	40052010	Can sealing compound	1.0%	kg	
2888	40052090	Other	1.0%	kg	
		Other :			
	400591	Plates, sheets and strip			
2889	40059110	Hospital sheeting	1.0%	kg	
2890	40059190	Other	1.0%	kg	
	400599	Other			
2891	40059910	Granules of unvulcanised natural or synthetic rubber, compounded, ready for vulcanisation	1.4%	kg	
2892	40059990	Other	1.0%	kg	
	4006	OTHER FORMS (FOR EXAMPLE, RODS, TUBES AND PROFILE SHAPES) AND ARTICLES (FOR EXAMPLE, DISCS AND RINGS), OF UNVULCANISED RUBBER			
2893	40061000	"Camel-back" strips for retreading rubber tyres	1.0%	kg	
	400690	Other			
2894	40069010	Thread, not covered	1.0%	kg	
2895	40069090	Other	1.0%	kg	
	4007	VULCANISED RUBBER THREAD AND CORD			
	400700	Vulcanised rubber thread and cord			
2896	40070010	Thread, not covered	1.4%	kg	
2897	40070020	Cord, not covered	1.4%	kg	

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2898	40070090	Other	1.4%	kg	
	4008	PLATES, SHEETS, STRIP, RODS AND PROFILE SHAPES, OF VULCANISED RUBBER OTHER THAN HARD RUBBER			
		Of cellular rubber :			
	400811	Plates, sheets and strip			
2899	40081110	Of micro-cellular rubber	1.0%	kg	
2900	40081190	Other	1.0%	kg	
	400819	Other			
2901	40081910	Blocks of micro-cellular rubber but not of latex foam sponge, used in the manufacture of soles, heels or soles and heels combined, for footwear	1.0%	kg	
2902	40081990	Other	1.0%	kg	
		Of non-cellular rubber:			
	400821	Plates, sheets and strip			
2903	40082110	Used in the manufacture of soles, heels or soles and heels combined, for footwear	1.0%	kg	
2904	40082120	For resoling or repairing or retreading rubber tyres	1.0%	kg	
2905	40082190	Other	1.0%	kg	
	400829	Other			
2906	40082910	Rubber sheets and resin rubber sheets for soles and heels	1.0%	kg	
2907	40082920	Blocks used in the manufacture of soles, heels or soles and heels combined, for footwear	1.0%	kg	
2908	40082930	Latex foam sponge	1.0%	kg	
2909	40082940	Tread rubber and tread packing strip for resoling or repairing or retreading rubber tyres	1.0%	kg	
2910	40082990	Other	1.0%	kg	
	4009	TUBES, PIPES AND HOSES, OF VULCANISED RUBBER OTHER THAN HARD RUBBER, WITH OR WITHOUT THEIR FITTINGS (FOR EXAMPLE, JOINTS, ELBOWS, FLANGES)			
		Not reinforced or otherwise combined with other materials			
2911	40091100	Without fittings	1.0%	kg	
2912	40091200	With fittings	1.0%	kg	
		Reinforced or otherwise combined only with metal			
2913	40092100	Without fittings	1.0%	kg	
2914	40092200	With fittings	1.0%	kg	
		Reinforced or otherwise combined only with textile materials			
2915	40093100	Without fittings	1.0%	kg	
2916	40093200	With fittings	1.0%	kg	
		Reinforced or otherwise combined with other materials			
2917	40094100	Without fittings	1.0%	kg	
2918	40094200	With fittings	1.0%	kg	
	4010	CONVEYOR OR TRANSMISSION BELTS OR BELTING OF VULCANISED RUBBER			
	401011	Reinforced only with metal			
2919	40101110	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2920	40101190	Other	1.0%	kg	
	401012	Reinforced only with textile materials			
2921	40101210	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2922	40101290	Other	1.0%	kg	
	401019	Other			
2923	40101910	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2924	40101990	Other	1.0%	kg	
		Transmission belts or belting :			

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	401031	Endless transmission belts of trapezoidal cross-section (V-belts), V-ribbed, of an outside circumference exceeding 60 cm but not exceeding 180 cm			
2925	40103110	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2926	40103190	Other	1.0%	kg	
	401032	Endless transmission belts of trapezoidal crosssection (V-belts), other than V-ribbed, of an outside circumference exceeding 60 cm but not exceeding 180 cm			
2927	40103210	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2928	40103290	Other	1.0%	kg	
	401033	Endless transmission belts of trapezoidal cross-section (V-belts), V-ribbed, of an outside circumference exceeding 180 cm but not exceeding 240 cm			
2929	40103310	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2930	40103390	Other	1.0%	kg	
	401034	Endless transmission belts of trapezoidal crosssection (V-belts), other than V-ribbed, of an outside circumference exceeding 180 cm but not exceeding 240 cm			
2931	40103410	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2932	40103490	Other	1.0%	kg	
	401035	Endless synchronous belts of an outside circumference exceeding 60 cm but not exceeding 150 cm			
2933	40103510	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2934	40103590	Other	1.0%	kg	
	401036	Endless synchronous belts of an outside circumference exceeding 150 cm but not exceeding 198 cm			
2935	40103610	Where the rubber compound content is less than 25% by weight	1.0%	kg	
2936	40103690	Other	1.0%	kg	
	401039	Other			
		Where the rubber compound content is less than 25% by weight			
2937	40103911	Endless flat belt	1.0%	kg	
2938	40103912	Ply belting	1.0%	kg	
2939	40103919	Other	1.0%	kg	
		Other			
2940	40103991	Endless flat belt	1.0%	kg	
2941	40103992	Ply belting	1.0%	kg	
2942	40103999	Other	1.0%	kg	
	4011	NEW PNEUMATIC TYRES, OF RUBBER			
	401110	Of a kind used on motor cars (including station wagons and racing cars)			
2943	40111010	Radials	1.4%	u	
2944	40111090	Other	1.4%	u	
	401120	Of a kind used on buses or lorries			
2945	40112010	Radials	1.4%	u	
2946	40112090	Other	1.4%	u	
2947	40113000	Of a kind used on aircraft	1.4%	u	
	401140	Of a kind used on motor cycles			
2948	40114010	For motor cycles	1.4%	u	
2949	40114020	For motor scooters	1.4%	u	
2950	40114090	Other	1.4%	u	

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	401150	Of a kind used on bicycles			
2951	40115010	Multi-cellular polyurethane (MCP) tubeless tyres	1.4%	u	
2952	40115090	Other	1.4%	u	
2953	40117000	Of a kind used on agricultural or forestry vehicles and machines	1.4%	u	
2954	40118000	Of a kind used on construction, mining or industrial handling vehicles and machines	1.4%	u	
2955	40119000	Other	1.4%	u	
	4012	RETREADED OR USED PNEUMATIC TYRES OF RUBBER, SOLID OR CUSHION TYRES, TYRE TREADS AND TYRE FLAPS, OF RUBBER			
		Retreaded tyres			
2956	40121100	Of a kind used on motor cars (including station wagons and racing cars)	1.0%	u	
2957	40121200	Of a kind used on buses or lorries	1.0%	u	
2958	40121300	Of a kind used on aircraft	1.0%	u	
	401219	Other			
2959	40121910	For two wheelers	1.0%	u	
2960	40121990	Other	1.0%	u	
	401220	Used pneumatic tyres			
2961	40122010	For buses, lorries and earth moving equipments including light commercial vehicles	0.5%	u	
2962	40122020	For passenger automobile vehicles, including two wheelers, three wheelers and personal type vehicles	0.5%	u	
2963	40122090	Other	0.5%	u	
	401290	Other			
2964	40129010	Solid rubber tyres for motor vehicles	0.5%	Kg	
2965	40129020	Solid rubber tyres for other vehicles	0.5%	Kg	
2966	40129030	Tyres with metal framework	0.5%	Kg	
		Tyre flaps			
2967	40129041	Of a kind used in two-wheeled and three- wheeled motor vehicles	0.5%	Kg	
2968	40129049	Other	0.5%	Kg	
2969	40129050	Tyre treads, interchangeable	0.5%	Kg	
2970	40129090	Other	0.5%	Kg	
	4013	INNER TUBES, OF RUBBER			
	401310	Of a kind used on motor cars (including station wagons and racing cars), buses or lorries			
2971	40131010	For motor cars	1.0%	u	
2972	40131020	For lorries and buses	1.0%	u	
2973	40132000	Of a kind used on bicycles	1.0%	u	
	401390	Other			
2974	40139010	For aircraft	1.0%	u	
2975	40139020	For motor cycle	1.0%	u	
2976	40139030	For off the road vehicles, not elsewhere specified or included	1.0%	u	
		For tractors			
2977	40139041	Rear tyres	1.0%	u	
2978	40139049	Other	1.0%	u	
2979	40139050	Of a kind used in tyres of cycle rickshaws and three-wheeled powered cycle-rickshaws	1.0%	u	
2980	40139090	Other	1.0%	u	
	4014	HYGIENIC OR PHARMACEUTICAL ARTICLES (INCLUDING TEATS), OF VULCANISED RUBBER OTHER THAN HARD RUBBER, WITH OR WITHOUT FITTINGS OF HARD RUBBER			
	401410	Sheath contraceptives			
2981	40141010	Rubber contraceptives, male (condoms)	1.0%	Kg	
2982	40141020	Rubber contraceptives, female (diaphragms), such as cervical caps	1.0%	Kg	
	401490	Other			
2983	40149010	Hot water bottles	1.0%	Kg	

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2984	40149020	Ice bags	1.0%	Kg	
2985	40149030	Feeding bottle nipples	1.0%	Kg	
2986	40149090	Other	1.0%	Kg	
	4015	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES (INCLUDING GLOVES, MITTENS AND MITTS) FOR ALL PURPOSES, OF VULCANISED RUBBER OTHER THAN HARD RUBBER			
		Gloves, mittens and mitts			
2987	40151200	Of a kind used for medical, surgical, dental or veterinary purposes	1.0%	pa	
2988	40151900	Other	1.0%	pa	
	401590	Other			
2989	40159010	Rubber apron	1.0%	pa	
2990	40159020	Labels	1.0%	Kg	
2991	40159030	Industrial gloves	1.0%	pa	
		Other			
2992	40159091	Diving suits	1.0%	Kg	
2993	40159099	Other	1.0%	Kg	
	4016	OTHER ARTICLES OF VULCANISED RUBBER OTHER THAN HARD RUBBER			
2994	40161000	Of cellular rubber	1.0%	Kg	
		Other			
2995	40169100	Floor coverings and mats	1.0%	Kg	
2996	40169200	Erasers	1.0%	Kg	
	401693	Gaskets, washers and other seals			
2997	40169310	Patches for puncture repair of self- vulcanising rubber or a rubber backing	1.0%	Kg	
2998	40169320	Rubber rings (O-ring)	1.0%	Kg	
2999	40169330	Rubber seals (Oil seals and the like)	1.0%	Kg	
3000	40169340	Gaskets	1.0%	Kg	
3001	40169350	Washers	1.0%	Kg	
3002	40169360	Plugs	1.0%	Kg	
3003	40169390	Other	1.0%	Kg	
3004	40169400	Boat or dock fenders, whether or not inflatable	1.0%	Kg	
	401695	Other inflatable articles			
3005	40169510	Air mattresses	1.0%	Kg	
3006	40169590	Other	1.0%	Kg	
	401699	Other			
3007	40169910	Rubber cots for textile industry	1.0%	Kg	
3008	40169920	Rubber bands	1.0%	Kg	
3009	40169930	Rubber threads	1.0%	Kg	
3010	40169940	Rubber blankets	1.0%	Kg	
3011	40169950	Rubber cushions	1.0%	Kg	
3012	40169960	Rubber bushes	1.0%	Kg	
3013	40169970	Ear plug	1.0%	Kg	
3014	40169980	Stoppers	1.0%	Kg	
3015	40169990	The following goods for use in manufacture of cellular mobile phones, namely :- (i) Microphone Rubber Case (ii) Sensor Rubber Case/Sealing Gasket including sealing gaskets/cases from Rubbers like SBR, EPDM, CR, CS, Silicone and all other individual rubbers or combination / combination of rubbers	1.0%	Kg	
	4017	HARD RUBBER (FOR EXAMPLE, EBONITE) IN ALL FORMS, INCLUDING WASTE AND SCRAP; ARTICLES OF HARD RUBBER			
	401700	Hard rubber (for example, ebonite) in all forms, including waste and scrap; articles of hard rubber			
3016	40170010	Plates, sheets, rods and tubes of ebonite and vulcanite	1.0%	Kg	
3017	40170020	Scrap, waste and powder of hardened rubber (ebonite and vulcanite)	0.5%	Kg	



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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
3018	40170030	Printers' rollers	1.0%	Kg	
3019	40170040	Textile rollers	1.0%	Kg	
3020	40170050	Typewriters and cyclostyling rollers	1.0%	Kg	
3021	40170090	Other	0.5%	Kg	
	4101	RAW HIDES AND SKINS OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS (FRESH OR SALTED, DRIED, LIMED, PICKLED OR OTHERWISE PRESERVED, BUT NOT TANNED, PARCHMENT-DRESSED OR FURTHER PREPARED), WHETHER OR NOT DEHAIRD OR SPLIT			
	410120	Whole hides and skins of a weight per skin not exceeding 8 kg. when simply dried, 10 kg. when dry-salted, or 16 kg. when fresh, wet-salted or otherwise preserved			
	410150	Whole hides and skins, of a weight exceeding 16 kg.			
	410190	Other, including butts, bends and bellies			
	4102	RAW SKINS OF SHEEP OR LAMBS (FRESH, OR SALTED, DRIED, LIMED, PICKLED OR OTHERWISE PRESERVED, BUT NOT TANNED, PARCHMENT-DRESSED OR FURTHER PREPARED), WHETHER OR NOT WITH WOOL ON OR SPLIT, OTHER THAN THOSE EXCLUDED BY NOTE 1 ( C ) TO THIS CHAPTER			
	410210	With wool on			
		Without wool on :			
	410221	Pickled			
		Without wool on :			
	410229	Other			
	4103	OTHER RAW HIDES AND SKINS (FRESH, OR SALTED, DRIED, LIMED, PICKLED OR OTHERWISE PRESERVED, BUT NOT TANNED, PARCHMENT-DRESSED OR FURTHER PREPARED), WHETHER OR NOT DEHAIRD OR SPLIT, OTHER THAN THOSE EXCLUDED BY NOTE 1(B) OR 1(C) TO THIS			
	4104	TANNED OR CRUST HIDES AND SKINS OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT, BUT NOT FURTHER PREPARED			
		In the wet state (including wet-blue)			
		In the dry state (crust)			
	4105	TANNED OR CRUST SKINS OF SHEEP OR LAMBS, WITHOUT WOOL ON, WHETHER OR NOT SPLIT, BUT NOT FURTHER PREPARED			
3022	41051000	In the wet state (including wet-blue)	0.5%	Kg	
3023	41053000	In the dry state (crust)	0.5%	Kg	
	4106	TANNED OR CRUST HIDES AND SKINS OF OTHER ANIMALS, WITHOUT WOOL OR HAIR ON, WHETHER OR NOT SPLIT BUT NOT FURTHER PREPARED			
		Of goats or kids			
3024	41062100	In the wet state (including wet-blue)	0.5%	Kg	
3025	41062200	In the dry state (crust)	0.5%	Kg	
		Of swine			
3026	41063100	In the wet state (including wet-blue)	0.5%	Kg	
3027	41063200	In the dry state (crust)	0.5%	Kg	
3028	41064000	Of reptiles	0.5%	Kg	
		Other			
3029	41069100	In the wet state (including wet-blue)	0.5%	Kg	
3030	41069200	In the dry state (crust)	0.5%	Kg	

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	4107	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING, INCLUDING PARCHMENT-DRESSED LEATHER, OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114			
		Whole hides and skins			
3031	41071100	Full grains, unsplit	1.4%	Kg	
3032	41071200	Grain splits	1.4%	Kg	
3033	41071900	Other	1.4%	Kg	
		Other, including sides			
3034	41079100	Full grains, unsplit	1.4%	Kg	
3035	41079200	Grain splits	1.4%	Kg	
3036	41079900	Other	1.4%	Kg	
3037	41120000	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING, INCLUDING PARCHMENT-DRESSED LEATHER, OF SHEEP OR LAMB, WITHOUT WOOL ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114	1.4%	Kg	
	4113	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING, INCLUDING PARCHMENT-DRESSED LEATHER, OF OTHER ANIMALS, WITHOUT WOOL OR HAIR ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114			
3038	41131000	Of goats or kids	1.4%	Kg	
3039	41132000	Of swine	0.5%	Kg	
3040	41133000	Of reptiles	0.5%	Kg	

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3041	41139000	Other	0.5%	Kg	
	4114	CHAMOIS (INCLUDING COMBINATION CHAMOIS) LEATHER; PATENT LEATHER AND PATENT LAMINATED LEATHER ; METALLISED LEATHER			
3042	41141000	Chamois (including combination chamois) leather	1.4%	Kg	
	411420	Patent leather and patent laminated leather; metallised leather			
3043	41142010	Patent leather and patent laminated leather	1.4%	Kg	
3044	41142020	Metallised leather	1.4%	Kg	
	4115	COMPOSITION LEATHER WITH A BASIS OF LEATHER OR LEATHER FIBER, IN SLABS, SHEETS OR STRIP, WHETHER OR NOT IN ROLLS; PARINGS AND OTHER WASTE OF LEATHER OR OF COMPOSITION LEATHER, NOT SUITABLE FOR THE MANUFACTURE OF LEATHER ARTICLES; LEATHER DUST, POWDER AND FLOUR			
3045	41151000	Composition leather with a basis of leather or leather fiber, in slabs, sheets or strip, whether or not in rolls	1.4%	Kg	
	411520	Parings and other waste of leather or of composition leather, not suitable for the manufacture of leather articles ; leather dust, powder and flour			
3046	41152010	Cuttings of leather	1.4%	Kg	
3047	41152090	Other	0.5%	Kg	
3048	42010000	SADDLERY AND HARNESS FOR ANY ANIMAL (INCLUDING TRACES, LEADS, KNEE PADS, MUZZLES, SADDLE CLOTHS, SADDLE BAGS, DOG COATS AND THE LIKE), OF ANY MATERIAL	1.2%	Kg	
	4202	TRUNKS, SUIT-CASES, VANITY-CASES, EXECUTIVE-CASES, BRIEF-CASES, SCHOOL SATCHELS, SPECTACLE CASES, BINOCULAR CASES, CAMERA CASES, MUSICAL INSTRUMENT CASES, GUN CASES, HOLSTERS AND SIMILAR CONTAINERS; TRAVELLING-BAGS, INSULATED FOOD OR BEVERAGES BAGS, TOILET BAGS, RUCKSACKS, HANDBAGS, SHOPPINGBAGS, WALLETS, PURSES, MAP-CASES, CIGARETTE-CASES, TOBACCO- POUCHES, TOOL BAGS, SPORTS BAGS, BOTTLECASES, JEWELLERY BOXES, POWDER-BOXES, CUTLERY CASES AND SIMILAR CONTAINERS, OF LEATHER OR OF COMPOSITION LEATHER, OF SHEETING OF PLASTICS, OF TEXTILE MATERIALS, OF VULCANISED FIBRE OR OF PAPERBOARD, OR WHOLLY OR MAINLY COVERED WITH SUCH MATERIALS OR WITH PAPER Trunks, suit-cases, vanity-cases, executivecases, brief-cases, school satchels and similar containers :			

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	420211	With outer surface of leather, of composition leather or of patent leather			
3049	42021110	Travel goods (trunks, suit-cases, sports bags and other similar items ) of leather	1.2%	u	
3050	42021120	Toilet-bags and cases, of leather	1.2%	u	
3051	42021130	Satchels	1.2%	u	
3052	42021140	Brief-cases	1.2%	u	
3053	42021150	Executive-cases	1.2%	u	
3054	42021160	Vanity-cases	1.2%	u	
3055	42021170	Attache-cases	1.2%	u	
3056	42021190	Other	1.2%	u	
	420212	With outer surface of plastic or of textile materials			
3057	42021210	Toilet-cases	1.2%	u	
3058	42021220	Plastic moulded suit-cases	1.2%	u	
3059	42021230	Plastic moulded brief-cases	1.2%	u	
3060	42021240	Satchels	1.2%	u	
3061	42021250	Other travel-goods	1.2%	u	
3062	42021260	Brief-cases	1.2%	u	
3063	42021270	Executive-cases other than plastic moulded	1.2%	u	
3064	42021280	Vanity-cases	1.2%	u	
3065	42021290	Other	1.2%	u	
	420219	Other			
3066	42021910	Travel goods (trunks, suit-cases, sports bags, and other similar items) of leather	1.2%	u	
3067	42021920	Toilet-cases	1.2%	u	
3068	42021930	Satchels	1.2%	u	
3069	42021940	Brief-cases (other than plastic moulded)	1.2%	u	
3070	42021950	Executive-cases	1.2%	u	
3071	42021960	Vanity-cases	1.2%	u	
3072	42021990	Other	1.2%	u	
	420221	With outer surface of leather, of composition leather or of patent leather			
3073	42022110	Hand-bags for ladies	1.2%	u	
3074	42022120	Vanity-bags	1.2%	u	
3075	42022190	Other	1.2%	u	
		Hand-bags, whether or not with shoulder strap, including those without handle :			
	420222	With outer surface of sheeting of plastics or of textile materials			
3076	42022210	Hand-bags and shopping bags, of artificial plastic material	1.2%	u	
3077	42022220	Hand-bags and shopping bags, of cotton	1.2%	u	
3078	42022230	Hand-bags and shopping bags, of Jute	1.2%	u	
3079	42022240	Vanity-bags	1.2%	u	
3080	42022290	Other	1.2%	u	
	420229	Other			
3081	42022910	Hand bags of other materials excluding wicker-work or basket work	1.2%	u	
3082	42022990	Other	1.2%	u	
	420231	With outer surface of leather, of composition leather or of patent leather			
3083	42023110	Jewellery box	1.2%	u	
3084	42023120	Wallets and purses, of leather	1.2%	u	
3085	42023190	Other	1.2%	u	
	420232	With outer surface of sheeting of plastics or of textile materials			
3086	42023210	Jewellery box	1.2%	u	
3087	42023290	Other	1.2%	u	
	420239	Other			
3088	42023910	Jewellery box	1.2%	u	
3089	42023990	Other	1.2%	u	
		Other			

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3090	42029100	With outer surface of leather or of composition leather	1.2%	u	
3091	42029200	With outer surface of sheeting of plastics or of textile materials	1.2%	u	
3092	42029900	Other	1.2%	u	
	4203	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, OF LEATHER OR OF COMPOSITION LEATHER			
	420310	Articles of apparel			
3093	42031010	Jackets and jerseys	1.2%	Kg	
3094	42031090	Other	1.2%	Kg	
		Gloves, mittens and mitts:			
	420321	Specially designed for use in sports			
3095	42032110	Gloves	1.2%	Kg	
3096	42032120	Mittens and mitts	1.2%	Kg	
	420329	Other			
3097	42032910	Gloves for use in industry	1.2%	Kg	
3098	42032920	Other gloves	1.2%	Kg	
3099	42032930	Mittens and mitts	1.2%	Kg	
3100	42033000	Belts and bandoliers	1.2%	Kg	
	420340	Other clothing accessories			
3101	42034010	Aprons	1.2%	Kg	
3102	42034020	Semi-chrome grain garments	1.2%	Kg	
3103	42034090	Other	1.2%	Kg	
	4205	OTHER ARTICLES OF LEATHER OR OF COMPOSITION LEATHER			
	420500	Other articles of leather or of composition leather			
		Straps other than for machinery or harness			
3104	42050011	Welt	1.2%	Kg	
3105	42050019	Other	1.2%	Kg	
3106	42050020	Leather sofa cover	1.2%	Kg	
3107	42050090	Other	1.2%	Kg	
	4206	ARTICLES OF GUT (OTHER THAN SILK-WORM GUT), OF GOLDBEATER'S SKIN, OF BLADDERS OR OF TENDONS			
3108	42060010	For rackets	0.5%	Kg	
3109	42060090	Other	0.5%	Kg	
	4301	RAW FURSKINS (INCLUDING HEADS, TAILS, PAWS AND OTHER PIECES OR CUTTINGS, SUITABLE FOR FURRIERS USE), OTHER THAN RAW HIDES AND SKINS OF HEADING 4101, 4102 OR 4103			
	4302	TANNED OR DRESSED FURSKINS (INCLUDING HEADS, TAILS, PAWS AND OTHER PIECES OR CUTTINGS), UNASSEMBLED, OR ASSEMBLED (WITHOUT THE ADDITION OF OTHER MATERIALS) OTHER THAN THOSE OF HEADING 4303			
		Whole skins, with or without head, tail or paws, not assembled			
3110	43021100	Of mink	0.5%	u	
	430219	Other			
3111	43021910	Calf skins, with hair on, tanned or dressed	0.5%	u	
3112	43021920	Hides or skins of other bovine and equine animals with hair on, tanned or dressed	0.5%	u	
3113	43021930	Goat (Common) and kid skins with hair on, tanned or dressed	0.5%	u	
3114	43021940	Tiger-cat skins	0.5%	u	
3115	43021990	Hides and skins of oher animals with hair on, tanned or dressed	0.5%	u	
3116	43022000	Heads, tails, paws and other pieces or cuttings, not assembled	0.5%	Kg	
3117	43023000	Whole skins and pieces or cuttings thereof, assembled	0.5%	Kg	

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	4303	ARTICLES OF APPAREL, CLOTHING ACCESSORIES AND OTHER ARTICLES OF FURSKIN			
	430310	Articles of apparel and clothing accessories			
3118	43031010	Of wild animals covered under the Wild Life (Protection) Act, 1972	0.5%	Kg	
3119	43031020	Of animals covered under Convention on International Trade of Endangered Species (CITES), other than those of Tariff Item 4303 10 10	0.5%	Kg	
3120	43031090	Other	0.5%	Kg	
	430390	Other			
3121	43039010	Of wild animals covered under the Wild Life (Protection) Act, 1972	0.5%	Kg	
3122	43039020	Of animals covered under Convention on International Trade of Endangered Species (CITES), other than those of Tariff Item 4303 90 10	0.5%	Kg	
3123	43039090	Other	0.5%	Kg	
	4304	ARTIFICIAL FUR AND ARTICLES THEREOF			
	430400	Artificial fur and articles thereof			
		Artificial fur			
3124	43040011	Artificial fur as trimmings and embellishments for garments, made ups, knitwear, plastic and leather goods	0.5%	Kg	
3125	43040019	Other	0.5%	Kg	
3126	43040020	Articles of artificial fur	0.5%	Kg	
	4401	FUEL WOOD, IN LOGS, IN BILLETS, IN TWIGS, IN FAGGOTS OR IN SIMILAR FORMS; WOOD IN CHIPS OR PARTICLES; SAWDUST AND WOOD WASTE AND SCRAP, WHETHER OR NOT AGGLOMERATED IN LOGS, BRIQUETTES, PELLETS OR SIMILAR FORMS			
		Fuel wood, in logs, in billets, in twigs, in faggots or in similar forms			
	440111	Coniferous			
3127	44011110	In logs	Rs 400	mt	
3128	44011190	Other	Rs 400	mt	
	440112	Non-Coniferous			
3129	44011210	In logs	Rs 400	mt	
3130	44011290	Other	Rs 400	mt	
		Wood in chips or particles			
3131	44012100	Coniferous	Rs 400	mt	
3132	44012200	Non-coniferous	Rs 400	mt	
		Sawdust and wood waste and scrap, agglomerated in logs briquettes, pellets or similar forms			
3133	44013100	wood pellets	Rs 400	mt	
3134	44013200	Wood briquettes	Rs 400	mt	
3135	44013900	Other	Rs 400	mt	
		Sawdust and wood waste and scrap, not agglomerated			
3136	44014100	Sawdust	Rs 400	mt	
3137	44014900	Other	Rs 400	mt	
	4402	WOOD CHARCOAL (INCLUDING SHELL OR NUT CHARCOAL), WHETHER OR NOT AGGLOMERATED			
3138	44021000	Of bamboo	Rs 400	mt	
	440220	Of shell or nut:			
3139	44022010	Of coconut shell	Rs 400	mt	
3140	44022090	Other	Rs 400	mt	
3141	44029000	Other	Rs 400	mt	
	4403	WOOD IN THE ROUGH, WHETHER OR NOT STRIPPED OF BARK OR SAPWOOD, OR ROUGHLY SQUARED			
		Treated with paint, stains, creosote or other preservatives			

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3142	44031100	Coniferous	Rs 280	m <sup>3</sup>	
3143	44031200	Non-Coniferous	Rs 280	m <sup>3</sup>	
		Other, coniferous			
	440321	Of pine (Pinus spp.), of which the smallest cross-sectional dimension is 15 cm or more:			
3144	44032110	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3145	44032120	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3146	44032190	other	Rs 280	m <sup>3</sup>	
	440322	Of pine (Pinus spp.), other:			
3147	44032210	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3148	44032220	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3149	44032290	Other	Rs 280	m <sup>3</sup>	
	440323	Of fir (Abies spp.) and spruce (Picea spp.), of which the smallest cross-sectional dimension is 15 cm or more:			
3150	44032310	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3151	44032320	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3152	44032390	Other	Rs 280	m <sup>3</sup>	
	440324	Of fir (Abies spp.) and spruce (Picea spp.), other			
3153	44032410	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3154	44032420	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3155	44032490	Other	Rs 280	m <sup>3</sup>	
	440325	Other, of which the smallest cross-sectional dimension is 15 cm or more:			
3156	44032510	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3157	44032520	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3158	44032590	Other	Rs 280	m <sup>3</sup>	
	440326	Other			
3159	44032610	Saw logs and veneer logs	Rs 280	m <sup>3</sup>	
3160	44032620	Poles, piling and posts	Rs 280	m <sup>3</sup>	
3161	44032690	Other	Rs 280	m <sup>3</sup>	
		Other, of tropical wood:			
3162	44034100	Dark Red Meranti, Light Red Meranti and Meranti Bakau	Rs 280	m <sup>3</sup>	
3163	44034200	Teak	Rs 280	m <sup>3</sup>	
3164	44034900	Other	Rs 280	m <sup>3</sup>	
		Other			
3165	44039100	Of oak (Quercus Spp.)	Rs 280	m <sup>3</sup>	
3166	44039300	Of beech (Fagus spp.), of which the smallest cross-sectional dimension is 15 cm or more	Rs 280	m <sup>3</sup>	
3167	44039400	Of beech (Fagus spp.), other	Rs 280	m <sup>3</sup>	
3168	44039500	Of birch (Betula spp.), of which the smallest cross-sectional dimension is 15 cm or more	Rs 280	m <sup>3</sup>	
3169	44039600	Of birch (Betula spp.), other	Rs 280	m <sup>3</sup>	
3170	44039700	Of poplar and aspen (Populus spp.)	Rs 280	m <sup>3</sup>	
3171	44039800	Of eucalyptus (Eucalyptus spp.)	Rs 280	m <sup>3</sup>	
	440399	Other			
		Andaman Padauk (Pterocarpus dalbaerigiodes) Bonsum (Phoebe goalparensis) Gurgan (Dipterocarpus alatus) Khair (Acacia Catechu) Lampati (Dua banga grandiflora) Laurel (Terminalia alata) Paliwood (Palaquium Elliplicum) and Red Sanders (Pterocarpus Sautaninus) and Rose wood (Dalbergia Latifolia)			
3172	44039911	Andaman Padauk (Pterocarpus dalbaerigiodes)	Rs 280	m <sup>3</sup>	
3173	44039912	Bonsum (Phoebe goalparensis)	Rs 280	m <sup>3</sup>	
3174	44039913	Gurgan (Dipterocarpus alatus)	Rs 280	m <sup>3</sup>	
3175	44039914	Khair (Acacia Catechu)	Rs 280	m <sup>3</sup>	

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3176	44039915	Lampati (Duabanga grandiflora)	Rs 280	m <sup>3</sup>	
3177	44039916	Laurel (Terminalia alata)	Rs 280	m <sup>3</sup>	
3178	44039917	Paliwood (Palaquium Ellipicum)	Rs 280	m <sup>3</sup>	
3179	44039918	Red Sanders(Pterocar pus Sautatinus)	Rs 280	m <sup>3</sup>	
3180	44039919	Rose Wood (Dalbergia Latifolio)	Rs 280	m <sup>3</sup>	
		Sal (Chorea robusta, Sandalwood (Santalum album), Semul (Bombax ceiba), Walnut wood (Juglans binata), Anjam (Hardwickia binata), Sisso (Dalbergia sisso) and White cedar (Dysozylum spp.) and the like			
3181	44039921	Sal (Chorea robusta)	Rs 280	m <sup>3</sup>	
3182	44039922	Sandal wood (Santalum alburn)	Rs 280	m <sup>3</sup>	
3183	44039923	Semul (Bombax ceiba)	Rs 280	m <sup>3</sup>	
3184	44039924	Walnut wood (Juglans binata)	Rs 280	m <sup>3</sup>	
3185	44039925	Anjam (Hardwickia binata)	Rs 280	m <sup>3</sup>	
3186	44039927	Sissoo (Dalbergia sisso)	Rs 280	m <sup>3</sup>	
3187	44039928	White cedar (Dysozylum malabaricum)	Rs 280	m <sup>3</sup>	
3188	44039990	Other	Rs 280	m <sup>3</sup>	
	4404	HOOPWOOD; SPLIT POLES; PILES, PICKETS AND STAKES OF WOOD, POINTED BUT NOT SAWN LENGTHWISE; WOODEN STICKS, ROUGHLY TRIMMED BUT NOT TURNED, BENT OR OTHERWISE WORKED, SUITABLE FOR THE MANUFACTURE OF WALKING STICKS, UMBRELLAS, TOOL HANDLES OR THE LIKE; CHIPWOOD AND THE LIKE			
3189	44041000	Coniferous	Rs 0.4	Kg	
	440420	Non-coniferous			
3190	44042010	Wooden sticks, roughly trimmed but not turned, bent or otherwise worked, suitable for the manufacture of walking sticks, tool handles, split poles, piles, pickets, stakes and the like	Rs 0.4	Kg	
3191	44042020	Drawn Wood	Rs 0.4	Kg	
3192	44042090	Other	Rs 0.4	Kg	
3193	44050000	WOOD WOOL; WOOD FLOUR	Rs 0.4	Kg	
	4406	RAILWAY OR TRAMWAY SLEEPERS (CROSSTIES) OF WOOD			
		Not impregnated:			
3194	44061100	Coniferous	Rs 0.4	Kg	
3195	44061200	Non-coniferous	Rs 0.4	Kg	
		Other			
3196	44069100	Coniferous	Rs 0.4	Kg	
3197	44069200	Non-coniferous	Rs 0.4	Kg	
	4407	WOOD SAWN OR CHIPPED LENGTHWISE, SLICED OR PEELED, WHETHER OR NOT PLANED, SANDED OR ENDJOINTED, OF A THICKNESS EXCEEDING 6 MM			
		Coniferous			
3198	44071100	Of pine (Pinus spp.)	Rs 280	m <sup>3</sup>	
3199	44071200	Of fir (Abies spp.) and Spruce ( Picea spp.)	Rs 280	m <sup>3</sup>	
3200	44071300	Of S-P-F (spruce (Picea spp.), pine (Pinus spp.), and fir (Abies spp.))	Rs 280	m <sup>3</sup>	
3201	44071400	Of Hem-fir (Western hemlock (Tsugaheterophylla) and fir (Abies spp.))	Rs 280	m <sup>3</sup>	
	440719	Other			
3202	44071910	Douglas fir (Pseudotsuga menziesii)	Rs 280	m <sup>3</sup>	
3203	44071990	Other	Rs 280	m <sup>3</sup>	
		Of tropical wood			



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3204	44072100	Mahogany (Swietenia spp.)	Rs 280	m <sup>3</sup>	
3205	44072200	Virola, Imbuia and balsa	Rs 280	m <sup>3</sup>	
3206	44072300	Teak	Rs 280	m <sup>3</sup>	
3207	44072500	Dark Red Meranti, Light Red Meranti and Meranti Bakau	Rs 280	m <sup>3</sup>	
3208	44072600	White Lauan, White Meranti, White Seraya, Yellow Meranti and Alan	Rs 280	m <sup>3</sup>	
3209	44072700	Sapelli	Rs 280	m <sup>3</sup>	
3210	44072800	Iroko	Rs 280	m <sup>3</sup>	
3211	44072900	Other	Rs 280	m <sup>3</sup>	
		Other:			
3212	44079100	Of oak (Quercus Spp.)	Rs 280	m <sup>3</sup>	
3213	44079200	Of beech (Fagus Spp.)	Rs 280	m <sup>3</sup>	
3214	44079300	Of maple (Acer spp.)	Rs 280	m <sup>3</sup>	
3215	44079400	Of cherry (Prunus spp.)	Rs 280	m <sup>3</sup>	
3216	44079500	Of ash (Fraxinus spp.)	Rs 280	m <sup>3</sup>	
3217	44079600	Of birch (Betula spp.)	Rs 280	m <sup>3</sup>	
3218	44079700	Of poplar and aspen (Populus spp.)	Rs 280	m <sup>3</sup>	
	440799	Other			
3219	44079920	Willow	Rs 280	m <sup>3</sup>	
3220	44079990	Other	Rs 280	m <sup>3</sup>	
	4408	SHEETS FOR VENEERING (INCLUDING THOSE OBTAINED BY SLICING LAMINATED WOOD), FOR PLYWOOD OR FOR SIMILAR LAMINATED WOOD AND OTHER WOOD, SAWN LENGTHWISE, SLICED OR PEELED, WHETHER OR NOT PLANED, SANDED, SPLICED OR END-JOINTED, OF A THICKNESS NOT EXCEEDING 6 MM			
	440810	Coniferous			
3221	44081010	Sheets for plywood	0.5%	Kg	
3222	44081020	Oak wood veneer	0.5%	Kg	
3223	44081030	Veneer sheets, for match boxes and match splints	0.5%	Kg	
3224	44081090	Other	0.5%	Kg	
		Of tropical wood			
	440831	Of Dark Red Meranti, Light Red Meranti and Meranti Bakau			
3225	44083110	Sheets for plywood	0.5%	Kg	
3226	44083120	Veneer sheets (of Rose wood)	0.5%	Kg	
3227	44083130	Veneer sheets, for match boxes and match splints	0.5%	Kg	
3228	44083190	Other	0.5%	Kg	
	440839	Other			
3229	44083910	Sheets for plywoods	0.5%	Kg	
3230	44083920	Veneer sheets (of Rose wood)	0.5%	Kg	
3231	44083930	Veneer sheets, for match boxes and match splints	0.5%	Kg	
3232	44083990	Other	0.5%	Kg	
	440890	Other			
3233	44089010	Sheets for plywoods	0.5%	Kg	
3234	44089020	Veneer sheets, for match boxes and match splints	0.5%	Kg	
3235	44089090	Other	0.5%	Kg	
	4409	WOOD (INCLUDING STRIPS AND FRIEZES FOR PARQUET FLOORING, NOT ASSEMBLED) CONTINUOUSLY SHAPED (TONGUED, GROOVED, REBATED, CHAMFERED, V-JOINTED, BEADED, MOULDED, ROUNDED OR THE LIKE) ALONG ANY OF ITS EDGES OR FACES, WHETHER OR NOT PLANED, SANDED OR END-JOINTED			
	440910	Coniferous			
3236	44091010	Planed, tongued, grooved, rebated, chamfered, V-jointed, and the like but not further moulded	0.5%	Kg	

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3237	44091020	Beadings, and mouldings (including moulded, skirting and other moulded boards)	0.5%	Kg	
3238	44091090	Other	0.5%	Kg	
		Non-coniferous			
3239	44092100	Of bamboo	0.5%	Kg	
3240	44092200	Of tropical wood	0.5%	Kg	
	440929	Other			
3241	44092910	Planed, tongued, grooved, rebated, chamfered, V-jointed, and the like but not further moulded	0.5%	Kg	
3242	44092920	Beadings and mouldings (including moulded skirting and other moulded boards)	0.5%	Kg	
3243	44092990	Other	0.5%	Kg	
	4410	PARTICLE BOARD, ORIENTED STRAND BOARD (OSB) AND SIMILAR BOARD (FOR EXAMPLE, WAFERBOARD) OF WOOD OR OTHER LIGNEOUS MATERIALS, WHETHER OR NOT AGGLOMERATED WITH RESINS OR OTHER ORGANIC BINDING SUBSTANCES			
		Of wood:			
	441011	Particle board			
3244	44101110	Plain particle boards	0.5%	Kg	
3245	44101120	Insulation board and hardboard	0.5%	Kg	
3246	44101130	Veneered particle board, not having decorative veneers on any face	0.5%	Kg	
3247	44101190	Others	0.5%	Kg	
	441012	Oriented strand board (OSB)			
3248	44101210	Unworked or not further worked than sanded	0.5%	Kg	
3249	44101290	Other	0.5%	Kg	
3250	44101900	Other	0.5%	Kg	
	441090	Other			
3251	44109010	Plain particle board	0.5%	Kg	
3252	44109020	Insulation board and hard board	0.5%	Kg	
3253	44109030	Veneered particle board, not having decorative veneers on any face	0.5%	Kg	
3254	44109040	of Coir	0.5%	Kg	
3255	44109050	of jute fibre	0.5%	Kg	
3256	44109090	Other	0.5%	Kg	
	4411	FIBRE BOARD OF WOOD OR OTHER LIGNEOUS MATERIALS, WHETHER OR NOT BONDED WITH RESINS OR OTHER ORGANIC SUBSTANCES			
		Medium density fibre board (MDF)			
3257	44111200	Of a thickness not exceeding 5mm	0.5%	Kg	
3258	44111300	Of a thickness exceeding 5mm but not exceeding 9mm	0.5%	Kg	
3259	44111400	Of a thickness exceeding 9mm	0.5%	Kg	
		Other:			
	441192	Of a density exceeding 0.8 gm/cm <sup>3</sup>			
		Note mechanically worked or surface covered			
3260	44119211	Hardboard	0.5%	Kg	
3261	44119219	Other	0.5%	Kg	
		Other			
3262	44119221	Hardboard	0.5%	Kg	
3263	44119229	Other	0.5%	Kg	
	441193	Of a density exceeding 0.5 gm/cm <sup>3</sup> but not exceeding 0.8 gm/cm <sup>3</sup>			
		Not mechanically worked or surface covered			
3264	44119311	Insulation board	0.5%	Kg	
3265	44119319	Other	0.5%	Kg	
		Other			
3266	44119321	Insulation board	0.5%	Kg	
3267	44119329	Other	0.5%	Kg	
	441194	Of a density not exceeding 0.5 gm/cm <sup>3</sup>			

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		Not mechanically worked or surface covered			
3268	44119411	Insulation board	0.5%	Kg	
3269	44119419	Other	0.5%	Kg	
		Other			
3270	44119421	Insulation board	0.5%	Kg	
3271	44119422	Of coir	0.5%	Kg	
3272	44119423	Of jute fibre	0.5%	Kg	
3273	44119429	Other	0.5%	Kg	
	4412	PLYWOOD, VENEERED PANELS AND SIMILAR LAMINATED WOOD			
3274	44121000	Of bamboo	0.5%	m <sup>3</sup>	
		Other plywood, consisting solely of sheets of wood (other than bamboo), each ply not exceeding 6 mm thickness			
	441231	With at least one outer ply of tropical wood			
3275	44123110	Decorative plywood	0.5%	m <sup>3</sup>	
3276	44123120	Tea chest panels or shooks, packed in sets	0.5%	m <sup>3</sup>	
3277	44123130	Other tea chest panels	0.5%	m <sup>3</sup>	
3278	44123140	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3279	44123150	Cuttings and trimmings of plywood of width not exceeding 5cm	0.5%	m <sup>3</sup>	
3280	44123190	Other	0.5%	m <sup>3</sup>	
	441233	Other, with at least one outer ply of non-coniferous wood of the species alder (Alnus spp.), ash (Fraxinus spp.), beech (Fagus spp.), birch (Betula spp.), cherry (Prunus spp.), chestnut (Castanea spp.), elm (Ulmus spp.), eucalyptus (Eucalyptus spp.), hickory (Carya spp.), horse chestnut (Aesculus spp.), lime (Tilia spp.), maple (Acer spp.), oak (Quercus spp.), plane tree (Platanus spp.), poplar and aspen (Populus spp.), robinia (Robinia spp.), tulipwood (Liriodendron spp.) or walnut (Juglans spp.)			
3281	44123310	Decorative plywood	0.5%	m <sup>3</sup>	
3282	44123320	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3283	44123330	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3284	44123340	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3285	44123390	Other	0.5%	m <sup>3</sup>	
	441234	Other, with at least one outer ply of non-coniferous wood not specified under sub-heading 4412 33			
3286	44123410	Decorative plywood	0.5%	m <sup>3</sup>	
3287	44123420	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3288	44123430	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3289	44123440	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3290	44123490	Other	0.5%	m <sup>3</sup>	
	441239	Other with both outer plies of coniferous wood:			
3291	44123910	Decorative plywood	0.5%	m <sup>3</sup>	
3292	44123920	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3293	44123930	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3294	44123940	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3295	44123990	Other	0.5%	m <sup>3</sup>	
		Laminated veneered lumber (LVL):			
3296	44124100	With at least one outer ply of tropical wood	0.5%	m <sup>3</sup>	

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3297	44124200	Other, with at least one outer ply of non-coniferous wood	0.5%	m <sup>3</sup>	
3298	44124900	Other, with both outer plies of coniferous wood	0.5%	m <sup>3</sup>	
		<i>Blockboard, laminboard and battenboard:</i>			
3299	44125100	With at least one outer ply of tropical wood	0.5%	m <sup>3</sup>	
3300	44125200	Other, with at least one outer ply of non-coniferous wood	0.5%	m <sup>3</sup>	
3301	44125900	Other, with both outer plies of coniferous wood	0.5%	m <sup>3</sup>	
		Other:			
	441291	With at least one outer ply of tropical wood:			
3302	44129110	Decorative plywood	0.5%	m <sup>3</sup>	
3303	44129120	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3304	44129130	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3305	44129140	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3306	44129190	Other	0.5%	m <sup>3</sup>	
	441292	Other, with at least one outer ply of non-coniferous wood:			
3307	44129210	Decorative plywood	0.5%	m <sup>3</sup>	
3308	44129220	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3309	44129230	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3310	44129240	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3311	44129290	Other	0.5%	m <sup>3</sup>	
	441299	Other, with at least one outer ply of coniferous wood:			
3312	44129910	Decorative plywood	0.5%	m <sup>3</sup>	
3313	44129920	Tea chest panels, shooks whether or not packed in sets	0.5%	m <sup>3</sup>	
3314	44129930	Marine and aircraft plywood	0.5%	m <sup>3</sup>	
3315	44129940	Cutting and trimmings of plywood of width not exceeding 5 cm	0.5%	m <sup>3</sup>	
3316	44129990	Other	0.5%	m <sup>3</sup>	
3317	44130000	DENSIFIED WOOD, IN BLOCKS, PLATES, STRIPS, OR PROFILE SHAPES	0.5%	Kg	
	4414	WOODEN FRAMES FOR PAINTINGS, PHOTOGRAPHS, MIRRORS OR SIMILAR OBJECTS			
3318	44141000	Of tropic wood	1.4%	Kg	
3319	44149000	Other	1.4%	Kg	
3320	44140000	WOODEN FRAMES FOR PAINTINGS, PHOTOGRAPHS, MIRRORS OR SIMILAR OBJECTS	1.4%	Kg	
	4415	PACKING CASES, BOXES, CRATES, DRUMS AND SIMILAR PACKINGS, OF WOOD; CABLE-DRUMS OF WOOD; PALLETS, BOX PALLETS AND OTHER LOAD BOARDS, OF WOOD; PALLET COLLARS OF WOOD			
3321	44151000	Cases, boxes, crates, drums and similar packings; cable-drums	0.5%	u	
3322	44152000	Pallets, box pallets and other load boards; pallet collars	0.5%	u	
	4416	CASKS, BARRELS, VATS, TUBS AND OTHER COOPERS PRODUCTS AND PARTS THEREOF, OF WOOD, INCLUDING STAVES			

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	441600	Casks, barrels, vats, tubs and other cooper's products and parts thereof, of wood, including staves			
3323	44160010	Casks, barrels, vats and tubs	0.5%	Kg	
3324	44160020	Other cooper's products	0.5%	Kg	
		Parts (of wood)			
3325	44160091	Riven or sawn staves of wood not further prepared	0.5%	Kg	
3326	44160099	Other	0.5%	Kg	
3327	44170000	TOOLS, TOOL BODIES, TOOL HANDLES, BROOM OR BRUSH BODIES AND HANDLES, OF WOOD; BOOT OR SHOE LASTS AND TREES, OF WOOD	0.5%	Kg	
	4418	BUILDER'S JOINERY AND CARPENTRY OF WOOD, INCLUDING CELLULAR WOOD PANELS, ASSEMBLED FLOORING PANELS, SHINGLES AND SHAKES			
		Windows, french-windows and their frames:			
3328	44181100	Of tropical wood	0.5%	Kg	
3329	44181900	Other	0.5%	Kg	
		Doors and their frames and thresholds:			
	441821	Of tropical wood:			
3330	44182110	Flush doors	0.5%	Kg	
3331	44182120	Frames and thresholds of flush doors	0.5%	Kg	
3332	44182190	Other	0.5%	Kg	
	441829	Other:			
3333	44182910	Flush doors	0.5%	Kg	
3334	44182920	Frames and thresholds of flush doors	0.5%	Kg	
3335	44182990	Other	0.5%	Kg	
3336	44183000	Posts and beams other than products of sub-heading 4418 81 to 4418 89	0.5%	Kg	
3337	44184000	Shuttering for concrete constructional work	0.5%	Kg	
3338	44185000	Shingles and shakes	0.5%	Kg	
		Assembled flooring panels			
3339	44187300	Of bamboo or with at least the top layer (wear layer) of bamboo	0.5%	Kg	
3340	44187400	Other, for mosaic floors	0.5%	Kg	
3341	44187500	Other, multilayer	0.5%	Kg	
3342	44187900	Other	0.5%	Kg	
		Engineered structural timber products:			
3343	44188100	Glue-laminated timber (glulam)	0.5%	Kg	
3344	44188200	Cross-laminated timber (CLT or X-lam)	0.5%	Kg	
3345	44188300	I beams	0.5%	Kg	
3346	44188900	Other	0.5%	Kg	
		Other			
3347	44189100	Of bamboo	0.5%	Kg	
3348	44189200	Cellular wood panels	0.5%	Kg	
3349	44189900	Other	0.5%	Kg	
	4419	TABLEWARE AND KITCHENWARE, OF WOOD			
		Of bamboo:			
3350	44191100	Bread boards, chopping boards and similar boards	0.5%	Kg	
3351	44191200	Chopsticks	0.5%	Kg	
3352	44191900	Other	0.5%	Kg	
3353	44192000	of tropical wood	0.5%	Kg	
	441990	Other			
3354	44199010	Bread boards, chopping boards and similar boards	0.5%	Kg	
3355	44199020	Chopsticks	0.5%	Kg	
3356	44199090	other	0.5%	Kg	

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	4420	WOOD MARQUETRY AND INLAID WOOD; CASKETS AND CASES FOR JEWELLERY OR CUTLERY, AND SIMILAR ARTICLES, OF WOOD; STATUETTES AND OTHER ORNAMENTS, OF WOOD; WOODEN ARTICLES OF FURNITURE NOT FALLING IN CHAPTER 94			
		Statuettes and other ornaments, of wood:			
3357	44201100	Of tropical wood	1.4%	Kg	
3358	44201900	Other	1.4%	Kg	
	442090	Other :			
3359	44209010	Wood marquetry and inlaid wood	1.4%	Kg	
3360	44209090	Other	0.5%	Kg	
	4421	OTHER ARTICLES OF WOOD			
3361	44211000	Clothes hangers	0.5%	Kg	
3362	44212000	Coffins	0.5%	Kg	
		Other :			
	442191	Of Bamboo			
		Spools, cops, bobbins, sewing thread reels and the like of turned wood			
3363	44219111	For cotton machinery	0.5%	Kg	
3364	44219112	FOR JUTE MACHINERY	0.5%	Kg	
3365	44219113	FOR SILK REGENERATED AND SYNTHETIC FIBRE MACHINERY	0.5%	Kg	
3366	44219114	FOR OTHER MACHINERY	0.5%	Kg	
3367	44219119	Other	0.5%	Kg	
3368	44219120	Wood Paving Blocks	0.5%	Kg	
3369	44219130	Match splints	0.5%	Kg	
3370	44219140	Pencil slats	0.5%	Kg	
3371	44219150	Parts of wood, namely oars, paddles and rudders for ships, boats and other similar floating structures	0.5%	Kg	
3372	44219160	Parts of domestic decorative articles used as tableware and kitchenware	0.5%	Kg	
3373	44219170	Articles of densified wood not included or specified elsewhere	0.5%	Kg	
3374	44219190	Other	0.5%	Kg	
	442199	Other			
		Spools, cops, bobbins, sewing thread reels and the like of turned wood			
3375	44219911	For cotton machinery	0.5%	Kg	
3376	44219912	For jute machinery	0.5%	Kg	
3377	44219913	For silk regenerated and synthetic fibre machinery	0.5%	Kg	
3378	44219914	For other machinery	0.5%	Kg	
3379	44219919	other	0.5%	Kg	
3380	44219920	Wood paving blocks	0.5%	Kg	
3381	44219930	Match splints	0.5%	Kg	
3382	44219940	Pencil slats	0.5%	Kg	
3383	44219950	Parts of wood, namely oars, paddles and rudders for ships, boats and other similar floating structures	0.5%	Kg	
3384	44219960	Parts of domestic decorative articles used as tableware and kitchenware	0.5%	Kg	
3385	44219970	Articles of densified wood not included or specified elsewhere	0.5%	Kg	
3386	44219990	other	0.5%	Kg	
	4501	NATURAL CORK, RAW OR SIMPLY SDF KSDF JKLSJ PREPARED; WASTE CORK; CRUSHED, GRANULATED OR GROUND CORK			
3387	45011000	Natural cork, raw or simply prepared	0.5%	Kg	
3388	45019000	Other	0.5%	Kg	

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3389	45020000	NATURAL CORK, DEBACKED OR ROUGHLY SQUARED, OR IN RECTANGULAR (INCLUDING SQUARE) BLOCKS, PLATES, SHEETS OR STRIP (INCLUDING SHARP-EDGED BLANKS FOR CORKS OR STOPPERS)	0.5%	Kg	
	4503	ARTICLES OF NATURAL CORK			
3390	45031000	Corks and stoppers	0.5%	Kg	
	450390	Other			
3391	45039010	Shuttlecock cork bottom	0.5%	Kg	
3392	45039090	Other	0.5%	Kg	
	4504	AGGLOMERATED CORK (WITH OR WITHOUT A BINDING SUBSTANCE) AND ARTICLES OF AGGLOMERATED CORK			
	450410	Blocks, plates, sheets and strip; tiles of any shape; solid cylinders, including discs			
3393	45041010	Sheets	0.5%	Kg	
3394	45041020	Slabs	0.5%	Kg	
3395	45041090	Other	0.5%	Kg	
3396	45049000	Other	0.5%	Kg	
	4601	PLAITS AND SIMILAR PRODUCTS OF PLAITING MATERIALS, WHETHER OR NOT ASSEMBLED INTO STRIPS ; PLAITING MATERIALS, PLAITS AND SIMILAR PRODUCTS OF PLAITING MATERIALS, BOUND TOGETHER IN PARALLEL STRANDS OR WOVEN, IN SHEET FORM, WHETHER OR NOT BEING FINISHED ARTICLES (FOR EXAMPLE, MATS, MATTING, SCREENS)			
		Mats, matting and screens of vegetable materials			
3397	46012100	Of bamboo	1.4%	Kg	
3398	46012200	Of rattan	1.4%	Kg	
3399	46012900	Other;	1.4%	Kg	
		Other			
3400	46019200	Of bamboo	1.4%	Kg	
3401	46019300	Of rattan	1.4%	Kg	
3402	46019400	Of other vegetable materials	1.4%	Kg	
3403	46019900	Other	1.4%	Kg	
	4602	BASKETWORK, WICKERWORK AND OTHER ARTICLES, MADE DIRECTLY TO SHAPE FROM PLAITING MATERIALS OR MADE UP FROM GOODS OF HEADING 46 01; ARTICLES OF LOOFAH			
		Of vegetable materials			
3404	46021100	Of bamboo	1.4%	Kg	
3405	46021200	Of rattan	1.4%	Kg	
	460219	Other			
		Of palm leaves			
3406	46021911	Baskets	1.4%	Kg	
3407	46021919	Other	1.4%	Kg	
3408	46021990	Other	1.4%	Kg	
	4801	NEWSPRINT, IN ROLLS OR SHEETS			
	480100	Newsprint, in rolls or sheets			
3409	48010010	Glazed	2.4%	Kg	0.9
3410	48010090	Other	2.4%	Kg	0.9
	4802	UNCOATED PAPER AND PAPERBOARD, OF A KIND USED FOR WRITING, PRINTING OR OTHER GRAPHIC PURPOSES, AND NON-PERFORATED PUNCH CARD AND PUNCH TAPE PAPER, IN ROLLS OR RECTANGULAR (INCLUDING SQUARE) SHEETS OF ANY SIZE, OTHER THAN PAPER OF HEADING 4801 OR 4803; HAND-MADE PAPER AND PAPERBOARD			
	480210	Hand-made paper and paperboard			
3411	48021010	Paper	2.4%	Kg	3.1
3412	48021020	Paperboard	2.4%	Kg	3.1

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	480220	Paper and paperboard of a kind used as a base for photo-sensitive, heat-sensitive or electro-sensitive paper or paperboard			
3413	48022010	Photographic base paper, uncoated	1.1%	Kg	
3414	48022090	Other	1.1%	Kg	
3415	48024000	Wall paper base	1.1%	Kg	
		Other paper and paperboard, not containing fibres obtained by a mechanical or chemimechanical process or of which not more than 10% by weight of the total fibre content consists of such fibres :			
	480254	Weighing less than 40 g/m2			
3416	48025410	India Paper	1.1%	Kg	
3417	48025420	Litho and offset paper	1.1%	Kg	
3418	48025430	Duplicating paper	1.1%	Kg	
3419	48025510	Litho and offset paper	1.1%	Kg	
3420	48025520	Drawing paper	1.1%	Kg	
3421	48025530	Duplicating paper	1.1%	Kg	
3422	48025540	Account book paper	1.1%	Kg	
3423	48025550	Bank, bond and cheque paper	1.1%	Kg	
3424	48025560	Currency note paper	1.1%	Kg	
3425	48025570	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3426	48025590	Other	1.1%	Kg	
	480256	Weighing 40 g/m2 or more but not more than 150 g/m2, in sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state			
3427	48025610	Litho and offset paper	1.1%	Kg	
3428	48025620	Drawing paper	1.1%	Kg	
3429	48025630	Duplicating paper	1.1%	Kg	
3430	48025640	Account book paper	1.1%	Kg	
3431	48025650	Bank, bond and cheque paper	1.1%	Kg	
3432	48025660	Currency note paper	1.1%	Kg	
3433	48025670	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3434	48025690	Other	1.1%	Kg	
	480257	Other, weighing 40 g/m2 or more but not more than 150 g/m2			
3435	48025710	Litho and offset paper	1.1%	Kg	
3436	48025720	Drawing paper	1.1%	Kg	
3437	48025730	Duplicating paper	1.1%	Kg	
3438	48025740	Account book paper	1.1%	Kg	
3439	48025750	Bank, bond and cheque paper	1.1%	Kg	
3440	48025760	Currency note paper	1.1%	Kg	
3441	48025770	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3442	48025790	Other	1.1%	Kg	
	480258	Weighing more than 150 g/m2			
3443	48025810	Litho and offset paper	1.1%	Kg	
3444	48025820	Drawing paper	1.1%	Kg	
3445	48025830	Duplicating paper	1.1%	Kg	
3446	48025840	Bank, bond and cheque paper	1.1%	Kg	
3447	48025850	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3448	48025890	Other	1.1%	Kg	
		Other paper and paperboard, of which more than 10% by weight of the total fibre content consists of fibres obtained by a mechanical or chemi-mechanical process :			
	480261	In rolls			
3449	48026110	Drawing paper	1.1%	Kg	
3450	48026120	Poster paper	1.1%	Kg	



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3451	48026130	Printing paper dyed or marbled in mass	1.1%	Kg	
3452	48026140	Account book paper	1.1%	Kg	
3453	48026150	Automatic data processing machine paper	1.1%	Kg	
3454	48026160	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3455	48026190	Other	1.1%	Kg	
	480262	In sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state			
3456	48026210	Drawing paper	1.1%	Kg	
3457	48026220	Poster paper	1.1%	Kg	
3458	48026230	Printing paper dyed or marbled in mass	1.1%	Kg	
3459	48026240	Account book paper	1.1%	Kg	
3460	48026250	Automatic data processing machine paper	1.1%	Kg	
3461	48026260	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3462	48026290	Other	1.1%	Kg	
	480269	Other			
3463	48026910	Drawing paper	1.1%	Kg	
3464	48026920	Poster paper	1.1%	Kg	
3465	48026930	Printing paper dyed or marbled in mass	1.1%	Kg	
3466	48026940	Account book paper	1.1%	Kg	
3467	48026950	Automatic data processing machine paper	1.1%	Kg	
3468	48026960	Paper for security printing, currency paper, stamp paper	1.1%	Kg	
3469	48026990	Other	1.1%	Kg	
	4803	TOILET OR FACIAL TISSUE STOCK, TOWEL OR NAPKIN STOCK AND SIMILAR PAPER OF A KIND USED FOR HOUSEHOLD OR SANITARY PURPOSES, CELLULOSE WADDING AND WEBS OF CELLULOSE FIBRES, WHETHER OR NOT CREPED, CRINKLED, EMBOSSED, PERFORATED, SURFACE-COLOURED, SURFACEDECORATED OR PRINTED, IN ROLLS OR SHEETS			
	480300	Toilet or facial tissue stock, towel or napkin stock and similar paper of a kind used for household or sanitary purposes, cellulose wadding and webs of cellulose fibres, whether or not creped, crinkled, embossed, perforated, surface-coloured, surface-decorated or printed, in rolls or sheets			
3470	48030010	In commercial sizerolls of a width 36 cm and above	1.1%	Kg	
3471	48030090	Other	1.1%	Kg	
	4804	UNCOATED KRAFT PAPER AND PAPERBOARD, IN ROLLS OR SHEETS, OTHER THAN THAT OF HEADING 4802 OR 4803			
		Kraftliner			
3472	48041100	Unbleached	1.1%	Kg	
3473	48041900	Other	1.1%	Kg	
		Sack kraft paper			
3474	48042100	Unbleached	1.1%	Kg	
3475	48042900	Other	1.1%	Kg	
		Other kraft paper and paperboard weighing 150 g/m2 or less			
3476	48043100	Unbleached	1.1%	Kg	
3477	48043900	Other	1.1%	Kg	
		Other kraft paper and paperboard weighing more than 150 g/m2 but less than 225 g/m2			
3478	48044100	Unbleached	1.1%	Kg	
3479	48044200	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process	1.1%	Kg	
3480	48044900	Other	1.1%	Kg	

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		Other kraft paper and paperboard weighing 225 g/m2 or more			
3481	48045100	Unbleached	1.1%	Kg	
3482	48045200	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process	1.1%	Kg	
3483	48045900	Other	1.1%	Kg	
	4805	OTHER UNCOATED PAPER AND PAPERBOARD, IN ROLLS OR SHEETS, NOT FURTHER WORKED OR PROCESSED THAN AS SPECIFIED IN NOTE 3 TO THIS CHAPTER			
		Fluting paper			
3484	48051100	Semi-chemical fluting paper	1.1%	Kg	
3485	48051200	Straw fluting paper	1.1%	Kg	
3486	48051900	Other	1.1%	Kg	
		Testliner (recycled liner board)			
3487	48052400	Weighing 150 g/m 2 or less	1.1%	Kg	
3488	48052500	Weighing more than 150 g/m 2	1.1%	Kg	
3489	48053000	Sulphite wrapping paper	1.1%	Kg	
3490	48054000	Filter paper and paperboard	1.1%	Kg	
3491	48055000	Felt paper and paperboard	1.1%	Kg	
		Other			
3492	48059100	Weighing 150 g/m 2 or less	1.1%	Kg	
3493	48059200	Weighing more than 150 g/m 2 but less than 225 g/m 2	1.1%	Kg	
3494	48059300	Weighing 225 g/m 2 or more	1.1%	Kg	
	4806	VEGETABLE PARCHMENT, GREASEPROOF PAPERS, TRACING PAPERS AND GLASSINE AND OTHER GLAZED TRANSPARENT OR TRANSLUCENT PAPERS, IN ROLLS OR SHEETS			
3495	48061000	Vegetable parchment	1.1%	Kg	
3496	48062000	Greaseproof papers	1.1%	Kg	
3497	48063000	Tracing papers	1.1%	Kg	
	480640	Glassine and other glazed transparent or translucent papers			
3498	48064010	Glassine papers	1.1%	Kg	
3499	48064090	Other	1.1%	Kg	
	4807	COMPOSITE PAPER AND PAPERBOARD (MADE BY STICKING FLAT LAYERS OF PAPER OR PAPERBOARD TOGETHER WITH AN ADHESIVE), NOT SURFACE-COATED OR IMPREGNATED, WHETHER OR NOT INTERNALLY REINFORCED, IN ROLLS OR SHEETS			
	480700	Composite paper and paperboard (made by sticking flat layers of paper or paperboard together with an adhesive), not surface-coated or impregnated, whether or not internally reinforced, in rolls or sheets			
3500	48070010	Straw paper and other straw board, whether or not covered with paper other than straw paper	1.1%	Kg	
3501	48070090	Other	1.1%	Kg	
	4808	PAPER AND PAPERBOARD, CORRUGATED (WITH OR WITHOUT GLUED FLAT SURFACE SHEETS), CREPED, CRINKLED, EMBOSSSED OR PERFORATED, IN ROLLS OR SHEETS, OTHER THAN PAPER OF THE KIND DESCRIBED IN HEADING 4803			
3502	48081000	Corrugated paper and paperboard, whether or not perforated	1.1%	Kg	
	480840	Kraft paper, creped or crinkled, whether or not embossed or perforated			
3503	48084010	Sack kraft paper, creped or crinkled, whether or not embossed or perforated	1.1%	Kg	

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3504	48084090	Other Kraft paper, creped or crinkled, whether or nor embossed or perforated	1.1%	Kg	
3505	48089000	Other	1.1%	Kg	
	4809	CARBON PAPER, SELF-COPY PAPER AND OTHER COPYING OR TRANSFER PAPERS (INCLUDING COATED OR IMPREGNATED PAPER FOR DUPLICATOR STENCILS OR OFFSET PLATES), WHETHER OR NOT PRINTED, IN ROLLS OR SHEETS			
3506	48092000	Self-copy paper	1.1%	Kg	
3507	48099000	Other	1.1%	Kg	
	4810	PAPER AND PAPERBOARD, COATED ON ONE OR BOTH SIDES WITH KAOLIN (CHINA CLAY) OR OTHER INORGANIC SUBSTANCES, WITH OR WITHOUT A BINDER, AND WITH NO OTHER COATING, WHETHER OR NOT SURFACE - COLOURED, SURFACEDECORATED OR PRINTED, IN ROLLS OR RECTANGULAR (INCLUDING SQUARE) SHEETS, OF ANY SIZE			
		Paper and paperboard of a kind used for writing, printing or other graphic purposes, not containing fibres obtained by a mechanical or chemi-mechanical process or of which not more than 10% by weight of the total fibre content consists of such fibres :			
	481013	In rolls			
3508	48101310	Imitation art paper	1.1%	Kg	
3509	48101320	Art paper	1.1%	Kg	
3510	48101330	Chrome paper or paperboard	1.1%	Kg	
3511	48101390	Other	1.1%	Kg	
	481014	In sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state			
3512	48101410	Imitation art paper	1.1%	Kg	
3513	48101420	Art paper	1.1%	Kg	
3514	48101430	Chrome paper or paperboard	1.1%	Kg	
3515	48101490	Other	1.1%	Kg	
	481019	Other			
3516	48101910	Imitation art paper	1.1%	Kg	
3517	48101920	Art paper	1.1%	Kg	
3518	48101930	Chrome paper or paperboard	1.1%	Kg	
3519	48101990	Other	1.1%	Kg	
		Paper and paperboard of a kind used for writing, printing or other graphic purposes, of which more than 10% by weight of the total fibre content consists of fibres obtained by a mechanical or chemi-mechanical process			
3520	48102200	Light-weight coated paper	1.1%	Kg	
3521	48102900	Other	1.1%	Kg	
		Kraft paper and paperboard, other than that of a kind used for writing, printing or other graphic purposes			
3522	48103100	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing 150 g/m <sup>2</sup> or less	1.1%	Kg	
3523	48103200	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing more than 150 g/m <sup>2</sup>	1.1%	Kg	
	481039	Other			
3524	48103910	Insulating paper	1.1%	Kg	

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3525	48103920	Electric insulating press board	1.1%	Kg	
3526	48103930	Insulation boards (homogenous)	1.1%	Kg	
3527	48103990	Other	1.1%	Kg	
		Other paper and paperboard			
3528	48109200	Multi-ply	1.1%	Kg	
3529	48109900	Other	1.1%	Kg	
	4811	PAPER, PAPERBOARD, CELLULOSE WADDING AND WEBS OF CELLULOSE FIBRES, COATED, IMPREGNATED, COVERED, SURFACE-COLOURED, SURFACE-DECORATED OR PRINTED, IN ROLLS OR RECTANGULAR (INCLUDING SQUARE) SHEETS, OF ANY SIZE, OTHER THAN GOODS OF THE KIND DESCRIBED IN HEADING 4803, 4809 OR 4810			
3530	48111000	Tarred, bituminised or asphalted paper and paperboard	1.1%	Kg	
		Gummed or adhesive paper and paperboard			
3531	48114100	Self-adhesive	1.1%	Kg	
3532	48114900	Other	1.1%	Kg	
		Paper and paperboard, coated, impregnated or covered with plastics (excluding adhesives)			
	481151	Bleached weighing more than 150 g/sqm			
3533	48115110	Aseptic packaging paper	1.1%	Kg	
3534	48115190	Other	1.1%	Kg	
	481159	Other			
3535	48115910	Aceptic packing paper	1.1%	Kg	
3536	48115990	Others	1.1%	Kg	
3537	48116000	Paper and paperboard, coated, impregnated or covered with wax, paraffin wax, stearine, oil or glycerol	1.1%	Kg	
	481190	Other paper, paperboard, cellulose wadding and webs of cellulose fibres			
		Handmade paper and paperboard, rules lined or squared but not otherwise printed; chromo and art paper, coated, building board of paper or pulp, impregnated; chromo board; raw base paper for sensitising, coated; surface marbled paper; leather board and imitation leather board; and matrix board			
3538	48119011	Handmade paper and paperboard, rules, lined or squared but not otherwise printed	1.1%	Kg	
3539	48119012	Chromo and art paper, coated	1.1%	Kg	
3540	48119013	Building board of paper or pulp, impregnated	1.1%	Kg	
3541	48119014	Chromo board	1.1%	Kg	
3542	48119015	Raw base paper for sensitising, coated	1.1%	Kg	
3543	48119016	Surface marbled paper	1.1%	Kg	
3544	48119017	Leather board and imitation leather board	1.1%	Kg	
3545	48119018	Matrix board	1.1%	Kg	
		Other:			
3546	48119091	Grape guard paper	1.1%	Kg	
3547	48119093	Thermal paper for fax machines	1.1%	Kg	
3548	48119094	Thermal paper in jumbo rolls (size 1 mt and above in width and 5,000 mt and above in length)	1.1%	Kg	
3549	48119099	Other	1.1%	Kg	
3550	48120000	FILTER BLOCKS, SLABS AND PLATES, OF PAPER PULP	1.1%	Kg	
	4813	CIGARETTE PAPER, WHETHER OR NOT CUT TO SIZE OR IN THE FORM OF BOOKLETS OR TUBES			
3551	48131000	In the form of booklets or tubes	1.1%	Kg	
3552	48132000	In rolls of a width not exceeding 5 cm	1.1%	Kg	
	481390	Other			
3553	48139010	Cigarette paper in bulk, or in sheets	1.1%	Kg	
3554	48139090	Other	1.1%	Kg	

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	4814	WALLPAPER AND SIMILAR WALL COVERINGS; WINDOW TRANSPARENCIES OF PAPER			
3555	48142000	Wallpaper and similar wall coverings, consisting of paper coated or covered, on the face side, with a grained, embossed, coloured, design-printed or otherwise decorated layer of plastics	1.1%	Kg	
3556	48149000	Other	1.1%	Kg	
	4816	CARBON-PAPER, SELF-COPY PAPER AND OTHER COPYING OR TRANSFER PAPERS (OTHER THAN THOSE OF HEADING 4809), DUPLICATOR STENCILS AND OFFSET PLATES, OF PAPER, WHETHER OR NOT PUT UP IN BOXES			
	481620	Self-copy paper			
3557	48162010	Duplicating paper, cut to size	1.1%	Kg	
3558	48162020	Paper for fax machine	1.1%	Kg	
3559	48162090	Other	1.1%	Kg	
	481690	Other			
3560	48169010	Other copying or transfer papers (excluding printed transfer) cut to size whether or not put up in boxes	1.1%	Kg	
3561	48169020	Calculating machine paper in rolls and strips not exceeding 15 cm in width	1.1%	Kg	
3562	48169090	Other	1.1%	Kg	
	4817	ENVELOPES, LETTER CARDS, PLAIN POSTCARDS AND CORRESPONDENCE CARDS, OF PAPER OR PAPERBOARD; BOXES, POUCHES, WALLETS AND WRITING COMPENDIUMS, OF PAPER OR PAPERBOARD, CONTAINING AN ASSORTMENT OF PAPER STATIONERY			
3563	48171000	Envelopes	1.1%	Kg	
3564	48172000	Letter cards, plain postcards and correspondence cards	1.1%	Kg	
	481730	Boxes, pouches, wallets and writing compendiums, of paper or paperboard, containing an assortment of paper stationery			
3565	48173010	Writing blocks	1.1%	Kg	
3566	48173090	Other	1.1%	Kg	
	4818	TOILET PAPER AND SIMILAR PAPER, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES, OF A KIND USED FOR HOUSEHOLD OR SANITARY PURPOSES, IN ROLLS OF A WIDTH NOT EXCEEDING 36 CM, OR CUT TO SIZE OR SHAPE; HANDKERCHIEFS, CLEANSING TISSUES, TOWELS, TABLE CLOTHS, SERVIETTES, NAPKINS FOR BABIES, TAMPONS, BED SHEETS AND SIMILAR HOUSEHOLD, SANITARY OR HOSPITAL ARTICLES, ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, OF PAPER PULP, PAPER, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES			
3567	48181000	Toilet paper	1.1%	Kg	
3568	48182000	Handkerchiefs, cleansing or facial tissues and towels	1.1%	Kg	
3569	48183000	Tablecloths and serviettes	1.1%	Kg	
3570	48185000	Articles of apparel and clothing accessories	1.1%	Kg	
3571	48189000	Other	1.1%	Kg	
	4819	CARTONS, BOXES, CASES, BAGS AND OTHER PACKING CONTAINERS, OF PAPER, PAPERBOARD, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES; BOX FILES, LETTER TRAYS, AND SIMILAR ARTICLES, OF PAPER OR PAPERBOARD OF A KIND USED IN OFFICES, SHOPS OR THE LIKE			

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	481910	Cartons, boxes and cases, of corrugated paper or paperboard			
3572	48191010	Boxes	1.1%	Kg	
3573	48191090	Other	1.1%	Kg	
	481920	Folding cartons, boxes and cases, of non-corrugated paper and paperboard			
3574	48192010	Cartons, boxes, cases, intended for the packing of match sticks	1.1%	Kg	
3575	48192020	Boxes	1.1%	Kg	
3576	48192090	Other	1.1%	Kg	
3577	48193000	Sacks and bags, having a base of a width of 40 cm or more	1.1%	Kg	
3578	48194000	Other sacks and bags, including cones	1.1%	Kg	
	481950	Other packing containers, including record sleeves			
3579	48195010	Made of corrugated paper or paperboard	1.1%	Kg	
3580	48195090	Other	1.1%	Kg	
3581	48196000	Box files, letter trays, storage boxes and similar articles, of a kind used in offices, shops or the like	1.1%	Kg	
	4820	REGISTERS, ACCOUNT BOOKS, NOTE BOOKS, ORDER BOOKS, RECEIPT BOOKS, LETTER PADS, MEMORANDUM PADS, DIARIES AND SIMILAR ARTICLES, EXERCISE BOOKS, BLOTTINGPADS, BINDERS (LOOSE-LEAF OR OTHER), FOLDERS, FILE COVERS, MANIFOLD BUSINESS FORMS, INTERLEAVED CARBON SETS AND OTHER ARTICLES OF STATIONERY, OF PAPER OR PAPERBOARD; ALBUMS FOR SAMPLES OR FOR COLLECTIONS AND BOOK COVERS, OF PAPER OR PAPERBOARD			
	482010	Registers, account books, note books, order books, receipt books, letter pads, memorandum pads, diaries and similar articles			
3582	48201010	Registers, account books	1.1%	Kg	
3583	48201020	Letter pads	1.1%	Kg	
3584	48201090	Other	1.1%	Kg	
3585	48202000	Exercise books	1.1%	Kg	
3586	48203000	Binders (other than book covers), folders and file covers	1.1%	Kg	
3587	48204000	Manifold business forms and interleaved carbon sets	1.1%	Kg	
3588	48205000	Albums for samples or for collections	1.1%	Kg	
	482090	Other			
3589	48209010	Blotting papers cut to size	1.1%	Kg	
3590	48209090	Other	1.1%	Kg	
	4821	PAPER OR PAPERBOARD LABELS OF ALL KINDS, WHETHER OR NOT PRINTED			
	482110	Printed			
3591	48211010	Paper tags	1.1%	Kg	
3592	48211020	Labels	1.1%	Kg	
3593	48211090	Other	1.1%	Kg	
	482190	Other			
3594	48219010	Labels	1.1%	Kg	
3595	48219090	Other	1.1%	Kg	
	4822	BOBBINS, SPOOLS, COPS AND SIMILAR SUPPORTS OF PAPER PULP, PAPER OR PAPERBOARD (WHETHER OR NOT PERFORATED OR HARDENED)			
3596	48221000	Of a kind used for winding textile yarn	1.1%	Kg	
	482290	Other			
3597	48229010	Paper tubes	1.1%	Kg	
3598	48229090	Other	1.1%	Kg	

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	4823	OTHER PAPER, PAPERBOARD, CELLULOSE WADDING AND WEBS OF CELLULOSE FIBERS, CUT TO SIZE OR SHAPE; OTHER ARTICLES OF PAPERPULP, PAPER, PAPERBOARD, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBERS			
3599	48232000	Filter paper and paperboard	1.1%	Kg	
3600	48234000	Rolls, sheets and dials, printed for self- recording apparatus	1.1%	Kg	
		Trays, dishes, plates, cups and the like, of paper or paperboard			
3601	48236100	Of bamboo	1.1%	Kg	
3602	48236900	Other	1.1%	Kg	
	482370	Moulded or pressed article of paper pulp			
3603	48237010	Paper pulp moulded trays	1.1%	Kg	
3604	48237020	Wood pulp board	1.1%	Kg	
3605	48237030	Articles made of paper mache other than artware and mouldedor pressed goods of wood pulp	2.4%	Kg	3.1
3606	48237090	Other	1.1%	Kg	
	482390	Other			
		Braille paper, cellulose in sole board or sheet; packing and wrapping paper; paper for cigarette filter tips; paper cone for loud speaker; patterns made of papers for leather footwear, leather garments and goods; patterns made of paper for articles of apparel and clothing accessories, products consisting of sheets of paper or paperboard, impregnated, coated or covered with plastics (including thermoset resins or mixtures thereof or chemical formulations, containing melamine phenol or urea formaldehyde with or without curing agents or catalysts), compressed together in one or more operations; decorative laminates			
3607	48239011	Braille paper	1.1%	Kg	
3608	48239012	Cellulose in sole board or sheet	1.1%	Kg	
3609	48239013	Packing and wrapping paper	1.1%	Kg	
3610	48239014	Paper for cigarette filter tips	1.1%	Kg	
3611	48239015	Paper cone for loud speaker	1.1%	Kg	
3612	48239016	Patterns made of papers for leather footwear, leather garments and goods	1.1%	Kg	
3613	48239017	Patterns made of paper for articles of apparel and clothing accessories	1.1%	Kg	
3614	48239018	Products consisting of sheets of paper or paperboard, impregnated, coated or covered with plastics (including thermoset resins or mixtures thereof or chemical formulations containing melamine, phenol or urea formaldehyde with or without curing agents or catalysts), compressed together in one or more operations	1.1%	Kg	
3615	48239019	Decorative laminates	1.1%	Kg	
		Pre-punched cards; monotype and newstape paper in strips with perforated edges, not exceeding 15 cm in width; typerwritting paper cut to size and the like			
3616	48239021	Pre-punched cards	1.1%	Kg	
3617	48239022	Monotype and newstape paper in strips with perforated edges, not exceeding 15cm in width	1.1%	Kg	
3618	48239023	Typewriting paper cut to size	1.1%	Kg	
3619	48239030	Plain or embossed seals made of paper, laminated paper or paper gaskets	1.1%	Kg	
3620	48239090	Other	1.1%	Kg	

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	4901	PRINTED BOOKS, BROCHURES, LEAFLETS AND SIMILAR PRINTED MATTER, WHETHER OR NOT IN SINGLE SHEETS			
	490110	In single sheets, whether or not folded			
3621	49011010	Printed books	1.1%	u	
3622	49011020	Pamphlets, booklets, brochures, leaflets and similar printed matter	1.1%	u	
		Other			
3623	49019100	Dictionaries and encyclopaedias, and serial instalments thereof	1.1%	u	
3624	49019900	Other	1.1%	u	
	4902	NEWSPAPERS, JOURNALS AND PERIODICALS, WHETHER OR NOT ILLUSTRATED OR CONTAINING ADVERTISING MATERIAL			
	490210	Appearing at least four times a week			
3625	49021010	Newspapers	1.1%	Kg	
3626	49021020	Journals and periodicals	1.1%	Kg	
	490290	Other			
3627	49029010	Newspapers	1.1%	Kg	
3628	49029020	Journals and periodicals	1.1%	Kg	
	4903	CHILDREN'S PICTURE, DRAWING OR COLOURING BOOKS			
	490300	Children's picture, drawing or colouring books			
3629	49030010	Picture books	1.1%	Kg	
3630	49030020	Drawing or colouring books	1.1%	Kg	
3631	49040000	MUSIC, PRINTED OR IN MANUSCRIPT, WHETHER OR NOT BOUND OR ILLUSTRATED	1.1%	Kg	
	4905	MAPS AND HYDROGRAPHIC OR SIMILAR CHARTS OF ALL KINDS, INCLUDING ATLASES, WALL MAPS, TOPOGRAPHICAL PLANS AND GLOBES, PRINTED			
3632	49052000	In book form	1.1%	Kg	
	490590	Other :			
3633	49059010	Geographical, hydrological, astronomical maps or charts	1.1%	Kg	
3634	49059020	Globe	1.1%	Kg	
3635	49059090	Other	1.1%	Kg	
3636	49060000	PLANS AND DRAWINGS FOR ARCHITECTURAL, ENGINEERING, INDUSTRIAL, COMMERCIAL, TOPOGRAPHICAL OR SIMILAR PURPOSES, BEING ORIGINALS DRAWN BY HAND; HAND-WRITTEN TEXTS; PHOTOGRAPHIC REPRODUCTIONS ON SENSITISED PAPER AND CARBON COPIES OF THE FOREGOING	1.1%	Kg	
	4907	UNUSED POSTAGE, REVENUE OR SIMILAR STAMPS OF CURRENT OR NEW ISSUE IN THE COUNTRY IN WHICH THEY HAVE, OR WILL HAVE, A RECOGNIZED FACE VALUE; STAMP-IMPRESSED PAPER; BANK NOTES; CHEQUE FORMS; STOCK, SHARE OR BOND CERTIFICATES AND SIMILAR DOCUMENTS OF TITLE			
	490700	Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value; stamp-impressed paper; bank notes; cheque forms; stock, share or bond certificates and similar documents of title			
3637	49070010	Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value	1.1%	Kg	
3638	49070020	Bank notes	1.1%	Kg	
3639	49070030	Documents of title conveying the right to use Information Technology software	1.1%	Kg	



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3640	49070090	Other	1.1%	Kg	
	4908	TRANSFERS (DECALCOMANIAS)			
3641	49081000	Transfers (decalcomanias), vitrifiable	1.1%	Kg	
3642	49089000	Other	1.1%	Kg	
	4909	PRINTED OR ILLUSTRATED POSTCARDS; PRINTED CARDS BEARING PERSONAL GREETINGS, MESSAGES OR ANNOUNCEMENTS, WHETHER OR NOT ILLUSTRATED, WITH OR WITHOUT ENVELOPES OR TRIMMINGS			
	490900	Printed or illustrated postcards; printed cards bearing personal greetings, messages or announcements, whether or not illustrated, with or without envelopes or trimmings			
3643	49090010	GREETING OR WEDDING CARDS	1.1%	u	
3644	49090090	Other	1.1%	u	
	4910	CALENDARS OF ANY KIND, PRINTED, INCLUDING CALENDAR BLOCKS			
	491000	Calendars of any kind, printed, including calendar blocks			
3645	49100010	Advertising calendar	1.1%	u	
3646	49100090	Other	1.1%	u	
	4911	OTHER PRINTED MATTER, INCLUDING PRINTED PICTURES AND PHOTOGRAPHS			
	491110	Trade advertising material, commercial catalogues and the like			
3647	49111010	Posters, printed	1.1%	Kg	
3648	49111020	Commercial catalogues	1.1%	Kg	
3649	49111030	Printed inlay cards	1.1%	Kg	
3650	49111090	Other	1.1%	Kg	
		Other			
3651	49119100	Pictures, designs and photographs	1.1%	Kg	
	491199	Other			
3652	49119910	Hard copy (printed) of computer software	1.1%	Kg	
3653	49119920	Plan and drawings for architectural engineering, industrial, commercial, topographical or similar purposes reproduced with the aid of computer or any other devices	1.1%	Kg	
3654	49119990	Other	1.1%	Kg	
3655	50010000	SILK-WORM COCOONS SUITABLE FOR REELING	0.5%	Kg	
	5002	RAW SILK (NOT THROWN)			
	500200	Raw silk (not thrown)			
3656	50020010	Mulberry raw silk	0.5%	Kg	
3657	50020020	Mulberry dupion silk	0.5%	Kg	
3658	50020030	Non-mulberry silk	0.5%	Kg	
	5003	SILK WASTE (INCLUDING COCOONS UNSUITABLE FOR REELING, YARN WASTE AND GARNETTED STOCK)			
	500300	Silk waste (including cocoons unsuitable for reeling, yarn waste and garneted stock)			
3659	50030010	Mulberry silk waste	0.5%	Kg	
3660	50031020	Tussar silk waste	0.5%	Kg	
3661	50030030	Eri waste	0.5%	Kg	
3662	50030040	Munga waste	0.5%	Kg	
3663	50030090	Other	0.5%	Kg	
	5004	SILK YARN (OTHER THAN YARN SPUN FROM SILK WASTE) NOT PUT UP FOR RETAIL SALE			
	500400	Silk yarn (other than yarn spun from silk waste) not put up for retail sale			
3664	50040010	100% mulberry dupion silk yarn	0.5%	Kg	
3665	50040090	Other	0.5%	Kg	
	5005	YARN SPUN FROM SILK WASTE, NOT PUT UP FOR RETAIL SALE			

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	500500	Yarn spun from silk waste, not put up for retail sale			
		Containing 85% or more by weight of silk waste			
3666	50050011	Other than noil silk	0.5%	Kg	
3667	50050012	From noil silk	0.5%	Kg	
		Containing less than 85% by weight of silk			
3668	50050021	Other than noil silk	0.5%	Kg	
3669	50050022	From noil silk	0.5%	Kg	
	5006	SILK YARN AND YARN SPUN FROM SILK WASTE, PUT UP FOR RETAIL SALE; SILK-WORM GUT			
	500600	Silk yarn and yarn spun from silk waste, put up for retail sale; silk worm gut			
		Silk yarn			
3670	50060011	Silk embroidery thread	0.5%	Kg	
3671	50060019	Other	0.5%	Kg	
		Yarn spun from silk waste containing 85% or more by weight of silk			
3672	50060021	Silk embroidery thread	0.5%	Kg	
3673	50060029	Other	0.5%	Kg	
		Yarn spun from silk waste containing 85% or less by weight of silk			
3674	50060031	Spun from silk waste other than noil silk	0.5%	Kg	
3675	50060032	Yarn spun from noil silk	0.5%	Kg	
3676	50060033	Silk embroidery thread	0.5%	Kg	
3677	50060039	Other	0.5%	Kg	
3678	50060090	Other	0.5%	Kg	
	5007	Woven fabrics of silk or of silk waste			
3679	50071000	Fabrics of noil silk	1.7%	m <sup>2</sup>	12.3
	500720	Other fabrics, containing 85% or more by weight of silk or of silk waste other than noil silk			
3680	50072010	Sarees	1.7%	m <sup>2</sup>	12.3
3681	50072090	Other	1.7%	m <sup>2</sup>	12.3
	500790	Other			
3682	50079010	Of Handloom woven	1.7%	m <sup>2</sup>	12.3
3683	50079090	Other Fabrics	1.7%	m <sup>2</sup>	12.3
	5101	WOOL, NOT CARDED OR COMBED			
		Greasy, including fleece-washed wool			
3684	51011100	Shorn wool	0.5%	Kg	
3685	51011900	Other	0.5%	Kg	
		Degreased, not carbonized			
3686	51012100	Shorn wool	0.5%	Kg	
3687	51012900	Other	0.5%	Kg	
3688	51013000	Carbonised	0.5%	Kg	
	5102	FINE OR COARSE ANIMAL HAIR, NOT CARDED OR COMBED			
		Fine animal hair			
	510211	Of Kashmir (cashmere) goats			
3689	51021110	Marine Angora	0.5%	Kg	
3690	51021190	Other	0.5%	Kg	
	510219	Other			
3691	51021910	Marine Angora	0.5%	Kg	
3692	51021990	Other	0.5%	Kg	
	510220	Coarse animal hair			
3693	51022010	Goat hair (other than Angora)	0.5%	Kg	
3694	51022090	Other (excluding pig and boar bristles)	0.5%	Kg	
	5103	WASTE OF WOOL OR OF FINE OR COARSE ANIMAL HAIR, INCLUDING YARN WASTE BUT EXCLUDING GARNETTED STOCK			
	510310	Noils of wool or of fine animal hair			
3695	51031010	Noils of wool	0.5%	Kg	
3696	51031090	Other	0.5%	Kg	
	510320	Other waste of wool or of fine animal hair			

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3697	51032010	Waste of sheep's and lamb's wool	0.5%	Kg	
3698	51032020	Yarn waste	0.5%	Kg	
3699	51032090	Other	0.5%	Kg	
3700	51033000	Waste of coarse animal hair	0.5%	Kg	
	5104	GARNETTED STOCK OF WOOL OR OF FINE OR COARSE ANIMAL HAIR			
	510400	Garnetted stock of wool or of fine or coarse animal hair			
3701	51040010	Shoddy wool	0.5%	Kg	
3702	51040090	Other	0.5%	Kg	
	5105	WOOL AND FINE OR COARSE ANIMAL HAIR, CARDED OR COMBED (INCLUDING COMBED WOOL IN FRAGMENTS)			
3703	51051000	Carded wool	0.5%	Kg	
		Wool tops and other combed wool			
3704	51052100	Combed wool in fragments	0.5%	Kg	
	510529	Other			
3705	51052910	Wool tops	0.5%	Kg	
3706	51052990	Other	0.5%	Kg	
		Fine animal hair, carded or combed			
3707	51053100	Of Kashmir (cashmere) goats	0.5%	Kg	
3708	51053900	Other	0.5%	Kg	
3709	51054000	Coarse animal hair, carded or combed	0.5%	Kg	
	5106	YARN OF CARDED WOOL, NOT PUT UP FOR RETAIL SALE			
	510610	Containing 85% or more by weight of wool			
3710	51061010	Shoddy woollen yarn	1.0%	Kg	
3711	51061020	Munga woollen yarn	1.0%	Kg	
3712	51061090	Other	1.0%	Kg	
	510620	Containing less than 85% by weight of wool			
3713	51062010	Shoddy woollen yarn	1.0%	Kg	
3714	51062020	Munga woollen yarn	1.0%	Kg	
3715	51062090	Other	1.0%	Kg	
	5107	YARN OF COMBED WOOL, NOT PUT UP FOR RETAIL SALE			
	510710	CONTAINING 85% OR MORE BY WEIGHT OF WOOL			
3716	51071010	Worsted hosiery yarn	1.0%	Kg	
3717	51071020	Worsted knitted yarn	1.0%	Kg	
3718	51071030	Worsted weaving yarn	1.0%	Kg	
3719	51071040	Woollen carpet yarn	1.0%	Kg	
3720	51071090	Other	1.0%	Kg	
	510720	Containing less than 85% by weight of wool			
3721	51072010	Worsted hosiery yarn	1.0%	Kg	
3722	51072020	Worsted knitted yarn	1.0%	Kg	
3723	51072030	Worsted weaving yarn	1.0%	Kg	
3724	51072040	Woollen carpet yarn	1.0%	Kg	
3725	51072090	Other	1.0%	Kg	
	5108	YARN OF FINE ANIMAL HAIR (CARDED OR COMBED), NOT PUT UP FOR RETAIL SALE			
3726	51081000	Carded	1.0%	Kg	
3727	51082000	Combed	1.0%	Kg	
	5109	YARN OF WOOL OR FINE ANIMAL HAIR, PUT UP FOR RETAIL SALE			
	510910	Containing 85% or more by weight of wool or of fine animal hair			
3728	51091010	Hoisery wool	1.0%	Kg	
3729	51091090	Other	1.0%	Kg	
3730	51099000	Other	1.0%	Kg	
	5110	YARN OF COARSE ANIMAL HAIR OR OF HORSE HAIR (INCLUDING GIMPED HORSEHAIR YARN), WHETHER OR NOT PUT UP FOR RETAIL SALE			

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	511000	Yarn of coarse animal hair or of horsehair (including gimped horsehair yarn), whether or not put up for retail sale			
3731	51100010	Put up for retail sale	1.0%	Kg	
3732	51100020	Other	1.0%	Kg	
	5111	WOVEN FABRICS OF CARDED WOOL OR OF CARDED FINE ANIMAL HAIR			
		Containing 85% or more by weight of wool or of fine animal hair			
	511111	Of a weight not exceeding 300 g/ m2			
3733	51111110	Unbleached	2.0%	m <sup>2</sup>	16.9
3734	51111120	Bleached	2.0%	m <sup>2</sup>	16.9
3735	51111130	Dyed	2.0%	m <sup>2</sup>	16.9
3736	51111140	Printed	2.0%	m <sup>2</sup>	16.9
3737	51111190	Other	2.0%	m <sup>2</sup>	16.9
	511119	Other			
3738	51111910	Unbleached	2.0%	m <sup>2</sup>	16.9
3739	51111920	Bleached	2.0%	m <sup>2</sup>	16.9
3740	51111930	Dyed	2.0%	m <sup>2</sup>	16.9
3741	51111940	Printed	2.0%	m <sup>2</sup>	16.9
3742	51111990	Other	2.0%	m <sup>2</sup>	16.9
	511120	Other, mixed mainly or solely with man-made filaments			
3743	51112010	Unbleached	2.0%	m <sup>2</sup>	16.9
3744	51112020	Bleached	2.0%	m <sup>2</sup>	16.9
3745	51112030	Dyed	2.0%	m <sup>2</sup>	16.9
3746	51112040	Printed	2.0%	m <sup>2</sup>	16.9
3747	51112090	Other	2.0%	m <sup>2</sup>	16.9
	511130	Other, mixed mainly or solely with man-made staple fibres			
3748	51113010	Unbleached	2.0%	m <sup>2</sup>	16.9
3749	51113020	Bleached	2.0%	m <sup>2</sup>	16.9
3750	51113030	Dyed	2.0%	m <sup>2</sup>	16.9
3751	51113040	Printed	2.0%	m <sup>2</sup>	16.9
3752	51113090	Other	2.0%	m <sup>2</sup>	16.9
	511190	Other			
3753	51119010	Unbleached	2.0%	m <sup>2</sup>	16.9
3754	51119020	Bleached	2.0%	m <sup>2</sup>	16.9
3755	51119030	Dyed	2.0%	m <sup>2</sup>	16.9
3756	51119040	Printed	2.0%	m <sup>2</sup>	16.9
3757	51119090	Other	2.0%	m <sup>2</sup>	16.9
	5112	Woven fabrics of combed wool or of combed fine animal hair			
		Containing 85% or more by weight of wool or of fine animal hair			
	511211	Of a weight not exceeding 200 g/m2			
3758	51121110	Unbleached	2.0%	m <sup>2</sup>	16.9
3759	51121120	Bleached	2.0%	m <sup>2</sup>	16.9
3760	51121130	Dyed	2.0%	m <sup>2</sup>	16.9
3761	51121140	Printed	2.0%	m <sup>2</sup>	16.9
3762	51121190	Other	2.0%	m <sup>2</sup>	16.9
	511219	Other			
3763	51121910	Unbleached	2.0%	m <sup>2</sup>	16.9
3764	51121920	Bleached	2.0%	m <sup>2</sup>	16.9
3765	51121930	Dyed	2.0%	m <sup>2</sup>	16.9
3766	51121940	Printed	2.0%	m <sup>2</sup>	16.9
3767	51121990	Other	2.0%	m <sup>2</sup>	16.9

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	511220	Other, mixed mainly or solely with man-made filaments			
3768	51122010	Unbleached	2.0%	m <sup>2</sup>	16.9
3769	51122020	Bleached	2.0%	m <sup>2</sup>	16.9
3770	51122030	Dyed	2.0%	m <sup>2</sup>	16.9
3771	51122040	Printed	2.0%	m <sup>2</sup>	16.9
3772	51122090	Other	2.0%	m <sup>2</sup>	16.9
	511230	Other, mixed mainly or solely with man-made staple fibres			
3773	51123010	Unbleached	2.0%	m <sup>2</sup>	16.9
3774	51123020	Bleached	2.0%	m <sup>2</sup>	16.9
3775	51123030	Dyed	2.0%	m <sup>2</sup>	16.9
3776	51123040	Printed	2.0%	m <sup>2</sup>	16.9
3777	51123090	Other	2.0%	m <sup>2</sup>	16.9
	511290	Other			
3778	51129010	Unbleached	2.0%	m <sup>2</sup>	16.9
3779	51129020	Bleached	2.0%	m <sup>2</sup>	16.9
3780	51129030	Dyed	2.0%	m <sup>2</sup>	16.9
3781	51129040	Printed	2.0%	m <sup>2</sup>	16.9
3782	51129050	Of Handloom	2.0%	m <sup>2</sup>	16.9
3783	51129090	Other	2.0%	m <sup>2</sup>	16.9
	5113	WOVEN FABRICS OF COARSE ANIMAL HAIR OR of horse hair			
	511300	Woven fabrics of coarse animal hair or of horse hair			
3784	51130010	Unbleached	1.0%	m <sup>2</sup>	
3785	51130020	Bleached	1.0%	m <sup>2</sup>	
3786	51130030	Dyed	1.0%	m <sup>2</sup>	
3787	51130040	Printed	1.0%	m <sup>2</sup>	
3788	51130090	Other	1.0%	m <sup>2</sup>	
	5201	COTTON, NOT CARDED OR COMBED			
	520100	Cotton, not carded or combed			
		Indian cotton			
3789	52010011	Bengal deshi	3.1%	Kg	1.6
3790	52010012	Indian cotton of staple lengths 20.5 mm (25/32") and below (e. g. oomras, yellow picking, Assam comillas)	3.1%	Kg	1.6
3791	52010013	Indian cotton of staple length exceeding 20.5mm (26/32") but not exceeding 24.5mm (30/32")	3.1%	Kg	1.6
3792	52010014	Indian cotton of staple length over 24.5 mm (31/32") to 28 mm	3.1%	Kg	1.6
3793	52010015	Indian cotton of staple length 28.5 mm (14/32") and above but below 34.5 mm	3.1%	Kg	1.6
3794	52010019	Indian cotton of all staple length 34.5 mm and above (112/32")	3.1%	Kg	1.6
3795	52010020	Cotton, other than Indian, of all staple lengths	3.1%	Kg	1.6
	5202	COTTON WASTE (INCLUDING YARN WASTE AND GARNETTED STOCK)			
3796	52021000	Yarn waste (including thread waste)	0.5%	Kg	
		Other			
3797	52029100	Garnetted stock	0.5%	Kg	
3798	52029900	Other	0.5%	Kg	
3799	52030000	COTTON, CARDED OR COMBED	3.1%	Kg	1.6
	5204	COTTON SEWING THREAD, WHETHER OR NOT PUT UP FOR RETAIL SALE			
		Not put up for retail sale :			
	520411	Containing 85% or more by weight of cotton			
3800	52041110	Cotton thread, sewing, containing any synthetic staple fibre	3.8%	Kg	11.4
3801	52041120	Cotton thread, darning	3.8%	Kg	11.4

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3802	52041130	Embroidery cotton thread	3.8%	Kg	11.4
3803	52041140	Cotton sewing thread, not containing any synthetic staple fibre	3.8%	Kg	11.4
3804	52041190	Other	3.8%	Kg	11.4
3805	52041900	Other	3.8%	Kg	11.4
	520420	Put up for retail sale			
3806	52042010	Cotton thread, sewing, containing any synthetic staple fibre	3.8%	Kg	11.4
3807	52042020	Cotton thread, darning	3.8%	Kg	11.4
3808	52042030	Embroidery cotton thread	3.8%	Kg	11.4
3809	52042040	Cotton sewing thread, not containing any synthetic staple fibre	3.8%	Kg	11.4
3810	52042090	Other	3.8%	Kg	11.4
	5205	COTTON YARN (OTHER THAN SEWING THREAD), CONTAINING 85% OR MORE BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE			
		Single yarn of uncombed fibres			
	520511	Measuring 714.29 decitex or more (not exceeding 14 metric number)			
3811	52051110	Grey	3.8%	Kg	11.4
3812	52051120	Bleached	3.8%	Kg	11.4
3813	52051130	Dyed	3.8%	Kg	11.4
3814	52051190	Other	3.8%	Kg	11.4
	520512	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)			
3815	52051210	Grey	3.8%	Kg	11.4
3816	52051220	Bleached	3.8%	Kg	11.4
3817	52051230	Dyed	3.8%	Kg	11.4
3818	52051290	Other	3.8%	Kg	11.4
	520513	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)			
3819	52051310	Grey	3.8%	Kg	11.4
3820	52051320	Bleached	3.8%	Kg	11.4
3821	52051330	Dyed	3.8%	Kg	11.4
3822	52051390	Other	3.8%	Kg	11.4
	520514	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)			
3823	52051410	Grey	3.8%	Kg	11.4
3824	52051420	Bleached	3.8%	Kg	11.4
3825	52051430	Dyed	3.8%	Kg	11.4
3826	52051490	Other	3.8%	Kg	11.4
	520515	Measuring less than 125 decitex (exceeding 80 metric number)			
3827	52051510	Grey	3.8%	Kg	11.4
3828	52051520	Bleached	3.8%	Kg	11.4
3829	52051530	Dyed	3.8%	Kg	11.4
3830	52051590	Other	3.8%	Kg	11.4
	520521	Measuring 714.29 decitex or more (not exceeding 14 metric number)			
3831	52052110	Grey	3.8%	Kg	11.4
3832	52052120	Bleached	3.8%	Kg	11.4
3833	52052130	Dyed	3.8%	Kg	11.4
3834	52052190	Other	3.8%	Kg	11.4
	520522	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)			
3835	52052210	Grey	3.8%	Kg	11.4
3836	52052220	Bleached	3.8%	Kg	11.4
3837	52052290	Other	3.8%	Kg	11.4

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	520523	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)			
3838	52052310	Grey	3.8%	Kg	11.4
3839	52052320	Bleached	3.8%	Kg	11.4
3840	52052390	Other	3.8%	Kg	11.4
	520524	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)			
3841	52052410	Grey	3.8%	Kg	11.4
3842	52052420	Bleached	3.8%	Kg	11.4
3843	52052490	Other	3.8%	Kg	11.4
	520526	Measuring less than 125 decitex but not less than 106.38 decitex (exceeding 80 metric number but not exceeding 94 metric number)			
3844	52052610	Dyed	3.8%	Kg	11.4
3845	52052620	Bleached	3.8%	Kg	11.4
3846	52052690	Other	3.8%	Kg	11.4
	520527	Measuring less than 106.38 decitex but not less than 83.33 decitex (exceeding 94 metric number but not exceeding 120 metric number)			
3847	52052710	Dyed	3.8%	Kg	11.4
3848	52052720	Bleached	3.8%	Kg	11.4
3849	52052790	Other	3.8%	Kg	11.4
	520528	Measuring less than 83.33 decitex (exceeding 120 metric number)			
3850	52052810	Dyed	3.8%	Kg	11.4
3851	52052820	Bleached	3.8%	Kg	11.4
3852	52052890	Other	3.8%	Kg	11.4
		Multiple (folded) or cabled yarn, of uncombed fibres			
	520531	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)			
3853	52053110	Grey	3.8%	Kg	11.4
3854	52053120	Bleached	3.8%	Kg	11.4
3855	52053130	Dyed	3.8%	Kg	11.4
3856	52053190	Other	3.8%	Kg	11.4
	520532	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)			
3857	52053210	Grey	3.8%	Kg	11.4
3858	52053220	Bleached	3.8%	Kg	11.4
3859	52053290	Other	3.8%	Kg	11.4
	520533	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn)			
3860	52053310	Grey	3.8%	Kg	11.4
3861	52053320	Bleached	3.8%	Kg	11.4
3862	52053330	Dyed	3.8%	Kg	11.4
3863	52053390	Other	3.8%	Kg	11.4
	520534	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)			
3864	52053410	Grey	3.8%	Kg	11.4
3865	52053420	Bleached	3.8%	Kg	11.4
3866	52053430	Dyed	3.8%	Kg	11.4
3867	52053490	Other	3.8%	Kg	11.4
	520535	Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn)			
3868	52053510	Grey	3.8%	Kg	11.4

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3869	52053590	Other	3.8%	Kg	11.4
		Multiple (folded) or cabled yarn, of uncombed fibres			
	520541	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)			
3870	52054110	Grey	3.8%	Kg	11.4
3871	52054120	Bleached	3.8%	Kg	11.4
3872	52054130	Dyed	3.8%	Kg	11.4
3873	52054190	Other	3.8%	Kg	11.4
	520542	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)			
3874	52054210	Grey	3.8%	Kg	11.4
3875	52054290	Other	3.8%	Kg	11.4
	520543	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn)			
3876	52054310	Grey	3.8%	Kg	11.4
3877	52054320	Bleached	3.8%	Kg	11.4
3878	52054390	Other	3.8%	Kg	11.4
	520544	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)			
3879	52054410	Grey	3.8%	Kg	11.4
3880	52054420	Bleached	3.8%	Kg	11.4
3881	52054490	Other	3.8%	Kg	11.4
	520546	Measuring per single yarn less than 125 decitex but not less than 106.38 decitex (exceeding 80 metric number but not exceeding 94 metric number per single yarn)			
3882	52054610	Grey	3.8%	Kg	11.4
3883	52054620	Bleached	3.8%	Kg	11.4
3884	52054630	Dyed	3.8%	Kg	11.4
3885	52054690	Other	3.8%	Kg	11.4
	520547	Measuring per single yarn less than 106.38 decitex but not less than 83.33 decitex (exceeding 94 metric number but not exceeding 120 metric number per single yarn)			
3886	52054710	Grey	3.8%	Kg	11.4
3887	52054720	Bleached	3.8%	Kg	11.4
3888	52054730	Dyed	3.8%	Kg	11.4
3889	52054790	Other	3.8%	Kg	11.4
	520548	Measuring per single yarn less than 83.33 decitex (exceeding 120 metric number per single yarn)			
3890	52054810	Grey	3.8%	Kg	11.4
3891	52054820	Bleached	3.8%	Kg	11.4
3892	52054830	Dyed	3.8%	Kg	11.4
3893	52054890	Other	3.8%	Kg	11.4
	5206	COTTON YARN (OTHER THAN SEWING THREAD), CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE			
		Single yarn, of uncombed fibres			
3894	52061100	Measuring 714.29 decitex or more (not exceeding 14 metric number)	3.8%	Kg	11.4
3895	52061200	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)	3.8%	Kg	11.4
3896	52061300	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)	3.8%	Kg	11.4



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3897	52061400	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)	3.8%	Kg	11.4
3898	52061500	Measuring less than 125 decitex (exceeding 80 metric number)	3.8%	Kg	11.4
		Single yarn, of combed fibres			
3899	52062100	Measuring 714.29 decitex or more (not exceeding 14 metric number)	3.8%	Kg	11.4
3900	52062200	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)	3.8%	Kg	11.4
3901	52062300	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)	3.8%	Kg	11.4
3902	52062400	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)	3.8%	Kg	11.4
3903	52062500	Measuring less than 125 decitex (exceeding 80 metric number)	3.8%	Kg	11.4
		Multiple (folded) or cabled yarn, of uncombed fibres			
3904	52063100	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)	3.8%	Kg	11.4
3905	52063200	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)	3.8%	Kg	11.4
3906	52063300	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn)	3.8%	Kg	11.4
3907	52063400	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)	3.8%	Kg	11.4
3908	52063500	Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn)	3.8%	Kg	11.4
		Multiple (folded) or cabled yarn, of combed fibres			
3909	52064100	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)	3.8%	Kg	11.4
3910	52064200	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)	3.8%	Kg	11.4
3911	52064300	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn)	3.8%	Kg	11.4
3912	52064400	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)	3.8%	Kg	11.4
3913	52064500	Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn)	3.8%	Kg	11.4
	5207	COTTON YARN (OTHER THAN SEWING THREAD) PUT UP FOR RETAIL SALE			
3914	52071000	Containing 85% or more by weight of cotton	3.8%	Kg	11.4
3915	52079000	Other	3.8%	Kg	11.4
	5208	Woven fabrics of cotton, containing 85% or more by weight of cotton, weighing not more than 200g/m2			
		Unbleached :			
	520811	Plain weave, weighing not more than 100 g/m2			

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3916	52081110	Dhoti	4.3%	m <sup>2</sup>	3.4
3917	52081120	Saree	4.3%	m <sup>2</sup>	3.4
3918	52081130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3919	52081140	Casement	4.3%	m <sup>2</sup>	3.4
3920	52081190	Other	4.3%	m <sup>2</sup>	3.4
	520812	Plain weave, weighing more than 100 g/m2			
3921	52081210	Dhoti	4.3%	m <sup>2</sup>	3.4
3922	52081220	Saree	4.3%	m <sup>2</sup>	3.4
3923	52081230	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3924	52081240	Casement	4.3%	m <sup>2</sup>	3.4
3925	52081250	Sheeting(takia, leopard fabrics, other than furnishing fabrics)	4.3%	m <sup>2</sup>	3.4
3926	52081260	Voils	4.3%	m <sup>2</sup>	3.4
3927	52081290	Other	4.3%	m <sup>2</sup>	3.4
	520813	3-thread or 4-thread twill, including cross twill			
3928	52081310	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3929	52081320	Dobby fabrics	4.3%	m <sup>2</sup>	3.4
3930	52081390	Other	4.3%	m <sup>2</sup>	3.4
	520819	Other fabrics			
3931	52081910	Dedsuti, dosuti fabrics	4.3%	m <sup>2</sup>	3.4
3932	52081990	Other	4.3%	m <sup>2</sup>	3.4
		Bleached			
	520821	Plain weave, weighing not more than 100 g/m2			
3933	52082110	Dhoti	4.3%	m <sup>2</sup>	3.4
3934	52082120	Saree	4.3%	m <sup>2</sup>	3.4
3935	52082130	Casement	4.3%	m <sup>2</sup>	3.4
3936	52082140	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3937	52082150	Cambrics (including madapollam and jaconet)	4.3%	m <sup>2</sup>	3.4
3938	52082160	Mulls (including limbric and willaya)	4.3%	m <sup>2</sup>	3.4
3939	52082170	Muslin (including lawn, mulmul and organdi)	4.3%	m <sup>2</sup>	3.4
3940	52082180	Voils (excluding leno fabrics)	4.3%	m <sup>2</sup>	3.4
3941	52082190	Other	4.3%	m <sup>2</sup>	3.4
	520822	Plain weave, weighing more than 100 g/m2			
3942	52082210	Dhoti	4.3%	m <sup>2</sup>	3.4
3943	52082220	Saree	4.3%	m <sup>2</sup>	3.4
3944	52082230	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3945	52082240	Casement	4.3%	m <sup>2</sup>	3.4
3946	52082250	Cambrics (including madapollam and jaconet)	4.3%	m <sup>2</sup>	3.4
3947	52082260	Long cloth (including calico)	4.3%	m <sup>2</sup>	3.4
3948	52082270	Sheeting (takia and the like)	4.3%	m <sup>2</sup>	3.4
3949	52082280	Voils (excluding leno fabrics)	4.3%	m <sup>2</sup>	3.4
3950	52082290	Other	4.3%	m <sup>2</sup>	3.4
	520823	3-thread or 4-thread twill, including cross twill			
3951	52082310	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3952	52082320	Parmatta fabrics (including ilesia, pocketing, Italian twill)	4.3%	m <sup>2</sup>	3.4
3953	52082330	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3954	52082390	Other	4.3%	m <sup>2</sup>	3.4
	520829	Other fabrics			
3955	52082910	Dhoti and saree, zari bordered	4.3%	m <sup>2</sup>	3.4
3956	52082920	Dedsuti, dosuti fabrics, ceretonnnes and osamburge	4.3%	m <sup>2</sup>	3.4
3957	52082990	Other	4.3%	m <sup>2</sup>	3.4
		Dyed :			
	520831	Plain weave, weighing not more than 100 g/m2			
3958	52083110	Lungi	4.3%	m <sup>2</sup>	3.4
		Sarees			
3959	52083121	of Handloom	4.3%	m <sup>2</sup>	3.4

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
3960	52083129	Other	4.3%	m <sup>2</sup>	3.4
3961	52083130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3962	52083140	Casement	4.3%	m <sup>2</sup>	3.4
3963	52083150	Cambrics (including madapollam and jaconet)	4.3%	m <sup>2</sup>	3.4
3964	52083160	Mull (including limbric and willaya)	4.3%	m <sup>2</sup>	3.4
3965	52083170	Muslin (including lawn mulmul and organdi) of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
3966	52083180	Voils (excluding leno fabrics)	4.3%	m <sup>2</sup>	3.4
3967	52083190	Other	4.3%	m <sup>2</sup>	3.4
	520832	Plain weave, weighing more than 100 g/m2			
3968	52083210	Lungi	4.3%	m <sup>2</sup>	3.4
3969	52083220	Saree	4.3%	m <sup>2</sup>	3.4
3970	52083230	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3971	52083240	Casement	4.3%	m <sup>2</sup>	3.4
3972	52083250	Bedticking, domestic	4.3%	m <sup>2</sup>	3.4
3973	52083260	Cambrics (including madapollam and jaconet), longcloth(including calico) and voils (excluding leno fabrics)	4.3%	m <sup>2</sup>	3.4
3974	52083270	Coating (including suiting)	4.3%	m <sup>2</sup>	3.4
3975	52083280	Furnishing fabrics( excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
3976	52083290	Other	4.3%	m <sup>2</sup>	3.4
	520833	3-thread or 4- thread twill, including cross twill			
3977	52083310	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3978	52083320	Coating (including suiting)	4.3%	m <sup>2</sup>	3.4
3979	52083330	Shirting (including mazri)	4.3%	m <sup>2</sup>	3.4
3980	52083390	Other	4.3%	m <sup>2</sup>	3.4
	520839	Other fabrics			
3981	52083910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
3982	52083990	Other	4.3%	m <sup>2</sup>	3.4
		Of yarn of different colours			
	520841	Plain weave, weighing not more than 100 g/m2			
3983	52084110	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
		Sarees			
3984	52084121	of Handloom	4.3%	m <sup>2</sup>	3.4
3985	52084129	Other	4.3%	m <sup>2</sup>	3.4
3986	52084130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3987	52084140	Bed ticking, domestic	4.3%	m <sup>2</sup>	3.4
3988	52084150	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
3989	52084190	Other	4.3%	m <sup>2</sup>	3.4
	520842	Plain weave, weighing more than 100 g/m2			
3990	52084210	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
3991	52084220	Saree	4.3%	m <sup>2</sup>	3.4
3992	52084230	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3993	52084240	Casement	4.3%	m <sup>2</sup>	3.4
3994	52084250	Bed ticking, domestic	4.3%	m <sup>2</sup>	3.4
3995	52084260	Furnishing fabrics, other than pile and chenille fabrics	4.3%	m <sup>2</sup>	3.4
3996	52084290	Other	4.3%	m <sup>2</sup>	3.4
	520843	3-thread or 4- thread twill, including cross twill			
3997	52084310	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
3998	52084320	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
3999	52084330	Bedticking, damask	4.3%	m <sup>2</sup>	3.4
4000	52084340	Flannelette	4.3%	m <sup>2</sup>	3.4
4001	52084390	Other	4.3%	m <sup>2</sup>	3.4
	520849	Other fabrics			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4002	52084910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
4003	52085270	Muslin (including lawn mulmul and organdi of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4004	52085280	Voils (excluding leno fabrics)	4.3%	m <sup>2</sup>	3.4
4005	52085290	OTHER	4.3%	m <sup>2</sup>	3.4
	520859	Others fabrics			
4006	52085910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
4007	52085920	Sarees, handloom	4.3%	m <sup>2</sup>	3.4
4008	52085990	Other	4.3%	m <sup>2</sup>	3.4
	5209	Woven fabrics of cotton, containing 85% or more by weight of cotton, weighing more than 200g/m2			
		Unbleached :			
	520911	Plain weave			
		Handloom			
4009	52091111	Dhoti	4.3%	m <sup>2</sup>	3.4
4010	52091112	Saree	4.3%	m <sup>2</sup>	3.4
4011	52091113	Casement	4.3%	m <sup>2</sup>	3.4
4012	52091114	Sheeting (Takia, leaopord cloth and other than furnishing)	4.3%	m <sup>2</sup>	3.4
4013	52091119	Other	4.3%	m <sup>2</sup>	3.4
4014	52091190	Other	4.3%	m <sup>2</sup>	3.4
	520912	3-thread or 4-thread twill, including cross twill			
4015	52091210	Saree	4.3%	m <sup>2</sup>	3.4
4016	52091220	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4017	52091230	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4018	52091240	Seersucker	4.3%	m <sup>2</sup>	3.4
4019	52091250	Canvas, including duck - carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4020	52091260	Flannelette	4.3%	m <sup>2</sup>	3.4
4021	52091270	Shetting (takia, leopard cloth)	4.3%	m <sup>2</sup>	3.4
4022	52091290	Other	4.3%	m <sup>2</sup>	3.4
4023	52091900	Other fabrics	4.3%	m <sup>2</sup>	3.4
		Bleached			
	520921	Plain weave			
4024	52092110	Saree	4.3%	m <sup>2</sup>	3.4
4025	52092120	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4026	52092130	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4027	52092140	Seersucker	4.3%	m <sup>2</sup>	3.4
4028	52092150	Canvas (including duck) of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4029	52092160	Dhoti	4.3%	m <sup>2</sup>	3.4
4030	52092170	Flannellete	4.3%	m <sup>2</sup>	3.4
4031	52092180	Sheeting( takia, leopardcloth)	4.3%	m <sup>2</sup>	3.4
4032	52092190	Other	4.3%	m <sup>2</sup>	3.4
	520922	3-thread or 4-thread twill, including cross twill			
4033	52092210	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4034	52092220	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4035	52092230	Drill	4.3%	m <sup>2</sup>	3.4
4036	52092290	Other	4.3%	m <sup>2</sup>	3.4
	520929	Other fabrics			
4037	52092910	Dhoti and saree, zari bordered	4.3%	m <sup>2</sup>	3.4
4038	52092920	Dedsuti, dosuti fabrics, ceretonnnes and osamburge	4.3%	m <sup>2</sup>	3.4
4039	52092990	Other	4.3%	m <sup>2</sup>	3.4
		Dyed :			
	520931	Plain weave			
4040	52093110	Lungi	4.3%	m <sup>2</sup>	3.4
4041	52093120	Saree	4.3%	m <sup>2</sup>	3.4

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
4042	52093130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4043	52093140	Furnishing fabrics(excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4044	52093150	Seersucker	4.3%	m <sup>2</sup>	3.4
4045	52093160	Bedticking, domestic(other than hand dyed)	4.3%	m <sup>2</sup>	3.4
4046	52093170	Canvas (including duck), of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4047	52093180	Flannellete	4.3%	m <sup>2</sup>	3.4
4048	52093190	Other	4.3%	m <sup>2</sup>	3.4
	520932	3-thread or 4-thread twill, including cross twill			
4049	52093210	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4050	52093220	Furnishing fabrics(excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4051	52093230	Drill	4.3%	m <sup>2</sup>	3.4
4052	52093290	Other	4.3%	m <sup>2</sup>	3.4
	520939	Other fabrics			
4053	52093910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
4054	52093990	Other	4.3%	m <sup>2</sup>	3.4
		Of yarns of different colours			
	520941	Plain weave			
4055	52094110	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
4056	52094120	Saree	4.3%	m <sup>2</sup>	3.4
4057	52094130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4058	52094140	Furnishing fabrics (excluding pile chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4059	52094150	Seersucker	4.3%	m <sup>2</sup>	3.4
4060	52094160	Bedticking, domestic (other than hand dyed)	4.3%	m <sup>2</sup>	3.4
4061	52094170	Flannelette	4.3%	m <sup>2</sup>	3.4
4062	52094190	Other	4.3%	m <sup>2</sup>	3.4
4063	52094200	Denim	4.3%	m <sup>2</sup>	3.4
	520943	Other fabrics of 3-thread or 4-thread twill, including cross twill			
4064	52094310	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
4065	52094320	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4066	52094330	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4067	52094340	Coating (including suiting)	4.3%	m <sup>2</sup>	3.4
4068	52094390	Other	4.3%	m <sup>2</sup>	3.4
	520949	Other fabrics			
4069	52094910	Zari bordered sari	4.3%	m <sup>2</sup>	3.4
4070	52094990	Other	4.3%	m <sup>2</sup>	3.4
		Printed			
	520951	Plain weave			
		Lungis			
4071	52095111	of Handloom	4.3%	m <sup>2</sup>	3.4
4072	52095119	Other	4.3%	m <sup>2</sup>	3.4
4073	52095120	Saree	4.3%	m <sup>2</sup>	3.4
4074	52095130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4075	52095140	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4076	52095150	Seersucker	4.3%	m <sup>2</sup>	3.4
4077	52095160	Bedticking, domestic	4.3%	m <sup>2</sup>	3.4
4078	52095170	Flannelette	4.3%	m <sup>2</sup>	3.4
4079	52095190	Other	4.3%	m <sup>2</sup>	3.4
	520952	3-thread or 4-thread twill, including cross twill			
4080	52095210	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4081	52095220	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4082	52095290	Other	4.3%	m <sup>2</sup>	3.4
	520959	Other fabrics			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4083	52095910	Zari bordered saree	4.3%	m <sup>2</sup>	3.4
4084	52095990	Other	4.3%	m <sup>2</sup>	3.4
	5210	WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING NOT MORE THAN 200 G/M2			
		Unbleached :			
	521011	Plain weave			
4085	52101110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4086	52101120	Saree	4.3%	m <sup>2</sup>	3.4
4087	52101190	Other	4.3%	m <sup>2</sup>	3.4
4088	52101900	Other fabrics	4.3%	m <sup>2</sup>	3.4
		Bleached			
	521021	Plain weave			
4089	52102110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4090	52102120	Poplin and broad fabrics	4.3%	m <sup>2</sup>	3.4
4091	52102130	Saree	4.3%	m <sup>2</sup>	3.4
4092	52102140	Shirting (including mazri)	4.3%	m <sup>2</sup>	3.4
4093	52102150	Voile	4.3%	m <sup>2</sup>	3.4
4094	52102190	Other	4.3%	m <sup>2</sup>	3.4
		Other:			
	521029	Other fabrics			
4095	52102910	Dhoti and saree, zari bordered	4.3%	m <sup>2</sup>	3.4
4096	52102920	Dedsuti, Dosuti, ceretonnos and osamburge	4.3%	m <sup>2</sup>	3.4
4097	52102990	Other	4.3%	m <sup>2</sup>	3.4
		Dyed			
	521031	Plain weave			
4098	52103110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4099	52103120	Coating (including suitings)	4.3%	m <sup>2</sup>	3.4
4100	52103130	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4101	52103140	Poplin and broad fabrics	4.3%	m <sup>2</sup>	3.4
4102	52103150	Saree	4.3%	m <sup>2</sup>	3.4
4103	52103160	Voils	4.3%	m <sup>2</sup>	3.4
4104	52103190	Other	4.3%	m <sup>2</sup>	3.4
	521032	3-thread or 4-thread twill, including cross twill			
4105	52103210	Crepe fabrics including crepe checks	4.3%	m <sup>2</sup>	3.4
4106	52103220	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4107	52103230	Bedticking, damask	4.3%	m <sup>2</sup>	3.4
4108	52103290	Other	4.3%	m <sup>2</sup>	3.4
	521039	Other fabrics			
4109	52103910	Zari bordered saree	4.3%	m <sup>2</sup>	3.4
4110	52103990	Other	4.3%	m <sup>2</sup>	3.4
		Of yarns of different colours			
	521041	Plain weave			
4111	52104110	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
4112	52104120	Crepe fabrics (excluding crepe checks)	4.3%	m <sup>2</sup>	3.4
4113	52104130	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4114	52104140	Suitings	4.3%	m <sup>2</sup>	3.4
4115	52104150	Poplin and broad fabrics	4.3%	m <sup>2</sup>	3.4
4116	52104160	Saree	4.3%	m <sup>2</sup>	3.4
4117	52104170	Voils	4.3%	m <sup>2</sup>	3.4
4118	52104190	Other	4.3%	m <sup>2</sup>	3.4
	521049	Other fabrics			
4119	52104910	Zari bordered saree	4.3%	m <sup>2</sup>	3.4
4120	52104990	Other	4.3%	m <sup>2</sup>	3.4
		Printed			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	521051	Plain weave			
4121	52105110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4122	52105120	Casement	4.3%	m <sup>2</sup>	3.4
4123	52105130	Saree	4.3%	m <sup>2</sup>	3.4
4124	52105140	Poplin and broad fabrics	4.3%	m <sup>2</sup>	3.4
4125	52105150	Voils	4.3%	m <sup>2</sup>	3.4
4126	52105190	Other	4.3%	m <sup>2</sup>	3.4
	521059	Other fabrics			
4127	52105910	Zari bordered saree	4.3%	m <sup>2</sup>	3.4
4128	52105990	Other	4.3%	m <sup>2</sup>	3.4
	5211	WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING MORE THAN 200 G/M2			
	521111	Plain weave			
4129	52111110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4130	52111120	Saree	4.3%	m <sup>2</sup>	3.4
4131	52111190	Other	4.3%	m <sup>2</sup>	3.4
	521112	3-thread or 4-thread twill, including cross twill			
4132	52111210	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4133	52111220	Twill, not elsewhere specified (including gaberdine)	4.3%	m <sup>2</sup>	3.4
4134	52111230	Damask	4.3%	m <sup>2</sup>	3.4
4135	52111290	Other	4.3%	m <sup>2</sup>	3.4
4136	52111900	Other fabrics	4.3%	m <sup>2</sup>	3.4
	521120	Bleached			
4137	52112010	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4138	52112020	Canvas (including duck) of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4139	52112030	Flannelette	4.3%	m <sup>2</sup>	3.4
4140	52112040	Saree	4.3%	m <sup>2</sup>	3.4
4141	52112050	Crepe fabric including Crepe checks	4.3%	m <sup>2</sup>	3.4
4142	52112060	Twill fabrics	4.3%	m <sup>2</sup>	3.4
		Other			
4143	52112091	Zari bordered sari	4.3%	m <sup>2</sup>	3.4
4144	52112092	Dedsuti, dosuti, ceretonne and osamburge 12.5% -	4.3%	m <sup>2</sup>	3.4
4145	52112099	Other	4.3%	m <sup>2</sup>	3.4
		Dyed :			
	521131	Plain weave			
4146	52113110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4147	52113120	Canvas (including duck) of carded or combed yarn	4.3%	m <sup>2</sup>	3.4
4148	52113130	Coating (including suitings)	4.3%	m <sup>2</sup>	3.4
4149	52113140	Flannellette	4.3%	m <sup>2</sup>	3.4
4150	52113150	Saree	4.3%	m <sup>2</sup>	3.4
4151	52113190	Other	4.3%	m <sup>2</sup>	3.4
	521132	3-thread or 4-thread twill, including cross twill			
4152	52113210	Crepe fabrics including crepe checks	4.3%	m <sup>2</sup>	3.4
4153	52113220	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4154	52113230	Twill, not elsewhere specified (including gaberdine)	4.3%	m <sup>2</sup>	3.4
4155	52113240	Trousers or pant fabrics (excluding jeans and crepe)	4.3%	m <sup>2</sup>	3.4
4156	52113290	Other	4.3%	m <sup>2</sup>	3.4
	521139	Other fabrics			
4157	52113910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
4158	52113990	Other	4.3%	m <sup>2</sup>	3.4
		Of yarns of different colours			
	521141	Plain weave			
4159	52114110	Bleeding Madras	4.3%	m <sup>2</sup>	3.4

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4160	52114120	Check shirting (excluding crepe checks)	4.3%	m <sup>2</sup>	3.4
4161	52114130	Shirting	4.3%	m <sup>2</sup>	3.4
4162	52114140	Suitings	4.3%	m <sup>2</sup>	3.4
4163	52114150	Flannelette	4.3%	m <sup>2</sup>	3.4
4164	52114160	Saree	4.3%	m <sup>2</sup>	3.4
4165	52114170	Parachute fabrics	4.3%	m <sup>2</sup>	3.4
4166	52114190	Other	4.3%	m <sup>2</sup>	3.4
4167	52114200	Denim	4.3%	m <sup>2</sup>	3.4
	521143	Other fabrics of 3-thread or 4-thread twill, including cross twill			
4168	52114310	Bleeding Madras	4.3%	m <sup>2</sup>	3.4
4169	52114320	Crepe fabrics	4.3%	m <sup>2</sup>	3.4
4170	52114330	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4171	52114340	Suitings	4.3%	m <sup>2</sup>	3.4
4172	52114390	Other	4.3%	m <sup>2</sup>	3.4
	521149	Other fabrics			
4173	52114910	Zari bordered sarees	4.3%	m <sup>2</sup>	3.4
4174	52114990	Other	4.3%	m <sup>2</sup>	3.4
		Printed			
	521151	Plain weave			
4175	52115110	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4176	52115120	Furnishing fabrics (excluding pile and chenille fabrics)	4.3%	m <sup>2</sup>	3.4
4177	52115130	Flannelette	4.3%	m <sup>2</sup>	3.4
4178	52115140	Long cloth (chintz)	4.3%	m <sup>2</sup>	3.4
4179	52115150	Saree	4.3%	m <sup>2</sup>	3.4
4180	52115190	Other	4.3%	m <sup>2</sup>	3.4
	521152	3-thread or 4-thread twill, including cross twill			
4181	52115210	Crepe fabrics including crepe checks	4.3%	m <sup>2</sup>	3.4
4182	52115220	Shirting fabrics	4.3%	m <sup>2</sup>	3.4
4183	52115230	Twill, not elsewhere specified (including gaberdine)	4.3%	m <sup>2</sup>	3.4
4184	52115290	Other	4.3%	m <sup>2</sup>	3.4
	521159	Other fabrics			
4185	52115910	Zari bordered saree	4.3%	m <sup>2</sup>	3.4
4186	52115990	Other	4.3%	m <sup>2</sup>	3.4
	5212	OTHER WOVEN FABRICS OF COTTON			
		Weighing not more than 200 g/m2			
4187	52121100	Unbleached	4.3%	m <sup>2</sup>	3.4
4188	52121200	Bleached	4.3%	m <sup>2</sup>	3.4
4189	52121300	Dyed	4.3%	m <sup>2</sup>	3.4
4190	52121400	Of yarns of different colours	4.3%	m <sup>2</sup>	3.4
4191	52121500	Printed	4.3%	m <sup>2</sup>	3.4
		Weighing more than 200 g/m2			
4192	52122100	Unbleached	4.3%	m <sup>2</sup>	3.4
4193	52122200	Bleached	4.3%	m <sup>2</sup>	3.4
4194	52122300	Dyed	4.3%	m <sup>2</sup>	3.4
4195	52122400	Of yarns of different colours	4.3%	m <sup>2</sup>	3.4
4196	52122500	Printed	4.3%	m <sup>2</sup>	3.4
	5301	FLAX, RAW OR PROCESSED BUT NOT SPUN; FLAX TOW AND WASTE (INCLUDING YARN WASTE AND GARNETTED STOCK)			
4197	53011000	Flax, raw or retted	0.5%	Kg	
		Flax, broken, scutched, hackled or otherwise processed, but not spun			
4198	53012100	Broken or scutched	0.5%	Kg	
4199	53012900	Other	0.5%	Kg	
4200	53013000	Flax tow and waste	0.5%	Kg	



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	5302	TRUE HEMP (CANNABIS SATIVA L ), RAW OR PROCESSED BUT NOT SPUN; TOW AND WASTE OF TRUE HEMP (INCLUDING YARN WASTE AND GARNETTED STOCK)			
4201	53021000	True hemp, raw or retted	0.5%	Kg	
4202	53029000	Other	0.5%	Kg	
	5303	JUTE AND OTHER TEXTILE BAST FIBRES (EXCLUDING FLAX, TRUE HEMP AND RAMIE), RAW OR PROCESSED BUT NOT SPUN; TOW AND WASTE OF THESE FIBRES (INCLUDING YARN WASTE AND GARNETTED STOCK)			
	530310	Jute and other textile bast fibres, raw or retted			
4203	53031010	Jute, raw or retted	1.0%	Kg	
4204	53031090	Other	1.0%	Kg	
	530390	Other			
4205	53039010	Jute cutting	1.0%	Kg	
4206	53039090	Other	1.0%	Kg	
	5304	Omitted			
	5305	COCONUT, ABACA (MANILA HEMP OR MUSA TEXTILIS NEE), RAMIE AND OTHER VEGETABLE TEXTILE FIBRES, NOT ELSEWHERE SPECIFIED OR INCLUDED,RAW OR PROCESSED BUT NOT SPUN; TOW NOILS AND WASTE OF THESE FIBRES (INCLUDING YARN WASTE AND GARNETED STOCK)			
	530500	Coconut, abaca (Manila hemp or Musa textiles Nec), ramie and other vegetable textile fibres, not elsewhere specified or included, raw or processed but not spun, tow noils and waste of these fibres (including yarn waste and garneted stock)			
4207	53050010	Coir bristles fibre, coir mattress fibre, coir short fibre, coir bit fibre, decoriticated coir fibre	1.0%	Kg	
4208	53050030	Curled or machine twisted coir fibre	1.0%	Kg	
4209	53050040	Coir pith, processed in value added form like briquette, coins, neo disc, grow bags, organic manure and in loose form for use in horticulture or agriculture	1.0%	Kg	
4210	53050050	of Abaca	1.0%	Kg	
4211	53050090	Of others	1.0%	Kg	
	5306	FLAX YARN			
	530610	Single			
4212	53061010	Put up for retail sale	1.6%	Kg	8.6
4213	53061090	Other	1.6%	Kg	8.6
	530620	Multiple (folded) or cabled			
4214	53062010	Put up for retail sale	1.6%	Kg	8.6
4215	53062090	Other	1.6%	Kg	8.6
	5307	YARN OF JUTE OR OF OTHER TEXTILE BAST FIBRES OF HEADING 5303			
	530710	Single			
4216	53071010	Of jute	1.0%	Kg	
4217	53071090	Other	1.0%	Kg	
4218	53072000	Multiple (folded) or cabled	1.0%	Kg	
	5308	YARN OF OTHER VEGETABLE TEXTILE FIBRES; PAPER YARN			
	530810	Coir yarn			
4219	53081010	Baled	1.0%	Kg	
4220	53081020	SPOOLED HANKS	1.0%	Kg	
4221	53081090	Other	1.0%	Kg	
4222	53082000	True hemp yarn	1.0%	Kg	
	530890	Other			
4223	53089010	Ramie yarn	1.0%	Kg	
4224	53089090	Other	1.0%	Kg	
	5309	WOVEN FABRICS OF FLAX			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
		Containing 85% or more by weight of flax			
	530911	Unbleached or bleached			
4225	53091110	Unbleached	1.2%	m <sup>2</sup>	
4226	53091120	Bleached	1.2%	m <sup>2</sup>	
	530919	Other			
4227	53091910	Dyed	1.2%	m <sup>2</sup>	
4228	53091920	Printed	1.2%	m <sup>2</sup>	
4229	53091990	Other	1.2%	m <sup>2</sup>	
		Containing less than 85% by weight of flax			
	530921	Unbleached or bleached			
4230	53092110	Unbleached	1.2%	m <sup>2</sup>	
4231	53092120	Bleached	1.2%	m <sup>2</sup>	
	530929	Other			
4232	53092910	Dyed	1.2%	m <sup>2</sup>	
4233	53092920	Printed	1.2%	m <sup>2</sup>	
4234	53092990	Other	1.2%	m <sup>2</sup>	
	5310	WOVEN FABRICS OF JUTE OR OF OTHER TEXTILE BAST FIBRES OF HEADING 5303			
	531010	Unbleached			
		Containing 100% by weight of jute			
4235	53101011	Carpet backing fabrics	1.0%	m <sup>2</sup>	
4236	53101012	Sacking fabrics	1.0%	m <sup>2</sup>	
4237	53101013	Hessian fabrics	1.0%	m <sup>2</sup>	
4238	53101014	Jute canvas	1.0%	m <sup>2</sup>	
4239	53101019	Other	1.0%	m <sup>2</sup>	
		Other			
4240	53101091	Woven blended fabrics containing more than 50% by weight of jute	1.0%	m <sup>2</sup>	
4241	53101092	Stranded woven fabrics of jute containing 50% or more by weight of jute	1.0%	m <sup>2</sup>	
4242	53101093	Jute swim fabrics	1.0%	m <sup>2</sup>	
4243	53101099	Other	1.0%	m <sup>2</sup>	
	531090	Other			
4244	53109010	Bleached	1.0%	m <sup>2</sup>	
4245	53109020	Decorative fabrics	1.0%	m <sup>2</sup>	
		Other			
4246	53109091	Bleached	1.0%	m <sup>2</sup>	
4247	53109092	Dyed	1.0%	m <sup>2</sup>	
4248	53109093	Printed	1.0%	m <sup>2</sup>	
4249	53109099	Other	1.0%	m <sup>2</sup>	
	5311	WOVEN FABRICS OF OTHER VEGETABLE TEXTILE FIBRES; WOVEN FABRICS OF PAPER YARN			
	531100	Woven fabrics of other vegetable textile fibres; woven fabrics of paper yarn			
		Of other vegetable textile fibres			
4250	53110011	Unbleached	1.0%	m <sup>2</sup>	
4251	53110012	Bleached	1.0%	m <sup>2</sup>	
4252	53110013	Dyed	1.0%	m <sup>2</sup>	
4253	53110014	Printed	1.0%	m <sup>2</sup>	
4254	53110015	Of coir including log form and geotextiles	1.0%	m <sup>2</sup>	
4255	53110019	Other	1.0%	m <sup>2</sup>	
		Of paper yarn			
4256	53110021	Unbleached	1.0%	m <sup>2</sup>	
4257	53110022	Bleached	1.0%	m <sup>2</sup>	
4258	53110023	Dyed	1.0%	m <sup>2</sup>	
4259	53110024	Printed	1.0%	m <sup>2</sup>	
4260	53110029	Other	1.0%	m <sup>2</sup>	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	5401	SEWING THREAD OF MAN-MADE FILAMENTS, WHETHER OR NOT PUT UP FOR RETAIL SALE			
4261	54011000	Of synthetic filaments	1.0%	Kg	
4262	54012000	Of artificial filaments	1.0%	Kg	
	5402	SYNTHETIC FILAMENT YARN (OTHER THAN SEWING THREAD), NOT PUT UP FOR RETAIL SALE, INCLUDING SYNTHETIC MONOFILAMENT OF LESS THAN 67 DECITEX			
		High tenacity yarn of nylon or other polyamides, whether or not textured			
4263	54021110	Of aramids	1.0%	Kg	
	540219	Other;			
4264	54021910	Nylon tyre yarn	1.0%	Kg	
4265	54021990	Other	1.0%	Kg	
	540220	High tenacity yarn of polyesters, whether or not textured			
4266	54022010	Of terylene dacron	2.5%	Kg	3
4267	54022090	Other	2.5%	Kg	3
		Textured yarn			
4268	54023100	Of nylon or other polyamides, measuring per single yarn not more than 50 tex	1.0%	Kg	
4269	54023200	Of nylon or other polyamides, measuring per single yarn more than 50 tex	1.0%	Kg	
4270	54023300	Of polyesters	2.5%	Kg	3
4271	54023400	Of polypropylene	2.5%	Kg	3.1
	540239	Other			
4272	54023910	Polypropylene filament yarn	2.5%	Kg	3.1
4273	54023920	Acrylic filament yarn	2.0%	Kg	3
4274	54023990	Other	1.0%	Kg	
		Other yarn, single, untwisted or with a twist not exceeding 50 turns per metre			
4275	54024400	Elastomeric	1.0%	Kg	
4276	54024500	Other, of nylon or other polyamides	1.0%	Kg	
4277	54024600	Other, of polyesters, partially oriented	2.5%	Kg	3
4278	54024700	Other, of polyesters	2.5%	Kg	3
4279	54024800	Other, of polypropylene	2.5%	Kg	3.1
4280	54024900	Other	1.0%	Kg	
		Other yarn, single, with a twist exceeding 50 turns per metre			
4281	54025100	Of nylon or other polyamides	1.0%	Kg	
4282	54025200	Of polyesters	2.5%	Kg	3
4283	54025300	Of polypropylene	2.5%	Kg	3.1
	540259	Other			
4284	54025990	Other	1.0%	Kg	
		Other yarn, multiple (folded) or cabled			
4285	54026100	Of nylon or other polyamides	1.0%	Kg	
4286	54026200	Of polyesters	2.5%	Kg	3
4287	54026300	Of polypropylene	2.5%	Kg	3.1
	540269	Other			
4288	54026910	Polyvinyl acetate filament yarn	1.0%	Kg	
4289	54026920	Polyvinyl chloride filament yarn	1.0%	Kg	
4290	54026940	Acrylic filament yarn	2.0%	Kg	3
4291	54026950	Polytetrafluoroethylene yarn	1.0%	Kg	
4292	54026990	Other	1.0%	Kg	
	5403	ARTIFICIAL FILAMENT YARN (OTHER THAN SEWING THREAD), NOT PUT FOR RETAIL SALE, INCLUDING ARTIFICIAL MONO FILAMENT OF LESS THAN 67 DECITEX			
	540310	High tenacity yarn of viscose rayon			
4293	54031010	Viscose rayon tyre yarn 1,233 decitex	0.9%	Kg	
4294	54031020	Viscose rayon tyre yarn 1,833 decitex	0.9%	Kg	
4295	54031090	Other	0.9%	Kg	

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		Other yarn, single			
4296	54033100	Of viscose rayon, untwisted or with a twist not exceeding 120 turns per metre	0.9%	Kg	
4297	54033200	Of viscose rayon, with a twist exceeding 120turns per metre	0.9%	Kg	
4298	54033300	Of cellulose acetate	0.9%	Kg	
	540339	Other			
4299	54033910	Cuprammonium rayon	0.9%	Kg	
4300	54033990	Other	0.9%	Kg	
		Other yarn, multiple (folded) or cabled			
	540341	Of viscose rayon			
4301	54034110	Up to 67 decitex	0.9%	Kg	
4302	54034120	Of 83 decitex	0.9%	Kg	
4303	54034130	Of 111 decitex, bright	0.9%	Kg	
4304	54034140	Of 111 decitex, dull	0.9%	Kg	
4305	54034150	Of 133 decitex, bright	0.9%	Kg	
4306	54034160	Of 133 decitex, dull	0.9%	Kg	
4307	54034170	Of 167 decitex, bright	0.9%	Kg	
4308	54034180	Of 167 decitex, dull	0.9%	Kg	
4309	54034190	Other	0.9%	Kg	
	540342	Of cellulose acetate			
4310	54034210	Acetate rayon filament yarn, 83 decitex	0.9%	Kg	
4311	54034220	Acetate rayon filament yarn, 111 decitex	0.9%	Kg	
4312	54034230	Acetate rayon filament yarn, 133 decitex	0.9%	Kg	
4313	54034240	Acetate rayon filament yarn, 167 decitex	0.9%	Kg	
4314	54034250	Acetate rayon filament yarn, 333 decitex	0.9%	Kg	
4315	54034290	Other	0.9%	Kg	
	540349	Other			
		Cuprammonium filament yarn			
4316	54034911	Of 33 decitex	0.9%	Kg	
4317	54034912	Of 44 decitex	0.9%	Kg	
4318	54034913	Of 67 decitex	0.9%	Kg	
4319	54034914	Of 83 decitex	0.9%	Kg	
4320	54034915	Of 89 decitex	0.9%	Kg	
4321	54034919	Other	0.9%	Kg	
4322	54034990	Other	0.9%	Kg	
	5404	SYNTHETIC MONOFILAMENT OF 67 DECITEX OR MORE AND OF WHICH NO CROSS-SECTIONAL DIMENSION EXCEEDS 1 MM; STRIP AND THE LIKE (FOR EXAMPLE, ARTIFICIAL STRAW) OF SYNTHETIC TEXTILE MATERIALS OF AN APPARENT WIDTH NOT EXCEEDING 5 MM			
		Monofilament			
4323	54041100	Elastomeric	1.0%	Kg	
4324	54041200	Other, of polypropylene	2.5%	Kg	3.1
	540419	Other			
4325	54041910	Catgut imitation of synthetic yarn, non-sterile	1.0%	Kg	
4326	54041920	Strip and the like of synthetic fibre material	1.0%	Kg	
4327	54041990	Other	1.0%	Kg	
	540490	Other			
4328	54049010	Catgut imitation of synthetic yarn, non-sterile	1.0%	Kg	
4329	54049020	Strip and the like of synthetic fibre materials	1.0%	Kg	
4330	54049090	Other	1.0%	Kg	
4331	54050000	ARTIFICIAL MONOFILAMENT OF 67 DECITEX OR MORE AND OF WHICH NO CROSS-SECTIONAL DIMENSION EXCEEDS 1 MM; STRIP AND THE LIKE (FOR EXAMPLE, ARTIFICIAL STRAW) OF ARTIFICIAL TEXTILE MATERIALS OF AN APPARENT WIDTH NOT EXCEEDING 5 MM	0.9%	Kg	
	540600	Man-made filament yarn (other than sewing thread), put for retail sale			
4332	54060010	Synthetic filament yarn	2.5%	Kg	3

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4333	54060020	Artificial filament yarn	0.9%	Kg	
	5407	WOVEN FABRICS OF SYNTHETIC FILAMENT YARN,INCLUDING WOVEN FABRICS OBTAINED FROM MATERIALS OF HEADING 5404			
	540710	Woven fabrics obtained from high tenacity yarn of nylon or other polyamides or of polyesters			
		Unbleached			
4334	54071011	Parachute fabrics	0.7%	m <sup>2</sup>	
4335	54071012	Tent fabrics	0.7%	m <sup>2</sup>	
4336	54071013	Nylon furnishing fabrics	0.7%	m <sup>2</sup>	
4337	54071014	Umbrella cloth panel fabrics	0.7%	m <sup>2</sup>	
4338	54071015	Other nylon and polyamide fabrics (filament)	0.7%	m <sup>2</sup>	
4339	54071016	Polyester suitings	2.4%	m <sup>2</sup>	2
4340	54071019	Other polyester fabrics	2.4%	m <sup>2</sup>	2
		Bleached			
4341	54071021	Parachute fabrics	0.7%	m <sup>2</sup>	
4342	54071022	Tent fabrics	0.7%	m <sup>2</sup>	
4343	54071023	Nylon furnishing fabrics	0.7%	m <sup>2</sup>	
4344	54071024	Umbrella cloth panel fabrics	0.7%	m <sup>2</sup>	
4345	54071025	Other nylon and polyamide fabrics of filament yarn	0.7%	m <sup>2</sup>	
4346	54071026	Polyester suitings	2.4%	m <sup>2</sup>	2
4347	54071029	Other	0.7%	m <sup>2</sup>	
		Dyed			
4348	54071031	Parachute fabrics	0.7%	m <sup>2</sup>	
4349	54071032	Tent fabrics	0.7%	m <sup>2</sup>	
4350	54071033	Nylon furnishing fabrics	0.7%	m <sup>2</sup>	
4351	54071034	Umbrella cloth panel fabrics	0.7%	m <sup>2</sup>	
4352	54071035	Other nylon and polyamide fabrics (filament)	0.7%	m <sup>2</sup>	
4353	54071036	Polyester suitings	2.4%	m <sup>2</sup>	2
4354	54071039	Other	0.7%	m <sup>2</sup>	
		Printed			
4355	54071041	Parachute fabrics	0.7%	m <sup>2</sup>	
4356	54071042	Tent fabrics	0.7%	m <sup>2</sup>	
4357	54071043	Nylon furnishing fabrics	0.7%	m <sup>2</sup>	
4358	54071044	Umbrella cloth panel fabrics	0.7%	m <sup>2</sup>	
4359	54071045	Other nylon and polyamide fabrics (filament)	0.7%	m <sup>2</sup>	
4360	54071046	Polyester suitings	2.4%	m <sup>2</sup>	2
4361	54071049	Other	0.7%	m <sup>2</sup>	
		Other			
4362	54071091	Parachute fabrics	0.7%	m <sup>2</sup>	
4363	54071092	Tent fabrics	0.7%	m <sup>2</sup>	
4364	54071093	Nylon furnishing fabrics	0.7%	m <sup>2</sup>	
4365	54071094	Umbrella cloth panel fabrics	0.7%	m <sup>2</sup>	
4366	54071095	Other nylon and polyamide fabrics of	0.7%	m <sup>2</sup>	
4367	54071096	Polyester suitings	2.4%	m <sup>2</sup>	2
4368	54071099	Other	0.7%	m <sup>2</sup>	
	540720	Woven fabrics obtained from strip or the like			
4369	54072010	Unbleached	0.7%	m <sup>2</sup>	
4370	54072020	Bleached	0.7%	m <sup>2</sup>	
4371	54072030	Dyed	0.7%	m <sup>2</sup>	
4372	54072040	Printed	0.7%	m <sup>2</sup>	
4373	54072090	Other	0.7%	m <sup>2</sup>	
	540730	Fabrics specified in Note 9 to Section XI			
4374	54073010	Unbleached	0.7%	m <sup>2</sup>	
4375	54073020	Bleached	0.7%	m <sup>2</sup>	
4376	54073030	Dyed	0.7%	m <sup>2</sup>	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4377	54073040	Printed	0.7%	m <sup>2</sup>	
4378	54073090	Other	0.7%	m <sup>2</sup>	
		Other woven fabrics, containing 85% or more by weight of filaments of nylon or other polyamides or bleached			
	540741	Unbleached or bleached			
		Unbleached			
4379	54074111	Nylon brasso	0.7%	m <sup>2</sup>	
4380	54074112	Nylon georgette	0.7%	m <sup>2</sup>	
4381	54074113	Nylon tafetta	0.7%	m <sup>2</sup>	
4382	54074114	Nylon sarees	0.7%	m <sup>2</sup>	
4383	54074119	Other	0.7%	m <sup>2</sup>	
		Bleached			
4384	54074121	Nylon brasso	0.7%	m <sup>2</sup>	
4385	54074122	Nylon georgette	0.7%	m <sup>2</sup>	
4386	54074123	Nylon tafetta	0.7%	m <sup>2</sup>	
4387	54074124	Nylon sarees	0.7%	m <sup>2</sup>	
4388	54074129	Other	0.7%	m <sup>2</sup>	
	540742	Dyed			
4389	54074210	Nylon brasso	0.7%	m <sup>2</sup>	
4390	54074220	Nylon georgette	0.7%	m <sup>2</sup>	
4391	54074230	Nylon tafetta	0.7%	m <sup>2</sup>	
4392	54074240	Nylon sarees	0.7%	m <sup>2</sup>	
4393	54074290	Other	0.7%	m <sup>2</sup>	
4394	54074300	Of yarn of different colours	0.7%	m <sup>2</sup>	
	540744	Printed			
4395	54074410	Nylon brasso	0.7%	m <sup>2</sup>	
4396	54074420	Nylon georgette	0.7%	m <sup>2</sup>	
4397	54074430	Nylon tafetta	0.7%	m <sup>2</sup>	
4398	54074440	Nylon sarees,	0.7%	m <sup>2</sup>	
4399	54074490	Other	0.7%	m <sup>2</sup>	
		Other woven fabrics, containing 85% or more by weight of filaments			
	540751	Unbleached or bleached			
		Unbleached			
4400	54075111	Polyester shirtings	2.4%	m <sup>2</sup>	2
4401	54075119	Other	2.4%	m <sup>2</sup>	2
		Bleached			
4402	54075121	Polyester shirtings	2.4%	m <sup>2</sup>	2
4403	54075129	Other	2.4%	m <sup>2</sup>	2
	540752	Dyed			
4404	54075210	Polyester shirtings	2.4%	m <sup>2</sup>	2
4405	54075220	Polyester suitings	2.4%	m <sup>2</sup>	2
4406	54075230	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4407	54075240	Polyester sarees	2.4%	m <sup>2</sup>	2
4408	54075290	Other	2.4%	m <sup>2</sup>	2
4409	54075300	Of yarns of different colours	2.4%	m <sup>2</sup>	2
	540754	Printed			
4410	54075410	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4411	54075420	Polyester shirtings	2.4%	m <sup>2</sup>	2
4412	54075430	Polyester sarees	2.4%	m <sup>2</sup>	2
4413	54075490	Other	2.4%	m <sup>2</sup>	2
		Other woven fabrics, containing 85% or more by weight of filaments			
	540761	Containing 85% or more by weight of nontextured polyester filaments			
4414	54076110	Polyester shirtings	2.4%	m <sup>2</sup>	2

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4415	54076120	Polyester suitings	2.4%	m <sup>2</sup>	2
4416	54076190	Other	2.4%	m <sup>2</sup>	2
4417	54076900	Other	2.4%	m <sup>2</sup>	2
		Other woven fabrics, containing 85% or more by weight of synthetic filaments			
	540771	Unbleached or bleached			
4418	54077110	Unbleached	0.7%	m <sup>2</sup>	
4419	54077120	Bleached	0.7%	m <sup>2</sup>	
4420	54077200	Dyed	0.7%	m <sup>2</sup>	
4421	54077300	Of yarns of different colours	0.7%	m <sup>2</sup>	
4422	54077400	Printed	0.7%	m <sup>2</sup>	
		Other woven fabrics, containing 85% or more by weight of synthetic filaments mixed mainly or solely with cotton			
	540781	Unbleached or bleached			
		Unbleached			
4423	54078111	Nylon georgette	0.7%	m <sup>2</sup>	
4424	54078112	Nylon sarees	0.7%	m <sup>2</sup>	
4425	54078113	Polyester shirtings	2.4%	m <sup>2</sup>	2
4426	54078114	Polyester suitings	2.4%	m <sup>2</sup>	2
4427	54078115	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4428	54078116	Polyester dhoti	2.4%	m <sup>2</sup>	2
4429	54078119	Other	0.7%	m <sup>2</sup>	
		Bleached			
4430	54078121	Nylon georgette	0.7%	m <sup>2</sup>	
4431	54078122	Nylon sarees	0.7%	m <sup>2</sup>	
4432	54078123	Polyester shirtings	2.4%	m <sup>2</sup>	2
4433	54078124	Polyester suitings	2.4%	m <sup>2</sup>	2
4434	54078125	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4435	54078126	Polyester dhoti	2.4%	m <sup>2</sup>	2
4436	54078129	Other	0.7%	m <sup>2</sup>	
	540782	Dyed			
4437	54078210	Nylon georgette	0.7%	m <sup>2</sup>	
4438	54078220	Nylon sarees	0.7%	m <sup>2</sup>	
4439	54078230	Polyester shirtings	2.4%	m <sup>2</sup>	2
4440	54078240	Polyester suitings	2.4%	m <sup>2</sup>	2
4441	54078250	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4442	54078260	Lungies	2.4%	m <sup>2</sup>	2
4443	54078290	Other	0.7%	m <sup>2</sup>	
4444	54078300	Of yarns of different colours	0.7%	m <sup>2</sup>	
	540784	Printed			
4445	54078410	Nylon georgette	0.7%	m <sup>2</sup>	
4446	54078420	Nylon sarees	0.7%	m <sup>2</sup>	
4447	54078430	Polyester shirtings	2.4%	m <sup>2</sup>	2
4448	54078440	Polyester suitings	2.4%	m <sup>2</sup>	2
4449	54078450	Terylene and dacron sarees	2.4%	m <sup>2</sup>	2
4450	54078460	Lungies	2.4%	m <sup>2</sup>	2
4451	54078470	Polyester sarees	2.4%	m <sup>2</sup>	2
4452	54078490	Other	0.7%	m <sup>2</sup>	
		Other woven fabrics			
	540791	Unbleached or bleached			
4453	54079110	Unbleached	0.7%	m <sup>2</sup>	
4454	54079120	Bleached	0.7%	m <sup>2</sup>	
4455	54079200	Dyed	0.7%	m <sup>2</sup>	
4456	54079300	Of yarns of different colours	0.7%	m <sup>2</sup>	
4457	54079400	Printed	0.7%	m <sup>2</sup>	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	5408	WOVEN FABRICS OF ARTIFICIAL FILAMENT YARN, INCLUDING WOVEN FABRICS OBTAINED FROM MATERIALS OF HEADING 5405			
4458	54081000	Woven fabrics obtained from high tenacity yarn of viscose rayon	1.2%	m <sup>2</sup>	
		Other woven fabrics, containing 85% or more by weight of artificial filament or strip or the like			
	540821	Unbleached or bleached			
4459	54082110	Unbleached	1.2%	m <sup>2</sup>	
4460	54082120	Bleached	1.2%	m <sup>2</sup>	
	540822	Dyed			
		Fabrics of rayon			
4461	54082211	Rayon crepe fabrics	1.2%	m <sup>2</sup>	
4462	54082212	Rayon jacquards	1.2%	m <sup>2</sup>	
4463	54082213	Rayon brocades	1.2%	m <sup>2</sup>	
4464	54082214	Rayon georgette	1.2%	m <sup>2</sup>	
4465	54082215	Rayon tafetta	1.2%	m <sup>2</sup>	
4466	54082216	Rayon suitings	1.2%	m <sup>2</sup>	
4467	54082217	Rayon shirtings	1.2%	m <sup>2</sup>	
4468	54082218	Rayon sarees	1.2%	m <sup>2</sup>	
4469	54082219	Other	1.2%	m <sup>2</sup>	
4470	54082220	Fabrics of continuous filament, other than rayon	1.2%	m <sup>2</sup>	
4471	54082290	Other than rayon	1.2%	m <sup>2</sup>	
4472	54082300	Of yarns of different colours	1.2%	m <sup>2</sup>	
	540824	Printed			
		Of rayon			
4473	54082411	Rayon crepe fabrics	1.2%	m <sup>2</sup>	
4474	54082412	Rayon jacquards	1.2%	m <sup>2</sup>	
4475	54082413	Rayon brocades	1.2%	m <sup>2</sup>	
4476	54082414	Rayon georgette	1.2%	m <sup>2</sup>	
4477	54082415	Rayon tafetta	1.2%	m <sup>2</sup>	
4478	54082416	Rayon suitings	1.2%	m <sup>2</sup>	
4479	54082417	Rayon shirtings	1.2%	m <sup>2</sup>	
4480	54082418	Rayon sarees	1.2%	m <sup>2</sup>	
4481	54082419	Other	1.2%	m <sup>2</sup>	
4482	54082490	Other	1.2%	m <sup>2</sup>	
		Other woven fabrics			
	540831	Unbleached or bleached			
4483	54083110	Unbleached	1.2%	m <sup>2</sup>	
4484	54083120	Bleached	1.2%	m <sup>2</sup>	
	540832	Dyed			
		Fabrics of rayon			
4485	54083211	Rayon brocades	1.2%	m <sup>2</sup>	
4486	54083212	Rayon georgette	1.2%	m <sup>2</sup>	
4487	54083213	Rayon tafetta	1.2%	m <sup>2</sup>	
4488	54083214	Rayon suitings	1.2%	m <sup>2</sup>	
4489	54083215	Rayon shirtings	1.2%	m <sup>2</sup>	
4490	54083219	Other	1.2%	m <sup>2</sup>	
4491	54083290	Other	1.2%	m <sup>2</sup>	
4492	54083300	Of yarns of different colours	1.2%	m <sup>2</sup>	
	540834	Printed			
		Fabric of rayon			
4493	54083411	Rayon crepe fabrics	1.2%	m <sup>2</sup>	
4494	54083412	Rayon jacquards	1.2%	m <sup>2</sup>	
4495	54083413	Rayon brocades	1.2%	m <sup>2</sup>	
4496	54083414	Rayon georgette	1.2%	m <sup>2</sup>	
4497	54083415	Rayon tafetta	1.2%	m <sup>2</sup>	



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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4498	54083416	Rayon suitings	1.2%	m <sup>2</sup>	
4499	54083417	Rayon shirtings	1.2%	m <sup>2</sup>	
4500	54083418	Rayon sarees	1.2%	m <sup>2</sup>	
4501	54083419	Other	1.2%	m <sup>2</sup>	
4502	54083420	Fabrics of continuous filament, other than rayon	0.7%	m <sup>2</sup>	
4503	54083490	Other	0.7%	m <sup>2</sup>	
	5501	SYNTHETIC FILAMENT TOW			
		Of nylon or other polyamides:			
4504	55011100	Of aramides	1.0%	Kg	
4505	55011900	Other	1.0%	Kg	
4506	55012000	Of polyesters	2.5%	Kg	3.1
4507	55013000	Acrylic or modacrylic	2.0%	Kg	3
4508	55014000	Of polypropylene	2.5%	Kg	3.1
	550190	Other			
4509	55019010	Of polypropylene	2.5%	Kg	3.1
4510	55019090	Other	1.0%	Kg	
	5502	ARTIFICIAL FILAMENT TOW			
	550210	Of cellulose acetate;			
4511	55021010	Viscose rayon tow	0.9%	Kg	
4512	55021090	Other	0.9%	Kg	
	550290	Other;			
4513	55029010	Viscose rayon tow	0.9%	Kg	
4514	55029090	other	0.9%	Kg	
	5503	SYNTHETIC STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING			
		Of nylon or other polyamides			
4515	55031100	Of aramids	1.0%	Kg	
4516	55031900	Other	1.0%	Kg	
4517	55032000	Of polyesters	2.5%	Kg	1.8
4518	55033000	Acrylic or modacrylic	2.0%	Kg	3
4519	55034000	Of polypropylene	2.5%	Kg	3.1
	550390	Other			
4520	55039010	Polyvinyl staple fibre	1.0%	Kg	
4521	55039020	Polyvinyl chloride staple fibre	1.0%	Kg	
4522	55039090	Other	1.0%	Kg	
	5504	ARTIFICIAL STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING			
	550410	Of viscose rayon			
4523	55041010	Obtained from wood other than bamboo	0.9%	Kg	
4524	55041020	Obtained from bamboo	0.9%	Kg	
4525	55041090	Other	0.9%	Kg	
	550490	Other			
4526	55049010	Acetate rayon staple fibre	0.9%	Kg	
4527	55049020	Polynosic staple fibre	0.9%	Kg	
4528	55049030	High wet modulus staple fibre	0.9%	Kg	
4529	55049090	Other	0.9%	Kg	
	5505	WASTE (INCLUDING NOILS, YARN WASTE AND GARNETTED STOCK) OF MAN-MADE FIBRES			
	550510	Of synthetic fibers			
4530	55051010	Of acrylic	0.5%	Kg	
4531	55051090	Other	0.5%	Kg	
4532	55052000	Of artificial fibres	0.5%	Kg	
	5506	SYNTHETIC STAPLE FIBRES, CARDED COMBED OR OTHERWISE PROCESSED FOR SPINNING			
4533	55061000	Of nylon or other polyamides	1.0%	Kg	3
4534	55062000	Of polyesters	2.5%	Kg	1.8
4535	55063000	Acrylic or modacrylic	2.0%	Kg	3
4536	55064000	Of polypropylene	2.5%	Kg	3.1
	550690	Other			
4537	55069010	Polypropylene tops	2.5%	Kg	3.1

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4538	55069090	Other	1.0%	Kg	
	5507	ARTIFICIAL STAPLE FIBRES, CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING			
	550700	Artificial staple fibres, carded, combed or otherwise processed for spinning			
4539	55070010	Acetate rayon tops	0.9%	Kg	
4540	55070020	Viscose tops	0.9%	Kg	
4541	55070030	Polynosic tops	0.9%	Kg	
4542	55070040	High wet modulus tops	0.9%	Kg	
4543	55070090	Other	0.9%	Kg	
	5508	SEWING THREAD OF MAN-MADE STAPLE FIBRES, WHETHER OR NOT PUT UP FOR RETAIL SALE			
4544	55081000	Of synthetic staple fibres	1.0%	Kg	
4545	55082000	Of artificial staple fibres	1.0%	Kg	
	5509	YARN (OTHER THAN SEWING THREAD) OF SYNTHETIC STAPLE FIBRES, NOT PUT UP FOR RETAIL SALE			
		Containing 85% or more by weight of staple fibres of nylon or other polyamides			
4546	55091100	Single yarn	1.0%	Kg	
4547	55091200	Multiple (folded) or cabled yarn	1.0%	Kg	
		Containing 85% or more by weight of polyester staple fibres			
4548	55092100	Single yarn	2.5%	Kg	1.8
4549	55092200	Multiple (folded) or cabled yarn	2.5%	Kg	1.8
		Containing 85% or more by weight of acrylic or modacrylic staple fibres			
4550	55093100	Single yarn	2.0%	Kg	3
4551	55093200	Multiple (folded) or cabled yarn	2.0%	Kg	3
		Other yarn, containing 85% or more by weight of acrylic or modacrylic staple fibres			
	550941	Single yarn			
4552	55094110	Polypropylene spun yarn	2.5%	Kg	3.1
4553	55094120	Polyvinyl acetate spun yarn	1.0%	Kg	
4554	55094130	Polyvinyl chloride spun yarn	1.0%	Kg	
4555	55094190	Other	1.0%	Kg	
	550942	Multiple (folded) or cabled yarn			
4556	55094210	Polypropylene spun yarn	2.5%	Kg	3.1
4557	55094220	Polyvinyl acetate (PVA) spun yarn	1.0%	Kg	
4558	55094230	Polyvinyl chloride (PVC) spun yarn	1.0%	Kg	
4559	55094290	Other	1.0%	Kg	
		Other yarn, of polyester staple fibres			
4560	55095100	Mixed mainly or solely with artificial staple fibres	2.5%	Kg	1.8
4561	55095200	Mixed mainly or solely with wool or fine animal hair	2.5%	Kg	1.8
4562	55095300	Mixed mainly or solely with cotton	2.5%	Kg	1.8
4563	55095900	Other	2.5%	Kg	1.8
		Other yarn, of acrylic or modacrylic staple fibres			
4564	55096100	Mixed mainly or solely with wool or fine animal hair	2.0%	Kg	3
4565	55096200	Mixed mainly or solely with cotton	2.0%	Kg	3
4566	55096900	Other	2.0%	Kg	3
		Other yarn			
4567	55099100	Mixed mainly or solely with wool or fine animal hair	1.0%	Kg	
4568	55099200	Mixed mainly or solely with cotton	1.0%	Kg	
4569	55099900	Other	1.0%	Kg	
	5510	YARN (OTHER THAN SEWING THREAD) OF ARTIFICIAL STAPLE FIBRES, NOT PUT UP FOR RETAIL SALE			
		Containing 85% or more by weight of artificial staple fibres			
	551011	Single yarn			

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4570	55101110	Viscose rayon spun yarn	0.9%	Kg	
4571	55101120	Acetate rayon spun yarn	0.9%	Kg	
4572	55101190	Other	0.9%	Kg	
	551012	Multiple (folded) or cabled yarn			
4573	55101210	Viscose rayon spun yarn	0.9%	Kg	
4574	55101220	Acetate rayon spun yarn	0.9%	Kg	
4575	55101290	Other	0.9%	Kg	
	551020	Other yarn, mixed mainly or solely with wool or fine animal hair			
4576	55102010	Viscose rayon spun yarn	0.9%	Kg	
4577	55102020	Acetate rayon spun yarn	0.9%	Kg	
4578	55102090	Other	0.9%	Kg	
	551030	Other yarn, mixed mainly or solely with cotton			
4579	55103010	Viscose rayon spun yarn	0.9%	Kg	
4580	55103020	Acetate rayon spun yarn	0.9%	Kg	
4581	55103090	Other	0.9%	Kg	
	551090	Other yarn			
4582	55109010	Viscose rayon spun yarn	0.9%	Kg	
4583	55109020	Acetate rayon spun yarn	0.9%	Kg	
4584	55109090	Other	0.9%	Kg	
	5511	YARN (OTHER THAN SEWING THREAD) OF MAN-MADE STAPLE FIBRES, PUT UP FOR RETAIL SALE			
4585	55111000	Of synthetic staple fibres, containing 85% or more by weight of such fibres	1.0%	Kg	
4586	55112000	Of synthetic staple fibres, containing less than 85% by weight of such fibres	1.0%	Kg	
	551130	Of artificial staple fibres			
4587	55113010	Containing more than 85% by weight of staple fibre whichever is higher	0.9%	Kg	
4588	55113090	Other	0.9%	Kg	
	5512	Woven fabrics of synthetic staple fibres, CONTAINING 85% OR MORE BY WEIGHT OF SYNTHETIC STAPLE FIBRES			
		Containing 85% or more by weight of polyester staple fibres			
	551211	Unbleached or bleached			
4589	55121110	Unbleached	2.4%	m <sup>2</sup>	2
4590	55121120	Bleached	2.4%	m <sup>2</sup>	2
	551219	Other			
4591	55121910	Dyed	2.4%	m <sup>2</sup>	2
4592	55121920	Printed	2.4%	m <sup>2</sup>	2
4593	55121990	Other	2.4%	m <sup>2</sup>	2
		Containing 85% or more by weight of acrylic or modacrylic staple fibres			
	551221	Unbleached or bleached			
4594	55122110	Unbleached	2.4%	m <sup>2</sup>	2
4595	55122120	Bleached	2.4%	m <sup>2</sup>	2
	551229	Other			
4596	55122910	Dyed	2.4%	m <sup>2</sup>	2
4597	55122920	Printed	2.4%	m <sup>2</sup>	2
4598	55122990	Other	2.4%	m <sup>2</sup>	2
		Other			
	551291	Unbleached or bleached			
4599	55129110	Unbleached	0.7%	m <sup>2</sup>	
4600	55129120	Bleached	0.7%	m <sup>2</sup>	
	551299	Other			
4601	55129910	Dyed	0.7%	m <sup>2</sup>	
4602	55129920	Printed	0.7%	m <sup>2</sup>	
4603	55129990	Other	0.7%	m <sup>2</sup>	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	5513	WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES, CONTAINING LESS THAN 85% BY WEIGHT OF SUCH FIBRES, MIXED MAINLY OR SOLELY WITH COTTON, OF A WEIGHT NOT EXCEEDING 170 g/m2			
		Unbleached or bleached			
	551311	Of polyester staple fibres, plain weave			
4604	55131110	Unbleached	2.4%	m <sup>2</sup>	2
4605	55131120	Bleached	2.4%	m <sup>2</sup>	2
	551312	3-thread or 4-thread twill, including cross twill, of polyester staple fibres			
4606	55131210	Unbleached	2.4%	m <sup>2</sup>	2
4607	55131220	Bleached	2.4%	m <sup>2</sup>	2
	551313	Other woven fabrics of polyester staple fibres			
4608	55131310	Unbleached	2.4%	m <sup>2</sup>	2
4609	55131320	Bleached	2.4%	m <sup>2</sup>	2
	551319	Other woven fabrics			
4610	55131910	Unbleached	0.7%	m <sup>2</sup>	
4611	55131920	Bleached	0.7%	m <sup>2</sup>	
		Dyed			
4612	55132100	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4613	55132300	Other woven fabrics of polyester staple fibres	2.4%	m <sup>2</sup>	2
4614	55132900	Other woven fabrics	2.4%	m <sup>2</sup>	2
		Of yarns of different colours :			
4615	55133100	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4616	55133900	Other woven fabrics	2.4%	m <sup>2</sup>	2
		Printed			
4617	55134100	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4618	55134900	Other woven fabrics	2.4%	m <sup>2</sup>	2
	5514	WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES, CONTAINING LESS THAN 85% BY WEIGHT OF SUCH FIBRES, MIXED MAINLY OR SOLELY WITH COTTON, OF A WEIGHT EXCEEDING 170 G/M2 2			
		Unbleached or bleached			
	551411	Of polyester staple fibres, plain weave			
4619	55141110	Unbleached	2.4%	m <sup>2</sup>	2
4620	55141120	Bleached	2.4%	m <sup>2</sup>	2
	551412	3-thread or 4-thread twill, including cross twill, of polyester staple fibres			
4621	55141210	Unbleached	2.4%	m <sup>2</sup>	2
4622	55141220	Bleached	2.4%	m <sup>2</sup>	2
	551419	Other			
4623	55141910	Unbleached	2.4%	m <sup>2</sup>	2
4624	55141920	Bleached	2.4%	m <sup>2</sup>	2
		Dyed			
4625	55142100	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4626	55142200	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	2.4%	m <sup>2</sup>	2
4627	55142300	Other woven fabrics of polyester staple fibres	2.4%	m <sup>2</sup>	2
4628	55142900	Other woven fabrics	2.4%	m <sup>2</sup>	2
	551430	Of yarns of different colours			
4629	55143011	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4630	55143012	3-thread or 4-thread twill, including cross twill, of polyester staple fibres metre,	2.4%	m <sup>2</sup>	2
4631	55143013	Other woven fabrics of polyester staple fibres	2.4%	m <sup>2</sup>	2
4632	55143019	Other woven fabrics	2.4%	m <sup>2</sup>	2
		Printed			
4633	55144100	Of polyester staple fibres, plain weave	2.4%	m <sup>2</sup>	2
4634	55144200	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	2.4%	m <sup>2</sup>	3.1

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
4635	55144300	Other woven fabrics of polyester staple fibres	2.4%	m <sup>2</sup>	3.1
4636	55144900	Other woven fabrics	0.7%	m <sup>2</sup>	
	5515	OTHER WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES			
	551511	Mixed mainly or solely with viscos rayon staple fibres			
4637	55151110	Unbleached	0.7%	m <sup>2</sup>	
4638	55151120	Bleached	0.7%	m <sup>2</sup>	
4639	55151130	Dyed	0.7%	m <sup>2</sup>	
4640	55151140	Printed	0.7%	m <sup>2</sup>	
4641	55151190	Other	0.7%	m <sup>2</sup>	
	551512	Mixed mainly or solely with man-made filaments			
4642	55151210	Unbleached	0.7%	m <sup>2</sup>	
4643	55151220	Bleached	0.7%	m <sup>2</sup>	
4644	55151230	Dyed	0.7%	m <sup>2</sup>	
4645	55151240	Printed	0.7%	m <sup>2</sup>	
4646	55151290	Other	0.7%	m <sup>2</sup>	
	551513	Mixed mainly or solely with wool or fine animal hair			
4647	55151310	Unbleached	0.7%	m <sup>2</sup>	
4648	55151320	Bleached	0.7%	m <sup>2</sup>	
4649	55151330	Dyed	0.7%	m <sup>2</sup>	
4650	55151340	Printed	0.7%	m <sup>2</sup>	
4651	55151390	Other	0.7%	m <sup>2</sup>	
	551519	Other			
4652	55151910	Unbleached	0.7%	m <sup>2</sup>	
4653	55151920	Bleached	0.7%	m <sup>2</sup>	
4654	55151930	Dyed	0.7%	m <sup>2</sup>	
4655	55151940	Printed	0.7%	m <sup>2</sup>	
4656	55151990	Other	0.7%	m <sup>2</sup>	
		Of acrylic or modacrylic staple fibres			
	551521	Mixed mainly or solely with man-made filaments			
4657	55152110	Unbleached	1.2%	m <sup>2</sup>	
4658	55152120	Bleached	1.2%	m <sup>2</sup>	
4659	55152130	Dyed	1.2%	m <sup>2</sup>	
4660	55152140	Printed	1.2%	m <sup>2</sup>	
4661	55152190	Other	1.2%	m <sup>2</sup>	
	551522	Mixed mainly or solely with wool or fine animal hair			
4662	55152210	Unbleached	0.7%	m <sup>2</sup>	
4663	55152220	Bleached	0.7%	m <sup>2</sup>	
4664	55152230	Dyed	0.7%	m <sup>2</sup>	
4665	55152240	Printed	0.7%	m <sup>2</sup>	
4666	55152290	Other	0.7%	m <sup>2</sup>	
	551529	Other			
4667	55152910	Unbleached	0.7%	m <sup>2</sup>	
4668	55152920	Bleached	0.7%	m <sup>2</sup>	
4669	55152930	Dyed	0.7%	m <sup>2</sup>	
4670	55152940	Printed	0.7%	m <sup>2</sup>	
4671	55152990	Other	0.7%	m <sup>2</sup>	
		Other woven fabrics			
	551591	Mixed mainly or solely with man-made filaments			
4672	55159110	Unbleached	0.7%	m <sup>2</sup>	
4673	55159120	Bleached	0.7%	m <sup>2</sup>	
4674	55159130	Dyed	0.7%	m <sup>2</sup>	
4675	55159140	Printed	0.7%	m <sup>2</sup>	
4676	55159190	Other	0.7%	m <sup>2</sup>	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	551599	Other			
4677	55159910	Unbleached	0.7%	m <sup>2</sup>	
4678	55159920	Bleached	0.7%	m <sup>2</sup>	
4679	55159930	Dyed	0.7%	m <sup>2</sup>	
4680	55159940	Printed	0.7%	m <sup>2</sup>	
4681	55159990	Other	0.7%	m <sup>2</sup>	
	5516	WOVEN FABRICS OF ARTIFICIAL STAPLE FIBRES			
		Containing 85% or more by weight of artificial staple fibres			
	551611	Unbleached or bleached			
4682	55161110	Unbleached	1.2%	m <sup>2</sup>	
4683	55161120	Bleached	1.2%	m <sup>2</sup>	
4684	55161200	Dyed	1.2%	m <sup>2</sup>	
4685	55161300	Of yarns of different colours	1.2%	m <sup>2</sup>	
	551614	Printed			
4686	55161410	Spun rayon printed shantung	1.2%	m <sup>2</sup>	
4687	55161420	Spun rayon printed linen	1.2%	m <sup>2</sup>	
4688	55161490	Other	1.2%	m <sup>2</sup>	
		Containing less than 85% by weight of artifical staple fibres, mixed mainly or solely with man-made filaments			
	551621	Unbleached or bleached			
4689	55162110	Unbleached	1.2%	m <sup>2</sup>	
4690	55162120	Bleached	1.2%	m <sup>2</sup>	
4691	55162200	Dyed	1.2%	m <sup>2</sup>	
4692	55162300	Of yarns of different colours	1.2%	m <sup>2</sup>	
4693	55162400	Printed	1.2%	m <sup>2</sup>	
		Containing less than 85% by weight of artifical staple fibres, mixed mainly or solely wool or fine animal hair			
	551631	Unbleached or bleached			
4694	55163110	Unbleached	1.2%	m <sup>2</sup>	
4695	55163120	Bleached	1.2%	m <sup>2</sup>	
4696	55163200	Dyed	1.2%	m <sup>2</sup>	
4697	55163300	Of yarns of different colours	1.2%	m <sup>2</sup>	
4698	55163400	Printed	1.2%	m <sup>2</sup>	
		Containing less than 85% by weight of artifical staple fibres, mixed mainly or solely with cotton			
	551641	Unbleached or bleached			
4699	55164110	Unbleached	1.2%	m <sup>2</sup>	
4700	55164120	Bleached	1.2%	m <sup>2</sup>	
4701	55164200	Dyed	1.2%	m <sup>2</sup>	
4702	55164300	Of yarns of different colours	1.2%	m <sup>2</sup>	
4703	55164400	Printed	1.2%	m <sup>2</sup>	
		Other :			
	551691	Unbleached or bleached			
4704	55169110	Unbleached	1.2%	m <sup>2</sup>	
4705	55169120	Bleached	1.2%	m <sup>2</sup>	
4706	55169200	Dyed	1.2%	m <sup>2</sup>	
4707	55169300	Of yarns of different colours	1.2%	m <sup>2</sup>	
4708	55169400	Printed	1.2%	m <sup>2</sup>	
	5601	WADDING OF TEXTILE MATERIALS AND ARTICLES THEREOF; TEXTILE FIBRES, NOT EXCEEDING 5 MM IN LENGTH (FLOCK), TEXTILE DUST AND MILL NEPS			
		Wadding of textile materials and articles thereof			
	560121	Of cotton			
4709	56012110	Absorbent cotton wool	1.0%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
4710	56012190	Other	1.0%	Kg	
4711	56012200	Of man-made fibres	1.0%	Kg	
4712	56012900	Other	1.0%	Kg	
4713	56013000	Textile flock and dust and mill neps	1.0%	Kg	
	5602	FELT, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED			
4714	56021000	Needleloom felt and stitch-bonded fibre fabrics	1.0%	Kg	
		Other felt, not impregnated, coated, covered or laminated			
4715	56022100	Of wool or fine animal hair	1.0%	Kg	
	560229	Of other textile materials			
4716	56022910	For machines other than cotton machinery	1.0%	Kg	
4717	56022920	Of jute (including blended or union jute), other than for machinery	1.0%	Kg	
4718	56022990	Other	1.0%	Kg	
	560290	Other			
4719	56029010	of rubberised coir, needled felt	1.0%	Kg	
4720	56029090	Other	1.0%	Kg	
	5603	NONWOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED			
		Of man-made filaments			
4721	56031100	Weighing not more than 25 g/m <sup>2</sup>	1.5%	Kg	3
4722	56031200	Weighing more than 25 g/m <sup>2</sup> but not more than 70 g/m <sup>2</sup>	1.5%	Kg	3
4723	56031300	Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	1.5%	Kg	3
4724	56031400	Weighing more than 150 g/m <sup>2</sup>	1.5%	Kg	3
		Other			
4725	56039100	Weighing not more than 25 g/m <sup>2</sup>	1.5%	Kg	3
4726	56039200	Weighing more than 25 g/m <sup>2</sup> but not more than 70 g/m <sup>2</sup>	1.5%	Kg	3
4727	56039300	Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	1.5%	Kg	3
4728	56039400	Weighing more than 150 g/m <sup>2</sup>	1.5%	Kg	3
	5604	RUBBER THREAD AND CORD, TEXTILE COVERED; TEXTILE YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS			
4729	56041000	Rubber thread and cord, textile covered	1.0%	Kg	
4730	56049000	Other	1.0%	Kg	
	5605	Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal			
	560500	Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal:			
4731	56050010	Real zari thread (gold) and silver thread combined with textile thread	1.0%	Kg	
4732	56050020	Imitation zari thread	1.0%	Kg	
4733	56050090	Other	1.0%	Kg	
	5606	GIMPED YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, GIMPED (OTHER THAN THOSE OF HEADING 5605 AND GIMPED HORSEHAIR YARN); CHENILLE YARN (INCLUDING FLOCK CHENILLE YARN); LOOP WALE-YARN			
	560600	Gimped yarn, and strip and the like of heading 5404 or 5405, gimped (other than those of heading 5605 and gimped horsehair yarn); chenille yarn (including flock chenille yarn); loop wale-yarn			

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4734	56060010	Trimnings, of cotton	1.0%	Kg	
4735	56060020	Trimnings, of man-made fibres	1.0%	Kg	
4736	56060030	Trimnings, of zari	1.0%	Kg	
4737	56060090	Other	1.0%	Kg	
	5607	TWINE, CORDAGE, ROPES AND CABLES, WHETHER OR NOT PLAITED OR BRAIDED AND WHETHER OR NOT IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS			
		Of sisal or other textile fibres of the genus Agave			
4738	56072100	Binder or baler twine	1.0%	Kg	
4739	56072900	Other	1.0%	Kg	
		Of polyethylene or polypropylene			
4740	56074100	Binder or baler twine	1.0%	Kg	
4741	56074900	Other	1.0%	Kg	
	560750	Of other synthetic fibres			
4742	56075010	Nylon fish net twine	1.0%	Kg	
4743	56075020	Nylon tyre cord	1.0%	Kg	
4744	56075030	Viscose tyre cord	1.0%	Kg	
4745	56075040	Nylon rope	1.0%	Kg	
4746	56075090	Other	1.0%	Kg	
	560790	Other			
4747	56079010	Coir, cordage and ropes, other than of cotton	1.0%	Kg	
4748	56079020	Cordage, cable, ropes and twine, of cotton	1.0%	Kg	
4749	56079090	Other	1.0%	Kg	
	5608	KNOTTED NETTING OF TWINE, CORDAGE OR ROPE; MADE UP FISHING NETS AND OTHER MADE UP NETS, OF TEXTILE MATERIALS			
		Of man-made textile materials			
	560811	Made up fishing nets			
4750	56081110	Made up fishing nets of nylon	1.0%	Kg	
4751	56081190	Other	1.0%	Kg	
4752	56081900	Other	1.0%	Kg	
	560890	Other			
4753	56089010	Of cotton	1.0%	Kg	
4754	56089020	Of jute	1.0%	Kg	
4755	56089090	Other	1.0%	Kg	
	5609	ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	560900	Articles of yarn, strip or the like of heading 5404 or 5405, twine, cordage, rope or cables, not elsewhere specified or included			
4756	56090010	Products of coir	1.0%	Kg	
4757	56090020	Articles made up of cotton yarn	1.0%	Kg	
4758	56090030	Articles made up of jute	1.0%	Kg	
4759	56090090	Other	1.0%	Kg	
	5701	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, KNOTTED, WHETHER OR NOT MADE UP			
4760	57011000	Of wool or fine animal hair	2.6%	m <sup>2</sup>	28.4
	570110	Of wool or fine animal hair			
4761	57011010	Hand-made	2.6%	m <sup>2</sup>	28.4
4762	57011090	Other	2.6%	m <sup>2</sup>	28.4
	570190	Of other textile materials;			
		Of Cotton			
4763	57019011	Hand-made	3.5%	m <sup>2</sup>	17.2
4764	57019019	Other	3.5%	m <sup>2</sup>	17.2
4765	57019020	OF COIR INCLUDING GEO TEXTILE	2.1%	m <sup>2</sup>	19.2
		Of Silk			
4766	57019031	Hand-made	1.2%	m <sup>2</sup>	



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4767	57019039	Other	1.2%	m <sup>2</sup>	
	5702	Carpets and other textile floor coverings, woven, not tufted or flopped, whether or not made-up, including 'kelem', 'Schumacks', 'Karamanie' and similar hand-woven rugs			
4768	57021000	"Kelem", "Schumacks", "Karamanie" and similar hand-woven rugs	1.2%	m <sup>2</sup>	
	570220	Floor coverings of coconut fibres (coir)			
4769	57022010	Coir matting, woven	2.1%	m <sup>2</sup>	19.2
4770	57022020	Coir carpets and other rugs	2.1%	m <sup>2</sup>	19.2
4771	57022090	Other	1.2%	m <sup>2</sup>	
		Other, of pile construction, not made up			
	570231	Of wool or fine animal hair			
4772	57023110	Carpets	2.6%	m <sup>2</sup>	28.4
4773	57023120	Druggets	2.6%	m <sup>2</sup>	28.4
4774	57023130	Mats and matting	2.6%	m <sup>2</sup>	28.4
4775	57023140	Carpeting , floor rugs and the like	2.6%	m <sup>2</sup>	28.4
4776	57023190	Other	2.6%	m <sup>2</sup>	28.4
	570232	Of man-made textile material			
4777	57023210	Carpets, carpeting and rugs and the like	2.7%	m <sup>2</sup>	24.5
4778	57023220	Mats and matting	2.7%	m <sup>2</sup>	24.5
4779	57023290	Other	2.7%	m <sup>2</sup>	24.5
	570239	Of other textile materials			
4780	57023910	Carpets and other floor coverings other than durries of cotton	1.2%	m <sup>2</sup>	
4781	57023920	Carpets and other floor coverings, of silk	1.2%	m <sup>2</sup>	
		Other, of pile construction made up			
	570241	Of wool or fine animal hair			
4782	57024110	Carpets	2.6%	m <sup>2</sup>	28.4
4783	57024120	Druggets	2.6%	m <sup>2</sup>	28.4
4784	57024130	Mats and matting	2.6%	m <sup>2</sup>	28.4
4785	57024190	Other	2.6%	m <sup>2</sup>	28.4
	570242	Of man-made textile materials			
4786	57024210	Carpets, carpeting and rugs	2.7%	m <sup>2</sup>	24.5
4787	57024220	Mats and mattings	2.7%	m <sup>2</sup>	24.5
4788	57024230	Carpets, rugs and mats of handloom	2.7%	m <sup>2</sup>	24.5
4789	57024290	Other	2.7%	m <sup>2</sup>	24.5
	570249	Of other textile materials			
4790	57024910	Carpets and other floor coverings other than durries of cotton	1.2%	m <sup>2</sup>	
4791	57024920	Carpets and other floor coverings, of silk	1.2%	m <sup>2</sup>	
4792	57024990	Other	1.2%	m <sup>2</sup>	
	570250	other, not of pile construction, not made up			
		Of man-made textile materials;			
4793	57025021	Carpets, Carpeting and rugs	1.2%	m <sup>2</sup>	
4794	57025022	Mats and matting	1.2%	m <sup>2</sup>	
4795	57025029	Other	1.2%	m <sup>2</sup>	
		Of other textile materials			
4796	57025031	Carpets and other floor coverings, of cotton other than durries	3.5%	m <sup>2</sup>	17.2
4797	57025032	Carpets and other floor coverings, of silk	1.2%	m <sup>2</sup>	
4798	57025033	Place mat and other similar goods	1.2%	m <sup>2</sup>	
4799	57025039	Other	1.2%	m <sup>2</sup>	
		other, not of pile construction, made up			
	570291	Of wool or fine animal hair			
4800	57029110	Carpets	2.6%	m <sup>2</sup>	28.4
4801	57029120	Druggets	2.6%	m <sup>2</sup>	28.4
4802	57029130	Mats and matting	2.6%	m <sup>2</sup>	28.4

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4803	57029190	Other	2.6%	m <sup>2</sup>	28.4
	570292	Of man-made textile materials			
4804	57029210	Carpets, carpeting and rugs	2.7%	m <sup>2</sup>	24.5
4805	57029220	Mats and mattings	2.7%	m <sup>2</sup>	24.5
4806	57029290	Other	2.7%	m <sup>2</sup>	24.5
	570299	Of other textile materials			
4807	57029910	Carpets and other floor coverings of cotton,	3.5%	m <sup>2</sup>	17.2
4808	57029920	Carpets and other floor coverings, of silk	1.2%	m <sup>2</sup>	
4809	57029990	Other	1.2%	m <sup>2</sup>	
	5703	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, (INCLUDING TURF), TUFTED, WHETHER OR NOT MADE UP			
	570310	Of wool or fine animal hair :			
4810	57031010	Carpets	2.6%	m <sup>2</sup>	28.4
4811	57031020	Mats and matting	2.6%	m <sup>2</sup>	28.4
4812	57031090	Other	2.6%	m <sup>2</sup>	28.4
		Of nylon or other polyamides :			
4813	57032100	Turf	2.7%	m <sup>2</sup>	24.5
	570329	Other			
4814	57032910	Carpets, carpeting and rugs	2.7%	m <sup>2</sup>	24.5
4815	57032920	100% polyamide tufted velour, cut pile or loop pile carpet mats with jute, rubber latex or PU foam backing	2.7%	m <sup>2</sup>	24.5
4816	57032990	Other	2.7%	m <sup>2</sup>	24.5
		Of other man-made textile materials:			
4817	57033100	Turf	2.7%	m <sup>2</sup>	24.5
	570339	Other:			
4818	57033910	Carpets, carpeting and rugs	2.7%	m <sup>2</sup>	24.5
4819	57033920	100% polypropylene carpet mats with jute, rubber, latex or PU foam backing	2.7%	m <sup>2</sup>	24.5
4820	57033990	Other	2.7%	m <sup>2</sup>	24.5
	570390	Of other textile materials:			
4821	57039010	Carpets and other floor coverings, of cotton, other than durries	3.5%	m <sup>2</sup>	17.2
4822	57039020	Carpets and floor coverings of Coir	2.1%	m <sup>2</sup>	19.2
4823	57039090	Other	1.2%	m <sup>2</sup>	
	5704	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, OF FELT, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP			
4824	57041000	Tiles, having a maximum surface area of 0.3 m2	1.2%	m <sup>2</sup>	
	570420	Tiles, having a maximum surface area exceeding 0.3 m2 but not exceeding 1 m2			
4825	57042010	Cotton	1.2%	m <sup>2</sup>	
4826	57042020	woollen, other than artware	1.2%	m <sup>2</sup>	
4827	57042090	Other	1.2%	m <sup>2</sup>	
	570490	Other			
4828	57049010	Cotton	1.2%	m <sup>2</sup>	
4829	57049020	woollen, other than artware	1.2%	m <sup>2</sup>	
4830	57049090	Other	1.2%	m <sup>2</sup>	
	5705	Other carpets and other textile floor coverings, whether or not made-up			
	570500	Other carpets and other textile floor coverings whether or not made-up			
		Carpets			
4831	57050011	Of silk	1.2%	m <sup>2</sup>	

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4832	57050019	Other	1.2%	m <sup>2</sup>	
		Durries			
4833	57050021	Durries cotton	3.5%	m <sup>2</sup>	17.2
4834	57050022	Durries of man-made fibres	2.7%	m <sup>2</sup>	24.5
4835	57050023	Durries of wool	2.6%	m <sup>2</sup>	28.4
4836	57050024	Cotton durries of handloom (including chindi durries, cotton chenille durries, Rag Rug durries, printed durries, druggets);	3.5%	m <sup>2</sup>	17.2
4837	57050029	Other	1.2%	m <sup>2</sup>	
		Of jute			
4838	57050031	Of blended jute	2.1%	m <sup>2</sup>	19.2
4839	57050032	Of coir jute	2.1%	m <sup>2</sup>	19.2
4840	57050039	Other	1.2%	m <sup>2</sup>	
		Carpets, carpetting, rugs, mats and mattings			
4841	57050041	knitted	1.2%	m <sup>2</sup>	
4842	57050042	Mats and mattings including bath mats, where cotton predominates by weight, of handloom, cotton rugs of handloom	1.2%	m <sup>2</sup>	
4843	57050049	Other	1.2%	m <sup>2</sup>	
4844	57050090	Other	1.2%	m <sup>2</sup>	
	5801	WOVEN PILE FABRICS AND CHENILLE FABRICS, OTHER THAN FABRICS OF HEADING 5802 OR 5806			
4845	58011000	Of wool or fine animal hair	1.0%	m <sup>2</sup>	
		Of cotton			
4846	58012100	Uncut weft pile fabrics	1.0%	m <sup>2</sup>	
	580122	Cut corduroy			
4847	58012210	Solely of cotton	1.0%	m <sup>2</sup>	
4848	58012290	Other	1.0%	m <sup>2</sup>	
4849	58012300	Other weft pile fabrics	1.0%	m <sup>2</sup>	
4850	58012600	Chenille fabrics	1.0%	m <sup>2</sup>	
	580127	Warp pile fabrics			
4851	58012710	Warp pile fabrics, 'epingle' (uncut)	1.0%	m <sup>2</sup>	
4852	58012720	Warp pile fabrics, cut	1.0%	m <sup>2</sup>	
4853	58012790	Other	1.0%	m <sup>2</sup>	
		Of man-made fibres			
4854	58013100	Uncut weft pile fabrics	1.0%	m <sup>2</sup>	
4855	58013200	Cut corduroy	1.0%	m <sup>2</sup>	
4856	58013300	Other weft pile fabrics	1.0%	m <sup>2</sup>	
	580136	Chenille fabrics			
4857	58013610	Carduroys	1.0%	m <sup>2</sup>	
4858	58013690	Other	1.0%	m <sup>2</sup>	
	580137	Warp pile fabrics			
4859	58013710	WARP PILE FABRICS UNCUT	1.0%	m <sup>2</sup>	
4860	58013720	Warp pile fabrics, cut	1.0%	m <sup>2</sup>	
4861	58013790	Other	1.0%	m <sup>2</sup>	
	580190	Of other textile materials			
4862	58019010	Pile fabrics and chenille fabrics of silk containing more than 50% by weight of silk, but not containing wool or hair	1.0%	m <sup>2</sup>	
4863	58019090	Pile fabrics and chenille fabrics not elsewhere specified or included	1.0%	m <sup>2</sup>	
	5802	TERRY TOWELLING AND SIMILAR WOVEN TERRY FABRICS, OTHER THAN ARROW FABRICS OF HEADING 5806 TUFTED TEXTILE FABRICS, OTHER THAN PRODUCTS OF HEADING 5703			

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	580210	Terry towelling and similar woven terry fabrics,of cotton:			
4864	58021010	Unbleached	1.0%	m <sup>2</sup>	
4865	58021020	Bleached	1.0%	m <sup>2</sup>	
4866	58021030	Piece dyed	1.0%	m <sup>2</sup>	
4867	58021040	Yarn dyed	1.0%	m <sup>2</sup>	
4868	58021050	Printed	1.0%	m <sup>2</sup>	
4869	58021060	Of Handloom	1.0%	m <sup>2</sup>	
4870	58021090	Other	1.0%	m <sup>2</sup>	
4871	58022000	Terry towelling and similar woven terry fabrics, of other textile materials	1.0%	m <sup>2</sup>	
4872	58023000	Tufted textile fabrics	1.0%	m <sup>2</sup>	
	580300	GAUZE, OTHER THAN NARROW FABRICS OF HEADING 5806			
		Of cotton			
4873	58030011	Unbleached	1.0%	m <sup>2</sup>	
4874	58030012	Bleached	1.0%	m <sup>2</sup>	
4875	58030013	Piece dyed	1.0%	m <sup>2</sup>	
4876	58030014	Yarn dyed	1.0%	m <sup>2</sup>	
4877	58030015	Printed	1.0%	m <sup>2</sup>	
4878	58030019	other	1.0%	m <sup>2</sup>	
		Of other textile materials			
4879	58030091	Of silk or silk waste	1.0%	m <sup>2</sup>	
4880	58030092	Of synthetic fibre	1.0%	m <sup>2</sup>	
4881	58030093	Of artificial fibre	1.0%	m <sup>2</sup>	
4882	58030099	Other	1.0%	m <sup>2</sup>	
	5804	TULLES AND OTHER NET FABRICS, NOT INCLUDING WOVEN, KNITTED OR CROCHETED FABRICS; LACE IN THE PIECE, IN STRIPS OR IN MOTIFS, OTHER THAN FABRICS OF HEADINGS 6002 TO 6006			
	580410	Tulles and other net fabrics			
4883	58041010	Of cotton	1.0%	Kg	
4884	58041090	Other	1.0%	Kg	
		Mechanically made lace			
4885	58042100	Of man-made fibres	1.0%	Kg	
	580429	Of other textile materials			
4886	58042910	Of cotton	1.0%	Kg	
4887	58042990	Other	1.0%	Kg	
4888	58043000	Hand-made lace	1.0%	Kg	
	5805	HAND-WOVEN TAPESTRIES OF THE TYPE GOBELINS, FLANDERS, AUBUSSON, BEAUVAIS AND THE LIKE, AND NEEDLE-WORKED TAPESTRIES (FOR EXAMPLE, PETIT POINT, CROSS STITCH), WHETHER OR NOT MADE UP			
	580500	Hand-woven tapestries of the type gobelins, flanders, aubusson, beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up			
4889	58050010	Tapestries hand made or needle worked by hand, of cotton	1.0%	Kg	
4890	58050020	Tapestries of jute	1.0%	Kg	
4891	58050090	Other	1.0%	Kg	
	5806	NARROW WOVEN FABRICS OTHER THAN GOODS OF HEADING 5807; NARROW FABRICS CONSISTING OF WARP WITHOUT WEFT ASSEMBLED BY MEANS OF AN ADHESIVE (BOLDUCS)			

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4892	58061000	Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	1.0%	Kg	
4893	58062000	Other woven fabrics, containing by weight 5% or more of elastomeric yarn or rubber thread	1.0%	Kg	
		other woven fabrics			
	580631	Of cotton			
4894	58063110	Typewriter ribbon cloth	1.0%	Kg	
4895	58063120	Newar cotton	1.0%	Kg	
4896	58063190	Other	1.0%	Kg	
4897	58063200	Of man-made fibres	1.0%	Kg	
	580639	Of other textile materials			
4898	58063910	Goat hair puttis tape	1.0%	Kg	
4899	58063920	Jute webbing	1.0%	Kg	
4900	58063930	Other narrow fabrics of jute	1.0%	Kg	
4901	58063990	Other	1.0%	Kg	
4902	58064000	Fabrics consisting of warp without weft assembled by means of an adhesive (bolducs)	1.0%	Kg	
	5807	LABELS, BADGES AND SIMILAR ARTICLES OF TEXTILE MATERIALS, IN THE PIECE, IN STRIPS OR CUT TO SHAPE OR SIZE, NOT EMBROIDERED			
	580710	Woven			
4903	58071010	Of cotton	1.0%	Kg	
4904	58071020	Of man-made fibre	1.0%	Kg	
4905	58071090	Other	1.0%	Kg	
	580790	Other			
4906	58079010	Felt or non-woven	1.0%	Kg	
4907	58079090	Other	1.0%	Kg	
	5808	BRAIDS IN THE PIECE; ORNAMENTAL TRIMMINGS IN THE PIECE, WITHOUT EMBROIDERY, OTHER THAN KNITTED OR CROCHETED; TASSELS, POMPONS AND SIMILAR ARTICLES			
	580810	Braids, in the piece			
4908	58081010	Of cotton	1.0%	Kg	
4909	58081090	Other	1.0%	Kg	
	580890	Other			
4910	58089010	Tapes, ornamental or cotton	1.0%	Kg	
4911	58089020	Hair band of narrow fabrics	1.0%	Kg	
4912	58089030	Other braids	1.0%	Kg	
4913	58089040	Ribbons of rayon with ornamental trimmings	1.0%	Kg	
4914	58089050	Saree falls, borders (other than zari), frings of cotton	1.0%	Kg	
4915	58089060	Saree falls, borders (other than zari), frings	1.0%	Kg	
4916	58089090	Other	1.0%	Kg	
	5809	WOVEN FABRICS OF METAL THREAD AND WOVEN FABRICS OF METALLISED YARN OF HEADING 5605, OF A KIND USED IN APPAREL, AS FURNISHING FABRICS OR FOR SIMILAR PURPOSES, NOT ELSEWHERE SPECIFIED OR			
	580900	Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 5605, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included			
4917	58090010	Zari border	1.0%	Kg	
4918	58090090	Other	1.0%	Kg	
	5810	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS			
4919	58101000	Embroidery without visible ground	1.0%	Kg	
		Other embroidery			
4920	58109100	Of cotton	1.0%	Kg	
	581092	Of man-made fibres			
4921	58109210	Embroidered badges, motifs and the like	1.0%	Kg	
4922	58109290	Other	1.0%	Kg	

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4923	58109900	Of other textile materials	1.0%	Kg	
	5811	QUILTED TEXTILE PRODUCTS IN THE PIECE, COMPOSED OF ONE OR MORE LAYERS OF TEXTILE MATERIALS ASSEMBLED WITH PADDING BY STITCHING OR OTHERWISE, OTHER THAN EMBROIDERY OF HEADING 5810			
	581100	Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810			
4924	58110010	Kantha (multilayer stitched textile fabrics in piece used for bedding, mattress pads or clothing)	1.0%	m <sup>2</sup>	
4925	58110020	Quilted wadding	1.0%	m <sup>2</sup>	
4926	58110090	Other	1.0%	m <sup>2</sup>	
	5901	TEXTILE FABRICS COATED WITH GUM OR AMYLACEOUS SUBSTANCES, OF A KIND USED FOR THE OUTER COVERS OF BOOKS OR THE LIKE; TRACING CLOTH; PREPARED PAINTING CANVAS; BUCKRAM AND SIMILAR STIFFENED TEXTILE FABRICS OF A KIND USED FOR HAT FOUNDATIONS			
	590110	Textile fabrics coated with gum or amylaceous substances, of a kind used for the outer covers of books or the like			
4927	59011010	Of cotton	1.0%	m <sup>2</sup>	
4928	59011020	Prepared painting canvas	1.0%	m <sup>2</sup>	
4929	59011090	Other	1.0%	m <sup>2</sup>	
	590190	Other			
4930	59019010	Tracing cloth of cotton	1.0%	m <sup>2</sup>	
4931	59019020	Varnished cambric fabrics (Empire fabrics) tapes	1.0%	m <sup>2</sup>	
4932	59019090	Other	1.0%	m <sup>2</sup>	
	5902	TYRE CORD FABRIC OF HIGH TENACITY YARN OF NYLON OR OTHER POLYAMIDES, POLYESTERS OR VISCOSE RAYON			
	590210	Of nylon or other polyamides			
4933	59021010	Impregnated with rubber	1.0%	m <sup>2</sup>	
4934	59021090	Other	1.0%	m <sup>2</sup>	
	590220	Of polyesters			
4935	59022010	Impregnated with rubber	1.0%	m <sup>2</sup>	
4936	59022090	Other	1.0%	m <sup>2</sup>	
	590290	Other			
4937	59029010	Impregnated with rubber	1.0%	m <sup>2</sup>	
4938	59029090	Other	1.0%	m <sup>2</sup>	
	5903	TEXTILE FABRICS, IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OTHER THAN THOSE OF HEADING 5902			
	590310	With polyvinyl chloride			
4939	59031010	Imitation leather fabrics of cotton	1.0%	m <sup>2</sup>	
4940	59031090	Other	1.0%	m <sup>2</sup>	
	590320	With polyurethane			
4941	59032010	Imitation leather fabrics, of cotton	1.0%	m <sup>2</sup>	
4942	59032090	Other	1.0%	m <sup>2</sup>	
	590390	Other			
4943	59039010	Of cotton	1.0%	m <sup>2</sup>	
4944	59039020	Polyethylene laminated jute fabrics	1.0%	m <sup>2</sup>	
4945	59039090	Other	1.0%	m <sup>2</sup>	
	5904	LINOLEUM, WHETHER OR NOT CUT TO SHAPE; FLOOR COVERINGS CONSISTING OF A COATING OR COVERING APPLIED ON A TEXTILE BACKING, WHETHER OR NOT CUT TO SHAPE			

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4946	59041000	Linoleum	1.0%	m <sup>2</sup>	
	590490	Other			
4947	59049010	Floor coverings with jute base	1.0%	m <sup>2</sup>	
4948	59049090	Other	1.0%	m <sup>2</sup>	
	5905	TEXTILE WALL COVERINGS			
	590500	Textile wall coverings			
4949	59050010	Fixed on the backing of any material	1.0%	Kg	
4950	59050090	Other	1.0%	Kg	
	5906	RUBBERISED TEXTILE FABRICS, OTHER THAN THOSE OF HEADING 5902			
4951	59061000	Adhesive tape of a width not exceeding 20 cm	1.0%	Kg	
		Other			
	590691	Knitted or crocheted			
4952	59069110	Of cotton	1.0%	Kg	
4953	59069190	Of other textile materials	1.0%	Kg	
	590699	Other			
4954	59069910	Insulating tape, electrical of cotton	1.0%	Kg	
4955	59069920	Rubberised cotton fabrics, other than knitted or crocheted	1.0%	Kg	
4956	59069990	Other	1.0%	Kg	
	5907	TEXTILE FABRICS OTHERWISE IMPREGNATED, COATED OR COVERED; PAINTED CANVAS BEING THEATRICAL SCENERY, STUDIO BACK-CLOTHS OR THE LIKE			
	590700	Textile fabrics otherwise impregnated, coated or covered; painted canvas being theatrical scenery, studio back-cloths or the like			
		Fabrics covered partially or fully with textile flocks, or with preparation containing textile flocks			
4957	59070011	On the base fabrics of cotton	1.0%	m <sup>2</sup>	
4958	59070012	On the base fabrics of man-made textile material	1.0%	m <sup>2</sup>	
4959	59070019	Other;	1.0%	m <sup>2</sup>	
		Other			
4960	59070091	Cotton fabrics coated or impregnated with oil or preparations with basis of drying oil	1.0%	m <sup>2</sup>	
4961	59070092	Other textile fabrics coated or impregnated with oil or oil preparations	1.0%	m <sup>2</sup>	
4962	59070093	Jute fabrics otherwise impregnated or coated	1.0%	m <sup>2</sup>	
4963	59070099	Other	1.0%	m <sup>2</sup>	
	5908	TEXTILE WICKS, WOVEN, PLAITED OR KNITTED, FOR LAMPS, S+D58IGHTERS, CANDLES OR THE LIKE; INCANDESCENT GAS MANTLES AND TUBULAR KNITTED GAS MANTLE FABRIC THEREFOR, WHETHER OR NOT IMPREGNATED			
	590800	Textile wicks, woven, plaited or knitted, for lamp stoves lighgters, candles or the like incandescent gas mantles and tubulor knitted gas mantle fabric therefor, whether or not impregnatged			
4964	59080010	Wicks and gas mantle fabrics, of cotton	1.0%	Kg	
4965	59080020	Gas mantles of rayon	1.0%	Kg	
4966	59080090	Other	1.0%	Kg	
	5909	TEXTILE HOSE PIPING AND SIMILAR TEXTILE TUBING, WITH OR WITHOUT LINING, ARMOUR OR ACCESSORIES OF OTHER MATERIALS			
	590900	Textile hose piping and similar textile tubing, with or without lining, armour or accessories of other materials			
4967	59090010	Of cotton	1.0%	Kg	
4968	59090020	Of man-made fibre	1.0%	Kg	
4969	59090090	Of other textile materials	1.0%	Kg	

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	5910	TRANSMISSION OR CONVEYOR BELTS OR BELTING, OF TEXTILE MATERIAL, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OR REINFORCED WITH METAL OR OTHER MATERIAL			
	591000	Transmission or conveyor belts or belting, of textile material, whether or not impregnated, coated, covered or laminated with plastics, or reinforced with metal or other material			
4970	59100010	Cotton canvas ply belting	1.0%	Kg	
4971	59100020	Rubberised cotton belting	1.0%	Kg	
4972	59100030	Other transmission, conveyer or elevator belts or belting of cotton	1.0%	Kg	
4973	59100040	Hair belting	1.0%	Kg	
4974	59100050	Flax canvas ply belting	1.0%	Kg	
4975	59100060	Fibre belt conveyor	1.0%	Kg	
4976	59100090	Other	1.0%	Kg	
	5911	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 8 TO THIS CHAPTER			
4977	59111000	Textile fabrics, felt and felt-lined woven fabrics, coated, covered or laminated with rubber, leather or other material, of a kind used for card clothing, and similar fabrics of a kind used for other technical purposes, including narrow fabrics made of velvet impregnated with rubber, for covering weaving spindles (weaving beams)	1.0%	Kg	
4978	59112000	Bolting cloth, whether or not made up	1.0%	m <sup>2</sup>	
		Textile fabrics and felts, endless or fitted with linking devices of a kind used in paper making or similar machines (for example for pulp or asbestos-cement)			
	591131	Weighing less than 650 g/m2			
4979	59113110	Felt for cotton textile industries, woven	1.0%	Kg	
4980	59113120	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	1.0%	Kg	
4981	59113130	Cotton fabrics and articles used in machinery and plant	1.0%	Kg	
4982	59113140	Jute fabrics and articles used in machinery or plant	1.0%	Kg	
4983	59113150	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	1.0%	Kg	
4984	59113190	Other	1.0%	Kg	
	591132	Weighing 650 g/m2 or more			
4985	59113210	Felt for cotton textile industries, woven	1.0%	Kg	
4986	59113220	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	1.0%	Kg	
4987	59113230	Cotton fabrics and articles used in machinery and plant	1.0%	Kg	
4988	59113240	Jute fabrics and articles used in machinery or plant	1.0%	Kg	
4989	59113250	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	1.0%	Kg	
4990	59113290	Other	1.0%	Kg	
4991	59114000	Filtering or Straining cloth of a kind used in oil presses or the like, including that of human hair	1.0%	Kg	
	591190	Other			
4992	59119010	Paper maker's felt, woven	1.0%	Kg	
4993	59119020	Gaskets, washers, polishing discs and other machinery parts of textile articles	1.0%	Kg	
4994	59119090	Other	1.0%	Kg	



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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	6001	PILE FABRICS, INCLUDING "LONG PILE" FABRICS AND TERRY FABRICS, KNITTED OR CROCHETED			
	600110	"Long pile" fabrics			
4995	60011010	Of cotton	1.0%	Kg	
4996	60011020	Of man-made fibres	1.0%	Kg	
4997	60011090	Of other textile materials	1.0%	Kg	
		Looped pile fabrics			
4998	60012100	Of cotton	1.0%	Kg	
4999	60012200	Of man-made fibres	1.0%	Kg	
5000	60012900	Of other textile materials	1.0%	Kg	
		Other			
5001	60019100	Of cotton	1.0%	Kg	
5002	60019200	Of man-made fibres	1.0%	Kg	
	600199	Of other textile materials			
5003	60019910	Of wool or fine animal hair	1.0%	Kg	
5004	60019990	Other	1.0%	Kg	
	6002	KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001			
5005	60024000	Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	1.0%	Kg	
5006	60029000	Other	1.0%	Kg	
	6003	KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, OTHER THAN THOSE OF HEADING 6001 OR 6002			
5007	60031000	Of wool or fine animal hair	1.0%	Kg	
5008	60032000	Of cotton	1.0%	Kg	
5009	60033000	Of synthetic fibres	1.0%	Kg	
5010	60034000	Of artificial fibres	1.0%	Kg	
5011	60039000	Other	1.0%	Kg	
	6004	KNITTED OR CROCHETED FABRICS OF A WIDTH EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001			
5012	60041000	Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	1.0%	Kg	
5013	60049000	Other	1.0%	Kg	
	6005	WARP KNIT FABRICS (INCLUDING THOSE MADE ON GALLOON KNITTING MACHINES), OTHER THAN THOSE OF HEADINGS 6001 TO 6004			
		Of cotton			
5014	60052100	Unbleached or bleached	1.0%	Kg	
5015	60052200	Dyed	1.0%	Kg	
5016	60052300	Of yarns of different colours	1.0%	Kg	
5017	60052400	Printed	1.0%	Kg	
		Of synthetic fibres			
5018	60053500	Fabrics specified in Sub-heading Note 1 to this Chapter	1.0%	Kg	
5019	60053600	Other, unbleached or bleached	1.0%	Kg	
5020	60053700	Other, dyed	1.0%	Kg	
5021	60053800	Other, of yarns of different colours	1.0%	Kg	
5022	60053900	Other, printed	1.0%	Kg	
		Of artificial fibres			
5023	60054100	Unbleached or bleached	1.0%	Kg	
5024	60054200	Dyed	1.0%	Kg	
5025	60054300	Of yarns of different colours	1.0%	Kg	
5026	60054400	Printed	1.0%	Kg	
5027	60059000	Other	1.0%	Kg	
	6006	OTHER KNITTED OR CROCHETED FABRICS			
5028	60061000	Of wool or fine animal hair	1.0%	Kg	
		Of cotton			

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5029	60062100	Unbleached or bleached	1.0%	Kg	
5030	60062200	Dyed	1.0%	Kg	
5031	60062300	Of yarns of different colours	1.0%	Kg	
5032	60062400	Printed	1.0%	Kg	
		Of synthetic fibres			
5033	60063100	Unbleached or bleached	1.0%	Kg	
5034	60063200	Dyed	1.0%	Kg	
5035	60063300	Of yarns of different colours	1.0%	Kg	
5036	60063400	Printed	1.0%	Kg	
		Of artificial fibres			
5037	60064100	Unbleached or bleached	1.0%	Kg	
5038	60064200	Dyed	1.0%	Kg	
5039	60064300	Of yarns of different colours	1.0%	Kg	
5040	60064400	Printed	1.0%	Kg	
5041	60069000	Other	1.0%	Kg	
	6401	WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS, THE UPPERS OF WHICH ARE NEITHER FIXED TO THE SOLE NOR ASSEMBLED BY STITCHING, RIVETING, NAILING, SCREWING, PLUGGING OR SIMILAR PROCESSES			
	640110	Footwear incorporating a protective metal toe-cap			
5042	64011010	Of rubber	1.0%	pa	
5043	64011090	Other	1.0%	pa	
		Other footwear :			
	640192	Covering the ankle but not covering the knee			
5044	64019210	Of rubber	1.0%	pa	
5045	64019290	Other	1.0%	pa	
	640199	Other			
5046	64019910	Of rubber	1.0%	pa	
5047	64019990	Other	1.0%	pa	
	6402	OTHER FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR PLASTICS			
		Sports footwear			
	640212	Ski-boots, cross-country ski footwear and snowboard boots			
5048	64021210	Of rubber	1.0%	pa	
5049	64021290	Other	1.0%	pa	
	640219	Other			
5050	64021910	Of rubber	1.0%	pa	
5051	64021990	Other	1.0%	pa	
	640220	Footwear with upper straps or thongs assembled to the sole by means of plugs			
5052	64022010	Of rubber	1.0%	pa	
5053	64022090	Other	1.0%	pa	
		Other footwear :			
	640291	Covering the ankle			
5054	64029110	Of rubber	1.0%	pa	
5055	64029190	Other	1.0%	pa	
	640299	Other			
5056	64029910	Of rubber	1.0%	pa	
5057	64029990	Other	1.0%	pa	
	6403	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF LEATHER			
		Sports footwear			
5058	64031200	Ski-boots, cross-country ski footwear and snowboard boots	1.3%	pa	
	640319	Other			
5059	64031910	With outer soles of leather	1.3%	pa	
5060	64031920	With outer soles of rubber	1.0%	pa	
5061	64031990	Other	1.0%	pa	

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	640320	Footwear with outer soles of leather, and uppers which consist of leather straps across the instep and around the big toe			
		All leather, closed toe			
5062	64032011	For men	1.3%	pa	
5063	64032012	For women	1.3%	pa	
5064	64032013	For children	1.3%	pa	
5065	64032019	Other	1.3%	pa	
		All leather, open toe			
5066	64032021	For men	1.3%	pa	
5067	64032022	For women	1.3%	pa	
5068	64032023	For children	1.3%	pa	
5069	64032029	Others	1.3%	pa	
5070	64032030	Of leather soles with embroidered uppers	1.3%	pa	
5071	64032040	Kolapuri chappals and similar footwear	1.3%	pa	
5072	64032090	Other	1.3%	pa	
5073	64034000	Other footwear, incorporating a protective metal toe-cap	1.3%	pa	
		Other footwear, with outer soles of leather :			
	640351	Covering the ankle			
		All leather shoes			
5074	64035111	For men	1.3%	pa	
5075	64035112	For women	1.3%	pa	
5076	64035113	For children	1.3%	pa	
5077	64035119	Other	1.3%	pa	
5078	64035190	Other	1.0%	pa	
	640359	Other			
5079	64035910	For men	1.0%	pa	
5080	64035920	For women	1.0%	pa	
5081	64035930	For children	1.0%	pa	
5082	64035990	Other	1.0%	pa	
		Other footwear :			
	640391	Covering the ankle			
5083	64039110	Leather boots and other footwear with rubber sole	1.3%	pa	
5084	64039120	Leather footwear with plastic and synthetic sole	1.3%	pa	
5085	64039190	Other	1.3%	pa	
	640399	Other			
5086	64039910	Leather sandals with rubber sole	1.3%	pa	
5087	64039920	Leather sandals with plastic or synthetic sole	1.3%	pa	
5088	64039990	Other	1.0%	pa	
	6404	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF TEXTILE MATERIALS			
		Footwear with outer soles of rubber or plastics			
	640411	Sports footwear; tennis shoes, basketball shoes, gym shoes, training shoes and the like			
5089	64041110	Of rubber sole with canvas upper	1.3%	pa	
5090	64041120	Of rubber sole with leather cloth uppers	1.3%	pa	
5091	64041190	Other	1.3%	pa	
	640419	Other			
5092	64041910	Of rubber sole with canvas upper	1.3%	pa	
5093	64041920	Of rubber sole with leather cloth uppers	1.3%	pa	
5094	64041990	Other	1.3%	pa	
5095	64042000	Footwear with outer soles of leather or composition leather	1.3%	pa	
	6405	OTHER FOOTWEAR			
5096	64051000	With uppers of leather or composition leather	1.0%	pa	
5097	64052000	With uppers of textile materials	1.0%	pa	
5098	64059000	Other	1.0%	pa	

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	6406	PARTS OF FOOTWEAR (INCLUDING UPPERS WHETHER OR NOT ATTACHED TO SOLES OTHER THAN OUTER SOLES); REMOVABLE IN-SOLES, HEEL CUSHIONS AND SIMILAR ARTICLES; GAITERS, LEGGINGS AND SIMILAR ARTICLES, AND PARTS THEREOF			
	640610	Uppers and parts thereof, other			
5099	64061010	Embroidered uppers of textile materials	1.3%	Kg	
5100	64061020	Leather uppers (prepared)	1.5%	Kg	37
5101	64061030	Goat lining	1.5%	Kg	37
5102	64061040	Sheep lining	1.5%	Kg	37
5103	64061090	Other	1.5%	Kg	37
	640620	Outer soles and heels, of rubber and plastics			
5104	64062000	Outer soles and heels of rubber or plastics	1.0%	Kg	
	640690	Other			
5105	64069010	Of wood	0.5%	Kg	
5106	64069020	Leather parts other than soles and prepared uppers	1.3%	Kg	
5107	64069030	Leather soles	1.3%	Kg	
5108	64069040	Gaiters, leggings and similar articles	1.3%	Kg	
5109	64069050	Parts of gaiters, leggings and similar articles	1.3%	Kg	
5110	64069090	Other	1.0%	Kg	
	6501	HATS AND OTHER HEADGER, KNITTED OR CROCHETED, OR MADE UP FROM LACE, FELT OR OTHER TEXTILE FABRIC, IN THE PIECE (BUT NOT IN STRIPS), WHETHER OR NOT LINED OR TRIMMED; HAIR-NETS OF ANY MATERIAL, WHETHER OR NOT LINED OR TRIMMED			
	650500	Hats and other headgear, knitted or crocheted, or made up from lace, felt or other textile fabric, in the piece (but not in strips), whether or not lined or trimmed; hair-nets of any material, whether or not lined or trimmed			
5111	65010010	Hair nets	1.0%	Kg	
5112	65010090	Other	1.0%	Kg	
	6502	HAT-SHAPES, PLAITED OR MADE BY ASSEMBLING STRIPS OF ANY MATERIAL, NEITHER BLOCKED TO SHAPE, NOR WITH MADE BRIMS, NOR LINED, NOR TRIMMED			
	650200	Hat-shapes, plaited or made by assembling strips of any material, neither blocked to shape, nor with made brims, nor lined, nor trimmed			
5113	65020010	of Cotton	1.0%	Kg	
5114	65020020	Of wool	1.0%	Kg	
5115	65020090	Other	1.0%	Kg	
5116	65040000	Hats and other Headgear, platted or made by assembling strips of any material whether or not lined or trimmed	1.0%	Kg	
	6505	HATS AND OTHER HEADGEAR, KNITTED OR CROCHETED, OR MADE UP FROM LACE, FELT OR OTHER TEXTILE FABRIC, IN THE PIECE (BUT NOT IN STRIPS), WHETHER OR NOT LINED OR TRIMMED; HAIR-NETS OF ANY MATERIAL, WHETHER OR NOT LINED OR TRIMMED			
	650500	Hats and other headgear, knitted or crocheted, or made up from lace, felt or other textile fabric, in the piece (but not in strips), whether or not lined or trimmed; hair-nets of any material, whether or not lined or trimmed			
5117	65050010	Hair nets	1.0%	Kg	
5118	65050090	Other	1.0%	Kg	
	6506	OTHER HEADGEAR, WHETHER OR NOT LINED OR TRIMMED			

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	650610	Safety headgear			
5119	65061010	Speed glass welding helmets or other helmets meant for industrial use	1.0%	u	
5120	65061090	Other	1.0%	u	
		Other			
5121	65069100	Of rubber or of plastics	1.0%	Kg	
5122	65069900	Of other materials	1.0%	Kg	
5123	65070000	HEAD-BANDS, LININGS, COVERS, HAT FOUNDATIONS, HAT FRAMES, PEAKS AND CHINSTRAPS, FOR HEADGEAR	1.0%	Kg	
	6601	UMBRELLAS AND SUN UMBRELLAS (INCLUDING WALKING-STICK UMBRELLAS, GARDEN UMBRELLAS AND SIMILAR UMBRELLAS)			
5124	66011000	Garden or similar umbrellas	1.0%	u	
		Other			
5125	66019100	Having a telescopic shaft	1.0%	u	
5126	66019900	Other	1.0%	u	
5127	66020000	WALKING-STICKS, SEAT-STICKS, WHIPS, RIDING CROPS AND THE LIKE	0.5%	u	
	6603	PARTS, TRIMMINGS AND ACCESSORIES OF ARTICLES OF HEADING 6601 TO 6602			
5128	66032000	Umbrella frames, including frames mounted on shafts (sticks)	1.0%	Kg	
	660390	Other			
5129	66039010	Umbrella ribs	1.0%	Kg	
5130	66039090	Other	0.5%	Kg	
	6701	SKINS AND OTHER PARTS OF BIRDS WITH THEIR FEATHERS OR DOWN, FEATHERS, PARTS OF FEATHERS, DOWN AND ARTICLES THEREOF (OTHER THAN GOODS OF HEADING 0505 AND WORKED QUILLS AND SCAPES)			
	670100	Skins and other parts of birds with their feathers or down, feathers, parts of feathers, down and articles thereof (other than goods of heading 0505 and worked quills and scapes)			
5131	67010010	Feather dusters	0.5%	Kg	
5132	67010090	Other	0.5%	Kg	
	6702	ARTIFICIAL FLOWERS, FOLIAGE AND FRUIT AND PARTS THEREOF; ARTICLES MADE OF ARTIFICIAL FLOWERS,			
	670210	Of plastics			
5133	67021010	Decorative plants	1.0%	Kg	
5134	67021090	Other	1.0%	Kg	
	670290	Of other materials			
5135	67029010	Of jute	1.0%	Kg	
5136	67029090	Other	1.0%	Kg	
	6703	HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE			
	670300	Human hair, dressed, thinned, bleached or otherwise worked; wool or other animal hair or other textile materials, prepared for use in making wigs or the like			
5137	67030010	Human hair, dressed, thinned, bleached or otherwise worked	1.0%	Kg	
5138	67030020	Wool or other animal hair or other textile materials, prepared for use in making wigs or the like	1.0%	Kg	

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	6704	WIGS, FALSE BEARDS, EYEBROWS AND EYELASHES, SWITCHES AND THE LIKE, OF HUMAN OR ANIMAL HAIR OR OF TEXTILE MATERIALS; ARTICLES OF HUMAN HAIR NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Of synthetic textile materials			
5139	67041100	Complete wigs	1.0%	Kg	
	670419	Other			
5140	67041910	Hair nets	1.0%	Kg	
5141	67041990	Other	1.0%	Kg	
	670420	Of human hair			
5142	67042010	Wigs	1.0%	Kg	
5143	67042020	Hair nets	1.0%	Kg	
5144	67042090	Other	1.0%	Kg	
5145	67049000	Of other materials	1.0%	Kg	
5146	6801 00 00	SETTS, CURBSTONES AND FLAGSTONES,OF NATURAL STONE (EXCEPT SLATE)	1.0%	Kg	
	6802	WORKED MONUMENTAL OR BUILDING STONE (EXCEPT SLATE) AND ARTICLES THEREOF, OTHER THAN GOODS OF HEADING 6801; MOSAIC CUBES AND THE LIKE, OF NATURAL STONE (INCLUDING SLATE),WHETHER OR NOT ON A BACKING;ARTIFICIALLY COLOURED GRANULES, CHIPPINGS AND POWDER, OF NATURAL STONE (INCLUDING SLATE)			
5147	6802 10 00	Tiles, cubes and similar articles, whether or not rectangular (including square), the largest face of which is capable of being enclosed in a square the side of which is less than 7 cm.; artificially coloured granules, chippings and powder	1.0%	Kg	
		Other monumental or building stone and articles thereof, simply cut sawn with a flat even surface			
	680221	Marble, travertine and alabaster			
5148	6802 21 10	Marble blocks or tiles	1.0%	Kg	
5149	6802 21 20	Marble monumental stone	1.0%	Kg	
5150	6802 21 90	Other	1.0%	Kg	
	680223	Granite :			
5151	6802 23 10	Granite blocks or tiles	1.0%	Kg	
5152	6802 23 90	Other	1.0%	Kg	
5153	6802 29 00	Other stone	1.0%	Kg	
		Other :			
5154	6802 91 00	Marble, travertine and alabaster	1.0%	Kg	
5155	6802 92 00	Other calcareous stone	1.0%	Kg	
5156	6802 93 00	Granite	1.0%	Kg	
5157	6802 99 00	Other stone	1.0%	Kg	
5158	6803 00 00	WORKED SLATE AND ARTICLES OF SLATE OR OF AGGLOMERATED SLATE	1.0%	Kg	
	6804	MILLSTONES, GRINDSTONES, GRINDING WHEELS AND THE LIKE, WITHOUT FRAMEWORKS, FOR GRINDING, SHARPENING, POLISHING, TRUEING OR CUTTING,HAND SHARPENING OR POLISHING STONES, AND PARTS THEREOF, OF NATURAL STONE, OF AGGLOMERATED NATURAL OR ARTIFICIAL ABRASIVES, OR OF CERAMICS, WITH OR WITHOUT PARTS OF OTHER MATERIALS			
5159	6804 10 00	Millstones and grindstones for milling, grinding or pulping	1.0%	Kg	
		Other millstones, grindstones, grinding wheels and the like :			
	680421	Of agglomerated synthetic or natural diamond:			
5160	6804 21 10	Diamond impregnated wheels	1.0%	Kg	

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5161	6804 21 90	Other	1.0%	Kg	
	680422	Of other agglomerated abrasives or of ceramics :			
5162	6804 22 10	Grinding wheels of synthetic abrasive grains	1.0%	Kg	
5163	6804 22 20	Grinding wheels, of other materials	1.0%	Kg	
5164	6804 22 90	Other	1.0%	Kg	
	680423	Of natural stone :			
5165	6804 23 10	Grinding wheels made of natural stone	1.0%	Kg	
5166	6804 23 90	Other	1.0%	Kg	
	680430	Hand sharpening or polishing stones :			
5167	6804 30 10	Polishing stones	1.0%	Kg	
5168	6804 30 20	Sharpening stones	1.0%	Kg	
	6805	NATURAL OR ARTIFICIAL ABRASIVE POWDER OR GRAIN, ON A BASE OF TEXTILE MATERIAL, OF PAPER, OF PAPERBOARD OR OF OTHER MATERIALS, WHETHER OR NOT CUT TO SHAPE OR SEWN OR OTHERWISE MADE UP			
	680510	On a base of woven textile fabric only :			
5169	6805 10 10	Abrasive cloths	1.0%	Kg	
5170	6805 10 90	Other	1.0%	Kg	
	680520	On a base of paper or paperboard only :			
5171	6805 20 10	Emery or corundum coated paper	1.0%	Kg	
5172	6805 20 20	Flint coated paper	1.0%	Kg	
5173	6805 20 30	Glass or sand coated paper	1.0%	Kg	
5174	6805 20 40	Other abrasive paper	1.0%	Kg	
5175	6805 20 90	Other	1.0%	Kg	
5176	6805 30 00	On a base of other materials	1.0%	Kg	
	6806	SLAG WOOL, ROCK WOOL AND SIMILAR MINERAL WOOLS; EXFOLIATED VERMICULITE, EXPANDED CLAYS, FOAMED SLAG AND SIMILAR EXPANDED MINERAL MATERIALS; MIXTURES AND ARTICLES OF HEAT-INSULATING, SOUND-INSULATING OR SOUND-ABSORBING MINERAL MATERIALS, OTHER THAN THOSE OF HEADING 6811 OR 6812 OR OF CHAPTER 69			
5177	6806 10 00	Slag wool, rock wool and similar mineral wools (including intermixtures thereof) in bulk, sheets or rolls	1.0%	Kg	
5178	6806 20 00	Exfoliated vermiculite, expanded clays, foamed slag and similar expanded mineral materials (including intermixtures thereof)	1.0%	Kg	
5179	6806 90 00	Other	1.0%	Kg	
	6807	ARTICLES OF ASPHALT OR OF SIMILAR MATERIAL (FOR EXAMPLE, PETROLEUM BITUMEN OR COAL TAR PITCH)			
	680710	In-rolls :			
5180	6807 10 10	Tarfelt roofing	1.0%	Kg	
5181	6807 10 90	Other	1.0%	Kg	
	680790	Other :			
5182	6807 90 10	Tarfelt roofing	1.0%	Kg	
5183	6807 90 90	Other	1.0%	Kg	
5184	6808 00 00	PANELS, BOARDS, TILES, BLOCKS AND SIMILAR ARTICLES OF VEGETABLE FIBRE, OF STRAW OR OF SHAVINGS, CHIPS, PARTICLES, SAWDUST OR OTHER WASTE, OF WOOD, AGGLOMERATED WITH CEMENT, PLASTER OR OTHER MINERAL BINDERS	1.0%	Kg	
	6809	ARTICLES OF PLASTER OR OF COMPOSITIONS BASED ON PLASTER			
		Boards, sheets, panels, tiles and similar articles, not ornamented :			
5185	6809 11 00	Faced or reinforced with paper or paperboard only	1.0%	Kg	
5186	6809 19 00	Other	1.0%	Kg	
5187	6809 90 00	Other articles	1.0%	Kg	

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	6810	ARTICLES OF CEMENT, OF CONCRETE OR OF ARTIFICIAL STONE, WHETHER OR NOT REINFORCED			
		Tiles, flagstones, bricks and similar articles :			
	681011	Building blocks and bricks :			
5188	6810 11 10	Cement bricks	1.0%	Kg	
5189	6810 11 90	Other	1.0%	Kg	
	681019	Other :			
5190	6810 19 10	Cement tiles for mosaic	1.0%	Kg	
5191	6810 19 90	Other	1.0%	Kg	
		Other articles :			
5192	6810 91 00	Prefabricated structural components for building or civil engineering	1.0%	Kg	
	681099	Other :			
5193	6810 99 10	Concrete boulder	1.0%	Kg	
5194	6810 99 90	Other	1.0%	Kg	
	6811	ARTICLES OF ASBESTOS-CEMENT, OF CELLULOSE FIBRE-CEMENT OR THE LIKE			
	681140	Containing asbestos:			
5195	6811 40 10	Containing asbestos:	1.0%	Kg	
5196	6811 40 20	Asbestos cement tiles	1.0%	Kg	
5197	6811 40 90	Other	1.0%	Kg	
		Not containing asbestos:			
5198	6811 81 00	Corrugated sheets	1.0%	Kg	
5199	6811 82 00	Other sheets,panels,tiles and similar articles	1.0%	Kg	
	681189	Other articles:			
5200	6811 89 10	Tubes, pipes and tube or pipe fittings	1.0%	Kg	
5201	6811 89 90	Other	1.0%	Kg	
	6812	FABRICATED ASBESTOS FIBRES; MIXTURES WITH A BASIS OF ASBESTOS OR WITH A BASIS OF ASBESTOS AND MAGNESIUM CARBONATE; ARTICLES OF SUCH MIXTURES OR OF ASBESTOS (FOR EXAMPLE, THREAD, WOVEN FABRIC, CLOTHING, HEADGEAR, FOOTWEAR, GASKETS), WHETHER OR NOT REINFORCED, OTHER THAN GOODS OF HEADING 6811 OR 6813			
5202	6812 80 00	Of crocidolite	1.0%	Kg	
		Other			
5203	6812 91 00	Clothing, clothing accessories, footwear and headgear	1.0%	Kg	
		Lagging Compounds:			
5204	6812 99 11	Asbestos	1.0%	Kg	
5205	6812 99 19	Other	1.0%	Kg	
		Asbestos packing joints and gaskets:			
5206	6812 99 21	Packing joints	1.0%	Kg	
5207	6812 99 22	Gaskets	1.0%	Kg	
5208	6812 99 90	Other	1.0%	Kg	
	6813	FRICION MATERIAL AND ARTICLES THEREOF (FOR EXAMPLE, SHEETS, ROLLS, STRIPS, SEGMENTS, DISCS, WASHERS, PADS), NOT MOUNTED, FOR BRAKES, FOR CLUTCHES OR THE LIKE, WITH A BASIS OF ASBESTOS,OF OTHER MINERAL SUBSTANCES OR OF CELLULOSE, WHETHER OR NOT COMBINED WITH TEXTILE OR OTHER MATERIALS			
	681320	Containing asbestos:			
5209	6813 20 10	Brake linings and pads	1.0%	Kg	
5210	6813 20 90	Asbestos friction materials	1.0%	Kg	
		Not containing asbestos :			
5211	6813 81 00	Brake linings and pads	1.0%	Kg	
5212	6813 89 00	Other	1.0%	Kg	



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	6814	WORKED MICA AND ARTICLES OF MICA, INCLUDING AGGLOMERATED OR RECONSTITUTED MICA, WHETHER OR NOT ON A SUPPORT OF PAPER, PAPERBOARD OR OTHER MATERIALS			
	681410	Plates,sheets, and strips of agglomerated or reconstituted mica, whether or not on a support:			
5213	6814 10 10	Cut mica condenser films or plates	1.0%	Kg	
5214	6814 10 20	Sheets and strips cut to shape	1.0%	Kg	
5215	6814 10 30	Washers and discs	1.0%	Kg	
5216	6814 10 90	Other	1.0%	Kg	
	681490	Other			
5217	6814 90 10	Mica stacked units	1.0%	Kg	
5218	6814 90 20	Silvered mica, capacitor plates/silvered mica plates	1.0%	Kg	
5219	6814 90 30	Micanite and all sorts of built up mica	1.0%	Kg	
5220	6814 90 40	Micapaper or reconstituted mica paper	1.0%	Kg	
5221	6814 90 50	Moulded glass bonded or glass bonded mica	1.0%	Kg	
5222	6814 90 60	Mica bricks	1.0%	Kg	
5223	6814 90 90	Other	1.0%	Kg	
	6815	ARTICLES OF STONE OR OF OTHER MINERAL SUBSTANCES (INCLUDING CARBON FIBRES, ARTICLES OF CARBON FIBRES AND ARTICLES OF PEAT), NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Carbon fibres; articles of carbon fibres for non-electrical uses; other articles of graphite or other carbon for non-electrical uses:			
5224	6815 11 00	Carbon fibres	1.0%	Kg	
5225	6815 12 00	Fabrics of carbon fibres	1.0%	Kg	
5226	6815 13 00	Other articles of carbon fibres	1.0%	Kg	
5227	6815 19 00	Other	1.0%	Kg	
5228	6815 20 00	Articles of peat	1.0%	Kg	
		Other articles :			
5229	6815 91 00	Containing magnesite, magnesia in the form of periclase, dolomite including in the form of dolime, or chromite	1.0%	Kg	
	681599	Other:			
5230	6815 99 10	Bricks and tiles of fly ash	1.0%	Kg	
5231	6815 99 20	Sanitary wares, kitchen wares and other made up articles of fly ash	1.0%	Kg	
5232	6815 99 90	Other	1.0%	Kg	
		<b>I.—GOODS OF SILICEOUS FOSSIL MEALS OR OF SIMILAR SILICEOUS EARTHS, AND REFRACTORY GOODS</b>			
	6901	BRICKS, BLOCKS, TILES AND OTHER CERAMIC GOODS OF SILICEOUS FOSSIL MEALS (FOR EXAMPLE, KIESELGUHR, TRIPOLITE OR DIATOMITE) OR OF SIMILAR SILICEOUS EARTHS			
	690100	Bricks, blocks, tiles and other ceramic goods of siliceous fossil meals (for example, kieselguhr, tripolite or diatomite) or of similar siliceous earths :			
5233	6901 00 10	Bricks	1.0%	mt	
5234	6901 00 20	Blocks	1.0%	mt	
5235	6901 00 30	Tiles	1.0%	mt	
5236	6901 00 90	Other	1.0%	mt	
	6902	REFRACTORY BRICKS, BLOCKS, TILES AND SIMILAR REFRACTORY CERAMIC CONSTRUCTIONAL GOODS, OTHER THAN THOSE OF SILICEOUS FOSSIL MEALS OR SIMILAR SILICEOUS EARTHS			

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	690210	Containing by weight, singly or together, more than 50% of the elements Mg, Ca or Cr, expressed as MgO, CaO or Cr2O3:			
5237	6902 10 10	Magnesite bricks and shapes	1.0%	mt	
5238	6902 10 20	Chrome magnesite bricks	1.0%	mt	
5239	6902 10 30	Magnesite chrome bricks and shapes	1.0%	mt	
5240	6902 10 40	Magnesia carbon bricks and shapes	1.0%	mt	
5241	6902 10 50	Direct bonded basic bricks and shapes	1.0%	mt	
5242	6902 10 90	Other	1.0%	mt	
	690220	Containing by weight more than 50% of alumina (Al2O3), of silica (SiO2) or of a mixture or compound of these products :			
5243	6902 20 10	Silica bricks and shapes	1.0%	mt	
5244	6902 20 20	High alumina bricks and shapes	1.0%	mt	
5245	6902 20 30	Alumina carbon bricks and shapes	1.0%	mt	
5246	6902 20 40	Silicon Carbide bricks and shapes	1.0%	mt	
5247	6902 20 50	Mullite bricks	1.0%	mt	
5248	6902 20 90	Other	1.0%	mt	
	690290	Other :			
5249	6902 90 10	Fire Clay bricks and shapes	1.0%	mt	
5250	6902 90 20	Graphite bricks and shapes	1.0%	mt	
5251	6902 90 30	Vermiculite insulation bricks	1.0%	mt	
5252	6902 90 40	Clay graphite stopper heads	1.0%	mt	
5253	6902 90 90	Other	1.0%	mt	
	6903	OTHER REFRACTORY CERAMIC GOODS (FOR EXAMPLE,RETORTS, CRUCIBLES, MUFFLES, NOZZLES, PLUGS,SUPPORTS, CUPELS, TUBES, PIPES, SHEATHS, RODS AND SLIDING GATES), OTHER THAN THOSE OF SILICEOUS FOSSIL MEALS OR OF SIMILAR SILICEOUS EARTHS			
5254	69031000	Containing by weight more than 50% of free carbon	1.0%	mt	
	690320	Containing by weight more than 50% of alumina (Al2O3) or of a mixture or compound of alumina and of silica (SiO2) :			
5255	6903 20 10	Silicon carbide crucibles	1.0%	mt	
5256	6903 20 90	Other	1.0%	mt	
	690390	Other :			
5257	6903 90 10	Zircon or zircon-mullite refractories	1.0%	mt	
5258	6903 90 20	Basalt tiles	1.0%	mt	
5259	6903 90 30	Ceramic fibres	1.0%	mt	
5260	6903 90 40	Monolithics or castables (fire-clay, basic, silica, high alumina, insulating)	1.0%	mt	
5261	6903 90 90	Other	1.0%	mt	
		<b>II.—OTHER CERAMIC PRODUCTS</b>			
	6904	CERAMIC BUILDING BRICKS, FLOORING BLOCKS, SUPPORT OR FILLER TILES AND THE LIKE			
5262	6904 10 00	Building bricks	1.0%	Tu	
5263	6904 90 00	Other	1.0%	mt	
	6905	ROOFING TILES, CHIMNEY-POTS, COWLS, CHIMNEY LINERS, ARCHITECTURAL ORNAMENTS AND OTHER CERAMIC CONSTRUCTIONAL GOODS			
5264	6905 10 00	Roofing tiles	1.0%	mt	
5265	6905 90 00	Other	1.0%	mt	
5266	6906 00 00	CERAMIC PIPES, CONDUITS, GUTTERING AND PIPE FITTINGS	1.0%	mt	
	6907	CERAMIC FLAGS AND PAVING, HEARTH OR WALL TILES; CERAMIC MOSAIC CUBES AND THE LIKE, WHETHER OR NOT ON A BACKING; FINISHING CERAMICS			

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		Flags and paving, hearth or wall tiles, other than those of sub-headings 6907 30 and 6907 40:			
5267	6907 21 00	Of a water absorption coefficient by weight not exceeding 0.5%	1.0%	m <sup>2</sup>	
5268	6907 22 00	Of a water absorption coefficient by weight exceeding 0.5% but not exceeding 10%	1.0%	m <sup>2</sup>	
5269	6907 23 00	Of a water absorption coefficient by weight exceeding 10%	1.0%	m <sup>2</sup>	
	690730	Mosaic cubes and the like, other than those of sub-heading 6907 40:			
5270	6907 30 10	Mosaic cubes and the like, other than those of sub-heading 6907 40	1.0%	m <sup>2</sup>	
	690740	Finishing ceramics:			
5271	6907 40 10	Finishing ceramics	1.0%	m <sup>2</sup>	
	6909	CERAMIC WARES FOR LABORATORY, CHEMICAL OR OTHER TECHNICAL USES; CERAMIC TROUGHS, TUBS AND SIMILAR RECEPTACLES OF A KIND USED IN AGRICULTURE; CERAMIC POTS, JARS AND SIMILAR ARTICLES OF A KIND USED FOR THE CONVEYANCE OR PACKING OF GOODS			
		Ceramic wares for laboratory, chemical or other technical uses :			
5272	6909 11 00	Of porcelain or china	1.0%	Kg	
5273	6909 12 00	Articles having a hardness equivalent to 9 or more on the Mohs scale	1.0%	Kg	
	690919	Other :			
5274	6909 19 10	Ceramic filter candle	1.0%	Kg	
5275	6909 19 90	Other	1.0%	Kg	
5276	6909 90 00	Other	1.0%	Kg	
	6910	CERAMIC SINKS, WASH BASINS, WASH BASIN PEDESTALS, BATHS, BIDETS, WATER CLOSET PANS, FLUSHING CISTERNS, URINALS AND SIMILAR SANITARY FIXTURES			
5277	6910 10 00	Of porcelain or china	1.0%	Kg	
5278	6910 90 00	Other	1.0%	Kg	
	6911	TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES, OF PORCELAIN OR CHINA			
	691110	Tableware and kitchenware:			
		Tableware :			
5279	6911 10 11	Of Bone china and soft porcelain	1.0%	Kg	
5280	6911 10 19	Other	1.0%	Kg	
		Kitchenware :			
5281	6911 10 21	Of Bone china and soft porcelain	1.0%	Kg	
5282	6911 10 29	Other	1.0%	Kg	
	691190	Other :			
5283	6911 90 10	Toilet articles	1.0%	Kg	
5284	6911 90 20	Water filters of a capacity not exceeding 40 Litres	1.0%	Kg	
5285	6911 90 90	Other	1.0%	Kg	
	6912	CERAMIC TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES, OTHER THAN OF PORCELAIN OR CHINA			
	691200	Ceramic tableware, kitchenware, other household articles and toilet articles, other than of porcelain or china :			

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5286	6912 00 10	Tableware	1.0%	Kg	
5287	6912 00 20	Kitchenware	1.0%	Kg	
5288	6912 00 30	Toilet articles	1.0%	Kg	
5289	6912 00 40	Clay articles	1.0%	Kg	
5290	6912 00 90	Other	1.0%	Kg	
	6913	STATUETTES AND OTHER ORNAMENTAL CERAMIC ARTICLES			
5291	6913 10 00	Of porcelain or china	1.0%	Kg	
5292	6913 90 00	Other	1.0%	Kg	
	6914	OTHER CERAMIC ARTICLES			
5293	6914 10 00	Of porcelain or china	1.0%	Kg	
5294	6914 90 00	Other	1.0%	Kg	
	7001	CULLET AND OTHER WASTE AND SCRAP OF GLASS, EXCLUDING GLASS FROM CATHODE-RAY TUBES OR OTHER ACTIVATED GLASS OF HEADING 8549; GLASS IN THE MASS			
	700100	Cullet and other waste and scrap of glass; excluding glass from cathode ray tubes or other activated glass of heading 8549; glass in the mass:			
5295	7001 00 10	Cullet and other waste and scrap of glass	0.5%	Kg	
5296	7001 00 20	Enamel glass in the mass	0.5%	Kg	
5297	7001 00 90	Other	0.5%	Kg	
	7002	GLASS IN BALLS (OTHER THAN MICROSPHERES OF HEADING 7018), RODS OR TUBES, UNWORKED			
5298	7002 10 00	Balls	0.5%	Kg	
	700220	Rods :			
5299	7002 20 10	Enamel glass rods	0.5%	Kg	
5300	7002 20 90	Other	0.5%	Kg	
		Tubes :			
5301	7002 31 00	Of fused quartz or other fused silica	0.5%	Kg	
5302	7002 32 00	Of other glass having a linear coefficient of expansion not exceeding 5 x 10 <sup>-6</sup> per Kelvin within a temperature range of 0 °C to 300 °C	0.5%	Kg	
5303	7002 39 00	Other	0.5%	Kg	
	7003	CAST GLASS AND ROLLED GLASS, IN SHEETS OR PROFILES, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKED			
		Non-wired sheets :			
	700312	Coloured throughout the mass (body-tinted), opacified, flashed or having an absorbent, reflecting or non-reflecting layer :			
5304	7003 12 10	Tinted	1.0%	m <sup>2</sup>	
5305	7003 12 90	Other	1.0%	m <sup>2</sup>	
	700319	Other :			
5306	7003 19 10	Tinted	1.0%	m <sup>2</sup>	
5307	7003 19 90	Other	1.0%	m <sup>2</sup>	
	700320	Wired sheets :			
5308	7003 20 10	Tinted	1.0%	m <sup>2</sup>	
5309	7003 20 90	Other	1.0%	m <sup>2</sup>	
	700330	Profiles :			
5310	7003 30 10	Tinted	1.0%	m <sup>2</sup>	
5311	7003 30 90	Other	1.0%	m <sup>2</sup>	
	7004	DRAWN GLASS AND BLOWN GLASS, IN SHEETS, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKED			
	700420	Glass, coloured throughout the mass (body tinted), opacified, flashed or having an absorbent, reflecting or non-reflecting layer :			

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		Window glass (sheet glass) :			
5312	7004 20 11	Tinted	1.0%	m <sup>2</sup>	
5313	7004 20 19	Other	1.0%	m <sup>2</sup>	
		Other :			
5314	7004 20 91	Tinted	1.0%	m <sup>2</sup>	
5315	7004 20 99	Other	1.0%	m <sup>2</sup>	
	700490	Other glass :			
		Window glass (sheet glass) :			
5316	7004 90 11	Tinted	1.0%	m <sup>2</sup>	
5317	7004 90 19	Other	1.0%	m <sup>2</sup>	
		Other :			
5318	7004 90 91	Tinted	1.0%	m <sup>2</sup>	
5319	7004 90 99	Other	1.0%	m <sup>2</sup>	
	7005	FLOAT GLASS AND SURFACE GROUND OR POLISHED GLASS, IN SHEETS, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKED			
	700510	Non-wired glass, having an absorbent, reflecting or non-reflecting layer :			
5320	7005 10 10	Tinted	2.3%	m <sup>2</sup>	1.7
5321	7005 10 90	Other	2.3%	m <sup>2</sup>	1.7
		Other non wired glass :			
	700521	Coloured throughout the mass (body tinted), opacified, flashed or merely surface ground :			
5322	7005 21 10	Tinted	2.3%	m <sup>2</sup>	1.7
5323	7005 21 90	Other	2.3%	m <sup>2</sup>	1.7
	700529	Other :			
5324	7005 29 10	Tinted	2.3%	m <sup>2</sup>	1.7
5325	7005 29 90	Other	2.3%	m <sup>2</sup>	1.7
	700530	Wired glass :			
5326	7005 30 10	Tinted	2.3%	m <sup>2</sup>	1.7
5327	7005 30 90	Other	2.3%	m <sup>2</sup>	1.7
	7007	SAFETY GLASS, CONSISTING OF TOUGHENED (TEMPERED) OR LAMINATED GLASS			
		Toughened (tempered) safety glass :			
5328	7007 11 00	Of size and shape suitable for incorporation in vehicles, aircraft, spacecraft or vessels	1.3%	Kg	
5329	7007 19 00	Other	1.3%	m <sup>2</sup>	
		Laminated safety glass:			
	700721	Of size and shape suitable for incorporation in vehicles, aircraft, spacecraft or vessels :			
5330	7007 21 10	Bullet proof glass	1.3%	Kg	
5331	7007 21 90	Other	1.3%	Kg	
5332	7007 29 00	Other	1.3%	m <sup>2</sup>	
	7008	MULTIPLE-WALLED INSULATING UNITS OF GLASS			
	700800	Multiple-walled insulating units of glass :			
5333	7008 00 10	Glazed glass, double walled	1.4%	Kg	
5334	7008 00 20	Glazed glass, multiple walled	2.0%	Kg	1.7
5335	7008 00 90	Other	1.3%	Kg	
	7009	GLASS MIRRORS, WHETHER OR NOT FRAMED, INCLUDING REAR-VIEW MIRRORS			
	700910	Rear-view mirrors for vehicles :			
5336	7009 10 10	Prismatic rear view mirror for vehicles	1.3%	Kg	
5337	7009 10 90	Other	1.3%	Kg	
		Other :			
5338	7009 91 00	Unframed	1.8%	Kg	10.3
5339	7009 92 00	Framed	1.3%	Kg	

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	7010	CARBOYS, BOTTLES, FLASKS, JARS, POTS, PHIALS, AMPOULES AND OTHER CONTAINERS, OF GLASS, OF A KIND USED FOR THE CONVEYANCE OR PACKING OF GOODS; PRESERVING JARS OF GLASS; STOPPERS, LIDS AND OTHER CLOSURES, OF GLASS			
5340	7010 10 00	Ampoules	1.3%	Kg	
5341	7010 20 00	Stoppers, lids and other closures	1.3%	Kg	
5342	7010 90 00	Other	1.3%	Kg	
	7011	GLASS ENVELOPES (INCLUDING BULBS AND TUBES), OPEN, AND GLASS PARTS THEREOF, WITHOUT FITTINGS, FOR ELECTRIC LAMPS AND LIGHT SOURCES, CATHODE-RAY TUBES OR THE LIKE			
	701110	For electric lighting :			
5343	7011 10 10	Glass envelopes for fluorescent lamps	1.3%	Kg	
5344	7011 10 20	Glass envelopes for filament lamps	1.3%	Kg	
5345	7011 10 90	Other	1.3%	Kg	
5346	7011 20 00	For cathode-ray tubes	1.3%	Kg	
	701190	Other :			
5347	7011 90 10	Glass envelopes for electronic valves	1.3%	Kg	
5348	7011 90 90	Other	1.3%	Kg	
	7013	GLASSWARE OF A KIND USED FOR TABLE, KITCHEN, TOILET, OFFICE, INDOOR DECORATION OR SIMILAR PURPOSES (OTHER THAN THAT OF HEADING 7010 OR 7018)			
5349	7013 10 00	Of glass-ceramics	1.3%	Kg	
		stemware drinking glasses, other than of glass - ceramics:			
5350	7013 22 00	Of lead crystal	1.3%	Kg	
5351	7013 28 00	Other	1.3%	Kg	
		Other drinking glasses other of glass - ceramics :			
5352	7013 33 00	Of lead crystal	1.3%	Kg	
5353	7013 37 00	Other	1.3%	Kg	
		Glassware of a kind used for table (other than drinking glasses ) or kitchen purposes, other than or glass ceramics :			
5354	7013 41 00	Of lead crystal	1.3%	Kg	
5355	7013 42 00	Of glass having a linear coefficient of expansion not exceeding $5 \times 10^{-6}$ per Kelvin within a temperature range of 0 °C to 300 °C	1.3%	Kg	
5356	7013 49 00	Other	1.3%	Kg	
		other glassware :			
5357	7013 91 00	Of lead crystal	1.3%	Kg	
5358	7013 99 00	Other	1.3%	Kg	
	7014	SIGNALLING GLASSWARE AND OPTICAL ELEMENTS OF GLASS (OTHER THAN THOSE OF HEADING 7015), NOT OPTICALLY WORKED			
	701400	Signalling glassware and optical elements of glass (other than those of heading 7015), not optically worked :			
5359	7014 00 10	Signalling glassware	1.3%	Kg	
5360	7014 00 20	Optical elements	1.5%	Kg	155

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	7015	CLOCK OR WATCH GLASSES AND SIMILAR GLASSES, GLASSES FOR NON-CORRECTIVE OR CORRECTIVE SPECTACLES, CURVED, BENT, HOLLOWED OR THE LIKE; NOT OPTICALLY WORKED; HOLLOW GLASS SPHERES AND THEIR SEGMENTS, FOR THE MANUFACTURE OF SUCH GLASSES			
	701510	Glasses for corrective spectacles :			
5361	7015 10 10	Ophthalmic rough blanks	1.3%	Kg	
5362	7015 10 20	Flint button	1.3%	Kg	
5363	7015 10 90	Other	1.3%	Kg	
	701590	Other :			
5364	7015 90 10	Clock and watch glasses and similar glasses, curved, bent, hollowed and the like, glass spheres and segments of spheres for the manufacture of such glasses	1.3%	Kg	
5365	7015 90 20	Glass for sun glasses	1.3%	Kg	
5366	7015 90 90	Other	1.3%	Kg	
	7016	PAVING BLOCKS, SLABS, BRICKS, SQUARES, TILES AND OTHER ARTICLES OF PRESSED OR MOULDED GLASS, WHETHER OR NOT WIRED, OF A KIND USED FOR BUILDING OR CONSTRUCTION PURPOSES; GLASS CUBES AND OTHER GLASS SMALL WARES, WHETHER OR NOT ON A BACKING, FOR MOSAICS OR SIMILAR DECORATIVE PURPOSES; LEADED LIGHTS AND THE LIKE; MULTI-CELLULAR OR FOAM GLASS IN BLOCKS, PANELS, PLATES, SHELLS OR SIMILAR FORMS			
5367	7016 10 00	Glass cubes and other glass smallwares, whether or not on a backing, for mosaics or similar decorative purposes	1.3%	Kg	
5368	7016 90 00	Other	1.3%	Kg	
	7017	LABORATORY, HYGIENIC OR PHARMACEUTICAL GLASSWARE, WHETHER OR NOT GRADUATED OR CALIBRATED			
5369	7017 10 00	Of fused quartz or other fused silica	1.3%	Kg	
5370	7017 20 00	Of other glass having a linear coefficient of expansion not exceeding 5 x 10 <sup>-6</sup> per Kelvin within a temperature range of 0 °C to 300 °C	1.3%	Kg	
	701790	Other :			
5371	7017 90 10	Graduated or calibrated laboratory glassware	1.3%	Kg	
5372	7017 90 20	Pharmaceutical glassware	1.3%	Kg	
5373	7017 90 30	Hygienic glassware	1.3%	Kg	
5374	7017 90 90	Other	1.3%	Kg	
	7018	GLASS BEADS, IMITATION PEARLS, IMITATION PRECIOUS OR SEMI-PRECIOUS STONES AND SIMILAR GLASS SMALLWARES, AND ARTICLES THEREOF OTHER THAN IMITATION JEWELLERY; GLASS EYES OTHER THAN PROSTHETIC ARTICLES; STATUETTES AND OTHER ORNAMENTS OF LAMP-WORKED GLASS, OTHER THAN IMITATION JEWELLERY; GLASS MICROSPHERES NOT EXCEEDING 1 MM IN DIAMETER			
	701810	Glass beads, imitation pearls, imitation precious or semi-precious stones and similar glass smallwares :			
5375	7018 10 10	Bangles	1.3%	Kg	
5376	7018 10 20	Beads	1.3%	Kg	
5377	7018 10 90	Other	1.3%	Kg	
5378	7018 20 00	Glass microspheres not exceeding 1 mm in diameter	1.3%	Kg	
	701890	Other :			

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5379	7018 90 10	Glass Statues	1.3%	Kg	
5380	7018 90 90	Other	1.3%	Kg	
	7019	GLASS FIBRES (INCLUDING GLASS WOOL) AND ARTICLES THEREOF (FOR EXAMPLE, YARN, ROVINGS, WOVEN FABRICS)			
		Slivers, rovings, yarn and chopped strands and mats thereof:			
5381	7019 11 00	Chopped strands, of a length of not more than 50 mm	1.3%	Kg	
5382	7019 12 00	Rovings	1.3%	Kg	
5383	7019 13 00	Other yarn, slivers	1.3%	Kg	
5384	7019 14 00	Mechanically bonded mats	1.3%	Kg	
5385	7019 15 00	Chemically bonded mats	1.3%	Kg	
5386	7019 19 00	Other	1.3%	Kg	
		Mechanically bonded fabrics:			
5387	7019 61 00	Closed woven fabrics of rovings	1.3%	Kg	
5388	7019 62 00	Other closed fabrics of rovings	1.3%	Kg	
5389	7019 63 00	Closed woven fabrics, plain weave, of yarns, not coated or laminated	1.3%	Kg	
5390	7019 64 00	Closed woven fabrics, plain weave, of yarns, coated or laminated	1.3%	Kg	
5391	7019 65 00	Open woven fabrics of a width not exceeding 30cm	1.3%	Kg	
5392	70196600	Open woven fabrics of a width exceeding 30 cm	1.3%	Kg	
5393	7019 69 00	Other	1.3%	Kg	
		Chemically bonded fabrics:			
5394	7019 71 00	Veils (thin sheets)	1.3%	Kg	
5395	7019 72 00	Other closed fabrics	1.3%	Kg	
5396	7019 73 00	Other open fabrics	1.3%	Kg	
5397	7019 80 00	Glass wool and articles of glass wool	1.3%	Kg	
5398	7019 90 00	Other	1.3%	Kg	
	7020	OTHER ARTICLES OF GLASS			
	702000	Other articles of glass:			
		Glass shells, glass globes and glass founts :			
5399	7020 00 11	Globes for lamps and lanterns	1.3%	Kg	
5400	7020 00 12	Founts for kerosene wick lamps	1.3%	Kg	
5401	7020 00 19	Other	1.3%	Kg	
		Glass chimneys :			
5402	7020 00 21	For lamps and lanterns	1.3%	Kg	
5403	7020 00 29	Other	1.3%	Kg	
5404	7020 00 90	Other	1.3%	Kg	
		<b>I.—NATURAL OR CULTURED PEARLS AND PRECIOUS OR SEMI-PRECIOUS STONES</b>			
	7101	PEARLS, NATURAL OR CULTURED, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; PEARLS, NATURAL OR CULTURED, TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT			
	710110	Natural pearls :			
5405	7101 10 10	Unworked	0.01%	Kg	
5406	7101 10 20	Worked	0.01%	Kg	
		Cultured pearls:			
5407	7101 21 00	Unworked	0.01%	Kg	
5408	7101 22 00	Worked	0.01%	Kg	
	7102	DIAMONDS, WHETHER OR NOT WORKED, BUT NOT MOUNTED OR SET			
5409	7102 10 00	Unsorted	0.01%	c/k	
		Industrial :			
	710221	Unworked or simply sawn, cleaved or bruted:			
5410	7102 21 10	Sorted	0.01%	c/k	
5411	7102 21 20	Unsorted	0.01%	c/k	



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	710229	Other :			
5412	7102 29 10	Crushed	0.01%	c/k	
5413	7102 29 90	Other	0.01%	c/k	
		Non-industrial :			
5414	7102 31 00	Unworked or simply sawn, cleaved or bruted	0.01%	c/k	
	710239	Others:			
5415	7102 39 10	Diamond, cut or otherwise worked but not mounted or set	0.01%	c/k	
5416	7102 39 90	Other	0.01%	c/k	
	7103	PRECIOUS STONES (OTHER THAN DIAMONDS) AND SEMI-PRECIOUS STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; UNGRADED PRECIOUS STONES (OTHER THAN DIAMONDS) AND SEMI -PRECIOUS STONES , TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT			
	710310	Unworked or simply sawn or roughly shaped:			
		Precious or semi-precious stones of "Beryl" and "Chrysoberyl" mineralogical species:			
5417	7103 10 31	Emerald	0.01%	Kg	
5418	7103 10 32	Yellow/golden/pink/red/green beryl	0.01%	Kg	
5419	7103 10 33	Chrysoberyl (including chrysoberyl cat's eye)	0.01%	Kg	
5420	7103 10 34	Alexandrite (including alexandrite cat's eye)	0.01%	Kg	
5421	7103 10 39	Others	0.01%	Kg	
		Precious or semi-precious stones of "Corundum" and "Feldspar" mineralogical species:			
5422	7103 10 41	Ruby	0.01%	Kg	
5423	7103 10 42	Sapphire	0.01%	Kg	
5424	7103 10 43	Moonstone	0.01%	Kg	
5425	7103 10 49	Others	0.01%	Kg	
		Precious or semi-precious stones of "Garnet" and "Lazurite" mineralogical species:			
5426	7103 10 51	Garnet	0.01%	Kg	
5427	7103 10 52	Lapis-lazuli	0.01%	Kg	
5428	7103 10 59	Others	0.01%	Kg	
		Precious or semi-precious stones of "Prehnite" and "Quartz" mineralogical species:			
5429	7103 10 61	Prehnite	0.01%	Kg	
5430	7103 10 62	Agate	0.01%	Kg	
5431	7103 10 63	Aventurine	0.01%	Kg	
5432	7103 10 64	Chalcedony	0.01%	Kg	
5433	7103 10 69	Other	0.01%	Kg	
		Precious or semi-precious stones of "Tourmaline" and "Zoisite" mineralogical species:			
5434	7103 10 71	Tourmaline	0.01%	Kg	
5435	7103 10 72	Tanzanite	0.01%	Kg	
5436	7103 10 79	Others	0.01%	Kg	
5437	7103 10 90	Others	0.01%	Kg	
		Otherwise worked:			
	710391	Ruby, sapphire and emeralds:			
5438	7103 91 10	Ruby	0.01%	c/k	
5439	7103 91 20	Sapphire	0.01%	c/k	
5440	7103 91 30	Emeralds	0.01%	c/k	
	710399	Other:			
		Precious or semi-precious stones of "Beryl" and "Chrysoberyl" mineralogical species, other than "Emerald":			
5441	7103 99 11	Yellow/golden/pink/red/green beryl	0.01%	c/k	
5442	7103 99 12	Chrysoberyl (including chrysoberyl cat's eye)	0.01%	c/k	
5443	7103 99 13	Alexandrite (including alexandrite cat's eye)	0.01%	c/k	

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5444	7103 99 19	Others	0.01%	c/k	
		Precious or semi-precious stones of "Corundum" and "Feldspar" mineralogical species, other than "Ruby" and "Sapphire":			
5445	7103 99 21	Moonstone	0.01%	c/k	
5446	7103 99 29	Others	0.01%	c/k	
		Precious or semi-precious stones of "Garnet" and "Lazurite" mineralogical species:			
5447	7103 99 31	Garnet	0.01%	c/k	
5448	7103 99 32	Lapis-lazuli	0.01%	c/k	
5449	7103 99 39	Others	0.01%	c/k	
		Precious or semi-precious stones of "Prehnite" and "Quartz" mineralogical species:			
5450	7103 99 41	Prehnite	0.01%	c/k	
5451	7103 99 42	Agate	0.01%	c/k	
5452	7103 99 43	Aventurine	0.01%	c/k	
5453	7103 99 44	Chalcedony	0.01%	c/k	
5454	7103 99 49	Other	0.01%	c/k	
		Precious or semi-precious stones of "Tourmaline" and "Zoisite" mineralogical species:			
5455	7103 99 51	Tourmaline	0.01%	c/k	
5456	7103 99 52	Tanzanite	0.01%	c/k	
5457	7103 99 59	Others	0.01%	c/k	
5458	7103 99 90	Others	0.01%	c/k	
	7104	SYNTHETIC OR RECONSTRUCTED PRECIOUS OR SEMIPRECIOUS STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; UNGRADED SYNTHETIC OR RECONSTRUCTED PRECIOUS OR SEMI-PRECIOUS STONES, TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT			
5459	7104 10 00	Piezo-electric quartz	0.01%	Kg	
		Other, unworked or simply sawn or roughly shaped:			
5460	7104 21 00	Diamonds	0.01%	c/k	
5461	7104 29 00	Other	0.01%	Kg	
		Other:			
5462	7104 91 00	Diamonds	0.01%	c/k	
5463	7104 99 00	Other	0.01%	Kg	
	7105	DUST AND POWDER OF NATURAL OR SYNTHETIC PRECIOUS OR SEMI-PRECIOUS STONES			
5464	7105 10 00	Of diamonds,	0.01%	c/k	
5465	7105 90 00	Other	0.01%	c/k	
		<b>II.—PRECIOUS METALS AND METALS CLAD WITH PRECIOUS METAL</b>			
	7106	SILVER (INCLUDING SILVER PLATED WITH GOLD OR PLATINUM), UNWROUGHT OR IN SEMI-MANUFACTURED FORMS, OR IN POWDER FORM			
5466	7106 10 00	Powder	0.01%	Kg	
		Other :			
	7106 91	Unwrought:			
5467	7106 91 10	Grains	0.01%	Kg	
5468	7106 91 90	Others	0.01%	Kg	
	7106 92	Semi-manufactured :			
5469	7106 92 10	Sheets, plates, strips, tubes and pipes	0.01%	Kg	
5470	7106 92 20	Bar	0.01%	Kg	
5471	7106 92 90	Other	0.01%	Kg	
5472	7107 00 00	BASE METALS CLAD WITH SILVER, NOT FURTHER WORKED THAN SEMI-MANUFACTURED	0.01%	Kg	
	7108	GOLD (INCLUDING GOLD PLATED WITH PLATINUM) UNWROUGHT OR IN SEMI-MANUFACTURED FORMS, OR IN POWDER FORM			

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		Non-monetary :			
5473	7108 11 00	Powder	0.01%	Kg	
5474	7108 12 00	Other unwrought forms	0.01%	Kg	
5475	7108 13 00	Other semi- manufactured forms	0.01%	Kg	
5476	7108 20 00	Monetary	0.01%	Kg	
5477	7109 00 00	BASE METALS OR SILVER, CLAD WITH GOLD, NOT FURTHER WORKED THAN SEMI-MANUFACTURED	0.01%	Kg	
	7110	PLATINUM, UNWROUGHT OR IN SEMI-MANUFACTURED FORM, OR IN POWDER FORM			
		Platinum :			
	711011	Unwrought or in powder form:			
5478	7110 11 10	Unwrought form	0.01%	Kg	
5479	7110 11 20	In powder form	0.01%	Kg	
5480	7110 19 00	Other	0.01%	Kg	
		Palladium:			
5481	7110 21 00	Unwrought or in powder form	0.01%	Kg	
5482	7110 29 00	Other	0.01%	Kg	
		Rhodium:			
5483	7110 31 00	Unwrought or in powder from	0.01%	Kg	
5484	7110 39 00	Other	0.01%	Kg	
		Iridium,osmium and ruthenium :			
5485	7110 41 00	Unwrought or in powder from	0.01%	Kg	
5486	7110 49 00	Other	0.01%	Kg	
5487	7111 00 00	BASE METALS, SILVER OR GOLD, CLAD WITH PLATINUM, NOT FURTHER WORKED THAN SEMI-MANUFACTURED	0.01%	Kg	
	7112	WASTE AND SCRAP OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL; OTHER WASTE AND SCRAP CONTAINING PRECIOUS METAL OR PRECIOUS METAL COMPOUNDS, OF A KIND USED PRINCIPALLY FOR THE RECOVERY OF PRECIOUS METAL OTHER THAN GOODS OF HEADING 8549			
5488	7112 30 00	Ash containing precious metal or precious metal compounds	0.01%	Kg	
		Other:			
5489	7112 91 00	Of gold, including metal clad with gold but excluding sweepings containing other precious metals	0.01%	Kg	
5490	7112 92 00	Of platinum, including metal clad with platinum but excluding sweepings containing other precious metals	0.01%	Kg	
	711299	Other :			
5491	7112 99 10	Of silver, including metal clad with silver but excluding sweepings containg other precious metals	0.01%	Kg	
5492	7112 99 20	Sweepings containing gold or silver	0.01%	Kg	
5493	7112 99 90	Other	0.01%	Kg	
		<b>III.—JEWELLERY, GOLDSMITHS' AND SILVERSMITHS' WARES AND OTHER ARTICLES</b>			
	7113	ARTICLES OF JEWELLERY AND PARTS THEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL			
		Of precious metal whether or not plated or clad with precious metal:			
	711311	Of silver, whether or not plated or clad with other precious metal:			
5494	7113 11 10	Jewellery with filigree work	0.01%	Kg	
5495	7113 11 20	Silver Jewellery with gems	0.01%	Kg	
5496	7113 11 30	Other articles of Jewellery	0.01%	Kg	

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5497	7113 11 90	Parts	0.01%	Kg	
	711319	Of other precious metal, whether or not plated or clad with precious metal :			
5498	7113 19 10	Of gold, unstudded	0.01%	Kg	
5499	7113 19 20	Of gold, set with pearls	0.01%	Kg	
5500	7113 19 30	Of gold set with diamonds	0.01%	Kg	
5501	7113 19 40	Of gold, set with other precious and semi-precious stones	0.01%	Kg	
5502	7113 19 50	Of platinum, unstudded	0.01%	Kg	
5503	7113 19 60	Parts	0.01%	Kg	
5504	7113 19 90	Other	0.01%	Kg	
5505	7113 20 00	Of base metal clad with precious metal:	0.01%	Kg	
	7114	ARTICLES OF GOLDSMITHS' OR SILVERSMITHS' WARES AND PARTS THEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL			
		Of precious metal, whether or not plated or clad with precious metal :			
	711411	Of silver, whether or not plated or clad with precious metal :			
5506	7114 11 10	Articles	0.01%	Kg	
5507	7114 11 20	Parts	0.01%	Kg	
	711419	Of other precious metal, whether or not plated or clad with precious metal :			
5508	7114 19 10	Articles of gold	0.01%	Kg	
5509	7114 19 20	Articles of platinum	0.01%	Kg	
5510	7114 19 30	Parts	0.01%	Kg	
	711420	Of base metal clad with precious metal:			
5511	7114 20 10	Articles clad with gold	0.01%	Kg	
5512	7114 20 20	Other articles	0.01%	Kg	
5513	7114 20 30	Parts	0.01%	Kg	
	7115	OTHER ARTICLES OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL			
5514	7115 10 00	Catalysts in the form of wire cloth or grill, of platinum	0.01%	Kg	
	711590	Other :			
5515	7115 90 10	Laboratory and industrial articles of precious metal	0.01%	Kg	
5516	7115 90 20	Spinneret's made mainly of gold	0.01%	Kg	
5517	7115 90 90	Other	0.01%	Kg	
	7116	ARTICLES OF NATURAL OR CULTURED PEARLS, PRECIOUS OR SEMI-PRECIOUS STONES(NATURAL, SYNTHETIC OR RECONSTRUCTED)			
5518	7116 10 00	Of natural or cultured pearls	0.01%	Kg	
5519	7116 20 00	Of precious or semi-precious stones (natural, synthetic or reconstructed)	0.01%	Kg	
	7117	IMITATION JEWELLERY			
		Of base metal, whether or not plated with precious metal :			
5520	7117 11 00	Cuff-links and studs	0.5%	Kg	2.5
	711719	Other :			
5521	7117 19 10	Bangles	0.5%	Kg	2.5
5522	7117 19 20	German Silver jewellery	0.5%	Kg	2.5
5523	7117 19 90	Other	0.5%	Kg	2
	711790	Other :			
5524	7117 90 10	Jewellery studded with imitation pearls or imitation or synthetic stones	0.5%	Kg	2.5
5525	7117 90 90	Other	0.5%	Kg	2
	7118	COIN			
5526	7118 10 00	Coin (other than gold coin), not being legal tender	0.01%	Kg	
5527	7118 90 00	Other	0.01%	Kg	
	7401	COPPER MATTES; CEMENT COPPER (PRECIPITATED COPPER)			

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	740100	Copper mattes; Cement copper (precipitated copper)			
5528	74010010	Copper mattes	0.3%	Kg	
5529	74010090	Cement copper (precipitated copper)	0.3%	Kg	
	7402	UNREFINED COPPER; COPPER ANODES FOR ELECTROLYTIC REFINING			
	740200	Unrefined copper; copper anodes for electrolytic refining :			
5530	74020010	Blister copper	0.3%	Kg	
5531	74020090	Other	0.3%	Kg	
	7403	REFINED COPPER AND COPPER ALLOYS, UNWROUGHT			
		Refined copper			
5532	74031100	Cathodes and sections of cathodes	0.3%	Kg	
5533	74031200	Wire-bars	0.3%	Kg	
5534	74031300	Billets	0.3%	Kg	
5535	74031900	Other	0.3%	Kg	
		Copper alloys:			
5536	74032100	Copper-zinc base alloys (brass)	0.3%	Kg	
	740322	Copper-tin base alloys (bronze)			
5537	74032210	Phosphor bronze	0.3%	Kg	
5538	74032290	Other	0.3%	Kg	
5539	74032900	Other copper alloys (other than master alloys of heading 7405)	0.3%	Kg	
	7404	COPPER WASTE AND SCRAP			
	740400	Copper waster and scrap :			
		Of Copper:			
5540	74040011	Empty or discharged cartridges of all bores and sizes	0.3%	Kg	
5541	74040012	Copper scrap, namely the following : kg. 5% - copper wire scrap covered by ISRI code words Barley, Berry and Birch; heavy copper scrap covered by ISRI code word Candy;unalloyed copper scrap covered by ISRI code word Cliff; copper wire nodules scrap covered by ISRI code words Clove, Cobra and Cocoa; light copper scrap covered by ISRI Code word Dream; muntz metal tubes covered by ISRI code word Palms; Miscellaneous copper-containing skimming, grindings, ashes, irony brass and copper, residues and slags covered by ISRI code word 'Drove' Copper wire scrap with various types of insulation covered by ISRI code word 'Druid'	0.3%	Kg	
5542	74040019	Other Of copper alloys	0.3%	Kg	
5543	74040021	Empty or discharged cartridges of all bores kg. 5% - and sizes, including the following: clean fired 70/30 brass shells free of bullets, iron and any other foreign material covered by ISRI code word 'Lake'; clean muffled (popped) 70/30 brass shells free of bullets, iron and any other foreign material covered by ISRI code word 'Lamb'	0.3%	Kg	

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<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
5544	74040022	Brass scrap, namely the following : kg. 5 % - refinery brass scrap covered by ISRI code word Drink; composition of red brass scrap covered by ISRI code word Ebony; red brass composition turnings scrap covered by ISRI code word Enerv; genuine babbit-lined brass bushings scrap covered by ISRI code word Elder; machinery or hard brass solids scrap covered by ISRI code word Engel; machinery or hand brass solids scrap covered by ISRI code word Erin; cocks and faucets scrap covered by ISRI code word Grape; yellow brass scrap covered by ISRI code word Honey; yellow brass castings covered by ISRI code word Ivory; new brass clippings covered by ISRI code word Label; yellow brass primer covered by ISRI code word Lark; brass pipe covered by ISRI code word Melon; yellow brass rod turnings covered by ISRI code word Night; new yellow brass rod ends covered by ISRI code word Noble; yellow brass turnings covered by ISRI code word Nomad; mixed unsweated auto radiators covered by ISRI code word Ocean; a dmiralty brass condenser tubes covered by ISRI code word Pales; aluminium brass condenser tubes covered by ISRI code word Pallu;	0.3%	Kg	
5545	74040023	Nickel silver scrap namely the following: kg. 5% - mixed new nickel silver clippings covered by ISRI code word 'Maize'; new nickel silver clippings covered by ISRI code word 'Major'; new segregated nickel silver clippings covered by ISRI code word 'Malar'; old nickel silver clippings covered by ISRI code word 'Malic'; nickel silver castings covered by ISRI code word 'Naggy'; nickel silver turnings covered by ISRI code word 'Niece'	0.3%	Kg	
5546	74040024	Bronze scrap, including the following: manganese kg. 5% - bronze solids covered ISRI code word 'Parch'; High lead bronze solids and borings covered by ISRI code word 'Elias'	0.3%	Kg	
5547	74040025	Copper nickel scrap, including the following: new cupro nickel clips and solids covered by ISRI code word 'Dandy'; cupro nickel solids covered by ISRI code word 'Daunt'; soldered cupro-nickel solids covered by ISRI code word 'Delta'; cupro nickel spinnings, turnings, borings covered by ISRI code word 'Decoy'	0.3%	Kg	
5548	74040029	Other	0.3%	Kg	
5549	74050000	MASTER ALLOYS OF COPPER	0.3%	Kg	
	7406	COPPER POWDERS AND FLAKES			
5550	74061000	Powders of non-lamellar structure	0.3%	Kg	
5551	74062000	Powders of lamellar structure; flakes	0.3%	Kg	
	7407	COPPER BARS, RODS AND PROFILES			
	740710	Of refined copper			
5552	74071010	Electrolytic copper rods or black copper rods	0.3%	Kg	
5553	74071020	Other copper rods	0.3%	Kg	
5554	74071030	Copper bars (excluding hollow bars)	0.3%	Kg	
5555	74071040	Hollow bars of copper	0.3%	Kg	
		Profiles:			
5556	74071051	Hollow profiles	0.3%	Kg	
5557	74071059	Other	0.3%	Kg	
5558	74071090	Other	0.3%	Kg	
		Of coppers alloys:			
	740721	Of copper-zinc base alloys (brass)			
5559	74072110	Bars	0.3%	Kg	
5560	74072120	Rods	0.3%	Kg	

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5561	74072130	Hollow bars	0.3%	Kg	
5562	74072190	Other	0.3%	Kg	
	740729	Others			
5563	74072910	Rods of bronze and similar alloys	0.3%	Kg	
		Profiles:			
5564	74072921	Hollow	0.3%	Kg	
5565	74072929	Other	0.3%	Kg	
5566	74072990	Other	0.3%	Kg	
	7408	COPPER WIRE			
		Of refined copper			
	740811	Of which the maximum cross-sectional dimension exceeds 6 mm			
5567	74081110	Copper weld wire	0.6%	Kg	
5568	74081190	Other	0.6%	Kg	
	740819	Others			
5569	74081910	Copper weld wire	0.6%	Kg	
5570	74081920	Welding wire	0.6%	Kg	
5571	74081990	Other	0.6%	Kg	
		Of copper alloys:			
	740821	Of copper-zinc base alloys (brass)			
5572	74082110	Of which the maximum cross-sectional dimension exceeds 6 mm	0.6%	Kg	
5573	74082190	Other	0.6%	Kg	
	740822	Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver)			
5574	74082210	Silver plated flattened wire of copper (lametta)	0.6%	Kg	
5575	74082220	Of which the maximum cross-sectional dimension exceeds 6 mm	0.6%	Kg	
5576	74082290	Other	0.6%	Kg	
	740829	Others			
5577	74082910	Wire of bronze and similar alloys	0.6%	Kg	
5578	74082990	Other	0.6%	Kg	
	7409	COPPER PLATES, SHEETS AND STRIP, OF A THICKNESS EXCEEDING 0.12.5 MM			
		Of refined copper			
5579	74091100	In coils	0.3%	Kg	
5580	74091900	Other	0.3%	Kg	
		Of copper-zinc base alloys (brass):			
5581	74092100	In coils	0.3%	Kg	
5582	74092900	Other	0.3%	Kg	
		Of copper-tin base alloys (bronze):			
5583	74093100	In coils	0.3%	Kg	
5584	74093900	Other	0.3%	Kg	
5585	74094000	Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver)	0.3%	Kg	
5586	74099000	Of other copper alloys	0.3%	Kg	
	7410	COPPER FOIL (WHETHER OR NOT PRINTED OR BACKED WITH PAPER, PAPERBOARD, PLASTICS OR SIMILAR BACKING MATERIALS) OF A THICKNESS (EXCLUDING ANY BACKING) NOT EXCEEDING 0.12.5 MM -Not backed			
5587	74101100	Of refined copper	0.3%	Kg	
5588	74101200	Of copper alloys	0.3%	Kg	
		Backed:			
5589	74102100	Of refined copper	0.3%	Kg	
5590	74102200	Of copper alloys	0.3%	Kg	
	7411	COPPER TUBES AND PIPES			
5591	74111000	Of refined copper	0.3%	Kg	
		Of copper alloys:			
5592	74112100	Of copper-zinc base alloys (brass)	0.3%	Kg	
5593	74112200	Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver)	0.3%	Kg	

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5594	74112900	Other	0.3%	Kg	
	7412	COPPER TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES)			
5595	74121000	Of refined copper	0.3%	Kg	
	741220	Of copper alloys Brass			
5596	74122011	Tube-well strainer	0.3%	Kg	
5597	74122012	Hose connectors	0.3%	Kg	
5598	74122019	Other	0.3%	Kg	
5599	74122090	Fittings of bronze and similar alloys of copper	0.3%	Kg	
5600	74130000	Stranded wire, cables, plated bands and the like, of copper, not electrically insulated	0.3%	Kg	
	7414	Omitted			
	7415	NAILS, TACKS, DRAWING PINS, STAPLES (OTHER THAN THOSE OF HEADING 8305) AND SIMILAR ARTICLES, OF COPPER OR OF IRON OR STEEL WITH HEADS OF COPPER; SCREWS, BOLTS, NUTS, SCREW HOOKS, RIVETS, COTTERS, COTTER-PINS, WASHERS (INCLUDING SPRING WASHERS) AND SIMILAR ARTICLES, OF COPPER			
5601	74151000	Nails and tacks, drawing pins, staples and similar articles	0.3%	Kg	
		Other articles, not threaded:			
5602	74152100	Washers (including spring washers)	0.3%	Kg	
5603	74152900	Other	0.3%	Kg	
		Other threaded articles:			
	741533	Screws; bolts and nuts			
5604	74153310	Screws for wood	0.3%	Kg	
5605	74153390	Other	0.3%	Kg	
	741539	Other			
5606	74153910	Rivets (excluding tubular or bifurcated)	0.3%	Kg	
5607	74153990	Other	0.3%	Kg	
	7417	Omitted			
	7418	TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF COPPER; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF COPPER; SANITARY WARE AND PARTS THEREOF, OF COPPER			
	741810	Table, kitchen or other household articles and parts thereof; Pot scourers and scouring or polishing pads, gloves and the like			
5608	74181010	Pot scourers and scouring or polishing pads, gloves and the like	0.3%	Kg	
		Utensils			
5609	74181021	Of brass	0.3%	Kg	
5610	74181022	Of copper	0.3%	Kg	
5611	74181023	Of other copper alloys	0.3%	Kg	
5612	74181024	E.P.N.S. Ware	0.3%	Kg	
		Other:			
5613	74181031	Of E.P.N.S	0.3%	Kg	
5614	74181039	Other	0.3%	Kg	
5615	74181090	Parts	0.3%	Kg	
	741820	Sanitary ware and parts thereof			
5616	74182010	Sanitary ware	0.3%	Kg	
5617	74182020	Parts of sanitary ware	0.3%	Kg	
	7419	OTHER ARTICLES OF COPPER			
5618	74192000	Cast, moulded, stamped or forged, but not further worked	0.3%	Kg	
	741980	Other:			
5619	74198010	Reservoirs, tanks, vats and similar containers	0.3%	Kg	



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5620	74198020	Articles of copper alloys electro-plated with nickel- silver	0.3%	Kg	
5621	74198030	Articles of brass	0.3%	Kg	
5622	74198040	Copper worked articles	0.3%	Kg	
5623	74198050	Copper chain	0.3%	Kg	
5624	74198090	Other articles of copper	0.3%	Kg	
	7501	NICKEL MATTES, NICKEL OXIDE SINTERS AND OTHER INTERMEDIATE PRODUCTS OF NICKEL METALLURGY			
5625	75011000	Nickel mattes	0.3%	Kg	
5626	75012000	Nickel oxide sinters and other intermediate products of nickel metallurgy	0.3%	Kg	
	7502	UNWROUGHT NICKEL			
5627	75021000	Nickel, not alloyed	0.3%	Kg	
	750220	Nickel alloys			
5628	75022010	Cupro-nickel containing more than 40 per cent by weight of nickel	0.3%	Kg	
5629	75022020	Monel metal including 'K' monel	0.3%	Kg	
5630	75022030	Nickel alloys containing more than 40 per cent by weight of nickel	0.3%	Kg	
5631	75022040	Nickel alloys containing more than 10 % but not more than 40% by weight of nickel	0.3%	Kg	
5632	75022090	Other	0.3%	Kg	
	7503	NICKEL WASTE AND SCRAP			
	750300	Nickel waste and scrap			
5633	75030010	Nickel scrap, namely the following : kg. 5% - New nickel scrap covered by ISRI code word 'Aroma'; old nickel scrap covered by ISRI code word 'Burly'; new R-monel clippings solids covered by ISRI code word 'Hitch'; new mixed monel solids and clippings covered by ISRI code word 'House'; old monel sheet and solids covered by ISRI code word 'Ideal'; k-monel solids covered by ISRI code word 'Indian'; soldered monel sheet and solids covered by ISRI code word 'Junto'; monel castings covered by ISRI code 'Lemon'; monel turnings covered by ISRI code word 'Lemur'; nickel scrap obtained by breaking up of ships, boats and other floating structures; Nickel-Iron batteries to be sold free of crates, copper terminal connectors and excess liquid, must be free of nickel cadmium batteries covered by ISRI code word 'Vaunt'	0.3%	Kg	
5634	75030090	Other	0.3%	Kg	
5635	75040000	NICKEL POWDERS AND FLAKES	0.3%	Kg	
	7505	NICKEL BARS, RODS, PROFILES AND WIRE			
		Bars, rods and profiles			
	750511	Of nickel, not alloyed			
5636	75051110	Hollow bars	0.3%	Kg	
5637	75051120	Other bar rods and profiles	0.3%	Kg	
	750512	Of nickel alloys			
5638	75051210	Hollow bars	0.3%	Kg	
5639	75051220	Other bar, rods and profiles	0.3%	Kg	
		Wire:			
5640	75052100	Of nickel, not alloyed	0.3%	Kg	
5641	75052200	Of nickel alloys	0.3%	Kg	
	7506	NICKEL PLATES, SHEETS, STRIP AND FOIL			
5642	75061000	Of nickel, not alloyed	0.3%	Kg	
5643	75062000	Of nickel alloys	0.3%	Kg	
	7507	NICKEL TUBES, PIPES AND TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES) Tubes and pipes			

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5644	75071100	Of nickel, not alloyed	0.3%	Kg	
5645	75071200	Of nickel alloys	0.3%	Kg	
5646	75072000	Tube or pipe fittings	0.3%	Kg	
	7508	OTHER ARTICLES OF NICKEL			
5647	75081000	Cloth, grill and netting, of nickel wire	0.3%	Kg	
	750890	Other			
5648	75089010	Electroplating anodes of nickel	0.3%	Kg	
5649	75089020	Blanks ordinarily used for manufacturing tubes & pipes of nickel	0.3%	Kg	
5650	75089030	Nickel screen	0.3%	Kg	
5651	75089090	Other articles of nickel and nickel alloy	0.3%	Kg	
	7601	UNWROUGHT ALUMINIUM			
	760110	Aluminium, not alloyed :			
5652	76011010	Ingots	2.2%	Kg	2.9
5653	76011020	Billets	2.2%	Kg	3.2
5654	76011030	Wire-bars	2.2%	Kg	3.3
5655	76011040	Wire-rods	2.2%	Kg	3.3
5656	76011090	Other	2.0%	Kg	2.9
	760120	Aluminium alloys			
5657	76012010	Ingots	2.2%	Kg	3.1
5658	76012020	Billets	2.2%	Kg	3.1
5659	76012030	Wire-bars	2.2%	Kg	3.1
5660	76012040	Wire-rods	2.2%	Kg	3.1
5661	76012090	Other	2.0%	Kg	2.9
	7602	ALUMINIUM WASTE AND SCRAP			
	760200	Aluminium waste and scrap			
5662	76020010	Aluminium scrap, namely the following : clean aluminium lithographic sheets covered by ISRI code word 'Tablet'; new, clean aluminium lithographic sheets covered by ISRI code word 'Tabloid'; mixed low copper aluminium clippings and solids covered by ISRI code word 'Taboo'; clean mixed old alloy sheet aluminium covered by ISRI code word 'Taint'/'Tabor'; new aluminium can stock covered by ISRI code word 'Take'; old can stock covered by ISRI code word 'Talc'; shredded aluminium used beverages can (U) scrap covered by ISRI code word 'Talcured'; densified aluminium used beverages can (UBC) scrap covered by ISRI code word 'Taldack'; baled aluminium used beverage can (UBC) scrap covered by ISRI code word 'Taldon'; briquetted aluminium used beverage can (UBC) scrap covered by ISRI code word 'Taldork'; painted siding covered by ISRI code word 'Tale'; coated scrap covered by ISRI code word 'Talent'; aluminium scrap radiators covered by ISRI code word 'Talk'; E.C. aluminium nodules covered by ISRI code word 'Tall'; new pure aluminium wire and cable covered by ISRI code word 'Talon'; new mixed aluminium wire and cable covered by ISRI code word 'Tann'; Old pure aluminium wire and cable covered by ISRI code word 'Taste'; old mixed aluminium wire and cable covered by	0.5%	Kg	
5663	76020090	Other waste and scrap	0.5%	Kg	
	7603	ALUMINIUM POWDERS AND FLAKES			
	760310	Powders of non-lamellar structure			
5664	76031010	Aluminium powder for thermit process	1.2%	Kg	
5665	76031090	Other	1.2%	Kg	
5666	76032000	Powders of lamellar structure; flakes	1.2%	Kg	
	7604	ALUMINIUM BARS, RODS AND PROFILES			
	760410	Of aluminium, not alloyed			
5667	76041010	Wire rods	1.2%	Kg	
5668	76041020	Bars and rods, other than wire rods	1.2%	Kg	
		Profiles:			
5669	76041031	Hollow	1.2%	Kg	

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5670	76041039	Other	1.2%	Kg	
		Of aluminium alloys:			
5671	76042100	Hollow profiles	1.2%	Kg	
	760429	Other			
5672	76042910	Hard drawn bare aluminium conductors steel re-inforced (A.C.S.R.)	1.2%	Kg	
5673	76042920	Wire rods	1.2%	Kg	
5674	76042930	Bars and rods, other than wire rods	1.2%	Kg	
5675	76042990	Other	1.2%	Kg	
	7605	ALUMINIUM WIRE			
		Of aluminium, not alloyed			
5676	76051100	Of which the maximum cross-sectional dimension exceeds 7 mm	1.8%	Kg	2.5
	760519	Other			
5677	76051910	Of which the maximum cross-sectional dimension exceeds 6 mm but does not exceed 7 mm	1.8%	Kg	2.5
		Other:			
5678	76051991	Hard drawn bare-solid	1.8%	Kg	3.9
5679	76051999	Other	1.8%	Kg	3.4
		Of aluminium alloys:			
5680	76052100	Of which the maximum cross-sectional dimension exceeds 7 mm	1.8%	Kg	4.2
	760529	Other			
5681	76052910	Of which the maximum cross-sectional dimension exceeds 6 mm but does not exceed 7 mm	1.8%	Kg	4.2
5682	76052990	Other	1.8%	Kg	3.1
	7606	ALUMINIUM PLATES, SHEETS AND STRIP, OF A THICKNESS EXCEEDING 0.2 mm			
		Rectangular (including square)			
	760611	Of aluminium, not alloyed			
5683	76061110	Electrolytic plates or sheets	1.3%	Kg	
5684	76061190	Other	1.3%	Kg	
5685	76061200	Of aluminium alloys	1.3%	Kg	
		Other:			
	760691	Of aluminium, not alloyed			
5686	76069110	Circles	1.3%	Kg	
5687	76069120	Electrolytic plates or sheets	1.3%	Kg	
5688	76069190	Other	1.3%	Kg	
	760692	Of aluminium alloys			
5689	76069210	Circles	1.3%	Kg	
5690	76069290	Other	1.3%	Kg	
	7607	ALUMINIUM FOIL (WHETHER OR NOT PRINTED OR BACKED WITH PAPER, PAPERBOARD, PLASTICS OR SIMILAR BACKING MATERIALS) OF A THICKNESS (EXCLUDING ANY BACKING) NOT EXCEEDING 0.2 MM			
		Not backed :			
	760711	Rolled but not further worked			
5691	76071110	Ordinarily used for tea chest lining	1.2%	Kg	
5692	76071190	Other	1.2%	Kg	
	760719	Other			
5693	76071910	Ordinarily used for tea chest lining	1.2%	Kg	
		Other:			
5694	76071991	Plain	1.2%	Kg	
5695	76071992	Embossed	1.2%	Kg	
5696	76071993	Perforated or cut-to-shape	1.2%	Kg	
5697	76071994	Coated	1.2%	Kg	
5698	76071995	Printed	1.2%	Kg	
5699	76071999	Other	1.2%	Kg	

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	760720	Backed			
5700	76072010	Ordinarily used for tea chest lining	1.2%	Kg	
5701	76072090	Other	1.2%	Kg	
	7608	ALUMINIUM TUBES AND PIPES			
5702	76081000	Of aluminium, not alloyed	2.2%	Kg	4.4
5703	76082000	Of aluminium alloys	2.2%	Kg	3.9
5704	76090000	Aluminium tube or pipe fittings (for example, couplings, elbows, sleeves)	1.2%	Kg	
	7610	ALUMINIUM STRUCTURES (EXCLUDING PREFABRICATED BUILDINGS OF HEADING 9406) AND PARTS OF STRUCTURES (FOR EXAMPLE, BRIDGES AND BRIDGE-SECTIONS, TOWERS, LATTICE MASTS, ROOFS, ROOFING FRAMEWORKS, DOORS AND WINDOWS AND THEIR FRAMES AND THRESHOLDS FOR DOORS, BALUSTRADES, PILLARS AND COLUMNS); ALUMINIUM PLATES, RODS, PROFILES, TUBES AND THE LIKE, PREPARED FOR USE IN STRUCTURES			
5705	76101000	Doors, windows and their frames and thresholds for doors	1.2%	Kg	
	761090	Other			
5706	76109010	Structures	1.2%	Kg	
5707	76109020	Parts of structures, not elsewhere specified	1.2%	Kg	
5708	76109030	Aluminium plates, rods, profiles, tubes and the like prepared for use in structure	1.2%	Kg	
5709	76109090	Other	1.2%	Kg	
5710	76110000	Aluminium reservoirs, tanks, vats and similar containers, for any material (other than compressed or liquefied gas), of a capacity exceeding 300L, whether or not lined or heat-insulated, but not fitted with mechanical or thermal equipment	1.2%	Kg	
	7612	ALUMINIUM CASKS, DRUMS, CANS, BOXES AND SIMILAR CONTAINERS (INCLUDING RIGID OR COLLAPSIBLE TUBULAR CONTAINERS), FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF A CAPACITY NOT EXCEEDING 300 l, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT			
	761210	Collapsible tubular containers			
5711	76121010	Plain	1.2%	Kg	
5712	76121020	Lacquered	1.2%	Kg	
5713	76121030	Printed	1.2%	Kg	
5714	76121090	Other	1.2%	Kg	
	761290	Other			
5715	76129010	Plain	1.2%	Kg	
5716	76129020	Lacquered	1.2%	Kg	
5717	76129030	Printed	1.2%	Kg	
5718	76129090	Other	1.2%	Kg	
	7613	ALUMINIUM CONTAINERS FOR COMPRESSED OR LIQUEFIED GAS			
	761300	Aluminium containers for compressed or liquefied gas			
		Low pressure cylinders :			
5719	76130011	Plain	1.2%	Kg	
5720	76130012	Lacquered	1.2%	Kg	
5721	76130013	Printed	1.2%	Kg	
5722	76130019	Other	1.2%	Kg	
		High Pressure Cylinders:			
5723	76130021	Plain	1.2%	Kg	
5724	76130022	Lacquered	1.2%	Kg	
5725	76130023	Printed	1.2%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
5726	76130029	Other	1.2%	Kg	
		Other:			
5727	76130091	Plain	1.2%	Kg	
5728	76130092	Lacquered	1.2%	Kg	
5729	76130093	Printed	1.2%	Kg	
5730	76130099	Other	1.2%	Kg	
	7614	STRANDED WIRE, CABLES, PLAITED BANDS AND THE LIKE, OF ALUMINIUM, NOT ELECTRICALLY INSULATED			
5731	76141000	With steel core	1.2%	Kg	
5732	76149000	Other	1.2%	Kg	
	7615	TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF ALUMINIUM; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF ALUMINIUM; SANITARY WARE AND PARTS THEREOF, OF ALUMINIUM			
	761510	Table, kitchen or other household articles and parts thereof; pot scourers and scouring or polishing pads, gloves and the like: Pressure cookers, solar collectors:			
5733	76151011	Pressure cookers,	1.2%	Kg	
5734	76151012	Solar collectors	1.2%	Kg	
		Utensils			
5735	76151021	Non - stick	1.2%	Kg	
5736	76151029	Other	1.2%	Kg	
5737	76151030	Other table, kitchen or household articles	1.2%	Kg	
5738	76151040	Pot scourers and scouring or polishing pads, gloves and the like	1.2%	Kg	
5739	76151090	Part	1.2%	Kg	
	761520	Sanitary ware and parts thereof			
5740	76152010	Sanitary ware of aluminium and aluminium alloys for indoor use	1.2%	Kg	
5741	76152020	Parts	1.2%	Kg	
5742	76152090	Other	1.2%	Kg	
	7616	OTHER ARTICLES OF ALUMINIUM			
5743	76161000	Nails, tacks, staples (other than those of heading 8305), screws, bolts, nuts, screw hooks, rivets, cotters, cotter-pins, washers and similar articles	1.2%	Kg	
		Other:			
5744	76169100	Cloth, grill, netting and fencing, of aluminium wire	1.2%	Kg	
	761699	Other			
5745	76169910	Expanded metal of aluminium and aluminium alloys	1.2%	Kg	
5746	76169920	Chains	1.2%	Kg	
5747	76169930	Bobbins	1.2%	Kg	
5748	76169990	Other	0.5%	Kg	
	7801	UNWROUGHT LEAD			
5749	78011000	Refined lead	1.4%	Kg	
		Other:			
5750	78019100	Containing by weight antimony as the principal other element	1.4%	Kg	
	780199	Other			
5751	78019910	Pig lead	1.4%	Kg	
5752	78019920	Unrefined lead	1.4%	Kg	
5753	78019930	Unrefined lead alloys	1.4%	Kg	
5754	78019990	Other	1.4%	Kg	
	7802	LEAD WASTE AND SCRAP			
	780200	Lead waste and scrap			

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
5755	78020010	Lead scrap, namely the following: kg. 5 % - scrap lead-soft covered by ISRI code word 'Racks'; mixed hard or soft scrap lead covered by ISRI code word 'Radio'; wheel weights covered by ISRI code word 'Ropes'; mixed common babbitt covered by ISRI code word 'Roses'; Scrap wet whole intact lead batteries consisting of SLI (starting, lighting an ignition), automotive, truck, 8-D and commercial golf cart and marine type batteries covered by ISRI code word 'Rink'; Scrap industrial intact lead cells consisting of plates enclosed by some form of complete plastic case covered by ISRI code wordn 'Rono'; Scrap whole Intact Industrial Lead Batteries Consisting of bus, diesel, locomotive, telephone or steel cased batteries covered by ISRI code word 'Roper';	1.0%	Kg	
5756	78020090	Other	1.0%	Kg	
	7803	Omitted			
	7804	LEAD PLATES, SHEETS, STRIP AND FOIL; LEAD POWDERS AND FLAKES Plates, sheets, strip and foil :			
	780411	Sheets, strip and foil of a thickness (excluding any backing) not exceeding 0.2 mm			
5757	78041110	Sheets and strip	1.6%	Kg	2.7
5758	78041120	Foil	1.6%	Kg	3
	780419	Other			
5759	78041910	Plates	1.6%	Kg	2.3
5760	78041990	Other	1.6%	Kg	2.3
5761	78042000	Powders and flakes	1.6%	Kg	2.8
	7805	Omitted			
	7806	OTHER ARTICLES OF LEAD			
	780600	Other articles of lead			
5762	78060010	Sanitary fixtures	1.6%	Kg	4.2
5763	78060020	Indian lead seals	1.6%	Kg	3.6
5764	78060030	Blanks	1.6%	Kg	3
5765	78060090	Other	0.5%	Kg	
	7901	UNWROUGHT ZINC Zinc, not alloyed			
5766	79011100	Containing by weight 99.99% or more of zinc	2.0%	Kg	3.3
5767	79011200	Containing by weight less than 99.99% of zinc	2.0%	Kg	3.3
	790120	Zinc alloys			
5768	79012010	Mozak or alloys of zinc and aluminium containing not less than 94% by weight of zinc	2.0%	Kg	3.3
5769	79012090	Other	2.0%	Kg	3.3
	7902	ZINC WASTE AND SCRAP			
	790200	Zinc waste and scrap			
5770	79020010	Zinc scrap, namely the following : old zinc die cast scrap covered by ISRI code word 'Saves'; new zinc die cast scrap covered by ISRI code word 'Scabs'; new plated zinc die cast scrap covered by ISRI code word 'Scope'; zinc die cast automotive grills covered by ISRI code word 'Scoot'; Old scrap zinc covered by ISRI code word 'Score'; New zinc clippings covered by ISRI code word 'Screen'; crushed clean sorted fragmentizers die cast scrap, as produced from automobile fragmentizers covered by ISRI code word 'Scribe'; Unsorted Zinc die cast scrap produced from automobile fragmentizers containing about 55% zinc-bearing scrap covered by ISRI code word 'Scroll'	1.0%	Kg	
5771	79020090	Other	1.0%	Kg	
	7903	ZINC DUST, POWDERS AND FLAKES			

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
5772	79031000	Zinc dust	2.3%	Kg	4.6
5773	79039000	Other	2.3%	Kg	3.1
	7904	ZINC BARS, RODS, PROFILES AND WIRE			
	790400	Zinc bars, rods, profiles and wire :			
		Bars and rods :			
5774	79040011	Hollow bars	2.3%	Kg	3.1
5775	79040012	Rods, including wire rods	2.3%	Kg	3.1
5776	79040019	Other	2.3%	Kg	2
		profiles:			
5777	79040021	Hollow	2.3%	Kg	3.1
5778	79040022	Angles, shapes and sections	2.3%	Kg	3.1
5779	79040029	Other	2.3%	Kg	3.1
5780	79040030	Wire	2.3%	Kg	4.5
	7905	ZINC PLATES, SHEETS, STRIP AND FOIL			
	790500	Zinc plates, sheets, strip and foil			
5781	79050010	Calots	2.3%	Kg	3.1
5782	79050020	Plates	2.3%	Kg	3.2
5783	79050030	Sheets, strip and circles	2.3%	Kg	3.1
5784	79050040	Foil	2.3%	Kg	4.2
	7906	Omitted			
	7907	OTHER ARTICLES OF ZINC			
	790700	Other articles of zinc			
5785	79070010	Sanitary fixtures	2.3%	Kg	4.2
5786	79070090	Other	0.5%	Kg	
	8001	UNWROUGHT TIN			
	800110	Tin, not alloyed			
5787	80011010	Block tin	0.5%	Kg	
5788	80011090	Ingots, pigs, slabs and other primary forms of tin	0.5%	Kg	
5789	80012000	Tin alloys	0.5%	Kg	
	8002	TIN WASTE AND SCRAP			
	800200	Tin waste and scrap			
5790	80020010	Tin scrap, namely the following: Block tin covered by ISRI Code word Ranch; High tin base babbit covered by ISRI Code word Raves; Pewter covered by ISRI Code word Ranks.	0.5%	Kg	
5791	80020090	Other	0.5%	Kg	
	8003	TIN BARS, RODS, PROFILES AND WIRE			
	800300	Tin bars, rods, profiles and wire			
5792	80030010	Hollow bars	0.5%	Kg	
5793	80030020	Bars, other than hollow bars and rods	0.5%	Kg	
5794	80030030	Profiles	0.5%	Kg	
5795	80030040	Wires	0.5%	Kg	
	8004	Omitted			
	8006	Omitted			
	8007	OTHER ARTICLES OF TIN			
	800700	Other articles of tin			
5796	80070010	Blanks	0.5%	Kg	
5797	80070090	Other	0.5%	Kg	
	8101	TUNGSTEN (WOLFRAM) AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
5798	81011000	Powders	0.5%	Kg	
		Other:			
5799	81019400	Unwrought tungsten, including bars and rods obtained simply by sintering	0.5%	Kg	
5800	81019600	Wire	0.5%	Kg	
5801	81019700	Waste and scrap	0.5%	Kg	
	810199	Other			
5802	81019910	Tungsten filament	0.5%	Kg	
5803	81019990	Other	0.5%	Kg	
	8102	MOLYBDENUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
5804	81021000	Powders	0.5%	Kg	

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		Other:			
5805	81029400	Unwrought molybdenum, including bars and rods obtained simply by sintering;	0.5%	Kg	
	810295	Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil			
5806	81029510	Hollow bars	0.5%	Kg	
5807	81029590	Other	0.5%	Kg	
5808	81029600	Wire	0.5%	Kg	
5809	81029700	Waste and scrap	0.5%	Kg	
5810	81029900	Other	0.5%	Kg	
	8103	TANTALUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
	810320	Unwrought tantalum, including bars and rods obtained simply by sintering; powders			
5811	81032010	Hollow bars	0.5%	Kg	
5812	81032090	Other	0.5%	Kg	
5813	81033000	Waste and scrap	0.5%	Kg	
		Other:			
5814	81039100	Crucibles	0.5%	Kg	
5815	81039900	Other	0.5%	Kg	
	8104	MAGNESIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
		Unwrought magnesium			
5816	81041100	Containing at least 99.8% by weight of magnesium	0.5%	Kg	
5817	81041900	Other	0.5%	Kg	
	810420	Waste and scrap			
5818	81042010	Magnesium scrap, namely the following : magnesium clips covered by ISRI code word 'wafer'; magnesium scrap covered by ISRI code word 'Walnut'; magnesium engraver plates covered by ISRI code word 'Wine'; magnesium dock boards covered by ISRI code word 'Wood'; magnesium turninigs covered by ISRI code word 'world'	0.5%	Kg	
5819	81042090	Other	0.5%	Kg	
	810430	Raspings, turnings and granules, graded according to size; powders			
5820	81043010	Raspings, turnings and granules graded according to size	0.5%	Kg	
5821	81043020	Powders	0.5%	Kg	
	810490	Other			
5822	81049010	Other magnesium and magnesium base alloys, wrought	0.5%	Kg	
5823	81049020	Flakes	0.5%	Kg	
5824	81049030	Wire	0.5%	Kg	
5825	81049090	Other	0.5%	Kg	
	8105	COBALT MATTERS AND OTHER INTERMEDIATE PRODUCTS OF COBALT METALLURGY; COBALT AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
	810520	Cobalt mattes and other intermediate products of cobalt metallurgy; unwrought cobalt; powders			
5826	81052010	Cobalt mattes and other intermediate products of cobalt metallurgy	0.5%	Kg	
5827	81052020	Cobalt unwrought	0.5%	Kg	
5828	81052030	Powders	0.5%	Kg	
5829	81053000	Waste and scrap	0.5%	Kg	
5830	81059000	Other	0.5%	Kg	
	8106	BISMUTH AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
	810610	Containing more than 99.99 % of bismuth, by weight:			



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5831	81061010	Bismuth, unwrought	0.5%	Kg	
5832	81061020	Articles of bismuth	0.5%	Kg	
5833	81061090	Other	0.5%	Kg	
	810690	Other:			
5834	81069010	Waste and scrap of bismuth and bismuth alloys	0.5%	Kg	
5835	81069090	Other	0.5%	Kg	
	8108	TITANIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
5836	81082000	Unwrought titanium; powders	0.5%	Kg	
5837	81083000	waste and scrap;	0.5%	Kg	
	810890	Other			
5838	81089010	Titanium, wrought	0.5%	Kg	
5839	81089090	Other	0.5%	Kg	
	8109	ZIRCONIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
		Unwrought zirconium; powders:			
5840	81092100	Containing less than 1 part hafnium to 500 parts zirconium by weight	0.5%	Kg	
5841	81092900	Other	0.5%	Kg	
		Waste and scrap:			
5842	81093100	Containing less than 1 part hafnium to 500 parts zirconium by weight	0.5%	Kg	
5843	81093900	Other	0.5%	Kg	
		Other:			
5844	81099100	Containing less than 1 part hafnium to 500 parts zirconium by weight	0.5%	Kg	
5845	81099900	Other	0.5%	Kg	
	8110	ANTIMONY AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
5846	81101000	Unwrought antimony; powders	0.5%	Kg	
5847	81102000	Waste and scrap	0.5%	Kg	
5848	81109000	Other	0.5%	Kg	
	8111	Manganese and articles thereof, including waste and scrap			
	811100	Manganese and articles thereof, including waste and scrap			
5849	81110010	Unwrought manganese and manganese base alloys	0.5%	Kg	
5850	81110020	Waste and scrap of manganese base alloys	0.5%	Kg	
5851	81110030	Wrought manganese	0.5%	Kg	
5852	81110090	Other	0.5%	Kg	
	8112	BERYLLIUM, CHROMIUM, HAFNIUM, RHENIUM, THALLIUM, CADMIUM, GERMANIUM, VANADIUM, GALLIUM, INDIUM AND NIOBIUM (COLUMBIUM) AND ARTICLES OF THESE METALS, INCLUDING WASTE AND SCRAP;			
		Beryllium:			
5853	81121200	Unwrought; powders	0.5%	Kg	
5854	81121300	Waste and scrap	0.5%	Kg	
5855	81121900	Other	0.5%	Kg	
		Chromium:			
5856	81122100	Unwrought; powders	0.5%	Kg	
5857	81122200	Waste and scrap	0.5%	Kg	
5858	81122900	Other	0.5%	Kg	
		Hafnium:			
	811231	Unwrought; waste and scrap; powders:			
5859	81123110	Unwrought	0.5%	Kg	
5860	81123120	Waste and scrap	0.5%	Kg	
5861	81123130	Powders	0.5%	Kg	
5862	81123900	Other	0.5%	Kg	

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		Rhenium:			
	811241	Unwrought; waste and scrap; powders:			
5863	81124110	Unwrought	0.5%	Kg	
5864	81124120	Waste and scrap	0.5%	Kg	
5865	81124130	Powders	0.5%	Kg	
5866	81124900	Other	0.5%	Kg	
		Thallium :			
5867	81125100	Unwrought ; powders	0.5%	Kg	
5868	81125200	Waste and scrap	0.5%	Kg	
5869	81125900	Other	0.5%	Kg	
		Cadmium:			
5870	81126100	Waste and scrap	0.5%	Kg	
5871	81126900	Other	0.5%	Kg	
		Other:			
5872	81129200	Unwrought; waste and scrap; powders	0.5%	Kg	
5873	81129900	Other	0.5%	Kg	
	8113	CERMETS AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP			
5874	81130010	Cermets, unwrought	0.5%	Kg	
	811300	Cermets and articles thereof, including waste and scrap			
5875	81130020	Waste and scrap of cermets	0.5%	Kg	
5876	81130030	Articles of cermets	0.5%	Kg	
5877	81130090	Other	0.5%	Kg	
	8201	HAND TOOLS, THE FOLLOWING: SPADES, SHOVELS, MATTOCKS, PICKS, HOES, FORKS AND RAKES; AXES, BILL HOOKS AND SIMILAR HEWING TOOLS; SECATEURS AND PRUNERS OF ANY KIND; SCYTHES, SICKLES, HAY KNIVES, HEDGE SHEARS, TIMBER WEDGES AND OTHER TOOLS OF A KIND USED IN AGRICULTURE , HORTICULTURE OR FORESTRY.			
5878	8201 10 00	Spades and shovels	1.2%	Kg	
5879	8201 30 00	Mattocks, picks, hoes and rakes	1.2%	Kg	
5880	8201 40 00	Axes, bill hooks and similar hewing tools	1.2%	Kg	
5881	8201 50 00	Secateurs and similar one-handed pruners and shears (including poultry shears)	1.2%	Kg	
5882	8201 60 00	Hedge shears, two-handed pruning shears and similar two-handed shears	1.2%	Kg	
5883	8201 90 00	Other hand tools of a kind used in agriculture, horticulture or forestry	1.2%	Kg	
	8202	HAND SAWS; BLADES FOR SAWS OF ALL KINDS (INCLUDING SLITTING, SLOTTING OR TOOTHLESS SAW BLADES)			
	820210	Hand saws :			
5884	8202 10 10	Metal working hand saws	1.2%	Kg	
5885	8202 10 20	Wood working and similar hand saws	1.2%	Kg	
5886	8202 10 90	Other	1.2%	Kg	
5887	8202 20 00	Band saw blades	1.2%	Kg	
		Circular saw blades (including slitting or slotting saw blades):			
5888	8202 31 00	With working part of steel	1.2%	Kg	
5889	8202 39 00	Other, including parts	1.2%	Kg	
5890	8202 40 00	Chain saw blades	1.2%	Kg	
		Other saw blades:			
	820291	Straight saw blades, for working metal:			
5891	8202 91 10	Machine operated	1.2%	Kg	
5892	8202 91 20	Hand operated	1.2%	Kg	
	820299	Other:			
5893	8202 99 10	Hacksaw frames	1.2%	Kg	
5894	8202 99 90	Other	1.2%	Kg	

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	8203	FILES, RASPS, PLIERS (INCLUDING CUTTING PLIERS), PINCERS, TWEEZERS, METAL CUTTING SHEARS, PIPECUTTERS, BOLT CROPPERS, PERFORATING PUNCHES AND SIMILAR HAND TOOLS			
5895	8203 10 00	Files, rasps and similar tools	1.8%	Kg	1.7
5896	8203 20 00	Pliers (including cutting pliers), pincers, tweezers and similar tools	1.2%	Kg	
5897	8203 30 00	Metal cutting shears and similar tools	1.2%	Kg	
	820340	Pipe-cutters, bolt croppers, perforating punches and similar tools :			
5898	8203 40 10	Perforating punches and pipe cutters	1.2%	Kg	
5899	8203 40 90	Other	1.2%	Kg	
	8204	HAND-OPERATED SPANNERS AND WRENCHES (INCLUDING TORQUE METER WRENCHES BUT NOT INCLUDING TAP WRENCHES); INTERCHANGEABLE SPANNER SOCKETS, WITH OR WITHOUT HANDLES			
		Hand-operated spanners and wrenches:			
	820411	Non-adjustable :			
5900	8204 11 10	Spanners	1.5%	Kg	4.7
5901	8204 11 20	Wrenches	1.5%	Kg	4.7
	820412	Adjustable :			
5902	8204 12 10	Spanners	1.5%	Kg	4.7
5903	8204 12 20	Wrenches	1.5%	Kg	4.7
5904	8204 20 00	Interchangeable spanner sockets, with or without handles	1.2%	Kg	
	8205	HAND TOOLS (INCLUDING GLAZIERS' DIAMONDS), NOT ELSEWHERE SPECIFIED OR INCLUDED; BLOW LAMPS; VICES; CLAMPS AND THE LIKE, OTHER THAN ACCESSORIES FOR AND PARTS OF, MACHINE-TOOLS OR WATER -JETCUTTING MACHINES ; ANVILS ;PORTABLE FORGES; HAND-OR PEDAL-OPERATED GRINDING WHEELS WITH FRAMEWORKS			
5905	8205 10 00	Drilling, threading or tapping tools	1.2%	u	
5906	8205 20 00	Hammers and sledge hammers	1.2%	u	
5907	8205 30 00	Planes, chisels, gouges and similar cutting tools for working wood:	1.2%	u	
5908	8205 40 00	Screwdrivers	1.2%	u	
		Other hand tools (including glaziers' diamonds):			
	820551	Household tools :			
5909	8205 51 10	Can or cork opener	1.2%	u	
5910	8205 51 90	Other	1.2%	u	
	820559	Other:			
5911	8205 59 10	Grease guns (excluding compressed air type)	1.2%	u	
5912	8205 59 20	Metal working hand tools	1.2%	u	
5913	8205 59 30	Hand tools for specified uses, such as, watch making tools, goldsmith tools	1.2%	u	
5914	8205 59 40	Forks other than those of headings 8201 and 8215	1.2%	u	
5915	8205 59 90	Other	1.2%	u	
5916	8205 60 00	Blow lamps	1.2%	u	
5917	8205 70 00	Vices, clamps and the like	1.8%	u	10.8
	820590	Other, including sets of articles of two or more sub-headings of this heading:			
5918	8205 90 10	Anvils and portable forges	1.2%	u	
5919	8205 90 20	Grinding wheels with frame, hand or pedal-operated	1.2%	u	
5920	8205 90 30	Sets of articles of two or more of the foregoing sub-headings	1.2%	u	
5921	8205 90 90	Other	1.2%	u	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	8206	TOOLS OF TWO OR MORE OF THE HEADINGS 8202 TO 8205, PUT UP IN SETS FOR RETAIL SALE			
	820600	Tools of two or more of the headings 8202 to 8205, put up in sets for retail sale :			
5922	8206 00 10	Garage tools in sets	1.2%	Kg	
5923	8206 00 90	Other	1.2%	Kg	
	8207	INTERCHANGEABLE TOOLS FOR HAND TOOLS , WHETHER OR NOT POWER-OPERATED, OR FOR MACHINE-TOOLS (FOR EXAMPLE, FOR PRESSING, STAMPING, PUNCHING, TAPPING, THREADING, DRILLING, BORING, BROACHING, MILLING, TURNING OR SCREW DRIVING ), INCLUDING DIES FOR DRAWING OR EXTRUDING METAL, AND ROCK DRILLING OR EARTH BORING TOOLS			
		Rock drilling or earth boring tools :			
5924	8207 13 00	With working part of cermets	1.2%	Kg	
5925	8207 19 00	Other, including parts	1.2%	Kg	
5926	8207 20 00	Dies for drawing or extruding metal	1.2%	Kg	
5927	8207 30 00	Tools for pressing, stamping or punching	1.2%	Kg	
	820740	Tools for tapping or threading :			
5928	8207 40 10	Chasers	1.2%	Kg	
5929	8207 40 90	Other	1.2%	Kg	
5930	8207 50 00	Tools for drilling, other than for rock drilling	1.2%	Kg	
	820760	Tools for boring or broaching:			
5931	8207 60 10	Reamers	1.2%	Kg	
5932	8207 60 90	Other	1.2%	Kg	
	820770	Tools for milling :			
5933	8207 70 10	Cutters	1.2%	Kg	
5934	8207 70 90	Other	1.2%	Kg	
5935	8207 80 00	Tools for turning	1.2%	Kg	
	820790	Other interchangeable tools:			
5936	8207 90 10	For Metal working hand tools	1.2%	Kg	
5937	8207 90 20	For Wood working hand tools	1.2%	Kg	
5938	8207 90 30	Lathe tools and tool belts	1.2%	Kg	
5939	8207 90 90	Other	1.2%	Kg	
	8208	KNIVES AND CUTTING BLADES, FOR MACHINES OR FOR MECHANICAL APPLIANCES			
5940	8208 10 00	For metal working	1.2%	u	
5941	8208 20 00	For wood working	1.2%	u	
5942	8208 30 00	For kitchen appliances or for machines used by the food industry	1.2%	u	
5943	8208 40 00	For agricultural, horticultural or forestry machines	1.2%	u	
	820890	Other :			
5944	8208 90 10	Knives and cutting blades for paper cutting machines	1.2%	u	
5945	8208 90 20	Bell skiving knives	1.2%	u	
5946	8208 90 30	Band knife for splitting machine	1.2%	u	
5947	8208 90 40	Cutting and clicking dies	1.2%	u	
5948	8208 90 90	Other	1.2%	u	
	8209	PLATES, STICKS, TIPS AND THE LIKE FOR TOOLS, UNMOUNTED, OF CERMETS			
	820900	Plates, sticks, tips and the like for tools, unmounted, of cermets:			
5949	8209 00 10	Tungsten carbide tips	1.2%	Kg	
5950	8209 00 90	Other	1.2%	Kg	
5951	8210 00 00	HAND-OPERATED MECHANICAL APPLIANCES, WEIGHING 10 KG. OR LESS, USED IN THE PREPARATION, CONDITIONING OR SERVING OF FOOD OR DRINK	1.2%	Kg	

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	8211	KNIVES WITH CUTTING BLADES, SERRATED OR NOT (INCLUDING PRUNING KNIVES), OTHER THAN KNIVES OF HEADING 8208, AND BLADES THEREFOR			
5952	8211 10 00	Sets of assorted articles	1.2%	Kg	
		Other:			
5953	8211 91 00	Table knives having fixed blades	1.2%	Kg	
5954	8211 92 00	Other knives having fixed blades	1.2%	Kg	
	821193	Knives having other than fixed blades:			
5955	8211 93 10	Pocket knives	1.2%	Kg	
5956	8211 93 90	Other	1.2%	Kg	
5957	8211 94 00	Blades	1.2%	Kg	
5958	8211 95 00	Handles of base metal	1.2%	Kg	
	8212	RAZORS AND RAZOR BLADES (INCLUDING RAZOR BLADE BLANKS IN STRIPS)			
	821210	Razors :			
5959	8212 10 10	Twin type shaving	1.2%	Kg	
5960	8212 10 90	Other	1.2%	Kg	
	821220	Safety razor blades, including razor blade blanks in strips:			
		Safety razor blades :			
5961	8212 20 11	Disposable cartridge blade	1.2%	Kg	
5962	8212 20 19	Other	1.2%	Kg	
5963	8212 20 20	Safety razor blade blanks, in strips	1.2%	Kg	
5964	8212 90 00	Other parts	1.2%	Kg	
5965	8213 00 00	SCISSORS, TAILORS' SHEARS AND SIMILARSHEARS, AND BLADES THEREFOR	1.2%	Kg	
	8214	OTHER ARTICLES OF CUTLERY (FOR EXAMPLE, HAIR CLIPPERS , BUTCHERS ' OR KITCHEN CLEAVERS , CHOPPERS AND MINCING KNIVES, PAPER KNIVES); MANICURE OR PEDICURE SETS AND INSTRUMENTS (INCLUDING NAIL FILES)			
	821410	Paper knives, letter openers, erasing knives, pencil sharpeners and blades therefor:			
5966	8214 10 10	Paper knives, letter openers, erasing knives, pencil sharpeners	1.2%	Kg	
5967	8214 10 90	Blades	1.2%	Kg	
	821420	Manicure or pedicure sets and instruments (including nail files):			
5968	8214 20 10	Nail cutters	1.2%	Kg	
5969	8214 20 90	Other	1.2%	Kg	
	821490	Other :			
5970	8214 90 10	Handles of cutlery of base metal	1.2%	Kg	
5971	8214 90 90	Other	1.2%	Kg	
	8215	SPOONS, FORKS, LADLES, SKIMMERS, CAKE-SERVERS, FISH-KNIVES, BUTTER-KNIVES, SUGAR TONGS AND SIMILAR KITCHEN OR TABLEWARE			
5972	8215 10 00	Sets of assorted articles containing at least one article plated with precious metal	1.2%	Kg	
5973	8215 20 00	Other sets of assorted articles	1.2%	Kg	
		Other:			
5974	8215 91 00	Plated with precious metal	1.2%	Kg	
5975	8215 99 00	Other	1.2%	Kg	
	8301	Padlocks and locks (key, combination or electricity operated), of base metal; clasps and frames with clasps, incorporating locks, of base metal; keys for any of the foregoing articles, of base metal			
5976	83011000	Padlocks	0.6%	u	
5977	83012000	Locks of a kind used for motor vehicles	0.6%	u	
5978	83013000	Locks of a kind used for furniture	0.6%	u	
	830140	Other Locks			
5979	83014010	Combination locks	0.6%	u	

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5980	83014090	Other	0.6%	u	
5981	83015000	Clasps and frames with clasps, incorporating locks	0.6%	u	
5982	83016000	Parts	0.6%	u	
5983	83017000	Keys presented separately	0.6%	u	
	8302	Base metal mountings, fittings and similar articles suitable for furniture, doors, staircases, windows, blinds, coachwork, saddlery, trunks, chests, caskets or the like ;base metal hat-racks, hat-pegs, breakets and similar fixtures; castors with mountings of base metal; automatic door closers of base metal			
	830210	Hinges:			
5984	83021010	Of steel	0.6%	Kg	
5985	83021020	Of brass	0.6%	Kg	
5986	83021090	Other	0.6%	Kg	
5987	83022000	Castors	0.6%	Kg	
	830230	Other mountings, fittings and similar articles suitable for motor vehicles:			
5988	83023010	Curve drive stakes	0.6%	Kg	
5989	83023090	Other	0.6%	Kg	
		Other mountings, fittings and similar articles:			
	830241	Suitable for buildings			
5990	83024110	Fittings for doors and windows	0.6%	Kg	
5991	83024120	Tower bolts	0.6%	Kg	
5992	83024190	Other	0.6%	Kg	
5993	83024200	Other, suitable for furniture	0.6%	Kg	
5994	83024900	Other	0.6%	Kg	
5995	83025000	Hat-racks, hat-pegs, brackets and similar fixtures	0.6%	Kg	
5996	83026000	Automatic door closers	0.6%	Kg	
5997	83030000	Armoured or reinforced safes, strong boxes and doors and safe deposit lockers for strong rooms, cash or deed boxes and the like, of base metal	0.6%	Kg	
5998	83040000	Filing, cabinets, card-index cabinets, paper trays, paper rests, pen trays, office stamp stands and similar office or desk equipment, of base metal, other than office furniture of heading 9403	0.6%	Kg	
	8305	FITTINGS FOR LOOSE-LEAF BINDERS OR FILES, LETTER CLIPS, LETTER CORNERS, PAPER CLIPS, INDEXING TAGS AND SIMILAR OFFICE ARTICLES, OF BASE METAL; STAPLES IN STRIPS (FOR EXAMPLE, FOR OFFICES, UPHOLSTERY, PACKAGING), OF BASE METAL			
5999	83051000	Fittings for loose-leaf binders or files	0.6%	Kg	
6000	83052000	Staples in strips	0.6%	Kg	
	830590	Other, including parts			
6001	83059010	Pins(other than those of heading 7317)	0.6%	Kg	
6002	83059020	Clips	0.6%	Kg	
6003	83059090	Other	0.6%	Kg	
	8306	BELLS, GONGS AND THE LIKE, NON-ELECTRIC, OF BASE METAL; STATUETTES AND OTHER ORNAMENTS, OF BASE METAL; PHOTOGRAPH, PICTURE OR SIMILAR FRAMES, OF BASE METAL; MIRRORS OF BASE METAL			
6004	83061000	Bells, gongs and the like	0.6%	Kg	
		Statuettes and other ornaments:			
	830621	Plated with precious metal			
6005	83062110	Statuettes (excluding works of art)	0.6%	Kg	
6006	83062120	Trophies	0.6%	Kg	
6007	83062190	Other	0.6%	Kg	
	830629	Other			
6008	83062910	Statuettes	0.6%	Kg	
6009	83062920	Trophies	0.6%	Kg	

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6010	83062990	Other	0.6%	Kg	
6011	83063000	Photograph, picture or similar frames; mirrors	0.6%	Kg	
	8307	FLEXIBLE TUBING OF BASE METAL, WITH OR WITHOUT FITTINGS			
6012	83071000	Of iron or steel	0.6%	Kg	
6013	83079000	Of other base metal	0.6%	Kg	
	8308	CLASPS, FRAMES WITH CLASPS, BUCKLES, BUCKLECLASPS, HOOKS, EYES, EYELETS AND THE LIKE, OF BASE METAL, OF A KIND USED FOR CLOTHING OR CLOTHING ACCESSORIES, FOOTWEAR, JEWELLERY, WRIST WATCHES, BOOKS, AWNINGS, LEATHER GOODS, TRAVEL GOODS OR SADDLERY OR FOR OTHER MADE UP ARTICLES; TUBULAR OR BIFURCATED RIVETS, OF BASE METAL; BEADS AND SPANGLES, OF BASE METALS			
	830810	Hooks, eyes and eyelets:			
6014	83081010	Hooks and eyes	0.6%	Kg	
		Eyelets:			
6015	83081021	For footwear	0.6%	Kg	
6016	83081029	Other	0.6%	Kg	
6017	83082000	Tubular or bifurcated rivets	0.6%	Kg	
	830890	Others including Parts:			
		Buckles :			
6018	83089011	For footwear	0.6%	Kg	
6019	83089019	Other	0.6%	Kg	
6020	83089020	Imitation zari spangles:	0.6%	Kg	
		Beads and spangles of base metal:			
6021	83089031	For garments, made ups, knitwear, plastic and leather goods	0.6%	Kg	
6022	83089039	Other	0.6%	Kg	
6023	83089040	Fittings for travel requisites & leather goods	0.6%	Kg	
		Other:			
6024	83089091	For garments, made ups, knitwear, plastic and leather goods	0.6%	Kg	
6025	83089099	Other	0.6%	Kg	
	8309	STOPPERS, CAPS AND LIDS (INCLUDING CROWN CORKS, SCREW CAPS AND POURING STOPPERS), CAPSULES FOR BOTTLES, THREADED BUNGS, BUNG COVERS, SEALS AND OTHER PACKING ACCESSORIES, OF BASE METAL			
6026	83091000	Crown corks	0.6%	Kg	
	830990	Other			
6027	83099010	Pilfer proof caps for packaging, all sorts, with or without washers or other fittings of cork, rubber, polyethylene or any other material	0.6%	Kg	
6028	83099020	Aluminium caps, seals, capsules & closers	0.6%	Kg	
6029	83099030	Other seals	0.6%	Kg	
6030	83099090	Other	0.6%	Kg	
	8310	Sign-plates, Name-plates, Address-plates, Numbers, letters and other symbols of base metal, excluding those of Heading 9405			
	831000	Sign-plates, Name-plates, Address-plates, Numbers, letters and other symbols of base metal, excluding those of Heading 9405			
6031	83100010	Enamel iron signboard	0.6%	Kg	
6032	83100090	Other	0.6%	Kg	

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	8311	Wire, rods, tubes, plates, electrodes and similar products of base metal or of metal carbides, coated or cored with flux material, of a kind used for soldering, brazing, welding or deposition of metal or of metal carbids; wire and rods, of agglomerated base metal powder, used for metal spraying.			
6033	83111000	Coated electrodes of base metal, for electric-arc-welding	0.6%	Kg	
6034	83112000	Cored wire of base metal, for electric-arc-welding	0.6%	Kg	
	831130	Coated rods and cored wire, of base metal, for soldering, brazing or welding by flame:			
6035	83113010	Wire and rods of agglomerated base metal	0.6%	Kg	
6036	83113090	Other	0.6%	Kg	
6037	83119000	Other	0.5%	Kg	
	8401	NUCLEAR REACTORS; FUEL ELEMENTS (CARTRIDGES), NON-IRRADIATED, FOR NUCLEAR REACTORS; MACHINERY AND APPARATUS FOR ISOTOPIC SEPARATION			
6038	8401 10 00	Nuclear reactors	1.0%	Kg	
6039	8401 20 00	Machinery and apparatus for isotopic separation, and parts thereof	1.0%	Kg	
6040	8401 30 00	Fuel elements (cartridges), non-irradiated	1.0%	gi F/S	
6041	8401 40 00	Parts of Nuclear reactors	1.0%	Kg	
	8402	STEAM OR OTHER VAPOUR GENERATING BOILERS (OTHER THAN CENTRAL HEATING HOT WATER BOILERS CAPABLE ALSO OF PRODUCING LOW PRESSURE STEAM); SUPER-HEATED WATER BOILERS			
		Steam or other vapour generating boilers:			
6042	8402 11 00	Watertube boilers with a steam production exceeding 45 t per hour	1.0%	Kg	
6043	8402 12 00	Water tube boilers with a steam production not exceeding 45 t per hour	1.0%	Kg	
	840219	Other vapour generating boilers, including			
6044	8402 19 10	Fire tube horizontal (lancashire) boilers	1.0%	Kg	
6045	8402 19 20	Fire tube boilers vertical	1.0%	Kg	
6046	8402 19 90	Other	1.0%	Kg	
6047	8402 20 00	Super-heated water boilers	1.0%	Kg	
	840290	Parts:			
6048	8402 90 10	Parts of fire tube boilers	1.0%	Kg	
6049	8402 90 20	Parts of watertube boilers	1.0%	Kg	
6050	8402 90 90	Other	1.0%	Kg	
	8403	CENTRAL HEATING BOILERS OTHER THAN THOSE OF HEADING 8402			
6051	8403 10 00	Boilers	1.0%	u	
6052	8403 90 00	Parts	1.0%	Kg	
	8404	AUXILIARY PLANT FOR USE WITH BOILERS OF HEADING 8402 OR 8403 (FOR EXAMPLE , ECONOMISERS, SUPER-HEATERS, SOOT REMOVERS, GAS RECOVERERS); CONDENSERS FOR STEAM OR OTHER VAPOUR POWER UNITS			
6053	8404 10 00	Auxiliary plants for use with boilers of heading 8402 or 8403	1.0%	Kg	
6054	8404 20 00	Condensers for steam or other vapour power units	1.0%	Kg	
6055	8404 90 00	Parts	1.0%	Kg	



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	8405	PRODUCER GAS OR WATER GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS; ACETYLENE GAS GENERATORS AND SIMILAR WATER PROCESS GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS			
	840510	Producer gas or water gas generators, with or without their purifiers; acetylene gas generators and similar water process gas generators, with or without their purifiers :			
6056	8405 10 10	Producer gas or water gas generators	0.8%	u	
6057	8405 10 20	Acetylene gas generators	0.8%	u	
6058	8405 10 90	Other	0.8%	u	
6059	8405 90 00	Parts	0.8%	u	
	8406	STEAM TURBINES AND OTHER VAPOUR TURBINES			
6060	8406 10 00	Turbines for marine propulsion	0.8%	u	
		Other turbines :			
6061	8406 81 00	Of an output exceeding 40 MW	0.8%	u	
6062	8406 82 00	Of an output not exceeding 40 MW	0.8%	u	
6063	8406 90 00	Parts	0.8%	Kg	
	8407	SPARK-IGNITION RECIPROCATING OR ROTARY INTERNAL COMBUSTION PISTON ENGINES			
6064	8407 10 00	Aircraft engines	0.7%	u	
		Marine propulsion engines :			
6065	8407 21 00	Outboard motors	0.7%	u	
6066	8407 29 00	Other	0.7%	u	
		Reciprocating piston engines of a kind used for the propulsion of vehicles of Chapter 87 :			
	840731	Of a cylinder capacity not exceeding 50 cc :			
6067	8407 31 10	For motor cycles	0.7%	u	
6068	8407 31 90	Other	0.7%	u	
	840732	Of a cylinder capacity exceeding 50 cc but not exceeding 250 cc:			
6069	8407 32 10	For motor cycles	0.7%	u	
6070	8407 32 90	Other	0.7%	u	
	840733	Of a cylinder capacity exceeding 250 cc but not exceeding 1,000 cc :			
6071	8407 33 10	For motor cars	0.7%	u	
6072	8407 33 20	For motor cycles	0.7%	u	
6073	8407 33 90	Other	0.7%	u	
	840734	Of a cylinder capacity exceeding 1,000 cc:			
6074	8407 34 10	For motor cars	0.7%	u	
6075	8407 34 90	Other	0.7%	u	
	840790	Other engines:			
6076	8407 90 10	Petrol engines	0.7%	u	
6077	8407 90 20	Kerosene engines	0.7%	u	
6078	8407 90 90	Other	0.7%	u	
	8408	COMPRESSION-IGNITION INTERNAL COMBUSTION PISTON ENGINES (DIESEL OR SEMI-DIESEL ENGINES)			
	840810	Marine propulsion engines:			
6079	8408 10 10	Outboard engines	0.5%	u	
		Other :			
6080	8408 10 91	Of a cylinder capacity not exceeding 100 cc	0.5%	u	
6081	8408 10 92	Of a cylinder capacity exceeding 100 cc but not exceeding 250 cc	0.5%	u	
6082	8408 10 93	Of a cylinder capacity exceeding 250 cc	0.5%	u	
	840820	Engines of a kind used for the propulsion of vehicles of Chapter 87:			
6083	8408 20 10	Of cylinder capacity not exceeding 250 cc	0.5%	u	
6084	8408 20 20	Engines of cylinder capacity exceeding 250 cc	0.5%	u	
	840890	Other engines:			

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6085	8408 90 10	Stationary engines of cylinder capacity exceeding 50 cc	0.5%	u	
6086	8408 90 90	Other	0.5%	u	
	8409	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE ENGINES OF HEADING 8407 OR 8408			
6087	8409 10 00	For aircraft engines	0.5%	Kg	
		Other			
	840991	Suitable for use solely or principally with spark-ignition internal combustion piston engines:			
		Valves, inlet and exhaust, piston, piston rings, piston assemblies :			
6088	8409 91 11	Valve, inlet & exhaust	2.0%	Kg	2
6089	8409 91 12	Pistons	1.9%	Kg	5
6090	8409 91 13	Piston rings	2.0%	Kg	1.2
6091	8409 91 14	Piston assemblies	1.9%	Kg	5
6092	8409 91 20	Fuel injection equipment excluding injection pumps	2.0%	Kg	3.6
		Other :			
6093	8409 91 91	Of petrol engines for motor vehicles	2.0%	Kg	3.6
6094	8409 91 92	Of other petrol engines	2.0%	Kg	3.6
6095	8409 91 93	Of kerosene engines	0.5%	Kg	
6096	8409 91 94	Of gas engines	0.5%	Kg	
6097	8409 91 99	Other	0.5%	Kg	
	840999	Other :			
		Valves, inlet and exhaust, piston, piston rings, piston assemblies :			
6098	8409 99 11	Valve, inlet & exhaust	2.0%	Kg	2
6099	8409 99 12	Pistons	2.0%	Kg	2
6100	8409 99 13	Piston rings	2.0%	Kg	1.2
6101	8409 99 14	Piston assemblies	2.0%	Kg	6.4
6102	8409 99 20	Fuel nozzles	2.0%	Kg	3.6
6103	8409 99 30	Fuel injection equipment excluding injection pumps	2.0%	Kg	9.3
		Other parts of diesel engine:			
6104	8409 99 41	Of diesel engines for motor vehicles	2.0%	Kg	3.6
6105	8409 99 42	Of outboard engine	1.4%	Kg	
6106	8409 99 49	Other	2.2%	Kg	2.2
6107	8409 99 90	Other	1.4%	Kg	
	8410	HYDRAULIC TURBINES, WATER WHEELS, AND REGULATORS THEREFOR			
		Hydraulic turbines and water wheels :			
6108	8410 11 00	Of a power not exceeding 1,000 kw	1.0%	u	
	841012	Of a power exceeding 1,000 kW but not exceeding 10,000 kW:			
6109	8410 12 10	Of power exceeding 1000 Kw but not exceeding 5000 Kw	1.0%	u	
6110	8410 12 20	Of power exceeding 5000 Kw but not exceeding 10000 Kw	1.0%	u	
	841013	Of a power exceeding 10,000 kW:			
6111	8410 13 10	Of power exceeding 10000 Kw but not exceeding 30000 Kw	1.0%	u	
6112	8410 13 20	Of power exceeding 30000 Kw but not exceeding 80000 Kw	1.0%	u	
6113	8410 13 90	Of power exceeding 80000 Kw	1.0%	u	
6114	8410 90 00	Parts, including regulators	1.0%	Kg	
	8411	TURBO-JETS, TURBO-PROPELLERS AND OTHER GAS TURBINES			
		Turbo-jets :			
6115	8411 11 00	of thrust not exceeding 25kN	1.0%	u	

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6116	8411 12 00	Of a thrust exceeding 25 kN	1.0%	u	
		Turbo-propellers :			
6117	8411 21 00	Of a power not exceeding 1,100 kw	1.0%	u	
6118	8411 22 00	Of a power exceeding 1,100 kW	1.0%	u	
		Other gas turbines :			
6119	8411 81 00	Of a power exceeding not 5000 kW	1.0%	u	
	841182	Of a power exceeding 5,000 kW:			
6120	8411 82 10	Of power exceeding 5000 Kw but not exceeding 15,000 Kw	1.0%	u	
6121	8411 82 20	Of power exceeding 15000 but not exceeding 30000 Kw	1.0%	u	
6122	8411 82 30	Of power exceeding 30000 but not exceeding 60000 Kw	1.0%	u	
6123	8411 82 40	Of power exceeding 60000 but not exceeding 90000 Kw	1.0%	u	
6124	8411 82 50	Of power exceeding 90000 but not exceeding 115000 Kw	1.0%	u	
6125	8411 82 60	Of power exceeding 115000 Kw	1.0%	u	
		Parts :			
6126	8411 91 00	Of turbojets or turbo propellers	1.0%	Kg	
6127	8411 99 00	Other	1.0%	Kg	
	8412	OTHER ENGINES AND MOTORS			
6128	8412 10 00	Reaction engines other than turbo-jets	1.0%	u	
		Hydraulic power engines and motors:			
6129	8412 21 00	Liner acting (cylinders)	1.0%	u	
	841229	Other :			
6130	8412 29 10	Hydrojet (hydraulic jet engines)	1.0%	u	
6131	8412 29 90	Other	1.0%	u	
		Pneumatic power engines and motors:			
6132	8412 31 00	Liner acting (cylinders)	1.0%	u	
6133	8412 39 00	Other	1.0%	u	
	841280	Other :			
		Steam or other vapour power :			
6134	8412 80 11	Stationary	1.0%	u	
6135	8412 80 19	Other	1.0%	u	
6136	8412 80 20	Motors, spring operated excluding clock and watch movements	1.0%	u	
6137	8412 80 30	Wind turbine or engine	1.0%	u	
6138	8412 80 90	Other	1.0%	u	
	841290	Parts :			
6139	8412 90 10	Of steam engines incorporating boilers	1.0%	Kg	
6140	8412 90 20	Of other steam engines and other vapour power units not incorporating boilers	1.0%	Kg	
6141	8412 90 30	Of hydraulic engines and motors	1.0%	Kg	
6142	8412 90 90	Other	1.0%	Kg	
	8413	PUMPS FOR LIQUIDS, WHETHER OR NOT FITTED WITH A MEASURING DEVICE; LIQUID ELEVATORS A MEASURING DEVICE; LIQUID ELEVATORS			
		Pumps fitted or designed to be fitted with a measuring device:			
		measuring device:			
	841311	Pumps for dispensing fuel or lubricants, of the type used in filling stations or in garages:			
		type used in filling stations or in garages:			
6143	8413 11 10	Hand pumps	1.0%	u	
		Other :			
6144	8413 11 91	Pumps for dispensing fuel	1.0%	u	
6145	8413 11 99	Other :	1.0%	u	
	841319	Other :			
6146	8413 19 10	Hand pumps	1.0%	u	
6147	8413 19 90	Other	1.0%	u	

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<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
6148	8413 20 00	Hand pumps. Other than those of subheading 8413 11 or 8413 19	1.0%	u	
	841330	Fuel, lubricating or cooling medium pumps for internal combustion piston engines: internal combustion piston engines:			
6149	8413 30 10	Injection pumps for diesel engines	1.0%	u	
6150	8413 30 20	Oil pump	1.0%	u	
6151	8413 30 30	Water pump	1.0%	u	
6152	8413 30 90	Other	1.0%	u	
6153	8413 40 00	Concrete pumps	1.0%	u	
	841350	Other reciprocating positive displacement pumps :			
6154	8413 50 10	Metering & dosing pumps Primarily designed for handling water :	1.0%	u	
6155	8413 50 21	Deep tube well turbine pump	1.0%	u	
6156	8413 50 29	Other	1.0%	u	
6157	8413 50 90	Other	1.0%	u	
	841360	Other rotary positive displacement pumps:			
6158	8413 60 10	Gear type pumps	1.0%	u	
6159	8413 60 20	Screw type pumps	1.0%	u	
6160	8413 60 90	Other	1.0%	u	
	841370	Other centrifugal pumps:			
6161	8413 70 10	Primarily designed to handle water Other :	1.0%	u	
6162	8413 70 91	Single & multistage chemical process pumps	1.0%	u	
6163	8413 70 92	Horizontal split casing pumps	1.0%	u	
6164	8413 70 93	Horizontal self priming pumps	1.0%	u	
6165	8413 70 94	Vertical turbine driven centrifugal pumps	1.0%	u	
6166	8413 70 95	Boiler feed pumps	1.0%	u	
6167	8413 70 96	Slurry pumps	1.0%	u	
6168	8413 70 97	Dredger pumps	1.0%	u	
6169	8413 70 99	Other	1.0%	u	
		Other pumps-liquid elevators :			
	841381	Pumps :			
6170	8413 81 10	Gas pumps	1.0%	u	
6171	8413 81 20	Hydraulic ram	1.0%	u	
6172	8413 81 30	Axial flow and mixed flow vertical pump designed primarily for handling water	1.0%	u	
6173	8413 81 90	Other	1.0%	u	
6174	8413 82 00	Liquid elevators Parts :	1.0%	u	
	841391	Of pumps :			
6175	8413 91 10	Of reciprocating pumps	1.0%	Kg	
6176	8413 91 20	Of centrifugal pumps	1.0%	Kg	
6177	8413 91 30	Of deep well turbine pumps and of other rotary pumps	1.0%	Kg	
6178	8413 91 40	Of hand pump for handling water	1.0%	Kg	
6179	8413 91 90	Other	1.0%	Kg	
6180	8413 92 00	Of liquid elevators	1.0%	Kg	
	8414	AIR OR VACUUM PUMPS, AIR OR OTHER GAS COMPRESSORS AND FANS; VENTILATING OR RECYCLING HOODS INCORPORATING A FAN, WHETHER OR NOT FITTED WITH FILTERS; GAS-TIGHT BIOLOGICAL SAFETY CABINETS, WHETHER OR NOT FITTED WITH FILTERS			
6181	8414 10 00	Vacuum pumps	1.0%	u	
	841420	Hand or foot-operated air pumps :			
6182	8414 20 10	Bicycle pumps	1.0%	u	
6183	8414 20 20	Other Hand pumps	1.0%	u	
6184	8414 20 90	Other	1.0%	u	
6185	8414 30 00	Compressors of a kind used in refrigerating equipment	1.0%	u	

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	841440	Air compressors mounted on a wheeled chassis for towing :			
6186	8414 40 10	Reciprocating air compressors	1.0%	u	
6187	8414 40 20	Centrifugal air compressors	1.0%	u	
6188	8414 40 30	Screw air compressors	1.0%	u	
6189	8414 40 90	Other:	1.0%	u	
		Fans :			
	841451	Table, floor, wall, window, ceiling or roof fans, with a self-contained electric motor of an output not exceeding 125 W:			
6190	8414 51 10	Table fans	1.4%	u	
6191	8414 51 20	Ceiling fans	1.4%	u	
6192	8414 51 30	Pedestal fans	1.4%	u	
6193	8414 51 40	Railway carriage fans	1.4%	u	
6194	8414 51 50	Wall fans	1.4%	u	
6195	8414 51 90	Other	1.4%	u	
	841459	Other :			
6196	8414 59 10	Air circulator	1.4%	u	
6197	8414 59 20	Blowers, portable	1.4%	u	
6198	8414 59 30	Industrial fans blowers and similar blowers	1.4%	u	
6199	8414 59 90	Other	1%	u	
6200	8414 60 00	Hoods having a maximum horizontal side not exceeding 120 cm	1%	u	
6201	8414 70 00	Gas-tight biological safety cabinets	0.7%	u	
	841480	Other :			
		Gas compressors:			
6202	8414 80 11	Of a kind used in air-conditioning equipment	0.7%	u	
6203	8414 80 19	Other	0.7%	u	
6204	8414 80 20	Free-piston generators for gas turbine	0.7%	u	
6205	8414 80 30	Turbo charger	0.7%	u	
6206	8414 80 90	Other	0.7%	u	
	841490	Parts :			
		Of air or vacuum pumps and compressors:			
6207	8414 90 11	Of gas compressors a kind used in refrigerating and air conditioning appliances and machinery	0.7%	Kg	
6208	8414 90 12	Of bicycle pumps	0.7%	Kg	
6209	8414 90 19	Other	0.7%	Kg	
6210	8414 90 20	Of free piston generators	0.7%	Kg	
6211	8414 90 30	Of electric fans	0.7%	Kg	
6212	8414 90 40	Of Industrial fan, blowers	0.7%	Kg	
6213	8414 90 90	Other	0.7%	Kg	
	8415	AIR CONDITIONING MACHINES, COMPRISING A MOTORDRIVEN FAN AND ELEMENTS FOR CHANGING THE TEMPERATURE AND HUMIDITY, INCLUDING THOSE MACHINES IN WHICH THE HUMIDITY CANNOT BE SEPARATELY REGULATED			
	841510	Of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system";			
6214	8415 10 10	Split system	0.6%	u	
6215	8415 10 90	Other	0.6%	u	
	841520	Of a kind used for persons in motor vehicles :			
6216	8415 20 10	For buses	0.6%	u	
6217	8415 20 90	Other	0.6%	u	
		Other :			
	841581	Incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps):			
6218	8415 81 10	Split air-conditioner two tones and above	0.6%	u	
6219	8415 81 90	Other	0.6%	u	
	841582	Other, incorporating a refrigerating unit:			
6220	8415 82 10	Split air-conditioner two tones and above	0.6%	u	
6221	8415 82 90	Other	0.6%	u	

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	841583	Not incorporating a refrigerating unit :			
6222	8415 83 10	Split air-conditioner two tones and above	0.6%	u	
6223	8415 83 90	Other	0.6%	u	
6224	8415 90 00	Parts	0.6%	Kg	
	8416	FURNACE BURNERS FOR LIQUID FUEL, FOR PULVERISED SOLID FUEL OR FOR GAS; MECHANICAL STOKERS, INCLUDING THEIR MECHANICAL GRATES, MECHANICAL ASH DISCHARGERS AND SIMILAR APPLIANCES			
6225	8416 10 00	Furnace burners of liquid fuel	0.7%	Kg	
6226	8416 20 00	Other furnace burners, including combination burners	0.7%	Kg	
6227	8416 30 00	Mechanical stokers, mechanical grates, mechanical ash dischargers and similar appliances	0.7%	Kg	
6228	8416 90 00	Parts	0.7%	Kg	
	8417	INDUSTRIAL OR LABORATORY FURNACES AND OVENS, INCLUDING INCINERATORS, NON-ELECTRIC			
6229	8417 10 00	Furnaces and ovens for the roasting, melting or other heat-treatment of ores, pyrites or of metals	0.7%	u	
6230	8417 20 00	Bakery ovens, including biscuit ovens	0.7%	u	
	841780	Other :			
6231	8417 80 10	For cement industry	0.7%	u	
6232	8417 80 90	Other	0.7%	u	
6233	8417 90 00	Parts	0.7%	Kg	
	8418	REFRIGERATORS, FREEZERS AND OTHER REFRIGERATING OR FREEZING EQUIPMENT, ELECTRIC OR OTHER; HEAT PUMPS OTHER THAN AIR CONDITIONING MACHINES OF HEADING 8412.5			
	841810	Combined refrigerator-freezers, fitted with separate external doors or drawers, or combinations thereof :			
6234	8418 10 10	Commercial type	1.3%	u	
6235	8418 10 90	Other	1.3%	u	
		Refrigerators, household type:			
6236	8418 21 00	Compression-type	1.3%	u	
6237	8418 29 00	Other	1.3%	u	
	841830	Freezers of the chest type, not exceeding 800 l capacity :			
6238	8418 30 10	Commercial type electrical	1.3%	u	
6239	8418 30 90	Other	1.3%	u	
	841840	Freezers of the upright type, not exceeding 900 l capacity :			
6240	8418 40 10	Electrical	1.3%	u	
6241	8418 40 90	Other	1.3%	u	
6242	8418 50 00	Other furniture(chests, cabinets, display counters, show-cases and the like)for storage and display incorporating refrigerating or freezing equipment	1.3%	u	
		Other refrigerating or freezing equipment; heat pumps :			
6243	8418 61 00	Heat pumps other than airconditioning machines of heading 8415	1%	u	
	841869	Other :			
6244	8418 69 10	Ice making machinery	1.3%	u	
6245	8418 69 20	Water cooler	1.3%	u	
6246	8418 69 30	Vending machine other than automatic vending machine	1.3%	u	
6247	8418 69 40	Refrigeration equipment/devices specially used in leather industries for manufacturing of leather articles	1.3%	u	
6248	8418 69 50	Refrigerated farm tanks, industrial ice cream freezer	1.3%	u	

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6249	8418 69 90	Other	1.0%	u	
		Parts:			
6250	8418 91 00	Furniture designed to receive refrigerating or freezing equipment	1.0%	Kg	
6251	8418 99 00	Other	1.0%	Kg	
	8419	MACHINERY, PLANT OR LABORATORY EQUIPMENT, WHETHER OR NOT ELECTRICALLY HEATED (EXCLUDING FURNACES, OVENS AND OTHER EQUIPMENT OF HEADING 8514), FOR THE TREATMENT OF MATERIALS BY A PROCESS INVOLVING A CHANGE OF TEMPERATURE SUCH AS HEATING, COOKING, ROASTING, DISTILLING, RECTIFYING, STERILISING, PASTEURISING, STEAMING, DRYING, EVAPORATING, VAPORISING, CONDENSING OR COOLING, OTHER THAN MACHINERY OR PLANT OF A KIND USED FOR DOMESTIC PURPOSES; INSTANTANEOUS OR STORAGE WATER HEATERS, NON-ELECTRIC			
		Instantaneous or storage water heaters, non-electric :			
	841911	Instantaneous gas water heaters :			
6252	8419 11 10	Domestic type	0.6%	u	
6253	8419 11 90	Other	0.6%	u	
6254	8419 12 00	Solar water heaters	0.6%	u	
	841919	Other :			
6255	8419 19 10	Domestic type	0.6%	u	
6256	8419 19 20	Other	0.6%	u	
	841920	Medical, surgical or laboratory sterilisers:			
6257	8419 20 10	Auto cloves	0.6%	u	
6258	8419 20 90	Other	0.6%	u	
		Dryers:			
6259	8419 33 00	Lyophilisation apparatus, freeze drying units and spray dryers	0.6%	u	
6260	8419 34 00	Other, for agricultural products	0.6%	u	
6261	8419 35 00	Other, for wood, paper pulp, paper or paperboard	0.6%	u	
6262	8419 39 00	Other	0.6%	u	
	841940	Distilling or rectifying plant:			
6263	8419 40 10	For petroleum refining	0.6%	u	
6264	8419 40 20	Other distilling equipment	0.6%	u	
6265	8419 40 90	Other	0.6%	u	
	841950	Heat exchange units:			
6266	8419 50 10	Shell and tube type	0.6%	u	
6267	8419 50 20	Plate type	0.6%	u	
6268	8419 50 30	Spiral type	0.6%	u	
6269	8419 50 90	Other	0.6%	u	
6270	8419 60 00	Machinery for liquefying air or gas	0.6%	u	
		Other machinery, plant and equipment:			
	841981	For making hot drinks or for cooking or heating food :			
6271	8419 81 10	Friers	0.6%	u	
6272	8419 81 20	Other kitchen machines	0.6%	u	
6273	8419 81 90	Other	0.6%	u	
	841989	Other :			
6274	8419 89 10	Pressure vessels reactors, columns or towers or chemical storage tanks	0.6%	u	
6275	8419 89 20	Glass lined equipment	0.6%	u	
6276	8419 89 30	Auto cloves other than for cooking or heating food, not elsewhere specified or included	0.6%	u	
6277	8419 89 40	Cooling towers and similar plants for direct cooling (without a separating wall) by means of recirculated water	0.6%	u	
6278	8419 89 50	Pasteurizers	0.6%	u	

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6279	8419 89 60	Plant growth chambers and rooms and tissue culture chambers and rooms having temperature, humidity or light control	0.6%	u	
6280	8419 89 70	Apparatus for rapid heating of semiconductor devices, apparatus for chemical or physical vapour deposition on semiconductor wafers; apparatus for chemical vapour deposition on LCD substrates	0.6%	u	
6281	8419 89 80	Vacuum-vapour plant for deposition of metals	0.6%	u	
6282	8419 89 90	Other	0.6%	u	
	841990	Parts :			
6283	8419 90 10	Parts of instantaneous or storage water heaters (domestic type)	0.6%	Kg	
6284	8419 90 90	Other	0.5%	Kg	
	8420	CALENDERING OR OTHER ROLLING MACHINES, OTHER THAN FOR METALS OR GLASS, AND CYLINDERS THEREFOR			
6285	8420 10 00	Calendering or other rolling machines	1.0%	u	
		Parts :			
6286	8420 91 00	Cylinders	1.0%	Kg	
6287	8420 99 00	Other	1.0%	Kg	
	8421	CENTRIFUGES, INCLUDING CENTRIFUGAL DRYERS; FILTERING OR PURIFYING MACHINERY AND APPARATUS, FOR LIQUIDS OR GASES			
		Centrifuges, including centrifugal dryers:			
6288	8421 11 00	Cream separators	1.2%	u	
6289	8421 12 00	Clothes dryers	1.2%	u	
	842119	Other:			
6290	8421 19 10	Bowl centrifuges	1.2%	u	
6291	8421 19 20	Basket centrifuges	1.2%	u	
6292	8421 19 30	Continuous automatic centrifuges	1.2%	u	
6293	8421 19 40	Self cleaning centrifuges	1.2%	u	
6294	8421 19 50	Decanter centrifuges horizontal bowl	1.2%	u	
6295	8421 19 60	Screw conveyor centrifuges	1.2%	u	
		Other :			
6296	8421 19 91	For chemical industries	1.2%	u	
6297	8421 19 99	Other	1.2%	u	
		Filtering or purifying machinery and apparatus for liquids :			
	842121	For filtering or purifying water :			
6298	8421 21 10	Ion exchanger plant or apparatus	1.2%	u	
6299	8421 21 20	Household type filters	1.2%	u	
6300	8421 21 90	Other	1.2%	u	
6301	8421 22 00	For filtering or purifying beverages than water	1.2%	u	
6302	8421 23 00	Oil or petrol-filters for internal combustion engines	1.2%	u	
6303	8421 29 00	Other	1.2%	u	
		Filtering or purifying machinery and apparatus for gases :			
6304	8421 31 00	Intake air filters for internal combustion engines	1.3%	u	
6305	8421 32 00	Catalytic converters or particulate filters, whether or not combined, for purifying or filtering exhaust gases from internal combustion engines	1.2%	u	
	842139	Other :			
6306	8421 39 10	Air separators to be employed in the processing, smelting or refining of minerals, ores or metals; air strippers	1.2%	u	
6307	8421 39 20	Air purifiers or cleaners	1.2%	u	
6308	8421 39 90	Other	1.2%	u	
		Parts :			
6309	8421 91 00	Of centrifuges, including centrifugal dryers	1.2%	u	
6310	8421 99 00	Other	1.0%	u	



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	8422	DISH WASHING MACHINES ; MACHINERY FOR CLEANING OR DRYING BOTTLES OR OTHER CONTAINERS; MACHINERY FOR FILLING, CLOSING, SEALING OR LABELLING BOTTLES, CANS, BOXES, BAGS OR OTHER CONTAINERS; MACHINERY FOR CAPSULING BOTTLES, JARS, TUBES AND SIMILAR CONTAINERS ; OTHER PACKING OR WRAPPING MACHINERY (INCLUDING HEAT-SHRINK WRAPPING MACHINERY); MACHINERY FOR AERATING BEVERAGES			
		Dish washing machines :			
6311	8422 11 00	Of the household type	1.0%	u	
6312	8422 19 00	Other	1.0%	u	
6313	8422 20 00	Machinery for cleaning or drying bottles or other containers	1.0%	u	
6314	8422 30 00	Machinery for filling, closing, sealing or labelling bottles, canes, boxes, bag or other containers; machinery for capsuling bottles, jars, tubes and similar container; machinery for aerating beverages	1.0%	Kg	
6315	8422 40 00	Other packing or wrapping machinery (including heat-shrink wrapping machinery)	1.0%	Kg	
	842290	Parts:			
6316	8422 90 10	Of machinery for cleaning or drying bottles or other containers	1.0%	Kg	
6317	8422 90 20	Of dish washing machines of household type	1.0%	Kg	
6318	8422 90 90	Of other machinery	1.0%	Kg	
	8423	WEIGHING MACHINERY (EXCLUDING BALANCES OF A SENSITIVITY OF 5 CENTIGRAMS OR BETTER ), INCLUDING WEIGHT OPERATED COUNTING OR CHECKING MACHINES; WEIGHING MACHINE WEIGHTS OF ALL KINDS			
6319	8423 10 00	Personal weighing machines, including baby scales; household scales	1.0%	u	
6320	8423 20 00	Scales for continuous weighing of goods on conveyors	1.0%	u	
6321	8423 30 00	Constant weight scales and scales for discharging a predetermine weight of material into a bag or container including hopper scales	1.0%	u	
		Other weighing machinery :			
	842381	Having a maximum weighing capacity not exceeding 30 kg :			
6322	8423 81 10	Beam scale	1.0%	u	
6323	8423 81 90	Other	1.0%	u	
	842382	Having a maximum weighing capacity exceeding 30 kg but not exceeding 5,000 kg :			
6324	8423 82 10	Beams scale	1.0%	u	
6325	8423 82 90	Other	1.0%	u	
6326	8423 89 00	Other	1.0%	u	
	842390	Weighing machine weights of all kinds; parts of weighing machinery :			
6327	8423 90 10	Weighing machine weight of all kinds	1.0%	Kg	
6328	8423 90 20	Parts of weighing machinery	1.0%	Kg	
	8424	MECHANICAL APPLIANCES (WHETHER OR NOT HAND OPERATED) FOR PROJECTING, DISPERSING OR SPRAYING LIQUIDS OR POWDERS; FIR EXTINGUISHERS, WHETHER OR NOT CHARGED; SPRAY GUNS AND SIMILAR APPLIANCES; STEAM OR SAND BLASTING MACHINES AND SIMILAR JET PROJECTING MACHINES			
6329	8424 10 00	Fire extinguishers, whether or not charged	1.0%	u	
6330	8424 20 00	Spray guns and similar appliances	1.0%	u	

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6331	8424 30 00	Steam or sand blasting machines and similar jet projecting machines	1.0%	u	
		Agricultural or horticultural sprayers:			
6332	8424 41 00	Portable sprayers	1.0%	u	
6333	8424 49 00	Other	1.0%	u	
		Other appliances :			
6334	8424 82 00	Agricultural or horticultural	1.0%	u	
	842489	Other :			
6335	8424 89 10	Painting equipment including electrostatic phosphating & powder coating equipment	1.0%	u	
6336	8424 89 20	Industrial bellows	1.0%	u	
6337	8424 89 90	Other	1.0%	u	
6338	8424 90 00	Parts	1.0%	Kg	
	8425	PULLEY TACKLE AND HOISTS OTHER THAN SKIP HOISTS; WINCHES AND CAPSTANS; JACKS			
		Pulley tackles and hoists other than skip hoists or hoists of a kind used for raising vehicles :			
	842511	Powered by electric motor:			
6339	8425 11 10	Hoists	1.0%	u	
6340	8425 11 20	Pulley tackle	1.0%	u	
	842519	Other :			
6341	8425 19 10	Hoists machine	1.0%	u	
6342	8425 19 20	Pulley tackle	1.0%	u	
		Winches; capstans:			
6343	8425 31 00	Powered by electric motor	1.0%	u	
6344	8425 39 00	Other	1.0%	u	
		Jacks; hoists of a kind used for raising vehicles:			
6345	8425 41 00	Built-in jacking system of a kind used in garages	1.0%	u	
6346	8425 42 00	Other jacks and hoists, hydraulic	1.0%	u	
6347	8425 49 00	Other	1.0%	u	
	8426	SHIP'S DERRICKS; CRANES INCLUDING CABLE CRANES; MOBILE LIFTING FRAMES, STRADDLE CARRIERS AND WORKS TRUCKS FITTED WITH A CRANE			
		Overhead travelling cranes, transporter cranes, gantry cranes, bridge cranes, mobile lifting frames and straddle carriers :			
6348	8426 11 00	Overhead travelling cranes on fixed support	1.0%	u	
6349	8426 12 00	Mobile lifting frames on tyres and straddle carriers	1.0%	u	
6350	8426 19 00	Other	1.0%	u	
6351	8426 20 00	Tower cranes	1.0%	u	
6352	8426 30 00	Portal or pedestal jibcranes	1.0%	u	
		Other machinery, self-propelled:			
6353	8426 41 00	On tyres	1.0%	u	
6354	8426 49 00	Other	1.0%	u	
		Other machinery :			
6355	8426 91 00	Designed for mounting on road vehicles	1.0%	u	
	842699	Other			
6356	8426 99 10	Ropeway and telephers	1.0%	u	
6357	8426 99 90	Other	1.0%	u	
	8427	FORK-LIFT TRUCKS; OTHER WORKS TRUCKS FITTED WITH LIFTING OR HANDLING EQUIPMENT			
6358	8427 10 00	Self-propelled trucks powered by an electric motor	1.0%	u	
6359	8427 20 00	Other self-propelled trucks	1.0%	u	
6360	8427 90 00	Other trucks	1.0%	u	
	8428	OTHER LIFTING, HANDLING, LOADING OR UNLOADING MACHINERY (FOR EXAMPLE, LIFTS, ESCALATORS, CONVEYORS, TELEFERICS)			
	842810	Lifts and skip hoists:			
		Lifts :			
6361	8428 10 11	Lifts of a kind used in buildings	1.0%	u	
6362	8428 10 19	Other	1.0%	u	

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6363	8428 10 20	Skip hoists	1.0%	u	
	842820	Pneumatic elevators and conveyors: Conveyors :			
6364	8428 20 11	Belt conveyors	1.0%	u	
6365	8428 20 19	Other	1.0%	u	
6366	8428 20 20	Pneumatic Elevators	1.0%	u	
		Other continuous-action elevators and conveyors,for goods or materials:			
6367	8428 31 00	Specially designed for underground use	1.0%	u	
6368	8428 32 00	Other, bucket type	1.0%	u	
6369	8428 33 00	Other, belt type	1.0%	u	
6370	8428 39 00	Other	1.0%	u	
6371	8428 40 00	Escalators and moving walkways	1.0%	u	
6372	8428 60 00	Teleferics, chair - lifts, skid-raglines; Traction mechanisms for funiculars	1.0%	u	
6373	8428 70 00	Industrial robots	1.0%	u	
	842890	Other machinery :			
6374	8428 90 10	For coal handling	1.0%	u	
6375	8428 90 20	For ash handling	1.0%	u	
6376	8428 90 90	Other	1.0%	u	
	8429	SELF-PROPELLED BULLDOZERS, ANGLEDZERS, GRADERS, LEVELLERS, SCRAPERS, MECHANICAL SHOVELS, EXCAVATORS, SHOVEL LOADERS, TAMPING MACHINES AND ROAD ROLLERS			
		Bulldozers and angledozers :			
	842911	Track laying :			
6377	8429 11 10	Angeldozers	0.8%	u	
6378	8429 11 20	Bulldozers	0.8%	u	
	842919	Other :			
6379	8429 19 10	Angeldozers	0.8%	u	
6380	8429 19 20	Bulldozers	0.8%	u	
6381	8429 20 00	Graders and levellers	0.8%	u	
6382	8429 30 00	Scrappers	0.8%	u	
	842940	Tamping machines and road rollers :			
6383	8429 40 10	Road rollers upto 5 tone capacity	0.8%	u	
6384	8429 40 20	Road rollers above 5 tons capacity	0.8%	u	
6385	8429 40 30	Tamping machines	0.8%	u	
		Mechanical shovels, excavators and shovel loaders:			
6386	8429 51 00	Front-end shovel loaders	0.8%	u	
6387	8429 52 00	Machinery with a 360 degrees revolving superstructure	0.8%	u	
6388	8429 59 00	Other	0.8%	u	
	8430	OTHER MOVING, GRADING, LEVELLING, SCRAPING, EXCAVATING, TAMPING, COMPACTING, EXTRACTING OR BORING MACHINERY, FOR EARTH, MINERALS OR ORES; PILE -DRIVERS AND PILE-EXTRACTORS ; SNOW-PLOUGHS AND SNOW-BLOWERS			
	843010	Pile-drivers and pile-extractors :			
6389	8430 10 10	Pile-drivers	0.8%	u	
6390	8430 10 20	Pile-extractors	0.8%	u	
6391	8430 20 00	Snow-ploughs and snow blowers	0.8%	u	
		Coal or rock cutters and tunneling machinery:			
	843031	Self-propelled:			
6392	8430 31 10	Coal cutters	0.8%	u	
6393	8430 31 20	Tunneling machinery	0.8%	u	
6394	8430 31 90	Other	0.8%	u	
6395	8430 39 00	Other	0.8%	u	
		Other boring or sinking machinery:			
	843041	Self-propelled :			
6396	8430 41 10	Tube well drilling & core drilling machinery	0.8%	u	

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6397	8430 41 20	Petroleum & gas well drilling machinery	0.8%	u	
6398	8430 41 30	Rock drilling machinery	0.8%	u	
6399	8430 41 90	Other	0.8%	u	
6400	8430 49 00	Other	0.8%	u	
	843050	Other machinery, self-propelled :			
6401	8430 50 10	Mining machinery (excluding coal mining)	0.8%	u	
6402	8430 50 90	Other	0.8%	u	
		Other machinery, not self-propelled:			
6403	8430 61 00	Tamping or compacting machinery	0.8%	u	
6404	8430 69 00	Other	0.8%	u	
	8431	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINERY OF HEADINGS 8425 TO 8430			
	843110	Of machinery of heading 8425 :			
6405	8431 10 10	Of pulley tackle hoists, other than skip hoists, winches or capstans	1.0%	Kg	
6406	8431 10 90	Other	1.0%	Kg	
	843120	Of machinery of heading 8427 :			
6407	8431 20 10	Of fork lift trucks	1.0%	Kg	
6408	8431 20 90	Other	1.0%	Kg	
		Of machinery of heading 8428:			
6409	8431 31 00	Of lifts, skip hoists or escalators	1.0%	Kg	
	843139	Other :			
6410	8431 39 10	Of elevators, conveyors & moving equipments	1.0%	Kg	
6411	8431 39 90	Other	1.0%	Kg	
		Of machinery of heading 8426, 8429 or 8430:			
6412	8431 41 00	Buckets, shovels, grabs, and grips	1.0%	Kg	
6413	8431 42 00	Bulldozers or angel dozer blades	1.0%	Kg	
	843143	Parts of boring or sinking machinery of subheading 8430 41 or 8430 49 :			
6414	8431 43 10	Of boring or sinking machinery, self-propelled	1.0%	Kg	
6415	8431 43 90	Other	1.0%	Kg	
	843149	Other :			
6416	8431 49 10	Of road rollers, mechanically propelled	1.0%	Kg	
6417	8431 49 20	Of ships derricks and cranes	1.0%	Kg	
6418	8431 49 30	Of other excavating, levelling, tamping & excavating machinery for earth, mineral/ores	1.0%	Kg	
6419	8431 49 40	Of pile driver, snow plough, not self-propelled	1.0%	Kg	
6420	8431 49 90	Other	1.0%	Kg	
	8432	AGRICULTURAL, HORTICULTURAL OR FORES TRY MACHINERY FOR SOIL PREPARATION OR CULTIVATION; LAWN OR SPORTS- GROUND ROLLERS			
	843210	Ploughs:			
6421	8432 10 10	Disc ploughs	1.0%	u	
6422	8432 10 20	Other tractor ploughs	1.0%	u	
6423	8432 10 90	Other	1.0%	u	
		Harrows, sacrificers, cultivators, weeders and hoes:			
6424	8432 21 00	Disc harrows	1.0%	u	
	843229	Other :			
6425	8432 29 10	Rotary hoes	1.0%	u	
6426	8432 29 90	Other	1.0%	u	
		Seeders, planters and transplanters:			
6427	8432 31 00	No-till direct seeders, planters and transplanters	1.0%	u	
6428	8432 39 00	Other	1.0%	u	
		Manure spreaders and fertiliser distributors:			
6429	8432 41 00	Manure spreaders	1.0%	u	
6430	8432 42 00	Fertiliser distributors	1.0%	u	
	843280	Other machinery :			
6431	8432 80 10	Lawn and sports ground rollers	1.0%	u	

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6432	8432 80 20	Rotary tiller	1.0%	u	
6433	8432 80 90	Other	1.0%	u	
	843290	Parts :			
6434	8432 90 10	Parts of agricultural machinery falling within headings. 8432 10, 8432 21, 8432 29, 8432 30 & 8432 40	1.0%	u	
6435	8432 90 90	Other	1.0%	u	
	8433	HARVESTING OR THRESHING MACHINERY, INCLUDING STRAW OR FODDER BALERS; GRASS OR HAY MOWERS; MACHINES FOR CLEANING, SORTING OR GRADING EGGS, FRUIT OR OTHER AGRICULTURAL PRODUCE, OTHER THAN MACHINERY OF HEADING 8437			
		Mowers for lawns, parks or sports-grounds:			
	843311	Powered with the cutting device rotating in a horizontal plane:			
6436	8433 11 10	Powered with 3 HP or more	1.0%	u	
6437	8433 11 90	Other	1.0%	u	
	843319	Other :			
6438	8433 19 10	Non-powered mowers, having width of 75 cm or more	1.0%	u	
6439	8433 19 90	Other	1.0%	u	
6440	8433 20 00	Other mowers, including cutter bars or tractor mounting	1.0%	u	
6441	8433 30 00	Other hay making machinery	1.0%	u	
6442	8433 40 00	Straw or fodder balers, including pick-up balers	1.0%	u	
		Other harvesting machinery and threshing machinery:			
6443	8433 51 00	Combine harvester-threshers	1.0%	u	
6444	8433 52 00	Other threshing machinery	1.0%	u	
6445	8433 53 00	Root or tuber harvesting machines	1.0%	u	
6446	8433 59 00	Other	1.0%	u	
	843360	Machines for cleaning, sorting or grading eggs, fruit or other agricultural produce :			
6447	8433 60 10	Machines for cleaning	1.0%	u	
6448	8433 60 20	Machine for sorting or grading	1.0%	u	
6449	8433 90 00	Parts	1.0%	u	
	8434	MILKING MACHINES AND DAIRY MACHINERY			
6450	8434 10 00	Milking machines	1.0%	u	
6451	8434 20 00	Dairy machinery	1.0%	u	
	843490	Parts :			
6452	8434 90 10	Of milking machinery	1.0%	Kg	
6453	8434 90 20	Of dairy machinery	1.0%	Kg	
	8435	PRESSES, CRUSHERS AND SIMILAR MACHINERY USED IN THE MANUFACTURE OF WINE, CIDER, FRUIT JUICES OR SIMILAR BEVERAGES			
6454	8435 10 00	Machinery	1.0%	u	
6455	8435 90 00	Parts	1.0%	Kg	
	8436	OTHER AGRICULTURAL, HORTICULTURAL, FORESTRY, POULTRY-KEEPING OR BEE-KEEPING MACHINERY, INCLUDING GERMINATION PLANTFITTED WITH MECHANICAL OR THERMAL EQUIPMENT; POULTRY INCUBATORS AND BROODERS			
6456	8436 10 00	Machinery for preparing animal feeding stuffs	1.0%	u	
		Poultry-keeping machinery; poultry incubators and brooders :			
6457	8436 21 00	Poultry incubators and brooders	1.0%	u	
6458	8436 29 00	Other	1.0%	u	
	843680	Other machinery:			
6459	8436 80 10	Germination plant fitted with mechanical and thermal equipment	1.0%	u	
6460	8436 80 90	Other	1.0%	u	

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		Parts:			
6461	8436 91 00	Of poultry-keeping machinery or poultry incubators and brooders	1.0%	Kg	
6462	8436 99 00	Other	1.0%	Kg	
	8437	MACHINES FOR CLEANING, SORTING OR GRADING SEED, GRAIN OR DRIED LEGUMINOUS VEGETABLES; MACHINERY USED IN THE MILLING INDUSTRY OR FOR THE WORKING OF CEREALS OR DRIED LEGUMINOUS VEGETABLES, OTHER THAN FARM-TYPE MACHINERY			
6463	8437 10 00	Machines for cleaning, sorting or grading seed, grain or dried leguminous vegetables	1.0%	u	
	843780	Other machinery :			
6464	8437 80 10	Flour mill machinery	1.0%	u	
6465	8437 80 20	Rice mill machinery	1.0%	u	
6466	8437 80 90	Other	1.0%	u	
	843790	Parts :			
6467	8437 90 10	Of flour mill machinery	1.0%	Kg	
6468	8437 90 20	Of rice mill machinery	1.0%	Kg	
6469	8437 90 90	Other machinery	1.0%	Kg	
	8438	MACHINERY , NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER, FOR THE INDUSTRIAL PREPARATION OR MANUFACTURE OF FOOD OR DRINK, OTHER THAN MACHINERY FOR THE EXTRACTION OR PREPARATION OF ANIMAL OR FIXED VEGETABLE OR MICROBIAL FATS OR OILS			
	843810	Bakery machinery and machinery for the manufacture of macaroni, spaghetti or similar products :			
6470	8438 10 10	Bakery machinery	1%	u	
6471	8438 10 20	Machinery for manufacture of macaroni or spaghetti or similar products	1.0%	u	
6472	8438 20 00	Machinery for the manufacture of confectionery, coca or chocolate	1.0%	u	
	843830	Machinery for sugar manufacture :			
6473	8438 30 10	Sugar crane crushers	1.0%	u	
6474	8438 30 90	Other	1.0%	u	
6475	8438 40 00	Brewery machinery	1.0%	u	
6476	8438 50 00	Machinery for the preparation of meat or poultry	1.0%	u	
6477	8438 60 00	Machinery for the preparation of fruits, nuts or vegetables :	1.0%	u	
	843880	Other machinery :			
6478	8438 80 10	Auxiliary equipment for extrusion cooking plant	1.0%	u	
6479	8438 80 20	For production of soya milk or other soya products (except soya oil)	1.0%	u	
6480	8438 80 30	Diffusing machines (diffusers)	1.0%	u	
6481	8438 80 40	Tea leaf rolling or cutting machine	1.0%	u	
6482	8438 80 90	Other	1.0%	u	
	843890	Parts :			
6483	8438 90 10	Of sugar manufacturing machinery	1.0%	Kg	
6484	8438 90 90	Of other machinery	1.0%	Kg	
	8439	MACHINERY FOR MAKING PULP OF FIBROUS CELLULOSIC MATERIAL OR FOR MAKING OR FINISHING PAPER OR PAPERBOARD			
6485	8439 10 00	Machinery for making pulp of fibrous cellulosic material	1.0%	u	
6486	8439 20 00	Machinery for making paper or paper board	1.0%	u	
	843930	Machinery for finishing paper or paperboard:			
6487	8439 30 10	Paper laminating machine	1.0%	u	
6488	8439 30 90	Other	1.0%	u	
		Parts:			

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6489	8439 91 00	Of machinery for making pulp of fibrous cellulosic material	1.0%	Kg	
6490	8439 99 00	Other	1.0%	Kg	
	8440	BOOK-BINDING MACHINERY, INCLUDING BOOK-SEWING MACHINES			
	844010	Machinery :			
6491	8440 10 10	Wire stitching machinery, single headed	1.0%	u	
6492	8440 10 90	Other	1.0%	u	
6493	8440 90 00	Parts	1.0%	Kg	
	8441	OTHER MACHINERY FOR MAKING UP PAPER PULP, PAPER OR PAPER BOARD , INCLUDING CUTTING MACHINES OF ALL KINDS			
	844110	Cutting machines :			
6494	8441 10 10	Paper cutting machines, excluding machines with devices such as automatic programme cutting or three knife trimmers	1.0%	u	
6495	8441 10 90	Other	1.0%	u	
6496	8441 20 00	Machines for making bags, sacks or envelops	1.0%	u	
6497	8441 30 00	Machines for making cartons, boxes, cases, tubes, drums or similar containers, other than by moulding	1.0%	u	
6498	8441 40 00	Machines for moulding articles in paper pulp, paper or paper board	1.0%	u	
6499	8441 80 00	Other machinery	1.0%	u	
6500	8441 90 00	Parts	1.0%	Kg	
	8442	MACHINERY, APPARATUS AND EQUIPMENT (OTHER THEN THE MACHINES OF HEADINGS 8456 TO 8465) FOR PREPARING OR MAKING PLATES, PRINTING COMPONENTS ; PLATES , CYLINDERS AN D LITHOGRAPHIC STONES, PREPARED FOR PRINTING PURPOSES (FOR EXAMPLE, PLANED, GRAINED OR POLISHED)			
	844230	machinery, apparatus and equipment:			
6501	8442 30 10	Brass rules	1.0%	u	
6502	8442 30 20	Chases	1.0%	u	
6503	8442 30 90	Other	1.0%	u	
6504	8442 40 00	Parts of the foregoing machinery, apparatus or equipment	1.0%	Kg	
	844250	Plates, cylinders and other printing components; plates, cylinders and lithographic stones, prepared for printing purposes (for example,planed, grained or polished):			
6505	8442 50 10	Plates and cylinders	1.0%	Kg	
6506	8442 50 20	Lithographic plates	1.0%	Kg	
		Plate, cylinder and lithographic stones prepared for printing purposes:			
6507	8442 50 31	Plate and cylinder for textile printing machine	1.0%	Kg	
6508	8442 50 39	Other	1.0%	Kg	
6509	8442 50 40	Highly polished copper sheets for making process blocks	1.0%	Kg	
6510	8442 50 50	Highly polished zinc sheets for making process blocks	1.0%	Kg	
6511	8442 50 90	Other	1.0%	Kg	
	8443	PRINTING MACHINERY USED FOR PRINTING BY MEANS OF PLATE S , CYLINDERS AND OTHER PRINTING COMPONENTS OF HEADING 8442; OTHER PRINTERS, COPYING MACHINES AND FACSIMILE MACHINES, WHETHER OR NOT COMBINED ; PARTS AND ACCESSORIES THEREOF			
		Printing machinery used for printing by means of plates,cylinders and other printing components of heading 8442 :			
6512	8443 11 00	Offset printing machinery, reel fed	1.0%	u	

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6513	8443 12 00	Offset printing machinery, sheet fed, office type (sheet size not exceeding 22 x 36 cm) Offset printing machinery, sheet- fed, office type (using sheets With one side not exceeding 22 cm and the other side not exceeding 36 cm in the unfolded state)	1.0%	u	
6514	8443 13 00	Other offset printing machinery	1.0%	u	
6515	8443 14 00	Letterpress printing machinery, reel feed, excluding flexography printing	1.0%	u	
6516	8443 15 00	Letterpress printing machinery, other than reel feed, excluding flexography printing	1.0%	u	
6517	8443 16 00	Flexography printing machinery	1.0%	u	
6518	8443 17 00	Gravure printing machinery	1.0%	u	
	844319	Other			
6519	8443 19 10	Flat bed printing presses	1.0%	u	
6520	8443 19 20	Platen printing presses	1.0%	u	
6521	8443 19 30	Proof presses	1.0%	u	
		Machinery for printing repetitive word of design or colour:			
6522	8443 19 41	On cotton textile	1.0%	u	
6523	8443 19 49	Other	1.0%	u	
6524	8443 19 90	Other	1.0%	u	
		Other printers, copying machinery and facsimile machines, whether or not combined:			
6525	8443 31 00	Machines which perform two or more of the functions of printing, copying or facsimile transmission, capable of connecting to an automatic data processing machine or to a network	1.0%	u	
	844332	Other, capable of connecting to an automatic data processing machine or to a network			
6526	8443 32 10	Line printer	1.0%	u	
6527	8443 32 20	Dot matrix printer	1.0%	u	
6528	8443 32 30	Letter quality daisy wheel printer	1.0%	u	
6529	8443 32 40	Laser jet printer	1.0%	u	
6530	8443 32 50	Ink jet printer	1.0%	u	
6531	8443 32 60	Facsimile machine	1.0%	u	
6532	8443 32 90	Other	1.0%	u	
6533	8443 39 10	Ink-jet printing machine	1.0%	u	
6534	8443 39 20	Electrostatic photocopying apparatus operated by reproducing the original image directly onto the copy (direct process)	1.0%	u	
6535	8443 39 30	Electrostatic photocopying apparatus operated by reproducing the original image via and intermediate onto the copy (indirect process)	1.0%	u	
6536	8443 39 40	Other photocopying apparatus incorporating an optical system	1.0%	u	
6537	8443 39 50	Other photocopying apparatus of contact type	1.0%	u	
6538	8443 39 60	Thermo-copying apparatus	1.0%	u	
6539	8443 39 70	Facsimile machine not capable of getting connected to automatic data processing machine, with inkjet printing	1.0%	u	
6540	8443 39 90	Other	1.0%	u	
		Parts and accessories:			
6541	8443 91 00	Parts and accessories: Parts and accessories of printing machinery used for printing by means of plates, cylinders and other printing components of heading 8442	1.0%	Kg	
	844399	Other			
6542	8443 99 10	Automatic documents feeders of copying machine	1.0%	u	
6543	8443 99 20	Paper feeders of copying machines	1.0%	u	
6544	8443 99 30	Sorters of copying machine	1.0%	u	
6545	8443 99 40	Other parts of copying machines	1.0%	u	



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		Parts and accessories of goods of subheading 8443 31, 8443 32			
6546	8443 99 51	Ink cartridges,with print head assembly	1.0%	u	
6547	8443 99 52	Ink cartridges,without print head assembly	1.0%	u	
6548	8443 99 53	Ink spray nozzle	1.0%	u	
6549	8443 99 59	Other	1.0%	u	
6550	8443 99 60	Parts and accessories of goods of sub-heading 844339	1.0%	u	
6551	8443 99 90	Other	1.0%	u	
	8444	MACHINES FOR EXTRUDING, DRAWING, TEXTURING OR CUTTING MAN-MADE TEXTILE MATERIALS			
	844400	Machines for extruding, drawing, texturing or cutting man-made textile materials :			
6552	8444 00 10	Machines for extruding man-made textile materials	1.0%	u	
6553	8444 00 90	Other	1.0%	u	
	8445	MACHINES FOR PREPARING TEXTILE FIBRES; SPINNING, DOUBLING OR TWISTING MACHINES AND OTHER MACHINERY FOR PRODUCING TEXTILE YARNS; TEXTILE REELING OR WINDING (INCLUDING WEFTWINDING) MACHINES AND MACHINES FOR PREPARING TEXT ILE YARNS FOR USE ON THE MACHINES OF HEADING 8446 OR 8447			
		Machines for preparing textile fibres :			
	844511	Carding machines :			
6554	8445 11 10	Cotton carding machines	1.0%	u	
6555	8445 11 90	Other	1.0%	u	
	844512	Combing machines:			
6556	8445 12 10	Cotton combing machines	1.0%	u	
6557	8445 12 90	Other	1.0%	u	
6558	8445 13 00	Drawing or roving machines	1.0%	u	
	844519	Other :			
6559	8445 19 10	Cotton processing machines (including cotton ginning machine)	1.0%	u	
6560	8445 19 20	Jute fibre processing machines	1.0%	u	
6561	8445 19 30	Regenerated fibres & synthetic fibres processing machines	1.0%	u	
6562	8445 19 40	Silk processing machines	1.0%	u	
6563	8445 19 50	Wool processing machines	1.0%	u	
6564	8445 19 60	Blowroom machines	1.0%	u	
6565	8445 19 90	Other	1.0%	u	
	844520	Textile spinning machines :			
		Cotton spinning machines :			
6566	8445 20 11	Drawing frames	1.0%	u	
6567	8445 20 12	Intermediate frames	1.0%	u	
6568	8445 20 13	Ring frames	1.0%	u	
6569	8445 20 14	Roving frames	1.0%	u	
6570	8445 20 19	Other	1.0%	u	
6571	8445 20 20	Jute fibres spinning machines	1.0%	u	
6572	8445 20 30	Regenerated fibres & synthetic fibres spinning machines	1.0%	u	
6573	8445 20 40	Silk fibres spinning machines	1.0%	u	
6574	8445 20 50	Wool spinning machines	1.0%	u	
6575	8445 20 90	Other	1.0%	u	
	844530	Textile doubling or twisting machines :			
		Cotton fibre doubling or twisting machines :			
6576	8445 30 11	Doubling frames	1.0%	u	
6577	8445 30 19	Other	1.0%	u	
6578	8445 30 20	Jute fibre doubling or twisting machines	1.0%	u	
6579	8445 30 30	Regenerated fibre and synthetic fibre yarn doubling/twisting machines	1.0%	u	

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6580	8445 30 40	Silk fibre doubling or twisting machines	1.0%	u	
6581	8445 30 50	Wool fibre doubling or twisting machines	1.0%	u	
6582	8445 30 90	Other fibre doubling or twisting machines	1.0%	u	
	844540	Textile winding (including weft-winding) or reeling machines :			
6583	8445 40 10	Cotton fibre winding (including weft-winding) or reeling machines, automatic or otherwise	1.0%	u	
6584	8445 40 20	Jute fibre reeling (including weft-winding) machines	1.0%	u	
6585	8445 40 30	Regenerated fibres yarn and synthetic fibres yarn reeling (including west-winding) machines	1.0%	u	
6586	8445 40 40	Silk fibre reeling (including weft-winding) machines	1.0%	u	
6587	8445 40 50	Wool fibre reeling (including weft-winding) machines	1.0%	u	
6588	8445 40 90	Other	1.0%	u	
6589	8445 90 00	Other	1.0%	u	
	8446	WEAVING MACHINES (LOOMS)			
	844610	For weaving fabrics of a width not exceeding 30 cm :			
		Cotton weaving machines :			
6590	8446 10 11	Automatic, powerloom	1.0%	u	
6591	8446 10 12	Plain, powerloom	1.0%	u	
6592	8446 10 19	Other	1.0%	u	
6593	8446 10 90	Other	1.0%	u	
		For weaving fabrics of a width exceeding 30 cm, shuttle type:			
	844621	Power looms:			
6594	8446 21 10	Cotton weaving machines, automatic	1.0%	u	
6595	8446 21 90	Other	1.0%	u	
	844629	Other :			
6596	8446 29 10	Cotton weaving machines	1.0%	u	
6597	8446 29 90	Other	1.0%	u	
	844630	For weaving fabrics of a width exceeding 30 cm, shuttleless type:			
		Cotton weaving machines :			
6598	8446 30 11	Automatic, powerloom	1.0%	u	
6599	8446 30 12	Plain, powerloom	1.0%	u	
6600	8446 30 19	Other	1.0%	u	
6601	8446 30 90	Other	1.0%	u	
	8447	KNITTING MACHINES, STITCH-BONDING MACHINES AND MACHINES FOR MAKING GIMPED YARN, TULLE, LACE, EMBROIDERY, TRIMMINGS, BRAID OR NET AND MACHINES FOR TUFTING			
		Circular knitting machines :			
	844711	With cylinder diameter not exceeding 165 mm:			
		Wool knitting machines :			
6602	8447 11 11	Hand knitting machines	1.0%	u	
6603	8447 11 19	Other	1.0%	u	
6604	8447 11 20	Cotton hosiery machines	1.0%	u	
6605	8447 11 90	Other	1.0%	u	
	844712	With cylinder diameter exceeding 165 mm:			
		Wool knitting machines:			
6606	8447 12 11	Hand knitting machines	1.0%	u	
6607	8447 12 19	Other	1.0%	u	
6608	8447 12 20	Cotton hosiery machines	1.0%	u	
6609	8447 12 90	Other	1.0%	u	
	844720	Flat knitting machines; stitch-bonding machines:			
6610	8447 20 10	Hand knitting machines for wool	1.0%	u	
6611	8447 20 20	Other knitting machines for wool	1.0%	u	
6612	8447 20 30	Cotton hosiery machines	1.0%	u	
6613	8447 20 90	Other	1.0%	u	

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	844790	Other :			
6614	8447 90 10	Machines for manufacture of tulle and lace	1.0%	u	
6615	8447 90 20	Machines for making embroidery	1.0%	u	
6616	8447 90 30	Other	1.0%	u	
	8448	AUXILIARY MACHINERY FOR USE WITH MACHINES OF HEADING 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, DOBBIES, JACQUARDS, AUTOMATIC STOP MOTIONS, SHUTTLE CHANGING MECHANISMS); PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF THIS HEADING OR OF HEADING 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, SPINDLES AND SPINDLE FLYERS, CARD CLOTHING, COMBS, EXTRUDING NIPPLES, SHUTTLES, HEALDS AND HEALD FRAMES, HOSIERY NEEDLES)			
		Auxiliary machinery for machines of heading 8444, 8445, 8446 or 8447:			
	844811	Dobbies and jacquards; card reducing, copying, punching or assembling machines for use therewith :			
6617	8448 11 10	Jacquards and harness liner cards for cotton textile machinery	1.0%	Kg	
6618	8448 11 90	Other	1.0%	Kg	
6619	8448 19 00	Other	1.0%	Kg	
6620	8448 20 00	Parts and accessories of machines of heading 8444 or of their auxiliary machinery :	1.0%	Kg	
		Parts and accessories of machines of heading 8445 or of their auxiliary machinery:			
6621	8448 31 00	Card clothing	1.0%	Kg	
	844832	Of machines for preparing textile fibres, other than card clothing:			
6622	8448 32 10	For cotton processing machines	1.0%	Kg	
6623	8448 32 20	For jute processing machines	1.0%	Kg	
6624	8448 32 30	For silk & manmade (regenerated and synthetic fibres processing machines)	1.0%	Kg	
6625	8448 32 40	For wool processing machines	1.0%	Kg	
6626	8448 32 90	Other	1.0%	Kg	
	844833	Spindles, spindle flyers, spinning rings and ring travellers :			
6627	8448 33 10	For cotton spinning machines	1.0%	Kg	
6628	8448 33 20	For jute spinning machines	1.0%	Kg	
6629	8448 33 30	For silk & man-made (regenerated & synthetic) fibre spinning machines	1.0%	Kg	
6630	8448 33 40	For wool spinning machines	1.0%	Kg	
6631	8448 33 90	For other textile fibre spinning machines	1.0%	Kg	
	844839	Other :			
6632	8448 39 10	Combs for cotton textile machinery	1.0%	Kg	
6633	8448 39 20	Gills for gill boxes	1.0%	Kg	
6634	8448 39 90	Other	1.0%	Kg	
		Parts and accessories of weaving machines (looms) or of their auxiliary machinery :			
	844842	Reeds for looms, healds and heald-frames:			
6635	8448 42 10	Healds and reeds (excluding wire healds) for cotton machinery	1.0%	Kg	
6636	8448 42 20	Healds, wire	1.0%	Kg	
6637	8448 42 90	Other	1.0%	Kg	
	844849	Other :			
6638	8448 49 10	Parts of cotton weaving machinery	1.0%	Kg	
6639	8448 49 20	Parts of jute weaving machinery	1.0%	Kg	
6640	8448 49 30	Parts of silk & man-made fibres weaving machinery	1.0%	Kg	

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6641	8448 49 40	Parts of wool weaving machinery	1.0%	Kg	
6642	8448 49 50	Parts of other textile fibres machinery	1.0%	Kg	
6643	8448 49 90	Other	1.0%	Kg	
		Parts and accessories of machines heading 8447 or of their auxiliary machinery:			
	844851	Sinkers, needles and other articles used in forming stitches :			
6644	8448 51 10	Of cotton hosiery machine	1.0%	Kg	
6645	8448 51 20	Of wool knitting machines	1.0%	Kg	
6646	8448 51 30	Of machines for tulle, lace	1.0%	Kg	
6647	8448 51 90	Other	1.0%	Kg	
6648	8448 59 00	Other	1.0%	Kg	
	8449	MACHINERY FOR THE MANUFACTURE OR FINISHING OF FELT OR NONWOVENS IN THE PIECE OR IN SHAPES, INCLUDING MACHINERY FOR MAKING FELT HATS; BLOCKS FOR MAKING HATS			
	844900	Machinery for the manufacture or finishing of felt or nonwovens in the piece or in shapes, including machinery for making felt hats; blocks for making hats :			
6649	8449 00 10	Machinery for manufacture of finishing of felt in piece/in shapes (including felt hat-making machines & hat making blocks)	1.0%	Kg	
6650	8449 00 90	Other	1.0%	Kg	
	8450	HOUSEHOLD OR LAUNDRY-TYPE WASHING MACHINES, INCLUDING MACHINES WHICH BOTH WASH AND DRY			
		Machines, each of a dry linen capacity not exceeding 10 kg:			
6651	8450 11 00	Fully-automatic machines	1.2%	u	
6652	8450 12 00	Other machines, with built-in centrifugal drier	1.0%	u	
6653	8450 19 00	Other	1.0%	u	
6654	8450 20 00	Machines, each of a dry linen capacity exceeding 10 kg	1.0%	u	
	845090	Parts:			
6655	8450 90 10	Parts of household type machines	1.0%	Kg	
6656	8450 90 90	Other	1.0%	Kg	
	8451	MACHINERY (OTHER THAN MACHINES OF HEADING 8450) FOR WASHING, CLEANING, WRINGING, DRYING, IRONING, PRESSING (INCLUDING FUSING PRESSES), BLEACHING, DYEING, DRESSING, FINISHING, COATING OR IMPREGNATING TEXTILE YARNS, FABRICS OR MADE UP TEXTILE ARTICLES AND MACHINES FOR APPLYING THE PASTE TO THE BASE FABRIC OR OTHER SUPPORT USED IN THE MANUFACTURE OF FLOOR COVERINGS SUCH AS LINOLEUM; MACHINES FOR REELING , UNREELING, FOLDING, CUTTING OR PINKING TEXTILE FABRICS			
	845110	Dry-cleaning machines :			
6657	8451 10 10	Dry cleaning machines for cotton textile	1.0%	u	
6658	8451 10 90	Other	1.0%	u	
		Drying machines:			
6659	8451 21 00	Each of a dry linen capacity not exceeding 10 kg	1.0%	u	
6660	8451 29 00	Other	1.0%	u	
	845130	Ironing machines and presses (including fusing presses):			
6661	8451 30 10	Hand ironing press	1.0%	u	
6662	8451 30 90	Other	1.0%	u	
	845140	Washing, bleaching or dyeing machines:			
		Bleaching machine :			

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6663	8451 40 11	For cotton textile	1.0%	u	
6664	8451 40 19	Other	1.0%	u	
		Dyeing machines:			
6665	8451 40 21	For cotton textile	1.0%	u	
6666	8451 40 29	For other textile	1.0%	u	
		Other:			
6667	8451 40 91	For washing and cleaning for woolen textile	1.0%	u	
6668	8451 40 99	Other	1.0%	u	
6669	8451 50 00	Machines for reeling, unreeling, folding, cutting or pinking textile fabrics	1.0%	u	
	845180	Other machinery :			
		Sizing and dressing machines			
6670	8451 80 11	For cotton textile	1.0%	u	
6671	8451 80 19	Other	1.0%	u	
		Finishing machines:			
6672	8451 80 21	For coating or impregnating yarn or fabrics	1.0%	u	
6673	8451 80 22	Other finishing processes for cotton textile	1.0%	u	
6674	8451 80 29	Other	1.0%	u	
6675	8451 80 90	Other	1.0%	u	
6676	8451 90 00	Parts	1.0%	Kg	
	8452	SEWING MACHINES, OTHER THAN BOOK-SEWING MACHINES OF HEADING 8440; FURNITURE, BASES AND COVERS SPECIALLY DESIGNED FOR SEWING MACHINES; SEWING MACHINE NEEDLES			
	845210	Sewing machines of the household type :			
		Complete, with stand or table:			
6677	8452 10 11	With electronic controls/electric motors	1.0%	u	
6678	8452 10 12	Hand operated	1.0%	u	
6679	8452 10 19	Other	1.0%	u	
		Without stand or table (heads):			
6680	8452 10 21	With electronic controls/electric motors	1.0%	u	
6681	8452 10 22	Hand operated	1.0%	u	
6682	8452 10 29	Other	1.0%	u	
		Other sewing machines:			
	845221	Automatic units :			
6683	8452 21 10	Industrial sewing machines having a motor of 150 watts capacity and above and having a speed of 1500 stitches per minute or more	1.0%	u	
6684	8452 21 20	Other with electronic control/electric motors	1.0%	u	
6685	8452 21 90	Other	1.0%	u	
6686	8452 29 00	Other	1.0%	u	
	845230	Sewing machine needles :			
6687	8452 30 10	for household type sewing machines	1.0%	Kg	
6688	8452 30 90	Other	1.0%	Kg	
	845290	Furniture, bases and covers for sewing machines and parts thereof; other parts of sewing machines:			
		Furniture, bases and covers for sewing machines and parts thereof:			
6689	8452 90 11	Furniture, bases and covers	1.0%	Kg	
6690	8452 90 19	Parts of furniture, bases & cover for sewing machines	1.0%	Kg	
		Other parts of sewing machines:			
6691	8452 90 91	Of household sewing machines	1.0%	Kg	
6692	8452 90 99	Other	1.0%	Kg	
	8453	MACHINERY FOR PREPARING, TANNING OR WORKING HIDES, SKINS OR LEATHER OR FOR MAKING OR REPAIRING FOOTWEAR OR OTHER ARTICLES OF HIDES, SKINS OR LEATHER, OTHER THAN SEWING MACHINES			
6693	8453 10 00	Machinery for repairing, tanning or working hides, skins or leather	1.0%	u	

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6694	8453 20 00	Machinery for making or repairing footwear	1.0%	u	
6695	8453 80 00	Other machinery	1.0%	u	
	845390	Parts :			
6696	8453 90 10	Of boot and shoe manufacturing machinery	1.0%	Kg	
6697	8453 90 90	Other	1.0%	Kg	
	8454	CONVERTERS, LADLES, INGOT MOULDS AND CASTING MACHINES, OF A KIND USED IN METALLURGY OR IN METAL FOUNDRIES			
6698	8454 10 00	Converters	1.0%	u	
	845420	Ingot moulds and ladles :			
6699	8454 20 10	Ladles	1.0%	u	
6700	8454 20 20	Ingot moulds	1.0%	u	
	845430	Casting machines:			
6701	8454 30 10	Die-casting machines	1.0%	u	
6702	8454 30 20	Continuous casting machines	1.0%	u	
6703	8454 30 90	Other	1.0%	u	
6704	8454 90 00	Parts	1.0%	Kg	
	8455	METAL-ROLLING MILLS AND ROLLS THEREFOR			
6705	8455 10 00	Tube mills	1.0%	u	
		Other rolling mills:			
	845521	Hot or combination hot and cold:			
6706	8455 21 10	Hot	1.0%	u	
6707	8455 21 20	Combination of hot & cold rolling mills	1.0%	u	
6708	8455 22 00	Cold	1.0%	u	
6709	8455 30 00	Rolls for rolling mills	2.0%	u	859.1
6710	8455 90 00	Other parts	1.0%	Kg	
	8456	MACHINE-TOOLS FOR WORKING ANY MATERIAL BY REMOVAL OF MATERIAL, BY LASER OR OTHER LIGHT OR PHOTON BEAM , ULTRA-SONIC , E L E C T R O - DISCHARGE, ELECTRO-CHEMICAL, ELECTRON BEAM, IONIC-BEAM OR PLASMA ARC PROCESSES; WATERJET CUTTING MACHINES			
		Operated by laser or other light or photon beam processes:			
6711	8456 11 00	Operated by laser	1.0%	u	
6712	8456 12 00	Operated by other light or photon beam processes	1.0%	u	
6713	8456 20 00	Operated by ultrasonic processes	1.0%	u	
6714	8456 30 00	Operated by electro-discharge processes	1.0%	u	
6715	8456 40 00	Operated by plasma arc processes	1.0%	u	
6716	8456 50 00	Water-jet cutting machines	1.0%	u	
	845690	Other :			
6717	8456 90 10	For dry-etching patterns on semi-conductor materials	1.0%	u	
6718	8456 90 20	Electro-chemical machines	1.0%	u	
6719	8456 90 90	Other	1.0%	u	
	8457	MACHINING CENTRES , UNIT CONSTRUCTION MACHINES (SINGLE STATION) AND MULTI-STATION TRANSFER MACHINES FOR WORKING METAL			
	845710	Machining centres:			
6720	8457 10 10	Horizontal	1.0%	u	
6721	8457 10 20	Vertical	1.0%	u	
	845720	Unit construction machines (single station):			
6722	8457 20 10	Unit head boring	1.0%	u	
6723	8457 20 20	Unit head drilling	1.0%	u	
6724	8457 20 90	Other	1.0%	u	
	845730	Multi-station transfer machines:			
6725	8457 30 10	Rotary type	1.0%	u	
6726	8457 30 20	In-line type	1.0%	u	
6727	8457 30 90	Other	1.0%	u	
	8458	LATHES (INCLUDING TURNING CENTRES) FOR REMOVING METAL			

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		Horizontal lathes :			
6728	8458 11 00	Numerically controlled	1.0%	u	
	845819	Other :			
		Automatic, single spindle:			
6729	8458 19 11	Horizontal bar, swiss type	1.0%	u	
6730	8458 19 12	Base sliding head type	1.0%	u	
6731	8458 19 13	Horizontal chucking	1.0%	u	
6732	8458 19 19	Other	1.0%	u	
6733	8458 19 90	Other	1.0%	u	
		Other lathes :			
6734	8458 91 00	Numerically controlled	1.0%	u	
	845899	Other :			
6735	8458 99 10	Automatic, multi-spindle bar	1.0%	u	
6736	8458 99 20	Automatic, multi-spindle chucking	1.0%	u	
		Capstans, turrets, capstan and turret combination, coping, multi tool and production lathes			
6737	8458 99 31	Capstans lathes	1.0%	u	
6738	8458 99 32	Turrets lathes	1.0%	u	
6739	8458 99 33	Capstan & turret combination lathes	1.0%	u	
6740	8458 99 34	Copying lathes	1.0%	u	
6741	8458 99 35	Multi-tool and production lathes	1.0%	u	
		Crankshaft, relieving, wheel and axle lathes:			
6742	8458 99 41	Crankshaft lathes	1.0%	u	
6743	8458 99 42	Relieving lathes	1.0%	u	
6744	8458 99 43	Wheel and axle lathes	1.0%	u	
		Centre lathes:			
6745	8458 99 51	Tool-room type	1.0%	u	
6746	8458 99 59	Other	1.0%	u	
6747	8458 99 90	Other	1.0%	u	
	8459	MACHINE-TOOLS (INCLUDING WAY-TYPE UNIT HEAD MACHINES ) FOR DRILLING , BORING , MILLING , TREADING OR TAPPING BY REMOVING METAL, OTHER THAN LATHES (INCLUDING TURNING CENTRES) OF HEADING 8458			
6748	8459 10 00	Way-type unit head machines	1.0%	u	
		Other drilling machines :			
6749	8459 21 00	Numerically controlled	1.0%	u	
	845929	Other :			
6750	8459 29 10	Bench and pillar	1.0%	u	
6751	8459 29 20	Pillar or columns, multi-spindle	1.0%	u	
6752	8459 29 30	Radial	1.0%	u	
6753	8459 29 40	Deep hole	1.0%	u	
6754	8459 29 50	Multi head drilling machines	1.0%	u	
6755	8459 29 90	Other	1.0%	u	
		Other boring-milling machines:			
6756	8459 31 00	Numerically controlled	1.0%	u	
	845939	Other :			
6757	8459 39 10	Vertical turning or boring	1.0%	u	
6758	8459 39 90	Other	1.0%	u	
		Other boring machines :			
	845941	Numerically controlled:			
6759	8459 41 10	Jig boring machines, horizontal	1.0%	u	
6760	8459 41 20	Fine boring machines, horizontal	1.0%	u	
6761	8459 41 30	Fine boring machines, vertical	1.0%	u	
6762	8459 41 90	Other	1.0%	u	
	845949	Other:			
6763	8459 49 10	Jig boring machines, horizontal	1.0%	u	
6764	8459 49 20	Fine boring machines, horizontal	1.0%	u	
6765	8459 49 30	Fine boring machines, vertical	1.0%	u	
6766	8459 49 90	Other	1.0%	u	
		Milling machine, knee type :			
	845951	Numerically controlled:			

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6767	8459 51 10	Horizontal	1.0%	u	
6768	8459 51 20	Vertical	1.0%	u	
6769	8459 51 30	Universal	1.0%	u	
6770	8459 51 90	Others	1.0%	u	
	845959	Other :			
6771	8459 59 10	Horizontal	1.0%	u	
6772	8459 59 20	Vertical	1.0%	u	
6773	8459 59 30	Universal	1.0%	u	
6774	8459 59 40	Ram type	1.0%	u	
6775	8459 59 50	Die-sinking or pantograph	1.0%	u	
6776	8459 59 90	Other	1.0%	u	
		Other milling machines:			
	845961	Numerically controlled:			
6777	8459 61 10	Piano milling	1.0%	u	
6778	8459 61 90	Other	1.0%	u	
	845969	Other :			
6779	8459 69 10	Bed type, horizontal	1.0%	u	
6780	8459 69 20	Bed type, vertical	1.0%	u	
6781	8459 69 30	Piano milling, single column	1.0%	u	
6782	8459 69 40	Piano milling, double column	1.0%	u	
6783	8459 69 90	Other	1.0%	u	
	845970	Other threading or tapping machines :			
6784	8459 70 10	Threading machines	1.0%	u	
6785	8459 70 20	Tapping machines	1.0%	u	
	8460	MACHINE-TOOLS FOR DEBURRING, SHARPENING, GRINDING, HONING, LAPPING, POLISHING OR OTHERWISE FINISHING METAL, OR CERMETS BY MEANS OF GRINDING STONES, ABRASIVES OR POLISHING PRODUCTS, OTHER THAN GEAR CUTTING, GEAR GRINDING OR GEAR FINING MACHINES OF HEADING 8461			
		Flat-surface grinding machines:			
6786	8460 12 00	Numerically controlled	1.0%	u	
6787	8460 19 00	Other	1.0%	u	
		Other grinding machines			
6788	8460 22 00	Centreless grinding machines, numerically controlled	1.0%	u	
6789	8460 23 00	Other cylindrical grinding machines, numerically controlled	1.0%	u	
6790	8460 24 00	Other, numerically controlled	1.0%	u	
	846029	Other:			
6791	8460 29 10	Cylindrical grinders	1.0%	u	
6792	8460 29 20	Internal grinders	1.0%	u	
6793	8460 29 30	Centreless grinders	1.0%	u	
6794	8460 29 40	Profile grinders	1.0%	u	
6795	8460 29 90	Other	1.0%	u	
		Sharpening (tool or cutter grinding) machines :			
6796	8460 31 00	Numerically controlled	1.0%	u	
	846039	Other :			
6797	8460 39 10	Grinder, tool/cutter	1.0%	u	
6798	8460 39 90	Other	1.0%	u	
	846040	Honing or lapping machines :			
		Honing machines :			
6799	8460 40 11	Vertical, single spindle	1.0%	u	
6800	8460 40 12	Vertical, multi-spindle	1.0%	u	
6801	8460 40 13	Horizontal	1.0%	u	
6802	8460 40 19	Other	1.0%	u	
6803	8460 40 20	Lapping machines	1.0%	u	
	846090	Other :			
6804	8460 90 10	Polishing & baffing machines	1.0%	u	
6805	8460 90 90	Other	1.0%	u	



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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	8461	MACHINE-TOOLS FOR PLANING, SHAPING, SLOTTING, BROACHING, GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING, SAWING, CUTTING-OFF AND OTHER MACHINE TOOLS WORKING BY REMOVING METAL, OR CERMETS, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	846120	Shaping or slotting machines :			
		Shaping machines :			
6806	8461 20 11	Die & punch shaping machines	1.0%	u	
6807	8461 20 19	Other	1.0%	u	
6808	8461 20 20	Slotting machines	1.0%	u	
	846130	Broaching machines :			
6809	8461 30 10	Vertical	1.0%	u	
6810	8461 30 20	Horizontal	1.0%	u	
6811	8461 30 90	Other	1.0%	u	
	846140	Gear cutting, gear grinding or gear finishing machines :			
		Gear cutting machines :			
6812	8461 40 11	Bevel gear cutting	1.0%	u	
6813	8461 40 12	Gear cutting spiral bevel and /or hypoid	1.0%	u	
6814	8461 40 13	Gear slotter or planar formed cutter type	1.0%	u	
6815	8461 40 14	Gear milling formed disc cutter type	1.0%	u	
6816	8461 40 19	Other	1.0%	u	
		Gear grinding or gear finishing machines :			
6817	8461 40 21	Single or double wheel disc type gear grinder	1.0%	u	
6818	8461 40 22	Formed wheel gear grinder	1.0%	u	
6819	8461 40 23	Gear shaver	1.0%	u	
6820	8461 40 24	Gear tooth, rounding, chamfering/burring	1.0%	u	
6821	8461 40 25	Gear shaper, spur and helical	1.0%	u	
6822	8461 40 26	Gear hobber, spur and helical	1.0%	u	
6823	8461 40 29	Other	1.0%	u	
	846150	Sawing or cutting-off machines :			
		Sawing machines :			
6824	8461 50 11	Band saw, horizontal	1.0%	u	
6825	8461 50 12	Band saw, vertical	1.0%	u	
6826	8461 50 13	Circular saw, cold	1.0%	u	
6827	8461 50 14	Circular saw, hot	1.0%	u	
6828	8461 50 15	Hack saw	1.0%	u	
6829	8461 50 19	Other	1.0%	u	
		Cutting-off machines :			
6830	8461 50 21	Abrasive wheel cutting-off machines	1.0%	u	
6831	8461 50 29	Other	1.0%	u	
6832	8461 90 00	Other	1.0%	u	
	8462	MACHINE-TOOLS (INCLUDING PRESSES) FOR WORKING METAL BY FORGING, HAMMERING OR DIE FORGING (EXCLUDING ROLLING MILLS); MACHINE-TOOLS (INCLUDING PRESSES, SLITTING LINES AND CUT-TO LENGTH LINES) FOR WORKING METAL BY BENDING, FOLDING, STRAIGHTENING, FLATTENING, SHEARING, PUNCHING, NOTCHING OR NIBBLING (EXCLUDING DRAW-BENCHES); PRESSES FOR WORKING METAL OR METAL CARBIDES, NOT SPECIFIED ABOVE			
		Hot forming machines for forging, die forging (including presses) and hot hammers:			
6833	84621100	Closed die forging machines	1.0%	u	
6834	8462 19 00	Other	1.0%	u	
		Bending, folding, straightening or flattening machines (including press brakes) for flat products:			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
6835	8462 22 00	Profile forming machines	1.0%	u	
6836	8462 23 00	Numerically controlled press brakes	1.0%	u	
6837	8462 24 00	Numerically controlled panel benders	1.0%	u	
6838	8462 25 00	Numerically controlled roll forming machines	1.0%	u	
6839	8462 26 00	Other numerically controlled bending, folding, straightening or flattening machines	1.0%	u	
6840	8462 29 00	Other	1.0%	u	
		Slitting lines, cut-to-length lines and other shearing machines (excluding presses) for flat products, other than combined punching and shearing machines:			
6841	8462 32 00	Slitting lines and cut-to-length lines	1.0%	u	
6842	8462 33 00	Numerically controlled shearing machines	1.0%	u	
6843	8462 39 00	Other	1.0%	u	
		Punching, notching or nibbling machines (excluding presses) for flat products including combined punching and shearing machines:			
6844	8462 42 00	Numerically controlled	1.0%	u	
6845	8462 49 00	Other	1.0%	u	
		Machines for working tube, pipe, hollow section and bar (excluding presses):			
6846	8462 51 00	Numerically controlled	1.0%	u	
6847	8462 59 00	Other	1.0%	u	
		Cold metal working presses:			
6848	8462 61 00	Hydraulic presses	1.0%	u	
6849	8462 62 00	Mechanical presses	1.0%	u	
6850	8462 63 00	Servo-presses	1.0%	u	
6851	8462 69 00	Other	1.0%	u	
6852	8462 90 00	Other	1.0%	u	
	8463	OTHER MACHINE-TOOLS FOR WORKING METAL, OR CERMETS, WITHOUT REMOVING MATERIAL			
	846310	Draw-benches for bars, tubes, profiles, wire or the like			
6853	8463 10 10	Wire and metal ribbon drawing machines	1.0%	u	
6854	8463 10 20	Other wire making machines	1.0%	u	
6855	8463 10 30	Tube drawing machine	1.0%	u	
6856	8463 10 90	Other	1.0%	u	
6857	8463 20 00	Thread rolling machines	1.0%	u	
	846330	Machines for working wire			
6858	8463 30 10	Wire grill or Knitting machine	1.0%	u	
6859	8463 30 20	Spring coiling	1.0%	u	
6860	8463 30 30	Chain making	1.0%	u	
6861	8463 30 40	Nail-making machine	1.0%	u	
	846390	Other			
6862	8463 90 10	Riveting machines (excluding portable hand operated machine)	1.0%	u	
6863	8463 90 20	Strip profiling	1.0%	u	
6864	8463 90 30	Seaming machine for example for cans	1.0%	u	
6865	8463 90 90	Other	1.0%	u	
	8464	MACHINE-TOOLS FOR WORKING STONE, CERAMICS CONCRETE, ASBESTOS-CEMENT OR LIKE MINERAL MATERIALS OR FOR COLD WORKING GLASS			
	846410	Sawing machine			
6866	8464 10 10	Granite cutting machines or equipment	1.0%	u	
6867	8464 10 90	Other	1.0%	u	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
6868	8464 20 00	Grinding or polishing machines	1.0%	u	
6869	8464 90 00	Other	1.0%	u	
	8465	MACHINE- TOOLS (INCLUDING MACHINES FOR NAILING, STAPLING, GLUEING OR OTHERWISE ASSEMBLING) FOR WORKING WOOD, CORK, BONE ,HARD RUBBER, HARD PLASTICS OR SIMILAR HARD MATERIALS			
6870	8465 10 00	Machines which can carry out different types of machining operations without tool change between such operations	1.0%	u	
6871	8465 20 00	Machining centres	1.0%	u	
		Other :			
6872	8465 91 00	Sawing machines	1.0%	u	
6873	8465 92 00	Planing, milling or moulding (by cutting) machines	1.0%	u	
6874	8465 93 00	Grinding, sanding or polishing machines	1.0%	u	
6875	8465 94 00	Bending or assembling machines	1.0%	u	
6876	8465 95 00	Drilling or morticing machines	1.0%	u	
6877	8465 96 00	Splitting, slicing or paring machines	1.0%	u	
	846599	Other :			
6878	8465 99 10	Lathes	1.0%	u	
6879	8465 99 90	Other	1.0%	u	
	8466	PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADINGS 8456 T O 8465 I NCLUDING WORK OR TOOL HOLDERS,SELF-OPENING DIEHEADS, DIVIDING HEADS AND OTHER SPECIAL ATTACHMENTS FOR THE MACHINES; TOOL HOLDERS FOR ANY TYPE OF TOOL, FOR WORKING IN THE HAND			
	846610	Tool holders and self-opening dieheads:			
6880	8466 10 10	Tool holders	1.0%	u	
6881	8466 10 20	Self-opening dieheads	1.0%	u	
6882	8466 20 00	Work holders	1.0%	u	
	846630	Dividing heads and other special attachments for machines :			
6883	8466 30 10	Chucks	1.0%	u	
6884	8466 30 20	Jigs & fixtures	1.0%	u	
6885	8466 30 90	Other	1.0%	u	
		Other :			
6886	8466 91 00	For machines of heading 8464	1.0%	u	
6887	8466 92 00	For machines of heading 8465	1.0%	u	
	846693	For machines of headings 8456 to 8461:			
6888	8466 93 10	Parts and accessories of machine tools, for working metals	1.0%	u	
6889	8466 93 90	Other	1.0%	u	
6890	8466 94 00	For machines of heading 8462 to 8463	1.0%	u	
	8467	TOOLS FOR WORKING IN THE HAND, PNEUMATIC, HYDRAULIC OR WITH SELF- CONTAINED ELECTRIC OR NON-ELECTRIC MOTOR			
		Pneumatic :			
	846711	Rotary type (including combined rotary percussion) :			
6891	8467 11 10	Drills	1.0%	u	
6892	8467 11 20	Hammers	1.0%	u	
6893	8467 11 90	Others	1.0%	u	
6894	8467 19 00	Other	1.0%	u	
		With self-contained electric motor:			
6895	8467 21 00	Drills of all kinds	1.0%	u	
6896	8467 22 00	Saws	1.0%	u	
6897	8467 29 00	Other	1.0%	u	
		Other tools:			
6898	8467 81 00	Chain saws	1.0%	u	

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	846789	Other :			
6899	8467 89 10	Compressed air grease guns, lubricators and similar appliances	1.0%	u	
6900	8467 89 20	Vibrators	1.0%	u	
6901	8467 89 90	Other	1.0%	u	
		Parts:			
6902	8467 91 00	Of chain saws	1.0%	Kg	
6903	8467 92 00	Of pneumatic tools	1.0%	Kg	
6904	8467 99 00	Other	1.0%	Kg	
	8468	MACHINERY AND APPARATUS FOR SOLDERING, BRAZING OR WELDING, WHETHER OR NOT CAPABLE OF CUTTING, OTHER THAN THOSE OF HEADING 8515; GAS-OPERATED SURFACE TEMPERING MACHINES AND APPLIANCES			
6905	8468 10 00	Hand-held blow pipes	1.0%	u	
	846820	Other gas-operated machinery and apparatus:			
6906	8468 20 10	Welding or cutting machines	1.0%	u	
6907	8468 20 90	Other	1.0%	u	
6908	8468 80 00	Other machinery and apparatus	1.0%	u	
6909	8468 90 00	Parts	1.0%	Kg	
	8469	Omitted			
	846900	Omitted			
	8470	CALCULATING MACHINES AND POCKET-SIZE DATA RECORDING, REPRODUCING AND DISPLAYING MACHINES WITH CALCULATING FUNCTIONS; ACCOUNTING MACHINES, POSTAGE- FRANKING MACHINES, TICKET-ISSUING MACHINES AND SIMILAR MACHINES, INCORPORATING A CALCULATING DEVICE; CASH REGISTERS			
6910	84701000	Electronic calculators capable of operation without an external source of electric power and pocket-size data recording, reproducing and displaying machines with calculating functions	1.0%	u	
		Other electronic calculating machines:			
6911	84702100	Incorporating a printing device	1.0%	u	
6912	84702900	Other	1.0%	u	
6913	84703000	Other calculating machines	1.0%	u	
	847050	Cash registers :			
6914	84705010	Electrically operated	1.0%	u	
6915	84705020	Manually operated	1.0%	u	
	847090	Other :			
6916	84709010	Electrically operated	1.0%	u	
6917	84709020	Manually operated	1.0%	u	
	8471	AUTOMATIC DATA PROCESSING MACHINES AND UNITS THEREOF; MAGNETIC OR OPTICAL READERS, MACHINES FOR TRANSCRIBING DATA ON TO DATA MEDIA IN CODED FORM AND MACHINES FOR PROCESSING SUCH DATA, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	847130	Portable automatic data processing machines, weighing not more than 10 kg, consisting of at least a central processing unit, a keyboard and a display:			
6918	84713010	Personal computer	1.0%	u	
6919	84713090	Other	1.0%	u	
		Other automatic data processing machines:			
	847141	Comprising in the same housing at least a central processing unit and an input and output unit, whether or not combined :			
6920	84714110	Micro computer	1.0%	u	
6921	84714120	Large or main frame computer	1.0%	u	
6922	84714190	Other	1.0%	u	

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6923	84714900	Other, presented in the form of systems	1.0%	u	
6924	84715000	Processing units other than those of sub-headings 8471 41 or 8471 49, whether or not containing in the same housing one or two of the following types of unit: storage units, input units, output units	1.0%	u	
	847160	Input or out put units, whether or not containing storage units in the same housing :			
6925	84716010	Combined input or out put units	1.0%	u	
		Printer:			
6926	84716024	Graphic printer	1.0%	u	
6927	84716025	Plotter	1.0%	u	
6928	84716029	Other	1.0%	u	
6929	84716040	Keyboard	1.0%	u	
6930	84716050	Scanners	1.0%	u	
6931	84716060	Mouse	1.0%	u	
6932	84716090	Other	1.0%	u	
	847170	Storage units :			
6933	84717010	Floppy disc drives	1.0%	u	
6934	84717020	Hard disc drives	1.0%	u	
6935	84717030	Removable or exchangeable disc drives	1.0%	u	
6936	84717040	Magnetic tape drives	1.0%	u	
6937	84717050	Cartridge tape drive	1.0%	u	
6938	84717060	CD-ROM drive	1.0%	u	
6939	84717070	Digital video disc drive	1.0%	u	
6940	84717090	Other	1.0%	u	
6941	84718000	Other units of automatic data processing machines	1.0%	u	
6942	84719000	Other	1.0%	u	
	8472	OTHER OFFICE MACHINES ( FOR EXAMPLE, HECTOGRAPH OR STENCIL DUPLICATING MACHINES, ADDRESSING MACHINES, AUTOMATIC BANKNOTE DISPENSERS, COIN SORTING MACHINES, COIN COUNTING OR WRAPPING MACHINES, PENCIL-SHARPENING MACHINES, PERFORATING OR STAPLING MACHINES)			
6943	84721000	Duplicating machines	1.0%	u	
6944	84723000	Machines for sorting or folding mail or for inserting mail in envelopes or bands, machines for opening, closing or sealing mail and machines, for affixing or cancelling postage stamps	1.0%	u	
	847290	Other :			
6945	84729010	Stapling machines (staplers)	1.0%	u	
6946	84729020	Digital duplicator	1.0%	u	
6947	84729030	Automatic teller machines	1.0%	u	
6948	84729040	Coin sorting machines, coin-counting or wrapping machines	1.0%	u	
		Other			
6949	84729091	Word-processing machines	1.0%	u	
6950	84729092	Automatic typewriters	1.0%	u	
6951	84729093	Braille typewriters, electric	1.0%	u	
6952	84729094	Braille typewriters, non-electric	1.0%	u	
6953	84729095	Other typewriters, electric or non-electric	1.0%	u	
6954	84729099	Other	1.0%	u	
	8473	PARTS AND ACCESSORIES (OTHER THAN COVERS, CARRYING CASES AND THE LIKE) SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH MACHINES OF HEADING 8470 TO 8472			
		Parts and accessories of the machines of heading 8470:			
6955	8473 21 00	Of the electronic calculating machines of subheading 8470 10, 8470 21 or 8471 29	1.0%	Kg	
6956	8473 29 00	Other	1.0%	Kg	
	847330	Parts and accessories of the machines of heading 8471:			

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6957	8473 30 10	Microprocessors	1.0%	u	
6958	8473 30 20	Motherboards	1.0%	u	
6959	8473 30 30	Other mounted printed circuit boards	1.0%	u	
6960	8473 30 40	Head stack	1.0%	u	
		Other			
6961	8473 30 91	Network access controllers	1.0%	u	
6962	8473 30 92	Graphic & intelligence based Script Technology (GIST) cards for multilingual computers	1.0%	u	
6963	8473 30 99	Other	1.0%	u	
	847340	Parts and accessories of the machines of heading 8472:			
6964	8473 40 10	Parts of duplicating, hectograph/stencil machines	1.0%	u	
6965	8473 40 90	Other	1.0%	u	
6966	8473 50 00	Parts and accessories equally suitable for use with the machines of two or more of the headings 8470 to 8472	1.0%	u	
	8474	MACHINERY FOR SORTING, SCREENING, SEPARATING, WASHING, CRUSHING, GRINDING, MIXING OR KNEADING EARTH , STONE , ORES OR OTHER MINERAL SUBSTANCES, IN SOLID (INCLUDING POWDER OR PASTE) FORM; MACHINERY FOR AGGLOMERATING, SHAPING OR MOULDING SOLID MINERAL FUELS, CERAMIC PASTER, UNHARDENED CEMENTS, PLASTERING MATERIALS OR OTHER MINERAL PRODUCTS IN POWDER OR PASTE FORM; MACHINES FOR FORMING FOUNDRY MOULDS OF SAND			
	847410	Sorting, screening, separating or washing machines :			
6967	8474 10 10	For coal	1.0%	u	
6968	8474 10 90	Other	1.0%	u	
	847420	Crushing or grinding machines:			
6969	8474 20 10	For stone and mineral	1.0%	u	
6970	8474 20 20	For coal	1.0%	u	
6971	8474 20 90	Other	1.0%	u	
		Mixing or kneading machines:			
	847431	Concrete or mortar mixers :			
6972	8474 31 10	Concrete mixers	1.0%	u	
6973	8474 31 20	Mortar mixers	1.0%	u	
6974	8474 32 00	Machines for mixing mineral substances with bitumen	1.0%	u	
6975	8474 39 00	Other	1.0%	u	
	847480	Other machinery:			
6976	8474 80 10	Brick and tile making machinery	1.0%	u	
6977	8474 80 20	Ceramic and clay making machinery	1.0%	u	
6978	8474 80 30	Machinery for forming foundry moulds of sand	1.0%	u	
6979	8474 80 90	Other	1.0%	u	
6980	8474 90 00	Parts	1.0%	Kg	
	8475	MACHINES FOR ASSEMBLING ELECTRIC OR ELECTRONIC LAMPS, TUBES OR VALVES OR FLASH-BULBS, INGLASS ENVELOPES; MACHINES OR MANUFACTURING OR HOT WORKING GLASS OR GLASSWARE			
6981	8475 10 00	Machines for assembling electric or electronic lamps, tubes or valves or flash-bulbs, in glass envelopes	1.0%	u	
		Machines for manufacturing or hot working glass or glassware:			
6982	8475 21 00	Machines for making optical fibres and performs thereof	1.0%	u	
6983	8475 29 00	Other	1.0%	u	
6984	8475 90 00	Parts	1.0%	Kg	

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	8476	AUTOMATIC GOODS-VENDING MACHINES ( FOR EXAMPLE, POSTAGE STAMPS, CIGARETTE, FOOD OR BEVERAGE MACHINES), INCLUDING MONEY CHANGING MACHINES			
		Automatic beverage-vending machines:			
6985	8476 21 10	Incorporating refrigerating devices	1.0%	u	
6986	8476 21 20	Incorporating heating devices	1.0%	u	
6987	8476 29 00	Other	1.0%	u	
		Other machines :			
	847681	Incorporating heating or refrigerating devices:			
6988	8476 81 10	Incorporating refrigerating devices	1.0%	u	
6989	8476 81 20	Incorporating heating devices	1.0%	u	
	847689	Other :			
6990	8476 89 10	Money changing machines	1.0%	u	
6991	8476 89 20	Postage stamps vending machines	1.0%	u	
6992	8476 89 30	Cigarette vending machines	1.0%	u	
6993	8476 89 90	Other	1.0%	u	
	847690	Parts :			
6994	8476 90 10	Of machines of sub-heading 847621	1.0%	Kg	
6995	8476 90 90	Other	1.0%	Kg	
	8477	MACHINERY FOR WORKING RUBBER OR PLASTICS OR FOR THE MANUFACTURE OF PRODUCTS FROM THESE MATERIALS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
6996	8477 10 00	Injection-moulding machines	1.0%	u	
6997	8477 20 00	Extruders	1.0%	u	
6998	8477 30 00	Blow moulding machines	1.0%	u	
6999	8477 40 00	Vacuum moulding machines and other thermoforming machines	1.0%	u	
		Other machinery for moulding or otherwise forming :			
7000	8477 51 00	For moulding or retreading pneumatic tyres or for moulding or otherwise forming inner tubes	1.0%	u	
7001	8477 59 00	Other	1.0%	u	
7002	8477 80 10	Machinery for making rubber goods	1.0%	u	
7003	8477 80 90	Other	1.0%	u	
7004	8477 90 00	Parts	1.0%	Kg	
	8478	MACHINERY FOR PREPARING OR MAKING UP TOBACCO, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
	847810	Machinery :			
7005	8478 10 10	Cigar making machinery	1.0%	u	
7006	8478 10 20	Cigarette making machinery	1.0%	u	
7007	8478 10 90	Other	1.0%	u	
7008	8478 90 00	Parts	1.0%	Kg	
	8479	MACHINES AND MECHANICAL APPLIANCES HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
7009	8479 10 00	Machinery for public works, building or the like	1.0%	u	
	847920	Machinery for the extraction or preparation of animal or fixed vegetable or microbial fats or oils:			
7010	8479 20 10	Oil seed crushing or grinding machinery including purifying tanks	1.0%	u	
7011	8479 20 90	Other	1.0%	u	
7012	8479 30 00	Presses for the manufacture of particle board or fibre building board of wood or other ligneous materials and other machinery for treating wood or cork	1.0%	u	
7013	8479 40 00	Rope or cable-making machines	1.0%	u	
7014	8479 50 00	Industrial robots, for treating metal, including electric wire coil winders	1.0%	u	
7015	8479 60 00	Evaporative air coolers	1.0%	u	
		Passanger boarding bridges :			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
7016	8479 71 00	Of a kind used in airports	1.0%	u	
7017	8479 79 00	Other	1.0%	u	
		Other machines and mechanical appliances:			
7018	8479 81 00	For treating metal, including electric wire coil-winders	1.0%	u	
7019	8479 82 00	Mixing, kneading, crushing, grinding, screening, sifting, homogenising, emulsifying or stirring machines sifting,	1.0%	u	
7020	8479 83 00	Cold isostatic presses	1.0%	u	
	847989	Other :			
7021	8479 89 10	Soap cutting or moulding machinery	1.0%	u	
7022	8479 89 20	Air humidifiers or dehumidifiers (other than those falling under heading 8415 or 8424)	1.0%	u	
7023	8479 89 30	Mechanical shifting machines	1.0%	u	
7024	8479 89 40	Ultrasonic transducers	1.0%	u	
7025	8479 89 50	Car washing machines and related appliances	1.0%	u	
7026	8479 89 60	Coke oven plants	1.0%	u	
7027	8479 89 70	Machinery for the manufacture of chemical and pharmaceuticals goods	1.0%	u	
		Other :			
7028	8479 89 92	Briquetting plant and machinery intended for manufacture of briquettes from agricultural and municipal waste	1.0%	u	
7029	8479 89 99	Other	1.0%	u	
	847990	Parts :			
7030	8479 90 10	Of machines for public works, building and the like	1.0%	Kg	
7031	8479 90 20	Of machines for the extraction of animal or fruit and vegetable fats or oil	1.0%	Kg	
7032	8479 90 30	Of machines and mechanical appliances for treating wood	1.0%	Kg	
7033	8479 90 40	Of machinery used for manufacture of chemicals and pharmaceuticals	1.0%	Kg	
7034	8479 90 90	Other	1.0%	Kg	
	8480	MOULDING BOXES FOR METAL FOUNDRY; MOULD BASES; MOULDING PATTERNS; MOULDS FOR METAL (OTHER THAN INGOT MOULDS), METAL CARBIDES, GLASS, MINERAL MATERIALS, RUBBER OR PLASTICS			
7035	8480 10 00	Moulding boxes for metal foundry	1.0%	Kg	
7036	8480 20 00	Mould bases	1.0%	Kg	
7037	8480 30 00	Moulding patterns	1.0%	Kg	
		Moulds for metal or metal carbides:			
7038	8480 41 00	Injection or compression types	1.0%	Kg	
7039	8480 49 00	Other	1.0%	Kg	
7040	8480 50 00	Moulds for glass	1.0%	Kg	
7041	8480 60 00	Moulds for mineral materials	1.0%	Kg	
		Moulds for rubber or plastics :			
7042	8480 71 00	Injection or compression types	1.0%	Kg	
7043	8480 79 00	Other	1.0%	Kg	
	8481	TAPS, COCKS, VALVES AND SIMILAR APPLIANCES FOR PIPES, BOILER SHELLS, TANKS, VATS OR THE LIKE, INCLUDING PRESSURE-REDUCING VALVES AND THERMOSTATICALLY CONTROLLED VALVES			
7044	8481 10 00	Pressure-reducing valves	1.0%	Kg	
7045	8481 20 00	Valves for oleo hydraulic or pneumatic transmissions	1.0%	Kg	
7046	8481 30 00	Check (non-return) valves	1.0%	Kg	
7047	8481 40 00	Safety or relief valves	1.0%	Kg	
	848180	Other appliances :			
7048	84818010	Taps, cocks and similar appliances of iron or steel	1.0%	Kg	
7049	84818020	Taps, cocks and similar appliances of non-ferrous metal	1.0%	Kg	



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7050	8481 80 30	Industrial valves (excluding pressure-reducing valves, and thermostatically controlled valves)	1.0%	Kg	
		Inner tube valves:			
7051	84818041	For bicycles	2.0%	Kg	14.5
7052	8481 80 49	Other	1.0%	Kg	
7053	8481 80 50	Expansion valves and solenoid valves for refrigerating and air conditioning appliances and machinery	1.0%	Kg	
7054	8481 80 90	Other	1.0%	Kg	
	848190	Parts :			
7055	84819010	Bicycles valves	2.0%	Kg	14.6
7056	8481 90 90	Other	1.0%	Kg	
	8482	BALL OR ROLLER BEARINGS			
	848210	Ball bearings :			
		Adapter ball bearings (radial type) :			
7057	8482 10 11	Not exceeding 50mm bore diameter	1.0%	u	
7058	8482 10 12	Of bore diameter exceeding 50 mm but not exceeding 100 mm	1.0%	u	
7059	8482 10 13	Of bore diameter exceeding 100 mm	1.0%	u	
7060	8482 10 20	Other ball bearing (radial type) of bore diameter not exceeding 50 mm	1.0%	u	
7061	8482 10 30	Other ball bearing (radial type) of bore diameter exceeding 50 mm but not exceeding 100 mm.	1.0%	u	
7062	8482 10 40	Of bore diameter exceeding 100mm	1.0%	u	
		Thrust ball bearings:			
7063	8482 10 51	Of bore diameter not exceeding 50mm	1.0%	u	
7064	8482 10 52	Of bore diameter exceeding 50 mm but not exceeding 100 mm	1.0%	u	
7065	8482 10 53	Of bore diameter exceeding 100 mm	1.0%	u	
7066	8482 10 90	Other	1.0%	u	
	848220	Tapered roller bearings, including cone and tapered roller assemblies :			
		Tapered roller bearings (radial type) :			
7067	8482 20 11	Of bore diameter not exceeding 50 mm	1.0%	u	
7068	8482 20 12	Of bore diameter exceeding 50 mm bore diameter but not exceeding 100 mm	1.0%	u	
7069	8482 20 13	Of bore diameter exceeding 100 mm	1.0%	u	
7070	8482 20 90	Other	1.0%	u	
7071	8482 30 00	Spherical roller bearings	1.0%	u	
7072	8482 40 00	Needle roller bearings, including cage and needle roller assemblies	1.0%	u	
7073	8482 50 00	Other cylindrical roller bearings, including cage and roller assemblies	1.0%	u	
7074	8482 80 00	Other, including combined ball or roller bearings	1.0%	u	
		Parts:			
	848291	Balls, needles and rollers :			
		Balls :			
7075	8482 91 11	Of nickel alloys	1.0%	Kg	
7076	8482 91 12	Of tungsten carbide	1.0%	Kg	
7077	8482 91 13	Of special stainless steel	1.0%	Kg	
7078	8482 91 14	Of high speed steel	1.0%	Kg	
7079	8482 91 19	Other	1.0%	Kg	
7080	8482 91 20	Needles	1.0%	Kg	
7081	8482 91 30	Rollers	1.0%	Kg	
7082	8482 99 00	Other	1.0%	Kg	

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	8483	TRANSMISSION SHAFTS (INCLUDING CAM SHAFTS AND CRANK SHAFTS) AND CRANKS; BEARING HOUSINGS AND PLAIN SHAFT BEARINGS; GEARS AND GEARING; BALL OR ROLLER SCREWS; GEAR BOXES AND OTHER SPEED CHANGERS , INCLUDING TORQUE CONVERTERS; FLYWHEELS AND PULLEYS, INCLUDING PULLEY BLOCKS; CLUTCHES AND SHAFT COUPLINGS ( INCLUDING UNIVERSAL JOINTS)			
	848310	Transmission shafts (including cam shafts and crank shafts) and cranks :			
7083	8483 10 10	Crank shafts for sewing machines	1.2%	u	
		Other:			
7084	8483 10 91	Crank shaft for engine of heading 8407	1.2%	u	
7085	8483 10 92	Crank shaft for engine of heading 8408	1.2%	u	
7086	8483 10 99	Other	1.0%	u	
7087	8483 20 00	Bearing housings, incorporation ball or roller bearings	1.0%	u	
7088	8483 30 00	Bearing housings, not incorporating ball or roller bearings and plain shaft bearings	1.0%	u	
7089	8483 40 00	Gears and gearing, other than toothed wheels, chain sprockets and other transmission elements presented separately; ball or roller screws; Gear boxes and other speed changers, including torque converters	1.0%	u	
	848350	Flywheels and pulleys, including pulley blocks:			
7090	8483 50 10	Pulleys, power transmission	1.0%	u	
7091	8483 50 90	Other	1.0%	u	
	848360	Clutches and shaft couplings (including universal joints):			
7092	8483 60 10	Flexible coupling	1.0%	u	
7093	8483 60 20	Fluid coupling	1.0%	u	
7094	8483 60 90	Other	1.0%	u	
7095	8483 90 00	Toothed wheels , chain sprockets and other transmission elements presented separately; parts	1.0%	u	
	8484	GASKETS AND SIMILAR JOINTS OF METAL SHEETING COMBINED WITH OTHER MATERIAL OR OF TWO OR MORE LAYERS OF METAL; SETS OR ASSORTMENTS OF GASKETS AND SIMILAR JOINTS , DISSIMILAR IN COMPOSITION, PUT UP IN POUCHES, ENVELOPES OR SIMILAR PACKINGS; MECHANICAL SEALS			
	848410	Gaskets and similar joints of metal sheeting combined with other material or of two or more layers of metal :			
7096	84841010	Asbestos metallic packings and gaskets (excluding gaskets of asbestos board reinforced with metal gauze or wire)	1.0%	Kg	
7097	84841090	Other	1.0%	Kg	
7098	8484 20 00	Mechanical seals	1.0%	Kg	
7099	84849000	Other	1.0%	Kg	
	8485	MACHINES FOR ADDITIVE MANUFACTURING			
7100	84851000	By metal deposit	1.0%	u	
7101	84852000	By plastics or rubber deposit	1.0%	u	
7102	84853000	By plaster, cement, ceramics or glass deposit	1.0%	u	
7103	84858000	Other	1.0%	u	
7104	84859000	Parts	1.0%	u	

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	8486	MACHINES AND APPARATUS OF A KIND USED SOLELY OR PRINCIPALLY FOR THE MANUFACTURE OF SEMICONDUCTOR BOULES OR WAFERS, SEMICONDUCTOR DEVICES, ELECTRONIC INTEGRATED CIRCUITS OR FLAT PANEL DISPLAYS; MACHINES AND APPARATUS SPECIFIED IN NOTE 11(C) TO THIS CHAPTER; PARTS AND ACCESSORIES			
7105	8486 10 00	Machines and apparatus for the manufacture of boules or wafers	1.0%	u	
7106	8486 20 00	Machines and apparatus for the manufacture of semi-conductor devices or ofelectronic integrated circuits	1.0%	u	
7107	8486 30 00	Machines and apparatus for the manufacture of flat panel displays	1.0%	u	
7108	8486 40 00	Machines and apparatus specified in Note 11(c ) to this chapter	1.0%	u	
7109	8486 90 00	Parts and accessories	1.0%	Kg	
	8487	MACHINES PARTS, NOT CONTAINING ELECTRICAL CONNECTORS, INSULATORS, COILS, CONTACTS OR OTHER ELECTRICAL FEATURES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
7110	8487 10 00	Ships'or boats'propellers and blades therefore	1.0%	u	
7111	8487 90 00	Other	1.0%	Kg	
	8501	ELECTRIC MOTORS AND GENERATORS (EXCLUDING GENERATING SETS)			
	850110	Motors of an output not exceeding 37.5 W :			
		DC motor :			
7112	8501 10 11	Micro motor	0.8%	u	
7113	8501 10 12	Stepper motor	0.8%	u	
7114	8501 10 13	Wiper motor	0.8%	u	
7115	8501 10 19	Other	0.8%	u	
7116	8501 10 20	AC motor	0.8%	u	
7117	8501 20 00	Other DC motors; DC generators, other than photovoltaic generators	0.8%	u	
		Other DC motors; DC generators:			
	850131	Of an output not exceeding 750 W:			
		DC motors :			
7118	8501 31 11	Micro motor	0.8%	u	
7119	8501 31 12	Stepper motor	0.8%	u	
7120	8501 31 13	Wiper motor	0.8%	u	
7121	8501 31 19	Other	0.8%	u	
7122	8501 31 20	DC generators	0.8%	u	
	850132	Of an output exceeding 750 W but not exceeding 75 kW :			
7123	8501 32 10	DC motor	0.8%	u	
7124	8501 32 20	DC generators	0.8%	u	
	850133	Of an output exceeding 75 kW but not exceeding 375 kW :			
7125	8501 33 10	DC motors	0.8%	u	
7126	8501 33 20	DC generators	0.8%	u	
	850134	Of an output exceeding 375 kW:			
7127	8501 34 10	Of an output exceeding 375 kW but not exceeding 1000 kW	0.8%	u	
7128	8501 34 20	Of an output exceeding 1000 kW but not exceeding 2000 kW	0.8%	u	
7129	8501 34 30	Of an output exceeding 2000 kW but not exceeding 5000 kW	0.8%	u	
7130	8501 34 40	Of an output exceeding 5000 kW but not exceeding 10000 kW	0.8%	u	
7131	8501 34 50	Of an output exceeding 10000 kW	0.8%	u	
	850140	Other AC motors, single-phase:			
7132	8501 40 10	Fractional horse power motor	0.8%	u	

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7133	8501 40 90	Other	0.8%	u	
		Other AC motors, multi-phase:			
	850151	Of an output not exceeding 750 W :			
7134	8501 51 10	Squirrel cage induction motor 3 phase type	0.8%	u	
7135	8501 51 20	Slipring motor	0.8%	u	
7136	8501 51 90	Other	0.8%	u	
	850152	Of an output exceeding 750 W but not exceeding 75 kW:			
7137	8501 52 10	Squirrel cage induction motor, 3 phase type	0.8%	u	
7138	8501 52 20	Slipring motor	0.8%	u	
7139	8501 52 90	Other	0.8%	u	
	850153	Of an output exceeding 75 kW :			
7140	8501 53 10	Squirrel cage induction motor, 3 phase type	0.8%	u	
7141	8501 53 20	Slipring motor	0.8%	u	
7142	8501 53 30	Traction motor	0.8%	u	
7143	8501 53 90	AC generators (alternators), other than photovoltaic generators	0.8%	u	
		AC generators (alternators) :			
7144	8501 61 00	Of an output not exceeding 75 kVA	0.8%	u	
7145	8501 62 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	0.8%	u	
7146	8501 63 00	Of an output exceeding 375 kVA but not exceeding 750 kVA	0.8%	u	
	850164	Of an output exceeding 750 kVA:			
7147	8501 64 10	Of an output exceeding 750 kVA but not exceeding 2000 KVA	0.8%	u	
7148	8501 64 20	Of an output exceeding 2000 KVA but not exceeding 5000 KVA	0.8%	u	
7149	8501 64 30	Of an output exceeding 5000 kVA but not exceeding 15000 kVA	0.8%	u	
7150	8501 64 40	Of an output exceeding 15000 kVA but not exceeding 37500 kVA	0.8%	u	
7151	8501 64 50	Of an output exceeding 37500 kVA but not exceeding 75000 KVA	0.8%	u	
7152	8501 64 60	Of an output exceeding 75000 kVA but not exceeding 137500 kVA	0.8%	u	
7153	8501 64 70	Of an output exceeding 137500 kVA but not exceeding 312500 kVA	0.8%	u	
7154	8501 64 80	Of an output exceeding 312500 kVA	0.8%	u	
		Photovoltaic DC generators:			
7155	8501 71 00	Of an output not exceeding 50 W	0.8%	u	
7156	8501 72 00	Of an output exceeding 50 W	0.8%	u	
7157	8501 80 00	Photovoltaic AC generators	0.8%	u	
	8502	ELECTRIC GENERATING SETS AND ROTARY CONVERTERS			
		Generating sets with compression-ignition internal combustion piston engines (diesel or semi-diesel engines):			
7158	8502 11 00	Of an output not exceeding 75 kVA	0.8%	u	
7159	8502 12 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	0.8%	u	
	850213	Of an output exceeding 375 kVA :			
7160	8502 13 10	Of an output exceeding 375 kVA but not exceeding 1000 kVA	0.8%	u	
7161	8502 13 20	Of an output exceeding 1000 kVA but not exceeding 1500 kVA	0.8%	u	
7162	8502 13 30	Of an output exceeding 1500 kVA but not exceeding 2000 kVA	0.8%	u	
7163	8502 13 40	Of an output exceeding 2000 kVA but not exceeding 5000 kVA	0.8%	u	
7164	8502 13 50	Of an output exceeding 5000 kVA but not exceeding 10000 kVA	0.8%	u	
7165	8502 13 60	Of an output exceeding 10000 kVA	0.8%	u	

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	850220	Generating sets with spark-ignition internal combustion piston engines:			
7166	8502 20 10	Electric portable generators of an output not exceeding 3.5kVA	0.8%	u	
7167	8502 20 90	Other	0.8%	u	
		other generating sets :			
7168	8502 31 00	Wind-powered	0.8%	u	
	850239	Other :			
7169	8502 39 10	Powered by steam engine	0.8%	u	
7170	8502 39 20	Powered by water turbine	0.8%	u	
7171	8502 39 90	Other	0.8%	u	
7172	8502 40 00	Electric rotary converters	0.8%	u	
	8503	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADING 8501 OR 8502			
	850300	Parts suitable for use solely or principally with the machines of heading 8501 or 8502:			
7173	8503 00 10	Parts of generator (AC or DC)	0.8%	u	
		Parts or electric motor :			
7174	8503 00 21	Of DC motor	0.8%	u	
7175	8503 00 29	Other	0.8%	u	
7176	8503 00 90	Other	0.8%	u	
	8504	ELECTRICAL TRANSFORMERS, STATIC CONVERTERS (FOR EXAMPLE, RECTIFIERS) AND INDUCTORS			
	850410	Ballasts for discharge lamps or tubes :			
7177	8504 10 10	Conventional type	0.8%	u	
7178	8504 10 20	For Compact Fluorescent Lamps	0.8%	u	
7179	8504 10 90	Other	0.8%	u	
		Liquid dielectric transformers :			
7180	8504 21 00	Having a power handling capacity not exceeding 650 kVA	0.8%	u	
7181	8504 22 00	Having a power handling capacity exceeding 650 kVA but not exceeding 10000 kVA	0.8%	u	
	850423	Having a power handling capacity exceeding 10,000 kVA:			
7182	8504 23 10	Having a power handling capacity exceeding 10000 kVA but not exceeding 50000 kVA	0.5%	u	
7183	8504 23 20	Having a power handling capacity exceeding 50000 kVA but not exceeding 100000 kVA	0.5%	u	
7184	8504 23 30	Having a power handling capacity exceeding 100000 kVA but not exceeding 250000 kVA	0.5%	u	
7185	8504 23 40	Having a power handling capacity exceeding 250000 kVA	0.5%	u	
		Other transformers:			
7186	8504 31 00	Having a power handling capacity not exceeding 1 kVA	0.8%	u	
7187	8504 32 00	Having a power handling capacity exceeding 1 kVA but not exceeding 16 kVA	0.8%	u	
7188	8504 33 00	Having a power handling capacity exceeding 16 kVA but not exceeding 500 kVA	0.8%	u	
7189	8504 34 00	Having a power handling capacity exceeding 500 kVA	0.8%	u	
	850440	Static converters:			
7190	8504 40 10	Electric inverter	0.8%	u	
		Rectifier :			
7191	8504 40 21	Dip bridge rectifier	0.8%	u	
7192	8504 40 29	Other	0.8%	u	
7193	8504 40 30	Battery chargers	Rs.3.50	u	
7194	8504 40 40	Voltage Regulator and Stabilizers	0.8%	u	
7195	8504 40 90	Other	0.8%	u	
	850450	Other inductors:			
7196	8504 50 10	Choke coils (chokes)	0.8%	u	

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7197	8504 50 90	Others	0.8%	u	
	850490	Parts :			
7198	8504 90 10	Of transformers	0.8%	Kg	
7199	8504 90 90	Other	0.8%	Kg	
	8505	ELECTRO-MAGNETS; PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION; ELECTRO-MAGNETIC OR PERMANENT MAGNET CHUCKS, CLAMPS AND SIMILAR HOLDING DEVICES; ELECTRO-MAGNETIC COUPLINGS, CLUTCHES AND BRAKES; ELECTRO-MAGNETIC LIFTING HEADS			
		Permanent magnets and articles intended to become permanent magnets after magneti-sation:			
	850511	Of metal :			
7200	8505 11 10	Ferrite cores	0.8%	Kg	
7201	8505 11 90	Other	0.8%	Kg	
7202	8505 19 00	Other	0.8%	Kg	
7203	8505 20 00	Electro-magnetic couplings, clutches and brakes	0.8%	Kg	
7204	8505 90 00	Other, including parts	0.8%	Kg	
	8506	PRIMARY CELLS AND PRIMARY BATTERIES			
7205	8506 10 00	Manganese dioxide	0.8%	u	
7206	8506 30 00	Mercuric oxide	0.8%	u	
7207	8506 40 00	Silver oxide	0.8%	u	
7208	8506 50 00	Lithium	0.8%	u	
7209	8506 60 00	Air-Zinc	0.8%	u	
	850680	Other primary cells and primary batteries:			
7210	8506 80 10	Button Cell	0.8%	u	
7211	8506 80 90	Other	0.8%	u	
7212	8506 90 00	Parts	0.8%	Kg	
	8507	ELECTRIC ACCUMULATORS, INCLUDING SEPARATORS THEREFOR, WHETHER OR NOT RECTANGULAR (INCLUDING SQUARE)			
7213	8507 10 00	Lead-acid of a kind used for starting piston engines	0.8%	u	
7214	8507 20 00	Other lead-acid accumulators	0.8%	u	
7215	8507 30 00	Nickel-cadmium	0.8%	u	
7216	8507 50 00	Nickel metal hydride	0.8%	u	
7217	8507 60 00	Lithium- ion	2.0%	u	10
7218	8507 80 00	Other accumulators	0.8%	u	
	850790	Parts :			
7219	8507 90 10	Accumulator cases made of hard rubber and separators	0.8%	Kg	
7220	8507 90 90	Other	0.8%	Kg	
	8508	VACUUM CLEANERS			
		With self-contained electric motor:			
7221	8508 11 00	Of a power not exceeding 1500 w and having a dust bag or other receptacle capacity not exceeding 20 l	0.8%	u	
7222	8508 19 00	Other	0.8%	u	
7223	8508 60 00	Other vacuum cleaners	0.8%	u	
7224	8508 70 00	Parts	0.8%	Kg	
	8509	ELECTRO-MECHANICAL DOMESTIC APPLIANCES, WITH SELF CONTAINED ELECTRIC MOTOR, OTHER THAN VACUUM CLEANERS OF HEADING 8508.			
	850940	Food grinders and mixers; fruit or vegetable juice extractors :			
7225	8509 40 10	Food grinders	0.8%	u	
7226	8509 40 90	Other	0.8%	u	
7227	8509 80 00	Other appliances	0.8%	u	
7228	8509 90 00	Parts	0.8%	Kg	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	8510	SHAVERS, HAIR CLIPPERS AND HAIR-REMOVING APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR			
7229	8510 10 00	Shavers	0.8%	u	
7230	8510 20 00	Hair clippers	0.8%	u	
7231	8510 30 00	Hair-removing appliances	0.8%	u	
7232	8510 90 00	Parts	0.8%	Kg	
	8511	ELECTRICAL IGNITION OR STARTING EQUIPMENT OF A KIND USED FOR SPARK-IGNITION OR COMPRESSION-IGNITION INTERNAL COMBUSTION ENGINES (FOR EXAMPLE, IGNITION MAGNETOS, MAGNETO-DYNAMOS, IGNITION COILS, SPARKING PLUGS AND GLOW PLUGS, STARTER MOTORS); GENERATORS (FOR EXAMPLE, DYNAMOS, ALTERNATORS) AND CUT- OUTS OF A KIND USED IN CONJUNCTION WITH SUCH ENGINES			
7233	8511 10 00	Sparking plugs	0.8%	u	
	851120	Ignition magnetos; magneto-dynamos; magnetic flywheels :			
7234	8511 20 10	Electronic magnetos	0.8%	u	
7235	8511 20 90	Other	0.8%	u	
	851130	Distributors; ignition coils :			
7236	8511 30 10	Distributors	0.8%	u	
7237	8511 30 20	Ignition coils	0.8%	u	
7238	8511 40 00	Starter motors and dual purpose starter-generators	0.9%	u	
7239	8511 50 00	Other generators	0.9%	u	
7240	8511 80 00	Other equipment	0.8%	u	
7241	8511 90 00	Parts	0.8%	Kg	
	8512	ELECTRICAL LIGHTING OR SIGNALLING EQUIPMENT (EXCLUDING ARTICLES OF HEADING 8539), WINDSCREEN WIPERS, DEFROSTERS AND DEMISTERS, OF A KIND USED FOR CYCLES OR MOTOR VEHICLES			
7242	85121000	Lighting or visual signalling equipment of a kind used on bicycles	0.9%	u	
	851220	Other lighting or visual signalling equipment			
7243	85122010	Head lamps, tail lamps, stoplamps, side lamps and blinkers	0.9%	u	
7244	85122020	Other automobile lighting equipment	0.9%	u	
7245	85122090	Other	0.9%	u	
	851230	Sound signalling equipment:			
7246	85123010	Horns	0.9%	u	
7247	85123090	Other	0.9%	u	
7248	85124000	Windscreen wipers, defrosters and demisters	0.9%	u	
7249	85129000	Parts	0.9%	Kg	
	851310	Lamps :			
7250	8513 10 10	Torch	0.8%	u	
7251	8513 10 20	Other flash lights excluding those for photographic purposes	0.8%	u	
7252	8513 10 30	Miners safety lamps	0.8%	u	
7253	8513 10 40	Magneto lamps	0.8%	u	
7254	8513 10 90	Other	0.8%	u	
7255	8513 90 00	Parts	0.8%	Kg	
	8514	INDUSTRIAL OR LABORATORY ELECTRIC FURNACES AND OVENS (INCLUDING THOSE FUNCTIONING BY INDUCTION OR DIELECTRIC LOSS); OTHER INDUSTRIAL OR LABORATORY EQUIPMENT FOR THE HEAT TREATMENT OF MATERIALS BY INDUCTION OR DIELECTRIC LOSS			
		Resistance heated furnaces and ovens:			
7256	8514 11 00	Hot isostatic presses	0.8%	u	

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7257	8514 19 00	Other	0.8%	u	
7258	8514 20 00	Furnaces and ovens functioning by induction or dielectric loss	0.8%	u	
		Other furnaces and ovens:			
7259	8514 31 00	Electron beam furnaces	0.8%	u	
7260	8514 32 00	Plasma and vacuum arc furnaces	0.8%	u	
7261	8514 39 00	Other	0.8%	u	
7262	8514 40 00	Other equipment for the heat treatment of materials by induction or dielectric loss	0.8%	u	
7263	8514 90 00	Parts	0.8%	Kg	
	8515	ELECTRIC (INCLUDING ELECTRICALLY HEATED GAS), LASER OR OTHER LIGHT ORPHOTOBEM , ULTRASONIC, ELECTRON BEAM, MAGNETIC PULSE OR PLASMA ARC SOLDERING, BRAZING OR WELDING MACHINES AND APPARATUS, WHETHER OR NOT CAPABLE OF CUTTING; ELECTRIC MACHINES AND APPARATUS FOR HOT SPRAYING OF METALS OR CERMET'S			
		Brazing or soldering machines and apparatus:			
7264	8515 11 00	Soldering irons and guns	0.8%	u	
7265	8515 19 00	Other	0.8%	u	
		Machines and apparatus for resistance weldign of metal :			
	851521	Fully or partly automatic:			
7266	8515 21 10	Automatic spot welding machinery	0.8%	u	
7267	8515 21 20	Automatic butt welding machinery	0.8%	u	
7268	8515 21 90	Other	0.8%	u	
7269	8515 29 00	Other	0.8%	u	
		Machines and apparatus for arc (including plasma arc ) welding of metals :			
7270	8515 31 00	Fully or partly automatic	0.8%	u	
	851539	Other :			
7271	8515 39 10	AC are welding machinery	0.8%	u	
7272	8515 39 20	Argon arc welding machinery	0.8%	u	
7273	8515 39 90	Other	0.8%	u	
	851580	Other machines and apparatus:			
7274	8515 80 10	High frequency plastic welding machine	0.8%	u	
7275	8515 80 90	Other	0.8%	u	
7276	8515 90 00	Parts	0.8%	Kg	
	8516	ELECTRIC INSTANTANEOUS OR STORAGE WATER HEATERS AND IMMERSION HEATERS; ELECTRIC SPACE HEATING APPARATUS AND SOIL HEATING APPARATUS; ELECTRO-THERMIC HAIR-DRESSING APPARATUS (FOR EXAMPLE, HAIR DRYERS, HAIR CURLERS, CURLING TONG HEATERS) AND HAND DRYERS; ELECTRIC SMOOTHING IRONS; OTHER ELECTRO-THERMIC APPLIANCES OF A KIND USED FOR DOMESTIC PURPOSES; ELECTRIC HEATING RESISTORS, OTHER THAN THOSE OF HEADING			
	8545				
7277	8516 10 00	Electric instantaneous or storage water heaters and immersion heaters	0.8%	u	
		Electric space heating apparatus and electric soil heating apparatus:			
7278	8516 21 00	Storage heating radiators	0.8%	u	
7279	8516 29 00	Other	0.8%	u	
		Electro-thermic hair-dressing or hand drying apparatus			
7280	8516 31 00	Hair dryers	0.8%	u	
7281	8516 32 00	Other hair-dressing apparatus	0.8%	u	
7282	8516 33 00	Hand-drying apparatus	0.8%	u	
7283	8516 40 00	Electric smoothing irons	0.8%	u	
7284	8516 50 00	Microwave ovens	0.8%	u	



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7285	8516 60 00	Other ovens; Cookers, cooking plates boiling rings, grillers and roasters	0.8%	u	
		Other electro-thermic appliances:			
7286	8516 71 00	Coffee or tea makers	0.8%	u	
7287	8516 72 00	Toasters	0.8%	u	
	851679	Other :			
7288	8516 79 10	Electro thermic fluid heater	0.8%	u	
7289	8516 79 20	Electrical or electronic devices for repelling insects (e.g. mosquitoes etc.)	0.8%	u	
7290	8516 79 90	Other	0.8%	u	
7291	8516 80 00	Electric heating resistors	0.8%	u	
7292	8516 90 00	Parts	0.8%	Kg	
	8517	TELEPHONE SETS, INCLUDING SMARTPHONES AND OTHER TELEPHONES FOR CELLULAR NETWORKS OR FOR OTHER WIRELESS NETWORKS : OTHER APPARATUS FOR THE TRANSMISSION OR RECEPTION OF VICE, IMAGES OR OTHER DATA , INCLUDING APPARATUS FOR COMMUNICATION IN A WIRED OR WIRELESS NETWORK (SUCH AS A LOCAL OR WIDE AREA NETWORK), OTHER THAN TRANSMISSION OR RECEPTION APPARATUS OF HEADING 8443, 8525, 8527 OR 8528			
		Telephone sets, including smartphones and other telephones for cellular networks or for other wireless networks:			
	851711	Line telephone sets with cordless handsets:			
7293	8517 11 10	Push button type	0.8%	u	
7294	8517 11 90	Other	0.8%	u	
7295	8517 13 00	Smartphones	Rs. 24.50	u	
7296	8517 14 00	Other telephones for cellular networks or for other wireless networks	Rs. 24.50	u	
	851718	Other:			
7297	8517 18 10	Push button type	0.8%	u	
7298	8517 18 90	Other	0.8%	u	
		Other apparatus for transmission or reception of voice, images or other data, includign apparatus for communication in a wired or wireless network (such as a local or wide area network) :			
7299	8517 61 00	Base stations	0.8%	u	
	851762	Machines for the reception, conversion and transmission or regeneration of voice, images or other data, including switching and routing apparatus:			
7300	8517 62 10	PLCC equipment	0.8%	u	
7301	8517 62 20	Voice frequency telegraphy	0.8%	u	
7302	8517 62 30	Modems (modulators-demodulators)	0.8%	u	
7303	8517 62 40	High bit rate digital subscriber line system (HDSL)	0.8%	u	
7304	8517 62 50	Digital loop carrier system (DLC)	0.8%	u	
7305	8517 62 60	Synchronous digital hierarchy system (SDH)	0.8%	u	
7306	8517 62 70	Multiplexer, statistical multiplexer	0.8%	u	
7307	8517 62 90	Other	0.8%	u	
	851769	Other:			
7308	8517 69 10	ISDN System	0.8%	u	
7309	8517 69 20	ISDN terminal adapters	0.8%	u	
7310	8517 69 40	X 25 Pads	0.8%	u	
7311	8517 69 50	Subscriber end equipment	0.8%	u	
7312	8517 69 60	Set top boxes for gaining access to the internet	0.8%	u	
7313	8517 69 70	Attachments for telephones	0.8%	u	
7314	8517 69 90	Other	0.8%	u	
		Parts:			
7315	8517 71 00	Aerials and aerial reflectors of all kinds; parts suitable for use therewith	0.8%	u	

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	851779	Other:			
7316	8517 79 10	Populated, loaded or stuffed printed circuit boards	Rs. 2.30	u	
7317	8517 79 90	Other	0.8%	u	
	8518	MICROPHONES AND STANDS THEREFOR: LOUDSPEAKERS, WHETHER OR NOT MOUNTED IN THEIR ENCLOSURES: HEADPHONES AND EARPHONES,WHETHER OR NOT COMBINED WITH A MICROPHONE, AND SETS CONSISTING OF A MICROPHONE AND ONE OR MORE LUUDSPEAKERS: AUDIO-FREQUENCY ELECTRIC AMPLIFIERS: ELECTRIC SOUND AMPLIFIER SETS			
7318	8518 10 00	Microphones and stands therefor	1%	u	
		Loudspeakers, whether or not mounted in their enclosures :			
7319	8518 21 00	Single loudspeakers, mounted in their enclosures	0.8%	u	
7320	8518 22 00	Multiple loudspeakers, mounted in the same enclosure	0.8%	u	
7321	8518 29 00	Other	0.8%	u	
7322	8518 30 00	Headphones and earphones, whether or not combined with microphone, and sets consisting of a microphone and one or more loudspeakers	0.8%	u	
7323	8518 40 00	Audio-frequency electric amplifiers	0.8%	u	
7324	8518 50 00	Electric sound amplifier sets	0.8%	u	
7325	8518 90 00	Parts	0.8%	u	
	8519	SOUND RECORDING OR REPRODUCING APPARATUS			
7326	8519 20 00	Apparatus operated by coins,banknotes,bank cards,tokens or by other means of payment	0.8%	u	
7327	8519 30 00	Turntables (record-decks)	0.8%	u	
		Other apparatus:			
7328	8519 81 00	Using magnetic,optical or semi-conductor media	0.8%	u	
	851989	Other:			
7329	8519 89 10	Audio Compact disc player	0.8%	u	
7330	8519 89 20	Compact disc changer including mini disc player or laser disc player	0.8%	u	
7331	8519 89 30	Time Code recorders	0.8%	u	
7332	8519 89 40	MP-3 player	0.8%	u	
7333	8519 89 90	Other	0.8%	u	
	8520	Omitted			
	8521	VIDEO RECORDING OR REPRODUCING APPARATUS, WHETHER OR NOT INCORPORATING A VIDEO TUNER			
	852110	Magnetic tape-type : Cassette tape-type :			
7334	8521 10 11	Professional video tape recorders with ¾" or 1" tape	0.8%	u	
7335	8521 10 12	Video recorders Betacam/Betacam SP/Digital Betacam S-VHS or Digital-S	0.8%	u	
7336	8521 10 19	Other	0.8%	u	
		Spool type :			
7337	8521 10 21	Professional video tape recorders with ¾" or 1" tape	0.8%	u	
7338	8521 10 22	Video recorders Betacam/Betacam SP/Digital Betacam S-VHS or Digital-S	0.8%	u	
7339	8521 10 29	Other	0.8%	u	
		Other			
7340	8521 10 91	Professional video tape recorders with ¾" or 1 " tape solid state or otherwise	0.8%	u	
7341	8521 10 92	Video recorders Betacam/Betacam SP or Digital Betacam S-VHS or Digital-S	0.8%	u	
7342	8521 10 99	Other	0.8%	u	
	852190	Other :			

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7343	8521 90 10	Video duplicating System with master and slave control	0.8%	u	
7344	8521 90 20	DVD Player	0.8%	u	
7345	8521 90 90	Other	0.8%	u	
	8522	PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8519 OR 8521			
7346	8522 10 00	Pick-up cartridges	0.8%	Kg	
7347	8522 90 00	Other	0.8%	Kg	
	8523	DISCS, TAPES, SOLID-STATE NON-VOLATILE STORAGE DEVICES, "SMART CARDS" AND OTHER MEDIA FOR THE RECORDING OF SOUND OR OF OTHER PHENOMENA, WHETHER OR NOT RECORDED, INCLUDING MATRICES AND MASTERS FOR THE PRODUCTION OF DISCS, BUT EXCLUDING PRODUCTS OF CHAPTER 37			
		Magnetic media:			
7348	8523 21 00	Cards Incorporating a magnetic stripe	0.8%	u	
	852329	Other:			
7349	8523 29 10	Other : Audio cassettes	0.8%	u	
7350	8523 29 20	Video cassette	0.8%	u	
7351	8523 29 30	Video magnetic tape including those in hubs and reels, rolls, pancakes and jumbo rolls	0.8%	u	
7352	8523 29 40	¾" and 1" video cassette	0.8%	u	
7353	8523 29 50	½" video cassette suitable to work with Beta cam Beta cam SP/M II & VHS type VCR	0.8%	u	
7354	8523 29 60	Other video cassettes and tapes ¾" and 1" video cassette	0.8%	u	
7355	8523 29 70	All kind of magnetic tapes	0.8%	u	
7356	8523 29 80	Cartridge Tape	0.8%	u	
7357	8523 29 90	Other	0.8%	u	
		Optical media:			
	852341	Unrecorded:			
7358	8523 41 10	Compact disc(Audio/video)	0.8%	u	
7359	8523 41 20	Blank master discs(that is sub strate) for producing stamper for compact disc	0.8%	u	
7360	8523 41 30	Matrices for production of records prepared record blank	0.8%	u	
7361	8523 41 40	Cartridge tape	0.8%	u	
7362	8523 41 50	1/2' Videocassette suitable to work with digital VCR	0.8%	u	
7363	8523 41 60	DVD Player	0.8%	u	
7364	8523 41 90	Other	0.8%	u	
	852349	Other :			
7365	8523 49 10	Compact disc(Audio)	0.8%	u	
7366	8523 49 20	Compact disc(video)	0.8%	u	
7367	8523 49 30	Stamper for CD audio, CD video and CD-ROM	0.8%	u	
7368	8523 49 40	DVD	0.8%	u	
7369	8523 49 50	Matrices for production of records prepared record blank	0.8%	u	
7370	8523 49 60	Cartridge tape	0.8%	u	
7371	8523 49 70	1/2' Videocassette suitable to work with digital VCR	0.8%	u	
7372	8523 49 90	Other	0.8%	u	
7373	8523 51 00	Solid-state non-volatile storage devices	0.8%	u	
	852352	Smart cards			
7374	8523 52 10	SIM cards	0.8%	u	
7375	8523 52 20	Memory Cards	0.8%	u	
7376	8523 52 90	Other	0.8%	u	
	852359	Other :			
7377	8523 59 10	Proximity cards and tags	0.8%	u	
7378	8523 59 90	Other	0.8%	u	
	852380	Other:			

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7379	8523 80 10	Gramophone records	0.8%	u	
7380	8523 80 20	Information technology Software	0.8%	u	
7381	8523 80 30	Audio-visual news or audio visual news	0.8%	u	
7382	8523 80 40	Children's video films	0.8%	u	
7383	8523 80 50	Video tapes of educational nature	0.8%	u	
7384	8523 80 60	2-D/3D computer graphics	0.8%	u	
7385	8523 80 90	Other	0.8%	u	
	8524	FLAT PANEL DISPLAY MODULES, WHETHER OR NOT INCORPORATING TOUCH-SENSITIVE SCREENS			
		Without drivers or control circuits:			
7386	85241100	Of liquid crystals	0.8%	u	
7387	85241200	Of organic light-emitting diodes (OLED)	0.8%	u	
7388	85241900	Other	0.8%	u	
		Other:			
7389	85249100	Of liquid crystals	0.8%	u	
7390	85249200	Of organic light-emitting diodes (OLED)	0.8%	u	
7391	85249900	Other	0.8%	u	
	8525	TRANSMISSION APPARATUS FOR RADIO-BROADCASTING OR TELEVISION, WHETHER OR NOT INCORPORATION RECEPTION APPARATUS OR SOUND RECORDING OR REPRODUCING APPARATUS; TELEVISION CAMERAS, DIGITAL CAMERAS AND VIDEO CAMERA RECORDERS			
	852550	Transmission apparatus:			
7392	8525 50 10	Radio broadcast transmitter	0.8%	u	
7393	8525 50 20	TV broadcast transmitter	0.8%	u	
7394	8525 50 30	Broadcast equipment sub-system	0.8%	u	
7395	8525 50 40	Communication jamming equipments	0.8%	u	
7396	8525 50 90	Other	0.8%	u	
7397	8525 60 00	Transmission apparatus incorporating reception apparatus	0.8%	u	
		Television cameras, digital cameras			
7398	8525 81 00	High-speed goods as specified in sub-heading Note 1 to this Chapter	0.8%	u	
7399	8525 82 00	Other, radiation-hardened or radiation-tolerant goods as specified in sub-heading Note 2 to this Chapter	0.8%	u	
7400	8525 83 00	Other, night vision goods as specified in sub-heading Note 3 to this Chapter	0.8%	u	
7401	8525 89 00	Other	0.8%	u	
	8526	RADAR APPARATUS, RADIO NAVIGATIONAL AID APPARATUS AND RADIO REMOTE CONTROL APPARATUS			
7402	8526 10 00	Radar apparatus	0.8%	u	
		Other :			
	852691	Radio navigational aid apparatus:			
7403	8526 91 10	Direction measuring equipment	0.8%	u	
7404	8526 91 20	Instrument landing system	0.8%	u	
7405	8526 91 30	Direction finding equipment	0.8%	u	
7406	8526 91 40	Non-directional beacon	0.8%	u	
7407	8526 91 50	VHF omni range equipment	0.8%	u	
7408	8526 91 90	Other	0.8%	u	
7409	8526 92 00	Radio remote control apparatus	0.8%	u	
	8527	RECEPTION APPARATUS FOR RADIO-BROADCASTING WHETHER OR NOT COMBINED, IN THE SAME HOUSING, WITH SOUND RECORDING OR REPRODUCING APPARATUS OR A CLOCK			
		Radio-broadcast receivers capable of operating without an external source of power:			

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7410	8527 12 00	Pocket-size radio cassette-players	0.8%	u	
7411	8527 13 00	Other apparatus combined with sound recording or reproducing apparatus	0.8%	u	
7412	8527 19 00	Other	0.8%	u	
		Radio-broadcast receivers not capable of operating without an external source of power, of a kind used in motor vehicles:			
7413	8527 21 00	Combined with sound recording or reproducing apparatus	0.8%	u	
7414	8527 29 00	Other	0.8%	u	
		Other :			
7415	8527 91 00	Combined with sound recording or reproducing apparatus	0.8%	u	
7416	8527 92 00	Not combined with sound recording or reproducing apparatus but combined with a clock	0.8%	u	
7417	8527 99 00	Other	0.8%	u	
	8528	MONITORS AND PROJECTORS, NOT INCORPORATING TELEVISION RECEPTION APPARATUS, RECEPTION APPARATUS FOR TELEVISION, WHETHER OR NOT INCORPORATING RADIO-BROADCASTRECEIVERS OR SOUND OR VIDEO RECORDING OR REPRODUCING APPARATUS			
		Cathode-ray tube monitors:			
7418	8528 42 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	0.8%	u	
7419	8528 49 00	Other	0.8%	u	
		Other monitors:			
7420	8528 52 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	0.8%	u	
7421	8528 59 00	Other	0.8%	u	
		Projectors			
7422	8528 62 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	0.8%	u	
7423	8528 69 00	Other	0.8%	u	
		Reception apparatus for television,whether or not incorporating radio-broadcast receivers or sound or video recording or reproducing apparatus:			
7424	8528 71 00	Not designed to incorporate a video display or screen	0.8%	u	
	852872	Other, colour:			
7425	8528 72 11	Television set of screen size upto 36 cm	0.8%	u	
7426	8528 72 12	Television set of screen size exceeding 36cm but not exceeding 54cm	0.8%	u	
7427	8528 72 13	Television set of screen size exceeding 54 cm but not exceeding 68cm	0.8%	u	
7428	8528 72 14	Television set of screen size exceeding 68 cm but not exceeding 74cm	0.8%	u	
7429	8528 72 15	Television set of screen size exceeding 74 cm but not exceeding 87cm	0.8%	u	
7430	8528 72 16	Television set of screen size exceeding 87 cm but not exceeding 105cm	0.8%	u	
7431	8528 72 17	Television set of screen size exceeding 105 cm	0.8%	u	
7432	8528 72 18	Liquid crystal Display Television set of screen size below 63 cm	0.8%	u	
7433	8528 72 19	Other	0.8%	u	
	852873	Other, Monochrome:			
7434	8528 73 10	Liquid crystal display television set of screen size below 25 cm	0.8%	u	
7435	8528 73 90	Other	0.8%	u	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	8529	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8524 TO 8528			
	852910	Aerials and aerial reflectors of all kinds; parts suitable for use therewith:			
		Dish antenna :			
7436	8529 10 11	For communication jamming equipment	0.8%	u	
7437	8529 10 12	For amateur radio communication equipment	0.8%	u	
7438	8529 10 19	Other	0.8%	u	
		Other aerials or antenna:			
7439	8529 10 21	For communication jamming equipment	0.8%	u	
7440	8529 10 22	For amateur radio communication equipment	0.8%	u	
7441	8529 10 29	Other	0.8%	u	
		Other			
7442	8529 10 91	For communication jamming equipment	0.8%	u	
7443	8529 10 92	For amateur radio communication equipment	0.8%	u	
7444	8529 10 99	Other	0.8%	u	
	852990	Other :			
7445	8529 90 10	For communication jamming equipment	0.8%	u	
7446	8529 90 20	For amateur radio communication equipment	0.8%	u	
7447	8529 90 90	Other	0.8%	u	
	8530	ELECTRICAL SIGNALLING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAYS, TRAMWAYS, ROADS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATIONS OR AIRFIELDS (OTHER THAN THOSE OF HEADING 8608)			
	853010	Equipment for railways or tramways:			
7448	8530 10 10	For railways	0.8%	u	
7449	8530 10 20	For tramways	0.8%	u	
7450	8530 80 00	Other equipment	0.8%	u	
7451	8530 90 00	Parts	0.8%	Kg	
	8531	ELECTRIC SOUND OR VISUAL SIGNALLING APPARATUS (FOR EXAMPLE, BELLS, SIRENS, INDICATOR PANELS, BURGLAR OR FIRE ALARMS), OTHER THAN THOSE OF HEADING 8512 OR 8530			
	853110	Burglar or fire alarms and similar apparatus :			
7452	8531 10 10	Burglar alarm	0.8%	u	
7453	8531 10 20	Fire alarm	0.8%	u	
7454	8531 10 90	Other	0.8%	u	
7455	8531 20 00	Indicator panels incorporating liquid crystal devices (LCD) or light-emitting diodes (LED)	0.8%	u	
7456	8531 80 00	Other apparatus	0.8%	u	
7457	8531 90 00	Parts	0.8%	Kg	
	8532	ELECTRICAL CAPACITORS, FIXED, VARIABLE OR ADJUSTABLE (PRE-SET)			
7458	8532 10 00	Fixed capacitors designed for use in 50/60 Hz circuits and having a reactive power handling capacity of not less than 0.5 KVA (power capacitors)	0.8%	u	
		Other fixed capacitors:			
7459	8532 21 00	Tantalum	0.8%	u	
7460	8532 22 00	Aluminum electrolytic	0.8%	u	
7461	8532 23 00	Ceramic dielectric, single layer	0.8%	u	
7462	8532 24 00	Ceramic dielectric multilayer	0.8%	u	
7463	8532 25 00	Dielectric of paper or plastics	0.8%	u	
	853229	Other :			
7464	8532 29 10	Of dielectric of mica	0.8%	u	
7465	8532 29 90	Other	0.8%	u	
7466	8532 30 00	Variable or adjustable (pre-set) capacitors	0.8%	u	
7467	8532 90 00	Parts	0.8%	u	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	8533	ELECTRICAL RESISTORS (INCLUDING RHEOSTATS AND POTENTIOMETERS), OTHER THAN HEATING RESISTORS			
7468	8533 10 00	Fixed carbon resistors, composition or film types	0.8%	u	
		Other fixed resistors:			
	853321	For a power handling capacity not exceeding 20 W :			
		Of bare wire :			
7469	8533 21 11	Of nichrome	0.8%	u	
7470	8533 21 19	Other	0.8%	u	
		Of insulated wire			
7471	8533 21 21	Of nichrome	0.8%	u	
7472	8533 21 29	Other	0.8%	u	
	853329	Other :			
		Of bare wire:			
7473	8533 29 11	Of nichrome	0.8%	u	
7474	8533 29 19	Other	0.8%	u	
		Of insulated wire			
7475	8533 29 21	Of nichrome	0.8%	u	
7476	8533 29 29	Other	0.8%	u	
		Wirewound variable resistors, including rheostats and potentiometers:			
	853331	For a power handling capacity not exceeding 20 W:			
7477	8533 31 10	Potentiometers	0.8%	u	
7478	8533 31 20	Rheostats	0.8%	u	
7479	8533 31 90	Other	0.8%	u	
	853339	Other :			
7480	8533 39 10	Potentiometers	0.8%	u	
7481	8533 39 20	Rheostats	0.8%	u	
7482	8533 39 90	Other	0.8%	u	
	853340	Other variable resistors, including rheostats and potentiometers :			
7483	8533 40 10	Potentiometers	0.8%	u	
7484	8533 40 20	Rheostats	0.8%	u	
7485	8533 40 30	Thermistors	0.8%	u	
7486	8533 40 90	Other	0.8%	u	
7487	8533 90 00	Parts	0.8%	u	
7488	8534 00 00	PRINTED CIRCUITS	1%	u	
	8535	ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, FUSES, LIGHTNING ARRESTERS, VOLTAGE LIMITERS, SURGE SUPPRESSORS, PLUGS AND OTHER CONNECTORS, JUNCTION BOXES), FOR VOLTAGE EXCEEDING 1,000 VOLTS			
	853510	Fuses :			
7489	8535 10 10	For switches having rating upto 15 amps rewirable	0.8%	u	
7490	8535 10 20	For switches having rating above 15 amps high rupturing capacity/rewirable	0.8%	u	
7491	8535 10 30	Other rewirable fuses	0.8%	u	
7492	8535 10 40	Other high rupturing capacity fuses	0.8%	u	
7493	8535 10 50	Fuses gear	0.8%	u	
7494	8535 10 90	Other	0.8%	u	
		Automatic circuit breakers:			
	853521	For a voltage of less than 72.5 kV:			
		SF6 circuit breakers :			
7495	8535 21 11	For a vollage of 11 KV	0.8%	u	
7496	8535 21 12	For a vollage of 33 KV	0.8%	u	
7497	8535 21 13	For a vollage of 66 KV	0.8%	u	

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7498	8535 21 19	Other	0.8%	u	
		Vaccum circuit breakers:			
7499	8535 21 21	For a vollage of 11 KV	0.8%	u	
7500	8535 21 22	For a vollage of 33 KV	0.8%	u	
7501	8535 21 23	For a vollage of 66 KV	0.8%	u	
7502	8535 21 29	Other	0.8%	u	
7503	8535 21 90	Other	0.8%	u	
	853529	Other :			
		SF6 circuits breakers :			
7504	8535 29 11	For a vollage of 132 KV	0.8%	u	
7505	8535 29 12	For a vollage of 220 KV	0.8%	u	
7506	8535 29 13	For a vollage of 400 KV	0.8%	u	
7507	8535 29 19	Other	0.8%	u	
		Vaccum circuit breakers:			
7508	8535 29 21	For a vollage of 132 KV	0.8%	u	
7509	8535 29 22	For a vollage of 220 KV	0.8%	u	
7510	8535 29 23	For a vollage of 400 KV	0.8%	u	
7511	8535 29 29	Other	0.8%	u	
7512	8535 29 90	Other	0.8%	u	
	853530	Isolating switches and make-and-break switches:			
7513	8535 30 10	Of plastic	0.8%	u	
7514	8535 30 90	Other	0.8%	u	
	853540	Lightning arresters, voltage limiters and surge suppressors :			
7515	8535 40 10	Lighting arresters	0.8%	u	
7516	8535 40 20	Voltage limiters	0.8%	u	
7517	8535 40 30	Surge suppressors	0.8%	u	
	853590	Other :			
7518	8535 90 10	Motor starters for AC motors	0.8%	u	
7519	8535 90 20	Control gear and starters for DC motors	0.8%	u	
7520	8535 90 30	Other control and switchgear	0.8%	u	
7521	8535 90 40	Junction boxes	0.8%	u	
7522	8535 90 90	Other	0.8%	u	
	8536	ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE , SWITCHES, RELAYS, FUSES , SURGE SUPPRESSORS, PLUGS, SOCKETS, LAMP-HOLDERS AND OTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE NOT EXCEEDING 1,000 VOLTS : CONNECTORS FOR OPTICAL FIBRES, OPTICAL FIBER BUNDLES OR CABLES.			
	853610	Fuses :			
7523	8536 10 10	For switches having rating upto 15 amps, rewirable	0.8%	u	
7524	8536 10 20	For switches having rating above 15 amps high rupturing capacity or rewirable	0.8%	u	
7525	8536 10 30	Other rewirable fuses	0.8%	u	
7526	8536 10 40	Other high rupturing capacity fuses	0.8%	u	
7527	8536 10 50	Fuses gear	0.8%	u	
7528	8536 10 60	Electronic fuses	0.8%	u	
7529	8536 10 90	Other	0.8%	u	
	853620	Automatic circuit breakers :			
7530	8536 20 10	Air circuit breakers	0.8%	u	
7531	8536 20 20	Moulded case circuit breakers	0.8%	u	
7532	8536 20 30	Miniature circuit breakers	0.8%	u	
7533	8536 20 40	Earth leak circuit breakers	0.8%	u	
7534	8536 20 90	Other	0.8%	u	
7535	8536 30 00	Other apparatus for protecting elctrical circuits	0.8%	u	
		Relays:			



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7536	8536 41 00	For a voltage not exceeding 60V	0.8%	u	
7537	8536 49 00	Other	0.8%	u	
	853650	Other switches :			
7538	8536 50 10	Control and switch gears :	0.8%	u	
7539	8536 50 20	Other switches of plastic	0.8%	u	
7540	8536 50 90	Other	0.8%	u	
		Lamp-holders plugs and sockets:			
	853661	Lamp-holders :			
7541	8536 61 10	Of plastic	0.8%	u	
7542	8536 61 90	Of other materials	0.8%	u	
	853669	Other :			
7543	8536 69 10	Of plastic	0.8%	u	
7544	8536 69 90	Of other materials	0.8%	u	
7545	8536 70 00	Connectors for optical fibres,optical fibre bundles or cables	0.8%	u	
	853690	Other apparatus :			
7546	8536 90 10	Motor starters for AC motors	0.8%	u	
7547	8536 90 20	Motor starters for DC motors	0.8%	u	
7548	8536 90 30	Junction boxes	0.8%	u	
7549	8536 90 90	Other	0.8%	u	
	8537	BOARDS, PANELS, CONSOLES, DESKS, CABINETS AND OTHER BASES, EQUIPPED WITH TWO OR MORE APPARATUS OF HEADING 8535 OR 8536, FOR ELECTRIC CONTROL OR THE DISTRIBUTION OF ELECTRICITY, INCLUDING THOSE INCORPORATING INSTRUMENTS OR APPARATUS OF CHAPTER 90, AND NUMERICAL CONTROL APPARATUS, OTHER THAN SWITCHING APPARATUS OF HEADING 8517			
7550	8537 10 00	For a voltage not exceeding 1,000 V	0.8%	Kg	
7551	8537 20 00	For a voltage exceeding 1,000 V	1%	Kg	
	8538	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8535, 8536 OR 8537			
	853810	Boards, panels, consoles, desks, cabinets and other bases for the goods of heading not equipped with their apparatus:			
7552	8538 10 10	For industrial use	0.8%	u	
7553	8538 10 90	Other	0.8%	Kg	
7554	8538 90 00	Other	0.8%	Kg	
	8539	ELECTRIC FILAMENT OR DISCHARGE LAMPS INCLUDING SEALED BEAM LAMP UNITS AND ULTRA-VIOLET OR INFRA-RED LAMPS, ARC-LAMPS; LIGHT-EMITTING DIODE (LED) LIGHT SOURCES			
7555	8539 10 00	Sealed beam lamp units	0.8%	u	
		Other filament lamps, excluding ultra violet or infra-red lamps:			
	853921	Tungsten halogen :			
		Other :			
7556	8539 21 10	Miniature halogen lamps with fittings	0.8%	u	
7557	8539 21 20	Other for automobiles	0.8%	u	
7558	8539 21 90	Other	0.8%	u	
7559	8539 22 00	Other, of a power not exceeding 200 W and for a voltage exceeding 100 V	0.8%	u	
	853929	Other :			
7560	8539 29 10	Of retail sale price not exceeding rupees 20 per bulb	0.8%	u	
7561	8539 29 20	Bulb, for torches	0.8%	u	
7562	8539 29 30	Miniature bulbs	0.8%	u	
7563	8539 29 40	Other for automobile lamps	0.8%	u	
7564	8539 29 90	Other	0.8%	u	

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		Discharge lamps, other than ultra-violet lamps:			
	853931	Fluorescent, hot cathode :			
7565	8539 31 10	Compact fluorescent lamps	0.8%	u	
7566	8539 31 90	Other	0.8%	u	
	853932	Mercury or sodium vapour lamps; metal halide lamps:			
7567	8539 32 10	Mercury vapour lamp	0.8%	u	
7568	8539 32 20	Sodium vapour lamp	0.8%	u	
7569	8539 32 30	Metal halide lamps	0.8%	u	
	853939	Other :			
7570	8539 39 10	Energy efficient fluorescent lamps	0.8%	u	
7571	8539 39 90	Other	0.8%	u	
		Ultra-violet or infra-red lamps; arc lamps			
7572	8539 41 00	Arc-lamps	0.8%	u	
7573	8539 49 00	Other including Photo-optic lamps	0.8%	u	
		Light-emitting diode (LED) light sources:			
7574	8539 51 00	Light-emitting diode (LED) modules	0.8%	u	
7575	8539 52 00	Light-emitting diode (LED) lamps	0.8%	u	
	853990	Parts :			
7576	8539 90 10	Parts of fluorescent tube lamps	0.8%	Kg	
7577	8539 90 20	Parts of Arc lamps	0.8%	Kg	
7578	8539 90 90	Other	0.8%	Kg	
	8540	THERMIONIC, COLD CATHODE OR PHOTO-CATHODE VALVES AND TUBES (FOR EXAMPLE, VACUUM OR VAPOUR OR GAS FILLED VALVES AND TUBES, MERCURY ARC RECTIFYING VALVES AND TUBES, CATHODE-RAY TUBES, TELEVISION CAMERA TUBES)			
		Cathode-ray television picture tubes, including video monitor cathode-ray tubes :			
	854011	Colour :			
7579	8540 11 10	Television Picture tubes of 20" and 21" size, except 21" Flat and Full square (F&FST) Colour TV picture tubes	0.8%	u	
7580	8540 11 20	Video monitor cathode-ray tubes	0.8%	u	
7581	8540 11 90	Other	0.8%	u	
7582	8540 12 00	Monochrome	0.8%	u	
7583	8540 20 00	Television camera tubes; Image converters and intensifiers; Other photo cathode tubes	0.8%	u	
	854040	Data or graphic display tubes, monochrome; data or graphic display tubes, colour, with phosphor dot screen pitch smaller than 0.4 mm:			
7584	8540 40 10	Data or graphic display tubes, monochrome	0.8%	u	
7585	8540 40 20	Data or graphic display tubes, colour, with a phosphor dot screen pitch smaller than 0.4 mm	0.8%	u	
7586	8540 60 00	Other cathode-ray tubes	0.8%	u	
		Microwave tubes (for example, magnetrons, klystrons, travelling wave tubes, carcinotrons), excluding grid-controlled tubes :			
7587	8540 71 00	Magnetrons	0.8%	u	
7588	8540 79 00	Other	0.8%	u	
		Other valves and tubes:			
7589	8540 81 00	Receiver or amplifier valves and tubes	0.8%	u	
7590	8540 89 00	Other	0.8%	u	
		Parts:			
7591	8540 91 00	Of cathode-ray tubes	0.8%	Kg	
7592	8540 99 00	Other	0.8%	Kg	

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	8541	SEMICONDUCTOR DEVICES (FOR EXAMPLE, DIODES, TRANSISTORS, SEMICONDUCTOR-BASED TRANSDUCERS); PHOTSENSITIVE SEMICONDUCTOR, DEVICES, INCLUDING PHOTOVOLTAIC CELLS WHETHER OR NOT ASSEMBLED IN MODULES OR MADE UP INTO PANELS; LIGHT-EMITTING DIODES (LED), WHETHER OR NOT ASSEMBLED WITH OTHER LIGHT-EMITTING DIODES (LED); MOUNTED PIEZO-ELECTRIC CRYSTALS			
7593	8541 10 00	Diodes, other than photosensitive or light-emitting diodes (LED)	0.8%	u	
		Transistors, other than photosensitive transistors :			
7594	8541 21 00	With a dissipation rate of less than 1 W	0.8%	u	
7595	8541 29 00	Other	0.8%	u	
	854130	Thyristors, diacs and triacs, other than photosensitive devices :			
7596	8541 30 10	Thyristors	0.8%	u	
7597	8541 30 90	Other	0.8%	u	
		Photosensitive semi-conductor devices, including photo voltaic cells whether or not assembled in modules or made up into panels; light-emitting diodes (LED):			
7598	8541 41 00	Light-emitting diodes (LED)	0.8%	u	
7599	8541 42 00	Photovoltaic cells not assembled in modules or made up into panels	1.0%	u	
7600	8541 43 00	Photovoltaic cells assembled in modules or made up into panels	1.0%	u	
7601	8541 49 00	Other	0.8%	u	
		Other semiconductor devices:			
7602	8541 51 00	Semiconductor-based transducers	0.8%	u	
7603	8541 59 00	Other	0.8%	u	
7604	8541 60 00	Mounted piezo-electric crystals	0.8%	u	
7605	8541 90 00	Parts	0.8%	Kg	
	8542	ELECTRONIC INTEGRATED CIRCUITS			
		Electronic integrated circuits:			
7606	8542 31 00	Processors and controllers,whether or not combined with memories,converters,logic circuits,amplifiers,clock and timing circuits or other	0.8%	u	
7607	8542 32 00	Memories	0.8%	u	
7608	8542 33 00	Amplifiers	0.8%	u	
7609	8542 39 00	Other	0.8%	u	
7610	8542 90 00	Parts	0.8%	Kg	
	8543	ELECTRICAL MACHINES AND APPARATUS HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDING ELSEWHERE IN THIS CHAPTER			
	854310	Particle accelerators:			
7611	8543 10 10	Ion implanters for doping semi conductor materials	0.8%	u	
7612	8543 10 20	Vane graff, cock-croft, walton accelerators	0.8%	u	
7613	8543 10 30	Synchrocyclotrons, synchrotrons	0.8%	u	
7614	8543 10 90	Other including cyclotrons	0.8%	u	
	854320	Signal generators :			
7615	8543 20 10	Sweep generators	0.8%	u	
7616	8543 20 20	Impulse generators	0.8%	u	
7617	8543 20 30	Tacho generators	0.8%	u	
7618	8543 20 90	Other	0.8%	u	
7619	8543 30 00	Machines and apparatus for electroplating, electrolysis or electrophoresis	0.8%	u	
7620	8543 40 00	Electronic cigarettes and similar personal electric vaporising devices	0.8%	u	

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	854370	Other machines and apparatus:			
7621	8543 70 11	Proximity cards and tags	0.8%	u	
7622	8543 70 12	Metal detector	0.8%	u	
7623	8543 70 13	Mine detector	0.8%	u	
7624	8543 70 19	Other	0.8%	u	
		Audio special effect equipment			
7625	8543 70 21	Digital reverberators	0.8%	u	
7626	8543 70 22	Mixing systems or consoles	0.8%	u	
7627	8543 70 29	Other	0.8%	u	
		Video special effect equipments			
7628	8543 70 31	Video mixing system or consoles	0.8%	u	
7629	8543 70 32	Video effect system	0.8%	u	
7630	8543 70 33	Digital layering machine	0.8%	u	
7631	8543 70 34	Paint box	0.8%	u	
7632	8543 70 35	Video typewriter	0.8%	u	
7633	8543 70 36	Video matting machines	0.8%	u	
7634	8543 70 39	Other	0.8%	u	
		Edit control unit			
7635	8543 70 41	Computerised editing system controlling more than three video editing machines	0.8%	u	
7636	8543 70 42	Other video control units	0.8%	u	
7637	8543 70 49	Other	0.8%	u	
7638	8543 70 50	Colour correctors	0.8%	u	
		Amplifier:			
7639	8543 70 61	Broadcast amplifier	0.8%	u	
7640	8543 70 62	Limiting amplifier, video distribution amplifier and stabilising amplifiers	0.8%	u	
7641	8543 70 69	Other	0.8%	u	
		Graphic equaliser and synthesised receivers			
7642	8543 70 71	Graphic equalisers	0.8%	u	
7643	8543 70 72	Synthesised receivers	0.8%	u	
		Other			
7644	8543 70 91	RF (Radio Frequency) power amplifiers and noise generators for communication jamming equipment, static/mobile/manportable	0.8%	u	
7645	8543 70 92	Equipment gadgets based on solar energy	0.8%	u	
7646	8543 70 93	Professional beauty care equipment	0.8%	u	
7647	8543 70 94	Audio video stereo encoders	0.8%	u	
7648	8543 70 95	Time code generator	0.8%	u	
7649	8543 70 99	Other	0.8%	u	
7650	8543 90 00	Parts	0.8%	Kg	
	8544	INSULATED (INCLUDING ENAMELLED OR ANODISED) WIRE, CABLE (INCLUDING CO-AXIAL CABLE) AND OTHER INSULATED ELECTRIC CONDUCTORS, WHETHER OR NOT FITTED WITH CONNECTORS; OPTICAL FIBRE CABLES, MADE UP OF INDIVIDUALLY SHEATHED FIBRES , WHETHER OR NOT ASSEMBLED WITH ELECTRIC CONDUCTORS OR FITTED WITH CONNECTORS			
		Winding wire :			
	854411	Of copper:			
7651	85441110	Enamelled	0.9%	m	
7652	85441190	Other	0.9%	m	
	854419	Other :			
7653	8544 19 10	Asbestos covered	0.8%	m	
7654	8544 19 20	Plastic insulated	0.8%	m	
7655	8544 19 30	Rubber insulated	0.8%	m	
7656	8544 19 90	Other	0.8%	m	
	854420	Co-axial cable and other co-axial electric conductors :			
7657	8544 20 10	Co-axial cable	0.8%	m	
7658	8544 20 90	Other	0.8%	m	

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
7659	8544 30 00	Ignition wiring sets and other wiring sets of a kind used in vehicles, aircraft or ships	0.8%	m	
		Other electric conductors, for a voltage not exceeding 1,000v:			
	854442	Fitted with connectors:			
7660	8544 42 10	Paper insulated	0.8%	m	
7661	8544 42 20	Plastic insulated	0.8%	m	
7662	8544 42 30	Rubber insulated	0.8%	m	
7663	8544 42 90	Other	0.8%	m	
		Other :			
7664	8544 42 91	Paper insulated, of a kind used in telecommunication	0.8%	m	
7665	8544 42 92	Plastic insulated, of a kind used in telecommunication	0.8%	m	
7666	8544 42 93	Rubber insulated, of a kind used in telecommunication	0.8%	m	
7667	8544 42 99	Other	0.8%	m	
	854449	Other			
7668	8544 49 10	Paper insulated	0.8%	m	
7669	8544 49 20	Plastic insulated	0.8%	m	
7670	8544 49 30	Rubber insulated	0.8%	m	
		Other			
7671	8544 49 91	Paper insulated, of a kind used in telecommunication	0.8%	m	
7672	8544 49 92	Plastic insulated, of a kind used in telecommunication	0.8%	m	
7673	8544 49 93	Rubber insulated, of a kind used in telecommunication	0.8%	m	
7674	8544 49 99	Other	0.8%	m	
	854460	Other electric conductors, for a voltage exceeding 1000 V :			
7675	8544 60 10	Papers insulated	0.8%	m	
7676	8544 60 20	Paper insulated cables	0.8%	m	
7677	8544 60 30	Plastic insulated cables	0.8%	m	
7678	8544 60 90	Other	0.8%	m	
	854470	Optical fibre cables :			
7679	8544 70 10	Lead alloy sheathed cables for lighting purposes	0.8%	m	
7680	8544 70 90	Others	0.8%	m	
	8545	CARBON ELECTRODES, CARBON BRUSHES, LAMP CARBONS, BATTERY CARBONS AND OTHER ARTICLES OF GRAPHITE OR OTHER CARBON, WITH OR WITHOUT METAL, OF A KIND USED FOR ELECTRICAL PURPOSES			
		Electrodes :			
7681	8545 11 00	Of a kind used for furnaces	0.9%	Kg	
7682	8545 19 00	Other	0.8%	Kg	
7683	8545 20 00	Brushes	0.8%	Kg	
	854590	Other :			
7684	8545 90 10	Arc-lamp carbon	0.8%	Kg	
7685	8545 90 20	Battery carbon	0.8%	Kg	
7686	8545 90 90	Other	0.8%	Kg	
	8546	ELECTRICAL INSULATORS OF ANY MATERIAL			
7687	8546 10 00	Of glass	0.8%	Kg	
	854620	Of ceramics :			
		Porcelain discs and strings :			
7688	8546 20 11	Porcelain below 6.6 kv	0.8%	Kg	
7689	8546 20 19	Other	0.8%	Kg	
		Porcelain post insulators			
7690	8546 20 21	Below 6.6 kv	0.8%	Kg	
7691	8546 20 22	6.6 kv or above but upto 11 kv	0.8%	Kg	
7692	8546 20 23	Above 11 kv but upto 66 kv	0.8%	Kg	
7693	8546 20 24	Above 66 kv but upto 132 kv	0.8%	Kg	

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7694	8546 20 29	Above 132 kv Porcelain pin insulators	0.8%	Kg	
7695	8546 20 31	Below 6.6 kv	0.8%	Kg	
7696	8546 20 32	6.6 kv to 11 kv	0.8%	Kg	
7697	8546 20 33	Above 11 kv upto 66 kv	0.8%	Kg	
7698	8546 20 39	Above 66 kv	0.8%	Kg	
7699	8546 20 40	Other High tension procelain solid core insulators	0.8%	Kg	
7700	8546 20 50	Other Low Tension procelain insulators including Telegraph & telephone insulators	0.8%	Kg	
7701	8546 20 90	Other	0.8%	Kg	
	854690	Other :			
7702	8546 90 10	Heat shrinkable components	0.8%	Kg	
7703	8546 90 90	Other	0.8%	Kg	
	8547	INSULATING FITTINGS FOR ELECTRICAL MACHINES, APPLIANCES OR EQUIPMENT, BEING FITTINGS WHOLLY OF INSULATING MATERIAL APART FROM ANY MINOR COMPONENTS OF METAL (FOR EXAMPLE, THREADED SOCKETS) INCORPORATED DURING MOULDING SOLELY FOR THE PURPOSES OF ASSEMBLY, OTHER THAN INSULATORS OF HEADING 8546; ELECTRICAL CONDUIT TUBING AND JOINTS THEREFOR, OF BASE METAL LINED WITH INSULATING MATERIAL			
	854710	Insulating fittings of ceramics :			
7704	8547 10 10	Porcelain bushing below 6.6 kv	0.8%	Kg	
7705	8547 10 20	Porcelain bushings 6.6 kv or above but below 11 kv	0.8%	Kg	
7706	8547 10 30	Porcelain bushings above 11 kv or above but upto 66kv	0.8%	Kg	
7707	8547 10 40	Porcelain bushings above 66 kv or above	0.8%	Kg	
7708	8547 10 90	Other	0.8%	Kg	
7709	8547 20 00	Insulating fittings of plastics	0.8%	Kg	
	854790	Other :			
7710	8547 90 10	Electrical insulating fittings of glass	0.8%	Kg	
7711	8547 90 20	Electrical conduit tubing and joints therefor, of base metal lined with insulating material	0.8%	Kg	
7712	8547 90 90	Other	0.8%	Kg	
7713	85480000	ELECTRICAL PARTS OF MACHINERY OR APPARATUS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER	0.5%	u	
	8549	ELECTRICAL AND ELECTRONIC WASTE AND SCRAP			
7714	85491100	Waste and scrap of lead-acid accumulators; spent lead-acid accumulators	0.8%	Kg	
7715	85491200	Other, containing lead, cadmium or mercury	0.8%	Kg	
7716	85491300	Sorted by chemical type and not containing lead, cadmium or mercury	0.8%	Kg	
7717	85491400	Unsorted and not containing lead, cadmium or Mercury	0.8%	Kg	
7718	85491900	Other	0.8%	Kg	
		Of a kind used principally for the recovery of precious metal:			
7719	85492100	Containing primary cells, primary batteries, electric accumulators, mercury-switches, glass from cathode-ray tubes or other activated glass, or electrical or electronic components containing cadmium, mercury, lead or polychlorinated biphenyls (PCBs)	0.8%	Kg	
7720	85492900	Other	0.8%	Kg	
		Other electrical and electronic assemblies and printed circuit boards:			

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7721	85493100	Containing primary cells, primary batteries, electric accumulators, mercury-switches, glass from cathode-ray tubes or other activated glass, or electrical or electronic components containing cadmium, mercury, lead or polychlorinated biphenyls (PCBs)	0.8%	Kg	
7722	8549 39 00	Other	0.8%	Kg	
		Other:			
7723	8549 91 00	Containing primary cells, primary batteries, electric accumulators, mercury-switches, glass from cathode-ray tubes or other activated glass, or electrical or electronic components containing cadmium, mercury, lead or polychlorinated biphenyls (PCBs)'	0.8%	Kg	
7724	8549 99 00	Other	0.5%	Kg	
	8601	RAIL LOCOMOTIVES POWERED FROM AN EXTERNAL SOURCE OF ELECTRICITY OR BY ELECTRIC ACCUMULATORS			
7725	86011000	Powered from an external source of electricity	1.8%	u	
7726	86012000	Powered by electric accumulators	1.8%	u	
	8602	OTHER RAIL LOCOMOTIVES; LOCOMOTIVE TENDERS			
7727	86021000	Diesel electric locomotives	1.8%	u	
	860290	Other			
7728	86029010	Steam locomotives and tenders thereof	1.8%	u	
7729	86029090	Other	1.8%	u	
	8603	SELF-PROPELLED RAILWAY OR TRAMWAY COACHES, VANS AND TRUCKS, OTHER			
7730	86031000	Powered from an external source of electricity	1.8%	u	
7731	86039000	Other	1.8%	u	
7732	86040000	RAILWAY OR TRAMWAY MAINTENANCE OR SERVICE VEHICLES, WHETHER OR NOT SELF-PROPELLED (FOR EXAMPLE, WORKSHOPS CRANES, BALLAST TAMPERS, TRACK-LINERS, TESTING COACHES AND TRACK INSPECTION VEHICLES)	1.8%	u	
7733	86050000	RAILWAY OR TRAMWAY PASSENGER COACHES, NOT SELF-PROPELLED; LUGGAR VANS, PORT OFFICE COACHES AND OTHER SPECIAL PURPOSE RAILWAY OR TRAMWAY COACHES, NOT SELF-PROPELLED (EXCLUDING THOSE OF HEADING NO, 8604)	1.8%	u	
	8606	RAILWAY OR TRAMWAY GOODS VANS AND WAGONS, NOT SELF-PROPELLED			
	860610	Tank wagons and the like			
7734	86061010	Four wheeler tank wagons of pay-load exceeding 23 tones	1.8%	u	
7735	86061020	Eight wheeler tank wagons of pay-load not exceeding 60 tones	1.8%	u	
7736	86061090	Other	1.8%	u	
7737	86063000	Self discharging vans and wagons, other than those of sub heading 8606 10 or Other	1.8%	u	
	860691	Covered and closed			
7738	86069110	Meter guage eight wheeler covered wagons of pay-load not exceeding 38 tones	1.8%	u	
7739	86069120	Broad guage eight wheeler covered wagons of pay-load not exceeding 60 tones	1.8%	u	
7740	86069190	Other	1.8%	u	
	860692	Open with non-removable sides of a height exceeding 60 cms			
7741	86069210	Bogie eight wheeler wagons of pay-load not exceeding 60 tones	1.8%	u	

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7742	86069220	Broad gauge bogie eight wheeler wagons of pay-load exceeding 60 tones but not exceeding 67 tones	1.8%	u	
7743	86069290	Other	1.8%	u	
7744	86069900	Other	1.8%	u	
	8607	PARTS OF RAILWAY OR TRAMWAY LOCOMOTIVES OR ROLLING-STOCK Bogies, bissel-bogies, axles and wheels, and parts thereof			
7745	86071100	Driving Bogies and bissel Bogies	1.8%	Kg	3.6
7746	86071200	Other Bogies and bissel Bogies	2.0%	Kg	3.6
	870719	Other including parts			
7747	86071910	Axles, wheels for coaches, van and wagons ( rolling stock )	1.8%	Kg	3.6
7748	86071920	Axles and wheels for locomotives	1.8%	Kg	3.6
7749	86071930	Axle boxes (lubricating or grease box)	1.8%	Kg	3.6
7750	86071990	Other parts of axles and wheels Brakes and parts thereof :	1.8%	Kg	3.6
7751	86072100	Air Brakes and parts thereof	1.8%	Kg	3.6
7752	86072900	Other	1.8%	Kg	3.6
	860730	Hooks and other coupling devices, buffers and parts thereof			
7753	86073010	Buffers and coupling devices	1.8%	Kg	3.6
7754	86073090	Other Other :	1.8%	Kg	3.6
7755	86079100	Of locomotives	1.8%	Kg	3.6
	870799	Other			
7756	86079910	Parts of coach work of railway running stock	1.8%	Kg	3.6
7757	86079920	Parts of tramway, locomotives and running stock	1.8%	Kg	3.6
7758	86079930	Hydraulic shock absorbers for railway bogies	1.8%	Kg	3.6
7759	86079990	Other	1.8%	Kg	3.6
	8608	RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS; MECHANICAL (INCLUDING ELECTROMECHANICAL) SIGNALLING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAY, TRAMWAYS, ROADS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATION OR AIR-FIELDS; PARTS OF THE FOREGOING			
	860800	Railway or tramway track fixtures and fittings; mechanical (including electo-mechanical) signalling, safety or traffic control equipment for railway, tramways, roads, inland waterways, parking facilities, port installation or air-fields; parts of the foregoing			
7760	86080010	Railway and tramway track fixtures and fittings	1.8%	Kg	3.6
7761	86080020	Mechanical equipment, not electrically powered for signalling to or controlling road rail or other vehicles, ships or aircraft	1.8%	Kg	3.6
7762	86080030	Other traffic control equipment for railways	1.8%	Kg	3.6
7763	86080040	Other traffic control equipment for roads or inland waterways and including automatic traffic control equipment for use at ports and airports	1.8%	Kg	3.6
7764	86080090	Other	1.8%	Kg	3.6
7765	86090000	CONTAINERS (INCLUDING CONTAINERS FOR THE TRANSPORT OF FLUIDS) SPECIALLY DESIGNED AND EQUIPPED FOR CARRIAGE BY ONE OR MORE MODES OF TRANSPORT	1.8%	u	
	8701	TRACTORS (OTHER THAN TRACTORS OF HEADING 8709)			
7766	87011000	Single axle tractors	0.7%	u	
		Road tractors for semi-trailers :			
7767	87012100	With only compression-ignition internal combustion piston engine (diesel or semi-diesel)	0.7%	u	



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7768	87012200	With both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion	0.7%	u	
7769	87012300	With both spark-ignition internal combustion piston engine and electric motor as motors for propulsion	0.7%	u	
7770	87012400	With only electric motor for propulsion	0.7%	u	
7771	87012900	Other	0.7%	u	
	870130	Track-laying tractors :			
		Garden tractors:			
7772	87013011	Of engine capacity not exceeding 1800 cc	0.7%	u	
7773	87013019	Other	0.7%	u	
		Other:			
7774	87013091	Of engine capacity not exceeding 1800 cc	0.7%	u	
7775	87013099	Other	0.7%	u	
		Other, of an engine power:			
7776	87019100	Not exceeding 18 kW	0.7%	u	
7777	87019200	Exceeding 18 kW but not exceeding 37 kW	0.7%	u	
7778	87019300	Exceeding 37 kW but not exceeding 75 kW	0.7%	u	
7779	87019400	Exceeding 75 kW but not exceeding 130 kW	0.7%	u	
7780	87019500	Exceeding 130 kW	0.7%	u	
	8702	MOTOR VEHICLES FOR THE TRANSPORT OF TEN OR MORE PERSONS, INCLUDING THE DRIVER			
	870220	With only compression-ignition internal combustion piston engine (diesel or semi-diesel):			
		Vehicles for transport of not more than 13			
7781	87021011	persons, including the driver:	8100 (Rs. Per unit)	u	
7782	87021012	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7783	87021018	Other, air-conditioned	8100 (Rs. Per unit)	u	
7784	87021019	Other non air-conditioned	8100 (Rs. Per unit)	u	
		Other:			
7785	87021021	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	
7786	87021022	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7787	87021028	Other, air-conditioned	8100 (Rs. Per unit)	u	
7788	87021029	Other, non air-conditioned	8100 (Rs. Per unit)	u	
	870220	With both compression-ignition internal combustion piston engine (diesel or semidiesel) and electric motor as motors for propulsion:			
		Vehicles for transport of not more than 13 persons, including the driver:			
7789	87022011	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	
7790	87022012	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7791	87022018	Other, air-conditioned	8100 (Rs. Per unit)	u	
7792	87022019	Other, non air-conditioned	8100 (Rs. Per unit)	u	
		Other:			
7793	87022021	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	

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7794	87022022	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7795	87022028	Other, air-conditioned	8100 (Rs. Per unit)	u	
7796	87022029	Other, non air-conditioned	8100 (Rs. Per unit)	u	
	870230	With both spark-ignition internal combustion piston engine and electric motor as motors for propulsion:			
		Vehicles for transport of not more than 13			
7797	87023011	persons, including the driver	8100 (Rs. Per unit)	u	
7798	87023012	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7799	87023018	Other, air-conditioned	8100 (Rs. Per unit)	u	
7800	87023019	Other, non air-conditioned	8100 (Rs. Per unit)	u	
		Other:			
7801	87023021	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	
7802	87023022	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7803	87023028	Other, air-conditioned	8100 (Rs. Per unit)	u	
7804	87023029	Other, non air-conditioned	8100 (Rs. Per unit)	u	
	870240	With only electric motor for propulsion:			
		Vehicles for transport of not more than 13 persons, including the driver			
7805	87024011	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	
7806	87024012	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7807	87024018	Other, air-conditioned	8100 (Rs. Per unit)	u	
7808	87024019	Other, non air-conditioned	8100 (Rs. Per unit)	u	
		Other:			
7809	87024021	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	
7810	87024022	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7811	87024028	Other, air-conditioned	8100 (Rs. Per unit)	u	
7812	87024029	Other, non air-conditioned	8100 (Rs. Per unit)	u	
	870290	Other:			
		Vehicles for transport of not more than 13			
7813	87029011	persons, including the driver:	8100 (Rs. Per unit)	u	
7814	87029012	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7815	87029018	Other, air-conditioned	8100 (Rs. Per unit)	u	
7816	87029019	Other, non air-conditioned	8100 (Rs. Per unit)	u	
		Other:			
7817	87029021	Integrated monocoque vehicle, air-conditioned	8100 (Rs. Per unit)	u	

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7818	87029022	Integrated monocoque vehicle, non air-conditioned	8100 (Rs. Per unit)	u	
7819	87029028	Other, air-conditioned	8100 (Rs. Per unit)	u	
7820	87029029	Other, non air-conditioned	8100 (Rs. Per unit)	u	
	8703	MOTOR CARS AND OTHER MOTOR VEHICLES PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS (OTHER THAN THOSE OF HEADING 8702), INCLUDING STATION WAGONS AND RACING CARS			
	870310	Vehicles specially designed for travelling on snow; golf cars and similar vehicles			
7821	87031010	Electrically operated	0.6%	u	
7822	87031090	Other	0.6%	u	
		Other vehicles, with only spark-Ignition internal combustion piston engine :			
	870321	Of a cylinder capacity not exceeding 1,000 cc			
7823	87032110	Vehicles principally designed for the transport of more than seven persons including the driver	1.5%	u	3126
7824	87032120	Three Wheeled vehicles	1.4%	u	
		Other			
7825	87032191	Motor cars	0.6%	u	
7826	87032192	Specialised transport vehicles. (e.g. ambulances, prison vans and the like)	0.6%	u	
7827	87032199	Other	0.6%	u	
	870322	Of a cylinder capacity exceeding 1,000 cc but not exceeding 1,500 cc			
7828	87032210	Vehicles principally designed for the transport of more than seven persons, including the driver	1.5%	u	3126
7829	87032220	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7830	87032230	Three Wheeled vehicles	1.4%	u	
		Other:			
7831	87032291	Motor cars	1.0%	u	
7832	87032299	Other	1.0%	u	
	870323	Of a cylinder capacity exceeding 1,500 cc but not exceeding 3,000 cc			
7833	87032310	Vehicles principally designed for the transport of more than seven persons including the driver	1.5%	u	3126
7834	87032320	Three Wheeled vehicles	1.4%	u	
		Other:			
7835	87032391	Motor cars	1.5%	u	3126
7836	87032392	Specialized transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7837	87032399	Other	0.9%	u	
	870324	Of a cylinder capacity exceeding 3,000 cc :			
7838	87032410	Vehicles principally designed for the transport of more than seven persons, including the driver	1.5%	u	3126
7839	87032420	Three Wheeled vehicles	1.4%	u	
		Other:			
7840	87032491	Motor cars	1.5%	u	3126
7841	87032492	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7842	87032499	Other	1.4%	u	
		Other vehicles, with only compression-ignition internal combustion piston engine (diesel or semi-diesel) :			
	870331	Of a cylinder capacity not exceeding 1,500 cc			
7843	87033110	Vehicles principally designed for the transport of more than seven persons, including the driver	1.5%	u	3126
7844	87033191	Motor cars	0.9%	u	

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7845	87033192	Specailised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7846	87033199	Other	0.9%	u	
	870332	Of a cylinder capacity exceeding 1,500 cc but not exceeding 2,500 cc			
7847	87033210	Vehicles principally designed for the transport of more than seven persons, including the driver	1.0%	u	
		Other :			
7848	87033291	Motor cars	1.0%	u	
7849	87033292	Specailised transport vehicles suh as ambulances, prison vans and the like	1.5%	u	3825
7850	87033299	Other	1.0%	u	
	870333	Of a cylinder capacity exceeding 2,500 cc			
7851	87033310	Vehicles principally designed for the transport of more than seven persons, including the driver	1.5%	u	3126
7852	87033320	Three Wheeled vehicles	1.4%	u	
		Other:			
7853	87033391	Motor cars	1.5%	u	3126
7854	87033392	Specailised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7855	87033399	Other	1.4%	u	
	870340	Other vehicles, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion, other than those capable of being charged by plugging to external source of electric power:			
7856	87034010	Vehicles principally designed for transport of more than seven persons, including driver	1.5%	u	3126
7857	87034020	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7858	87034030	Motor cars	1.0%	u	
7859	87034040	Three-wheeled vehicles	1.4%	u	
7860	87034090	Other	0.6%	u	
	870350	Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semidiesel) and electric motor as motors for propulsion, other than those capable of being charged by plugging to external source of electric power:			
7861	87035010	Vehicles principally designed for transport of more than seven persons, including driver	1.5%	u	3126
7862	87035020	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7863	87035030	Motor cars	1.0%	u	
7864	87035040	Three-wheeled vehicles	1.4%	u	
7865	87035090	Other	0.6%	u	
	870360	Other vehicles, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power			
7866	87036010	Vehicles principally designed for transport of more than seven persons, including driver	1.5%	u	3126
7867	87036020	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7868	87036030	Motor cars	1.0%	u	
7869	87036040	Three-wheeled vehicles	1.4%	u	
7870	87036090	Other	0.6%	u	
	870370	Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power			

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<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
7871	87037010	Vehicles principally designed for transport of more than seven persons, including driver	1.5%	u	3126
7872	87037020	Specialised transport vehicles such as ambulances, prison vans and the like	1.5%	u	3825
7873	87037030	Motor cars	1.0%	u	
7874	87037040	Three-wheeled vehicles	1.4%	u	
7875	87037090	Other	0.6%	u	
	870380	Other vehicles, with only electric motor for propulsion			
7876	87038010	Vehicles principally designed for transport of more than seven persons, including driver	0.6%	u	
7877	87038020	Specialised transport vehicles such as ambulances, prison vans and the like	0.6%	u	
7878	87038030	Motor cars	0.6%	u	
7879	87038040	Three-wheeled vehicles	1.5%	u	1950
7880	87038090	Other	0.6%	u	
	870390	Other:			
7881	87039000	Other	0.5%	u	
	8704	MOTOR VEHICLES FOR THE TRANSPORT OF GOODS			
	870410	Dumpers designed for off-highway use			
7882	87041010	With net weight (excluding pay-load) exceeding 8 tonnes and maximum pay-load capacity not less than 10 tonnes	1.1%	u	
		Other, with compression-ignition internal combustion piston engine (diesel or semi-diesel) :			
7883	87042100	g.v.w. not exceeding 5 tonnes	1.5%	u	1950
7884	87042200	g.v.w. exceeding 5 tonnes but not exceeding 20 tonnes:	1.1%	u	
7885	87042300	g.v.w. exceeding 20 tonnes	1.1%	u	
		Other, with only spark-ignition internal combustion piston engine:			
7886	87043100	g.v.w. not exceeding 5 tonnes	1.5%	u	1785
7887	87043200	g.v.w. exceeding 5 tonnes	1.1%	u	
		Other, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion			
7888	87044100	g.v.w. not exceeding 5 tonnes	1.1%	u	
7889	87044200	g.v.w. exceeding 5 tonnes but not exceeding 20 tonnes	1.1%	u	
7890	87044300	g.v.w. exceeding 20 tonnes	1.1%	u	
		Other, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion:			
7891	87045100	g.v.w. not exceeding 5 tonnes	1.1%	u	
7892	87045200	g.v.w. exceeding 5 tonnes	1.1%	u	
7893	87046000	Other with only electric motor for propulsion	1.1%	u	
	870490	Other :			
		Lorries and trucks:			
7894	87049011	Refrigerated	1.1%	u	
7895	87049012	Electrically operated	1.1%	u	
7896	87049019	Other	1.1%	u	
7897	87049090	Other	0.5%	u	

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<b>RODTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
	8705	SPECIAL PURPOSE MOTOR VEHICLES, OTHER THAN THOSE PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS OR GOODS (FOR EXAMPLE, BREAKDOWN LORRIES, CRANE LORRIES, FIRE FIGHTING VEHICLES, CONCRETE-MIXERS LORRIES, SPRAYING LORRIES, MOBILE WORKSHOPS, MOBILE RADIOLOGICAL UNITS)			
7898	87051000	Crane Lorries	1.1%	u	
7899	87052000	Mobile drilling derricks	1.1%	u	
7900	87053000	Fire fighting vehicles	1.1%	u	
7901	87054000	Concrete-mixer lorries	1.1%	u	
7902	87059000	Other	1.1%	u	
	8706	CHASSIS FITTED WITH ENGINES, FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705			
	870600	Chassis fitted with engines, for the motor vehicles of headings 8701 to 8705:			
		For the tractors of heading 8701			
7903	87060011	Of engine capacity not exceeding 1800 cc	0.7%	u	
7904	87060019	Other	0.7%	u	
		For the vehicles of heading 8702:			
7905	87060021	For transport of not more than thirteen persons, including the driver	8200 (Rs. Per Unit)	u	
7906	87060029	Other	8200 (Rs. Per Unit)	u	
		For the vehicles of heading 8703:			
7907	87060031	For three wheeled vehicles	1.4%	u	
7908	87060039	Other	0.6%	u	
		For the vehicles of heading 8704:			
7909	87060041	For three wheeled motor vehicle	1.4%	u	
7910	87060042	For Motor vehicles, other than petrol driven	12500 (Rs. Per Unit)	u	
7911	87060043	For Dumpers covered in the heading 8704	12500 (Rs. Per Unit)	u	
7912	87060049	Other	12500(Rs. Per Unit)	u	
7913	87060050	For the vehicles of heading 8705	0.7%	u	
	8707	BODIES (INCLUDING CABS), FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705			
7914	87071000	For the vehicles of heading 8703:	0.5%	u	
7915	87079000	Other :	0.5%	u	
	8708	PARTS AND ACCESSORIES OF THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705			
	870810	Bumpers and parts thereof			
7916	87081010	For tractors :	0.5%	Kg	
7917	87081090	Other	0.5%	Kg	
		Other parts and accessories of bodies (including cabs) :			
7918	87082100	Safety seat belts	0.7%	u	
7919	87082200	Front windscreens (windshields), rear windows and other windows specified in Sub-heading Note 1 to this Chapter	0.5%	Kg	
7920	87082900	Other	0.5%	Kg	
7921	87083000	Brakes and servo-brakes and parts thereof :	0.9%	Kg	
7922	87084000	Gear boxes and parts thereof	1.4%	Kg	
7923	87085000	Drive-axles with differential, whether or not provided with other transmission components non-driving axilas; parts thereof	0.7%	Kg	
7924	87087000	Road wheels and parts and accessories thereof	0.5%	Kg	
7925	87088000	Suspension systems and parts thereof (including shock-absorbers) other parts of accessories:	0.5%	Kg	
7926	87089100	Radiators and parts thereof	0.5%	Kg	
7927	87089200	Silencers and exhaust pipes	0.5%	Kg	

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7928	87089300	Clutches and parts thereof	0.5%	Kg	
7929	87089400	Steering wheels, steering columns and steering boxes; parts thereof	0.5%	Kg	
7930	87089500	Safety airbags with inflater system	1.0%	Kg	
7931	87089900	Other	0.5%	Kg	
	8709	WORKS TRUCKS, SELF-PROPELLED, NOT FITTED WITH LIFTING OR HANDLING EQUIPMENT, OF THE TYPE USED IN FACTORIES, WAREHOUSES, DOCK AREAS OR AIRPORTS FOR SHORT DISTANCE TRANSPORT OF GOODS; TRACTORS OF THE TYPE USED ON RAILWAY STATION PLATFORMS; PARTS OF THE FOREGOING VEHICLES Vehicles			
7932	87091100	Electrical	1.1%	u	
7933	87091900	Other	1.1%	u	
7934	87099000	Parts	1.1%	Kg	
7935	87100000	TANKS AND OTHER ARMoured FIGHTING VEHICLES, MOTORISED, WHETHER OR NOT FITTED WITH WEAPONS, AND PARTS OF SUCH VEHICLE	1.1%	Kg	
	8711	MOTORCYCLES (INCLUDING MOPEDES) AND CYCLES FITTED WITH AN AUXILIARY MOTOR, WITH OR WITHOUT SIDE-CARS;			
	871110	With internal combustion piston engine of a cylinder capacity not exceeding 50 cc:			
7936	87111010	Mopeds	1.1%	u	
7937	87111020	Motorised cycles	1.1%	u	
7938	87111090	Other	1.1%	u	
	871120	With internal combustionpist on engine of a cylinder capacity exceeding 50 cc but not exceeding 250 cc : Scooters			
7939	87112011	Of cylinder capacity not exceeding 75 cc	1.2%	u	
7940	87112019	Other	1.2%	u	
		Motor cycles :			
7941	87112021	Of cylinder capacity not exceeding 75 cc	1.2%	u	
7942	87112029	Other	1.2%	u	
		Mopeds :			
7943	87112031	Of cylinder capacity not exceeding 75 cc	1.1%	u	
7944	87112039	Other	1.1%	u	
		Other :			
7945	87112091	Of cylinder capacity not exceeding 75 cc	1.1%	u	
7946	87112099	Other	1.1%	u	
	871130	With internal combustion piston engine of cylinder capacity exceeding 250 cc but not exceeding 500 cc:			
7947	87113010	Scooters	1.2%	u	
7948	87113020	Motor-cycles	1.2%	u	
7949	87113090	Other	1.2%	u	
	871140	With internal combustion piston engine of a cylinder capacity exceeding 500 cc but not exceeding 800 cc			
7950	87114010	Motor-cycles	0.9%	u	
7951	87114090	Other	0.9%	u	
7952	87115000	With internal combustion piston engine of cylinder capacity exceeding 800 cc	0.9%	u	
	871160	With electric motor for propulsion			
7953	87116010	Motor cycles	0.9%	u	
7954	87116020	Scooters	0.9%	u	
7955	87116030	Mopeds	0.9%	u	
7956	87116090	Others	0.6%	u	
	871190	Other:			

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
7957	87119010	Side-cars	0.9%	u	
7958	87119090	Other	0.5%	u	
	8712	BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRICYCLES), NOT MOTORISED			
	871200	Bicycles and other cycles (including delivery tricycles), not motorised			
7959	87120010	Bicycles	2.0%	u	70
7960	87120090	Other	2.0%	u	1.4
	8713	Carriages for disabled persons, whether or not motorised or otherwise mechanically propelled			
	871310	Not mechanically propelled			
7961	87131010	Wheel chairs for invalid	2.0%	u	175
7962	87131090	Other	2.0%	u	16.3
	871390	Other:			
7963	87139010	Wheel chairs for invalid	2.0%	u	147.6
7964	87139090	Other	2.0%	u	90.8
	8714	PARTS AND ACCESSORIES OF VEHICLES OF HEADINGS 8711 TO 8713			
	871410	Of motorcycles (including mopeds):			
7965	87141010	Saddles	0.9%	Kg	
7966	87141090	Other	0.9%	Kg	
	871420	Of carriages for disabled persons			
7967	87142010	Mechanically propelled	2.0%	Kg	3.6
7968	87142020	Non mechanically propelled	2.0%	Kg	3.6
7969	87142090	Other	2.0%	Kg	3.6
		Other:			
7970	87149100	Frames and forks, and parts thereof	2.0%	u	2.2
	871492	Wheel rims and spokes			
7971	87149210	Bicycle rims	2.0%	u	2.2
7972	87149220	Bicycle spokes	2.0%	u	2.9
7973	87149290	Other	2.0%	u	2.2
	871493	Hubs, other than coaster braking hubs and hub brakes, and free-wheel sprocket-wheels			
7974	87149310	Bicycle hubs	2.0%	Kg	2.2
7975	87149320	Bicycle free-wheels	2.0%	Kg	3.2
7976	87149390	Other	2.0%	Kg	1.7
7977	87149400	Brakes, including coaster braking hubs and hub brakes, and parts thereof	2.0%	Kg	1.7
	871495	Saddles			
7978	87149510	Bicycle saddles	2.0%	Kg	2
7979	87149590	Other	2.0%	Kg	1.8
7980	87149600	Pedals and crank-gear, and parts thereof	2.0%	Kg	2.4
	871499	Other:			
7981	87149910	Bicycle chains	2.0%	Kg	2.3
7982	87149920	Bicycle wheels	2.0%	Kg	1.9
7983	87149990	Other	2.0%	Kg	1.9
	8715	BABY CARRIAGES AND PARTS THEREOF			
	871500	Baby carriages and parts thereof			
7984	87150010	Baby carriages	2.0%	u	6
7985	87150020	Parts	2.0%	Kg	1.7
	8716	TRAILERS AND SEMI-TRAILERS; OTHER VEHICLES, NOT MECHANICALLY PROPELLED; PARTS THEREOF			
7986	87161000	Trailers and semi-trailers of the caravan type, for housing or camping	0.5%	u	
7987	87162000	Self-loading or self-unloading trailers and semi-trailers for agricultural purposes	0.5%	u	
		Other trailers and semi-trailers for the transport goods :			
7988	87163100	Tanker trailers and tanker semi-trailers	0.5%	u	
7989	87163900	Other	0.5%	u	
7990	87164000	Other trailers and semi-trailers	0.5%	u	



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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	871680	Other vehicles			
7991	87168010	Hand propelled vehicles (e.g. hand carts, rickshaws and the like)	0.5%	u	
7992	87168020	Animal drawn vehicles	0.5%	u	
7993	87168090	Other	0.5%	u	
	871690	Parts			
7994	87169010	Parts and accessories of trailers	0.5%	Kg	
7995	87169090	Other	0.5%	Kg	
	8801	BALLOONS AND DIRIGIBLES, GLIDERS, HAND GLIDERS AND OTHER NON-POWERED AIRCRAFT			
	880100	Ballons and dirigibles; gliders, hang gliders and other non-powered aircraft			
7996	88010010	Gliders and hang Gliders	1.0%	u	
7997	88010020	Balloons	1.0%	u	
7998	88010090	Other	1.0%	u	
	8802	OTHER AIRCRAFT (FOR EXAMPLE, HELICOPTERS, AEROPLANES), AIRCRAFT, EXCEPT UNMANNED AIRCRAFT OF HEADING 8806			
		Helicopters:			
7999	88021100	Of an unladen weight not exceeding 2000 kg	1.0%	u	
8000	88021200	Of an unladen weight exceeding 2000 kg	1.0%	u	
8001	88022000	Aeroplanes and other aircraft, of an unladen weight not exceeding 2000 kg	1.0%	u	
8002	88023000	Aeroplanes and other aircraft, of an unladen weight exceeding 2000 kg but not exceeding 15000 kg	1.0%	u	
8003	88024000	Aeroplanes and other aircraft, of an unladen weight exceeding 15000 kg	1.0%	u	
8004	88026000	Spacecraft (including satellites) and suborbital and spacecraft launch vehicles	1.0%	u	
	8803	Omitted			
	8804	PARACHUTES (INCLUDING DIRIGIBLE PARACHUTES AND PARAGLIDERS) AND ROTOCHUTES; PARTS THEREOF AND ACCESSORIES THERETO			
8005	88040010	Parachutes (including dirigible parachutes and paragliders) and parts and accessories thereof	1.9%	u	7.1
8006	88040020	Rotochutes; parts and accessories thereof	1.0%	u	
	8805	AIRCRAFT LAUNCHING GEAR; DECK-ARRESTOR OR SIMILAR GEAR; GROUND FLYING TRAINERS; PARTS OF THE FOREGOING ARTICLES			
8007	88051010	Aircraft launching gear	1.0%	u	
8008	88051020	Deck arrestor or similar gear	1.0%	u	
8009	88051030	Part of aircraft launching gear and deck arrestor or similar gear	1.0%	u	
		Ground flying trainers and parts thereof:			
8010	88052100	Air combat simulators and parts thereof	1.0%	u	
8011	88052900	Other	0.5%	u	
	8806	UNMANNED AIRCRAFT			
8012	88061000	Designed for the carriage of passengers	1.0%	u	
		Other, for remote-controlled flight only:			
8013	88062100	With maximum take-off weight not more than 250 g	1.0%	u	
8014	88062200	With maximum take-off weight more than 250 g but not more than 7 kg	1.0%	u	
8015	88062300	With maximum take-off weight more than 7 kg but not more than 25 kg	1.0%	u	
8016	88062400	With maximum take-off weight more than 25 kg but not more than 150 kg	1.0%	u	
8017	88062900	Other	1.0%	u	
		Other:			

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8018	88069100	With maximum take-off weight not more than 250 g	1.0%	u	
8019	88069200	With maximum take-off weight more than 250 g but not more than 7 kg	1.0%	u	
8020	88069300	With maximum take-off weight more than 7 kg but not more than 25 kg	1.0%	u	
8021	88069400	With maximum take-off weight more than 25 kg but not more than 150 kg	1.0%	u	
8022	88069900	Other	1.0%	u	
	8807	PARTS OF GOODS OF HEADING 8801, 8802 OR 8806			
8023	88071000	Propellers and rotors and parts thereof	1.0%	kg	
8024	88072000	Under-carriages and parts thereof	1.0%	kg	
8025	88073000	Other parts of aeroplanes, helicopters or unmanned aircraft	1.0%	kg	
8026	88079000	Other	1.0%	kg	
	8901	CRUISE SHIPS, EXCURSION BOATS, FERRY-BOATS, CARGO SHIPS, BARGES AND SIMILAR VESSELS FOR THE TRANSPORT OF PERSONS OR GOODS			
	890110	Cruise ships, excursion boats and similar vessels principally designed for the transport of persons; ferry-boats of all kinds:			
8027	89011010	Ships	1.0%	u	
8028	89011020	Launches	1.0%	u	
8029	89011030	Boats	1.0%	u	
8030	89011040	Barges	1.0%	u	
8031	89011090	Other	1.0%	u	
8032	89012000	Tankers	1.0%	u	
8033	89013000	Refrigerated vessels, other than those of sub heading 8901 20	1.0%	u	
8034	89019000	Other vessels for transport of goods and other vessels for the transport of both persons and goods	1.0%	u	
	8902	FISHING VESSELS; FACTORY SHIPS AND OTHER VESSELS FOR PROCESSING OR PRESERVING FISHERY PRODUCTS			
	890200	Fishing vessels; factory ships and other vessels for processing or preserving fishery products:			
8035	89020010	Trawlers and other fishing vessels	1.0%	u	
8036	89020090	Other	1.0%	u	
	8903	YACHTS AND OTHER VESSELS FOR PLEASURE OR SPORTS; ROWING BOATS AND CANOES			
		Inflatable (including rigid hull inflatable) boats:			
8037	89031100	Fitted or designed to be fitted with a motor, unladen (net) weight (excluding the motor) not exceeding 100 kg	1.0%	u	
8038	89031200	Not designed for use with a motor and unladen (net) weight not exceeding 100 kg	1.0%	u	
8039	89031900	Other	1.0%	u	
		Sailboats, other than inflatable, with or without auxiliary motor:			
8040	89032100	Of a length not exceeding 7.5 m	1.0%	u	
8041	89032200	Of a length exceeding 7.5 m but not exceeding 24m	1.0%	u	
8042	89032300	Of a length exceeding 24 m	1.0%	u	
		Motorboats, other than inflatable, not including outboard motorboats			
8043	89033100	Of a length not exceeding 7.5 m	1.0%	u	
8044	89033200	Of a length exceeding 7.5 m but not exceeding 24 m	1.0%	u	
8045	89033300	Of a length exceeding 24 m	1.0%	u	
		Other:			
8046	89039300	Of a length not exceeding 7.5 m	1.0%	u	
8047	89039900	Other	1.0%	u	

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8048	89040000	TUGS AND PUSHER CRAFT	1.0%	u	
	8905	LIGHT-VESELS, FIRE-FLOATS, DREDGERS, FLOATING CRANES, AND OTHER VESSELS THE NAVIGABILITY OF WHICH IS SUBSIDIARY TO THEIR MAIN FUNCTION; FLOATING DOCKS;FLOATING OR SUBMERSIBLE DRILLING OR PRODUCTION PLATFORMS			
8049	89051000	Dredgers	1.0%	u	
8050	89052000	Floating or submersible drilling or production platforms	1.0%	u	
8051	89059010	Floating docks	1.0%	u	
8052	89059090	Other	1.0%	u	
	8906	OTHER VESSELS, INCLUDING WARSHIPS AND LIFEBOATS OTHER THAN ROWING BOATS			
8053	89061000	Warships	1.0%	u	
8054	89069000	Other	1.0%	u	
	8907	OTHER FLOATING STRUCTURES (FOR EXAMPLE, RAFTS, TANKS, COFFER-DAMS, LANDING-STAGES, BUOYS AND BEACONS			
8055	89071000	Inflatable rafts	1.0%	u	
8056	89079000	Other	1.0%	u	
	9001	OPTICAL FIBRES AND OPTICAL FIBRE BUNDLES; OPTICAL FIBRE CABLES OTHER THAN THOSE OF HEADING 8544; SHEETS AND PLATES OF POLARISING MATERIAL; LENSES (INCLUDING CONTACT LENSES), PRISMS, MIRRORS AND OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, UNMOUNTED, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED			
8057	9001 10 00	Optical fibres, Optical fibres bundles and cables	1.5%	Kg	11.3
8058	9001 20 00	Sheets and plates of polarising material	0.5%	Kg	
8059	9001 30 00	Contact lenses	0.5%	u	
	900140	Spectacle lenses of glass :			
8060	9001 40 10	Polarised glass	0.5%	u	
8061	9001 40 90	Other	0.5%	u	
8062	9001 50 00	Spectacle lenses of other materials	0.5%	u	
	900190	Other :			
8063	9001 90 10	Optical calcile crystal	0.5%	Kg	
8064	9001 90 90	Other	0.5%	Kg	
	9002	LENSES, PRISMS, MIRRORS AND OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, MOUNTED, BEING PARTS OF OR FITTINGS FOR INSTRUMENTS OR APPARATUS, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED			
		Objective lenses :			
8065	9002 11 00	For cameras, projectors or photographic enlargers or reducers	0.5%	u	
8066	9002 19 00	Other	0.5%	u	
8067	9002 20 00	Filters	0.5%	u	
8068	9002 90 00	Other	0.5%	u	
	9003	FRAMES AND MOUNTINGS FOR SPECTACLES, GOGGLES OR THE LIKE, AND PARTS THEREOF			
		Frames and mountings :			
8069	9003 11 00	Of plastics	0.5%	u	
8070	9003 19 00	Of other materials	0.5%	u	
8071	9003 90 00	Parts	0.5%	Kg	
	9004	SPECTACLES, GOGGLES AND THE LIKE, CORRECTIVE, PROTECTIVE OR OTHER			
8072	9004 10 00	Sunglasses	0.5%	u	
	900490	Other :			
8073	9004 90 10	Passive night vision goggles	0.5%	u	
8074	9004 90 20	Prismatic eyeglasses for reading	0.5%	u	

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<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
8075	9004 90 90	Other	0.5%	u	
	9005	BINOCULARS, MONOCULARS, OTHER OPTICAL TELESCOPES, AND MOUNTINGS THEREFOR; OTHER ASTRONOMICAL INSTRUMENTS AND MOUNTINGS THEREFOR, BUT NOT INCLUDING INSTRUMENTS FOR RADIO-ASTRONOMY			
8076	9005 10 00	Binoculars	0.5%	u	
	900580	Other instruments :			
8077	9005 80 10	Monocular and refracting telescopes	0.5%	u	
8078	9005 80 20	Astronomical instruments	0.5%	u	
8079	9005 80 90	Other	0.5%	u	
	900590	Parts and accessories (including mountings):			
8080	9005 90 10	Of binocular or telescopic of heading 9005, other than mountings	0.5%	Kg	
8081	9005 90 20	Mountings for astronomical instruments	0.5%	Kg	
8082	9005 90 90	Other	0.5%	Kg	
	9006	PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) CAMERAS; PHOTOGRAPHIC FLASHLIGHT APPARATUS AND FLASH BULBS OTHER THAN DISCHARGE LAMPS OF HEADING 8539			
8083	9006 30 00	Cameras specially designed for under water use, for aerial survey or for medical or surgical examination of internal organs; comparison cameras for forensic or criminological purposes	0.5%	u	
8084	9006 40 00	Instant print cameras	0.5%	u	
		Other cameras :			
	900653	for roll film of a width of 35 mm:			
8085	9006 53 10	Fixed focus 35 mm cameras	0.5%	u	
8086	9006 53 90	Other	0.5%	u	
	900659	Other :			
8087	9006 59 10	Fixed focus 110 mm cameras	0.5%	u	
8088	9006 59 90	Other	0.5%	u	
		Photographic flashlight apparatus and flashbulbs :			
8089	9006 61 00	Discharge lamp ("electronic") flashlight apparatus	0.5%	u	
8090	9006 69 00	Other	0.5%	u	
		Parts and accessories :			
8091	9006 91 00	For cameras	0.5%	Kg	
8092	9006 99 00	Other	0.5%	Kg	
	9007	CINEMATOGRAPHIC CAMERAS AND PROJECTORS, WHETHER OR NOT INCORPORATING SOUND RECORDING OR REPRODUCING APPARATUS			
	900710	Cameras :			
8093	9007 10 10	For film of less than 16 mm width or for double 8 mm film :	0.5%	u	
8094	9007 10 90	Other	0.5%	u	
	900720	Projectors :			
8095	9007 20 10	For film of less than 16 mm width	0.5%	u	
8096	9007 20 90	Other	0.5%	u	
		Parts and accessories :			
8097	9007 91 00	For cameras	0.5%	Kg	
8098	9007 92 00	For projectors	0.5%	Kg	
	9008	IMAGE PROJECTORS, OTHER THAN CINEMATOGRAPHIC; PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) ENLARGERS AND REDUCERS			
	900850	Projectors, enlargers and reducers:			
8099	9008 50 10	Slide projectors	0.5%	u	
8100	9008 50 20	Microfilm, microfiche or other microform readers, whether or not capable of producing copies	0.5%	u	
8101	9008 50 30	Other image projectors	0.5%	u	

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8102	9008 50 40	Photographic (other than cinematographic) enlargers and reducers	0.5%	u	
8103	9008 90 00	Parts and accessories	0.5%	Kg	
	9009	Omitted			
	9010	APPARATUS AND EQUIPMENT FOR PHOTOGRAPHIC (INCLUDING CINEMATOGRAPHIC) LABORATORIES NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; NEGATOSCOPES; PROJECTION SCREENS			
8104	9010 10 00	Apparatus and equipment for automatically developing, photographic (including Cinematographic) film or paper in rolls or for automatically exposing developed film to rolls of photographic paper	0.5%	u	
8105	9010 50 00	Other apparatus and equipment for photographic (including cinematographic) laboratories; negatoscopes	0.5%	u	
8106	9010 60 00	Projection screens	0.5%	u	
8107	9010 90 00	Parts and accessories	0.5%	Kg	
	9011	COMPOUND OPTICAL MICROSCOPES, INCLUDING THOSE FOR PHOTOMICRO-GRAPHY, CINEPHOTOMICROGRAPHY OR MICROPROJECTION			
8108	9011 10 00	Stereoscopic microscopes	0.5%	u	
8109	9011 20 00	Other microscopes, for photomicrography, cinephotomicrography or microprojection	0.5%	u	
8110	9011 80 00	Other microscopes	0.5%	u	
8111	9011 90 00	Parts and accessories	0.5%	Kg	
	9012	MICROSCOPES OTHER THAN OPTICAL MICROSCOPES; DIFFRACTION APPARATUS			
	901210	Microscopes other than optical microscopes; diffraction apparatus:			
8112	9012 10 10	Electron microscopes fitted with equipment specifically designed for the handling and transport of semi conductor wafers or reticles	0.5%	u	
8113	9012 10 90	Other	0.5%	u	
8114	9012 90 00	Parts and accessories	0.5%	Kg	
	9013	LASERS, OTHER THAN LASER DIODES; OTHER OPTICAL APPLIANCES AND INSTRUMENTS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
	901310	Telescopic sights for fitting to arms; periscopes; telescopes designed to form parts of machines, appliances, instruments or apparatus of this Chapter or Section XVI :			
8115	9013 10 10	Telescopic sights for fitting to arms	0.5%	u	
8116	9013 10 20	Periscopes	0.5%	u	
8117	9013 10 90	Other	0.5%	u	
8118	9013 20 00	Lasers, other than laser diodes	0.5%	u	
8119	90138000	Other devices, appliances and instruments	0.5%	u	
8120	9013 90 00	Parts and accessories	0.5%	u	
	9014	DIRECTION FINDING COMPASSES; OTHER NAVIGATIONAL INSTRUMENTS AND APPLIANCES			
8121	9014 10 00	Direction finding compasses	0.5%	u	
8122	9014 20 00	Instruments and appliances for aeronautical or space navigation (other than compasses)	0.5%	u	
	901480	Other instruments and appliances :			
8123	9014 80 10	Echo sounding instrument	0.5%	u	
8124	9014 80 20	Sextants	0.5%	u	
8125	9014 80 90	Other	0.5%	u	
8126	9014 90 00	Parts and accessories	0.5%	Kg	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	9015	SURVEYING (INCLUDING PHOTOGRAMMETRICAL SURVEYING), HYDROGRAPHIC, OCEANOGRAPHIC, HYDROLOGICAL, METEOROLOGICAL OR GEOPHYSICAL INSTRUMENTS AND APPLIANCES, EXCLUDING COMPASSES; RANGEFINDERS			
8127	9015 10 00	Rangefinders	0.5%	u	
8128	9015 20 00	Theodolites and tachymeters (tacheometers)	0.5%	u	
	901530	Levels :			
8129	9015 30 10	Dumpy levels or engineer's levels or builders levels (not automatic) and quick set levels with or without horizontal circles	0.5%	u	
8130	9015 30 90	Other	0.5%	u	
8131	9015 40 00	Photogrammetrical surveying instruments and appliances	0.5%	u	
	901580	Other instruments and appliances:			
8132	9015 80 10	Hydrographic instruments	0.5%	u	
8133	9015 80 20	Metorological instruments	0.5%	u	
8134	9015 80 30	Geophysical instruments	0.5%	u	
8135	9015 80 90	Other	0.5%	u	
8136	9015 90 00	Parts and accessories	0.5%	Kg	
	9016	BALANCES OF A SENSITIVITY OF 5 cg OR BETTER, WITH OR WITHOUT WEIGHTS			
	901600	Balances of a sensitivity of 5cg or better, with or without weights :			
8137	9016 00 10	Electric Balances	0.5%	u	
8138	9016 00 20	Other balances	0.5%	u	
8139	9016 00 90	Parts	0.5%	Kg	
	9017	DRAWING, MARKING-OUT OR MATHEMATICAL CALCULATING INSTRUMENTS (FOR EXAMPLE, DRAFTING MACHINES, PANTOGRAPHS, PROTRACTORS, DRAWING SETS, SLIDE RULES, DISC CALCULATORS); INSTRUMENTS FOR MEASURING LENGTH, FOR USE IN THE HAND (FOR EXAMPLE, MEASURING RODS AND TAPES, MICROMETERS, CALLIPERS), NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER			
8140	9017 10 00	Drafting tables and machines, whether or not automatic	0.5%	u	
	901720	Other drawing, marking-out or mathematical calculating instruments :			
8141	9017 20 10	Drawing and marking-out instruments	0.5%	u	
8142	9017 20 20	Mathematical calculating instruments	0.5%	u	
8143	9017 20 30	Pantograph	0.5%	u	
8144	9017 20 90	Other	0.5%	u	
	901730	Micrometers, calipers and gauges :			
8145	9017 30 10	Micro-meters and calipers	0.5%	u	
		Gauges:			
8146	9017 30 21	Plug	0.5%	u	
8147	9017 30 22	Ring	0.5%	u	
8148	9017 30 23	Slip	0.5%	u	
8149	9017 30 29	Other	0.5%	u	
	901780	Other instruments :			
8150	9017 80 10	Measuring rods and tapes and divided scales	0.5%	u	
8151	9017 80 90	Other	0.5%	u	
8152	9017 90 00	Parts and accessories	0.5%	Kg	
	9018	INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL, DENTAL OR VETERINARY SCIENCES, INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTROMEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS			

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		Electro-diagnostic apparatus (including apparatus for functional exploratory examinations or for checking physiological parameters) :			
8153	9018 11 00	Electro-cardiographs	0.5%	u	
	901812	Ultrasonic scanning apparatus :			
8154	9018 12 10	Linear ultrasound scanner	0.5%	u	
8155	9018 12 90	Other	0.5%	u	
8156	9018 13 00	Magnetic resonance imaging apparatus	0.5%	u	
8157	9018 14 00	Scientigraphic apparatus	0.5%	u	
	901819	Other :			
8158	9018 19 10	Electro encephalographs	0.5%	u	
8159	9018 19 20	Echo cardiograph	0.5%	u	
8160	9018 19 90	Other	0.5%	u	
8161	9018 20 00	Ultra-violet or infra-red ray apparatus	0.5%	u	
		Syringes, needles, catheters, cannulae and the like :			
8162	9018 31 00	Syringes, with or without needles	0.5%	u	
	901832	Tubular metal needles and needles for sutures :			
8163	9018 32 10	Needles for suture	0.5%	Kg	
8164	9018 32 20	Hollow needles for injection, aspiration, biopsy and transfusion	0.5%	Kg	
8165	9018 32 30	Hilerio venus fistula needles	0.5%	Kg	
8166	9018 32 90	Other	0.5%	Kg	
	901839	Other :			
8167	9018 39 10	Catheters (for urine, stool)	0.5%	u	
8168	9018 39 20	Cardiac catheters	0.5%	u	
8169	9018 39 30	Cannulae	0.5%	u	
8170	9018 39 90	Other	0.5%	u	
		Other instruments and appliances, used in dental sciences :			
8171	9018 41 00	Dental drill engines, whether or not combined on a single base with other dental equipment	0.5%	u	
8172	9018 49 00	Other	0.5%	u	
	901850	Other ophthalmic instruments and appliances :			
8173	9018 50 10	Ophthalmoscopes	0.5%	u	
8174	9018 50 20	Tonometers	0.5%	u	
8175	9018 50 30	Ophthalmic lasers	0.5%	u	
8176	9018 50 90	Other	0.5%	u	
	901890	Other instruments and appliances :			
		Diagnostic instruments and apparatus :			
8177	9018 90 11	Instrument and apparatus for measuring blood pressure	0.5%	u	
8178	9018 90 12	Stethoscopes	0.5%	u	
8179	9018 90 19	Other	0.5%	u	
		Surgical tools:			
8180	9018 90 21	Bone saws, drills and trephines	0.5%	u	
8181	9018 90 22	Knives, scissors and blades	0.5%	u	
8182	9018 90 23	Forceps, forcep clamps, clips, needle holders, introducers, cephalotribe bone holding and other holding instruments	0.5%	u	
8183	9018 90 24	Chisel, gauges, elevators, raspatones, osteotome, craniotome, bone cutters	0.5%	u	
8184	9018 90 25	Retractors, spatulaprobes, hooks dialators, sounds, mallets	0.5%	u	
8185	9018 90 29	Other	0.5%	u	
		Artificial kidney (dialysis) apparatus, blood transfusion apparatus:			
8186	9018 90 31	Artificial Kidney (dialysis) apparatus	0.5%	u	
8187	9018 90 32	Blood tranfusion apparatus	0.5%	u	
		Anesthetic apparatus and instruments, ENT precision instruments, acupuncture apparatus, and endoscopes :			
8188	9018 90 41	Anesthetic apparatus and instruments	0.5%	u	

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8189	9018 90 42	ENT precision instruments	0.5%	u	
8190	9018 90 43	Acupuncture apparatus	0.5%	u	
8191	9018 90 44	Endoscopes	0.5%	u	
		Other :			
8192	9018 90 91	Hilarial or venous shunts	0.5%	u	
8193	9018 90 92	Baby incubators	0.5%	u	
8194	9018 90 93	Heart - lung machines	0.5%	u	
8195	9018 90 94	Defibrillators	0.5%	u	
8196	9018 90 95	Fibrescopes	0.5%	u	
8197	9018 90 96	Laprosopes	0.5%	u	
8198	9018 90 97	Vetrasonic lithotripsy instruments	0.5%	u	
8199	9018 90 98	Apparatus for nerve stimulation	0.5%	u	
8200	9018 90 99	Other	0.5%	u	
	9019	MECHANO-THERAPY APPLIANCES; MASSAGE APPARATUS; PSYCHOLOGICAL APTITUDE-TESTING APPARATUS; OZONE THERAPY, OXYGEN THERAPY, AEROSOL THERAPY, ARTIFICIAL RESPIRATION OR OTHER THERAPEUTIC RESPIRATION APPARATUS			
	901910	Mechano-therapy appliances; massage apparatus; psychological aptitude-testing apparatus :			
8201	9019 10 10	Mechano-therapy appliances	0.5%	u	
8202	9019 10 20	Massage apparatus	0.5%	u	
8203	9019 10 90	Other	0.5%	u	
	901920	Ozone therapy, oxygen therapy, aerosol therapy, artificial respiration or other therapeutic respiration apparatus :			
8204	9019 20 10	Oxygen therapy apparatus	0.5%	u	
8205	9019 20 90	Other	0.5%	u	
8206	9020 00 00	OTHER BREATHING APPLIANCES AND GAS MASKS, EXCLUDING PROTECTIVE MASKS HAVING NEITHER MECHANICAL PARTS NOR REPLACEABLE FILTERS	0.5%	u	
	9021	ORTHOPAEDIC APPLIANCES, INCLUDING CRUTCHES, SURGICAL BELTS AND TRUSSES; SPLINTS AND OTHER FRACTURE APPLIANCES; ARTIFICIAL PARTS OF THE BODY; HEARING AIDS AND OTHER APPLIANCES WHICH ARE WORN OR CARRIED, OR IMPLANTED IN THE BODY, TO COMPENSATE FOR A DEFECT OR DISABILITY			
8207	9021 10 00	Orthopaedic or fracture appliances	0.5%	u	
		Artificial and dental fittings:			
8208	9021 21 00	Artificial teeth	0.5%	u	
8209	9021 29 00	Other	0.5%	u	
		Other artificial parts of the body :			
8210	9021 31 00	Artificial Joints	0.5%	u	
8211	9021 39 00	Other	0.5%	u	
	902140	Hearing aids, excluding parts and accessories:			
8212	9021 40 10	Frequency modulated hearing aid system used for hearing by handicapped persons in group situation	0.5%	u	
8213	9021 40 90	Other	0.5%	u	
8214	9021 50 00	Pacemakers for stimulating heart muscles, excluding parts and accessories	0.5%	u	
	902190	Other :			
8215	9021 90 10	Parts and accessoreis of hearing aids	0.5%	kg	
8216	9021 90 90	Other	0.5%	Kg	



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	9022	APPARATUS BASED ON THE USE OF X-RAYS OR OF ALPHA, BETA GAMMA OR OTHER IONISING RADIATIONS, WHETHER OR NOT FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY USES, INCLUDING RADIOGRAPHY OR RADIOTHERAPY APPARATUS,X-RAY TUBES AND OTHER X-RAY GENERATORS, HIGH TENSION GENERATORS, CONTROL PANELS AND DESKS, SCREENS, EXAMINATION OR TREATMENT TABLES, CHAIRS AND THE LIKE			
		Apparatus based on the use of X-rays, whether or not for medical, surgical, dental or veterinary uses, including radiography or radiotherapy apparatus :			
8217	9022 12 00	Computed tomography apparatus	0.5%	u	
8218	9022 13 00	Other, for dental uses	0.5%	u	
	902214	Other, for medical, surgical or veterinary uses :			
8219	9022 14 10	X-ray generators and apparatus (non-portable)	0.5%	u	
8220	9022 14 20	Portable X-ray machine	0.5%	u	
8221	9022 14 90	Other	0.5%	u	
8222	9022 19 00	For other uses	0.5%	u	
		Apparatus based on the use of alpha, beta or, gamma or other ionising Radiations whether or not for medical, surgical, dental or veterinary uses, including radiography or radiotherapy apparatus :			
8223	9022 21 00	For medical, surgical, dental or veterinary uses	0.5%	u	
8224	9022 29 00	For other uses	0.5%	u	
8225	9022 30 00	X-ray tubes	0.5%	u	
	902290	Other, including parts and accessories :			
8226	9022 90 10	X-ray valves	0.5%	u	
8227	9022 90 20	Radiation generation units	0.5%	u	
8228	9022 90 30	Radiation beam delivery units	0.5%	u	
8229	9022 90 40	X-ray examination or treatment table, chairs and the like	0.5%	u	
8230	9022 90 90	other	0.5%	kg	
	9023	INSTRUMENTS, APPARATUS AND MODELS, DESIGNED FOR DEMONSTRATIONAL PURPOSES (FOR EXAMPLE, IN EDUCATION OR EXHIBITIONS), UNSUITABLE FOR OTHER USES			
	902300	Instruments, apparatus and models, designed for demonstrational purposes (for example, in education or exhibitions), unsuitable for other uses:			
8231	9023 00 10	Teaching aids	0.5%	u	
8232	9023 00 90	Other	0.5%	u	
	9024	MACHINES AND APP LIANCES FOR TEST ING THE HARDNESS, STRENGTH, COMPRESSIBILITY, ELASTICITY OR OTHER MECHANICAL PROPERTIES OF MATERIALS (FOR EXAMPLE, METALS, WOOD, TEXTILES, PAPER, PLASTICS)			
8233	9024 10 00	Machines and appliances for testing metals	0.5%	u	
	902480	Other machines and appliances :			
8234	9024 80 10	For testing textiles, paper and paper board	0.5%	u	
		Other:			
8235	9024 80 91	For testing hardness	0.5%	u	
8236	9024 80 99	Other	0.5%	u	
8237	9024 90 00	Parts and accessories	0.5%	kg	
	9025	HYDROMETERS AND SIMILAR FLOATING INSTRUMENTS, THERMOMETERS , PYROMETERS , BAROMETERS , HYGROMETERS AND SYCHROMETERS, RECORDING OR NOT, AND ANY COMBINATION OF THESE INSTRUMENTS			

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		Thermometers and pyrometers, not combined with other instruments :			
	902511	Liquid-filled, for direct reading :			
8238	9025 11 10	Clinical thermometers	0.5%	u	
8239	9025 11 90	Other	0.5%	u	
		Other :			
8240	9025 19 10	Digital thermometers	0.5%	u	
8241	9025 19 20	Pyrometers	0.5%	u	
8242	9025 19 90	Other	0.5%	u	
	902580	Other instruments :			
8243	9025 80 10	Hydrometers and similar floating instruments	0.5%	u	
8244	9025 80 20	Barometers, not combined with other instruments	0.5%	u	
8245	9025 80 30	Lactometer	0.5%	u	
8246	9025 80 90	Other	0.5%	u	
8247	9025 90 00	Parts and accessories	0.5%	kg	
		INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING THE FLOW, LEVEL, PRESSURE OR OTHER VARIABLES OF LIQUIDS OR GASES (FOR EXAMPLE, FLOW METERS, LEVEL GAUGES, MANOMETERS, HEAT METERS), EXCLUDING INSTRUMENTS AND APPARATUS OF HEADING 9014, 9015, 9028 OR 9032			
	902610	For measuring or checking the flow or level of liquids :			
8248	9026 10 10	Flow meters	0.5%	u	
8249	9026 10 20	Level gauges	0.5%	u	
8250	9026 10 90	Other	0.5%	u	
8251	9026 20 00	For measuring or checking pressure :	0.5%	u	
	902680	Other instruments or apparatus :			
8252	9026 80 10	Heat meters	0.5%	u	
8253	9026 80 90	Other	0.5%	u	
8254	9026 90 00	Parts and accessories	0.5%	u	
	9027	INSTRUMENTS AND APPARATUS FOR PHYSICAL OR CHEMICAL ANALYSIS (FOR EXAMPLE, POLARIMETERS, REFRACTOMETERS, SPECTROMETERS, GAS OR SMOKE ANALYSIS APPARATUS); INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING VISCOSITY, POROSITY, EXPANSION, SURFACE TENSION OR THE LIKE ; INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING QUANTITIES OF HEAT, SOUND OR LIGHT (INCLUDING EXPOSURE METERS); MICROTOMES			
8255	9027 10 00	Gas or smoke analysis apparatus	0.5%	u	
8256	9027 20 00	Chromatographs and electrophoresis instruments	0.5%	u	
	902730	Spectrometers, spectrophotometers and spectrographs using optical radiations (UV, visible, IR) :			
8257	9027 30 10	Spectrometers	0.5%	u	
8258	9027 30 20	Spectrophotometers	0.5%	u	
8259	9027 30 90	Other	0.5%	u	
	902750	Other instruments and apparatus using optical radiations (UV, visible, IR) :			
8260	9027 50 10	Photometers	0.5%	u	
8261	9027 50 20	Refractometers	0.5%	u	
8262	9027 50 30	Polarimeters	0.5%	u	
8263	9027 50 90	Other	0.5%	u	
		Other instruments and apparatus:			
8264	9027 81 00	Mass spectrometers	0.5%	u	
	902789	Other:			
8265	9027 89 10	Viscometers	0.5%	u	
8266	9027 89 20	Calorimeters	0.5%	u	

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8267	9027 89 30	Instruments and apparatus for measuring the surface or interfacial tension of liquids	0.5%	u	
8268	9027 89 90	Other	0.5%	u	
	902790	Microtomes; parts and accessories :			
8269	9027 90 10	Microtomes, including parts and accessories thereof	0.5%	kg	
8270	9027 90 20	Printed circuit assemblies for the goods of sub-heading 9027 80	0.5%	kg	
8271	9027 90 90	Other	0.5%	kg	
	9028	GAS, LIQUID OR ELECTRICITY SUPPLY OR PRODUCTION METERS, INCLUDING CALIBRATING METERS THEREFOR			
8272	9028 10 00	Gas meters	0.5%	u	
8273	9028 20 00	Liquid meters	0.5%	u	
	902830	Electricity meters :			
8274	9028 30 10	For alternating current	0.5%	u	
8275	9028 30 90	Other	0.5%	u	
	902890	Parts and accessories :			
8276	9028 90 10	For electricity meters	0.5%	kg	
8277	9028 90 90	Other	0.5%	kg	
	9029	REVOLUTION COUNTERS, PRODUCTION COUNTERS, TAXIMETERS, MILEOMETERS, PEDOMETERS AND THE LIKE; SPEED INDICATORS AND TACHOMETERS, OTHER THAN THOSE OF HEADING 9014 OR 9015; STROBOSCOPES			
	902910	Revolution counters, production counters, taximeters, mileometers, pedometers and the like :			
8278	9029 10 10	Taximeters	0.5%	u	
8279	9029 10 90	Other	0.5%	u	
	902920	Speed indicators and tachometers; stroboscopes :			
8280	9029 20 10	Tachometers, non-electrical	0.5%	u	
8281	9029 20 20	Speedometers, non-electrical	0.5%	u	
8282	9029 20 30	Stroboscopes	0.5%	u	
8283	9029 20 90	Other	0.5%	u	
8284	9029 90 00	Parts and accessories	0.5%	kg	
	9030	OSCILLOSCOPES, SPECTRUM ANALYSERS AND OTHER INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING ELECTRICAL QUANTITIES, EXCLUDING METERS OF HEADING 9028; INSTRUMENTS AND APPARATUS FOR MEASURING OR DETECTING ALPHA, BETA, GAMMA , X-RAY, COSMIC OR OTHER IONISING RADIATIONS			
8285	9030 10 00	Instruments and apparatus for measuring or detecting ionising radiations	0.5%	u	
8286	9030 20 00	Oscilloscopes and oscillographs	0.5%	u	
		Other instruments and apparatus, for measuring or checking voltage, current, resistance or power (other than those for measuring or checking semiconductor wafers or devices):			
8287	9030 31 00	Multimeters without a recording device	0.5%	u	
8288	9030 32 00	Multimeters with a recording device	0.5%	u	
	903033	Other, without a recording device:			
8289	9030 33 10	Ammeters,volt meters and watt meters	0.5%	u	
8290	9030 33 20	Spectrum resistance meters	0.5%	u	
8291	9030 33 30	Capacitance meter	0.5%	u	
8292	9030 33 40	Frequency measuring apparatus	0.5%	u	
8293	9030 33 50	Megar meters	0.5%	u	
8294	9030 33 90	Other	0.5%	u	
8295	9030 39 00	Other,with a recording device	0.5%	u	

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RODTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
8296	9030 40 00	Other instruments and apparatus, specially designed for telecommunications (for example, cross-talk meters, gain measuring instruments, distortion factor meters, psophometers)	0.5%	u	
		Other instruments and apparatus :			
8297	9030 82 00	For measuring or checking semiconductor wafer or devices (including integrated circuits)	0.5%	u	
8298	9030 84 00	Other, with a recording device.	0.5%	u	
	903089	Other :			
8299	9030 89 10	Scintillator counters	0.5%	u	
8300	9030 89 20	Vectroscope	0.5%	u	
8301	9030 89 90	Other	0.5%	u	
	903090	Parts and accessories :			
8302	9030 90 10	Of meters and counters	0.5%	kg	
8303	9030 90 90	Other	0.5%	kg	
	9031	MEASURING OR CHECKING INSTRUMENTS, APPLIANCES AND MACHINES , NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; PROFILE PROJECTORS			
8304	9031 10 00	Machines for balancing mechanical parts	0.5%	u	
8305	9031 20 00	Test benches	0.5%	u	
		Other opticals instruments and appliances:			
8306	9031 41 00	For inspecting semiconductor wafers or devices (including integrated circuits) or for inspecting photomasks or reticles used in manufacturing semiconductor devices (including integrated circuits)	0.5%	u	
8307	9031 49 00	Other	0.5%	u	
8308	9031 80 00	Other instruments, appliances and machines.	0.5%	u	
8309	9031 90 00	Parts and accessories	0.5%	u	
	9032	AUTOMATIC REGULATING OR CONTROLLING INSTRUMENTS AND APPARATUS			
	903210	Thermostats :			
8310	9032 10 10	For refrigerating and air-conditioning appliances and machinery	0.5%	u	
8311	9032 10 90	Other	0.5%	u	
	903220	Manostats :			
8312	9032 20 10	For refrigerating and air-conditioning appliances and machinery	0.5%	u	
8313	9032 20 90	Other	0.5%	u	
		Other instruments and apparatus :			
8314	9032 81 00	Hydraulic or pneumatic	0.5%	u	
	903289	Other :			
8315	9032 89 10	Electronic automatic regulators	0.5%	u	
8316	9032 89 90	Other	0.5%	u	
8317	9032 90 00	Parts and accessories	0.5%	kg	
8318	9033 00 00	PARTS AND ACCESSORIES (NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER) FOR MACHINES, APPLIANCES, INSTRUMENTS OR APPARATUS OF CHAPTER 90	0.5%	kg	
	9101	WRIST-WATCHES, POCKET-WATCHES AND OTHER WATCHES, INCLUDING STOP-WATCHES, WITH CASE OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL			
		Wrist-watches, electrically operated whether or not incorporating a stop-watch facility :			
8319	9101 11 00	With mechanical display only	0.5%	u	
8320	9101 19 00	Other	0.5%	u	
		Other wrist-watches, whether or not incorporating a stop-watch facility :			
8321	9101 21 00	With automatic winding	0.5%	u	
8322	9101 29 00	Other	0.5%	u	
		Other :			

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	910191	Electrically operated :			
8323	9101 91 10	Pocket watches	0.5%	u	
8324	9101 91 20	Stop watches	0.5%	u	
8325	9101 91 90	Other	0.5%	u	
	910199	Other :			
8326	9101 99 10	Pocket watches	0.5%	u	
8327	9101 99 20	Stop watches	0.5%	u	
8328	9101 99 90	Other	0.5%	u	
	9102	WRIST-WATCHES, POCKET-WATCHES AND OTHER WATCHES, INCLUDING STOP WATCHES, OTHER THAN THOSE OF HEADING			
		WRIST-WATCHES, ELECTRICALLY OPERATED, WHETHER OR NOT incorporating a stop-watch facility :			
8329	9102 11 00	With mechanical display only	0.5%	u	
8330	9102 12 00	With opto-electronic display only	0.5%	u	
8331	9102 19 00	Other	0.5%	u	
		Other wrist-watches, whether or not incorporating a stop-watch facility :			
8332	9102 21 00	With automatic winding	0.5%	u	
8333	9102 29 00	Other	0.5%	u	
		Other :			
	910291	Electrically operated :			
8334	9102 91 10	Pocket watches	0.5%	u	
8335	9102 91 20	Stop watches	0.5%	u	
8336	9102 91 90	Other	0.5%	u	
	910299	Other :			
8337	9102 99 10	Pocket watches	0.5%	u	
8338	9102 99 20	Stop watches	0.5%	u	
8339	9102 99 90	Other	0.5%	u	
	9103	CLOCKS WITH WATCH MOVEMENTS, EXCLUDING CLOCKS OF HEADING 9104			
8340	9103 10 00	Electrically operated	0.5%	u	
8341	9103 90 00	Other	0.5%	u	
8342	9104 00 00	INSTRUMENT PANEL CLOCKS AND CLOCKS OF A SIMILAR TYPE, FOR VEHICLES, AIRCRAFT, SPACECRAFT VESSELS	0.5%	u	
	9105	OTHER CLOCKS			
		Alarm clocks :			
8343	9105 11 00	Electrically operated	0.5%	u	
8344	9105 19 00	Other	0.5%	u	
		Wall clocks :			
8345	9105 21 00	Electrically operated	0.5%	u	
8346	9105 29 00	Other	0.5%	u	
		Other :			
8347	9105 91 00	Battery, accumulator or mains powered	0.5%	u	
	910599	Other :			
8348	9105 99 10	Time pieces	0.5%	u	
8349	9105 99 90	Other	0.5%	u	
	9106	TIME OF DAY RECORDING APPARATUS AND APPARATUS FOR MEASURING, RECORDING OR OTHERWISE INDICATING INTERVALS OF TIME, WITH CLOCK OR WATCH MOVEMENT OR WITH SYNCHRONOUS MOTOR (FOR EXAMPLE, TIMEREGISTERS, TIME-RECORDERS)			
8350	9106 10 00	Time-registers; time-recorders	0.5%	u	
8351	9106 90 00	Other	0.5%	u	
8352	9107 00 00	TIME SWITCHES WITH CLOCK OR WATCH MOVEMENT OR WITH SYNCHRONOUS MOTOR	0.5%	u	
	9108	WATCH MOVEMENTS, COMPLETE AND ASSEMBLED			
		Electrically operated :			

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8353	9108 11 00	With mechanical display only or with a device to which a mechanical display can be incorporated	0.5%	u	
8354	9108 12 00	With opto-electronic display only	0.5%	u	
8355	9108 19 00	Other	0.5%	u	
8356	9108 20 00	With automatic winding	0.5%	u	
8357	9108 90 00	Other	0.5%	u	
	9109	CLOCK MOVEMENTS, COMPLETE AND ASSEMBLED			
	910910	Electrically operated:			
8358	9109 10 10	of alarm clocks	0.5%	u	
8359	9109 10 90	Other	0.5%	u	
8360	9109 90 00	Other	0.5%	u	
	9110	COMPLETE WATCH OR CLOCK MOVEMENTS, UNASSEMBLED OR PARTLY ASSEMBLED (MOVEMENT SETS); INCOMPLETE WATCH OR CLOCK MOVEMENTS, ASSEMBLED; ROUGH WATCH OR CLOCK MOVEMENTS			
		Of watches :			
8361	9110 11 00	Complete movements, unassembled or partly assembled (movement sets)	0.5%	u	
8362	9110 12 00	Incomplete movements, assembled	0.5%	u	
8363	9110 19 00	Rough movements	0.5%	u	
8364	9110 90 00	Other	0.5%	u	
	9111	WATCH CASES AND PARTS THEREOF			
8365	9111 10 00	Cases of precious metal or of metal clad with precious metal	0.5%	u	
8366	9111 20 00	Cases of base metal, whether or not gold or silver plated	0.5%	u	
8367	9111 80 00	Other cases	0.5%	u	
8368	9111 90 00	Parts	0.5%	Kg	
	9112	CLOCK CASES AND CASES OF A SIMILAR TYPE FOR OTHER GOODS OF THIS CHAPTER, AND PARTS THEREOF			
8369	9112 20 00	Cases	0.5%	u	
8370	9112 90 00	Parts	0.5%	Kg	
	9113	WATCH STRAPS, WATCH BANDS AND WATCH BRACELETS, AND PARTS THEREOF			
8371	9113 10 00	Of precious metal or of metal clad with precious metal	0.5%	u	
	911320	Of base metal, whether or not gold- or silver-plated:			
8372	9113 20 10	Parts	0.5%	Kg	
8373	9113 20 90	Other	0.5%	Kg	
	911390	Other :			
8374	9113 90 10	Parts	0.5%	Kg	
8375	9113 90 90	Other	0.5%	Kg	
	9114	OTHER CLOCK OR WATCH PARTS			
	911430	Dials :			
8376	9114 30 10	For watches	0.5%	Kg	
8377	9114 30 20	For clocks	0.5%	Kg	
	911440	Plates and bridges :			
8378	9114 40 10	For watches	0.5%	Kg	
8379	9114 40 20	For clocks	0.5%	Kg	
	911490	Other :			
8380	9114 90 30	Jewels	0.5%	Kg	
8381	9114 90 40	Springs, including hair-springs	0.5%	Kg	
		Other :			
8382	9114 90 91	For watches	0.5%	Kg	
8383	9114 90 92	For clocks	0.5%	Kg	
	9201	PIANOS, INCLUDING AUTOMATIC PIANOS; HARPSICHORDS AND OTHER KEYBOARD STRINGED INSTRUMENTS			
8384	9201 10 00	Upright pianos	0.5%	u	

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8385	9201 20 00	Grand pianos	0.5%	u	
8386	9201 90 00	Other	0.5%	u	
	9202	OTHER STRING MUSICAL INSTRUMENTS (FOR EXAMPLE, GUITARS, VIOLINS, HARPS)			
8387	9202 10 00	Played with a bow	0.5%	u	
8388	9202 90 00	Other	0.5%	u	
	9203	Omitted			
	9204	Omitted			
	9205	WIND MUSICAL INSTRUMENTS (FOR EXAMPLE, KEYBOARD PIPE ORGANS, ACCORDIONS, CLARINETS, TRUMPETS, BAGPIPES) OTHER THAN FAIRGROUND ORGANS AND MECHANICAL STREET ORGANS			
8389	9205 10 00	Brass - wind instruments	0.5%	u	
	920590	Other :			
8390	9205 90 10	Flutes	0.5%	u	
8391	9205 90 20	Clarinets	0.5%	u	
8392	9205 90 90	Other	0.5%	u	
8393	9206 00 00	PERCUSSION MUSICAL INSTRUMENTS (FOR EXAMPLE, DRUMS, XYLOPHONES, CYMBOLS, CASTANETS, MARACAS)	0.5%	u	
	9207	MUSICAL INSTRUMENTS, THE SOUND OF WHICH IS PRODUCED, OR MUST BE AMPLIFIED, ELECTRICALLY (FOR EXAMPLE, ORGANS, GUITARS, ACCORDIONS)			
8394	9207 10 00	Keyboard instruments, other than accordions	0.5%	u	
8395	9207 90 00	Other	0.5%	u	
	9208	MUSICAL BOXES, FAIRGROUND ORGANS, MECHANICAL STREET ORGANS, MECHANICAL SINGING BIRDS, MUSICAL SAWS AND OTHER MUSICAL INSTRUMENTS NOT FALLING WITHIN ANY OTHER HEADING OF THIS CHAPTER; DECOY CALLS OF ALL KINDS; WHISTLES, CALL HORNS AND OTHER MOUTH-BLOWN SOUND SIGNALLING INSTRUMENTS			
8396	9208 10 00	Musical boxes	0.5%	u	
8397	9208 90 00	Other	0.5%	u	
	9209	PARTS (FOR EXAMPLE, MECHANISMS FOR MUSICAL BOXES) AND ACCESSORIES (FOR XAMPLE, CARDS, DISCS AND ROLLS FOR MECHANICAL INSTRUMENTS) OF MUSICAL INSTRUMENTS; METRONOMES, TUNING FORKS AND PITCH PIPES OF ALL KINDS			
8398	9209 30 00	Musical instrument strings	0.5%	Kg	
		Other:			
8399	9209 91 00	Parts and accessories for pianos	0.5%	Kg	
8400	9209 92 00	Parts and accessories for the musical instruments of heading 9202	0.5%	Kg	
8401	9209 94 00	Parts and accessories for the musical instruments of heading 9207	0.5%	Kg	
8402	9209 99 00	Other	0.5%	Kg	
	9301	MILITARY WEAPONS, OTHER THAN REVOLVERS, PISTOLS AND THE ARMS OF HEADING			
	930110	Artillery weapons (for example, guns, howitzers and mortars):			
8403	9301 10 10	Self-propelled	0.5%	u	
8404	9301 10 90	Other	0.5%	u	
8405	9301 20 00	Rocket launchers ; flame throwers; grenade lanchers; torpedo tubes and similar projectors	0.5%	u	
8406	9301 90 00	Other	0.5%	u	
8407	9302 00 00	REVOLVERS AND PISTOLS, OTHER THAN THOSE OF HEADING 9303 OR 9304	0.5%	u	

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	9303	OTHER FIREARMS AND SIMILAR DEVICES WHICH OPERATE BY THE FIRING OF AN EXPLOSIVE CHARGE (FOR EXAMPLE, SPORTING SHOTGUNS AND RIFLES, MUZZLE-LOADING FIREARMS, VERY PISTOLS AND OTHER DEVICES DESIGNED TO PROJECT ONLY SIGNAL FLARES, PISTOLS AND REVOLVERS FOR FIRING BLANK AMMUNITION, CAPTIVE-BOLT HUMANE KILLERS, LINETHROWING GUNS)			
8408	9303 10 00	Muzzle loading firearms	0.5%	u	
8409	9303 20 00	Other sporting hunting or target shooting shotguns, including combination shotgun-rifles	0.5%	u	
8410	9303 30 00	Other sporting, hunting or target-shooting rifles	0.5%	u	
8411	9303 90 00	Other	0.5%	u	
8412	9304 00 00	OTHER ARMS (FOR EXAMPLE, SPRING, AIR OR GAS GUNS AND PISTOLS, TRUNCHEONS), EXCLUDING THOSE OF HEADING 9307	0.5%	u	
	9305	PARTS AND ACCESSORIES OF ARTICLES OF HEADINGS 9301 TO 9304			
8413	9305 10 00	Of revolvers or pistols	0.5%	Kg	
	930520	Of shotguns or rifles of heading 9303 :			
8414	9305 20 10	Shotgun barrels	0.5%	Kg	
8415	9305 20 90	Other	0.5%	Kg	
		Other :			
8416	9305 91 00	Of military weapons of heading 9301	0.5%	Kg	
8417	9305 99 00	Other	0.5%	Kg	
	9306	BOMBS , GRENADES, TORPEDOES, MINES, MISSILES, AND SIMILAR MUNITIONS OF WAR AND PARTS THEREOF; CARTRIDGES AND OTHER AMMUNITION AND PROJECTILES AND PARTS THEREOF, INCLUDING SHOT AND CARTRIDGE WADS			
		Shotgun cartridges and parts thereof; air gun pellets :			
8418	9306 21 00	Cartridges	0.5%	Kg	
8419	9306 29 00	Other	0.5%	Kg	
8420	9306 30 00	Other Cartridges and parts thereof	0.5%	u	
8421	9306 90 00	Other	0.5%	u	
8422	9307 00 00	SWORDS,CUTLASSES, BAYONETS, LANCES AND SIMILAR ARMS AND PARTS THEREOF AND SCABBARDS AND SHEATHS THEREFOR	0.5%	u	
	9401	SEATS (OTHER THAN THOSE OF HEADING 9402), WHETHER OR NOT CONVERTIBLE INTO BEDS, AND PARTS THEREOF			
8423	9401 10 00	Seats of a kind used for aircraft	0.5%	u	
8424	9401 20 00	Seats of a kind used for motor vehicles	0.5%	u	
		Swivel seats and variable height adjustment:			
8425	9401 31 00	Of wood	0.5%	u	
8426	9401 39 00	Other	0.5%	u	
		Seats other than garden seats or camping equipment, convertible into beds:			
8427	9401 41 00	Of wood	0.5%	u	
8428	9401 49 00	Other	0.5%	u	
		Seats of cane, osier, bamboo or similar materials :			
8429	9401 52 00	Of bamboo	0.5%	u	
8430	9401 53 00	Of rattan	0.5%	u	
8431	9401 59 00	Other	0.5%	u	
		Other seats,with wooden frames :			
8432	9401 61 00	Upholstered	0.5%	u	
8433	9401 69 00	Other	0.5%	u	
		Other Seats, with metal frames :			
8434	9401 71 00	Upholstered	0.5%	u	



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8435	9401 79 00	Other	0.5%	u	
8436	9401 80 00	Other seats	0.5%	u	
		Parts			
8437	9401 91 00	Of wood	0.5%	Kg	
8438	9401 99 00	Other	0.5%	Kg	
	9402	MEDICAL, SURGICAL, DENTAL OR VETERINARY FURNITURE (FOR EXAMPLE, OPERATING TABLES, EXAMINATION TABLES, HOSPITAL BEDS WITH MECHANICAL FITTINGS, DENTISTS' CHAIRS); BARBERS' CHAIRS AND SIMILAR CHAIRS, HAVING ROTATING AS WELL AS BOTH RECLINING AND ELEVATING MOVEMENTS; PARTS OF THE FOREGOING ARTICLES			
	940210	Dentists', barbers' or similar chairs and parts thereof :			
8439	9402 10 10	Dentists' chairs and parts thereof	0.5%	u	
8440	9402 10 90	Other	0.5%	u	
	940290	Other :			
8441	9402 90 10	Hospital beds with mechanical parts	0.5%	u	
8442	9402 90 20	Parts	0.5%	u	
8443	9402 90 90	Other	0.5%	u	
	9403	OTHER FURNITURE AND PARTS THEREOF			
	940310	Metal furniture of a kind used in offices :			
8444	9403 10 10	Of steel	0.5%	Kg	
8445	9403 10 90	Other	0.5%	Kg	
	940320	Other metal furniture :			
8446	9403 20 10	Of steel	0.5%	Kg	
8447	9403 20 90	Other	0.5%	Kg	
	940330	Wooden furniture of a kind used in offices :			
8448	9403 30 10	Cabinetware	0.5%	Kg	
8449	9403 30 90	Other	0.5%	Kg	
8450	9403 40 00	Wooden furnitures of a kind used in the kitchen	0.5%	u	
	940350	Wooden furniture of a kind used in the bed room :			
8451	9403 50 10	Bed stead	0.5%	u	
8452	9403 50 90	Other	0.5%	u	
8453	9403 60 00	Other wooden furniture	0.5%	u	
8454	9403 70 00	Furniture of plastics	0.5%	Kg	
		Furniture of other materials, including cane, osier, bamboo or similar materials :			
8455	9403 82 00	Of bamboo	0.5%	u	
8456	9403 83 00	Of rattan	0.5%	u	
8457	9403 89 00	Other	0.5%	u	
		Parts			
8458	9403 91 00	Of wood	0.5%	Kg	
8459	9403 99 00	Other	0.5%	Kg	
	9404	MATTRESS SUPPORTS; ARTICLES OF BEDDING AND SIMILAR FURNISHING (FOR EXAMPLE, MATTRESSES, QUILTS, EIDERDOWNS, CUSHIONS, POUFFES AND PILLOWS) FITTED WITH SPRINGS OR STUFFED OR INTERNALLY FITTED WITH ANY MATERIAL OR OF CELLULAR RUBBER OR PLASTICS, WHETHER OR NOT COVERED			
8460	9404 10 00	Mattress supports	0.5%	Kg	
		Mattresses :			
	940421	Of cellular rubber or plastics, whether or not covered :			
8461	9404 21 10	Of rubber	0.5%	u	
8462	9404 21 90	Of plastic	0.5%	u	
	940429	Of other materials :			
8463	9404 29 10	Spring interior	0.5%	u	

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8464	9404 29 20	Of Rubberised coir with or without combination of other materials, whether or not with metallic springs.	0.5%	u	
8465	9404 29 90	other	0.5%	u	
	940430	Sleeping bags :			
8466	9404 30 10	Filled with feathers or down	0.5%	u	
8467	9404 30 90	Other	0.5%	u	
	940440	Quilts, bedspreads, eiderdowns and duvets (comforters):			
8468	9404 40 10	Quilts	0.5%	u	
8469	9404 40 20	Bedspreads	0.5%	u	
8470	9404 40 30	Eiderdowns	0.5%	u	
8471	9404 40 40	Duvets (comforters)	0.5%	u	
8472	9404 90 00	Other	0.5%	Kg	
	9405	LUMINAIRES AND LIGHTING FITTINGS INCLUDING SEARCHLIGHTS AND SPOTLIGHTS AND PARTS THEREOF, NOT ELSEWHERE SPECIFIED OR INCLUDED; ILLUMINATED SIGNS, ILLUMINATED NAME-PLATES AND THE LIKE, HAVING A PERMANENTLY FIXED LIGHT SOURCE, AND PARTS THEREOF NOT ELSEWHERE SPECIFIED OR INCLUDED			
		Chandeliers and other electric ceiling or wall lighting fittings, excluding those of a kind used for lighting public open spaces or thoroughfares:			
8473	9405 11 00	Designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8474	9405 19 00	Other	0.5%	u	
		Electric table, desk, bedside or floor-standing luminaires:			
8475	9405 21 00	Designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8476	9405 29 00	Other	0.5%	u	
		Lighting strings of a kind used for Christmas trees:			
8477	9405 31 00	Designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8478	9405 39 00	Other	0.5%	u	
		Other electric luminaires and lighting fittings:			
8479	9405 41 00	Photovoltaic, designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8480	9405 42 00	Other, designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8481	9405 49 00	Other	0.5%	u	
8482	9405 50 00	Non-electrical luminaires and lighting fittings	0.5%	u	
		Illuminated signs, illuminated name-plates and the like:			
8483	9405 61 00	Designed for use solely with light-emitting diode (LED) light sources	0.5%	u	
8484	9405 69 00	Other	0.5%	u	
		Parts			
8485	9405 91 00	Of glass	0.5%	Kg	
8486	9405 92 00	Of plastics	0.5%	Kg	
8487	9405 99 00	Other :	0.5%	Kg	
	9406	PREFABRICATED BUILDINGS			
	940610	Of wood:			
8488	9406 10 10	Green-houses	0.5%	u	
8489	9406 10 20	For cold storage	0.5%	u	
8490	9406 10 30	Silos for storing ensilage	0.5%	u	
8491	9406 10 90	Other	0.5%	u	
8492	9406 20 00	Modular building units, of steel	0.5%	u	

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RoDTEP Entry No.	Tariff Item	Description of Goods (As per CTH )	RODTEP Rate as % age of FOB (#)	UQC	Cap (Rs. Per UQC)
	940690	Other:			
8493	9406 90 10	Green-houses	0.5%	u	
8494	9406 90 20	For cold storage	0.5%	u	
8495	9406 90 30	Silos for storing ensilage	0.5%	u	
8496	9406 90 90	Other	0.5%	u	
	9501	Omitted			
	9502	Omitted			
	9503	TRICYCLES, SCOOTERS, PEDAL CARS AND SIMILAR WHEELED TOYS; DOLLS' CARRIAGES; DOLLS; OTHER TOYS; REDUCED-SIZE ("SCALE") MODELS AND SIMILAR RECREATIONAL MODELS, WORKING OR NOT; PUZZLES OF ALL KINDS			
	950300	Tricycles,scooters,pedal cars and similar wheeled toys;doll's carriages;dolls;other toys;reduced size("scale") models and similar recreational models,working or not;puzzles of all kinds:			
8497	9503 00 10	Of wood	1.0%	u	
8498	9503 00 20	Of metal	1.0%	u	
8499	9503 00 30	Of plastics	1.0%	u	
8500	9503 00 90	Other	1.0%	u	
	9504	VIDEO GAME CONSOLES AND MACHINES, TABLE OR PARLOUR GAMES, INCLUDING PINTABLES, BILLIARDS, SPECIAL TABLES FOR CASINO GAMES AND AUTOMATIC BOWLING EQUIPMENT, AMUSEMENT MACHINES OPERATED BY COINS, BANKNOTES, BANK CARDS, TOKENS OR BY ANY OTHER MEANS OF PAYMENT			
8501	9504 20 00	Articles and accessories for billiards of all kinds	1.0%	u	
8502	9504 30 00	Other games, operated by coins, banknotes, bank cards, tokens or by any other means of paymentl other than automatic bowling alley equipment	1.0%	u	
8503	9504 40 00	Playing cards	1.0%	u	
8504	9504 50 00	Video game consoles and machines, other than those of subheading 9504 30	1.0%	u	
	950490	Other :			
8505	9504 90 10	Chess set, all types	1.0%	u	
8506	9504 90 20	Carrom board, with or without coins and strikers	1.0%	u	
8507	9504 90 90	Other	1.0%	u	
	9505	FESTIVE, CARNIVAL OR OTHER ENTERTAINMENT ARTICLES, INCLUDING CONJURING TRICKS AND NOVELTY JOKES			
8508	9505 10 00	Articles for Christmas festivities	1.0%	Kg	
	950590	Other :			
8509	9505 90 10	Magical equipments	1.0%	Kg	
8510	9505 90 90	Other	1.0%	Kg	
	9506	ARTICLES AND EQUIPMENT FOR GENERAL PHYSICAL EXERCISE, GYMNASTICS, ATHLETICS, OTHER SPORTS (INCLUDING TABLE-TENNIS) OR OUT-DOOR GAMES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; SWIMMING POOLS AND PADDLING POOLS			
		Snow-skis and other snow-ski equipment :			
8511	9506 11 00	Skis	1.0%	u	
8512	9506 12 00	Ski-fastenings (ski-bindings)	1.0%	Kg	
8513	9506 19 00	Other	1.0%	Kg	
		Water-skis, surf-boards, sailboards and other water-sport equipment:			
8514	9506 21 00	Sailboards	1.0%	u	
8515	9506 29 00	Other	1.0%	u	
		Golf clubs and other golf equipment :			
8516	9506 31 00	Clubs, complete	1.0%	u	
8517	9506 32 00	Balls	1.0%	u	
8518	9506 39 00	Other	1.0%	Kg	

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8519	9506 40 00	Articles and equipment for table-tennis	3.0%	u	265.2
		Tennis, badminton or similar rackets, whether or not strung:			
8520	9506 51 00	Lawn-tennis rackets, whether or not strung	1.0%	u	
	950659	Other :			
8521	9506 59 10	Squash or racketball badminton rackets, whether or not strung	1.0%	u	
8522	9506 59 90	Other	1.0%	u	
		Balls, other than golf balls and table-tennis balls:			
8523	9506 61 00	Lawn-tennis balls	1.0%	u	
	950662	Inflatable :			
8524	9506 62 10	Football	1.9%	u	4.5
8525	9506 62 20	Volley ball	1.0%	u	
8526	9506 62 30	Basket ball	1.3%	u	
8527	9506 62 90	Other	1.0%	u	
	950669	Other :			
8528	9506 69 10	Hockey ball	1.0%	u	
8529	9506 69 20	Cricket ball	1.0%	u	
8530	9506 69 30	Golf ball	1.0%	u	
8531	9506 69 40	Rugby ball	1.1%	u	
8532	9506 69 90	Other	1.0%	u	
8533	9506 70 00	Ice skates and roller skates, including skating boots with skates attached	1.0%	u	
		Other:			
	950691	Articles and equipment for general physical exercise, gymnastics or athletics :			
8534	9506 91 10	Boxing equipment	1.0%	Kg	
8535	9506 91 90	Other	1.0%	Kg	
	950699	Other :			
8536	9506 99 10	Badminton shuttle cocks	1.0%	u	
8537	9506 99 20	Leg pads and bats for Cricket	1.0%	u	
8538	9506 99 30	Shoulder pads for Football	1.0%	u	
8539	9506 99 40	Hockey sticks and blades	1.0%	u	
8540	9506 99 50	Polo sticks including blades, shafts and heads	1.0%	u	
8541	9506 99 60	Sports net	1.0%	u	
8542	9506 99 70	Tennis and badminton racket pressures	1.0%	u	
8543	9506 99 80	Shin-guards and elbow or shoulders pads excluding those for football; waist,thigh and hip protective equipment	1.0%	u	
8544	9506 99 90	Other	1.0%	u	
	9507	FISHING RODS, FISH-HOOKS AND OTHER LINE FISHING TACKLE; FISH LANDING NETS, BUTTERFLY NETS AND SIMILAR NETS; DECOY "BIRDS" (OTHER THAN THOSE OF HEADING 9208 OR 9705) AND SIMILAR HUNTING OR SHOOTING REQUISITES			
8545	9507 10 00	Fishing rods	1.0%	u	
8546	9507 20 00	Fish-hooks, whether or not snelled	1.0%	Kg	
8547	9507 30 00	Fishing reels	1.0%	u	
	950790	Other :			
8548	9507 90 10	Fish landing and butterfly nets	1.0%	u	
8549	9507 90 90	Other	1.0%	u	
	9508	TRAVELLING CIRCUSES AND TRAVELLING MENAGERIES; AMUSEMENT PARK RIDES AND WATER PARK AMUSEMENTS; FAIRGROUND AMUSEMENTS, INCLUDING SHOOTING GALLERIES; TRAVELLING THEATRES			
8550	9508 10 00	Travelling circuses and travelling menageries	1.0%	Kg	
		Amusement park rides and water park amusements:			
8551	9508 21 00	Roller coasters	1.0%	u	

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8552	9508 22 00	Carousels, swings and roundabouts	1.0%	u	
8553	95082300	Dodge'em cars	1.0%	u	
8554	9508 24 00	Motion simulators and moving theatres	1.0%	u	
8555	9508 25 00	Water rides	1.0%	u	
8556	9508 26 00	Water park amusements	1.0%	u	
8557	9508 29 00	Other	1.0%	u	
8558	9508 30 00	Fairground amusements	1.0%	u	
8559	9508 40 00	Travelling theatres	1.0%	u	
	9601	WORKED IVORY, BONE, TORTOISE-SHELL, HORN, ANTLERS, CORAL, MOTHER-OF-PEARL AND OTHER ANIMAL CARVING MATERIAL, AND ARTICLES OF THESE MATERIALS (INCLUDING ARTICLES OBTAINED BY MOULDING)			
8560	9601 10 00	Worked ivory and articles of ivory	0.5%	Kg	
	960190	Other :			
8561	9601 90 10	Worked tortoise-shell and articles thereof	0.5%	Kg	
8562	9601 90 20	Worked mother of pearl and articles thereof	0.5%	Kg	
8563	9601 90 30	Worked bone (excluding whale bone) and articles thereof	0.5%	Kg	
8564	9601 90 40	Worked horn, coral and other animal carving material and articles thereof	0.5%	Kg	
8565	9601 90 90	Other	0.5%	Kg	
	9602	WORKED VEGETABLE OR MINERAL CARVING MATERIAL AND ARTICLES OF THESE MATERIALS MOULDED OR CARVED ARTICLES OF WAX, OF STEARIN, OF NATURAL GUMS OR NATURAL RESINS OR OF MODELLING PASTES , AND OTHER MOULDED OR CARVED ARTICLES, NOT ELSEWHERE SPECIFIED OR INCLUDED; WORKED, UNHARDENED GELATIN (EXCEPT GELATIN OF HEADING 3503) AND ARTICLES OF UNHARDENED GELATIN			
	960200	Worked vegetable or mineral carving material and articles of these materials moulded or carved articles of wax, of stearin, of natural gums or natural resins or of modelling pastes, and other moulded or carved articles, not elsewhere specified or included; worked, unhardened gelatin (except gelatin of heading 3503) and articles of unhardened gelatin:			
8566	9602 00 10	Worked vegetable carving material and articles thereof	0.5%	Kg	
8567	9602 00 20	Moulded or carved articles of wax, stearin, natural gums and resins and other moulded or carved articles	0.5%	Kg	
8568	9602 00 30	Gelatin capsules, empty	0.5%	Kg	
8569	9602 00 40	Other articles of unhardened gelatin	0.5%	Kg	
8570	9602 00 90	Other	0.5%	Kg	
	9603	BROOMS, BRUSHES (INCLUDING BRUSHES CONSTITUTING PARTS OF MACHINES, APPLIANCES OR VEHICLES), HANDOPE RATED MECHANICAL FLOOR SWEEPERS, NOT MOTORIZED, MOPS AND FEATHER DUSTERS; PREPARED KNOTS AND TUFTS FOR BROOM OR BRUSH MAKING; PAINT PADS AND ROLLERS; SQUEEGEES (OTHER THAN ROLLER SQUEEGEES)			
8571	9603 10 00	Brooms and brushes, consisting of twigs or other vegetable materials, bound together, with or without handles	0.5%	u	
		Tooth brushes, shaving brushes, hair brushes, nail brushes, eyelash brushes and other toilet brushes for use on the person, including such brushes constituting parts of appliances :			

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8572	9603 21 00	Tooth brushes, including dental-plate brushes	0.5%	u	
8573	9603 29 00	Other	0.5%	u	
	960330	Artists' brushes, writing brushes and similar brushes for the application of cosmetics :			
8574	9603 30 10	Artist brushes	0.5%	u	
8575	9603 30 20	Brushes for the application of cosmetics	0.5%	u	
8576	9603 30 90	Other	0.5%	u	
	960340	Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30); paint pads and rollers :			
8577	9603 40 10	Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30);	0.5%	u	
8578	9603 40 20	Paint pads and rollers	0.5%	u	
8579	9603 50 00	Other brushes constituting parts of machines, appliances or vehicles	0.5%	u	
8580	9603 90 00	Other	0.5%	u	
8581	9604 00 00	HAND SIEVES AND HAND RIDDLES	0.5%	u	
	9605	TRAVEL SETS FOR PERSONAL TOILET, SEWING OR SHOE OR CLOTHES CLEANING			
	960500	Travel sets for personal toilet, sewing or shoe or clothes cleaning :			
8582	9605 00 10	For personal toilet	0.5%	u	
8583	9605 00 90	Other	0.5%	u	
	9606	BUTTONS, PRESS-FASTENERS, SNAP-FASTENERS AND PRESS-STUDS, BUTTON MOULDS AND OTHER PARTS OF THESE ARTICLES; BUTTON BLANKS			
	960610	Press-fasteners, snap-fasteners and press-studs and parts thereof :			
8584	9606 10 10	Press-fasteners, snap-fasteners and press-studs	0.5%	Kg	
8585	9606 10 20	Parts	0.5%	Kg	
		Buttons :			
8586	9606 21 00	Of plastics, not covered with textile material	0.5%	Kg	
8587	9606 22 00	Of base metals, not covered with textile material	0.5%	Kg	
	960629	Other :			
8588	9606 29 10	Button of coconut shell or wood	0.5%	Kg	
8589	9606 29 90	Other	0.5%	Kg	
	960630	Button moulds and other parts of buttons; button blanks :			
8590	9606 30 10	Button blanks	0.5%	Kg	
8591	9606 30 90	Other	0.5%	Kg	
	9607	SLIDE FASTENERS AND PARTS THEREOF			
		Slide fasteners :			
	960711	Fitted with chain scoops of base metal :			
8592	9607 11 10	Zip fasteners	0.5%	Kg	
8593	9607 11 90	Other	0.5%	Kg	
	960719	Other :			
8594	9607 19 10	Zip fasteners	0.5%	Kg	
8595	9607 19 90	Other	0.5%	Kg	
8596	9607 20 00	Parts	0.5%	Kg	
	9608	BALL POINT PENS; FELT TIPPED AND OTHER POROUSTIPPED PENS AND MARKERS ; FOUNTAIN PENS ; STYLOGRAPH PENS AND OTHER PENS; DUPLICATING STYLOS; PROPELLING OR SLIDING PENCILS; PEN HOLDERS, PENCIL HOLDERS AND SIMILAR HOLDERS; PARTS (INCLUDING CAPS AND CLIPS) OF THE FOREGOING ARTICLES, OTHER THAN THOSE OF HEADING 9609			
	960810	Ball point pens :			
		With liquid ink (for rolling ball pen):			
8597	9608 10 11	High value ball point pens (US \$ 100 and above c.i.f. per unit)	0.01%	u	

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8598	9608 10 12	Ball point pens with body or cap of precious metal or rolled precious metal	0.01%	u	
8599	9608 10 19	Other	1.5%	u	0.06
		Other :			
8600	9608 10 91	High value ball point pens (US \$100 and above c.i.f. per unit)	0.01%	u	
8601	9608 10 92	Ball point pens with body or cap of precious metal or rolled precious metal	0.01%	u	
8602	9608 10 99	Other	0.5%	u	
8603	9608 20 00	Felt tipped and other porous-tipped pens and markers	0.5%	u	
	960830	Fountain pens, stylograph pens and other pens:			
		Fountain pens			
8604	9608 30 11	High value writing instruments including fountain pens and ball point pens (US \$ 100 and above c.i.f. per unit)	0.01%	u	
8605	9608 30 12	With body or cap of precious metal or rolled precious metal	0.01%	u	
8606	9608 30 19	Other	1.5%	u	0.25
		Stylograph pens :			
8607	9608 30 21	High value pens (US \$100 and above c.i.f. per unit)	0.01%	u	
8608	9608 30 22	With body or cap of precious metal or rolled precious metal	0.01%	u	
8609	9608 30 29	Other	0.5%	u	
		Other :			
8610	9608 30 91	High value pens (US \$ 100 and above c.i.f. per unit)	0.01%	u	
8611	9608 30 92	With body or cap of precious metal or rolled precious metal	0.01%	u	
8612	9608 30 99	Other	0.5%	u	
8613	9608 40 00	Propelling or sliding pencils	0.5%	u	
8614	9608 50 00	Sets of articles from two or more of the foregoing sub-headings	0.5%	u	
	960860	Refills for ball point pens, comprising the ball point and ink-reservoir :			
8615	9608 60 10	With liquid ink(For rolling ball-pen)	0.5%	u	
8616	9608 60 90	Other	0.5%	u	
		Other :			
	960891	Pen nibs and nib points :			
8617	9608 91 10	Nib points for pen	0.5%	u	
8618	9608 91 20	Nibs of wool felt or plastics for use in the manufacture of porous tip pen or markers	0.5%	u	
8619	9608 91 30	Other pen nibs	0.5%	u	
		Other :			
8620	9608 91 91	Of metal	0.5%	u	
8621	9608 91 99	Other	0.5%	u	
	960899	Other :			
8622	9608 99 10	Pen holders, pencil holders and similar holders	0.5%	Kg	
8623	9608 99 90	Other	0.5%	Kg	
	9609	PENCILS (OTHER THAN PENCILS OF HEADING 9608), CRAYONS , PENCIL LEADS, PASTELS , DRAWING CHARCOALS, WRITING OR DRAWING CHALKS AND TAILORS' CHALKS			
8624	9609 10 00	Pencils and crayons, with leads encased in a sheath	0.5%	Kg	
8625	9609 20 00	Pencil leads, black or coloured	0.5%	Kg	
	960990	Other :			
8626	9609 90 10	Slate pencils	0.5%	Kg	
8627	9609 90 20	Other pencils	0.5%	Kg	
8628	9609 90 30	Pastels, drawing charcoals and writing or drawing chalks and tailors chalks	0.5%	Kg	
8629	9609 90 90	Other	0.5%	Kg	
8630	9610 00 00	SLATES AND BOARDS, WITH WRITING OR DRAWING SURFACES, WHETHER OR NOT FRAMED	0.5%	Kg	

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8631	9611 00 00	DATE, SEALING OR NUMBERING STAMPS, AND THE LIKE (INCLUDING DEVICES FOR PRINTING OR EMBOSsing LABELS), DESIGNED FOR OPERATING IN THE HAND; HAND-OPERATED COMPOSING STICKS AND HAND PRINTING SETS INCORPORATING SUCH COMPOSING STICKS	0.5%	Kg	
	9612	TYPEWRITER OR SIMILAR RIBBONS, INKED OR OTHERWISE PREPARED FOR GIVING IMPRESSIONS, WHETHER OR NOT ON SPOOLS OR IN CARTRIDGES; INK-PADS, WHETHER OR NOT INKED, WITH OR WITHOUT BOXES			
	961210	Ribbons :			
8632	9612 10 10	Computer printer ribbon	0.5%	u	
8633	9612 10 20	Ribbon for typewriters, other than electronic and similar machines	0.5%	u	
8634	9612 10 30	Ribbon for electronic typewriter	0.5%	u	
8635	9612 10 90	Other	0.5%	u	
8636	9612 20 00	Ink-pads	0.5%	u	
	9613	CIGARETTE LIGHTERS AND OTHER LIGHTERS, WHETHER OR NOT MECHANICAL OR ELECTRICAL, AND PARTS THEREOF OTHER THAN FLINTS AND WICKS			
8637	9613 10 00	Pocket lighters, gas fuelled, non-refillable	0.5%	u	
8638	9613 20 00	Pocket lighters, gas fuelled, refillable	0.5%	u	
	961380	Other lighters :			
8639	9613 80 10	Electronic	0.5%	u	
8640	9613 80 90	Other	0.5%	u	
8641	9613 90 00	Parts	0.5%	u	
8642	9614 00 00	SMOKING PIPES(INCLUDING PIPE BOWLS) AND CIGAR OR CIGARETTE HOLDERS AND PARTS THEREOF	0.5%	u	
	9615	COMBS, HAIR-SLIDES AND THE LIKE, HAIRPINS, CURLING PINS, CURLING GRIPS, HAIR-CURLERS AND THE LIKE, OTHER THAN THOSE OF HEADING 8516, AND PARTS THEREOF			
		Combs, hair-slides and the like:			
8643	9615 11 00	Of hard rubber or plastics	0.5%	Kg	
8644	9615 19 00	Other	0.5%	Kg	
8645	9615 90 00	Other	0.5%	Kg	
	9616	SCENT SPRAYS AND SIMILAR TOILET SPRAYS, AND MOUNTS AND HEADS THEREFOR; POWDER-PUFFS AND PADS FOR THE APPLICATION OF COSMETICS OR TOILET PREPARATIONS			
	961610	Scent sprays and similar toilet sprays, and mounts and heads therefor :			
8646	9616 10 10	Scent sprays and similar toilet sprays	0.5%	Kg	
8647	9616 10 20	Mounts and heads	0.5%	Kg	
8648	9616 20 00	Powder-puffs and pads for the application of cosmetics or toilet preparations	0.5%	Kg	
	9617	VACUUM FLASKS AND OTHER VACUUM VESSELS, COMPLETE; PARTS THEREOF OTHER THAN GLASS INNERS			
	961700	Vacuum flasks and other vacuum vessels, complete; parts thereof other than glass inners:			
		Vacuum flasks and other vacuum vessels, complete:			
8649	9617 00 11	Vacuum flasks having a capacity not exceeding 0.75 l	0.5%	Kg	
8650	9617 00 12	Vacuum flasks having a capacity exceeding 0.75 l	0.5%	Kg	
8651	9617 00 13	Casserol and any other vacuum containers	0.5%	Kg	
8652	9617 00 19	Other	0.5%	Kg	
8653	9617 00 90	Parts (other than glass inners)	0.5%	Kg	



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8654	9618 00 00	TAILORS' DUMMIES AND OTHER LAY FIGURES; AUTOMATA AND OTHER ANIMATED DISPLAYS, USED FOR SHOP WINDOW DRESSING	0.5%	Kg	
	9619	SANITARY TOWELS (PADS) AND TAMPONS, NAPKINS (DIAPERS), NAPKIN LINERS AND SIMILAR ARTICLES, OF ANY MATERIAL			
	961900	Sanitary towels (pads) and tampons, napkins (diapers), napkin liners and similar articles, of any material:			
8655	9619 00 10	Sanitary towels (pads) and tampons, napkins	0.5%	Kg	
8656	9619 00 20	Tampons	0.5%	Kg	
8657	9619 00 30	Napkins and napkin liners for babies	0.5%	Kg	
8658	9619 00 40	Clinical diapers	0.5%	Kg	
8659	9619 00 90	Other	0.5%	Kg	
8660	9620 00 00	MONOPODS, BIPODS, TRIPODS AND SIMILAR ARTICLES	0.5%	u	
	9701	PAINTINGS, DRAWINGS AND PASTELS, EXECUTED ENTIRELY BY HAND, OTHER THAN DRAWINGS OF HEADING 4906 AND OTHER THAN HAND-PAINTED OR HAND-DECORATED MANUFACTURED ARTICLES; COLLAGES, MOSAICS AND SIMILAR DECORATIVE PLAQUES			
		Of an age exceeding 100 years:			
8661	9701 21 00	Paintings, drawings and pastels	0.01%	u	
8662	9701 22 00	Mosaics	0.01%	u	
8663	9701 29 00	Other	0.01%	u	
		Other:			
8664	9701 91 00	Paintings, drawings and pastels	0.01%	u	
8665	9701 92 00	Mosaics	0.01%	u	
8666	9701 99 00	Other	0.01%	u	
	9702	ORIGINAL ENGRAVINGS, PRINTS AND LITHOGRAPHS			
8667	9702 10 00	Of an age exceeding 100 years	0.01%	u	
8668	9702 90 00	Other	0.01%	u	
	9703	ORIGINAL SCULPTURES AND STATUARY, IN ANY MATERIAL			
	970310	Of an age exceeding 100 years:			
8669	97031010	Of metal	0.01%	u	
8670	97031020	Of stone	0.01%	u	
8671	9703 10 90	Other	0.01%	u	
	970390	Other:			
8672	9703 90 10	Of metal	0.01%	u	
8673	9703 90 20	Of stone	0.01%	u	
8674	9703 90 90	Other	0.01%	u	
	9704	POSTAGE OR REVENUE STAMPS, STAMP-POST MARKS, FIRST-DAY COVERS, POSTAL STATIONERY (STAMPED PAPER), AND THE LIKE, USED OR UNUSED, OTHER THAN THOSE OF HEADING 4907			
	970400	Postage or revenue stamps, stamp-post marks, first-day covers, postal stationery (stamped paper), and the like, used or unused, other than those of heading 4907 :			
8675	9704 00 10	Used postal stamp	0.01%	Kg	
8676	9704 00 20	Used or unused first-day covers for philatelists	0.01%	Kg	
8677	9704 00 90	Other	0.01%	Kg	
	9705	COLLECTIONS AND COLLECTORS' PIECES OF ARCHAEOLOGICAL, ETHNOGRAPHIC, HISTORICAL, ZOOLOGICAL, BOTANICAL, MINERALOGICAL, ANATOMICAL, PALEONTOLOGICAL OR NUMISMATIC INTEREST			
8678	97051000	Collections and collectors' pieces of archaeological, ethnographic or historical interest	0.01%	u	

**Appendix 4R - Notified on 11.05.2022  
under Notification No. 04/2015-20 with effect from 01.01.2022**

<b>RoDTEP Entry No.</b>	<b>Tariff Item</b>	<b>Description of Goods (As per CTH )</b>	<b>RODTEP Rate as % age of FOB (#)</b>	<b>UQC</b>	<b>Cap (Rs. Per UQC)</b>
		Collections and collectors' pieces of zoological, botanical, mineralogical, anatomical or paleontological interest:			
8679	9705 21 00	Human specimens and parts thereof	0.01%	u	
8680	9705 22 00	Extinct or endangered species and parts thereof	0.01%	u	
8681	9705 29 00	Other	0.01%	u	
		Collections and collectors' pieces of numismatic interest:			
8682	9705 31 00	Of an age exceeding 100 years	0.01%	u	
8683	9705 39 00	Other	0.01%	u	
	9706	ANTIQUES OF AN AGE EXCEEDING 100 YEARS			
8684	9706 10 00	Of an age exceeding 250 years	0.01%	u	
8685	9706 90 00	Other	0.01%	u	
8686	98010011	For industrial plant project	0.5%	Kg	
8687	98010012	For irrigation plant	0.5%	Kg	
8688	98010013	For power project	0.5%	Kg	
8689	98010014	For mining project	0.5%	Kg	
8690	98010019	For other projects	0.5%	Kg	
8691	98010020	Components (Whether or not finished or not) or raw materials for the manufacture of aforesaid items required for the initial setting up of a unit or the substantial expansion of a unit	0.5%	Kg	
8692	98010030	Spare parts and other raw materials (including semi-finished materials or consumable stores for the maintenance of plant or project	0.5%	Kg	

Note #: The "UQC" referred in column (5) of this Schedule is the same UQC as given to the respective tariff item in the First Schedule to the Customs Tariff Act, 1975 (as amended). Specific RoDTEP caps (in Rs.) given in column (6) of this Schedule are also as per their respective UQC. For certain RODTEP entries, remission amount is a fixed quantum of rebate amount in Rs per unit in Column (4) and not as percentage of FOB value.